सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

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Wednesday 28th January, 2026

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6	Hon'ble Mr. Justice Nani Tagia	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m3941cf7dd2bac6aafe8618998b943a41
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8	Hon'ble Mr. Justice Anil Kumar Sinha	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=md3de8b12d6e987e214efa1202ff3181e
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19	Hon'ble Mr. Justice Harish Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m7bf16542185c47156920e01be22c0a18
20	Hon'ble Mr. Justice Shailendra Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m2270b3b4538d31ed5c1c167ed2c86ca9
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22	Hon'ble Mr. Justice Jitendra Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m4a574db0ea2e5e7557dd0c1b64efaecb
23	Hon'ble Mr. Justice Alok Kumar Pandey	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m6b8a6a9c1a7820de47dbb4ed1d85a37e
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25	Hon'ble Mr. Justice Chandra Shekhar Jha	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mf71ba2ace3f095e3a0be2b7f10ef1cce
26	Hon'ble Mr. Justice Khatim Reza	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m2217247a4dfca40921a0fee98238defa
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28	Hon'ble Mr. Justice R. P. Mishra	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m4b599e2f59b773ffa8fb7d43c94f999f
29	Hon'ble Mr. Justice Ramesh Chand Malviya	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m640f36d311bea979ef1705fdc6d53a7b
30	Hon'ble Mr. Justice S. B. P. Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m1d6d5d8c108f63a5ef7c2005b17b9e1c

31	Hon'ble Mr. Justice Ashok Kumar Pandey	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m51a0e73bd922c302cb6817e5678dc1af
32	Hon'ble Mr. Justice Alok Kumar Sinha	https://patnahighcourt3.webex.com/patnahighcourt3/j.php?MTID=m65ee0aafb9593e6fd7710653e3044a52
33	Hon'ble Mr. Justice Sourendra Pandey	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m78693a5583f08f0bde31724fb6cf51ee
34	Hon'ble Justice Smt. Soni Shrivastava	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m5fa85e59d890e6871054603a8cdb74a5
35	Hob'ble Mr. Justice Ajit Kumar	https://meet1643.webex.com/meet1643/j.php?MTID=mca7a108c3ddc645888ea869f7b0ebc35

PATNA HIGH COURT, PATNA

NOTICE

It is notified for general information that on the occasion of Martyr's Day on 30.01.2026, a two minutes' silence will be observed in the Patna High Court, Patna at 11:00 A.M. in memory of the Martyrs.

The Hon'ble Chief Justice and all the Hon'ble Judges are requested to assemble in the open space in front of the Western Lawn of the Court Building on 30.01.2026 latest by 10:55 A.M.

All officers and employees of the Court at Patna shall assemble in the open space in front of the Western Gate of the Court Building on 30.01.2026 latest by 10:55 A.M.

Seven seconds before 11:00 A.M., there will be a bugle sound as a signal for all to stand in silence. On expiry of the period of two minutes, there will be another bugle sound for all to leave for their respective places of work.

The Court shall thereafter sit at 11:05 A.M.

By the order of Hon'ble the Chief Justice
Sd/-
Registrar General I/C

Patna High Court,
Dated 27th January, 2026.

PATNA HIGH COURT, PATNA

NOTICE

All concerned are hereby informed that as on 15.01.2026 following Advocate Oath Commissioners are presently functioning in Patna High Court, Patna: -

Sl. No.	Name of Advocate Oath Commissioner	Enrolment No.	Date of Expiry of the Tenure
1.	Ms. Uzma Sultan	BR/354/2023	29.05.2027
2.	Ms. Shivam Prerna	BR/143/2023	09.06.2027
3.	Ms. Kumari Sangita	BR/2790/2022	15.07.2027
4.	Ms. Smriti Kumari	BR/2392/2022	18.05.2027
5.	Ms. Arpana Jha	BR/2470/2022	24.06.2027
6.	Ms. Priyanka Arya	BR/1392/2022	25.05.2027
7.	Shri Abhigyan Kumar	BR/1107/2022	01.06.2027
8.	Shri Kumar Aman	BR/1336/2022	22.05.2027
9.	Shri Vishvjeet Kumar	BR/707/2022	10.04.2027
10.	Shri Manish Kumaar	BR/418/2022	20.02.2027
11.	Shri Dharmendra Kumar	BR/2678/2021	28.12.2026
12.	Shri Sanjeet Kumar	BR/2447/2021	26.12.2026
13.	Shri Ravinesh Kumar	BR/2560/2021	26.12.2026
14.	Shri Shailesh Kumar	BR/1614/2021	03.09.2026
15.	Shri Suryajit Prakash	BR/1353/2021	25.07.2026

sd/- P.K. Malik
Registrar General

Memo. No. 4421 - 4430 **/Accounts, Dated Patna the** 16.01.2026

Copy forwarded to The President, Advocates' Association, Patna High Court, Patna / The President, Lawyers' Association, Patna High Court, Patna /The President, Bar Association, Patna High Court, Patna / Oath Commissioner, Patna High Court, Patna / Oath Commissioner, Patna High Court, Patna / Section Officer I/c, Centralised Filing Section, Patna High Court, Patna / Section Officer I/c, Filing Section, Patna High Court, Patna / Section Officer I/c, Cr. Stamp Reporting Section, Patna High Court, Patna / Section Officer I/c, Civil Stamp Reporting Section, Patna High Court, Patna for information and needful / Section Officer I/c, List Section for taking steps for publishing this notice in Court's daily cause list.

Registrar General

PATNA HIGH COURT, PATNA
N O T I C E

This is to notify that the **Mediation for Nation 2.0** has commenced on **2nd January, 2026**. The matters having element of settlement including matters pending under the following categories can be referred for Mediation:

1. Matrimonial Disputes Cases
2. Accident Claim Cases
3. Domestic Violence Cases
4. Cheque Bounce Cases
5. Commercial Disputes Cases
6. Service Matters Cases
7. Criminal Compoundable Cases
8. Consumer Disputes Cases
9. Debt Recovery Cases
10. Partition Cases
11. Eviction Cases
12. Other suitable Civil Cases.

The learned Advocates/ Parties who are interest in getting their matters resolved through Mediation may request the Hon'ble Benches, before which the respective cases are listed, to send the said cases to the Mediation Centre of Patna High Court by **31st of January, 2026**, so that their cases may be taken up for Mediation by the Trained Mediators.

Patna High Court
Dated the 19th January, 2026

By Order,

Sd/-

Registrar (Appointment)-cum-Convenor,
Patna High Court Mediation Committee

PATNA HIGH COURT
NOTICE

In exercise of powers under Section 80(A) (2) of the Representation of the People Act, 1951, the Hon'ble Acting Chief Justice has been pleased to nominate Hon'ble Mr. Justice S. B. P. Singh and Hon'ble Mr. Justice Ashok Kumar Pandey to receive, try and hear the Election Petitions likely to be filed against recently held election of Bihar Legislative Assembly, 2025 under Rule 6 of the Chapter XXI-E of the Patna High Court Rules, 1916.

By order of the Hon'ble
the Acting Chief Justice
Sd/-
Joint Registrar (List)

Patna High Court,
The 24th November, 2025

NOTICE

As directed, it is hereby informed that the existing practice of mentioning the name of Hon'ble the Chief Justice in petitions filed by lawyers/litigants stands discontinued.

Henceforth, such petitions shall be addressed to the *designation* of the Hon'ble Chief Justice, instead of mentioning His Lordship's name.

By order of Hon'ble the Chief Justice
Sd/-
Registrar General

Patna High Court, Patna
Dated: 10.10. 2025

NOTICE

Ld. Counsels are requested to file all the criminal cases (A. Bail, R. Bail, Quashing, Cr. Appeal, Cr. Revision, C. Bail, Transfer, Modification, Restoration etc.) as per the new provision of law i.e. Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) even if the date of FIR is prior to 01.07.2024, otherwise the defect of provision of law will be pointed out.

By Order of Hon'ble the Chief Justice
Sd/-
(Registrar General)

Patna High Court, Patna
Dated: 08.01.2025

PATNA HIGH COURT LEGAL SERVICES COMMITTEE

N O T I C E

NATIONAL LOK-ADALAT

This is for information to all parties and the learned Lawyers that National Lok Adalats will be held on **14th March 2026, 9th May 2026, 12th September 2026 and 12th December 2026** in terms of Letter No. F.No. L/34/2018/NALSA dated 04th December, 2025 of National Legal Services Authority. Schedule for National Lok Adalat to be held in the year 2026 is as under:-

1st National Lok Adalat	**14th March, 2026,**
2nd National Lok Adalat	**9th May, 2026**
3rd National Lok Adalat	**12th September, 2026**
4th National Lok Adalat	**12th December, 2026**

Following types of cases (pre-litigation and pending) may be taken up for settlement in the aforesaid National Lok Adalat:-

a. Pre-litigation:

All type of Civil and Compoundable Criminal cases, as may be permissible under the Act/Regulations may be taken up. The data and record of registration of cases be maintained by DLSA/HCLSC or TLSC under the directions of SLSA.

The SLSA will make all endeavors to promote registration of pre-litigation cases and services of notices through digital platforms/online mode to ease pressure on conventional system.

b. Pending in the Courts:

All type of civil and compoundable criminal cases including following:

i. Criminal Compoundable Offences;
ii. Plea Bargaining Cases,
iii. NI Act cases under Section 138,
iv. Money Recovery cases;
v. Motor Accident Claim cases;
vi. Compoundable Traffic Challans,
vii. Labour dispute cases;
viii. Disputes related to Public Utility services such as Electricity & Water Bills cases etc. (excluding non-compoundable),
ix. Matrimonial disputes (except divorce)/Family disputes,
x. Land Acquisition cases;
xi. Service matters including pension cases;
xii. Revenue and other ancillary matter, pending High Court, district Courts and state/district/taluka authorities.
xiii. IPR matter/Consumer matters/ also other matters pending before any other quasi-judicial authority
xiv. Other civil cases (rent, easmentary rights, injunction suits, specific performance suits etc.).

This is for information to all concerned.

Dated:-17.12.2025

By the order,
Sd/-
Registrar-cum-Secretary,
Patna High Court Legal Services Committee.

NOTICE

As directed, Ld. Counsels are requested to incorporate the period of Judicial Custody in Paragraph-4 of the bail petition, if the appellant is in judicial custody, failing which, the petition shall be put under the defective category (**w.e.f. 01.11.2024)**.

By order of Hon'ble the Chief Justice
Sd/-
Registrar General

Patna High Court, Patna
Dated: 23.10.2024

PATNA HIGH COURT

NOTICE

It is seen that the notice dated 25.08.2023 regarding the practice of attaching typed copy of hand written/illegible documents has not been taken in its true letter and spirit.

It is therefore ordered that true typed copy of handwritten/illegible papers shall invariably be filed in the manner that typed papers are filed just after every original document and not after every page.

Thus, the aforementioned earlier notice is modified to the above extent and the filing of true typed copy of handwritten/illegible papers is made mandatory.

A.D.(Rules)
Patna, the 2nd April, 2024
File No. (XLIXE-03-2023)

By order of the Court
Sd/-
Registrar General

NOTICE

Kindly take notice that, the hard copies of Writs, Petitions, Pleadings, Suits, Memo of Appeals (in Civil & Criminal Cases) along with Vakalatnama, I.As, Counters, S.A., and any other relevant documents which are to be filed, must be submitted at the Centralized Filing / A.O. Filing / Cr. Stamp Reporting Counter along with the e-acknowledgement slips within three days of e-filing on the portal.

Failing this, the e-filing will be treated as null and will be deleted to ensure the smooth functioning of the Hon'ble Court.

By order of the then Hon'ble Chief Justice
Sd/-
Registrar General

Patna High Court, Patna
Dated: 27.11.2025

NOTICE

Ld. Counsels, who are desirous of **"Virtual Hybrid Hearing"** of a listed case/cases are requested to exercise such option through the link available for the respective Courts in the official website of the Patna High Court. They can join the Court at 10.30 A.M to 11.00 A.M. virtually and request for hearing through VC. The Party-In-Person can also avail the facility as per procedure given above.

By Order of Hon'ble the Chief Justice

Sd/-

Patna High Court, Patna **(Registrar General)**

Dated:- 10-10-2023

SOP FOR VIDEO CONFERENCING/ VIRTUAL HEARING BEFORE THE PATNA HIGH COURT

1. Ld. Advocate would be entitled to appear without restriction before the High Court through a video conferencing facility. However, the Patna High Court may regulate the participation of a litigant [or any other person] as per its Rules or Practice Directions.

2. The links for each Court shall be provided in the daily cause list, which shall be published on the website of the Patna High Court.

3. Ld. Advocates/litigants may, if they so desire, use the facility of Video Conferencing available in the High Court premises or E-Sewa Kendra.

4. While accessing the virtual platform, a Ld. Advocate will be required to enter details like name, item number, party for which she/he/they are appearing or such other information as required by the High Court. If the Ld. Advocate appears in more than one matter, case numbers of all matters will be required to be provided.

5. Participants should avoid using multiple devices at remote location to eliminate the chance of echo/ disturbance.

6. The Ld. Advocate must be dressed in professional attire. If the Ld. Advocate is not dressed in professional attire, the right of audience may be withdrawn by the Court. Similarly, a party in person must be appropriately dressed.

7. Court proceedings conducted through video conferencing are judicial proceedings for all purposes, and all protocols applicable to physical courts shall apply to virtual proceedings.

8. Cell phones of all participants shall be switched off or kept in aeroplane mode during the proceedings.

9. Ld. Advocate/party in person may log in from his office, residence, conference room. etc., but not from a vehicle like a car. The remote location should be quiet and have sufficient internet coverage. The Ld. Advocate/Party should have the camera switched on during Court proceedings. [1]All participants should endeavour to look into the camera, remain attentive and not engage in any other activity during the proceedings.

10. Only the Ld. Advocate/duly authorized person in the matter would be entitled to address the Court. The Court coordinator may mute/ unmute any other participant(s).

11. Ld. Advocates/ participants shall regulate their microphones to avoid disturbing the court proceedings. At the time of joining, the microphone should be kept muted. The microphone may be unmated only when the matter is called out. The Court may direct the court coordinator to mute the microphone of Ld. Advocate/participant if there is a disturbance in the court proceedings.

12. If any participant indulges in an act which is considered inappropriate, she/he/they may be excluded from the VC proceedings, and action as directed by the Court may be taken in the matter.

13. No recording of the court proceedings is allowed.

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1. However, the Court may make an exception where leave is sought in that behalf.

14. Ld. Advocates/participants can seek assistance through the chat facility wherever available. The chat facility should be used only for seeking help from the court coordinator regarding technical assistance concerning VC hearing and/or inquiring about the item number of the case being heard. The Court coordinator would respond to such queries on a best-effort basis.

15. Ld. Advocates can give a Memo of appearance in such manner as notified by the concerned Court.

16. Patna High Court may lay down a procedure for mentioning matters through online mode and place the same on the website.
    (i) VC system/Hybrid Systems shall be operational in all court-rooms on all court working days during Court hours.
    (ii) Ld. Advocates can mention their listed case/cases via Video Conference or Physically for hybrid hearing before the concerned Hon'ble Bench before on 10:30 AM or at any time thereafter, if it is expedient.
    (iii) Upon mentioning, Hon'ble Court may assign appropriate time for virtual hybrid hearing of the cases. Ld. Counsels can join the link of the respective court proceedings through the link available on the Patna High Court Website.

17. If the number of participants who have joined the virtual proceedings exceeds or is likely to exceed the maximum log-ins permitted by the software, the court coordinator, in the first instance, may remove viewers not participating in the court proceedings. Ld. Advocates/litigants appearing in later items may also be requested to log out.

18. In cases where *in-camera* proceedings are required to be held, virtual hearings may be restricted to the parties and/or their Ld. Advocates.

19. Court Masters should specifically mark in CIS the cases which are heard through hybrid mode for future reference.

20. All the Technical Assistants of the respective courts shall create the permanent VC link for Hybrid Courts and post it on the website through the login available to them. They should keep the virtual hybrid system operational in the respective court rooms on every court working day before 10:30 A.M.

21. Respective Court Master should ensure the compliance with respect to point number 19 and 20 as above.

22. The present Standard Operating Procedure shall be in addition to the Video Conferencing Rules notified by the High Court and not in derogation thereof.

***

THE CONSTITUTION OF BENCHES w.e.f. 28.01.2026

The present constitution of Benches is in accordance with Rule 1 & Rule 2 of Chapter-II of The Rules of The High Court at Patna,1916.

In view of the Hon'ble Supreme Court Decision in M/s N. G. Projects vs. M/s Vinod Kumar Jain (Civil Appeal No. 1846/2022), the Trade & Commerce (Works Contract– Tender and Blacklisting) matters shall be posted before a Bench of Two Judges.

S.No.	Bench	Hon'ble Judges	Case Group	Case Category
1.	**DB- I**	**Hon'ble The Chief Justice** **Hon'ble Mr. Justice Bibek Chaudhuri**	**Group-6** **Group-7** **Group-10** **Group- 30** **Group-55**	**i)PIL matters** **ii))Relating to Validity of Acts, Rules & Regulations etc. of Central Government** **iii)Relating to validity of all Acts, Rules & Regulations etc of State Government** **iv) Judicial Service** **v) LPA arising from service (From Year 2025 onwards)** **vi) LPA arising from Education (From Year 2025 onwards)** **vii) LPA arising from other than service (From Year 2025 onwards)** **viii) Death reference** **ix) Specially Assigned Matters**
2.	**DB-II (Civil Application Motion Bench)**	**Hon'ble Mr. Justice Sudhir Singh** **Hon'ble Mr. Justice Ritesh Kumar**	**Group -4** **Group -16** **Group-30** **Group-33** **Group-53**	**i)Civil Review (DB) other than Tied up** **ii) Trade & Commerce –(Works Contract– Tender and Blacklisting)** **iii) LPA arising from service (Up to Year 2024)** **iv) LPA arising from Education (Up to Year 2024)** **v) LPA arising from other than service (Up to Year 2024)** **vi) MJC (DB) All Matters Except Tied Up** **v)Cr.WJC (DB)-BCC Act & Habeas Corpus** **vii) Specially Assigned matters**

3.	**DB-III (Criminal Application Motion Bench) 1st half**	**Hon'ble Mr. Justice Rajeev Ranjan Prasad** **Hon'ble Mr. Justice Praveen Kumar**	**Group-34** **Group- 36** **Group-41** **Group-56** **Group-58**	**i)Commercial Appellate Division Matters** **ii) Supreme Court Appeals** **iii) Cr. Appeal (DB) and All I.As.** **iv)Cr. Appeal (DB) Hearing Matter from year 2023 onwards** **vi) Govt. Appeal (DB)** **vii) Original Cr. Misc.(DB)** **viii) Specially Assigned matters**
4.	**DB-IV**	**Hon'ble Mr. Justice Mohit Kumar Shah** **Hon'ble Mr. Justice Alok Kumar Pandey**	**Group-8** **Group-9** **Group-23** **Group 41** **Group-11**	**i) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes** **ii) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing** **iii) Company Appeal (DB)** **iv) Cr. Appeal (DB) and All I.As.** **v)Cr. Appeal (DB) Hearing Matter from year 2020 to 2022** **vi) CAT Matters - Writ & Appeals** **vii) Specially Assigned matters**
5.	**DB-V**	**Hon'ble Mr. Justice Nani Tagia** **Hon'ble Mr. Justice Ansul**	**Group-31** **Group- 32** **Group-41** **Group-56** **Group-58**	**i)Matrimonial Reference** **ii) Misc. Appeal(DB)** **iii) Cr. Appeal (DB) and All I.As.** **iv) Cr. Appeal (DB) Hearing Matter up to Year 2019** **v) Govt. Appeal (DB) – Hearing** **vi) Original Cr. Misc.(DB) - Hearing** **vii) Specially Assigned matters.**
6.	**Special Bench (Friday)**	**Hon'ble the Chief Justice**	**Group- 35**	**i) Request case** **ii) Specially assigned matters**
Civil Benches				
7	**SB-I CIVIL (2nd Half)**	**Hon'ble Mr. Justice Bibek Chaudhuri**	**Group -13**	**i) Service Matter other than education service from 2025 onwards (Admission, Hearing)** **ii)Specially Assigned Matter** **ii)Tied up matters**
8	**SB-II CIVIL**	**Hon'ble Mr. Justice Anil Kumar sinha**	**Group-14** **Group -17** **Group 18** **Group -22** **Group -19**	**i)Education Service – From year 2022 to 2023 (Admission, Hearing)** **ii)Land related From Year 2023 onwards (Admission, Hearing)** **iii) Panchayat, Local Self Governance etc. (Admission, Hearing)** **iv) Other Miscellaneous Year 2024 onwards (Admission, Hearing)** **v)Election matters (Admission, Hearing)** **vi) Specially assigned matter** **vii)Tied up matters**
9	**SB- III CIVIL**	**Hon'ble Mr. Justice Partha Sarthy**	**Group- 13** **Group-42** **Group-37**	**i) Service Matter other than education service From year 2017 to 2021 (Admission, Hearing)** **ii)Or. Cr. Misc. (SJ)** **iii) Second Appeal up to year 1990 Hearing matter** **iv) Specially assigned matter** **v)Tied up matters**

10	**SB-I V CIVIL**	**Hon'ble Mr. Justice A. Abhishek Reddy**	**Group -16** **Group -20** **Group- 36**	**i) Trade & Commerce other than Work Contract – Tender & Blacklisting matter (except custom matters) (Admission, Hearing)** **ii) Industrial Disputes(From Year 2021onwards) (Admission, Hearing)** **iii) Supreme Court Appeal** **iv)Specially Assigned Matter** **v)Tied up matters**
11	**SB- V Criminal**	**Hon'ble Mr. Justice Purnendu Singh**	**Group-17** **Group-29** **Group- 37**	**i)Land related Matters From Year 2020 to 2022 (Admission, Hearing)** **ii)First Appeal From Year 2016 onwards (Admission, Hearing)** **iii)Second Appeal (2001 to 2005) Hearing** **iv) Specially assigned matter** **v)Tied up matters**
12	**SB –VI CIVIL**	**Hon'ble Justice Smt. G. Anupama Chakravarthy**	**Group-13** **Group- 20**	**i)Service Matter other than education service up to 2016 (Admission, Hearing)** **ii)Industrial Disputes – up to year 2020 (Admission, Hearing)** **iii) Specially assigned matter** **iv)Tied up matters**
13	**SB-VI I CIVIL**	**Hon'ble Mr. Justice Rajiv Roy**	**Group-4** **Group-17** **Group 22** **Group-32**	**i)Civil Review non Tied-up matters (Admission, Hearing)** **ii)Land Related up to Year 2019 (Admission, Hearing)** **iii)Other Misc. up to year 2023 (Admission, Hearing)** **iv)Miscellaneous Appeal (SJ) (Admission, Hearing)** **v)Specially assigned matter** **vi)Tied up matters**
14	**SB-VIII CIVIL**	**Hon'ble Mr. Justice Harish Kumar**	**Group -12** **Group -14** **Group 24, 25, 26, 27** **Group -33**	**i) Education matters (Admission, Hearing)** **ii) Education Service – From year 2024 onwards (Admission, Hearing)** **iii) Or. C. Misc. (Company Matters) (Admission, Hearing)** **iv)M.J.C Non –Tied Up Matter from year 2022 onwards (Admission, Hearing)** **v) Specially Assigned Matter** **vi)Tied up matters**
15	**SB-IX CIVIL**	**Hon'ble Mr. Justice Khatim Reza**	**Group-37** **Group -33**	**i) Second Appeal (Admission, Hearing)** **ii)M.J.C Non –Tied Up Matter up to year 2018 (Admission, Hearing)** **iii) Specially assigned matter** **iv)Tied up matters**
16	**SB-X CIVIL**	**Hon'ble Mr. Justice Dr. Anshuman**	**Group-13** **Group-37**	**i) Service Matter other than education service From Year2022 to 2024 (Admission, Hearing)** **ii) Second Appeal From year 2006 to 2015 (Hearing Matter)** **iii) Specially assigned matter** **iv)Tied up matters**
17	**SB- XI CIVIL**	**Hon'ble Mr. Justice R.C. Malviya**	**Group-5** **Group-29** **Group-37**	**i) Civil Revision (Admission, Hearing)** **ii)First Appeal up to year 2015 (Admission, Hearing)** **iii)Second Appeal (1991 to 2000) Hearing** **iv)Specially assigned matter** **v)Tied up matters**

18	**SB- XII CIVIL**	**Hon'ble Mr. Justice S.B.P. Singh**	**Group- 1** **Group- 2** **Group- 3** **Group-31** **Group-38** **Group-39** **Group-40**	**i) Certificate Appeal** **ii) Civil Misc. (Admission, Hearing)** **iii) Civil Reference** **iv) Matrimonial Reference** **v) Test Case** **vi) Test Suit** **vii) Title Suit** **viii) Specially assigned matter** **ix)Tied up matters**
19	**SB-XIII CIVIL**	**Hon'ble Mr. Justice Alok Kumar Sinha**	**Group -14** **Group -33**	**i) Education Service – Up to Year 2018 (Admission, Hearing)** **ii)M.J.C Non –Tied Up Matter from year 2019 to 2021 (Admission, Hearing)** **iii) Specially assigned matter** **iv)Tied up matters**
20	**SB-XIV CIVIL**	**Hon'ble Mr. Justice Ajit Kumar**	**Group -14** **Group -15**	**i) Education Service – From year 2019 to 2021 (Admission, Hearing)** **ii) Retirement benefits (Admission, Hearing)** **iii)Specially assigned matter** **iv)Tied up matters**
Criminal Benches				
21	**SB- I Criminal**	**Hon'ble Mr. Justice Sanjay Kumar Singh**	**Group-42, 43 & 44** **Group-52** **Group-54**	**i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year 2025 onwards (Admission, Hearing)** **ii)Criminal Revision up to year 2018 (Admission, Hearing)** **iii)Criminal Writ up to Year 2017 (Admission, Hearing)** **iv)Specially assigned matter** **v)Tied up matters**
22	**SB-II Criminal**	**Hon'ble Mr. Justice Prabhat Kumar Singh**	**Group-46** **Group-43** **Group- 47** **Group- 48**	**i) Anticipatory Bail (Fresh, CD & Old Matters)** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail)** **iii) Modification(SJ)** **iv) Restoration(SJ)** **v)Specially assigned matter** **vi)Tied up matters**
23	**SB-III Criminal**	**Hon'ble Mr. Justice Nawneet Kumar Pandey**	**Group-46**	**i)Regular Bail (C.D. ,Old Cases & Fresh case arising out of same FIR** **ii)Specially assigned matter** **iii) Tied-up matters**
24	**SB-IV Criminal**	**Hon'ble Mr. Justice Sandeep Kumar**	**Group 21** **Group-42, 43 & 44** **Group-45** **Group- 50** **Group-43** **Group-57**	**i)Environment Related(Admission, Hearing)** **ii)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From year 2019 to 2022 (Admission, Hearing)** **iii) Criminal Quashing (Admission, Hearing) From year 2019 to 2021** **iv) Others** **v)Criminal Appeal under J.J.Act,2015** **vi) Govt. Appeal (SJ) (Admission, Hearing)** **vii) Specially assigned Matter** **viii)Tied up matters**

25	**SB-V Criminal**	**Hon'ble Mr. Justice Satyavrat Verma**	**Group-46** **Group-43**	**i) Anticipatory Bail (Fresh, CD & Old Matters)** **All Anticipatory Bail matters arising out of Bihar prohibition &Excise Act,2016** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail)** **iii)Specially assigned matter** **iv)Tied up matters**
26	**SB-VI Criminal**	**Hon'ble Mr. Justice Rajesh Kumar Verma**	**Group-46**	**i) Regular Bail (Fresh, CD & Old Matters)** **ii)Specially assigned matter** **iii)Tied up matters**
27	**SB-VII Criminal**	**Hon'ble Mr. Justice Shailendra Singh**	**Group-42, 43 & 44** **Group-45**	**i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year 2014 to 2018 (Admission, Hearing)** **ii)Criminal Quashing up to Year 2017 (Admission, Hearing)** **iii)Specially assigned matter** **iv)Tied up matters**
28	**SB-VIII Criminal**	**Hon'ble Mr. Justice Arun Kumar Jha**	**Group-52** **Group-49** **Group-54** **Group-59**	**i) Criminal Revision year 2022 onwards (Admission, Hearing)** **ii)Cr. Misc. Transfer** **iii)Criminal Writ from Year 2022 onwards (Admission, Hearing)** **iv)Special Leave to Appeal** **v)Specially assigned Matter** **vi) Tied up matters**
29	**SB-IX Criminal**	**Hon'ble Mr. Justice Jitendra Kumar**	**Group-42, 43 & 44** **Group-52** **Group-54**	**i)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From year 2023 to 2024 (Admission, Hearing)** **ii) Criminal Revision from Year 2019 to 2021 (Admission, Hearing)** **iii)Criminal Writ from Year 2018 to 2021 (Admission, Hearing)** **iv)Specially assigned Matter** **v) Tied up matters**
30	**SB-X Criminal**	**Hon'ble Mr. Justice Sunil Dutta Mishra**	**Group-42, 43 & 44** **Group-45**	**i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year 2009 to 2013 (Admission, Hearing)** **ii)Criminal Quashing of Year 2018 (Admission, Hearing)** **iii)Specially assigned matter** **iv)Tied up matters**
31	**SB-XI Criminal**	**Hon'ble Mr. Justice Chandra Shekhar Jha**	**Group-46**	**i)Anticipatory Bail (C.D. ,Old Cases & Fresh Case arising out of same FIR)** **ii)Specially assigned matter** **iii)Tied up matters**

32	**SB-XII Criminal**	**Hon'ble Mr. Justice R. P. Mishra**	**Group-46** **Group-43**	**i) Regular Bail (Fresh, CD & Old Matters)** **All Regular Bail matters arising out of Bihar prohibition &Excise Act,2016** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail)** **iii)Specially assigned matter** **iv)Tied up matters**
33	**SB-XIII Criminal**	**Hon'ble Mr. Justice Ashok Kumar Pandey**	**Group- 46** **Group-43**	**i)Regular Bail (Fresh, CD & Old Matters)** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (R. Bail)** **iii) Specially assigned matter** **iv)Tied up matters**
34	**SB-XIV Criminal**	**Hon'ble Mr. Justice Sourendra Pandey**	**Group-45**	**i) Criminal Quashing From Year 2024 onwards (Admission, Hearing)** **ii)Specially assigned matter** **iii)Tied up matters**
35	**SB-XV Criminal**	**Hon'ble Justice Smt. Soni Shrivastava**	**Group-42, 43 & 44** **Group-45** **Group- 46**	**i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) up to Year 2008 (Admission, Hearing)** **ii) Criminal Quashing From Year 2022 to 2023 (Admission, Hearing)** **iii) Cancellation of Bail** **iv)Specially assigned matter** **v)Tied up matters**

Mentioning of Division Bench Matters before Motion Bench

1. **All motions and mentioning of Division Bench (Civil & Criminal) side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before the respective Motion Division Benches.**

Mentioning of Single Bench Matters before Motion Bench

2. **All motions and mentioning of Single Judge. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.**
3. **All matters would be listed as per roster. Tied-up and part-heard matters will be listed on Friday in 2nd half before the respective Benches, subject to any further instruction of Hon'ble Judges concerned.**
4. **Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.**
5. **Civil Review Petitions, MJC (Restoration) and Cancellation of Bail in Single Judge Matters to be listed as per Tied-up of the Bench Concerned / Roster of the subject matter.**

NOTICE

The competent authority has been pleased to direct physical filing through **Hard Copy,** subject to the same been accompanied by printouts of message of approval and alongwith e-acknowledgement slip regarding e-filing in the Criminal Filing/ Civil Filing Sections respectively.

The learned Counsels now w.e.f. 2nd January, 2023, may file hard copies of the **Counter Affidavits/ S.A./ I.A./ Vakalatnama** etc. at the A.O. Filing Counter alongwith e-acknowledgement slip regarding e-filing of the same on the dedicated e-portal.

The Hard Copy of the Vakalatnama/ Appearance Slip may also be filed at the dedicated counter with an undertaking that the same shall be filed through e-portal within two working days.

Further, In case of urgent filing of document where the matter is listed on the very next date, the current practice shall continue where the Ld. Advocate will mention the case number and nature of document before Ld. Joint Registrar, List who will thereafter facilitate the transmission of same. Then Ld. Advocates will e-file the document thereafter as per the direction of the Hon'ble Court.

By Order of Hon'ble the Chief Justice

Sd.

(Registrar General)

Dated:- 1st April, 2023

NOTICE

Kindly take notice, that entry in the Court premises will be allowed through **Gate No. 3** and exit shall be facilitated through **Gate No. 3A** near Court Officer's residence.

Further, the Vehicles will pass through the UVSS installed at **Gate No. 3** and the pedestrians will pass through the cabin equipped with DFMD and baggage scanner cabin for their screening along with their belongings, if any.

Further, the lounge for Advocates in the Centenary (new) building shall remain open only for the time till the **Courts are in session**.

Date : 1st April, 2023
Place : Patna

By Order of Hon'ble the Chief Justice
Sd/-
(Registrar General)

PROCEDURE FOR E-FILING.

e-Filing

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

https://efiling.ecourts.gov.in/br
http://patnahighcourt.gov.in/efiling/

In case the e-filed applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com**in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID asgi.patna@yahoo.com**In addition, hard copy shall be served at the "Chamber of The Additional Solicitor General of India in the High Court premises".**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

Name of the Court Master(s) attached with the Hon'ble Judge(s) and their notified registered e-mail.

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
1	Hon'ble the Chief Justice	Mr. Kumar Chandra Shekhar	Kumarchandrashekhar2k23@gmail.com
2	Hon'ble Mr. Justice Sudhir Singh	Mr. Randhir Kumar	Randhircourt@gmail.com
3	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. Sharique Hassan	Courtmaster37@gmail.com
4	Hon'ble Mr. Justice Mohit Kumar Shah	Mr. Gautam Yadav	Courtmaster39@gmail.com
5	Hon'ble Mr. Justice Bibek Chaudhuri	Mr. Chitranjan Kumar	Chitranjankumar01968@gmail.com
6	Hon'ble Mr. Justice Nani Tagia	Mr. Mrityunjay Kumar	Courtmaster707@gmail.com
7	Hon'ble Mr. Justice Sanjay Kumar Singh	Mr. Braj Bhushan Kumar	Courtno17bbk@gmail.com
8	Hon'ble Mr. Justice Anil Kumar Sinha	Mr. Bishwa Mohan Ajay	Courtmaster015@gmail.com
9	Hon'ble Mr. Justice Prabhat Kumar Singh	Mr. Mritunjay Kumar	Courtmaster032@gmail.com
10	Hon'ble Mr. Justice Partha Sarthy	Mr. Amit Kumar	Courtmaster033@gmail.com
11	Hon'ble Mr. Justice A. Abhishek Reddy	Mr. Anuj Kumar Rathor	akrphc@gmail.com
12	Hon'ble Mr. Justice Nawneet Kumar Pandey	Mr. Sourabh Kumar Singh	Courtmaster8@gmail.com
13	Hon'ble Mr. Justice Sandeep Kumar	Mr. Rakesh Kumar Mishra	Courtmaster74@gmail.com
14	Hon'ble Mr. Justice Purnendu Singh	Mr. Anil Kumar Ravidas	ankr2003@gamil.com
15	Hon'ble Mr. Justice Satyavrat Verma	Mr. Ritesh Kumar Jha	Courtmaster13@gmail.com
16	Hon'ble Mr. Justice Rajesh Kumar Verma	Mr. Dhiraj Kumar Sinha	dhirajsinhaphc@gmail.com
17	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mr. Shivendra Kumar Sinha	shivendraphc@gmail.com
18	Hon'ble Mr. Justice Rajiv Roy	Mr. Tripurari Kumar Singh	Courtmaster9@gmail.com
19	Hon'ble Mr. Justice Harish Kumar	Mr. Sunil Kumar Mishra	Sunilmishra44@gmail.com
20	Hon'ble Mr. Justice Shailendra Singh	Mr. Sunil Kumar Tiwari	Courtmaster110@gmail.com
21	Hon'ble Mr. Justice Arun Kumar Jha	Mr. Deepak Kumar	Courtmaster111a@gmail.com
22	Hon'ble Mr. Justice Jitendra Kumar	Mr. Vijay Kumar	Vijayphc2011@gmail.com
23	Hon'ble Mr. Justice Alok Kumar Pandey	Mr. Mukesh Tiwary	courtmaster19@gmail.com
24	Hon'ble Mr. Justice Sunil Dutta Mishra	Mr. Vidya Charan	Vidyacharan4@gmail.com
25	Hon'ble Mr. Justice Chandra Shekhar Jha	Mr. Dharmraj Kumar	Courtmaster216@gmail.com
26	Hon'ble Mr. Justice Khatim Reza	Mr. Faiz Ali	Courtmaster35@gmail.com
27	Hon'ble Mr. Justice Dr. Anshuman	Mr. Sandeep Kumar	Courtmaster18@gmail.com

28	**Hon'ble Mr. Justice R. P. Mishra**	**Mr. Md. Rizwan Hussain**	**Courtmastermrh@gmail.com**
29	**Hon'ble Mr. Justice Ramesh Chand Malviya**	**Mr. Rajesh Kumar**	**Courtmaster18@gmail.com**
30	**Hon'ble Mr. Justice S. B. P. Singh**	**Mr. Sheo Jee Pandey**	**sheogeep@gmail.com**
31	**Hon'ble Mr. Justice Ashok Kumar Pandey**	**Mr. Vishwajeet Kumar**	**vishwajeetkumar14@gmail.com**
32	**Hon'ble Mr. Justice Alok Kumar Sinha**	**Mr. Randhir Kumar Pandey**	**Courtmaster213@gmail.com**
33	**Hon'ble Mr. Justice Sourendra Pandey**	**Mr. Anand Kumar**	**Courtmaster0214@gmail.com**
34	**Hon'ble Justice Smt. Soni Shrivastava**	**Mr. Shashi Kumar**	**Courtmaster0110@gmail.com**
35	**Hon'ble Mr. Justice Ajit Kumar**	**Mr. Nawlesh Kumar**	**Nawalji75085@gmail.com**
36	**Hon'ble Mr. Justice Ritesh Kumar**		
37	**Hon'ble Mr. Justice Praveen Kumar**		

Details regarding Phone Numbers of the Technical Staff:-

Sr. No.	Name of Hon'ble Judges	Name of Technical staff	Phone No. of Technical Staffs
1	Hon'ble the Chief Justice	Avinash Kumar	7000911454
2	Hon'ble Mr. Justice Sudhir Singh	Nishant Kumar -II	7970724959
3	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Aniket gaurav	7909069847
4	Hon'ble Mr. Justice Mohit Kumar Shah	Abhijeet	9102936760
5	Hon'ble Mr. Justice Bibek Chaudhuri	Imran Hayat	7503237025
6	Hon'ble Mr. Justice Nani Tagia	Abhishek Bharti	9546303000
7	Hon'ble Mr. Justice Sanjay Kumar Singh	Shanu Kumar	6202796227
8	Hon'ble Mr. Justice Anil Kumar Sinha	Saurav Kumar	9135434038
9	Hon'ble Mr. Justice Prabhat Kumar Singh	Parinesh Abhishek	7717766152
10	Hon'ble Mr. Justice Partha Sarthy	Gopal Jee	9431202442
11	Hon'ble Mr. Justice A. Abhishek Reddy	Nishant Kumar- I	8210229731
12	Hon'ble Mr. Justice Nawneet Kumar Pandey	Keshav Kumar	8271588262
13	Hon'ble Mr. Justice Sandeep Kumar	Ayush Kumar	7289056552
14	Hon'ble Mr. Justice Purnendu Singh	Sadanand Kumar	9334885672
15	Hon'ble Mr. Justice Satyavrat Verma	Ganesh Kumar Vidyarthi	9591946647
16	Hon'ble Mr. Justice Rajesh Kumar Verma	Kumar Pranav	7366914760
17	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mariya Qibtiya	8584919822
		Shreya Kumari	9006457112
18	Hon'ble Mr. Justice Rajiv Roy	Jyoti Shankar Vidyarthy	9931030439
19	Hon'ble Mr. Justice Harish Kumar	Shivam Raj	8521637082
20	Hon'ble Mr. Justice Shailendra Singh	Manish Madhukar	9580034732
21	Hon'ble Mr. Justice Arun Kumar Jha	Sachin Kumar Singh	8340526361
22	Hon'ble Mr. Justice Jitendra Kumar	Nishant Sinha	9560420237
23	Hon'ble Mr. Justice Alok Kumar Pandey	Nikhil Sinha	9304624739
24	Hon'ble Mr. Justice Sunil Dutta Mishra	Sumit Kumar	8851502367
25	Hon'ble Mr. Justice Chandra shekhar Jha	Kapil Dev Rai	8052136515
26	Hon'ble Mr. Justice Khatim Reza	Hans Shankar	7295865713
27	Hon'ble Mr. Justice Dr. Anshuman	Gaurav Kumar Gupta	9308471010
28	Hon'ble Mr. Justice R. P. Mishra	Rohit Kumar	9113316930
29	Hon'ble Mr. Justice Ramesh Chand Malviya	Sandeep Kumar Vimal	7011509667
30	Hon'ble Mr. Justice S. B. P. Singh	Anand Vardhan	8368267911
31	Hon'ble Mr. Justice Ashok Kumar Pandey	Shiva Dhar Sirohi	9513280729
32	Hon'ble Mr. Justice Alok Kumar Sinha	Md. Reyaz Ansari	7739222221
33	Hon'ble Mr. Justice Sourendra Pandey	Mr. Rohit Ranjan	7678493073
34	Hon'ble Justice Smt. Soni Shrivastava	Mr. Sunil Kumar	9334082560
35	Hon'ble Mr. Justice Ajit Kumar	Mr. Mantu Kumar	9709460880
36	Hon'ble Mr. Justice Ritesh Kumar		
37	Hon'ble Mr. Justice Praveen Kumar		

सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

Urgent Mentioning Notice

1. Urgent roster matters/cases listed before the Hon'ble Mr. Justice Nawneet Kumar Pandey, and those cases that have been fixed for today may be mentioned before Hon'ble Mr. Justice R. P. Mishra.

NOTICE

In cases, under the heading "FOR ADMISSION (FOR FINAL DISPOSAL)" and "FOR ADMISSION-I (FOR FINAL DISPOSAL)", written notes of arguments must be filed in advance by the Ld. Advocates of both the sides and it must also be exchanged between them.

Wednesday the 28th January 2026
MAIN BUILDING
CHIEF JUSTICE'S COURT (AT 10:30 A.M.)
The Chief Justice &
Mr. Justice Bibek Chaudhuri

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ORDERS (ON OFFICE NOTES)		
1.	L.P.A/367/2025 LPA	2	SARITA KUMARI @ SARITA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	ADDITIONAL ADVOCATE GENERAL (13)
2.	L.P.A/1156/2025 LPA	1	THE STATE OF BIHAR AND ORS vs LAKSHMI NARAYAN JHA AND ORS	RAVI KUMAR (AC TO AAG 13)	
3.	L.P.A/15/2026 LPA	1	THE STATE OF BIHAR AND ORS vs RAJ KUMAR SAHU AND ORS	NARESH DIKSHIT (SPL. P.P. MINES)	
			FOR ADMISSION - FRESH CASES I		
4.	CWJC/16251/2025 VALIDITY OF ACT	1	DR. PANKAJ SINGH vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR PRISU SNEHIL	ADVOCATE GENERAL NIKESH KUMAR S.D.SANJAY MOHIT AGARWAL
5.	CWJC/19652/2025 JUDICIAL SERVICE	1	SAVITA RANI vs THE HONBLE HIGH COURT OF JUDICATURE AT PATNA AND ORS	NAMRATA DUBEY KUMAR KAUSHIK SHUBHAM PRIYADARSHI	STANDING COUNSEL (28) VINAY KUMAR MISHRA PIYUSH LALL
6.	CWJC/20522/2025 JUDICIAL SERVICE	1	SHIVANGI vs THE HONBLE HIGH COURT OF JUDICATURE AT PATNA AND ORS	DHIRAJ KUMAR SINGH RAHIL FIRDAUSH	STANDING COUNSEL (09) PIYUSH LALL
			FOR ADMISSION -I		
7.	CWJC/596/2026 C.A. TRIBUNAL	2	THE STATE OF BIHAR AND ORS vs ALOK RAJ AND ANR	SURYA NILAMBARI	ADDITIONAL SOLICITOR GENERAL

FOR ORDERS

8.	CWJC/4961/2025 PIL- Financial Irr	5	MAHESH KUMAR @ MAHESH PASWAN AND ORS vs UNION OF INDIA AND ORS	BINAY KUMAR SINGH JITENDRA KUMAR	ADDITIONAL SOLICITOR GENERAL ADVOCATE GENERAL PRIYA GUPTA
9.	CWJC/6197/2025 PIL- Encroachment	7	SANTOSH KUMAR YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	KUMAR NIKHIL	ADVOCATE GENERAL PRINCE KUMAR MISHRA
10.	CWJC/6594/2025 PIL- Financial Irr	5	JITENDRA SINGH vs THE STATE OF BIHAR AND ORS	RAJNISH KUMAR SINGH ANIL KUMAR	ADVOCATE GENERAL
11.	CWJC/6748/2025 PIL- Others	5	BIHAR RAJYA ANGANWADI KARAMCHARI UNION vs STATE OF BIHAR AND ANR	SHASHWAT SHIVA KUMAR DINESH NARAYAN SINGH SHYAMA KANT SINGH MUGDHA ROSHIN JACOB	ADDITIONAL SOLICITOR GENERAL ADVOCATE GENERAL
12.	CWJC/8114/2025 PIL- Financial Irr	4	PRAMOD KUMAR BHAGAT vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR JHA SUBODH KUMAR JHA	ADVOCATE GENERAL DR. ANAND KUMAR MD. NADIM SERAJ KANISHKA SHANKAR AYUSH KUMAR
13.	CWJC/10973/2025 PIL- Others	3	SANJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SAMIR KUMAR SMRITI SINGH ANIMESH KUMAR SINGH SAURAVH SINGH	ADVOCATE GENERAL SANJIV KUMAR. SANJEEV KUMAR ABHAY SHANKAR SINGH ABHAY SHANKAR SINGH
14.	CWJC/15181/2025 PIL- Financial Irr	3	SAYAD ABID HUSSAIN vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD AND CONSUMER PROTECTION DEPARTMENT AND ORS	SANTOSH BHARTI	ADVOCATE GENERAL SHAILENDRA KUMAR SINGH ADDITIONAL SOLICITOR GENERAL ALOK KUMAR
15.	CWJC/15951/2025 PIL- Financial Irr	5	SUMIT KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	ADVOCATE GENERAL P.N.KUMAR
16.	CWJC/16655/2025 PIL- Others	5	SURESH PASWAN vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR SINGH ARJUN PRASAD	GOVERNMENT PLEADER (05)
17.	CWJC/17713/2025 PIL- Others	5	RICE MILL ASSOCIATION OF KUDRA (KAIMUR) THROUGH ITS SECRETARY NAMELY VIJAY KUMAR AND ANR vs THE UNION OF INDIA THROUGH THE MINISTRY OF RAILWAY AND ORS	SANJAY KUMAR TIWARY JIGYASA ABHIJIT PRABHAT	ADDITIONAL SOLICITOR GENERAL ARCHANA
18.	CWJC/18584/2025 PIL- Others	4	NARENDRA KUMAR vs THE EAST CENTRAL RAILWAY, HAJIPUR AND ORS	KUMAR PANKAJ PRASHANT SINHA	STANDING COUNSEL (09) ADDITIONAL SOLICITOR GENERAL K N SINGH (ASG) SATYENDRA KUMAR JHA
19.	CWJC/19403/2025 PIL- Road Construc	4	KAUSHAL RAY vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SANJEEB KUMAR SANJU BHASKAR SANDILYA RAVI KUMAR	ADDITIONAL SOLICITOR GENERAL ADVOCATE GENERAL P.K.SHAHI
20.	CWJC/20954/2025 PIL- Medical/Healt	2	RANJAN KUMAR vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SINGH	ADVOCATE GENERAL
21.	CWJC/21047/2025 PIL- Encroachment	2	THAKUR PRASAD TYAGI vs THE STATE OF BIHAR AND ORS	SHIV KUMAR DWIVEDY	ADVOCATE GENERAL PRIYADARSHI MATRI SHARAN

FOR ADMISSION - FRESH CASES

22.	L.P.A/122/2025 LPA	4	M/S KAKAN RICE MILL PVT. LTD. AND ORS vs BANK OF BARODA AND ORS	ARBIND KUMAR JHA AKHILESHWAR SINGH	ADDITIONAL ADVOCATE GENERAL (5) ROONA MANISH KISHORE BAL BHUSHAN CHOUDHARY
23.	L.P.A/227/2025 LPA	6	NIRMAL KUMAR vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR ASHOK KUMAR KARNA ABHISHEK RAJ	GOVERNMENT ADVOCATE (5)

With 23.1	L.P.A/1179/2023 LPA	2	THE STATE OF BIHAR AND ORS vs NIRMAL KUMAR	PREM RANJAN RAJ (AC TO SC 7) SC 7	
24.	L.P.A/549/2025 LPA IA-2/2025 () MISC	5	MANJAURA PRIMARY AGRICULTURE CREDIT SOCIETY, vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR ARTI KUMARI	SHAILENDRA KUMAR SINGH NIRAJ KUMAR
25.	L.P.A/709/2025 LPA IA-2/2025 () STAY OF PROCEEDING IA-3/2026 () MISC	6	THE STATE OF BIHAR AND ORS vs BHARTENDU JHA AND ANR	ANIL KUMAR (AC TO SC 08) SHEO SHANKAR PRASAD	MAHENDRA THAKUR KRISHNA PRABHAT ANJALI DAS SANJAY KUMAR PUSHKAR PRASHANT KRISHNA PRABHAT ANJALI DAS MAHENDRA THAKUR
With 25.1	L.P.A/1285/2024 LPA	6	THE STATE OF BIHAR, AND ORS vs NAGENDRA YADAV	SAROJ KUMAR SHARMA	UMESH KUMAR SINGH SHOBHNA SHREYA
With 25.2	L.P.A/1286/2024 LPA	6	THE STATE OF BIHAR, AND ORS vs RAGHWENDRA KUMAR RAI AND ORS	SAROJ KUMAR SHARMA (AC TO AAG 3)	MAHENDRA THAKUR KRISHNA PRABHAT PRABHOJOT SINGH UDAY KUMAR MAHTO
With 25.3	L.P.A/1288/2024 LPA	8	THE STATE OF BIHAR AND ORS vs VINAY KUMAR MISHRA AND ORS	SAROJ KUMAR SHARMA (AC TO AAG 3)	UMESH KUMAR SINGH SHOBHNA SHREYA MUKESH KUMAR
With 25.4	L.P.A/1291/2024 LPA	6	THE STATE OF BIHAR AND ORS vs MANISH YADAV AND ORS	SAROJ KUMAR SHARMA (AC TO AAG 3)	MAHENDRA THAKUR KRISHNA PRABHAT
With 25.5	L.P.A/1298/2024 LPA	6	THE STATE OF BIHAR AND ORS vs RANJANI KUMARI AND ORS	SAROJ KUMAR SHARMA (AC TO AAG 3)	MAHENDRA THAKUR KRISHNA PRABHAT UMESH KUMAR SINGH SHOBHNA SHREYA MUKESH KUMAR
With 25.6	L.P.A/25/2025 LPA	6	THE STATE OF BIHAR AND ORS vs PAPPU YADAV	SAROJ KUMAR SHARMA (AC TO AAG 3)	UMESH KUMAR SINGH SHOBHNA SHREYA
With 25.7	L.P.A/29/2025 LPA	6	THE STATE OF BIHAR AND ORS vs SMT. KRISHNAVATI DEVI AND ORS	SAROJ KUMAR SHARMA (AC TO AAG 3)	MAHENDRA THAKUR KRISHNA PRABHAT
With 25.8	L.P.A/35/2025 LPA	6	THE STATE OF BIHAR AND ORS vs MUNNA KUMAR YADAV	SAROJ KUMAR SHARMA (AC TO AAG 3)	MAHENDRA THAKUR KRISHNA PRABHAT
With 25.9	L.P.A/196/2025 LPA	7	ANJALI VARMA AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR MANDAL AKSHAY KUMAR	ADDL. ADVOCATE GENERAL (03)
With 25.10	L.P.A/715/2025 LPA	6	THE STATE OF BIHAR AND ORS vs HARERAM PASWAN AND ORS	SANJAY KUMAR (AC TO SC 8) SHEO SHANKAR PRASAD	MAHENDRA THAKUR KRISHNA PRABHAT ANJALI DAS KRISHNA PRABHAT ANJALI DAS MAHENDRA THAKUR KRISHNA PRABHAT ANJALI DAS MAHENDRA THAKUR KRISHNA PRABHAT ANJALI DAS MAHENDRA THAKUR KRISHNA PRABHAT ANJALI DAS MAHENDRA THAKUR KRISHNA PRABHAT ANJALI DAS MAHENDRA THAKUR KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS KRISHNA PRABHAT ANJALI DAS MAHENDRA THAKUR
26.	L.P.A/1023/2025 LPA	2	VIDYADHAR UPADHYAY AND ANR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR TIWARI PAWAN KUMAR VERMA	

FOR ADMISSION

27.	L.P.A/57/2025 LPA	3	ASHOK KUMAR SINGH vs THE STATE OF BIHAR AND ANR	MAHASWETA CHATTERJEE SAMIR KUMAR SINHA	ADDITIONAL ADVOCATE GENERAL (12) MR. GANPATI TRIVEDI

28.	L.P.A/73/2025 LPA IA-1/2025 () LIMITATION PETITIO IA-2/2025 () MISC	9	THE BIHAR STATE UNIVERSITY SERVICE COMMISSION vs RAMJEE PRASAD VERMA AND ORS	HARSH SINGH ANJANI KUMAR	ADVOCATE GENERAL SIDDHARTHA PRASAD RUPAK KUMAR VIKRANT KUMAR
29.	L.P.A/474/2025 LPA	5	JASUMATI DEVI vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR VERMA SUMAN KUMAR VERMA AYUSHI SINGH ANJALI SINGH	ADDL. ADVOCATE GENERAL (12) SAMEER SAWARN SAMEER SAWARN
30.	L.P.A/724/2025 LPA	5	ACHYUTA NAND YADAV @ ACHYUTA NAND SINGH vs THE STATE OF BIHAR AND ORS	RAJESH MOHAN	
31.	L.P.A/765/2025 LPA IA-1/2025 () LIMITATION PETITIO	3	LAKHAN KUMAR vs THE STATE OF BIHAR AND ORS	NILESH KUMAR PANDEY ASHISH KUMAR JHA SHIVAM	GOVERNMENT ADVOCATE (5)
32.	L.P.A/946/2025 LPA IA-2/2025 () STAY OF PROCEEDING IA-3/2026 () MISC	4	THE STATE OF BIHAR AND ORS vs JYOTI KUMAR AND ORS	RAMPRAVESH NATH TIWARI (AC TO SC 25) SAJID SALIM KHAN	RUPESH KUMAR LAXMI KUMARI LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI LAXMI KUMARI RUPESH KUMAR RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR RAVI RANJAN PRAMOD KUMAR

FOR ADMISSION (FOR FINAL DISPOSAL)

33.	L.P.A/16/2025 LPA	8	SHAILENDRA KUMAR JAISWAL @ VINOD KUMAR vs BINITA OJHA AND ORS	PARTH GAURAV ASHUTOSH KUMAR PANDEY KUMAR SAURAV MANOGYA SINGH	ADDITIONAL ADVOCATE GENERAL (12) AKASH RAJ ARUN BHARTI RAJIT RANJAN
34.	L.P.A/61/2025 LPA	8	ZAINAB AKHTAR @ SHAISTA BEGAM AND ANR vs THE STATE OF BIHAR AND ORS	MURLIDHAR MISHRA AMIT KUMAR MISHRA SHUBHESH PANDEY	ADDITIONAL ADVOCATE GENERAL (13) MRITUNJAY KUMAR BINOD KUMAR LABH ASHHAR MUSTAFA

35.	L.P.A/65/2025 LPA	5	VIJAY KUMAR vs THE STATE OF BIHAR AND ORS	SANKET SANJAY KUMAR AKSHANSH ANKIT	ADDITIONAL ADVOCATE GENERAL (3)
36.	L.P.A/113/2025 LPA	8	THE CHAIRMAN, BIHAR TECHNICAL SERVICE COMMISSION, vs RISHI KUMAR AND ORS	NIKESH KUMAR	ADDITIONAL ADVOCATE GENERAL (4) RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA PRABHU NATH PATHAK ARCHANA AKSHANSH ANKIT VIPIN KUMAR SINGH SMRITI SINGH DIKSHA SINGH KUMAR PRITAM
37.	L.P.A/129/2025 LPA	4	THE STATE OF BIHAR AND ORS vs RAMASHANKAR GUPTA	ASIT KUMAR JHA PRASHANT PRATAP	MONI KUMARI AMARENDRA KUMAR
38.	L.P.A/140/2025 LPA	6	BINOD KUMAR MISHRA vs THE INDIAN OIL CORPORATION LTD. REGD. OFFICE, AND ORS	DIMPAL KUMARI PRANAV KUMAR	ADDITIONAL SOLICITOR GENERAL ANKIT KATRIAR MITHLESH KUMAR GUPTA SANAT KUMAR MISHRA
39.	L.P.A/278/2025 LPA	7	THE CONTROLLER OF EXAMINATION, BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD, vs DR. SHAKTI NATH AND ORS	PRABHAT KUMAR	ADDL. ADVOCATE GENERAL (09) RAJNI KANT SINGH
40.	L.P.A/432/2025 LPA	6	THE STATE OF BIHAR THROUGH PRINCIPAL SECREARY EDUCATION DEPARTMENT, AND ORS vs SMT. SHASHI PRABHA KUMARI	KUMAR KAMAL NAYAN (AC TO SC 28)	SUNIL KUMAR SINGH
41.	L.P.A/567/2025 LPA	5	THE STATE OF BIHAR AND ORS vs MANISH PRAJAPATI	SHAILESH KUMAR (AC TO GP 5)	VINAY RANJAN
With 41.1	L.P.A/554/2025 LPA	4	THE STATE OF BIHAR AND ORS vs SKANT KUMAR GUPTA	SHAILESH KUMAR (AC TO GP 5)	VINAY RANJAN
42.	L.P.A/606/2025 LPA	7	RABINDRA SINGH vs THE STATE OF BIHAR, AND ORS	BRIJ BIHARI TIWARY	GOVERNMENT ADVOCATE (5)
43.	L.P.A/797/2025 LPA	7	RAJESH RAM AND ORS vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	ADDITIONAL ADVOCATE GENERAL (13)

FOR ADMISSION-I (FOR FINAL DISPOSAL)

44.	CWJC/7613/2022 JUDICIAL SERVICE	22	SRI HARE RAM @ HARE RAM vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA ATUL KUMAR MEHTA YOGESH KUMAR KANISHEK KAUSTUBH AYUSH KUMAR SHIKHAR MANI	P.K. VERMA (AAG3) PIYUSH LALL

Wednesday the 28th January 2026
MAIN BUILDING
CHIEF JUSTICE'S COURT (AT 2:15 P.M.)
The Chief Justice &
Mr. Justice Rajeev Ranjan Prasad

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR HEARING		
1.	D. REF./1/2024 DEATH REFERENCE DEATH REF.	12	THE STATE OF BIHAR vs LAMBOO SHARMA @ MUNNA SHARMA @ SACHIDANAND SHARMA	XXXXXX PRATIK MISHRA	XXXXX
With 1.1	CR. APP (DB)/1150/2019 R.I. FOR LIFECR.APP(DB)	29	SHYAM VINAY SHARMA vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH GANESH PRASAD SINGH ANIRUDH KUMAR SINGH	DR. MAYANAND JHA SUJIT KUMAR SINGH
With 1.2	CR. APP (DB)/1162/2019 R.I. FOR LIFECR.APP(DB)	32	RINKU YADAV vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA KSHEM SHARMA	AJAY MISHRA
With 1.3	CR. APP (DB)/1185/2019 IMPRISONMENT FOR LCR.APP(DB)	33	MD. NAIM MIYA @ NAIM MIYA vs THE STATE OF BIHAR	RAVINDRA KUMAR BINAY KUMAR MD. NAJMUL HODDA	DILIP KUMAR SINHA
With 1.4	CR. APP (DB)/1210/2019 against convictionCR.APP(DB)	30	LAMBU SHARMA @ MUNNA SHARMA @ SACHIDANAND SHARMA vs THE STATE OF BIHAR	SADA NAND ROY	ABHIMANYU SHARMA
With 1.5	CR. APP (DB)/1246/2019 IMPRISONMENT FOR LCR.APP(DB)	33	MD. CHAND MIYA @ CHAND MIYAN vs THE STATE OF BIHAR	RAVINDRA KUMAR	AJAY MISHRA
With 1.6	CR. APP (DB)/1271/2019 IMPRISONMENT FOR LCR.APP(DB)	32	ANSHU KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR	AJAY MISHRA
With 1.7	CR. APP (DB)/1290/2019 AGAINST CONVICTIONCR.APP(DB)	32	AKHILESH UPADHYAY @ MUSA vs THE STATE OF BIHAR	RAVINDRA KUMAR	AJAY MISHRA

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 11 (AT 10:30 A.M.)
Mr. Justice Sudhir Singh &
Mr. Justice Ritesh Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ORDERS (ON OFFICE NOTES)		
1.	L.P.A/1256/2023 LPA	2	BIBHA KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	SOURENDRA PANDEY NALIN VILOCHAN TIWARY RAJESH KUMAR MISHRA	P.K. VERMA (AAG3)
2.	L.P.A/1259/2023 LPA	2	DURGA PRASAD RAJAK AND ORS vs THE STATE OF BIHAR AND ORS	SOURENDRA PANDEY NALIN VILOCHAN TIWARY RAJESH KUMAR MISHRA	P.K. VERMA (AAG3)
3.	C. REV./28/2024 CV RIVIEW	2	VIDYA BHARTI vs DHARAMSHEELA KUMARI AND ORS	AWNISH KUMAR RAMANUJ TIWARY	STANDING COUNSEL 11
4.	C. REV./29/2024 CV RIVIEW	2	MUNNA KUMAR vs DHARAMSHEELA KUMARI AND ORS	AWNISH KUMAR	STANDING COUNSEL 11
5.	C. REV./30/2024 CV RIVIEW	2	SATENDRA MEHATA vs DHARAMSHEELA KUMARI AND ORS	AWNISH KUMAR	STANDING COUNSEL 11
			FOR ADMISSION II		
6.	CWJC/10257/2025 WORKS CONTRACT - T	3	MAA JWALA ENTERPRISES vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR	ADDL. ADVOCATE GENERAL (03)
7.	CWJC/16267/2025 WORKS CONTRACT - T	1	MAHENDRA KUMAR TIWARY vs THE STATE OF BIHAR AND ORS	BINOD MURARI MISHRA	STANDING COUNSEL (11) KUMAR ABHIMANYU PRATAP LALIT KISHORE RABINDRA KUMAR PRIYADARSHI
8.	CWJC/17011/2025 WORKS CONTRACT - T IA-1/2025 () MISC	1	M/S R.S. CONSTRUCTION vs THE STATE OF BIHAR AND ORS	RANVIR PRATAP SINGH KUMAR SHANU SHUBHAM	ADVOCATE GENERAL LALIT KISHORE
9.	CWJC/17961/2025 WORKS CONTRACT - T	1	GOPAL SAW WASTE PAPER LTD. vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR MANU KUMAR	STANDING COUNSEL (1) SANJAY PANDEY
10.	CWJC/18551/2025 WORKS CONTRACT - T IA-1/2026 () MISC	1	M/S KHUSHEE CONSTRUCTION vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR ARADHANA KUMARI AKASH DEEP	ADDL.ADVOCATE GENERAL 03
11.	CWJC/18998/2025 WORKS CONTRACT - T	1	NAND KISHORE vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN SHUBHAM PRAKASH	ADVOCATE GENERAL
12.	CWJC/20584/2025 WORKS CONTRACT - T	1	GOPAL KUMAR vs THE STATE OF BIHAR AND ORS	RANVIR PRATAP SINGH KUMAR SHANU SHUBHAM	ADVOCATE GENERAL
13.	CWJC/938/2026 WORKS CONTRACT - T	1	DIWAKAR KUMAR, A SOLE PROPRIETORSHIP vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR	ADDL. ADVOCATE GENERAL (03)
			FOR ADMISSION III		
14.	L.P.A/477/2022 LPA	5	THE STATE OF BIHAR AND ORS vs RAJU PRASAD	PREM RANJAN KUMAR (A.C. TO A.A.G.9)	
15.	L.P.A/342/2023 LPA	5	RABINDRA NATH SHRIVASTAVA vs THE CENTRAL BANK OF INDIA AND ORS	DHANNJAY KUMAR NO 2	AJIT KUMAR SINHA
16.	L.P.A/803/2023 LPA	5	PRABHU DYAL RAI @ PRABHU DYAL SHARAN vs THE STATE OF BIHAR AND ORS	ARBIND KUMAR SINGH	S. RAZA AHMAD (AAG5)

17.	L.P.A/35/2024 LPA	2	JAI SHANKAR SHARMA vs THE STATE OF BIHAR AND ORS	RAJESH MOHAN	GOVERNMENT ADVOCATE (13)
18.	L.P.A/109/2024 LPA IA-1/2024 () MISC	4	GAUTAM KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR GARG DINESHWAR PANDEY AMBUJ NAYAN CHAUBEY	ADDL. ADVOCATE GENERAL 12
19.	L.P.A/643/2024 LPA	5	BIRENDRA PRASAD MEHRA vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR TIWARY	ADDL. ADVOCATE GENERAL 5
20.	L.P.A/648/2024 LPA	5	RAJ KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	SUBODH KUMAR BARNWAL	ADDL. ADVOCATE GENERAL 13 AJIT KUMAR SINHA AJIT KUMAR SINHA
21.	L.P.A/970/2024 LPA	4	VIJAY KUMAR vs THE STATE OF BIHAR AND ORS	UDBHAV	ADDL. ADVOCATE GENERAL 9
22.	L.P.A/1141/2024 LPA	5	THE STATE OF BIHAR AND ORS vs MAA RUKMANTI ENTERPRISES SAHARSA	PREM RANJAN KUMAR (AC TO AAG IX)	PRAMOD MISHRA
23.	L.P.A/1240/2024 LPA	4	NARAYAN KUMAR BHARTI vs THE STATE OF BIHAR AND ORS	AMBUJ KUMAR CHANDRA DR. JUHI CHOUDHARY	GOVERNMENT ADVOCATE (13)
24.	L.P.A/1302/2024 LPA IA-2/2024 () STAY OF PROCEEDING	3	THE STATE OF BIHAR AND ORS vs DR. AURANGZEB ALAM, AND ORS	MD. KAMIL AKHTAR (AC TO AAG 5) S RAZA AHMAD (AAG 5)	

FOR ADMISSION -I

25.	L.P.A/1684/2018 LPA IA-1/2019 () LIMITATION PETITIO	10	THE REGIONAL MANAGER AND ANR vs SRI KANT SINGH AND ORS	RAJAN GHOSHRAVE	
26.	L.P.A/1815/2018 LPA	6	PRAMOD KUMAR vs THE STATE OF BIHAR AND ORS	SURENDER PRASAD SINGH MANOJ KUMAR JHA	P. K. VERMA (AAG3)
27.	L.P.A/686/2019 LPA IA-4/2025 () AMENDMENT	5	GOURI RAUT AND ORS vs BIHAR STATE HOUSING BOARD, THROUGH ITS MANAGING DIRECTOR AND ORS	JITENDRA KISHORE VERMA RAVI BHARDWAJ ABHISHEK ANAND ANJANI KUMAR	PAWAN KUMAR JITENDRA KUMAR PANDEY BINITA SINGH RAJNISH PRAKASH
NOT TODAY					
28.	L.P.A/1496/2019 LPA IA-2/2019 () STAY OF PROCEEDING	12	THE STATE OF BIHAR AND ORS vs KAMALADITYA CONSTRUCTION PVT. LTD.	SANJAY KUMAR (AC TO AAG 4)	RIYA GIRI SUMIT KUMAR JHA PRATIK RAJ
29.	L.P.A/1497/2019 LPA IA-2/2019 () STAY OF PROCEEDING	11	THE STATE OF BIHAR AND ORS vs KAMALADITYA CONSTRUCTION PVT. LTD.	SANJAY KUMAR (AC TO AAG 4)	RIYA GIRI SUMIT KUMAR JHA PRATIK RAJ
30.	L.P.A/274/2022 LPA IA-1/2023 ()	6	BALDEO CHOUDHARY (DECEASED) AND ORS vs BHAGRASAN CHOUDHARY (DECEASED) AND ORS	PRASHANT KASHYAP ASHOK KUMAR ARVIND KUMAR SHARMA	
31.	L.P.A/164/2023 LPA	7	SAJAN KUMAR BANKA AND ORS vs THE STATE OF BIHAR AND ORS	VEENA KUMARI JAISWAL	SMT. SHILPA SINGH (GA12)
32.	L.P.A/408/2023 LPA IA-1/2023 () MISC IA-2/2023 ()	19	BHAI BIRENDRA (PRADHAN, BIHAR RAJYA ARYA PRATINIDHI SABHA) vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR JITENDRA KUMAR SHRISHTI SINGH	SARVESH KUMAR SINGH (AAG13) VIKAS KUMAR
33.	L.P.A/627/2023 LPA	8	BINOD KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	DEO PRAKASH SINGH	YOGENDRA PD. SINHA (AAG7) LALIT KISHORE RABINDRA KUMAR PRIYADARSHI

34.	L.P.A/930/2023 LPA IA-1/2023 () IA-2/2023 () IA-3/2023 () IA-4/2023 () DELETION	12	DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	RATNESH KUMAR SINGH SANJAY KUMAR	MD. KHURSHID ALAM (AAG12) SANJEEV RANJAN AASTHA ANANYA
35.	L.P.A/931/2023 LPA IA-1/2023 () IA-2/2023 () IA-3/2023 () IA-4/2023 () MISC	12	DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	RATNESH KUMAR SINGH SANJAY KUMAR	MD. KHURSHID ALAM (AAG12) SANJEEV RANJAN AASTHA ANANYA
36.	L.P.A/1057/2023 LPA IA-1/2023 () STAY OF PROCEEDING	16	MR. ANIMESH KUMAR PARASHAR (WRONGLY MENTIONED IN THE ORDER AS PRASHAR) AND ANR vs RAMANAND AND ORS	PRASOON SINHA SANJIV KUMAR	VIJAY KUMAR SINGH ASHOK KUMAR MISHRA PRATIBHA SRIVASTAVA
37.	L.P.A/1086/2023 LPA	6	RAJDEO DAS AND ORS vs THE STATE OF BIHAR AND ORS	SHALLY KUMARI SIYA RAM SHAHI RAKESH KUMAR	P.K. VERMA (AAG 3)
38.	L.P.A/1104/2023 LPA	12	MALA KUMARI vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN KUMAR ANNAPURNA SINHA AMAN RAJ ABHISHEK KUMAR PANDEY SACHIN KUMAR HARSH KAUSHAL ANUPAM PRABHAT SHRIVASTAVA KULDEEP THAKUR	SARVESH KUMAR SINGH (AAG 13)
39.	L.P.A/1158/2023 LPA IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () LIMITATION PETITIO	6	RAJGRIHI SINGH AND ORS vs RAMESH KUMAR SINGH AND ORS	NAGENDRA RAI KOSHALENDRA RAI SATYAPAL SINGH	RAJEEV KUMAR VARUN KRISHNA SINGH ABHISHEK AAG 12
40.	L.P.A/1342/2023 LPA IA-1/2023 () STAY OF PROCEEDING	6	THE PATNA MUNICIPAL CORPORATION AND ORS vs SHRI LALBAHADUR	RANJEET KUMAR PANDEY	VIJAY KUMAR SINGH
41.	L.P.A/1466/2023 LPA IA-1/2024 () LIMITATION PETITIO IA-2/2024 () STAY OF PROCEEDING	14	THE GENERAL MANAGER, N.T.P.C. LTD. vs THE UNION OF INDIA AND ANR	TUHIN SHANKAR AMARESH KUMAR SINHA	AMISH KUMAR SUBODH KUMAR BARNWAL RAVI SHANKAR GANGULI
42.	L.P.A/9/2024 LPA	6	NIRAJ KUMAR vs THE STATE OF BIHAR AND ORS	VIVEK KUMAR SINGH AJAY KUMAR SINGH SURENDRA SINGH	ADDITIONAL ADVOCATE GENERAL (13) MADAN KUMAR BRISKETU SHARAN PANDEY
43.	L.P.A/46/2024 LPA IA-1/2024 () STAY OF PROCEEDING	6	SACHIDANAND SHARMA vs THE STATE OF BIHAR AND ORS	BRAJ KISHORE SINGH	GOVERNMENT ADVOCATE 07
44.	L.P.A/543/2024 LPA IA-2/2024 () STAY OF PROCEEDING	7	THE STATE OF BIHAR AND ORS vs KRISHNA PRASAD	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	RAMCHANDRA SINGH SHANKAR KUMAR LAL BAHADUR SINGH

45.	L.P.A/662/2024 LPA IA-2/2024 () STAY OF PROCEEDING	9	THE DISTRICT MANAGER FOOD AND CIVIL SUPPLY CORPORATION, AURANGABAD vs KRISHNA DEVI AND ORS	SHAILENDRA KUMAR SINGH	DHANANJAY KUMAR KRITI PANDEY KUMUD RANJAN RAJIV RANJAN KRITI PANDEY DHANANJAY KUMAR SURENDRA PRASAD TIWARI
46.	L.P.A/663/2024 LPA	8	MAHENDRA PRATAP THAKUR @ MAHENDRA SHARMA vs THE STATE OF BIHAR AND ORS	DR. ANAND KUMAR	ADDL. ADVOCATE GENERAL 3 REWATI KANT RAMAN VIKASH KUMAR (SC 11)
47.	L.P.A/702/2024 LPA IA-2/2024 () STAY OF PROCEEDING	13	THE CHAIRMAN, AND ORS vs SHABNAM KUMARI AND ORS	VIKASH KUMAR	ADDL. ADVOCATE GENERAL (13) SHASHI BHUSHAN SINGH BIPIN KUMAR
48.	L.P.A/789/2024 LPA IA-1/2024 () STAY OF PROCEEDING IA-2/2024 () LIMITATION PETITIO IA-3/2024 () DELETION	14	BIHAR SCHOOL EXAMINATION BOARD AND ORS vs PARMESHWAR PRASAD-II AND ORS	KANUPRIYA ABHISHEK ANAND SATYABIR BHARTI	ADDL. ADVOCATE GENERAL 13 ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI
With 48.1	L.P.A/790/2024 LPA	13	BIHAR SCHOOL EXAMINATION BOARD AND ORS vs RAM SURESH AND ORS	KANUPRIYA ABHISHEK ANAND SATYABIR BHARTI	ADDL. ADVOCATE GENERAL 13 ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI
With 48.2	L.P.A/791/2024 LPA	13	BIHAR SCHOOL EXAMINATION BOARD, PATNA AND ORS vs HARENDRA KUMAR SINGH AND ORS	KANUPRIYA ABHISHEK ANAND SATYABIR BHARTI	ADDL. ADVOCATE GENERAL (AAG 13) ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI
49.	L.P.A/796/2024 LPA IA-1/2024 () STAY OF PROCEEDING	6	THE CHAIRMAN -CUM- APPELLATE AUTHORITY, AND ORS vs NAGENDRA KUMAR	PRABHAKAR JHA MUKUND MOHAN JHA AMITESH JHA	SANJAY KUMAR RAM KISHUN PRASAD BINOD KUMAR
50.	L.P.A/947/2024 LPA	6	VIDYAWATI KIRAN vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, AND ORS	RAMAKANT RAM RAMAKANT RAM	ADDL. ADVOCATE GENERAL 3
51.	L.P.A/1008/2024 LPA	9	CHITRANJAN KUMAR vs THE BIHAR STAFF SELECTION COMMISSION	VIJAY BARDHAN PANDEY RAM SHANKAR KUMAR ANJANI KUMAR MISHRA	VIKAS KUMAR
52.	L.P.A/1060/2024 LPA IA-1/2024 () LIMITATION PETITIO IA-2/2024 () STAY OF PROCEEDING	13	THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, AND ORS vs AVINASH CHANDRA,	SANJAY KUMAR GHOSARVEY (AC TO AAG 3)	VINAY RANJAN PRASHANT SHEKHAR ABHISHEK TEERTHANKAR
53.	L.P.A/1120/2024 LPA IA-1/2024 () STAY OF PROCEEDING	8	THE STATE OF BIHAR AND ORS vs CHANDRA KISHORE SHARMA AND ANR	AKHILESHWAR SINGH (SC TO GA 2)	CHANDRA KISHORE SHARMA (IN PERSON) HARSHVARDHAN SHIVSUNDARAM
54.	L.P.A/1150/2024 LPA	6	SANDHYA DEVI vs THE STATE OF BIHAR AND ORS	AMIT KUMAR RAKESH KUMAR SINGH KUMAR BALKRISHNA	GOVERNMENT ADVOCATE (5) DR. KOUSHLENDRA NARAYAN SUSHIL KUMAR SINGH

FOR ORDERS

55.	CR. WJC/390/2020 HABEAS CORPUS HABEAS CORPUS IA-1/2020 () ADDING PARTY	19	MARIUM KHATOON vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HOME (POLICE), PATNA, BIHAR AND ORS	UPENDRA KUMAR SINGH ASHISH GIRI (AMICUS CURIAE)	A.G. P.K.VERMA (AAG3) SANJAY KUMAR GHOSARVEY (AC TO AAG3) KUMAR PRIYA RANJAN ABHIJEET GAUTAM (JC TO DR.K.N.SINGH) RAM TUJABH SINGH

FOR ADMISSION IV

56.	CR. WJC/2668/2025 B.C.C. ACT B.C.C. ACT	2	ANKIT KUMAR @ CHOTU vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR AND ORS	ANUJ KUMAR EASHITA RAJ SAKSHI BHATNAGAR SHREYANSHU KUMAR	G.P.25
57.	CR. WJC/2678/2025 B.C.C. ACT. B.C.C. ACT	2	DHARMENDRA KUMAR GUPTA @ DHARMENDRA KRANTIKARI vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR AND ORS	JAGNNATH SINGH MD. GHULAM MUSTAFA DEEPAK KUMAR PADMANABH KASHYAP	S.C.12
58.	CR. WJC/2913/2025 B.C.C. ACT B.C.C. ACT	2	CHANDAN KUMAR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA AND ORS	PRATIK KUMAR SINHA	S.C.5 KUMAR MANISH
59.	CR. WJC/2918/2025 B.C.C. ACT. B.C.C. ACT	2	GIRDHARI YADAV vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPT. OF HOME (POLICE), GOVT. OF BIHAR, PATNA AND ORS	AJAY MUKHERJEE VIKASH KUMAR NIGAM GANESH SHARMA	S.C.15
60.	CR. WJC/2934/2025 B.C.C. ACT B.C.C. ACT IA-1/2025 () AMENDMENT	3	VIJAY SINGH @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA. AND ORS	RAVINDRA KUMAR AMISH KUMAR	G.P.2

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 8 (AT 10:30 A.M.)
Mr. Justice Rajeev Ranjan Prasad &
Mr. Justice Praveen Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR HEARING UNDER ORDER 41 RULE 11 CPC		
1.	COMMERCIAL APP/7/2025 COMMERCIAL APPEAL	8	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS vs PIYUS KUMAR	SHAILENDRA KUMAR SINGH	SHUBHAM MANISH PRAKASH KUMAR SHANU RANVIR PRATAP SINGH
	(AT 10.30 A.M.)				
With 1.1	COMMERCIAL APP/8/2025 COMMERCIAL APPEAL	8	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS vs SANJEEV KUMAR SINGH	SHAILENDRA KUMAR SINGH	RANVIR PRATAP SINGH MANISH PRAKASH KUMAR SHANU SHUBHAM
With 1.2	COMMERCIAL APP/9/2025 COMMERCIAL APPEAL	8	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS vs RAM UDAY SINGH	SHAILENDRA KUMAR SINGH	MANISH PRAKASH KUMAR SHANU SHUBHAM RANVIR PRATAP SINGH
With 1.3	COMMERCIAL APP/10/2025 COMMERCIAL APPEAL	8	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS vs DINKAR CHOUDHARY	SHAILENDRA KUMAR SINGH	MANISH PRAKASH KUMAR SHANU SHUBHAM RANVIR PRATAP SINGH
2.	COMMERCIAL APP/12/2025 COMMERCIAL APPEAL	4	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS vs SANJEEV KUMAR SINGH	SHAILENDRA KUMAR SINGH UTKARSHA UTPAL	MANISH PRAKASH KUMAR SHANU RANVIR PRATAP SINGH
3.	COMMERCIAL APP/13/2025 COMMERCIAL APPEAL	4	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS vs DINKAR CHOUDHARY	SHAILENDRA KUMAR SINGH	MANISH PRAKASH KUMAR SHANU RANVIR PRATAP SINGH
4.	COMMERCIAL APP/14/2025 COMMERCIAL APPEAL	4	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS vs PIYUS KUMAR	SHAILENDRA KUMAR SINGH UTKARSHA UTPAL	MANISH PRAKASH KUMAR SHANU SHUBHAM
5.	COMMERCIAL APP/15/2025 COMMERCIAL APPEAL	4	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS vs RAM UDAY SINGH	SHAILENDRA KUMAR SINGH UTKARSHA UTPAL	MANISH PRAKASH KUMAR SHANU SHUBHAM
			FOR HEARING -I		
6.	COMMERCIAL APP/2/2024 COMMERCIAL APPEAL	19	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LIMITED AND ORS vs M/S WINSOME INTERNATIONAL LIMITED	SHAILENDRA KUMAR SINGH	SIDDHARTHA PRASAD KAUSTUBH
			FOR ORDERS (ON OFFICE NOTES)		
7.	CR. APP (DB)/728/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MUSTAFIZUR RAHMAN @ SHAHEEN @ TUHIN @ ALI vs THE UNION OF INDIA (N.I.A)	FAIZ NASEEM	DR. KRISHNA NANDAN SINGH (A.S.G)
8.	CR. APP (DB)/731/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	MUKESH KUMAR PRAJAPATI @ MUKESH KUMHAR vs THE STATE OF BIHAR AND ANR	BABU NANDAN PRASAD DIGAMBER KR. SINGH MADHUSUDAN LAL JAMUAR UPENDRA KUMAR NIRALA	DILIP KUMAR SINHA
9.	CR. APP (DB)/826/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	GANESH RAM vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR	SATYA NARAYAN PRASAD
10.	CR. APP (DB)/965/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RAKESH KUMAR vs THE UNION OF INDIA THROUGH THE DIRECTOR GENERAL, NATIONAL INVESTIGATION AGENCY, C.G.O. COMPLEX	THAKUR MANISH MOHAN AMIT PANDEY	DR. K.N. SINGH (ASG) ARVIND KUMAR

11.	CR. APP (DB)/993/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	ARBAJ ALAM @ PALLU @ DAROGA @ AAYAN vs THE STATE OF BIHAR AND ANR	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV	DILIP KUMAR SINHA SATYENDRA PANDEY RISHABH KUMAR MAURYA DHANESHWAR PRASAD GUPTA RUPA KUMARI

FOR ORDERS (ON PETITIONS)

12.	CR. APP (DB)/272/2020 R.I. for Life CR.APP(DB) IA-1/2025 () BAIL	6	SUDARSHAN GOND vs THE STATE OF BIHAR AND ANR	MOHAMMED ABU HAIDAR SANJEEV KUMAR SITESH KASHYAP RAUSHAN RAJ	AJAY MISHRA
13.	CR. APP (DB)/1392/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2025 () BAIL	6	MUNNA RAI @ MUNNA KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	BINOD BIHARI SINGH AMIT SINGH VIVEKA NAND SINGH
14.	CR. APP (DB)/506/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2025 () BAIL	3	SANTOSH SAHNI @ SANTOSH KUMAR SAHNI @ SANTOSH KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH	BINOD BIHARI SINGH ARVIND KUMAR MOUAR RAJ KRISHNA JHA

FOR ORDERS

15.	CR. APP (DB)/1045/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	MUKESH KUMAR vs THE STATE OF BIHAR AND ORS	RAJNISH KUMAR SINGH RAJNISH KUMAR SINGH ANIL KUMAR	KM. SHASHI BALA VERMA MD. RAHMATULLAH
16.	CR. APP (DB)/469/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAGHUNATH PRASAD SINGH AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH	MANISH KUMAR NO2
17.	CR. APP (DB)/487/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MD. AFAQUE @ MD. AAFAQUE vs THE STATE OF BIHAR	MD NAUSHADUZZOHA MD NEMATULLAH	PARMESHWAR MEHTA
18.	CR. APP (DB)/490/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	PINTU YADAV @ PINTU KUMAR vs THE STATE OF BIHAR AND ANR	KRISHNA DEO RAJ KRISHNA DEO RAJ	BINAY KRISHNA ANISH KUMAR
19.	CR. APP (DB)/500/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	VISHAL PATEL vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ RISHAV DEV	BIPIN KUMAR
20.	CR. APP (DB)/502/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	VIJAY RAM @ VIJAY KUMAR RAM @ VIJAY KUMAR @ VIJAY KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	MD. HUSSAMUDDIN AZAD	MANISH KUMAR NO2 SANJAY KUMAR SHARMA

FOR ORDER II

21.	CR. APP (DB)/305/2020 against Convictio CR.APP(DB)	3	SUNIL KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR PRASOON KUMAR RITAMBRA KUMARI	AJAY MISHRA RATNESHWAR PRASAD NITU KUMARI AVINASH
22.	CR. APP (DB)/614/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	15	VIKASH THAKUR @VYAS THAKUR @BYAS THAKUR vs THE STATE OF BIHAR AND ANR	NALIN KUMAR	SUJIT KUMAR SINGH YUGAL KISHORE
23.	CR. APP (DB)/1047/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	SEEMA DEVI @ SEEMA REKHI vs THE STATE OF BIHAR	DILIP KUMAR ROY BRAJESH KUMAR PANDEY	SATYA NARAYAN PRASAD
24.	CR. APP (DB)/1058/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	10	SANTOSHI DEVI vs THE STATE OF BIHAR	RAJANI KANT PANDEY ASHOK KUMAR PANDEY	SATYA NARAYAN PRASAD
25.	CR. APP (DB)/1065/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	BIRENDRA KUMAR vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI	SATYA NARAYAN PRASAD
26.	CR. APP (DB)/1068/2024 AGAINST CONVICTIO CR. APPEAL AGAINST	6	LALMUNI DEVI @ LALMUNI vs THE STATE OF BIHAR AND ANR	MADHURI KUMARI BIKAS KUMAR SHARMA ABNEESH KUMAR	ABHA SINGH RAJESH KUMAR SINGH VINAY KUMAR MISHRA
With 26.1	CR. APP (SJ)/4027/2024 AGAINST CONVICTIONCR. APP (SJ) AGAIN	6	AJAY RAI @ AJAY RAY vs THE STATE OF BIHAR	VINAY KUMAR MISHRA RAJESH KUMAR SINGH KANHAIYA PANDEY VINAY KUMAR MISHRA	ABHA SINGH BIKAS KUMAR SHARMA MADHURI KUMARI ABNEESH KUMAR

27.	CR. APP (DB)/1083/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	9	AKASH KUMAR vs THE STATE OF BIHAR AND ANR	PRASHANT KUMAR	SATYA NARAYAN PRASAD
28.	CR. APP (DB)/1105/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	12	RAJESH KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR ROHIT KUMAR	USHA KUMARI 1 PANKAJ KUMAR
29.	CR. APP (DB)/1113/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	9	AKLA @ AKHILESH KUMAR JHA @ AKHILESH JHA @ ALKA vs THE STATE OF BIHAR	RAJ KUMAR AMIT NARAYAN ABHIGYAN KUMAR ASHWANI KUMAR BRAJESH SAHAY RUPA SINHA HARSHITA	SATYA NARAYAN PRASAD
With 29.1	CR. APP (DB)/1124/2024 AGAINST CONVICTIONCR. APP (DB) AGAIN	10	RAKESH YADAV vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	SATYA NARAYAN PRASAD
30.	CR. APP (DB)/1114/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	GAURAV SINGH vs THE STATE OF BIHAR	DILIP KUMAR RAM PRAVESH NATH TIWARI	SUJIT KUMAR SINGH KRISHNA CHANDRA
31.	CR. APP (DB)/1115/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	9	ROHIT GIRI vs THE STATE OF BIHAR AND ANR	AMAN VISHAL LEELAWATI KUMARI	PARMESHWAR MEHTA ARVIND KUMAR PANDEY
32.	CR. APP (DB)/1122/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	9	ARUN TIWARI @ ARUN KUMAR @ ARUN KUMAR TIWARI vs THE STATE OF BIHAR AND ANR	RAJAN . MRITYUNJAY KUMAR	PARMESHWAR MEHTA RAJ BANSH DUBEY RUDAL SINGH
33.	CR. APP (DB)/1139/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	MD. AZAD vs THE STATE OF BIHAR AND ANR	CHANDRA SHEKHAR ANAND RASHMI KUMARI	SATYA NARAYAN PRASAD ARUN KUMAR
34.	CR. APP (DB)/1141/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	9	CHANDAN KUMAR @ CHANDAN vs THE STATE OF BIHAR	KHUSHI AWADH RAM SHANKAR KUMAR	PARMESHWAR MEHTA ANIRUDH KUMAR SINHA NILENDU KUMAR CHOUDHARY

FOR ADMISSION - AFTER RECORDS

35.	CR. APP (DB)/82/2021 AGAINST ACQUITTAL CR. APPEAL AGAINST	7	PAPPU PANDEY @ OMPRAKASH PANDEY vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SURYA PRAKASH SINGH	A.G. KM. SHASHI BALA VERMA
36.	CR. APP (DB)/471/2022 AGAINST CONVICTIO CR.APP(DB)	5	JAILASHO DEVI vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR	DR. MAYANAND JHA SUJIT KUMAR SINGH
37.	CR. APP (DB)/370/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	6	KAUSHALYA DEVI vs THE STATE OF BIHAR AND ORS	ANANT KUMAR MISHRA NIRAJ KUMAR SINGH	SATYA NARAYAN PRASAD
38.	CR. APP (DB)/477/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	7	BHAGAWAN GHI JHA @ BHAGAWAN JI JHA vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR NO 2	SUJIT KUMAR SINGH KUNDAN RATHORE@ KUNDAN KUMAR KAMALA KANT TIWARY
39.	CR. APP (DB)/521/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	JOGINDRA RAI @ JOGINDRA YADAV @ YOGENDRA RAY vs THE STATE OF BIHAR AND ANR	SATYENDRA RAI SUDHIR KUMAR SINGH HIMANSHU SHEKHAR SACHIN RAJ PRABHAT RANJAN SINGH	PARMESHWAR MEHTA
40.	CR. APP (DB)/765/2023 AGAINST CONVICTIO CR. APPEAL AGAINST IA-1/2023 () LIMITATION PETITIO	8	MD. HASIM vs THE STATE OF BIHAR AND ANR	MAZHARUL HASSAN	BINOD BIHARI SINGH RAGHAV KUMARI ANKITA KUMARI PRABHAT KUMAR SINGH
41.	CR. APP (DB)/939/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2025 () LIMITATION PETITIO	11	MD. SALAUDDIN @ MD. SALAHUDDIN vs THE STATE OF BIHAR AND ORS	VINAY KUMAR MISHRA	BIPIN KUMAR PANKAJ KUMAR JHA PANKAJ KUMAR JHA PANKAJ KUMAR JHA PANKAJ KUMAR JHA PANKAJ KUMAR JHA PANKAJ KUMAR JHA
42.	CR. APP (DB)/1068/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	RAMJEE YADAV @ RAMJI SINGH vs THE STATE OF BIHAR AND ORS	VINAY KUMAR MISHRA	BIPIN KUMAR

43.	CR. APP (DB)/1145/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	MALTI DEVI vs THE STATE OF BIHAR AND ORS	RAM BINOD SINGH PARIJAT SAURAV	KM. SHASHI BALA VERMA
44.	CR. APP (DB)/1240/2023 CONVERTED FROM CR CR. APPEAL AGAINST IA-1/2025 () LIMITATION PETITIO	7	DHARMADEV MISHRA vs THE STATE OF BIHAR AND ORS	PIYUSH KUMAR PANDEY ADITI SHAHI	BAL MUKUND PRASAD SINHA
45.	CR. APP (DB)/300/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	9	DILIP CHAUDHARY vs THE STATE OF BIHAR	DHANANJAY KUMAR SUBODH KUMAR	SATYA NARAYAN PRASAD
46.	CR. APP (DB)/316/2024 CONVERTED FROM CR CR. APPEAL AGAINST	7	LAKKHI DEVI vs THE STATE OF BIHAR AND ORS	AKHAURI KAMAL KISHORE SAHAY	ABHAY KUMAR
47.	CR. APP (DB)/363/2024 CONVERTED FROM CR CR. APPEAL AGAINST	4	CHINTAMAN PRASAD YADAV vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR YADAV	ABHAY KUMAR
48.	CR. APP (DB)/436/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2024 () LIMITATION PETITIO	5	RAMLAGAN SINGH @ RAMLAGAN YADAV @ JAY KUMAR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR NO.6 INDRAJEET KUMAR	BIPIN KUMAR AMAN VISHAL LEELAWATI KUMARI AMAN VISHAL LEELAWATI KUMARI AMAN VISHAL LEELAWATI KUMARI
49.	CR. APP (DB)/800/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	MD. IDRISH vs THE STATE OF BIHAR AND ANR	MD. SHAMIMUL HODA	SUJIT KUMAR SINGH
50.	CR. APP (DB)/846/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	ANITA SINHA vs THE STATE OF BIHAR AND ORS	RAJ KISHOR PRASAD ASHOK KUMAR	BAL MUKUND PRASAD SINHA
51.	CR. APP (DB)/974/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	13	MAIMOON NESHA @ MAIMUM NESHA vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	KM. SHASHI BALA VERMA BIPIN KUMAR
52.	CR. APP (DB)/1038/2024 CONVERTED FROM CR CR. APPEAL AGAINST	4	HASBUDDIN SHAH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SHARMA	BIPIN KUMAR
53.	CR. APP (DB)/1062/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2025 () AMENDMENT	9	ASHOK KUMAR @ SURESH MANDAL vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR JHA RANA PRATAP SINGH	ABHIMANYU SHARMA VIJAY SHANKAR UPADHYAY RANJEET KUMAR SINGH
54.	CR. APP (DB)/1111/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	MOTICHAND RAM @ MOTICHAND CHAMAR vs THE STATE OF BIHAR AND ORS	PREETI KUMARI PALLAVI KUMARI	BINOD BIHARI SINGH
55.	CR. APP (DB)/1119/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2024 () LIMITATION PETITIO	5	DHARMENDRA KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, BIHAR, PATNA AND ORS	BIPIN KUMAR SARITA KUMARI	KM. SHASHI BALA VERMA SHEO NANDAN PRASAD PUJA KUMARI UMESH PRASAD
56.	CR. APP (DB)/1128/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	SAJARUN NISHA vs THE STATE OF BIHAR AND ANR	BAIDYANATH PRASAD	MANISH KUMAR NO2
57.	CR. APP (DB)/1133/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	RANJIT SAH @ RANJEET KUMAR vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	BINOD BIHARI SINGH
58.	CR. APP (DB)/1162/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	6	PAPPU KUMAR RAI @ PAPPU RAI @ PAPPU RAY vs THE STATE OF BIHAR AND ORS	MURARI NARAIN CHAUDHARY VIJAY KUMAR BRAHMANAND KUMAR ANIKET KUMAR	BINOD BIHARI SINGH UGRANATH MALLIK UGRANATH MALLIK UGRANATH MALLIK
59.	CR. APP (DB)/1248/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	ANKESH LAL DEV vs THE STATE OF BIHAR AND ANR	VINAY KUMAR MISHRA	SUJIT KUMAR SINGH ABHIJEET GAUTAM PANKAJ KUMAR JHA
60.	CR. APP (DB)/1253/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	RAJESH YADAV vs THE STATE OF BIHAR AND ORS	RASHMI JHA SAGAR KUMAR	KM. SHASHI BALA VERMA AMARNATH JHA RAKESH SINGH MEENA SINGH SAKSHI DEEP SAKET KUMAR SINGH

61.	CR. APP (DB)/1264/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	8	SEEMA KUMARI vs THE STATE OF BIHAR AND ANR	DHARAM DEEPAK VISHWASH ADIL ABBAS SAURAV SUMAN	AJAY MISHRA
62.	CR. APP (DB)/1338/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	MADHU KUMARI vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH	SATYA NARAYAN PRASAD
63.	CR. APP (DB)/1381/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	9	BHUPENDRA SINGH @ BHUPENDRA RAI vs THE STATE OF BIHAR AND ANR	RANJAY KUMAR SINGH SHANKAR KUMAR	BINOD BIHARI SINGH DHANANJAY KUMAR
64.	CR. APP (DB)/1404/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	AJAY KUMAR vs THE STATE OF BIHAR AND ANR	BIJAY KUMAR PATHAK NAGENDRA KUMAR SINGH	AJAY MISHRA
65.	CR. APP (DB)/1443/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	MANGAL RAM vs THE STATE OF BIHAR AND ORS	NAWAL KISHORE SINGH KAMLESH KUMAR	USHA KUMARI 1
66.	CR. APP (DB)/1461/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	6	BIPIN BIHARI vs THE STATE OF BIHAR AND ORS	PIYUSH KUMAR PANDEY ADITI SHAHI	MANISH KUMAR NO2
67.	CR. APP (DB)/1479/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	CHANCHAL DEVI vs THE STATE OF BIHAR AND ANR	DHURENDRA KUMAR SUDHANSHU KUMAR SUMIT KUMAR	PARMESHWAR MEHTA
68.	CR. APP (DB)/1508/2024 CONVERTED FROM CR CR. APPEAL AGAINST	5	SHAMBHU MEHTA vs THE STATE OF BIHAR AND ORS	VIJAY KISHORE BHARTI	SHYAM KUMAR SINGH
69.	CR. APP (DB)/1519/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	RANJU DEVI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH	BINOD BIHARI SINGH
70.	G. APP. (DB)/1/2025 GOVERNMENT APPEAL G. APP(DB)	6	THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, PATNA vs RITU RAJ AND ORS	AJAY MISHRA	MADHUKAR ANAND SHUBHAM KUMAR SINGH AMRITANSHU UDBHAVA
71.	G. APP. (DB)/6/2025 GOVT. APP.(D.B) G. APP(DB)	2	THE STATE OF BIHAR vs GAUTAM KUMAR	ABHIMANYU SHARMA	MALTI KUMARI
72.	G. APP. (DB)/10/2025 G.APP(DB) G. APP(DB)	3	THE STATE OF BIHAR vs AMAR NATH SHARMA	ABHIMANYU SHARMA	
With 72.1	CR. APP (DB)/652/2025 AGAINST ACQUITTALCR. APPEAL AGAINST	3	SHIV KUMAR SHARMA vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY AVINASH KUMAR	MANISH KUMAR NO2 AJAY MISHRA
73.	CR. APP (DB)/38/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	SURYA DEV KUMAR vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR	PARMESHWAR MEHTA
74.	CR. APP (DB)/43/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	JUSUM BEGAM vs THE STATE OF BIHAR AND ANR	SHYAMLI KUMARI SUNIL KUMAR SINGH	ABHIMANYU SHARMA PRIYANKA SINGH ADARSH SINGH EASHITA RAJ
75.	CR. APP (DB)/58/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2025 () LIMITATION PETITIO	6	GEETA DEVI vs THE STATE OF BIHAR AND ANR	KRISHNA KANT SINGH	AJAY MISHRA
76.	CR. APP (DB)/77/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	JYOTISH DEBBERMA @ JYOTISH DEV VERMA vs THE UNION OF INDIA, THROUGH INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (DRI), PATNA	KUMAR RAJEEV PANKAJ KUMAR ABHIYUDAY ANAND MANOJ KUMAR SINGH SAURABH KUMAR RISHUP	DR KRISHNA NANDAN SINGH (ASG) AMIT PANDEY ANKIT KUMAR SINGH
77.	CR. APP (DB)/101/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	RANJIS CHAUHAN @ RANJISH CHAUHAN vs THE STATE OF BIHAR AND ORS	ARJUN PRASAD RAM ADYA SINGH	SUJIT KUMAR SINGH
78.	CR. APP (DB)/167/2025 CONVERTED FROM CR CR. APPEAL AGAINST	4	AMRESH BAITHA vs THE STATE OF BIHAR AND ORS	DINESH JHA NIKHILESH KUMAR RANJANA SRIVASTAVA	BINAY KRISHNA
79.	CR. APP (DB)/169/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	SK. ISHAQUE @ MD. ISHAK vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	KM. SHASHI BALA VERMA

80.	CR. APP (DB)/190/2025 CONVERTED FROM CR CR. APPEAL AGAINST	3	AJAY KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, BIHAR, PATNA AND ORS	VANSHIKA NUPUR SARITA KUMARI BIPIN KUMAR	ABHAY KUMAR
81.	CR. APP (DB)/206/2025 CONVERTED FROM CR CR. APPEAL AGAINST	4	JITENDRA DAS @ JITENDRA KUMAR vs THE STATE OF BIHAR AND ORS	PATANJALI RISHI	ANAND MOHAN PRASAD MEHTA
82.	CR. APP (DB)/257/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	MANOJ MANDAL vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR	ZEYAUL HODA
83.	CR. APP (DB)/258/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	BALRAM SINGH vs THE STATE OF BIHAR AND ORS	RAVI BHARDWAJ SONI SHRIVASTAVA	UMESHANAND PANDIT
84.	CR. APP (DB)/275/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	PANA DEVI vs THE STATE OF BIHAR AND ORS	DHANNJAY KUMAR II	ANITA KUMARI SINGH
85.	CR. APP (DB)/277/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	MANORMA KUMARI vs THE STATE OF BIHAR AND ANR	MADHUBALA VERMA AJAY KUMAR VERMA	DILIP KUMAR SINHA
86.	CR. APP (DB)/295/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	KSHITIZ KUMAR @ MITTHU KUMAR vs THE STATE OF BIHAR AND ORS	PRABHAT KUMAR SINGH PRIYA	BINOD BIHARI SINGH
87.	CR. APP (DB)/307/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	UPENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RAJ KISHOR PRASAD	AJAY MISHRA
88.	CR. APP (DB)/354/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2025 () LIMITATION PETITIO	4	USHA DEVI vs THE STATE OF BIHAR AND ORS	VAISHNAVI SINGH RITWIK THAKUR PRANSHU PURUSHOTTAM KUMAR	KM. SHASHI BALA VERMA SANDEEP PATIL
89.	CR. APP (DB)/377/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	DINESH MISHRA vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR SINGH PRAVEEN PRABHAKAR	PARMESHWAR MEHTA
90.	CR. APP (DB)/445/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	SANJEET KUMAR vs THE STATE OF BIHAR AND ANR	SONI KUMARI DHIRENDRA KUMAR SINHA AMRIT LAL	BIPIN KUMAR
91.	CR. APP (DB)/472/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	ABDUL HAKIM vs THE STATE OF BIHAR AND ORS	FAHAD KHURSHID	SUJIT KUMAR SINGH
92.	CR. APP (DB)/549/2025 u/s 21(4) N.I.A A CR.APP(DB)	3	RAJIV RANJAN SINGH @ CHUNNU SINGH @ RAJIV KUMAR vs THE STATE OF BIHAR AND ANR	RAJNISH KUMAR SINGH ANIL KUMAR	SUJIT KUMAR SINGH KRISHNA NANDAN SINGH MANOJ KUMAR SINGH
93.	CR. APP (DB)/582/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	RUKHSANA KHATOON @ RUKSANA vs THE STATE OF BIHAR AND ORS	MD. NURUL HODA SATISH CHANDRA MISHRA	SUJIT KUMAR SINGH
94.	CR. APP (DB)/604/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	MALTI DEVI vs THE STATE OF BIHAR AND ORS	ASHISH GIRISH CHANDRA JHA	BINOD BIHARI SINGH
95.	CR. APP (DB)/605/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	RAMASHRAY SINGH AND ANR vs THE STATE OF BIHAR AND ORS	RAMESH KUMAR SINGH REKHA RANJAN PRASAD	KM. SHASHI BALA VERMA
96.	CR. APP (DB)/670/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	RAVINDRA RAI @ RAVINDRA KUMAR YADAV vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV	DILIP KUMAR SINHA UDAI SHANKAR SINGH
97.	CR. APP (DB)/748/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	ANIL KUMAR YADAV vs THE STATE OF BIHAR AND ORS	BHAVESH KUMAR SAH RAKESH BIHARI SINGH	ABHIMANYU SHARMA
98.	CR. APP (DB)/767/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	BANARSI RAY @ BANARASI RAY vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR AKANKSHA RANJAN	MANISH KUMAR NO2
99.	CR. APP (DB)/768/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	SANTU KUMAR vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR	BINOD BIHARI SINGH
100.	CR. APP (DB)/769/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	MD. RABBAN @ PAPPU vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM FAIZAN AHMAD	ABHIMANYU SHARMA

101.	CR. APP (DB)/786/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2025 () LIMITATION PETITIO	4	SHIV KUMAR RAM vs THE STATE OF BIHAR AND ANR	UMESH KUMAR ROY	BINAY KRISHNA
102.	CR. APP (DB)/825/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2025 () MISC	3	RAGINI DEVI vs THE STATE OF BIHAR AND ANR	AASHISH KUMAR RAJEEV RANJAN BELA SINGH	MANISH KUMAR NO2
103.	CR. APP (DB)/882/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	AJAY KUMAR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR AMAN RAJ	SUJIT KUMAR SINGH
104.	CR. APP (DB)/912/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2025 () LIMITATION PETITIO	4	SHIV PASI vs THE STATE OF BIHAR AND ORS	KUMAR BRIJNANDAN MAYANK PRASANNA DUBEY JYOTI JOSHI	MANISH KUMAR NO2
105.	CR. APP (DB)/985/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	JAHRUDDIN GADDI @ JAHURDIN GADI vs THE STATE OF BIHAR AND ORS	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI	BINOD BIHARI SINGH
106.	CR. APP (DB)/1101/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	RAMESH RAM vs THE STATE OF BIHAR AND ANR	NARESH PRASAD	BINAY KRISHNA
107.	CR. APP (DB)/1119/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	SHAILENDRA YADAV @ SHAILENDRA KUMAR @ SHAILENDRA KUMAR YADAV vs THE STATE OF BIHAR AND ORS	PRASHANT KUMAR	SUJIT KUMAR SINGH
108.	CR. APP (DB)/1140/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	SITA DEVI vs THE STATE OF BIHAR AND ORS	MD MUSOWIR	SATYA NARAYAN PRASAD
109.	CR. APP (DB)/1150/2025 AGAINST CONVICTIO CR. APPEAL AGAINST	3	PRAMOD KUMAR NIRALA vs THE STATE OF BIHAR AND ORS	KUMAR GAURAV PANCHAM LAL JAISWAL SUDHIR PRASAD SINGH	BINOD BIHARI SINGH
110.	CR. APP (DB)/1152/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	ARUN KUMAR SHARMA @ ARUN SHARMA vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR	MANISH KUMAR NO2
111.	CR. APP (DB)/1167/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	MANJEEV MISHRA @ MANJIV MISHRA vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR MISHRA NALIN VILOCHAN TIWARY	KM. SHASHI BALA VERMA ABHASH PRIYADARSHI RAJ KUMAR
112.	CR. APP (DB)/1189/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	JANISHA @ JANISHA KHATOON vs THE STATE OF BIHAR AND ORS	SANGEET DEOKULIAR AKHILESH KUMAR NAVIN KUMAR SINGH	DILIP KUMAR SINHA
113.	CR. APP (DB)/1193/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	KAILU JHA @ UMAKANT JHA vs THE STATE OF BIHAR AND ORS	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR AMRENDRA KUMAR	KM. SHASHI BALA VERMA

FOR ADMISSION - NOT ADMITTED / RECORDS NOT CALLED FOR

114.	CR. APP (DB)/578/2021 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	ARMAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ASHUTOSH KUMAR SINGH SUNIL KUMAR	ABHIMANYU SHARMA
115.	CR. APP (DB)/535/2022 AGAINST CONVICTIO CR.APP(DB)	3	LALU MAHTO @ LALU KUMAR @ MITHUN vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	DILIP KUMAR SINHA SANJAY KUMAR PUSHPENDRA PRIYEDARSHI AMARESH KUMAR
116.	CR. APP (DB)/1095/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	CHUNNA MANDAL vs THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY	ABHIMANYU SHARMA
117.	CR. APP (DB)/164/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	MEGHU CHAUDHARY vs THE STATE OF BIHAR	SANTOSH KUMAR SINHA RAKESH RANJAN SHRIVASTAVA DIVYA JYOTI	ABHIMANYU SHARMA

118.	CR. APP (DB)/392/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2024 () LIMITATION PETITIO IA-2/2024 () MISC	12	MITHILESH KUMAR MADHUKAR vs THE STATE OF BIHAR AND ORS	SAPTASHWA SINGH PRAVEEN KUMAR	DILIP KUMAR SINHA UDAI SHANKAR SINGH
119.	CR. APP (DB)/649/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	10	MD. ASLAM MIAN @ASLAM ANSARI vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR YADAV ACHYUT KUMAR	KM. SHASHI BALA VERMA
120.	CR. APP (DB)/994/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	TOKEN SHAIKH @ TOKEN SHEIKH vs THE STATE OF BIHAR AND ANR	FAIZ NASEEM	BIPIN KUMAR
121.	CR. APP (DB)/1372/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	HEERA PASWAN vs THE STATE OF BIHAR AND ANR	NAKUL KUMAR JAMUAR	MANISH KUMAR NO2 AMARNATH KUMAR SARITA KUMARI RAVI KANT
122.	CR. APP (DB)/1394/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	GHANSHYAM SAH vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR JHA	MANISH KUMAR NO2
123.	CR. APP (DB)/1465/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2024 () MISC	3	SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	BRIJESHWAR NARAYAN SINGH	BIPIN KUMAR
124.	G. APP. (DB)/4/2025 CONVERTED FROM CR G. APP(DB)	5	UNION OF INDIA THROUGH INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU, PATNA. vs PRAVEEN YADAV @ PINTU YADAV	BINDHYACHAL RAI	NIRAJ GOPAL SHARAN NIKITA
125.	CR. APP (DB)/18/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	PREM SHANKAR SINGH vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY RITIK SHAH	KM. SHASHI BALA VERMA
126.	CR. APP (DB)/96/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	MAYA KUER vs THE STATE OF BIHAR AND ORS	JAI PRAKASH SINGH AMAR KUMAR	MANISH KUMAR NO2
127.	CR. APP (DB)/188/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	RAMPRAVESH MAHTO @ RAM PRAVESH MAHTO vs THE STATE OF BIHAR AND ANR	SANDIP KUMAR GAUTAM	AJAY MISHRA
128.	CR. APP (DB)/215/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	SHAMSHAD SAH vs THE STATE OF BIHAR AND ANR	SEEMA GHAZALA	ZEYAUL HODA
129.	CR. APP (DB)/301/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	SONU RAI vs THE STATE OF BIHAR	RAJU KUMAR SINGH PRAVEEN KUMAR	MANISH KUMAR NO2
130.	CR. APP (DB)/326/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	UMESH SAHANI vs THE STATE OF BIHAR	ASIF KALIM RANANJAY KUMAR	ABHIMANYU SHARMA
131.	CR. APP (DB)/370/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ANR	MADHUKAR ANAND SHUBHAM KUMAR SINGH	ABHIMANYU SHARMA
132.	CR. APP (DB)/426/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	BANTI SINGH AND ANR vs THE STATE OF BIHAR	NARENDRA KUMAR	SUJIT KUMAR SINGH
133.	CR. APP (DB)/516/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	AWANISH KUMAR SINGH @ AWANISH KUMAR vs THE STATE OF BIHAR AND ANR	MADHURENDRA KUMAR	AJAY MISHRA RUDAL SINGH RAJ BANSH DUBEY ARBIND KUMAR
134.	CR. APP (DB)/537/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	DASRATH PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR SINGH VIJAY KUMAR SRIVASTVA	KM. SHASHI BALA VERMA SHRINATH MANJHI NAKUL YADAV RAVINDRA KUMAR
135.	CR. APP (DB)/540/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	MD. AASHIF @ AASHIPH vs THE STATE OF BIHAR AND ANR	RAJ KISHORE PRASAD NANDLAL PRASAD PANKAJ KUMAR	BINOD BIHARI SINGH

136.	CR. APP (DB)/554/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2025 () LIMITATION PETITIO	3	BHUTELI RAM vs THE STATE OF BIHAR	MANOJ KUMAR SINGH MANOJ KUMAR SINGH	KM. SHASHI BALA VERMA NAKUL YADAV SHRINATH MANJHI RAVINDRA KUMAR
137.	CR. APP (DB)/559/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	SANJAY YADAV vs THE STATE OF BIHAR AND ANR	SWAPNIL KUMAR SINGH	ABHIMANYU SHARMA
138.	CR. APP (DB)/617/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	HUMERA KHATOON vs THE STATE OF BIHAR AND ANR	MD. NURUL HODA SATISH CHANDRA MISHRA	MANISH KUMAR NO2
139.	CR. APP (DB)/691/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	MUKESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	PRABHASH RANJAN THAKUR	SUJIT KUMAR SINGH
140.	CR. APP (DB)/712/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	RAMANAND vs THE STATE OF BIHAR	PRABHAKAR SINGH BIROTTAM NARAYAN SINGH KUMAR RAGHWENDRA NARAYAN RITIKA KUMARI	KM. SHASHI BALA VERMA
141.	CR. APP (DB)/733/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	DAYANAND YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH AVINASH KUMAR	PARMESHWAR MEHTA
142.	CR. APP (DB)/893/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	MEERA DEVI @ MEERA KUMARI vs THE STATE OF BIHAR AND ANR	MADAN PRASAD SINGH DHARMENDRA KUMAR RAJU	AJAY MISHRA
143.	CR. APP (DB)/953/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	NAFISH ALAM @ NAFISH RAZA @ MD NAFISH REZA @ MD NAFISH ALAM vs THE STATE OF BIHAR AND ANR	DILIP KUMAR SINGH	PARMESHWAR MEHTA RAJ KUMAR CHITRA DWIVEDI PRATIK KUMAR
144.	CR. APP (DB)/1062/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAM NATH MALAKAR @ RAM NATH PRASAD AND ANR vs UNION OF INDIA THROUGH DIRECTORATE OF REVENUE INTELLIGENCE, PATNA REGIONAL UNIT.	MADHUKAR ANAND SHUBHAM KUMAR SINGH AMRITANSHU UDBHAVA MANOJ KUMAR SINGH RISHUP SALONI SHALINI RAJE RISHUP MANOJ KUMAR SINGH SALONI SHALINI RAJE	DR. K.N. SINGH (A.S.G.) SANCHAY SRIVASTAVA ANKIT KUMAR SINGH ANKIT KUMAR SINGH
145.	CR. APP (DB)/1077/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	DEVAN YADAV @ DEVANANDAN YADAV vs THE STATE OF BIHAR	PINTU KUMAR PATEL	BIPIN KUMAR SYED. RIZWANUL HAQUE ASFAR IMAM
146.	CR. APP (DB)/1096/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	PAPPU RAM vs THE STATE OF BIHAR AND ANR	SHEO NANDAN PRASAD DINESH KUMAR	MANISH KUMAR NO2
147.	CR. APP (DB)/1128/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BECHAN YADAV vs THE STATE OF BIHAR	DINESH PRASAD VERMA VIVEK KUNWAR	ABHIMANYU SHARMA
148.	CR. APP (DB)/1234/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	PAWAN JHA vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA AVINASH KUMAR MAYANK RAJ RABINDRA KUMAR RAHUL SINGH	PARMESHWAR MEHTA
149.	CR. APP (DB)/1238/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	INDAL SAH vs THE STATE OF BIHAR AND ORS	ABHIJEET GAUTAM VIJAY KISHORE BHARTI	KM. SHASHI BALA VERMA
150.	CR. APP (DB)/1274/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MD. AYUB vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	AJAY MISHRA DEEPAK KUMAR DIWAKAR SAHEEBA NAZ
151.	CR. APP (DB)/1278/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	DHALO SHARMA @ DHOLO SHARMA vs THE STATE OF BIHAR	RANJAN KUMAR JHA RANA PRATAP SINGH VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY	MANISH KUMAR NO2

152.	CR. APP (DB)/1301/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	HATHI YADAV AND ANR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DEWANAND TIWARI	BIPIN KUMAR PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR
153.	CR. APP (DB)/1311/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MAHESH DAS vs THE STATE OF BIHAR AND ANR	ARVIND PRASAD SINGH SONU PRAJAPATI UTTAM KUMAR MISHRA	BINOD BIHARI SINGH
154.	CR. APP (DB)/1339/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	WARIS KARIM @ WARIS IMAM @ MD. WARIS KAREEM vs THE STATE OF BIHAR	SHIVAM . ADITI SHARMA	MANISH KUMAR NO2 AVINASH CHANDRA SARVOTTAM ANAND KUMAR VIKRAM
155.	CR. APP (DB)/1351/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	BAHADUR SINGH vs THE STATE OF BIHAR AND ORS	RAMESH KUMAR CHOUDHARY	PARMESHWAR MEHTA
156.	CR. APP (DB)/1353/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BASHISHTH YADAV @ BASHISHTH NARAYAN YADAV vs THE STATE OF BIHAR	SATYAPAL SINGH RAJNISH KUMAR CHOUBEY	BIPIN KUMAR DIGVIJAY KUMAR OJHA SAVITESH KUMAR
157.	CR. APP (DB)/1374/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SHANKAR SAH @ BABUAN vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT DHARMESH KUMAR CHAUBEY	MANISH KUMAR NO2
158.	CR. APP (DB)/1403/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SHIV SHANKAR KUMAR vs THE STATE OF BIHAR AND ANR	TILAK SAO SHWETA SINGH MITHILESH KR. ARYA PREETY SINGH	PARMESHWAR MEHTA
159.	CR. APP (DB)/1436/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SUJEET MISHRA @ SUJEET KUMAR @ SUJEET KUMAR MISHRA vs THE STATE OF BIHAR	VIKASH KUMAR JHA ANITA KUMARI ASHHAR MUSTAFA	SATYA NARAYAN PRASAD
160.	CR. APP (DB)/1448/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MANOJ KUMAR @ MANOJ KUMAR GUPTA vs THE UNION OF INDIA THROUGH NARCOTICS CONTROL BUREAU, PATNA.	RAJESH KUMAR UDAY PRATAP SINGH ASHOK KUMAR SHRIVASTAV ANKIT KUMAR PRASOON SHEKHAR	DR. KRISHNA NANDAN SINGH (A.S.G.) RANA VIKRAM SINGH
161.	CR. APP (DB)/1471/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	GAURAV YADAV @ GAURAV KUMAR SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR AMRENDRA KUMAR	AJAY MISHRA
162.	CR. APP (DB)/1474/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	AJIT SINGH vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA LAL BAHADUR PRASAD	PARMESHWAR MEHTA SUBODH KUMAR BARNWAL SHRINATH MANJHI
163.	CR. APP (DB)/1487/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	SAKALDEV RAM vs THE STATE OF BIHAR AND ORS	AMIT KUMAR ANIL CHANDRA	ABHIMANYU SHARMA
164.	CR. APP (DB)/1498/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	PROMOD RAY @ PARMOD RAY vs THE STATE OF BIHAR	ARVIND KUMAR	ABHIMANYU SHARMA
165.	CR. APP (DB)/1517/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MD. ISTO vs THE STATE OF BIHAR	MD.NAJMUL HODDA	BINOD BIHARI SINGH
166.	CR. APP (DB)/1566/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SONU RAM @ SONU KUMAR vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SITESH KASHYAP RAUSHAN RAJ	KM. SHASHI BALA VERMA
167.	CR. APP (DB)/1573/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAJU YADAV AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR	BINOD BIHARI SINGH

FOR HEARING

168.	CR. APP (DB)/339/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	NITISH KUMAR @ NIMIYA vs THE STATE OF BIHAR	ARUN KUMAR SINGH AKRITY AISHWARYA ABHIMANYU SINGH	BIPIN KUMAR BINAY KUMAR
With 168.1	CR. APP (DB)/376/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	7	RAJESH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR SINGH AKRITY AISHWARYA ABHIMANYU SINGH	MANISH KUMAR NO2 BINAY KUMAR

169.	CR. APP (DB)/407/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	BIRJU RAM @ BIRJU BABA vs THE STATE OF BIHAR AND ANR	SHANKAR KISHORE SHAHI SWETA RAJ PRASHANT KUMAR (AMICUS CURIAE) PRASHANT KUMAR	ABHIMANYU SHARMA
170.	CR. APP (DB)/517/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	RENU DEVI @ RENU KUNWAR vs THE STATE OF BIHAR AND ANR	RUDRANK SHIVAM SINGH PRAVEEN KUMAR	SATYA NARAYAN PRASAD ARUN ANJANI PARASHAR
With 170.1	CR. APP (DB)/512/2023 AGAINST ACQUITTALCR. APPEAL AGAINST	8	RENU DEVI @ RENU KUNWAR vs THE STATE OF BIHAR AND ORS	RUDRANK SHIVAM SINGH PRAVEEN KUMAR	ABHIMANYU SHARMA MADHUKAR ANAND SHUBHAM KUMAR SINGH ANJANI PARASHAR
171.	CR. APP (DB)/552/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	SAHINA KHATOON AND ORS vs THE STATE OF BIHAR AND ANR	BACHAN JEE OJHA NAVIN KUMAR JHA	PARMESHWAR MEHTA JITENDRA KUMAR GIRI
172.	CR. APP (DB)/580/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	RAJDEEP THATHERA vs THE STATE OF BIHAR AND ANR	VASANT VIKAS DHANESHWAR VASHIST	KM. SHASHI BALA VERMA AMAR ANAND ARUN KUMAR TIWARY PRASHANTI KUMARI
173.	CR. APP (DB)/593/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	VIKASH KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR GEETA KUMARI ARUN KUMAR	ABHIMANYU SHARMA
174.	CR. APP (DB)/599/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	9	AMIT KUMAR @ CHHOTU @ AMIT KUMAR PANDIT vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE	PARMESHWAR MEHTA
175.	CR. APP (DB)/600/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	10	BALIRAM SINGH @ BALI SINGH vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR KESHAV KUMAR	SYED ASHFAQUE AHMAD SHUBHESH PANDEY AMIT KUMAR MISHRA MURLIDHAR MISHRA
176.	CR. APP (DB)/609/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	10	KAILASH SAW @ KAILASH SAHU @ KAILASH SAH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	BINOD BIHARI SINGH
177.	CR. APP (DB)/625/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	DILIP RAM @ DILIP KUMAR vs THE STATE OF BIHAR AND ANR	MAHENDRA THAKUR	SATYA NARAYAN PRASAD
178.	CR. APP (DB)/629/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	SHANKAR YADAV AND ANR vs THE UNION OF INDIA THROUGH THE INTELLIGENCE OFFICER, NARCOTICES CONTROL BUREAU	RAVINDRA KUMAR RAJESH ROY GOPAL KRISHNA	SUJIT KUMAR SINGH KRISHNA NANDAN SINGH KUMAR SACHIN BINDHYACHAL RAI GOPAL KRISHNA MANI LAL MAHTO
179.	CR. APP (DB)/672/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	MD. ALAM vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD MD. RAFI AHMAD MD. TALIB HASAN	AJAY MISHRA DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA
180.	CR. APP (DB)/688/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	KHALIL ANSARI vs THE STATE OF BIHAR AND ANR	JAI PRAKASH SINGH ARTI KUMARI RAJNEESH	MANISH KUMAR NO2 SANJAY KUMAR SATYENDRA KUMAR BHATNAGAR
With 180.1	CR. APP (SJ)/4045/2023 AGAINST CONVICTIONCR. APP (SJ) AGAIN	3	SHAHJAHAN KHATOON vs THE STATE OF BIHAR AND ANR	JAI PRAKASH SINGH ARTI KUMARI RAJNEESH	RAMCHANDRA SINGH SATYENDRA KUMAR BHATNAGAR SANJAY KUMAR
181.	CR. APP (DB)/690/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	SHRAVAN RAM AND ANR vs THE STATE OF BIHAR	GOPAL KUMAR JHA VAISHNAVI SINGH RITWIK THAKUR	KM. SHASHI BALA VERMA KUNDAN KUMAR SINGH
182.	CR. APP (DB)/696/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	12	ARJUN MANJHI AND ANR vs THE STATE OF BIHAR AND ANR	ANJUM PERVEEN SYED ARSHAD ALAM NAGMA PRAVIN AJAY KUMAR	ABHIMANYU SHARMA
183.	CR. APP (DB)/726/2023 CONVERTED FROM CR CR. APPEAL AGAINST	3	BIBI SHAVRIN vs THE STATE OF BIHAR AND ANR	MD. NAJMUL HODDA ARJUN PRASAD	ABHA SINGH

184.	CR. APP (DB)/730/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	RAJU BAITHA vs THE STATE OF BIHAR	RAM ADYA SINGH SHAILESH KUMAR	SADANAND PASWAN PRERNA ANAND BIPIN KUMAR (APP)
185.	CR. APP (DB)/763/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	9	PRAPHULL KUMAR vs THE STATE OF BIHAR AND ORS	VAISHNAVI SINGH RITWIK THAKUR SURAJ KUMAR TIWARI MD.IMTEYAZ AHMAD	SATYA NARAYAN PRASAD RASHMI JHA ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR
186.	CR. APP (DB)/768/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	MANTOSH KUMAR MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	MANISH KUMAR NO2
With 186.1	CR. APP (DB)/584/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	10	RANJAN KUMAR @ RANJAN THAKUR vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA	MANISH KUMAR NO2 RATANAKAR JHA
With 186.2	CR. APP (DB)/748/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	7	OM PRAKASH MAHTO vs THE STATE OF BIHAR	MRITYUNJAY KUMAR DINESH PRASAD SINGH ADARSH KAUSHALESH CHOUDHARY	MANISH KUMAR NO2 RATANAKAR JHA
187.	CR. APP (DB)/782/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	9	KRISHNA MUKHIYA vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI	BIPIN KUMAR RAVI PRAKASH GAGAN DEO YADAV UDESHYA KUMAR YADAV RAJESH KUMAR
With 187.1	CR. APP (DB)/837/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	RAMAWATAR MUKHIYA vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	BIPIN KUMAR
188.	CR. APP (DB)/794/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	10	SITA RAM MANJHI vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR PRIYA RANJAN NITISH KUMAR MUKESH KUMAR	PARMESHWAR MEHTA AMRITANSHU DANGI MD. AATIF IQBAL

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 13 (AT 10:30 A.M.)
Mr. Justice Mohit Kumar Shah &
Mr. Justice Alok Kumar Pandey

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ORDERS (ON OFFICE NOTES) -I		
1.	CWJC/1226/2026 EXCISE ACT (STATE)	1	BIRENDRA MODI @ BIRENDRA KUMAR @ VIRU vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR	GOVERNMENT PLEADER (10)
2.	CWJC/1231/2026 EXCISE ACT (STATE)	1	CHANDRASHEKHAR vs THE STATE OF BIHAR AND ORS	VYAS KUMAR MISHRA KAJAL KUMARI	STANDING COUNSEL (24)
			FOR ADMISSION - FRESH CASES I		
3.	CWJC/882/2026 EXCISE ACT (STATE)	1	SEEPAHI RAY vs THE STATE OF BIHAR AND ORS	MANORANJAN KUMAR AKSHANSH ANKIT	STANDING COUNSEL (04)
4.	CWJC/912/2026 EXCISE ACT (STATE)	1	PREM PIYUSH GUPTA vs THE STATE OF BIHAR AND ORS	SARFRAZ AHMAD SONU SINGH	GOVERNMENT ADVOCATE (10)
5.	CWJC/914/2026 EXCISE ACT (STATE)	1	RAHMATI KHATOON @ RAHMATI vs THE STATE OF BIHAR AND ORS	BAL KRISHNA MISHRA	ADDITIONAL ADVOCATE GENERAL (12)
6.	CWJC/999/2026 EXCISE ACT (STATE)	1	MANJU DEVI vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	GOVERNMENT ADVOCATE (11)
7.	CWJC/1001/2026 EXCISE ACT (STATE)	1	ASHA DEVI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR RAJEEV RANJAN RAY SHAMIR MEHRA	STANDING COUNSEL (3)
8.	CWJC/1041/2026 EXCISE ACT (STATE)	1	SUBHASH RAM vs THE STATE OF BIHAR AND ORS	DHRAMVEER	GOVERNMENT ADVOCATE (10)
9.	CWJC/1200/2026 EXCISE ACT (STATE)	1	RANJEET CHAUDHARY vs THE STATE OF BIHAR AND ORS	UDAY PRASAD	STANDING COUNSEL (26)
10.	CWJC/1260/2026 EXCISE ACT (STATE)	1	ANIL KUMAR vs THE STATE OF BIHAR AND ORS	PRIYA RAJ DIWAKAR PANDEY SANDEEP KUMAR MANDAL KUMAR PRIAY	GOVERNMENT ADVOCATE (10)
11.	CWJC/1267/2026 EXCISE ACT (STATE)	1	GUDDU KUMAR vs THE STATE OF BIHAR AND ORS	PRIYA RAJ SANDEEP KUMAR MANDAL DIWAKAR PANDEY KUMAR PRIAY	GOVERNMENT ADVOCATE (11)
			FOR ADMISSION -I		
12.	CWJC/15132/2025 EXCISE ACT (STATE)	2	RAJKUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	SHEO KUMAR PRASAD	GOVERNMENT ADVOCATE (3)
13.	CWJC/15394/2025 EXCISE ACT (STATE)	2	HEMANT KUMAR SINGH @ HIRAYA PRATAP SINGH vs THE STATE OF BIHAR AND ORS	DHANESHWAR PRASAD GUPTA	STANDING COUNSEL (9)
14.	CWJC/16672/2025 EXCISE ACT (STATE)	2	GAYATRI DEVI vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR YADAV SAKET KUMAR JHA NEERAJ KUMAR	STANDING COUNSEL (13)
15.	CWJC/18314/2025 EXCISE ACT (STATE)	2	ARJUN SHARMA vs THE STATE OF BIHAR AND ORS	SUDHIR KUMAR SINGH BANDANA SINGH	STANDING COUNSEL (28)
16.	CWJC/20701/2025 EXCISE ACT (STATE)	2	BABLU KUMAR MAHTO @ BABLU MAHTO vs THE STATE OF BIHAR AND ORS	PRAMOD BAN BIHARI SINGH SANJAY KUMAR PANDEY SUBAS PRASAD	GOVERNMENT PLEADER (03)
17.	CWJC/20882/2025 EXCISE ACT (STATE)	2	GOPAL SHARMA vs THE STATE OF BIHAR AND ORS	TRIBHUWAN NARAYAN ANURAG PATEL	ADDITIONAL ADVOCATE GENERAL (9)
18.	CWJC/659/2026 EXCISE ACT (STATE)	2	MD. ISRAR ALAM vs THE STATE OF BIHAR AND ORS	MD. SAMIR MINHAJ SANJAY JHA SHASHI BHUSHAN SINGH	GOVERNMENT PLEADER (2)

19.	CWJC/778/2026 EXCISE ACT (STATE)	2	MD. ANMARUL HAQUE @ MD. ANWARUL HAQUE vs THE STATE OF BIHAR AND ORS	JAWED GAFFAR KHAN ARUN KUMAR PRASAD	GOVERNMENT PLEADER (19)
20.	CWJC/789/2026 EXCISE ACT (STATE)	2	URMILA DEVI vs THE STATE OF BIHAR AND ORS	SARFRAZ AHMAD SONU SINGH DILIP KUMAR ABHAY KUMAR MISHRA DHARMENDAR KUMAR TIWARI	GOVERNMENT ADVOCATE (11)

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 18 (AT 10:30 A.M.)
Mr. Justice Nani Tagia &
Mr. Justice Ansul

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks

The relevant orders to be referred at the time of hearing, if in vernacular, the learned counsels are kindly requested to provide a translated copy across the Bar.

FOR ORDERS

1.	CR. APP (DB)/158/2020 R.I. for life CR.APP(DB)	16	NASIMA KHATOON @ MD.NASIMA KHATOON vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	KM. SHASHI BALA VERMA

FOR ORDERS (ON OFFICE NOTES)

2.	MA/705/2025 Misc Appeal MA (DB) FAMILY COU	4	RANJAN KUMAR vs UMASHANKAR SAW AND ORS	PINTU KUMAR PATEL SHIVNANDAN BHARTI	
3.	MA/713/2025 MA (DB) FAMILY COU	3	KAJAL KUMARI vs RANJAN KUMAR SINGH	AJAY KUMAR SINGH	
4.	MA/727/2025 Misc Appeal Custo M.A. TAX (D.B.) CU	4	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) vs M/S RAMESHWARBIND	ANSHUMAN SINGH RANJAY KUMAR	
5.	MA/747/2025 Divorce MA (DB) FAMILY COU	3	JYOTI SINGH @ CHANDA DEVI @ CHANDA vs MOHAN SINGH	AJAY KUMAR SINGH	
6.	MA/810/2025 MA (DB) FAMILY COU	2	NEHA AGRAWAL vs SUMIT AGRWAL	NEHA AGRAWAL (IN PERSON)	
7.	MA/811/2025 MA (DB) FAMILY COU	2	SANJAY KUMAR MISHRA @ SANJAY MISHRA vs MADHU MISHRA	NACHIKETA JHA	
8.	MA/828/2025 MA (DB) FAMILY COU	2	KRISHNA MURARI PRASAD vs DEVANTI DEVI @ GODI DEVI	PRIYANKA SINGH EASHITA RAJ	KRISHNA KANT SINGH SHIVESH KUMAR SINGH
9.	MA/836/2025 MA (DB) FAMILY COU	2	DR. RICHA CHAUDHARY @ RICHA CHAUDHARY vs DR. PRABHAS KUMAR	SUJIT KUMAR SHRUTI KUMARI SUJIT KUMAR SUJIT KUMAR	
10.	MA/844/2025 MA (DB) FAMILY COU	2	SONY DEVI @ SONI DEVI vs MANOJ KUMAR SINGH @ FANTUS	VIVEKANAND VIVEK RANG NATH PANDEY DEBESH KUMAR PODDAR	
11.	MA/874/2025 M.A. VALUE ADDED T	2	M/S PODDAR HYUNDAI (2011-2012) vs THE STATE OF BIHAR THROUGH THE SECRETARY CUM COMMISSIONER OF COMMERCIAL TAXES, AND ORS	BIJAY KUMAR GUPTA MANISH KUMAR AALOK SWAROOP SHWETA KUMARI	GOVERNMENT PLEADER 7
12.	MA/947/2025 M.A. CENTRAL EXCIS	2	COMMISSIONER OF CGST AND CX vs M/S KIRAN AUTOMOBILES PRIVATE LIMITED	AMIT PANDEY	

FOR ORDERS (ON PETITIONS)

13.	MA/254/2022 MISCELLANEOUS APP MA (DB) INCOME TAX IA-1/2025 () LIMITATION PETITIO	4	DEPUTY COMMISSIONER OF INCOME TAX, vs DINA MAHABIR RE-ROLLERS PVT. LTD.,	ARCHANA SINHA @ ARCHANA SHAHI	SMRITI SINGH ANUBHAV KHOWALA RAKESH KUMAR
14.	MA/530/2025 MA (DB) FAMILY COU IA-1/2026 () LIMITATION PETITIO	4	MONU @ MONU DEVI, vs BHAGWATI CHARAN,	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SWATI KUMARI	

FOR ADMISSION

15.	CR. APP (DB)/843/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	RAM PRAVESH YADAV @ RAM PRAWESH KUMAR vs THE STATE OF BIHAR AND ORS	MD. JAVED JAFAR KHAN	AJAY MISHRA
16.	CR. APP (DB)/1241/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	DHIRENDRA KUMAR vs THE STATE OF BIHAR AND ANR	RAJIV RANJAN KUMAR PANDEY KRITYA NAND JHA SHIVAM NARAYAN PANDEY	BINOD BIHARI SINGH
17.	CR. APP (DB)/1416/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	ANIL DAS vs THE STATE OF BIHAR	RAJESH KUMAR	BIPIN KUMAR
18.	CR. APP (DB)/1445/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SHIVJI @ SHIV KUMAR @ SHIVJI KUMAR vs THE STATE OF BIHAR	PRABHA MISHRA SUMIT KUMAR	ABHIMANYU SHARMA
19.	CR. APP (DB)/1514/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RAVIN SHRESHTH vs THE STATE OF BIHAR	PRACHI PALLAVI	ABHIMANYU SHARMA
20.	CR. APP (DB)/1618/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	ARVIND YADAV AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR KIRAN KUMARI	SUJIT KUMAR SINGH
21.	CR. APP (DB)/1640/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	KRISHNA DEVI vs THE STATE OF BIHAR	NAGENDRA KUMAR SINGH MANOJ KUMAR RAHUL KUMAR	SUJIT KUMAR SINGH
22.	CR. APP (DB)/45/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	AJAY KUMAR PANDEY vs THE STATE OF BIHAR	SATYENDRA RAI SHREE NIVAS MADHUVAN SUMIT KUMAR	SATYA NARAYAN PRASAD GOPAL JHA SHREEPAL JHA

FOR HEARING UNDER ORDER 41 RULE 11 CPC

23.	MA/663/2024 MA (DB) FAMILY COU	4	SUNIL CHAURASIYA @ SUNIL KUMAR CHAURASIYA vs PRABHAWATI DEVI	PREETI KUMARI PALLAVI KUMARI	
24.	MA/311/2025 Miscellaneous oth MA (DB) FAMILY COU	6	MD SAIF ALI KHAN vs SHAMMA PRAVEEN	AMIYA KUNAL SANJEET KUMAR SINGH VIJETA KUMARI	
25.	MA/646/2025 MA (DB) FAMILY COU	4	SANTOSH KUMAR vs ANJU GUPTA	DEVENDRA KUMAR	MD. HARUN QUARESHI
26.	MA/686/2025 Misc Appeal MA (DB) FAMILY COU	3	NILAM DEVI @ NEELAM DEVI vs MAHENDRA SINGH	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH	SURENDRA KUMAR MISHRA SHASHIKANT

FOR HEARING

27.	CR. APP (DB)/298/1996 CR.APP(DB)	4	YOGENDRA MANDAL AND ORS vs THE STATE OF BIHAR	SIDHENDRA NR. SINGH SURYA NILAMBARI (AMICUS CURIAE)	DR. MAYANAND JHA
28.	CR. APP (DB)/393/1996 CR.APP(DB)	3	NOOR HASAN vs STATE OF BIHAR	PRASOON SINHA	PP. ABHIMANYU SHARMA
29.	CR. APP (DB)/349/1997 CR.APP(DB)	2	MD. RAZAQUE MIAN @ MD. RAZAQUE vs STATE OF BIHAR	SANJAY KUMAR SINGH RAJEEV RANJAN	
30.	CR. APP (DB)/496/1997 CR.APP(DB)	2	MUSTAQIM ANSARI vs STATE OF BIHAR	SUNIL KUMAR MANDAL SHIVENDRA KUMAR SINHA	PP.
31.	CR. APP (DB)/14/1998 CR.APP(DB)	4	KAUSHAL SINGH @ KAUSHAL KISHORE SINGH vs STATE OF BIHAR	ADITYA NARAIN SINGH	
32.	CR. APP (DB)/98/1998 CR.APP(DB)	2	PAZEER @ MASTER vs STATE OF BIHAR	SUBHRO SANYAL	
33.	CR. APP (DB)/192/1998 CR.APP(DB)	3	SANJAY PASWAN vs STATE OF BIHAR	DR. ANJANI PD. SINGH MUKESH KUMAR ANJANI KUMAR 1	ABHIMANYU SHARMA
With 33.1	CR. APP (DB)/255/1998	3	NARESH PASWAN vs STATE OF BIHAR	DR. ANJANI PD. SINHA NILISH KUMAR MD. IMTEYAZ AHMAD	SATYA NARAYAN PRASAD

34.	CR. APP (DB)/299/1998 CR.APP(DB)	2	BAMBHOLI YADAV AND ORS vs THE STATE OF BIHAR	DINESH PRASAD SINGH SHARDA NAND MISHRA ISHA MISHRA DHANDEV KUMAR	KM. SHASHI BALA VERMA
35.	CR. APP (DB)/391/1998 CR.APP(DB)	2	BUTAN MAHTO AND ORS vs STATE OF BIHAR	NIRMAL KUMAR SINHA-3 MAHENDRA THAKUR SHEKHAR KUMAR SINGH BHIM KUMAR YADAV ARUN KUMAR ARUN KUMAR-1 PARMESHWAR MEHTA	AJAY MISHRA
36.	CR. APP (DB)/507/1998 CR.APP(DB)	2	DWARIKA MAHATO AND ORS vs STATE OF BIHAR	AJAY RAKESH KUMAR	DR. MAYANAND JHA
With 36.1	CR. APP (DB)/547/1998 CR.APP(DB)	2	SARJUG MAHTO vs STATE OF BIHAR	AJAY	BAL MUKUND PRASAD SINHA PP. ABHIMANYU SHARMA
37.	CR. APP (DB)/58/1999 CR.APP(DB)	2	RAMESH SAHANI vs STATE OF BIHAR	MD.NADIM SERAJ MD.SUFIYAN	DILIP KUMAR SINHA
With 37.1	CR. APP (DB)/89/1999 CR.APP(DB)	2	SHARWAN RAM vs STATE OF BIHAR	NAND KISHOR SINGH SIYA RAM BRAJ BHUSHAN KARNA	DR. MAYANAND JHA
38.	CR. APP (DB)/96/1999 CR.APP(DB)	2	LAL BAHADUR CHAUDHARY AND ORS vs STATE OF BIHAR	AJAY KUMAR	PP. MANISH KUMAR NO2
39.	CR. APP (DB)/81/2000 CR.APP(DB)	2	SHYAM LAL MAHTO AND ORS vs STATE OF BIHAR	VIKRAM SINGH	DILIP KUMAR SINHA
With 39.1	CR. APP (DB)/220/2000 CR.APP(DB)	2	RAM RATAN MAHTO vs STATE OF BIHAR	SANJAY VIKRANT "KISLAY"	PP. DR. MAYANAND JHA
40.	CR. APP (DB)/116/2000 CR.APP(DB)	2	GANAUR MAHTO AND ORS vs STATE OF BIHAR	SHREE KANT PANDEY AMRITANSHU SINHA MANISH KUMAR	PP. AJAY MISHRA
With 40.1	CR. APP (DB)/137/2000 CR.APP(DB)	2	BABU LAL MAHTO vs STATE OF BIHAR	SANJEEV KUMAR SHREE KANT PANDEY	PP. ABHIMANYU SHARMA
41.	CR. APP (DB)/200/2000 CR. APP (DB) AGAIN	2	CHATURI DAS (ABATED VIDE HON'BLE COURT ORDER DATED 28-11-2025) AND ORS vs THE STATE OF BIHAR	NAGENDRA DUBEY AMBUJ NAYAN CHOUBEY AMBUJ NAYAN CHAUBEY	DILIP KUMAR SINHA
42.	CR. APP (DB)/229/2000 CR.APP(DB)	2	DINESH CHANDRA BISHWAKARMA vs STATE OF BIHAR	SURENDRA KISHORE THAKUR ANIL KUMAR-1 ABHINAY RAJ	SATYA NARAYAN PRASAD
43.	CR. APP (DB)/274/2000 CR.APP(DB)	2	RAM JANAM YADAV vs STATE OF BIHAR	PRAMOD KUMAR JHA	ABHIMANYU SHARMA
With 43.1	CR. APP (DB)/403/2000 CR.APP(DB)	2	AWADHES YADAV vs STATE OF BIHAR	PRABHAKAR SINGH PRAMOD KR.JHA	PP. ABHIMANYU SHARMA
44.	CR. APP (DB)/593/2000 CR.APP(DB)	2	KISHORE PRASAD vs STATE OF BIHAR	BIMAL KUMAR NILESH KUMAR	AKHILESHWAR PRASAD SINGH PP. AJAY MISHRA
45.	CR. APP (DB)/428/2003 CR.APP(DB)	2	NAND KISHORE SINGH vs STATE OF BIHAR	UMA SHANKAR VERMA SATYAPAL SINGH BINOD KUMAR MISHRA RAM CHANDRA SAHNI	RAGHAV PRASAD PP. MAHESHWAR PRASAD
46.	CR. APP (DB)/448/2003 CR.APP(DB)	2	PRAMOD SHUKLA vs STATE OF BIHAR	DHANENDRA CHAUBEY RAMESH UPADHYAY OM PRAKASH UDAY SHANKAR PANDEY	PP.
47.	CR. APP (DB)/737/2005 CR.APP(DB)	2	UTTIM SAH vs STATE OF BIHAR	S.M.NEMATULLAH MD.ANISUR RAHMAN RAVI RANJAN MD.INTEYAZ AHMAD	PP.

48.	MA/660/2021	17	KANUPRIYA JHA @ KANUPRIYA JHA THAKUR vs THAKUR ABHINAV AMAR	SURENDRA KUMAR SINGH SUDHA CHANDRA SMRITI PRASAD APURV HARSH SUJIT KUMAR MANU TRIPURARI RAGHU RAJ PRATAP ALMANYA	AJIT KUMAR JHA VIKASH KUMAR JHA HARSH ABHISHEK
49.	MA/410/2022	9	AVINASH PARIT vs SONI KUMARI AND ANR	ASHOK KUMAR NIRAJ KUMAR	YASHWANT KUMAR @ CHAMAN MUKESH KUMAR THAKUR
50.	MA/508/2022 miscellaneous app	9	NITIN KUMAR vs KUMARI AMRITA	RAJ DULAR SAH	VAISHNAVI SINGH RITWIK THAKUR PRANSHU
51.	MA/510/2022 miscellaneous app	9	BIRBAHADUR PASWAN @ VEER BAHADUR PASWAN vs PRIYA KUMARI	RANG NATH CHOUBEY NIRAJ KUMAR	GOPAL JHA SHREEPAL JHA
52.	MA/750/2025 MA (DB) INCOME TAX	5	M/S SIS CASH SERVICES LIMITED vs THE ASSISTANT DIRECTOR OF INCOME TAX,	HRISHIKESH RAHUL TANGRI DEEPRO SEN KARANJOT SINGH KHURANA CHANDRAMAULI KUMAR	

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 15 (AT 2:15 P.M.)
Mr. Justice Bibek Chaudhuri

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
Notice: (I) All urgent mentioning of cases (SJ) at 4 PM on Monday only.					
			MEDIATION FOR THE NATION DRIVE 2.0		
1.	CWJC/100/2026 PROMOTION , BOARD	1	CHANDESHWAR PRASAD vs THE UNION OF INDIA AND ORS	SHANTI PRATAP SURENDRA KUMAR	ADDITIONAL SOLICITOR GENERAL AMRENDRA NATH VERMA RADHIKA RAMAN RAM TUJABH SINGH
2.	CWJC/122/2026 SELECTION , NON GA	1	SONI KUMARI vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	GOVERNMENT PLEADER (3)
3.	CWJC/125/2026 PAY SCALES , NON G	1	SHARDA NAND PRASAD vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	GOVERNMENT ADVOCATE (2)
4.	CWJC/143/2026 PROMOTION , NON G	1	MUKESH KUMAR vs THE STATE OF BIHAR AND ORS	SHASHI SAURABH PUJA KUMARI	GOVERNMENT PLEADER (6) RITIKA RANI
5.	CWJC/302/2026 OTHERS, NON GAZETT	1	VIJAY KUMAR SAH vs THE STATE OF BIHAR AND ORS	GAJENDRA KUMAR SINGH ARYAN SINGH NAND KISHOR ROY	GOVERNMENT PLEADER (11)
6.	CWJC/311/2026 RGL.AD-HOC., NON G	1	RAM CHANDRA YADAV vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR SINGH RAJNISH RANJAN NUTAN JHA	GOVERNMENT ADVOCATE (07)
7.	CWJC/388/2026 SELECTION , NON GA	1	ANIL KUMAR RISHIDEV vs THE STATE OF BIHAR AND ORS	AMRIT ABHIJAT SHUBHRA SWETA KUMARI SNEHIL KUMAR SUMIT KUMAR MANOJ KUMAR GUPTA	GOVERNMENT PLEADER (25)
			FOR ADMISSION VI		
8.	CWJC/1051/2025 REM/DIS/TER, NON G IA-1/2025 () MISC PTHD	4	PRADIP KUMAR PANDIT vs THE STATE OF BIHAR AND ORS	RAJEEV NAYAN MANISH KUMAR INDU BHUSHAN	STANDING COUNSEL (15)
			FOR ADMISSION -I		
9.	CWJC/891/2025 OTHERS, NON GAZETT	3	RAJ NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	SUBODH KUMAR SURENDRA KISHORE THAKUR	GOVERNMENT ADVOCATE (09)
10.	CWJC/1930/2025 SELECTION , POLIC	3	KALYANJEE AND ORS vs THE STATE OF BIHAR AND ORS	INDESHWARI PRASAD MANDAL	GOVERNMENT PLEADER (13)
11.	CWJC/2964/2025 SELECTION , POLIC	3	TANIK KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	INDESHWARI PRASAD MANDAL	GOVERNMENT ADVOCATE (2)
12.	CWJC/3030/2025 TRANSFER , GAZET IA-1/2025 () ADDING PARTY	3	RAJESH KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	DR. BINAY KUMAR SINGH BIMAL KUMAR JHA AMIT SINGH MADHUMAY MADHUP ADITYA RAJ	GOVERNMENT PLEADER (24)
13.	CWJC/3195/2025 DISCP.PROC., POLIC	2	GIRJANANDAN SHARMA vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN KUMAR SHANTANU YASH RAJ SINGH SAMSHER PRASAD	GOVERNMENT PLEADER (6)
14.	CWJC/3964/2025 SELECTION , NON GA	5	MUNNA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ARYA ACHINT SHASHI PRIYA SUPRAGYA AMARSHAKTI SHASHANK SHEKHAR	GOVERNMENT PLEADER (26) NIKESH KUMAR

15.	CWJC/7266/2025 SEL , GAZETTED SER IA-1/2025 () EARLY HEARING	3	ROBINSON KUMAR CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ORS	ANUJ KUMAR ANSHUL AARYAN ADITYA PANDEY SAKSHI BHATNAGAR SHYAM KISHORE EASHITA RAJ NITYANAND MISHRA DIKSHA KUMARI ALOK ABHINAV NITYANAND MISHRA ALOK ABHINAV DIKSHA KUMARI	GOVERNMENT PLEADER (18) SANJAY PANDEY
With 15.1	CWJC/5009/2025 SELECTION , HEALT	3	RENU vs THE STATE OF BIHAR AND ORS	DR. ANAND KUMAR HUMA IDREES VIJETA KUMARI	GOVERNMENT ADVOCATE (09) NIKESH KUMAR
With 15.2	CWJC/8695/2025 SEL , GAZETTED SER	4	NIKHIL JHA AND ORS vs THE STATE OF BIHAR AND ORS	BHOLA KUMAR AKSHANSH ANKIT	ADDITIONAL ADVOCATE GENERAL (13) SANJAY PANDEY RAJNI KANT SINGH RAJNI KANT SINGH RAJNI KANT SINGH RAJNI KANT SINGH
With 15.3	CWJC/9667/2025 PAY SCALES , POLIC	3	BIRENDRA RAM AND ORS vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR SUBHAM SINGH BIPIN YADAV	STANDING COUNSEL (9)
With 15.4	CWJC/10224/2025 SEL , GAZETTED SER	4	MADANJEET KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RAM KISHUN PRASAD	STANDING COUNSEL (10) SANJAY PANDEY RAJNI KANT JHA RAJNI KANT JHA
With 15.5	CWJC/10603/2025 SEL , GAZETTED SER	4	ANUJ KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	EASHITA RAJ ANUJ KUMAR SHYAM KISHORE	STANDING COUNSEL (03) SANJAY PANDEY AMISH KUMAR
16.	CWJC/7395/2025 PROMOTION , NON G IA-1/2026 () AMENDMENT	2	UMESH KUMAR SINHA vs THE STATE OF BIHAR AND ORS	AKHILESH DUTTA VERMA	GOVERNMENT PLEADER (23)
17.	CWJC/7861/2025 REM/DIS/TER, NON G	2	RAM KRISHNA MANDAL AND ORS vs THE STATE OF BIHAR AND ORS	JAGNNATH SINGH DEEPAK KUMAR MD. GHULAM MUSTAFA PADMANABH KASHYAP GAJENDRA PRASAD YADAV	GOVERNMENT PLEADER (23) GIRIJISH KUMAR
18.	CWJC/9929/2025 SELECTION , NON GA IA-1/2025 () INTERVENOR PETITIO	4	SUSHANT RAJ, AND ORS vs THE STATE OF BIHAR AND ORS	ARYA ACHINT SHASHI PRIYA SHASHANK SHEKHAR	STANDING COUNSEL (25) ARCHANA NIKESH KUMAR PIYUSH TIWARI ANKITA KUMARI
19.	CWJC/9935/2025 OTHERS, OTHERS IA-1/2025 () MISC IA-2/2025 () MISC IA-3/2025 () INTERVENOR PETITIO IA-4/2025 () INTERVENOR PETITIO IA-5/2025 () AMENDMENT	2	BHARAT KUMAR SHARMA, vs THE STATE OF BIHAR AND ORS	KANUPRIYA ABHISHEK ANAND	STANDING COUNSEL (10) BINITA SINGH BINITA SINGH
20.	CWJC/12809/2025 REM/DIS/TER, NON G	3	CHANDRAJEET KUMAR vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA
21.	CWJC/14921/2025 REM/DIS/TER, NON G	2	AMRENDRA KUMAR PASWAN vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	GOVERNMENT PLEADER 27
22.	CWJC/15373/2025 OTHERS, NON GAZETT	5	DILIP KUMAR PODDAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDL. ADVOCATE GENERAL (13)

23.	CWJC/15377/2025 OTHERS, NON GAZETT	5	PRABHAT KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDL. ADVOCATE GENERAL (12)
With 23.1	CWJC/22130/2014 PROMOTION , NON G	6	UDAY SHANKAR SHARAN AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ	GP14- M.K. AMBASTHA MANOJ KR.AMBASTHA (SC26) MANISHA SINGH KISHORE KUMAR THAKUR BRAJ KISHORE SINGH ROONA RAJESH KUMAR SUPRAGYA ROONA MANISHA SINGH ABHISHEK SINHA
With 23.2	CWJC/22518/2019 PROMOTION , NON G	3	UDAY SHANKAR PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	ROONA	HARISH KUMAR (GP8)
With 23.3	CWJC/23103/2019 PROMOTION , NON G	3	SANJEEV KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ROONA	VIKASH KUMAR (SC11)
24.	CWJC/15526/2025 DATE BIRTH, POLIC IA-1/2025 () AMENDMENT	2	BIJENDRA KUMAR SINGH @ VIJENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KUMAR SAMARJEET SINGH RAKESH PRABHAT	GOVERNMENT PLEADER (3)
25.	CWJC/16357/2025 RGL.AD-HOC., NON G	2	DHIRAJ KUMAR ROY AND ORS vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	GOVERNMENT PLEADER (5)
26.	CWJC/16393/2025 COMP.GRND. , NON G	2	RAM NARAYAN PATHAK, vs THE STATE OF BIHAR AND ORS	ANJU JHA BHAVENDRA JHA	GOVERNMENT PLEADER (07)
27.	CWJC/16484/2025 REVERSION , POLIC	2	BRIJKISHOR SINGH vs THE STATE OF BIHAR AND ORS	AKHILESH DUTTA VERMA	STANDING COUNSEL (06)
28.	CWJC/16621/2025 PROMOTION , POLIC	2	SANJAY KUMAR BISWAS vs THE STATE OF BIHAR AND ORS	AKHILESH DUTTA VERMA	GOVERNMENT PLEADER (11)
29.	CWJC/16663/2025 OTHERS, HEALTH SER IA-1/2025 () STAY OF PROCEEDING	3	SHAMBHU KANT JHA vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR JHA KUMAR CHANDRA SHEKHAR	STANDING COUNSEL (21)
30.	CWJC/16834/2025 SELECTION , POLIC	2	ANISHA KUMARI vs THE STATE OF BIHAR AND ORS	ABHISHEK MISHRA NITYANAND MISHRA PIYUSH SAURAV	STANDING COUNSEL (09) SANJAY PANDEY
31.	CWJC/16976/2025 SUSPENSION , BOARD	2	RISHAV KUMAR vs UNION OF INDIA AND ORS	NITISH KUMAR SANJEEV KUMAR PRIYA RANJAN MUKESH KUMAR CHANDNI KUMARI	ADDITIONAL SOLICITOR GENERAL SIDDHARTHA PRASAD ANKIT KATRIAR ANKIT KATRIAR ANKIT KATRIAR
32.	CWJC/17711/2025 DISCP.PROC., POLIC	3	UDAY PRATAP SINGH vs THE STATE OF BIHAR AND ORS	AKHILESH DUTTA VERMA	GOVERNMENT PLEADER (03)
33.	CWJC/17947/2025 REVERSION , NON G IA-1/2025 () STAY OF PROCEEDING	3	ARUN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SIYARAM PANDEY	GOVERNMENT PLEADER (20)
34.	CWJC/18778/2025 SELECTION , NON GA	2	PRACHI SHANDILYA AND ORS vs THE STATE OF BIHAR AND ORS	GAJENDRA KUMAR DHARMENDRA NATH MISHRA	ADDL. ADVOCATE GENERAL (04) SANJAY PANDEY VIJAY SHANKAR UPADHYAY VIJAY SHANKAR UPADHYAY
35.	CWJC/18801/2025 MEDICAL REM, HEALT	2	RAM KRISHNA AND ANR vs THE STATE OF BIHAR AND ORS	SHREE KANT PANDEY	STANDING COUNSEL (18) VIVEK ANAND KUMAR
36.	CWJC/19880/2025 SEL , GAZETTED SER	2	KUNAL PRAKASH vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA RIYA GIRI PRATIK RAJ	ADDL. ADVOCATE GENERAL (07) SANJAY PANDEY AMISH KUMAR
37.	CWJC/20673/2025 SENIORITY , GAZET	1	SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	SHASHI PRIYA ARYA ACHINT SHASHANK SHEKHAR RIYA RAJ	STANDING COUNSEL 21

38.	CWJC/20771/2025 TRANSFER, NON GAZE	1	SUSHIL KUMAR RAY @ SUSHIL KUMAR vs THE HONBLE HIGH COURT OF JUDICATURE AT PATNA AND ORS	GOPAL GOVIND MISHRA SHARWAN KUMAR	PIYUSH LALL
39.	CWJC/1067/2026 PROMOTION , NON G	1	AMITABH KUMAR vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN PANKAJ KUMAR SINGH HARSH RAJ	GOVERNMENT ADVOCATE (2)

FOR ADMISSION - FRESH CASES

40.	CWJC/4725/2025 SELECTION , NON GA IA-1/2025 () AMENDMENT	3	ANIL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY	GOVERNMENT ADVOCATE (05) P.K.SHAHI PRACHI PALLAVI SATYAM SHIVAM SUNDARAM ANKIT SATYABIR BHARTI RAJEEV RANJAN
41.	CWJC/16207/2025 SELECTION , NON GA	1	BIRENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR VENKATESH KAUSHIK	ADDL. ADVOCATE GENERAL (07) PIYUSH LALL
42.	CWJC/16212/2025 DISCP.PROC., NON G	2	SANJEEV KUMAR vs THE STATE OF BIHAR AND ORS	AMARJEET PRAKRITITA SHARMA	GOVERNMENT PLEADER (19)
43.	CWJC/16220/2025 DISCP.PROC., GAZET IA-1/2026 () MISC	1	RASHMI SINHA vs THE STATE OF BIHAR AND ORS	RAJU PRASAD	GOVERNMENT PLEADER (20)
44.	CWJC/16224/2025 PROMOTION , NON G	1	MITHILA NAND SHARMA vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	GOVERNMENT ADVOCATE (7) BINOD KUMAR LABH
45.	CWJC/16227/2025 OTHERS, NON GAZETT	1	SAVITRI DEVI vs THE STATE OF BIHAR AND ORS	UJJAWAL KUMAR SINGH ARVIND KUMAR SINHA	STANDING COUNSEL (12)
46.	CWJC/16230/2025 COMP.GRND. , NON G IA-1/2026 () MISC	1	ABHISHEK KUMAR AND ANR vs THE DISTRICT MAGISTRATE-CUM-COLLECTOR, AND ORS	HANSRAJ DEVENDRA KUMAR PANDEY ADITYA DEV PRANAV RANJAN PRANAV RANJAN ADITYA DEV	STANDING COUNSEL (12)
47.	CWJC/16248/2025 SELECTION , NON GA	1	APPI KUMARI vs THE STATE OF BIHAR AND ORS	NIRAJ KUMAR SINGH CHANDAN KUMAR SINGH	GOVERNMENT PLEADER (16) NARESH DIKSHIT (SPL. P.P. MINES)
48.	CWJC/16262/2025 SELECTION , OTHER	1	RAJNATH SINGH vs THE STATE OF BIHAR AND ORS	ASHUTOSH NATH AMRITANSHU DANGI KUNAL RAUSHAN AMIT BHASKAR	STANDING COUNSEL (11)
49.	CWJC/16263/2025 SELECTION , HEALT	1	DR. RAMANIKA vs THE STATE OF BIHAR AND ORS	ALKA VERMA AKANKSHA KUMARI PRISU SNEHIL MISHRA ANSHAL KASHYAP PAWAN KUMAR	STANDING COUNSEL (22) NIKESH KUMAR
50.	CWJC/16282/2025 SELECTION , POLIC	1	RINKU DEVI vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR RAMSON VYAS	STANDING COUNSEL (13)
51.	CWJC/16285/2025 REM/DIS/TER, OTHER	1	AJIT KUMAR vs THE UNION OF INDIA AND ORS	SAMEER SAWARN	ADDITIONAL SOLICITOR GENERAL RABINDRA KUMAR PRIYADARSHI
52.	CWJC/16290/2025 COMP.RETIR., POLIC	1	SULEKHA DEVI vs THE STATE OF BIHAR AND ORS	SHRUTI SINGH SUMIT SHEKHAR PANDEY	GOVERNMENT ADVOCATE (11)
53.	CWJC/16300/2025 TRANSFER , HEALT	1	VIVEK GUPTA vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR LALAN PRASAD SINGH BHASKAR ANAND RAVI SHANKAR KUMAR MAGAN KUMAR	GOVERNMENT PLEADER (22)

54.	CWJC/16302/2025 PROMOTION , POLIC	1	BILASH PASWAN vs THE STATE OF BIHAR AND ORS	AMARJEET PRAKRITITA SHARMA	STANDING COUNSEL (28) ARVIND KUMAR (SPL. P.P. VIGILANCE) ANIL SINGH
55.	CWJC/16305/2025 DISCP.PROC., HEALT	1	HARI PRASAD vs THE STATE OF BIHAR AND ORS	ADYA PANDEY MANINI JAISWAL MANAS RAJDEEP	STANDING COUNSEL (15) DR. ANAND KUMAR
56.	CWJC/16307/2025 SALARY, NON GAZETT	1	RAMESH KUMAR vs THE STATE OF BIHAR AND ORS	VIRENDRA PRASAD	GOVERNMENT ADVOCATE 19
57.	CWJC/16309/2025 COMP.GRND. , OTHER	1	SMT. SUNAYANA DEVI vs THE UNION OF INDIA AND ORS	FUL MAN SINGH RABINDRA KUMAR	ADDITIONAL SOLICITOR GENERAL SARITA BAJAJ
58.	CWJC/16311/2025 COMP.GRND. , OTHER	1	GANNI LAL @ GARIBA vs THE UNION OF INDIA AND ORS	PIYUSH KANT SINGH KUNDAN KUMAR RAGHUBIR KUMAR GAURAV KUMAR	ADDITIONAL SOLICITOR GENERAL ANWAR KARIM
59.	CWJC/16319/2025 SELECTION , NON GA	1	RAMLILA DEVI vs THE STATE OF BIHAR AND ORS	DHRAMVEER SITA RAM PRASAD PUJA KUMARI	ADVOCATE GENERAL 07
60.	CWJC/16325/2025 PROMOTION , GAZETT	1	NISHANT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR HARI OM PRASOON SHEKHAR	GOVERNMENT ADVOCATE (11) SANJAY PANDEY RAUSHAN AKSHAT KUMAR ARPIT ANAND PRASHANT KUMAR CHOUDHARY
61.	CWJC/16339/2025 PROMOTION , NON G	1	NAROTTAM KUMAR SAMRAJYA AND ORS vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHREYASHI RAJ AKSHAT KUMAR MD. TAUSEEF WAQUAR	STANDING COUNSEL (15)
62.	CWJC/16343/2025 SELECTION , NON GA	1	MINTA DEVI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR TIWARY	ADDL. ADVOCATE GENERAL 05
63.	CWJC/16349/2025 REM/DIS/TER, NON G	1	CHAMPA DEVI vs THE STATE OF BIHAR AND ORS	CHANDRA SHEKHAR SHARMA	STANDING COUNSEL 12
64.	CWJC/16352/2025 REM/DIS/TER, NON G	1	RAMBILASH PRASAD @ RAMVILAS PRASAD vs THE STATE OF BIHAR AND ORS	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY PURNIMA KUMARI SATYAM KUMAR OJHA JAY GUNJAN	GOVERNMENT PLEADER (12)
65.	CWJC/16353/2025 DISCP.PROC., POLIC	1	UDAY KUMAR vs THE STATE OF BIHAR AND ORS	ABHINAY RAJ GAGAN DEO YADAV	ADDITIONAL ADVOCATE GENERAL (12)
66.	CWJC/16358/2025 PROMOTION , NON G	1	SHRI KRISHNA SINGH vs THE STATE OF BIHAR AND ORS	SUDHANSHU KUMAR ABHIJEET ABHIGYAN GAURAV KUMAR	GOVERNMENT PLEADER (25) RAJ NANDAN PRASAD
67.	CWJC/16362/2025 SELECTION , BOARD	1	BINOD KUMAR GIRI vs BIHAR STATE POWER (HOLDING) COMPANY LIMITED AND ORS	UDAY KUMAR DR. HARENDRA KUMAR SINGH	VIVEK PRASAD DHARMESHWAR MISHRA
68.	CWJC/16364/2025 REM/DIS/TER, NON G	1	UMESH SADA vs THE STATE OF BIHAR THROUGH THE PRINCIPLE SECRETARY, SOCIAL WELFARE DEPARTMENT AND ORS	GIRISH CHANDRA JHA ASHISH	STANDING COUNSEL (20) MRITUNJAY KUMAR RANJEET KUMAR PANDEY
69.	CWJC/16367/2025 OTHERS, BOARD/CORP	1	DHARMESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD SUNIT KUMAR	GOVERNMENT ADVOCATE (5) ANUKRITI JAIPURIYAR
70.	CWJC/16383/2025 SELECTION , NON GA	1	REKHA KUMARI vs THE STATE OF BIHAR AND ORS	SHIVALIKA SINHA	
71.	CWJC/16385/2025 REM/DIS/TER, NON G	1	MUNNI KUMARI vs THE STATE OF BIHAR AND ORS	JEETENDRA NARAYAN SURESH PRASAD	ADDITIONAL ADVOCATE GENERAL (13)
72.	CWJC/16495/2025 SUSPENSION , NON G	1	SATYANARAYAN KUMAR vs THE STATE OF BIHAR AND ORS	ALI MUQTADIR AHMAD SHAILESH KUMAR	GOVERNMENT ADVOCATE (10)
73.	CWJC/16498/2025 OTHERS, OTHERS	1	ABHISHEK GAURAV vs THE UNION OF INDIA AND ORS	SUNIL KUMAR ADITYA KUMAR PANDEY	ADDITIONAL SOLICITOR GENERAL SHALLY KUMARI

74.	CWJC/16501/2025 REM/DIS/TER, BANK	1	VIKASH KUMAR SINGH vs THE BIHAR STATE CO-OPERATIVE BANK LTD. AND ORS	SANJAY KUMAR RAHUL NATH	BINDHYACHAL RAI SHASHI SHEKHAR
75.	CWJC/16506/2025 REM/DIS/TER, POLIC	1	RAJENDRA DAS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR BIBHUTI NARAYAN AMAN RAJ	GOVERNMENT PLEADER (22)
76.	CWJC/16764/2025 OTHERS, NON GAZETT	3	RAM AYODHYA RAM vs THE STATE OF BIHAR AND ORS	DHANESH SHANKAR VIDYARTHI	GOVERNMENT ADVOCATE (05)
77.	CWJC/16793/2025 REM/DIS/TER, HEALT	1	DR. BRAHMA NAND JHA vs THE STATE OF BIHAR AND ORS	DIPAK KUMAR MADHURESH SINGH	STANDING COUNSEL 26 KISHORE KUMAR SINHA MANOJ KUMAR AMBASTHA
78.	CWJC/16794/2025 SELECTION , NON GA	1	KANCHAN KUMARI vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR RAJIVE RANJAN SINGH	GOVERNMENT PLEADER (19) PIYUSH LALL
79.	CWJC/16796/2025 SELECTION , NON GA	1	ANAND RAJ vs THE STATE OF BIHAR AND ORS	ADITYA KUMAR RAM SUMIRAN RAI	GOVERNMENT PLEADER 23 PIYUSH LALL
80.	CWJC/16797/2025 SELECTION , NON GA	1	ADITYA KUMAR vs THE STATE OF BIHAR AND ORS	RUCHI DAHLAN RAM SUMIRAN RAI	STANDING COUNSEL (13) PIYUSH LALL
81.	CWJC/16798/2025 SELECTION , NON GA	1	FARHAN ZEB vs THE STATE OF BIHAR AND ORS	ADITYA KUMAR RAM SUMIRAN RAI	STANDING COUNSEL (12) PIYUSH LALL
82.	CWJC/16800/2025 SELECTION , NON GA	1	SHABNAM PRAVEEN vs THE STATE OF BIHAR AND ORS	RAM SHANKAR PRASAD JAHAN ARA	GOVERNMENT PLEADER 25
83.	CWJC/16803/2025 SELECTION , NON GA	1	BRAJESH KUMAR vs THE STATE OF BIHAR AND ORS	ADITYA KUMAR RAM SUMIRAN RAI	GOVERNMENT PLEADER 22 PIYUSH LALL
84.	CWJC/16804/2025 OTHERS, NON GAZETT	1	MD. FAHIM vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR SINGH	STANDING COUNSEL (28)
85.	CWJC/16806/2025 Compassionate App COMP.GRND. , POLIC	1	SEEMA DEVI vs THE STATE OF BIHAR AND ORS	SHIVENDRA KUMAR SINHA RANJEET PATEL DIVIT VINOD ANKIT KUMAR SINGH	ADDL. ADVOCATE GENERAL 04
86.	CWJC/16810/2025 SELECTION , POLIC	1	ANKIT PRATIHAST vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	GOVERNMENT PLEADER 03
87.	CWJC/16817/2025 REM/DIS/TER, POLIC	1	BACHCHA KUMAR @ BACCHA KUMAR @ BACHCHA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD MARUTI KUMARI	GOVERNMENT PLEADER (23)
88.	CWJC/16822/2025 SELECTION , NON GA	1	ANJANI vs THE STATE OF BIHAR AND ORS	SUBHANKAR PRABHAKAR RAHUL ANAND ASHUTOSH KUMAR	STANDING COUNSEL (20) PIYUSH LALL
89.	CWJC/16825/2025 SELECTION , OTHER	1	SACHIN KUMAR GOURAV vs THE UNION OF INDIA AND ORS	SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI	ADDITIONAL SOLICITOR GENERAL RADHIKA RAMAN RAVINDER KUMAR SHARMA
90.	CWJC/16826/2025 TRANSFER , OTHER	1	SRI AMIT KUMAR JHA vs THE STATE OF BIHAR AND ORS	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR KAMLESH PRASAD SINHA ARVIND KUMAR	STANDING COUNSEL 21
91.	CWJC/16827/2025 OTHERS, NON GAZETT	1	MANTU KUMAR vs THE STATE OF BIHAR AND ORS	RAM KISHUN PRASAD SANJAY KUMAR	STANDING COUNSEL 13 PRIYADARSHI MATRI SHARAN
92.	CWJC/16828/2025 SELECTION , NON GA	1	ANAND KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR	GOVERNMENT PLEADER 26 PIYUSH LALL
93.	CWJC/16833/2025 OTHERS, NON GAZETT	1	AMRENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	GOVERNMENT PLEADER 04

94.	CWJC/16838/2025 DISCP.PROC., BOARD	1	MANOJ KUMAR RAY vs NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NILESH KUMAR NIRALA SHANKAR KUMAR THAKUR	VIVEK PRASAD DHARMESHWAR MISHRA
95.	CWJC/16840/2025 SELECTION , POLIC	1	PREM KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN RAKESH KUMAR SAMRENDRA RAHUL SULEKHA KUMARI	GOVERNMENT ADVOCATE (02) SATYABIR BHARTI SRIRAM KRISHNA
96.	CWJC/16841/2025 REM/DIS/TER, NON G	1	PRIYANKA KUMARI vs THE STATE OF BIHAR AND ORS	CHANDRASEKHAR SHARMA	STANDING COUNSEL 09
97.	CWJC/16842/2025 REM/DIS/TER, NON G	1	MANOJ KUNWAR @ MANOJ DEVI vs THE STATE OF BIHAR AND ORS	SHWETA KUMARI RANVIJAY SINGH DHARAMNATH PD. YADAV	STANDING COUNSEL 04
98.	CWJC/16845/2025 SELECTION , NON GA	1	SHANTANU VIKRAM vs THE STATE OF BIHAR AND ORS	ABHISHEK	STANDING COUNSEL 22 PIYUSH LALL
99.	CWJC/16853/2025 OTHERS, NON GAZETT	1	PUNITA KUMARI @ PUNITA DEVI vs THE STATE OF BIHAR AND ORS	PREM RANJAN KUMAR BRAJ BHUSHAN MISHRA RAUSHAN ABHISHEK SAURAV KUMAR SUMAN	STANDING COUNSEL 25
100.	CWJC/16854/2025	1	BRAJESH KUMAR SHAHI vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR ARVIND KUMAR SINHA	GOVERNMENT PLEADER 19 SHIV SHANKAR PRASAD YADAV ANURAG SAURAV
101.	CWJC/16855/2025 Compassionate App COMP.GRND. , NON G	1	PANKAJ KUMAR vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR RAKESH KUMAR SINGH	STANDING COUNSEL 08
102.	CWJC/16858/2025 SELECTION , H.C.	1	CHINTU KUMAR vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR ARVIND KUMAR SINHA	GOVERNMENT PLEADER 27 SHIV SHANKAR PRASAD YADAV ANURAG SAURAV
103.	CWJC/16869/2025 DISCP.PROC., NON G	1	ANANT PRASAD SAHU vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	GOVERNMENT PLEADER 20
104.	CWJC/16882/2025 SELECTION , NON GA	1	AKSHAY KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR RAJIVE RANJAN SINGH	STANDING COUNSEL (07) PIYUSH LALL KUMAR ALOK (SC 7)
105.	CWJC/16889/2025 DISCP.PROC., NON G	1	AMARNATH RAI vs THE STATE OF BIHAR AND ORS	KUMAR MANGLAM	GOVERNMENT PLEADER (12)
106.	CWJC/18262/2025 PROMOTION , GAZETT IA-1/2026 () MISC IA-2/2026 () INTERVENOR PETITIO	2	DILEEP KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK NAMRATA DUBEY HEMANT RAJ SHUBHAM PRIYADARSHI RAMA KANT SINGH	GOVERNMENT ADVOCATE (07)
107.	CWJC/18281/2025 SELECTION , BOARD	1	RITIKA KUMARI vs THE UNION OF INDIA AND ORS	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP SHARDA RAJE SINGH	ADDITIONAL SOLICITOR GENERAL SIDDHARTHA PRASAD ALOK KUMAR ANKIT KATRIAR ANKIT KATRIAR ANKIT KATRIAR
108.	CWJC/18353/2025 DISCP.PROC., GAZET	1	SURENDRA KUMAR ROY vs THE UNION OF INDIA AND ORS	BIJAY PRAKASH SINGH MAYANK MOHAN	STANDING COUNSEL 24 ADDITIONAL SOLICITOR GENERAL KUMAR GOUTAM PRIYA GUPTA
109.	CWJC/18370/2025 PAY SCALES , POLIC	1	MANOJ SINGH AND ORS vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR ARADHANA KUMARI AKASH DEEP	GOVERNMENT PLEADER 10
110.	CWJC/18387/2025 REM/DIS/TER, GAZET	1	VIJAY KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY AND ORS	SANJAY KUMAR NAVIN KUMAR SINGH SANKET	STANDING COUNSEL (7) ARVIND KUMAR (SPL.P.P.VIGILANCE) RANA VIKRAM SINGH KUMAR ALOK (SC 7)

111.	CWJC/18437/2025 SALARY, NON GAZETT	1	SURENDRA KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR TIWARY DR. MANTU KUMAR	STANDING COUNSEL 21
112.	CWJC/18661/2025 REM/DIS/TER, NON G	1	PRIYANKA KUMARI vs THE STATE OF BIHAR AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	GOVERNMENT PLEADER (5)

FOR ORDERS (ON PETITIONS)

113.	CWJC/17463/2025 DISCP.PROC., GAZET IA-1/2025 () AMENDMENT	2	ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	KANISHKA SHANKAR AYUSH KUMAR	STANDING COUNSEL (21)

FOR ADMISSION

114.	CWJC/15675/2025 SELECTION , OTHER	2	MANJEET KUMAR vs THE UNION OF INDIA AND ORS	MANISH KUMAR NO 13 ROHIT KUMAR	ADDITIONAL SOLICITOR GENERAL
115.	CWJC/15703/2025 REM/DIS/TER, POLIC	2	NISHA KUMARI vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR RAGIV KUMAR	GOVERNMENT ADVOCATE 10
116.	CWJC/1158/2025 SELECTION , POLIC	3	RAMESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	STANDING COUNSEL (05) KUMAR MANISH
With 116.1	CWJC/2109/2025 SELECTION , POLIC	3	TINKU KUMAR SINGH @ TINKU KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	GOVERNMENT PLEADER (12)
With 116.2	CWJC/3597/2025 SELECTION , POLIC	2	AMIT KUMAR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	GOVERNMENT PLEADER (14)
117.	CWJC/1839/2025 SELECTION , NON GA IA-1/2025 () MISC	2	SIMA KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH CHANDAN KUMAR VERMA SANOJ KUMAR MANI SHANKAR KUMAR	GOVERNMENT ADVOCATE (5) NIKESH KUMAR ARCHANA
With 117.1	CWJC/1340/2025 SELECTION , NON GA	2	SUNIL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	GOVERNMENT ADVOCATE (7) NIKESH KUMAR
118.	CWJC/3055/2025 SENIORITY , POLIC	2	ABHINASH SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SHIKHAR MANI ANKESH KUMAR SINHA LAKSHMI KUMARI KANISHK KAUSTUBH RAJNISH PRAKASH	GOVERNMENT ADVOCATE (09) SANJAY PANDEY
With 118.1	CWJC/1919/2025 SENIORITY , POLIC	2	DINANATH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR KANISHK KAUSTUBH RAJNISH PRAKASH ANKESH KUMAR SINHA LAKSHMI KUMARI	ADDITIONAL ADVOCATE GENERAL (3) SANJAY PANDEY
119.	CWJC/5722/2025 SELECTION , BANK	2	RAM NIWAS KUMAR vs THE STATE BANK OF INDIA AND ORS	SHAMBHU SHARAN SINGH ROHIT SINGH	SUNIL PRASAD SINGH SANJIV KUMAR. SANJIV KUMAR. SANJIV KUMAR. SANJIV KUMAR.
120.	CWJC/6648/2025 DATE BIRTH, POLIC	3	UPENDRA PRASAD AND ANR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR	GOVERNMENT ADVOCATE (10)
121.	CWJC/7391/2025 REM/DIS/TER, NON G	2	VINAY KUMAR PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SAPAN KUMAR	STANDING COUNSEL (13) GIRIJISH KUMAR
With 121.1	CWJC/7274/2025 REM/DIS/TER, NON G	2	REVATI RAMAN SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	SIYA RAM SHAHI RAJ NARAYAN VERMA SHALLY KUMARI	STANDING COUNSEL (11) GIRIJISH KUMAR
122.	CWJC/7935/2025 RGL.AD-HOC., NON G IA-1/2025 () AMENDMENT	1	RAMAN KUMAR RANJAN AND ORS vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR	GOVERNMENT PLEADER (04)
123.	CWJC/10097/2025 SEL , GAZETTED SER	2	ADITYA KUMAR vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR	GOVERNMENT PLEADER (27) SANJAY PANDEY VIJAY SHANKAR UPADHYAY VIJAY SHANKAR UPADHYAY

124.	CWJC/13071/2025 REM/DIS/TER, NON G	2	AMRENDRA KUMAR vs THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD SUNIT KUMAR SHASHANK SHEKHAR	STANDING COUNSEL (22)
125.	CWJC/14199/2025 REM/DIS/TER, POLIC IA-1/2025 () AMENDMENT	2	RAJESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN SAMSHER PRASAD KUMAR SHANTANU HARSH RAJ	GOVERNMENT ADVOCATE (03)
With 125.1	CWJC/12588/2025 REM/DIS/TER, POLIC	2	SUMAN KUMAR vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN SAMSHER PRASAD	GOVERNMENT PLEADER (20)
With 125.2	CWJC/12604/2025 REM/DIS/TER, POLIC	2	PRABHAT KUMAR vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN SAMSHER PRASAD	ADDITIONAL ADVOCATE GENERAL (7)
With 125.3	CWJC/14960/2025 REM/DIS/TER, POLIC	2	RANJEET KUMAR vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN SAMSHER PRASAD	STANDING COUNSEL (18)
126.	CWJC/14796/2025 REM/DIS/TER, OTHER	2	ABHISHEK KUMAR vs THE UNION OF INDIA AND ORS	SAMIR KUMAR SINHA GUN SAGAR MAHTO	ADDITIONAL SOLICITOR GENERAL PARMANAND PRASAD VISHWAJEET KUMAR MISHRA
127.	CWJC/15151/2025 OTHERS, BANK SER.	2	AJAY KUMAR vs BIHAR GRAMIN BANK, AND ORS	RUCHI MANDAL	PRABHAKAR JHA SURESH PD SINGH NO.1
128.	CWJC/15249/2025 TRANSFER, NON GAZE IA-1/2025 () STAY OF PROCEEDING	4	ASHIM ASHISH vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR VERMA	STANDING COUNSEL (23) GIRIJISH KUMAR
129.	CWJC/15286/2025 DISCP.PROC., POLIC	2	MD. AFZAL vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR MARUTI KUMARI	GOVERNMENT PLEADER (06)
130.	CWJC/15322/2025 SELECTION , NON GA	2	KUMARI SANGEETA GUPTA vs THE STATE OF BIHAR AND ORS	SHAHBAJ ALAM	STANDING COUNSEL (13)
131.	CWJC/15442/2025 OTHERS, GAZETTED S IA-1/2025 () AMENDMENT	2	ASHOK KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	ADITYA NATH JHA	STANDING COUNSEL (15)
132.	CWJC/15445/2025 REM/DIS/TER, POLIC	2	SIKANDAR RAI AND ORS vs THE STATE OF BIHAR AND ORS	PRABHU NATH PATHAK	GOVERNMENT PLEADER (6)
133.	CWJC/15475/2025 DISCP.PROC., POLIC	2	SHANKAR THAKUR vs THE STATE OF BIHAR AND ORS	RABINDRA KUMAR TIWARI SHIV PRATAP MRITUNJAY KUMAR	STANDING COUNSEL (05) KUMAR MANISH
134.	CWJC/15476/2025 SELECTION , NON GA	2	DILIP KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN SINGH	GOVERNMENT ADVOCATE (03) JYOTI RANJAN JHA PRAMOD KUMAR
135.	CWJC/15513/2025 SELECTION , NON GA	2	ADITYA ANAND vs THE STATE OF BIHAR AND ORS	SAMEER KUMAR AJIT KUMAR SINGH MAYANK SINGH	GOVERNMENT ADVOCATE (10) NIKESH KUMAR
136.	CWJC/15528/2025 SUSPENSION , POLIC	2	TUSHAR GHOSH vs THE STATE OF BIHAR AND ORS	SUBHASH KUMAR MISHRA	STANDING COUNSEL (18)
137.	CWJC/15571/2025 REM/DIS/TER, OTHER	2	VISHAL KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	DIWAKAR PRASAD SINGH VAIBHAV VISHAL	GOVERNMENT PLEADER (11) KISHORE KUMAR SINHA SAMEER KUMAR SAMEER KUMAR
138.	CWJC/15748/2025 OTHERS, BOARD/CORP	2	MANDARESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	GOVERNMENT ADVOCATE (10) PRASHANT SINHA AVINASH CHANDRA
139.	CWJC/15850/2025 OTHERS, NON GAZETT	2	YADU NATH SINGH vs THE STATE OF BIHAR AND ORS	DHANENDRA CHAUBEY ARUN KUMAR PANDEY	STANDING COUNSEL 05 KUMAR MANISH
140.	CWJC/16102/2025 REM/DIS/TER, NON G	3	BABITA KUMARI vs THE STATE OF BIHAR AND ORS	ANSHUMAN SINGH RANJAY KUMAR	GOVERNMENT PLEADER (14) BINOD KUMAR PASWAN SHIVAM KUMAR BALAJEET KUMAR
141.	CWJC/16145/2025 SELECTION , NON GA	2	RAMSHRESHTHA KUMAR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR GUN SAGAR MAHTO	STANDING COUNSEL (08)
142.	CWJC/16151/2025 PROMOTION , NON G	2	MD. ZAFAR ALAM vs THE STATE OF BIHAR AND ORS	ANJANI KUMAR JHA VISHWA SHRI RAJENDRA ANITA KUMARI SHARMA	STANDING COUNSEL (04)

143.	CWJC/16170/2025 PROMOTION , GAZETT IA-1/2025 () AMENDMENT	1	BASUDEV SAHU AND ORS vs THE STATE OF BIHAR AND ORS	PUNEET SIDDHARTHA ARYAN SINHA SHIVAM RAJ	GOVERNMENT ADVOCATE (11)
144.	CWJC/16173/2025 OTHERS, HEALTH SER	2	DR ARCHANA KUMARI ALIAS ARCHANA KUMARI vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	ADVOCATE GENERAL
145.	CWJC/16223/2025 SELECTION , HEALT	2	DR. CHANDRA KISHOR vs THE STATE OF BIHAR AND ORS	PRASHANT SINHA AMAR KUMAR SINGH	ADVOCATE GENERAL SANJAY PANDEY
146.	CWJC/16611/2025 OTHERS, POLICE SER	2	NITYA NAND SAH vs STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR RAGIV KUMAR	GOVERNMENT ADVOCATE (11) DR. ANAND KUMAR DR. ANAND KUMAR
147.	CWJC/16681/2025 SELECTION , NON GA	2	JAYA DEVI vs THE STATE OF BIHAR AND ORS	MANINI JAISWAL MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY	STANDING COUNSEL (23) PARUL PRIYA GYAN PRAKASH
148.	CWJC/16733/2025 SELECTION , POLIC	2	RAMCHANDRA YADAV vs THE STATE OF BIHAR AND ORS	LALAN KUMAR	GOVERNMENT PLEADER (27)
149.	CWJC/16766/2025 OTHERS, NON GAZETT	2	DILIP MANDAL vs THE STATE OF BIHAR AND ORS	SHAILESH ANAND SHIVANI SINGH NEHA GAUTAM	STANDING COUNSEL (08)
150.	CWJC/16771/2025 PROMOTION , NON G	2	SMT. DURGAWATI DEVI vs THE STATE OF BIHAR AND ORS	AMAR KUMAR VIPIN KUMAR SINHA R.K.RANJAN RAM SHANKAR DAS	GOVERNMENT ADVOCATE (11) RAM YASH SINGH
151.	CWJC/16852/2025 SELECTION , NON GA	2	AKHILESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	PRATIK RAJ SUMIT KUMAR JHA RIYA GIRI	GOVERNMENT PLEADER 26
152.	CWJC/16885/2025 SELECTION , NON GA	1	RAJESH KUMAR PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA RIYA GIRI PRATIK RAJ	GOVERNMENT ADVOCATE (11)
153.	CWJC/16901/2025 Pension Matter OTHERS, NON GAZETT	2	SUDHIR KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	ADDL. ADVOCATE GENERAL 03 RAJ NANDAN PRASAD
154.	CWJC/16906/2025 REM/DIS/TER, NON G	2	CHANDAN KUMAR PATHAK vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR SURESH PRASAD SAH	STANDING COUNSEL 25
155.	CWJC/16945/2025 COMP.GRND. , POLIC	2	AKBAR HUSSAIN vs THE STATE OF BIHAR AND ORS	FAHAD KHURSHID	GOVERNMENT PLEADER 05
156.	CWJC/16964/2025 OTHERS, NON GAZETT	2	BAIDHNATH DUBY vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDL. ADVOCATE GENERAL 09 RITIKA RANI
With 156.1	CWJC/17149/2025 OTHERS, NON GAZETT	2	UMESH PRASAD SAHNI vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT PLEADER (5) BINDHYACHAL RAI
With 156.2	CWJC/17329/2025 OTHERS, NON GAZETT	2	GANESH PRASAD SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDL. ADVOCATE GENERAL (12) RITIKA RANI
With 156.3	CWJC/17334/2025 OTHERS, NON GAZETT	2	MAYA SHANKAR SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL (10) NIVEDITA NIRVIKAR
157.	CWJC/17053/2025 OTHERS, NON GAZETT	2	NAWAL KISHORE SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL 09 RAJ NANDAN PRASAD
158.	CWJC/17191/2025 RGL.AD-HOC., BOARD	2	AWADHESH KUMAR BHARTI vs THE STATE OF BIHAR AND ORS	RAJEEV RANJAN NO.II PRIYANKA KUMARI	STANDING COUNSEL (11) INDU BHUSHAN
159.	CWJC/17211/2025 SELECTION , POLIC	2	NAYEEM ANSARI vs THE STATE OF BIHAR AND ORS	SATYA VEER ANIL KUMAR SINHA	STANDING COUNSEL (01)
160.	CWJC/17402/2025 SALARY, BOARD/CORP	2	VIDYA DHAR RAY AND ANR vs THE STATE OF BIHAR AND ORS	PRAWAL MANI TRIPATHI	STANDING COUNSEL (25) RAJESH KUMAR MISHRA

161.	CWJC/17417/2025 TRANSFER, BANK SER	2	RAHUL NILANKAR, vs THE PUNJAB NATIONAL BANK, THROUGH CHIEF GENERAL MANAGER AND ORS	MANINDRA KISHORE SINGH MITHILESH KUMAR SINGH	MRITUNJAY KUMAR
162.	CWJC/17535/2025 SELECTION , BOARD IA-1/2025 () EARLY HEARING	2	RUBI JAYASWAL AND ANR vs THE BIHAR STATE POWER (HOLDING) COMPANY LTD. AND ORS	AJAY KUMAR PRASAD BINOD KUMAR SINHA	VIVEK PRASAD KUNAL TIWARY
163.	CWJC/18268/2025 REM/DIS/TER, BANK	2	RANJEET KUMAR vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA KESHAV BHARDWAJ	STANDING COUNSEL (04)
164.	CWJC/20446/2025 REM/DIS/TER, BOARD	1	SURYA MOHAN YADAV vs THE STATE OF BIHAR AND ORS	PRAVIN KUMAR	GOVERNMENT PLEADER (06) INDU BHUSHAN

FOR ORDERS -I

165.	CWJC/15215/2025 COMP.GRND. , BANK	2	PHULESHWARI DEVI vs THE BANK OF INDIA AND ORS	DINESH MAHARAJ SATISH KUMAR SINGH	AJIT KUMAR SINHA RAJAN GHOSHRAVE MRITYUNJAY KUMAR

Mentioned cases till 08/12/2025

FOR ADMISSION II

166.	CWJC/202/2025 DISCP.PROC., GAZET	2	BASANT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAJU GIRI HARSH VARDHAN	STANDING COUNSEL (28)
167.	CWJC/219/2025 OTHERS, OTHERS IA-1/2025 () AMENDMENT	2	AMIT KUMAR AGRAWAL vs BHARAT HEAVY ELECTRICALS LIMITED, AND ORS	AMIT KUMAR AGRAWAL (IN PERSON)	SHAILESH KUMAR
168.	CWJC/1218/2025 SELECTION , NON GA	2	PUJA DEVI vs THE STATE OF BIHAR AND ORS	SURAJ KUMAR SANDHYA KUMARI DINESH KUMAR	STANDING COUNSEL (24)
169.	CWJC/1281/2025 REM/DIS/TER, POLIC	4	MD. IMTEYAZ vs THE STATE OF BIHAR AND ORS	GAURAV PRAKASH ARVIND KUMAR	GOVERNMENT PLEADER (20)
170.	CWJC/1533/2025 REM/DIS/TER, NON G	5	SAGAR KUMAR ROY vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA KUMARI SHUBHAM VATSAL VERMA	GOVERNMENT PLEADER (04)
171.	CWJC/1837/2025 OTHERS, NON GAZETT	3	RANDHIR KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA ANISHA SINHA RAJESH KUMAR SINHA RAJESH KUMAR SINHA RAJESH KUMAR SINHA RAJESH KUMAR SINHA RAJESH KUMAR SINHA RAJESH KUMAR SINHA RAJESH KUMAR SINHA	GOVERNMENT ADVOCATE (05)
172.	CWJC/2163/2025 PROMOTION , GAZETT	4	CHINMAYEE AND ORS vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR KUMUD RANJAN	GOVERNMENT ADVOCATE (13) VIVEK PRASAD (STANDING COUNSEL) RAM KINKER CHOUBEY KUNAL TIWARY
173.	CWJC/2204/2025 SELECTION , NON GA IA-1/2025 () MISC	2	RANJEET KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	STANDING COUNSEL (16) NIKESH KUMAR
174.	CWJC/2315/2025 REM/DIS/TER, NON G	2	JAI RAM SINGH vs THE STATE OF BIHAR AND ORS	DINESHWAR TIWARY RAJ KUMAR	STANDING COUNSEL (8)
175.	CWJC/2476/2025 SELECTION , NON GA	2	SAURAV KUMAR vs THE STATE OF BIHAR AND ORS	ARYA ACHINT SHASHI PRIYA SUPRAGYA	GOVERNMENT PLEADER (5) ARCHANA NIKESH KUMAR
176.	CWJC/2777/2025 SELECTION , NON GA	3	NAVEEN KUMAR CHOUDHRAY vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR	STANDING COUNSEL (16) NIKESH KUMAR
177.	CWJC/2834/2025 OTHERS, POLICE SER	3	RAJNISH KUMAR RANJAN vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR KUMUD RANJAN RAVI RANJAN KUMAR RAVI	STANDING COUNSEL (7) KUMAR ALOK (SC 7)
178.	CWJC/3382/2025 OTHERS, NON GAZETT	2	YOGENDRA RAM vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR BINDU KUMARI	GOVERNMENT ADVOCATE (02)

179.	CWJC/3540/2025 SENIORITY , H.C. IA-1/2025 () AMENDMENT	7	MANGAL KUMAR CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI	STANDING COUNSEL (03) ANUKRITI JAIPURIYAR
180.	CWJC/3914/2025 OTHERS, NON GAZETT	3	RAM EKBAL RAI vs THE STATE OF BIHAR AND ORS	VINOD KUMAR	GOVERNMENT PLEADER (6)
181.	CWJC/4634/2025 SELECTION , NON GA	5	KABJ KUNDAL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	MANINI JAISWAL MANAS RAJDEEP	GOVERNMENT ADVOCATE (3)
182.	CWJC/4635/2025 DISCP.PROC., HEALT	2	DR. SHREE BHAGWAN SINGH vs THE STATE OF BIHAR AND ORS	SHASHI PRIYA ARYA ACHINT SHASHANK SHEKHAR	GOVERNMENT ADVOCATE (03)
183.	CWJC/4640/2025 SELECTION , HEALT IA-1/2025 () MODIFICATION	3	VIMAL PRAKASH AND ORS vs THE STATE OF BIHAR AND ORS	SHIV PRATAP PUNIT KUMAR SURYAJIT PRAKASH	ADVOCATE GENERAL NIKESH KUMAR
With 183.1	CWJC/14184/2025 SELECTION , HEALT	2	JAY PRAKASH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	DR. ANAND KUMAR VIJETA KUMARI BIPIN KUMAR DEO	GOVERNMENT PLEADER (24) NIKESH KUMAR
184.	CWJC/4652/2025 REM/DIS/TER, POLIC	3	NAGENDRA THAKUR vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR RAGIV KUMAR MARUTI KUMARI	GOVERNMENT ADVOCATE (02)
185.	CWJC/5636/2025 SELECTION , HEALT	2	AMRITA PRITAM vs THE STATE OF BIHAR AND ORS	RAM PRAKASH KUMAR	STANDING COUNSEL (13) NIKESH KUMAR
186.	CWJC/5690/2025 PAY SCALES , BOARD	2	SITARAM SAH @ SITA RAM SAHU vs THE STATE OF BIHAR AND ORS	AMARENDRA NARAYAN	GOVERNMENT PLEADER (13) RANJEET KUMAR PANDEY PRASHANT SINHA PRASHANT SINHA RISHI RAJ RAMAN RAJESH PRASAD CHOUDHARY
187.	CWJC/5770/2025 SELECTION , NON GA IA-1/2025 () MISC	2	SHALINI VERMA AND ORS vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	STANDING COUNSEL (28) P.K.SHAHI HARSHVARDHAN SHIVSUNDARAM
188.	CWJC/6315/2025 DISCP.PROC., NON G	2	AMIT KUMAR vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS	HARSH VARDHAN SAMSHER PRASAD	VIVEK PRASAD KUMAR PRIYA RANJAN
189.	CWJC/6465/2025 DISCP.PROC., POLIC IA-1/2025 () AMENDMENT	2	CHHOTE LAL (CONSTABLE NO. 406), vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY KAMLESH KUMAR	STANDING COUNSEL (15)
190.	CWJC/6723/2025 SELECTION , NON GA	1	ABHISHEK KUMAR vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	GOVERNMENT ADVOCATE (02) P.K.SHAHI RAVI KUMAR
191.	CWJC/6875/2025 SELECTION , POLIC	1	DHANVEER KUMAR vs THE STATE OF BIHAR AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	STANDING COUNSEL (24) SANJAY PANDEY
192.	CWJC/7056/2025 PAY SCALES , POLIC IA-1/2025 () AMENDMENT	1	RAM PRAKASH MISHRA AND ORS vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR	ADDL. ADVOCATE GENERAL (03) PRABHAT RANJAN
193.	CWJC/7165/2025 REM/DIS/TER, NON G	2	SAVITA DEVI vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR ANKIT VIKAS ADITYA DEV UJJAWAL BHUSHAN	STANDING COUNSEL (08)
194.	CWJC/7186/2025 OTHERS, NON GAZETT IA-1/2025 () MISC	1	RAM BICHAR SINGH vs THE STATE OF BIHAR AND ORS	NITYANAND MISHRA ALOK ABHINAV ABHISHEK MISHRA	GOVERNMENT PLEADER (22)
195.	CWJC/7285/2025 SELECTION , POLIC	3	BINOD KUMAR VISHWAS AND ORS vs THE STATE OF BIHAR AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	GOVERNMENT PLEADER (27)

196.	CWJC/7286/2025 SELECTION , BANK IA-1/2025 () MODIFICATION	2	ABHAY KUMAR SAHANI AND ORS vs THE CENTRAL BANK OF INDIA AND ORS	PRIYANK SAMDARSHI	AJIT KUMAR SINHA DILKASH KHAN ZEBA AKHTAR
197.	CWJC/7401/2025 REM/DIS/TER, POLIC	2	DEVENDRA KUMAR SHUKLA vs THE STATE OF BIHAR AND ORS	NITYANAND MISHRA ALOK ABHINAV ABHISHEK MISHRA	GOVERNMENT PLEADER (7)
198.	CWJC/7546/2025 SELECTION , NON GA	1	SATISH KUMAR vs THE STATE OF BIHAR AND ORS	MONIKA SINGH SANJAY PRASAD	STANDING COUNSEL (1) NIKESH KUMAR
199.	CWJC/7914/2025 DISCP.PROC., GAZET IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () STAY OF PROCEEDING	3	SHISHIR KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY MANINI JAISWAL	STANDING COUNSEL (9)
200.	CWJC/8152/2025 REM/DIS/TER, POLIC	2	DINESH KUMAR MANDAL, CONSTABLE NO. 626 vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINGH	GOVERNMENT PLEADER (24) SRI SHARVESH KUMAR
201.	CWJC/8262/2025 OTHERS, NON GAZETT	1	SHATRUGHAN DUBEY vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	GOVERNMENT PLEADER (18)
202.	CWJC/8718/2025 OTHERS, NON GAZETT	2	BRAJESH KUMAR vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA ANISHA SINHA	GOVERNMENT PLEADER (25) ANWAR KARIM
203.	CWJC/9153/2025 SELECTION , NON GA	1	RAMJI PRASAD SHRIVASTAV @ RAMJI PRASAD vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR MURARI NARAIN CHAUDHARY JAYA SHREE BRAHMANAND KUMAR	STANDING COUNSEL (28)
204.	CWJC/9218/2025 OTHERS, NON GAZETT IA-1/2025 () SUBSTITUTION	1	SUBHASH CHANDRA SHUKLA AND ORS vs THE STATE OF BIHAR AND ORS	KUMARI RASHMI SURESH PD SINGH NO.1 ADITYA RAJ	STANDING COUNSEL (28)
205.	CWJC/9344/2025 PROMOTION , POLIC IA-1/2025 () MISC	2	SUBODH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RISHI RAJ RAMAN PRASHANT SINHA ANIKET RAI RUCHI MANDAL	STANDING COUNSEL (13)
206.	CWJC/9424/2025 SELECTION , NON GA	2	BIVASH KUMAR vs THE STATE OF BIHAR AND ORS	MANAS RAJDEEP MANINI JAISWAL SHUBHAM KUMAR UPADHYAY MANSI PRAGYA	GOVERNMENT PLEADER (24) VED PRAKASH CHANDAN RAJESH KUMAR PANDEY
207.	CWJC/9880/2025 REM/DIS/TER, OTHER	2	JAYANTRI DEVI vs THE UNION OF INDIA AND ORS	AKANKSHA MALVIYA AKASH KESHAV AYUSHMAN KISHORE	ADDITIONAL SOLICITOR GENERAL DR. ANJANI PD. SINGH
208.	CWJC/9975/2025 SELECTION , POLIC	1	DINANATH KUMAR vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR LAKSHMI KUMARI	STANDING COUNSEL (4)
209.	CWJC/10071/2025 SALARY, HEALTH SER	2	RANJEET KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	VATSAL VERMA SHASHANK CHANDRA NITISH KUMAR	GOVERNMENT PLEADER (26)
210.	CWJC/10115/2025 SELECTION , NON GA	2	MANOJ KUMAR RAM AND ORS vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	GOVERNMENT ADVOCATE (09) P.K.SHAHI AWNISH KUMAR
211.	CWJC/10606/2025 HONORAR/OT , NON G	2	RANJEET KUMAR THAKUR AND ORS vs THE STATE OF BIHAR AND ORS	MANINI JAISWAL SHUBHAM KUMAR UPADHYAY	GOVERNMENT ADVOCATE (09) GIRIJISH KUMAR MANAS RAJDEEP
212.	CWJC/11343/2025 HONORAR/OT , NON G IA-1/2025 () INTERVENOR PETITIO IA-2/2025 () INTERVENOR PETITIO IA-3/2025 () ADDING PARTY	2	SUNNY KUMAR PREM AND ANR vs THE STATE OF BIHAR AND ORS	NILESH KUMAR PANDEY ASHISH KUMAR JHA SHIVAM AMIT KUMAR MISHRA PRAVIN KUMAR AMIT RANJAN SUNNY KUMAR SHIVAM ASHISH KUMAR JHA	ADDL. ADVOCATE GENERAL (09)

213.	CWJC/11465/2025 TRANSFER , HEALT IA-1/2025 () AMENDMENT IA-2/2025 () AMENDMENT	2	DR. NARENDRA PRATAP SINGH vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA SHRISHTI SINGH PRANAV KUMAR	ADVOCATE GENERAL
214.	CWJC/11646/2025 SELECTION , NON GA IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () ADDING PARTY	2	AMIT KUMAR SINHA, AND ORS vs THE STATE OF BIHAR AND ORS	VAGISHA PRAGYA VACAKNAVI	GOVERNMENT PLEADER (20) P.K.SHAHI SATYABIR BHARTI
215.	CWJC/11903/2025 REM/DIS/TER, POLIC	2	MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR	STANDING COUNSEL (11)
216.	CWJC/11946/2025 REM/DIS/TER, NON G	2	SIMANDU PATIL vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR	GOVERNMENT PLEADER (20)
217.	CWJC/12175/2025 REM/DIS/TER, OTHER	2	SHYAMLAL KUMAR vs UNION OF INDIA AND ORS	AKASH KESHAV AKANKSHA MALVIYA ANUJ KUMAR SHRIVASTAV	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (19) SHIVADITYA DHARI SINHA
218.	CWJC/12411/2025 SELECTION , POLIC	2	KAJAL KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	GOVERNMENT PLEADER (05)
219.	CWJC/12490/2025 REM/DIS/TER, NON G	2	ABINASH CHANDRA AND ANR vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY	STANDING COUNSEL (22)
220.	CWJC/12900/2025 COMP.GRND. , NON G	2	PUJA BHARTI vs THE STATE OF BIHAR AND ORS	DILIP KUMAR RAJESH KUMAR SINHA	GOVERNMENT ADVOCATE (10) KALYAN SHANKAR KALYAN SHANKAR KALYAN SHANKAR
221.	CWJC/12931/2025 REM/DIS/TER, NON G	2	PRABHAKAR KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR PRANAV RANJAN	GOVERNMENT PLEADER (23)
222.	CWJC/13045/2025 REM/DIS/TER, POLIC	3	SHARWAN KUMAR vs THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD SUNIT KUMAR SWETANG SINHA	STANDING COUNSEL (7) KUMAR ALOK SC 7
223.	CWJC/13280/2025 INCR/W.HOLD, BOARD	1	ABHA KUMARI vs THE STATE OF BIHAR AND ORS	DR. ANJANI PD. SINGH SUNNY KUMAR	GOVERNMENT ADVOCATE (3) RABINDRA KUMAR PRIYADARSHI
224.	CWJC/13356/2025 SELECTION , NON GA	1	VIKRAM KUMAR YADAV vs THE STATE OF BIHAR AND ORS	PRASHANT KASHYAP KAUSTUBH PRAKASH	GOVERNMENT PLEADER (16)
225.	CWJC/13401/2025 OTHERS, NON GAZETT	2	VINOD KUMAR vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR SURENDRA PRASAD TIWARI KRITI PANDEY	GOVERNMENT PLEADER (26)
226.	CWJC/13487/2025 SELECTION , NON GA IA-1/2025 () AMENDMENT	2	SAHEB KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR SANJAY PARASMANI	STANDING COUNSEL (20) ASHHAR MUSTAFA
227.	CWJC/14290/2025 SELECTION , NON GA IA-1/2025 () MISC	4	SITARAM vs THE STATE OF BIHAR AND ORS	ANAND RAJ DEVENDRA PRASAD SINGH ABHISHEK ANAND	STANDING COUNSEL (23)
228.	CWJC/14430/2025 SUSPENSION , NON G	2	SHILA SINHA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHRIVASTAVA	GOVERNMENT ADVOCATE 10
229.	CWJC/14470/2025 SELECTION , POLIC	2	CHANDRASHEKHAR KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	GOVERNMENT PLEADER 11
230.	CWJC/14533/2025 SELECTION , POLIC	2	SUNIL SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR YUGAL KISHORE	GOVERNMENT PLEADER 25
231.	CWJC/14989/2025 TRANSFER , GAZET IA-1/2025 () STAY OF PROCEEDING	2	SUSHIL KUMAR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR AMAN RAJ	GOVERNMENT PLEADER (2) PRIYA RANJAN AVANISH KUMAR ABHISHEK ANAND SIDDHARTHA PRASAD
232.	CWJC/15025/2025 TRANSFER, NON GAZE	2	RAJESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SHANTI PRATAP AJIT RANJAN KUMAR	GOVERNMENT PLEADER (06)

233.	CWJC/15156/2025 OTHERS, GAZETTED S	2	PRINS RAJ vs THE STATE OF BIHAR AND ORS	MADHUKAR MOHAN	GOVERNMENT PLEADER (12) P.K.SHAHI ARVIND KUMAR (SPL. P.P. VIGILANCE) RANA VIKRAM SINGH GYAN SHANKAR
234.	CWJC/16269/2025 OTHERS, HEALTH SER IA-1/2025 () MODIFICATION	3	DR. AJAY KUMAR vs THE STATE OF BIHAR AND ORS	SANDEEP KUMAR AVINASH KUMAR SINHA	GOVERNMENT ADVOCATE (07)
235.	CWJC/16520/2025 SELECTION , POLIC	2	ANJALI KUMARI vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	GOVERNMENT PLEADER (20)
236.	CWJC/17887/2025 PROMOTION , POLIC IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () MISC	2	BIRJU SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR PANDEY KUMARI PALLAVI	GOVERNMENT PLEADER (20)
237.	CWJC/17894/2025 DISCP.PROC., GAZET	2	BINOD KUMAR vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR ADITYA DEV PRANAV RANJAN	GOVERNMENT ADVOCATE (3)
238.	CWJC/18287/2025 SELECTION , HEALT	2	DR. MD. SIMAB vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR PRISU SNEHIL	ADDL. ADVOCATE GENERAL 04 NIKESH KUMAR

Mentioned cases till 15/12/2025

FOR ADMISSION III

239.	CWJC/451/2025 PROMOTION , NON G	2	UMASHAKAR PRASAD AND ORS vs THE STATE OF BIHAR, AND ORS	SIYARAM PANDEY	GOVERNMENT PLEADER (13)
240.	CWJC/507/2025 RGL.AD-HOC., NON G	4	RAJEEV RANJAN AND ORS vs THE STATE OF BIHAR AND ORS	SHILPI KESHRI AKANKSHA VERMA SURYAJIT PRAKASH CHANDRA SHEKHAR KUMAR SINGH	ADVOCATE GENERAL
241.	CWJC/765/2025 COMP.GRND. , NON G	2	MUKESH KUMAR @ MUKESH MANDAL vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	NILESH KUMAR PANDEY AMIT KUMAR MISHRA SHIVAM ASHISH KUMAR JHA	GOVERNMENT PLEADER (3)
242.	CWJC/1099/2025 REM/DIS/TER, BOARD	2	SHIV KUMAR vs THE HINDUSTAN PETROLEUM CORPORATION LTD. AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	SANJAY KUMAR MISHRA RAJEEV PRAKASH
243.	CWJC/1403/2025 SELECTION , BOARD IA-1/2025 () MISC IA-2/2025 () MISC	3	BIHAR STATE ELECTRICITY EMPLOYEES ASSOCIATION AND ORS vs THE BIHAR STATE POWER HOLDING COMPANY LTD. AND ORS	KUMAR KAUSHIK NAMRATA DUBEY HEMANT RAJ KUMAR KAUSHIK	VINAY KIRTI SINGH ANAND KUMAR OJHA
244.	CWJC/1451/2025 SELECTION , HEALT	2	KAJAL KUMARY vs THE STATE OF BIHAR AND ORS	JAINENDRA KUMAR PUSHKAR	STANDING COUNSEL 11 NIKESH KUMAR
245.	CWJC/1459/2025 SELECTION , NON GA IA-1/2025 () MISC	2	RANJEET KUMAR SAH AND ORS vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI NEHA NARAYAN	STANDING COUNSEL 7 NIKESH KUMAR KUMAR ALOK
246.	CWJC/1495/2025 SEL , GAZETTED SER IA-1/2025 () AMENDMENT	4	PRABHAT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI SHREYASHI RAJ	GOVERNMENT PLEADER (18) VIVEK PRASAD RANJAN KUMAR SRIVASTAVA
247.	CWJC/1654/2025 PROMOTION , HEALT IA-1/2025 () MISC IA-2/2026 () MISC	2	ALAKH KUMAR OJHA vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR CHOUBEY MADHUP KUMAR	GOVERNMENT PLEADER (27)
248.	CWJC/1816/2025 OTHERS, POLICE SER	2	MD. ANWARUL HAQUE vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ JAYANT SINGH	STANDING COUNSEL (21)

249.	CWJC/1850/2025 PROMOTION , NON G IA-1/2025 () SUBSTITUTION	4	CHANDRA MOHAN PRASAD vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	GOVERNMENT PLEADER (3) BINDHYACHAL RAI SANTOSH KUMAR VERMA SANTOSH KUMAR VERMA SANTOSH KUMAR VERMA
250.	CWJC/1870/2025 PROMOTION , NON G	2	SURENDRA PASWAN vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	GOVERNMENT PLEADER (4) RITIKA RANI
251.	CWJC/1873/2025 PROMOTION , NON G	2	JALESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	GOVERNMENT PLEADER (2) VIVEK ANAND KUMAR
252.	CWJC/1986/2025 SALARY, HEALTH SER	2	LAL BABU MANDAL vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	STANDING COUNSEL (6)
253.	CWJC/2258/2025 SALARY, NON GAZETT	2	AJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SONI SHRIVASTAVA RAVI BHARDWAJ	STANDING COUNSEL (03) BINDHYACHAL RAI
254.	CWJC/2508/2025 SELECTION , NON GA IA-1/2025 () EARLY HEARING	2	MANJEET KUMAR DAS AND ANR vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	GOVERNMENT PLEADER (22) NIKESH KUMAR
255.	CWJC/2530/2025 TRANSFER, NON GAZE	2	KUNDAN KUMAR vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SIYA RAM SHAHI	STANDING COUNSEL (23) ABHINAV SHRIVASTAVA
With 255.1	CWJC/2448/2025 TRANSFER, NON GAZE	2	ARBIND SHARMA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SIYA RAM SHAHI	STANDING COUNSEL (16) ABHINA SHRIVASTAVA
256.	CWJC/2700/2025 SELECTION , NON GA	2	RAJNISH VERMA vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR NEHA NARAYAN LAXMI KUMARI	GOVERNMENT ADVOCATE (11) NIKESH KUMAR
257.	CWJC/2703/2025 SELECTION , NON GA IA-1/2025 () MISC	2	SANTOSH KUMAR MANDAL AND ORS vs STATE OF BIHAR AND ORS	FAHAD KHURSHID RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR	ADDL. ADVOCATE GENERAL (03) NIKESH KUMAR
258.	CWJC/2732/2025 SUSPENSION , GAZET IA-1/2025 () MISC IA-2/2025 () MISC IA-3/2025 () MISC IA-4/2026 () MISC	7	ANIMESH KUMAR vs THE STATE OF BIHAR AND ORS	PRAGATI PATRA SOURAV SUMAN AALEKH ANAND	STANDING COUNSEL (22) AMISH KUMAR
With 258.1	CWJC/10493/2024 DISCP.PROC., GAZET	6	ANIMESH KUMAR vs THE STATE OF BIHAR AND ORS	SOURAV SUMAN ASHISH KUMAR PALIT SUSHANT SRIVASTAVA PRAGATI PATRA	ADDL. ADVOCATE GENERAL 3 AMISH KUMAR
259.	CWJC/3536/2025 SELECTION , NON GA IA-1/2025 () ADDING PARTY	2	SANJAY KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	GOVERNMENT PLEADER (06) NIKESH KUMAR
260.	CWJC/3573/2025 REM/DIS/TER, BOARD IA-1/2025 () MISC	2	RAHUL KUMAR vs THE STATE OF BIHAR AND ORS	VENKATESH KIRTI SANKET ASHOK KUMAR AMAN RAJ	ADDITIONAL ADVOCATE GENERAL (12) LALIT KISHORE PIYUSH LALL PARTH GAURAV
261.	CWJC/3625/2025 RGL.AD-HOC., NON G	3	SUDHANSHU KUMAR SINGH @ SUDHANSHU KUMAR RANJAN vs THE STATE OF BIHAR AND ORS	KUMAR SATYAM AJAY KUMAR MEHTA	STANDING COUNSEL (20)

262.	CWJC/4267/2025 DISCP.PROC., GAZET IA-1/2025 () AMENDMENT	2	SHIWNANDAN SAH vs THE STATE OF BIHAR AND ORS	MAZHARUL HASSAN PRAMOD KUMAR PRASAD SINGH	GOVERNMENT PLEADER (18)
263.	CWJC/4475/2025 DISCP.PROC., POLIC	2	SHAMBHU SHANKAR THAKUR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR ARUN KUMAR	GOVERNMENT PLEADER (24)
264.	CWJC/5026/2025 DISCP.PROC., NON G	3	BHARAT BHUSHAN MISHRA vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KARNA RAVINDRA KUMAR SINGH	STANDING COUNSEL (03) NARESH DIKSHIT (SPL. P.P. MINES)
265.	CWJC/5330/2025 OTHERS, NON GAZETT	1	ABDUL BARIK @ ABDUL BARI HUSSAIN vs THE STATE OF BIHAR AND ORS	PREM CHAND YADAV ASHOK KUMAR	GOVERNMENT ADVOCATE (7)
266.	CWJC/5565/2025 DISCP.PROC., NON G	2	RENU SINHA vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	GOVERNMENT PLEADER (27) RITIKA RANI
267.	CWJC/5781/2025 DISCP.PROC., GAZET IA-1/2025 () MISC IA-2/2025 () AMENDMENT	4	SUNIL KUMAR vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR KANISHK KAUSTUBH SHIKHAR MANI LAKSHMI KUMARI ANKESH KUMAR SINHA	STANDING COUNSEL (21) RAM YASH SINGH
268.	CWJC/6113/2025 RGL.AD-HOC., NON G	2	PAPPU KUMAR vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR	GOVERNMENT PLEADER (24)
269.	CWJC/6429/2025 DATE BIRTH, OTHER	2	RAVINDRA SAH vs UNION OF INDIA AND ORS	RUPESH KUMAR LAXMI KUMARI	ADDITIONAL SOLICITOR GENERAL ADDITIONAL ADVOCATE GENERAL (5) MR.P.K.SHAHI GYAN SHANKAR MITHLESH KUMAR GUPTA
270.	CWJC/6551/2025 REM/DIS/TER, BOARD	2	VIKAS KUMAR vs THE STATE OF BIHAR AND ORS	NISHANT KUMAR SINHA MD. WALIUR RAHMAN HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	GOVERNMENT PLEADER (5) SHAILENDRA KUMAR SINGH
271.	CWJC/6701/2025 SELECTION , NON GA	1	GITA DEVI vs THE STATE OF BIHAR AND ORS	RANA BHUPENDRA NARAYAN SINGH SMT. BABITA KUMARI	ADDL. ADVOCATE GENERAL (03)
272.	CWJC/6749/2025 REM/DIS/TER, NON G	1	RAM NARAYAN SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR PRASHANT KASHYAP ASHOK KUMAR ASHOK KUMAR	STANDING COUNSEL (12) GIRIJISH KUMAR
273.	CWJC/6819/2025 SELECTION , NON GA	1	RAKESH KUMAR YADAV vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR	GOVERNMENT PLEADER (16) NIKESH KUMAR
274.	CWJC/6978/2025 DISCP.PROC., BOARD	1	ABHISHEK KUMAR vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED AND ORS	ALI MUQTADIR AHMAD SHAHBAJ ALAM	VIVEK PRASAD ANAND KUMAR OJHA
275.	CWJC/7033/2025 REM/DIS/TER, GAZET	1	RAJBARDHAN GUPTA vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR KANISHK KAUSTUBH ANKESH KUMAR SINHA RAJNISH PRAKASH LAKSHMI KUMARI	STANDING COUNSEL (28)
276.	CWJC/7365/2025 SELECTION , NON GA	1	ARATI DEVI vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR DHANANJAY MISHRA AMIT PRAKASH	STANDING COUNSEL (28)
277.	CWJC/7632/2025 REM/DIS/TER, POLIC	3	MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	AVINASH KUMAR HARSH KAUSHAL AMAN RAJ ABHISHEK KUMAR PANDEY KUMAR SATYAM AJAY KUMAR MEHTA	STANDING COUNSEL (15)

278.	CWJC/8028/2025 REM/DIS/TER, OTHER IA-1/2025 () MISC	1	MADHAV KUMAR vs THE UNION OF INDIA AND ORS	BINAY KUMAR HAFIZ SHAHBAZ ARIF	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11) ANJANI KUMAR SUBODH KUMAR JHA AMIT KUMAR JHA AMIT KUMAR JHA AMIT KUMAR JHA AMIT KUMAR JHA
279.	CWJC/8061/2025 SELECTION , OTHER	1	AJEET KUMAR SONI vs THE UNION OF INDIA AND ORS	VINOD KUMAR	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH DEEPAK KUMAR RADHIKA RAMAN
280.	CWJC/8172/2025 REM/DIS/TER, NON G	1	ANKITA DEVI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINHA TRIPURARI NATH AMBASTHA	GOVERNMENT ADVOCATE (11)
281.	CWJC/8267/2025 OTHERS, NON GAZETT	2	SURENDRA PRASAD YADAV AND ORS vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SAPAN KUMAR	GOVERNMENT PLEADER (05) GIRIJISH KUMAR
282.	CWJC/8372/2025 PROMOTION , HEALT IA-1/2025 () MISC	2	ASHA KUMARI vs THE STATE OF BIHAR AND ORS	RABINDRA PRASAD SINGH	ADVOCATE GENERAL
283.	CWJC/8457/2025 PAY SCALES , NON G	1	LUTAN UPADHYAY AND ANR vs BIHAR STATE POWER HOLDING COMPANY AND ORS	NATRAJ VERMA SACHINA NARESH CHANDRA VERMA	VIVEK PRASAD SHASHANK CHANDRA
284.	CWJC/8642/2025 SELECTION , NON GA	1	SUJATA DEVI vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	STANDING COUNSEL (09)
285.	CWJC/8767/2025 SELECTION , NON GA	1	ARCHANA KUMARI vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR NISHANT SINHA	GOVERNMENT ADVOCATE 08 NIKESH KUMAR
286.	CWJC/8884/2025 DISCP.PROC., GAZET IA-1/2025 () MISC	1	AWADHESH KUMAR MANDAL vs THE STATE OF BIHAR AND ORS	LALAN KUMAR	ADDL. ADVOCATE GENERAL (05)
287.	CWJC/9341/2025 SELECTION , HEALT IA-1/2025 () AMENDMENT	2	RITA KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINHA	ADDITIONAL ADVOCATE GENERAL (7) NIKESH KUMAR
288.	CWJC/9669/2025 OTHERS, HEALTH SER	2	MD. MAZHAR HUSSAIN vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SAXENA BASANTI KUMARI	STANDING COUNSEL (13)
289.	CWJC/9920/2025 REM/DIS/TER, NON G	2	ISHRAT JAHAN vs THE STATE OF BIHAR AND ORS	RAM KISHORE SINGH AMIT KUMAR SINGH SUMIT KUMAR SINGH	ADDL. ADVOCATE GENERAL (04)
290.	CWJC/10358/2025 SELECTION , HEALT	2	ABHISHEK KUMAR VERMA AND ANR vs THE STATE OF BIHAR AND ORS	URMILA KUMARI RAGHAV PRASAD CHANDRA SHEKHAR GUN SAGAR MAHTO	STANDING COUNSEL (12) NIKESH KUMAR
291.	CWJC/10837/2025 TRANSFER, NON GAZE IA-1/2025 () MISC	2	PRIYANKA SHYAMAL vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR	GOVERNMENT PLEADER (02) PRASHANT PRATAP
292.	CWJC/11130/2025 REM/DIS/TER, BOARD	2	PAWAN KUMAR RAJAK vs LIFE INSURANCE CORPORATION AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI SHREYASHI RAJ	RAJAN GHOSHRAVE PRASHANT KUMAR KUMARI ANJALI NISHANT KUMAR
293.	CWJC/11185/2025 RGL.AD-HOC., NON G	2	RAKESH RANJAN vs THE STATE OF BIHAR AND ORS	SIYARAM PANDEY SANTOSH KUMAR JHA	GOVERNMENT PLEADER (12)
294.	CWJC/11330/2025 REM/DIS/TER, GAZET	2	MD. ASLAM ANSARI AND ANR vs THE STATE INDUSTRIAL AREA DEVELOPMENT AUTHORITY (BIADA), AND ORS	ASHOK KUMAR BIBHUTI NARAYAN ASHOK KUMAR	MR. LALIT KISHORE BINITA SINGH
295.	CWJC/11696/2025 SELECTION , POLIC	2	DHARMENDRA PANDEY vs THE STATE OF BIHAR AND ORS	SHAHBAJ ALAM AFHAM AKHTAR	STANDING COUNSEL (28)
296.	CWJC/11970/2025 COMP.GRND. , OTHER	2	BRAJESH KUMAR vs THE UNION OF INDIA AND ORS	MD. ATAUL HAQUE	ADDITIONAL SOLICITOR GENERAL NEERAJ NANDAN

297.	CWJC/12444/2025 OTHERS, HEALTH SER	2	VIKASH KUMAR vs THE STATE OF BIHAR AND ORS	NAVIN KUMAR SINGH SANKET JAYA SINGH VENKATESH KIRTI	STANDING COUNSEL (08)
298.	CWJC/12687/2025 DISCP.PROC., POLIC	2	BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	UPENDRA MISHRA SANJEEB KUMAR SANJU BHASKAR SANDILYA RAVI KUMAR	GOVERNMENT PLEADER (24)
299.	CWJC/12748/2025 OTHERS, HEALTH SER	2	MITHILESH KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	NAVIN KUMAR SINGH SANKET VENKATESH KIRTI JAYA SINGH	GOVERNMENT PLEADER (2) PRASHANT PRATAP
300.	CWJC/13114/2025 SELECTION , BOARD	2	VIKASH RAJ vs THE STATE OF BIHAR AND ORS	SUNIL PRASAD BAJARANGI LAL VIKASH KUMAR NIGAM	GOVERNMENT PLEADER (14) GIRIJISH KUMAR
301.	CWJC/13158/2025 SELECTION , NON GA IA-1/2025 () MISC	2	MUMTAZ BAGAM vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR SUBHAM SINGH BIPIN YADAV AKSHAY KUMAR	GOVERNMENT PLEADER (23) DINESH MAHARAJ SATISH KUMAR SINGH
302.	CWJC/13231/2025 OTHERS, NON GAZETT	1	AWADHESH KUMAR TIWARY vs THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, CIVIL COURT AND ANR	SUNIL KUMAR SINGH	PIYUSH LALL
303.	CWJC/13294/2025 DISCP.PROC., POLIC	1	UMESH CHANDRA SINGH vs THE STATE OF BIHAR AND ORS	UPENDRA MISHRA SANJEEB KUMAR SANJU BHASKAR SANDILYA RAVI KUMAR	GOVERNMENT ADVOCATE (5)
304.	CWJC/13343/2025 SELECTION , HEALT	1	PRAVEEN KUMAR vs THE STATE OF BIHAR AND ORS	BIJAY SHANKAR CHOUBEY RAKESH RANJAN SHRIVASTAVA	STANDING COUNSEL (26) SANJAY PANDEY MANOJ KUMAR AMBASTHA
305.	CWJC/13636/2025 REM/DIS/TER, POLIC	2	DEVENDRA RAY vs THE STATE OF BIHAR AND ORS	UPENDRA MISHRA SANJEEB KUMAR SANJU RAVI KUMAR BHASKAR SANDILYA	ADDL. ADVOCATE GENERAL (04)
306.	CWJC/13966/2025 SELECTION , NON GA IA-1/2025 () MISC IA-2/2025 () WITHDRAWAL IA-3/2026 () WITHDRAWAL	3	RAJU KUMAR RAJAK AND ORS vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR RUCHI MANDAL	ADDL. ADVOCATE GENERAL (03) NIKESH KUMAR
307.	CWJC/14848/2025 SELECTION , POLIC	2	MUNDRIKA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	ADITYA NATH PANDEY NEHA KUMARI YESHONEEL RATNAM APRAJITA KUMARI	GOVERNMENT PLEADER 18
308.	CWJC/15314/2025 SELECTION , NON GA	2	RAHUL ANAND vs THE HONBLE HIGH COURT OF JUDICATURE AT PATNA AND ORS	KAMALA KANT TIWARY	GOVERNMENT PLEADER (20) PIYUSH LALL
With 308.1	CWJC/15370/2025 SELECTION , NON GA	2	RAVI KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR ADITYA KUMAR PANDEY ARYAMANI KUMAR PANKAJ KUMAR	GOVERNMENT PLEADER (27) PIYUSH LALL
309.	CWJC/15433/2025 SEL , GAZETTED SER	2	DILIP KUMAR vs THE STATE OF BIHAR AND ORS	KARANDEEP KUMAR	ADDITIONAL ADVOCATE GENERAL (12) SANJAY PANDEY SIDDHARTHA PRASAD SIDDHARTHA PRASAD SIDDHARTHA PRASAD
310.	CWJC/15562/2025 SELECTION , OTHER	2	VIMAL KUMAR vs THE UNION OF INDIA AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	ADDITIONAL SOLICITOR GENERAL RAJEN SAHAY

311.	CWJC/15759/2025 REM/DIS/TER, HEALT IA-1/2025 () STAY OF PROCEEDING	2	NEERAJ CHOUDHARY AND ANR vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	GOVERNMENT PLEADER (14)
312.	CWJC/16169/2025 SELECTION , HEALT IA-1/2025 () AMENDMENT	4	DR. JULI KUMARI vs THE STATE OF BIHAR AND ORS	ALKA VERMA PRISU SNEHIL MISHRA ANSHAL KASHYAP PAWAN KUMAR	STANDING COUNSEL (5) NIKESH KUMAR KUMAR MANISH
313.	CWJC/18826/2025 SELECTION , BOARD IA-1/2025 () INTERVENOR PETITIO	1	ANSHU KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAMENDRA KUMAR BHARTI ZAINUL ABEDIN	ADDL. ADVOCATE GENERAL (07) VIVEK PRASAD KUNAL TIWARY
314.	CWJC/19233/2025 DISCP.PROC., GAZET	1	MOHAMMAD JAUWAD ALAM vs THE STATE OF BIHAR AND ORS	RAM KISHORE SINGH AMIT KUMAR SINGH SUMIT KUMAR SINGH	STANDING COUNSEL (16)
315.	CWJC/19735/2025 SEL , GAZETTED SER	1	DIWAKAR JAISWAL vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR CHANDRAM ANJANEYA SINGH VERTIKKA KIRAN KASHYAP	GOVERNMENT PLEADER (04) ARCHANA SANJAY PANDEY ARCHANA RAJNI KANT JHA RAJNI KANT JHA RAJNI KANT JHA
316.	CWJC/20158/2025 SELECTION , BOARD IA-1/2025 () AMENDMENT	1	VIDYUT KAMGAR (MANAVBAL) UNION, BIHAR AND ANR vs THE STATE OF BIHAR AND ORS	ALOK KUMAR JHA GAUTAM KUMAR KEJRIWAL MUKUND KUMAR AKASH KUMAR	STANDING COUNSEL (26) VIVEK PRASAD MANOJ KUMAR AMBASTHA ANAND KUMAR OJHA

Mentioned cases till 05/01/2026

FOR ADMISSION IV

317.	CWJC/3497/2025 REM/DIS/TER, POLIC IA-1/2025 () AMENDMENT	2	ANU KUMARI vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR MISHRA SHIVANI MISHRA MRITUNJAY KUMAR	ADDL. ADVOCATE GENERAL 05
318.	CWJC/6223/2025 REM/DIS/TER, GAZET	2	MANJU KUMARI vs THE STATE OF BIHAR AND ORS	AKHILESH DUTTA VERMA	STANDING COUNSEL (10)
319.	CWJC/7155/2025 DISCP.PROC., POLIC	1	SHREE NARAYAN PRASAD GUPTA @ NARAYAN PRASAD GUPTA vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR MISHRA PRAGATI SINGH SHIVANI MISHRA SHASHANK SHEKHAR	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA
320.	CWJC/8507/2025 OTHERS, NON GAZETT IA-1/2025 () AMENDMENT	1	SWETA BURNWAL @ DR. SWETA BURNWAL vs THE STATE OF BIHAR AND ORS	KUMAR BRIJNANDAN AMIT PANDEY NAVNIT KUMAR	ADDITIONAL ADVOCATE GENERAL (3) ASHHAR MUSTAFA
321.	CWJC/8551/2025 REM/DIS/TER, BOARD	1	SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KARNA ABHISHEK RAJ	STANDING COUNSEL (13) P.K.VERMA SAROJ KUMAR SHARMA
322.	CWJC/11715/2025 OTHERS, NON GAZETT IA-1/2025 () STAY OF PROCEEDING	2	ROSHAN JAHAN vs THE STATE OF BIHAR AND ORS	MANISH	GOVERNMENT PLEADER (02) PRASHANT PRATAP ABHINAV SHANDILYA VIJAY KUMAR SINGH SHAILESH KUMAR RAM ADYA SINGH
323.	CWJC/12102/2025 REM/DIS/TER, NON G	3	GUDUSH KUMARI @ GUDDUESH KUMARI vs THE STATE OF BIHAR AND ORS	AMAR ANAND ARUN KUMAR TIWARY MRITYUNJAY KUMAR PRASHANTI KUMARI MINU KUMARI	STANDING COUNSEL (26) BR/108/1995 MANOJ KUMAR AMBASTHA
324.	CWJC/13649/2025 Service matter Ot DISCP.PROC., POLIC	2	OM PRAKASH vs THE STATE OF BIHAR AND ORS	UPENDRA MISHRA SANJEEB KUMAR SANJU BHASKAR SANDILYA RAVI KUMAR	GOVERNMENT ADVOCATE 03

325.	CWJC/17074/2025 SELECTION , NON GA	2	RAVI SHANKAR KUMAR vs THE STATE OF BIHAR AND ORS	KUMAR BRIJNANDAN NAVNIT KUMAR	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (15) NIKESH KUMAR KRISHNA MURAI PD NO. 1 @ JAISHWAL
326.	CWJC/17170/2025 SELECTION , NON GA	2	HAZRA KHATOON @ HAJARA KHATOON vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA ASHHAR MUSTAFA ASHISH KUMAR RANJAN ANITA KUMARI	GOVERNMENT PLEADER (27)

Mentioned cases till 12/01/2026

FOR ADMISSION V

327.	CWJC/281/2025 COMP.GRND. , POLIC	4	SADDAM HUSSAIN vs THE STATE OF BIHAR AND ORS	PARWEJ KHAN YUGAL KISHORE	GOVERNMENT PLEADER (19)
328.	CWJC/437/2025 OTHERS, NON GAZETT	2	MD. SAMIUDDIN AND ANR vs THE STATE OF BIHAR AND ORS	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV	GOVERNMENT PLEADER (27) BINDHYACHAL RAI
329.	CWJC/508/2025 DISCP.PROC., GAZET	3	KUMAR ANUJ vs THE STATE OF BIHAR AND ORS	SOURAV SUMAN PRAGATI PATRA SARVESHWAR TIWARY	ADDITIONAL ADVOCATE GENERAL (7)
330.	CWJC/632/2025 SELECTION , HEALT	4	KRISHANG KUMAR vs THE STATE OF BIHAR AND ORS	UDAY PRATAP SINGH RAJESH KUMAR PRASOON SHEKHAR RAKESH KUMAR RAM	ADVOCATE GENERAL SUNIL KUMAR SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH
331.	CWJC/656/2025 RGL.AD-HOC., NON G	2	PASHUPATI NATH AND ANR vs THE UNION OF INDIA AND ORS	OM PRAKASH JAMUAR PRIYANKA SINGH	ADDITIONAL SOLICITOR GENERAL MANJRI NATH RAY SAURABH NATH RAY SAURABH NATH RAY SAURABH NATH
332.	CWJC/707/2025 REM/DIS/TER, BOARD	5	SONA DAS vs THE STATE OF BIHAR AND ORS	VEENA KUMARI JAISWAL RAJIV RANJAN SUNIL KUMAR	STANDING COUNSEL (16)
With 332.1	CWJC/708/2025 REM/DIS/TER, NON G	5	MENKA KUMARI vs THE STATE OF BIHAR AND ORS	VEENA KUMARI JAISWAL RAJIV RANJAN SUNIL KUMAR	STANDING COUNSEL (15)
333.	CWJC/721/2025 SELECTION , NON GA	2	CHANDRA SHEKHAR AZAD AND ANR vs THE STATE OF BIHAR AND ORS	KARANDEEP KUMAR	STANDING COUNSEL (22) NIKESH KUMAR
334.	CWJC/758/2025 PROMOTION , NON G	2	MAHESH PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	SHALLY KUMARI SIYA RAM SHAHI	STANDING COUNSEL (01)
335.	CWJC/1447/2025 SELECTION , POLIC	2	NIRAJ KUMAR vs THE STATE OF BIHAR AND ORS	ONKAR KUMAR NAWAL KISHOR SINGH	GOVERNMENT PLEADER (26) SANJAY PANDEY
336.	CWJC/1477/2025 SELECTION , OTHER	2	MUNNA KUMAR vs THE UNION OF INDIA AND ORS	VINOD KUMAR SANDEEP KUMAR	ADDITIONAL SOLICITOR GENERAL PRASHANT KUMAR SATYENDRA KUMAR JHA MANOJ KUMAR SINGH
337.	CWJC/1542/2025 REM/DIS/TER, BOARD	2	VISHAL KUMAR AND ORS vs THE CHAIRMAN OF NAGAR PARISHAD BIKRAMGANJ, AND ORS	JITENDRA KUMAR GEORGE AWADHESH KUMAR MISHRA SHIVPUJAN SAHAY PRAGATI SINGH	GOVERNMENT PLEADER (27)
338.	CWJC/1591/2025 REM/DIS/TER, NON G	3	MADHU KUMARI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINHA SATISH KUMAR	GOVERNMENT PLEADER (7) BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ
339.	CWJC/1875/2025 SELECTION , NON GA	2	KHUSHBOO KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA ANKITA RITESH KUMAR SINHA	GOVERNMENT PLEADER (18)

340.	CWJC/2161/2025 DATE BIRTH, POLIC	6	MALTI KUMARI vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH BRAJESH TIWARY SWETA SINGH	GOVERNMENT ADVOCATE (11)
With 340.1	CWJC/2296/2025 OTHERS, POLICE SER	3	KALPANA SINHA vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH AMBRISH RAHUL	GOVERNMENT ADVOCATE (10)
With 340.2	CWJC/2313/2025 DATE BIRTH, POLIC	3	MEENA DEVI (KUMARI) vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH SWETA SINGH	GOVERNMENT ADVOCATE (13)
341.	CWJC/2245/2025 RGL.AD-HOC., NON G	2	AMRENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	GOVERNMENT PLEADER (18) MR.P.K.SHAHI HARSHVARDHAN SHIVSUNDARAM
342.	CWJC/2282/2025 SELECTION , NON GA	2	MOHAMMAD MAHMOOD QURAISHI AND ORS vs THE STATE OF BIHAR AND ORS	RAVI SHANKAR KUNAL RAJ RAMAKANT RAM	STANDING COUNSEL (8) MR.P.K.SHAHI SATYAM SHIVAM SUNDARAM
343.	CWJC/2283/2025 REM/DIS/TER, POLIC	2	VASUDEV RAY @ BASUDEO RAI vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR	GOVERNMENT PLEADER (6)
344.	CWJC/2424/2025 DISCP.PROC., NON G	3	SURESH PRASAD SINGH vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN	STANDING COUNSEL (03)
345.	CWJC/2450/2025 RGL.AD-HOC., NON G	2	RUPESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	GOVERNMENT PLEADER (11)
346.	CWJC/2585/2025 SELECTION , OTHER	2	CHHOTELAL KUMAR vs THE UNION OF INDIA AND ORS	SHRUTI SINHA EBRAHIM KABIR	ADDITIONAL SOLICITOR GENERAL RANA VIKRAM SINGH
347.	CWJC/2606/2025 SELECTION , HEALT	2	MUKHTAR AHMAD vs THE STATE OF BIHAR AND ORS	DR. ANJANI PD. SINGH SUNNY KUMAR	STANDING COUNSEL (16)
348.	CWJC/3112/2025 REM/DIS/TER, HEALT	2	DR LAKSHMI PRASAD YADAV vs THE STATE OF BIHAR AND ORS	MITHILESH KUMAR UPADHYAY RAJU PRASAD	ADVOCATE GENERAL
349.	CWJC/3508/2025 OTHERS, NON GAZETT	2	SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	AMARENDRA NARAYAN DEEPAK KUMAR	STANDING COUNSEL (07) GIRIJISH KUMAR KUMAR ALOK SC 7
350.	CWJC/3942/2025 SELECTION , NON GA	2	ARJUN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	AVANISH KUMAR SINGH MUKUL KUMAR SINGH	STANDING COUNSEL (21) PIYUSH LALL
351.	CWJC/4594/2025 COMP.RETIR., BOARD	3	RAJESH RANJAN vs THE BIHAR SCHOOL EXAMINATION BOARD AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	MR.P.K.SHAHI SATYABIR BHARTI
352.	CWJC/4962/2025 DISCP.PROC., BOARD	3	S.M. JAMILUR RAHMAN vs THE BIHAR SCHOOL EXAMINATION BOARD AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	MR.P.K.SHAHI SATYABIR BHARTI
353.	CWJC/5387/2025 SELECTION , OTHER	2	SHASHIKANT KUMAR vs THE UNION OF INDIA AND ORS	VINOD KUMAR	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH MANOJ KUMAR SINGH
354.	CWJC/5659/2025 SEL , GAZETTED SER IA-1/2025 () MISC	2	ANSHIKA RAJ vs THE STATE OF BIHAR AND ORS	SANJAY PRASAD	GOVERNMENT PLEADER (24) SANJAY PANDEY KANISHKA SHANKAR
355.	CWJC/5960/2025 OTHERS, HEALTH SER	2	MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINHA NO.2 LALA SACHINDRA KUMAR	ADVOCATE GENERAL
356.	CWJC/6326/2025 SELECTION , NON GA	3	HITENDRA KUMAR YADAW AND ORS vs THE STATE OF BIHAR AND ORS	BAIDYA NATH THAKUR AVINASH KUMAR	GOVERNMENT ADVOCATE (8) GIRIJISH KUMAR NIKESH KUMAR
357.	CWJC/6692/2025 OTHERS, BOARD/CORP	2	ASHOK KUMAR CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR ANUPAM PRABHAT SHRIVASTAVA KULDEEP THAKUR PULKIT THAKUR	STANDING COUNSEL (13)

358.	CWJC/6912/2025 REM/DIS/TER, BOARD	1	MD. SHAUKAT ALI vs THE FOOD CORPORATION OF INDIA AND ORS	PRINCE KUMAR MISHRA VIKAS KUMAR JHA	P.K.VERMA SAKET TIWARY
359.	CWJC/7594/2025 SALARY, NON GAZETT	1	AKBAR ALI vs THE STATE OF BIHAR AND ORS	YUGAL KISHORE MD. JAMALUDDIN DINESH SINGH	GOVERNMENT PLEADER (20)
360.	CWJC/7949/2025 INCR/W.HOLD, NON G	2	UMESH KR. SHAHI vs THE STATE OF BIHAR AND ORS	BINOD PD. SINGH SHAHZAD AHMAD SULAIMAN MITHILESH KR. ARYA	STANDING COUNSEL (12)
361.	CWJC/8307/2025 SELECTION , NON GA IA-1/2025 () AMENDMENT	1	ABHINAY ANSHU AND ORS vs THE STATE OF BIHAR AND ORS	ANKIT SATYAM SHIVAM SUNDARAM	STANDING COUNSEL (23) NIKESH KUMAR
362.	CWJC/8400/2025 REM/DIS/TER, GAZET	1	YADVENDRA KUMAR CHANCHAL vs THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY (BIADA) AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	LALIT KISHORE BINITA SINGH
363.	CWJC/8440/2025 PROMOTION , NON G	1	RAJIV LOCHAN SINGH vs THE STATE OF BIHAR AND ORS	REKHA PRASAD SHIVENDRA SHANKAR KUMARI PRIYANKA ANAMIKA PRIYADARSHI NILMANI KUMAR	GOVERNMENT PLEADER 23 VIVEK ANAND KUMAR
364.	CWJC/8499/2025 REM/DIS/TER, NON G	1	PUJA KUMARI vs THE STATE OF BIHAR AND ORS	YUGAL KISHORE RUPA KUMARI	GOVERNMENT PLEADER 23
365.	CWJC/8694/2025 SUSPENSION , BOARD IA-1/2025 () ADDING PARTY	1	MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR SINGH MANISH KUMAR SINGH RAVI SHANKAR SINGH	STANDING COUNSEL (13)
366.	CWJC/8862/2025 PROMOTION , NON G	1	NARENDRA KUMAR SINGH vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, AND ORS	SHANKAR KUMAR RAVINDRA KUMAR SINGH ABHISHEK RAJ	GOVERNMENT PLEADER (4)
367.	CWJC/9274/2025 SELECTION , OTHER	2	MANISH KUMAR vs THE UNION OF INDIA AND ORS	VINOD KUMAR	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH RADHIKA RAMAN
368.	CWJC/10204/2025 SEL , GAZETTED SER	3	GOLDEE KUMARI vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN SINGH	STANDING COUNSEL (13) SANJAY PANDEY RAJNI KANT SINGH RAJNI KANT SINGH RAJNI KANT SINGH
With 368.1	CWJC/11848/2025 SEL , GAZETTED SER	2	BASANT KUMAR vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN SINGH	ADDITIONAL ADVOCATE GENERAL (12) SANJAY PANDEY RAJNI KANT JHA RAJNI KANT JHA RAJNI KANT JHA
369.	CWJC/10287/2025 TRANSFER, BANK SER IA-1/2025 () MISC	2	RAKESH KUMAR vs THE BANK OF INDIA AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR ANUPAM PRABHAT SHRIVASTAVA KULDEEP THAKUR PULKIT THAKUR	SANJAY SINGH THAKUR SANJAY PRASAD ANJANI KUMAR SANJAY PRASAD SANJAY PRASAD SANJAY PRASAD SANJAY PRASAD SANJAY PRASAD SANJAY PRASAD PRATYUSH MOHAMMAD SUFYAN
370.	CWJC/10815/2025 SELECTION , NON GA	2	DIPAK KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAVI PRAKASH DWIVEDI RAJNI KANT ASHUTOSH KUMAR	GOVERNMENT ADVOCATE (09) P.K.SHAHI SATYAM SHIVAM SUNDARAM
371.	CWJC/11381/2025 REM/DIS/TER, POLIC	2	SURESH KUMAR DAS vs THE STATE OF BIHAR AND ORS	ALKA SINGH SUMEET KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL (7)

372.	CWJC/11722/2025 REM/DIS/TER, POLIC IA-1/2025 () AMENDMENT	2	VIJAY KUMAR vs THE STATE OF BIHAR AND ORS	ALKA SINGH SUMEET KUMAR SINGH SHIVAM SINGH	STANDING COUNSEL (21)
373.	CWJC/11859/2025 REM/DIS/TER, NON G	2	NASSRIN PRAVIN ALIAS NASRIN PERWEEN vs THE STATE OF BIHAR AND ORS	ROUNAK SINHA	GOVERNMENT ADVOCATE (08)
374.	CWJC/12020/2025 OTHERS, HEALTH SER	2	DR. SHAIKH TAUFIK SHAIKH SHABU AND ORS vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	ADVOCATE GENERAL
375.	CWJC/12023/2025 SENIORITY , OTHER	2	SURENDRA PRASAD SINGH vs THE ORIENTAL INSURANCE COMPANY LIMITED AND ORS	AKANKSHA MALVIYA GYANAND ROY	DURGESH KUMAR SINGH ABHISHEK ANAND KANUPRIYA
376.	CWJC/12115/2025 DISCP.PROC., GAZET	2	SHAILENDRA KUMAR vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN PRIYESHI BHUSHAN ABHISHEK RANJAN UJJAWAL BHUSHAN	GOVERNMENT ADVOCATE (07)
377.	CWJC/12220/2025 SELECTION , HEALT IA-1/2025 () INTERVENOR PETITIO	2	RUMA RANI AND ORS vs THE STATE OF BIHAR AND ORS	MD REYAJ FAKHRUDDIN ALI AHMAD MD TAUQUEER AZHAR PRAKASH KUMAR NEERAJ KUMAR	GOVERNMENT ADVOCATE (02) NIKESH KUMAR NIRANJAN KUMAR SUBHAM SINGH AKSHAY KUMAR
378.	CWJC/12234/2025 SELECTION , NON GA	2	HARSHIT SINHA AND ORS vs THE STATE OF BIHAR AND ANR	ROUNAK SINHA	ADDL. ADVOCATE GENERAL (05) SANJAY PANDEY
379.	CWJC/12258/2025 SELECTION , NON GA	2	AMIT KUMAR KARN vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA	ADDL. ADVOCATE GENERAL (03)
380.	CWJC/12303/2025 PAY SCALES , NON G	2	DINANATH ROY vs THE STATE OF BIHAR AND ORS	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR AMIT KUMAR	GOVERNMENT ADVOCATE (9)
381.	CWJC/12335/2025 REM/DIS/TER, POLIC	2	AKLESH KUMAR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR GAURAV PRAKASH DIKSHA KUMARI	GOVERNMENT PLEADER (20)
382.	CWJC/12425/2025 SELECTION , NON GA	2	GAURAV GANDHI AND ORS vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	STANDING COUNSEL (1) MR.P.K.SHAHI SANJAY KUMAR SANJAY KUMAR SANJAY KUMAR
383.	CWJC/12485/2025 DISCP.PROC., GAZET	2	MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	VINAY RANJAN PRAVEEN KUMAR PRASHANT SHEKHAR	ADDITIONAL ADVOCATE GENERAL (3) SHAILENDRA KUMAR SINGH NIRMAL KUMAR
384.	CWJC/12595/2025 PROMOTION , NON G	2	SANTOSH KUMAR JHA AND ANR vs PRINCIPAL SECRETARY, SOCIAL WELFARE DEPARTMENT, AND ORS	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR AMIT KUMAR	STANDING COUNSEL (12)
385.	CWJC/12726/2025 SELECTION , OTHER	2	CHANDESHWAR THAKUR @ CHANDRASHEKHAR KUMAR THAKUR AND ORS vs THE UNION OF INDIA AND ORS	PRATIK KUMAR SINHA LALITESH MANI	ADDITIONAL SOLICITOR GENERAL SAVITA SINGH
386.	CWJC/12836/2025 DISCP.PROC., POLIC	2	NAGENDRA KUMAR vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR RAMSON VYAS	GOVERNMENT PLEADER (06)
387.	CWJC/12992/2025 SALARY, POLICE SER	2	TUNTUN YADAV vs THE STATE OF BIHAR AND ORS	ABU NASAR ANITA KUMARI RAHIL FIRDAUSH	STANDING COUNSEL (7) KUMAR ALOK (SC 7)
388.	CWJC/13010/2025 COMP.RETIR., POLIC	2	MD. AURANGZEB ALAM, vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR PANKAJ KUMAR ADITYA KUMAR PANDEY	STANDING COUNSEL (07) KUMAR ALOK (SC 7)
389.	CWJC/13284/2025 RGL.AD-HOC., BANK	1	MD.MASHIR UDDIN AND ORS vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH SUBHASH KUMAR TIWARI	GOVERNMENT PLEADER (24) BINDHYACHAL RAI
390.	CWJC/13290/2025 REM/DIS/TER, NON G	1	KUMARI SHALINI vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR SUNIL PRASAD	STANDING COUNSEL (16)
391.	CWJC/13308/2025 REM/DIS/TER, NON G	1	POOJA DEVI vs THE STATE OF BIHAR AND ORS	NARENDRA KUMAR AKASH AMBUJ	GOVERNMENT ADVOCATE (10)

392.	CWJC/13391/2025 SELECTION , NON GA	2	RAMAN KUMAR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR RAJESH KUMAR VINOD KUMAR SETH	GOVERNMENT PLEADER (4) KAPILESHWAR PRASAD YADAV
393.	CWJC/13578/2025 REM/DIS/TER, NON G	2	BHARAT YADAV vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR RAMSON VYAS	STANDING COUNSEL (25)
394.	CWJC/13701/2025 ALLOW./LTC , BANK	1	AMIT KUMAR vs THE STATE OF BIHAR AND ORS	DIWAKAR KUNDAN KUMAR SAHEEBA NAZ SHIVAM KUMAR SONU KUMAR PRIYA KUMARI DEEPAK KUMAR	STANDING COUNSEL (3) PRABHAKAR JHA SURESH PD SINGH NO.1
395.	CWJC/13784/2025 REM/DIS/TER, NON G	1	SITA KUMARI vs THE STATE OF BIHAR AND ORS	UDBHAV MUKESH KUMAR RACHANA SARASWATI	GOVERNMENT PLEADER 02 SATYAM SHIVAM SUNDARAM SHASHANK SHEKHAR JHA
396.	CWJC/13882/2025 INCR/W.HOLD, BOARD IA-1/2025 () MISC	2	AMRENDRA KUMAR OJHA vs THE LIFE INSURANCE CORPORATION OF INDIA AND ORS	AMRENDRA KUMAR OJHA (IN PERSON)	ABHIMANYU VATSA RAJNI KANT SINGH RAKESH KUMAR SAMEER SAWARN
397.	CWJC/14221/2025 DISCP.PROC., BOARD	2	AMRENDRA KUMAR OJHA, vs THE LIFE INSURANCE CORPORATION OF INDIA AND ORS	AMRENDRA KUMAR OJHA (IN PERSON)	SAMEER SAWARN RAJNI KANT SINGH RAKESH KUMAR SAMEER SAWARN ABHIMANYU VATSA
398.	CWJC/14436/2025 PROMOTION , NON G	2	AJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR AMIT KUMAR	GOVERNMENT PLEADER (05)
399.	CWJC/14746/2025 SELECTION , OTHER IA-1/2025 () DELETION	2	ANKIT KUMAR vs THE UNION OF INDIA AND ORS	AKASH SHANKAR AMBUJ UJJWAL ATUL KUMAR ANAJAN NAUSHEEN FATMA	ADDITIONAL SOLICITOR GENERAL RAVINDER KUMAR SHARMA AMARJEET RADHIKA RAMAN
400.	CWJC/14987/2025 SALARY, NON GAZETT	2	AMAR NATH KUMAR vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	GOVERNMENT ADVOCATE (7) MITHILESH KUMAR RAI
401.	CWJC/15103/2025 REVERSION , NON G	2	SURESH RAUT @ SURESH PRASAD, vs THE STATE OF BIHAR AND ORS	RAJIV KUMAR SINGH	STANDING COUNSEL (20) NARESH DIKSHIT
402.	CWJC/15137/2025 OTHERS, HEALTH SER	3	SHAMBHU NATH OJHA AND ORS vs THE STATE OF BIHAR AND ORS	RAVISH MISHRA KEERTIKA SAKSHI	GOVERNMENT ADVOCATE (5) KISHORE KUMAR SINHA
403.	CWJC/15287/2025 SENIORITY , GAZET	2	SHAILENDRA KUMAR vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN PRIYESHI BHUSHAN	STANDING COUNSEL (09)
404.	CWJC/15470/2025 OTHERS, NON GAZETT	2	MANORANJAN KUMAR YADAV vs THE STATE OF BIHAR AND ORS	SHRISH ANURAG PRASHANT SINHA	GOVERNMENT PLEADER (7) ARUN KUMAR ARUN
405.	CWJC/16063/2025 OTHERS, NON GAZETT	2	RAMANAND ROY vs THE STATE OF BIHAR AND ORS	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV	GOVERNMENT PLEADER (27) SANJAY PANDEY
406.	CWJC/16437/2025 SELECTION , NON GA	3	DHANANJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	PIYUSH KUMAR SAROJ KUMAR SHARMA VIKASH KUMAR RIYA PAN ANUPAM BAHADUR SUNNY KUMAR	GOVERNMENT PLEADER (24) SATYABIR BHARTI
407.	CWJC/16590/2025 SELECTION , BOARD IA-1/2025 () MISC IA-2/2025 () ADDING PARTY	2	PUJA KUMARI AND ORS vs THE BIHAR STATE POWER (HOLDING) COMPANY LIMITED, PATNA AND ORS	SUNIL KUMAR PANKAJ KUMAR	VIVEK PRASAD ANAND KUMAR OJHA KUMAR GAURAV KUMAR GAURAV KUMAR GAURAV KUMAR GAURAV KUMAR GAURAV KUMAR GAURAV

408.	CWJC/16688/2025 SELECTION , OTHER	4	VEERMANI KUMAR AND ANR vs THE UNION OF INDIA AND ORS	VIKASH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL SHIVADITYA DHARI SINHA MANOJ KUMAR SINGH
With 408.1	CWJC/14751/2025 SELECTION , OTHER	4	AKHLAQUE AHMAD vs THE UNION OF INDIA AND ORS	VIKASH KUMAR SINGH RISHI RAJ	ADDITIONAL SOLICITOR GENERAL SHALLY KUMARI PRAVEEN KUMAR SINHA AMARJEET RADHIKA RAMAN
With 408.2	CWJC/15393/2025 SELECTION , OTHER	4	KRISHNANDAN MAHTO AND ANR vs THE UNION OF INDIA AND ORS	VIKASH KUMAR SINGH RISHI RAJ	ADDITIONAL SOLICITOR GENERAL BRAJESH KUMAR PANDEY VISHWAJEET KUMAR MISHRA RADHIKA RAMAN
With 408.3	CWJC/16667/2025 SELECTION , OTHER	4	MANISH KUMAR vs THE UNION OF INDIA AND ORS	VIKASH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH RADHIKA RAMAN
409.	CWJC/16960/2025 DISCP.PROC., POLIC	2	SHYAM BIHARI PANDEY vs THE STATE OF BIHAR AND ORS	ANJANI PARASHAR AJAY KUMAR SINGH	STANDING COUNSEL 15
410.	CWJC/16973/2025 OTHERS, NON GAZETT	2	PRABHAT NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT PLEADER (11) RITIKA RANI
411.	CWJC/17138/2025 SELECTION , NON GA	2	AMIT KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR SHARMA VIKASH KUMAR PIYUSH KUMAR SHASHANK SHEKHAR ANUPAM BAHADUR SUNNY KUMAR	ADDL. ADVOCATE GENERAL (04) KANUPRIYA SATYABIR BHARTI
412.	CWJC/17326/2025 OTHERS, BOARD/CORP	2	AMRENDRA KUMAR OJHA vs THE LIFE INSURANCE CORPORATION OF INDIA AND ORS	AMRENDRA KUMAR OJHA (IN PERSON)	SAMEER SAWARN NILANJAN CHATTERJEE ANIRVAN CHOUDHURI SAHIL KUMAR UJJWAL RAJ JYOTI PRAKASH
413.	CWJC/17472/2025 SALARY, POLICE SER	2	BIJAY KUMAR vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR	GOVERNMENT PLEADER (02)
414.	CWJC/18132/2025 TRANSFER , OTHER	2	VISHWA RANJAN vs THE UNION OF INDIA AND ORS	ANITA KUMARI ASHHAR MUSTAFA	ADDITIONAL SOLICITOR GENERAL RAVINDER KUMAR SHARMA AWADHESH KUMAR PANDEY
415.	CWJC/18282/2025 OTHERS, POLICE SER IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () MISC	2	RISHIKESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR PANDEY KUMARI PALLAVI	GOVERNMENT ADVOCATE (11)
416.	CWJC/18368/2025 SELECTION , BANK	2	MD. SHAHID JAMAL vs THE BANK OF BARODA AND ORS	KAUSTUBH PRAKASH PRASHANT KASHYAP PAWAN KUMAR SINGH	VIVEK PRASAD
417.	CWJC/20220/2025 RGL.AD-HOC., NON G	1	ANISH RANJAN AND ORS vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	STANDING COUNSEL (3)
418.	CWJC/20303/2025 PROMOTION , NON G	1	BRAJESH KUMAR JHA vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR AJAY KUMAR KANAYA KUMAR AJEET KUMAR	GOVERNMENT PLEADER (19)
419.	CWJC/20634/2025 SELECTION , NON GA	1	SUJEET KUMAR vs THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, CIVIL COURT, PATNA AND ANR	RAJIVE RANJAN SINGH	ANUKRITI JAIPURIYAR
420.	CWJC/20755/2025 SELECTION , NON GA	1	BALKRISHNA AND ORS vs THE STATE OF BIHAR AND ORS	SUNNY KUMAR ANUPAM BAHADUR VIKASH KUMAR RIYA PAN PIYUSH KUMAR AASHISH KUMAR	GOVERNMENT ADVOCATE (8) SATYABIR BHARTI MADAN JEET KUMAR

421.	CWJC/20995/2025 REM/DIS/TER, NON G	1	RISHI KANT SINGH vs THE STATE OF BIHAR AND ORS	PANCHAM LAL JAISWAL SHASHI BHUSHAN JAISWAL	STANDING COUNSEL (5)
422.	CWJC/37/2026 DISCP.PROC., POLIC	1	SUDESH KUMAR vs THE STATE OF BIHAR AND ORS	ANMOL KUMAR SUMEET KUMAR SINGH AMARENDRA KUMAR KUMAR VIKRAM	GOVERNMENT PLEADER (26)
423.	CWJC/89/2026 DISCP.PROC., NON G	1	SANJEET KUMAR vs THE STATE OF BIHAR AND ORS	DEEPALI SINGH KUMAR VIKRAM SUMEET KUMAR SINGH ALKA SINGH ANMOL KUMAR	STANDING COUNSEL (11)
424.	CWJC/248/2026 TRANSFER , POLIC	1	SUBHASH KUMAR YADAV AND ORS vs THE STATE OF BIHAR AND ORS	DHIRAJ KUMAR SINGH RAHIL FIRDAUSH	GOVERNMENT PLEADER (14)
425.	CWJC/273/2026 PROMOTION , GAZETT	1	PRANWESH SINGH vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN	STANDING COUNSEL (24) DR. ANAND KUMAR SANJAY PANDEY DR. ANAND KUMAR
426.	CWJC/274/2026 SEL , GAZETTED SER	1	AKASH KUMAR vs THE STATE OF BIHAR AND ORS	ANMOL KUMAR KUMAR VIKRAM DEEPALI SINGH SUMEET KUMAR SINGH	STANDING COUNSEL (08) ADDITIONAL SOLICITOR GENERAL SANJAY PANDEY ARCHANA ARCHANA RAJNI KANT JHA NIRAJ KUMAR SINHA

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 17 (AT 10:30 A.M.)
Mr. Justice Sanjay Kumar Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ADMISSION - FRESH CASES		
1.	CR. MISC./1918/2026 323,324,498A, A.BAIL	1	RAJU KUMAR @ BIMLESH vs THE STATE OF BIHAR AND ANR	DHARMENDRA KUMAR SINGH	AJAY KUMAR JHA MD FAZLE KARIM SANJAY SINHA
2.	CR. MISC./1924/2026 132,352,351(2),3(A.BAIL	1	SITA DEVI AND ORS vs THE STATE OF BIHAR	MAYANK MOHAN	ANAND KISHORE CHOUDHARY
3.	CR. MISC./1926/2026 109(1),191(3),27 A.BAIL	1	MAHESH YADAV vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR SABIHA HAYAT BRAHMANAND KUMAR MURARI NARAIN CHAUDHARY	DAMODAR PRASAD TIWARY
4.	CR. MISC./1930/2026 85,316(2),318(4), A.BAIL	1	ANAND BHASKAR @ ANAND BHASHKAR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR MANOJ JAYANT SINGH	INDU KUMARI SRIVASTAVA
5.	CR. MISC./1932/2026 191(2),191(3),190 A.BAIL	1	MITHU KUMAR @ MITHU DHOBI @ MITHTHU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR GARG SANJIV KUMAR PATHAK KUMAR RAVI SHANKAR	NARSINGH TANTI
6.	CR. MISC./1933/2026 56, A.BAIL	1	KANHAIYA KUMAR vs THE STATE OF BIHAR AND ANR	AVINASH SHEKHAR SIMRAN KUMARI SURAJ SAMDARSHI	MITHLESH KUMAR KHARE NARESH DIKSHIT
7.	CR. MISC./1939/2026 420,506,34,406, A.BAIL	1	MINA DEVI @ MEENA KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	SURENDRA PRASAD SINGH SANJEEV KUMAR
8.	CR. MISC./1941/2026 303(2),103(1) A.BAIL	1	SARFARAJ @ MUNNA vs THE STATE OF BIHAR	PRATIK MISHRA VATSAL VISHAL UDBHAV	ANAND KISHORE CHOUDHARY
9.	CR. MISC./1942/2026 191(2),126(2),115 A.BAIL	1	KANHAIYA KUMAR vs THE STATE OF BIHAR	KHUSHI AWADH RASHMI SHARMA JITENDRA NARAIN SINHA	PARMANAND KUMAR
10.	CR. MISC./1943/2026 147,341,323,325,3 A.BAIL	1	SURAJ KUMAR AND ANR vs THE STATE OF BIHAR	SHYAMAL PRAKASH	HUMAYOU AHMAD KHAN
11.	CR. MISC./1945/2026 147,148,341,342,3 A.BAIL	1	LALAN KUMAR THAKUR AND ANR vs THE STATE OF BIHAR AND ANR	SURESH PRASAD BHAKTA RAMESHUR THAKUR DEVESH KUMAR PRATAP	SURENDRA KUMAR
12.	CR. MISC./1950/2026 80,3(5) A.BAIL	1	ASHOK SAHNI @ ASHOK SAHANI @ ASHOK KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR	PUSHPA SINHA
13.	CR. MISC./1953/2026 137(2),140(1),140 A.BAIL	1	SURAJ KUMAR AND ORS vs THE STATE OF BIHAR	SHYAMAL PRAKASH	BHANU PRATAP SINGH
14.	CR. MISC./1959/2026 316(5),316(2),318 A.BAIL	1	SUJEET KUMAR vs THE STATE OF BIHAR	SHASHI SHEKHAR SINHA PUSHKAR PRASHANT VATSAL VERMA	KUMAR VEERENDRA NARAYAN
15.	CR. MISC./1961/2026 115(2),126(2),118 A.BAIL	1	KALLU CHAUDHARY @ DEV RAJ CHAUDHARY vs THE STATE OF BIHAR	MRITYUNJAY KUMAR TIWARY	RAJIV NAYAN
16.	CR. MISC./1964/2026 61(2),79,118(2),3 A.BAIL	1	NAWENDU GAUTAM @ RAHUL PANDEY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR	YOGENDRA KUMAR
17.	CR. MISC./1965/2026 191(2),190,191(3) A.BAIL	1	BIRBAL DAS AND ORS vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	SHAHABUDDIN AZEEM @ S. AZEEM
18.	CR. MISC./1970/2026 8(c),21(b),29, A.BAIL	1	MANOHAR YADAV vs THE STATE OF BIHAR	ARVIND KUMAR ABHISHEK BHARTI	ANISH CHANDRA

19.	CR. MISC./1972/2026 25(1-B)(a),26,35 A.BAIL	1	ABHISHEK KUMAR @ LANGTAHAWA vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	TAPESHWAR SHARMA
20.	CR. MISC./1974/2026 341,323,307,379,3 A.BAIL	1	RAJARAM DAS vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	PREM KUMAR JHA
21.	CR. MISC./1977/2026 363,366(A) A.BAIL	1	SUMESH KUMAR @ ADITYA KUMAR vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA ISHA MISHRA SUMIT KUMAR GUPTA	JHARKHANDI UPADHYAY
22.	CR. MISC./1979/2026 126(2),115(2),118 A.BAIL	1	BAIDYANATH YADAV @ BAIJNATH YADAV AND ORS vs THE STATE OF BIHAR	MD FAZLE KARIM	HUMAYOU AHMAD KHAN
23.	CR. MISC./1981/2026 317(5),318(4),336 A.BAIL	1	NEJAMUDDIN MIAN @ NEJAMODIN HUSSAIN @ BILAT vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS KUNDAN KUMAR	MADHURI LATA
24.	CR. MISC./1987/2026 147,341,323,324,3 A.BAIL	1	RAMBABU SAH AND ORS vs THE STATE OF BIHAR	KARANDEEP KUMAR KAUSHALENDRA KUMAR SINHA	BINOD KUMAR
25.	CR. MISC./1991/2026 329(4),324(4),326 A.BAIL	1	ABHILASH KUMAR BHAT @ ABHILASH BHAT @ FANTUSH BHAT AND ANR vs THE STATE OF BIHAR	MADHAV KUMAR	RINA SINHA KUMAR PRAVEEN
26.	CR. MISC./1996/2026 126(2),115(2),329 A.BAIL	1	MD. JISAN @ JISHAN RAHMANI @ MD. JISHAN RAHMAN AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	NARENDRA KUMAR SINGH KAMALA KANT TIWARY KUNDAN RATHORE@ KUNDAN KUMAR SHANTOSH KUMAR HEMANT KUMAR SHARAN
27.	CR. MISC./1997/2026 126(2),115(2),352 A.BAIL	1	PRITAM KUMAR vs THE STATE OF BIHAR AND ANR	SHIV PRASAD GUPTA	SURESH PRASAD SINGH ABHISHEK KUMAR BIPIN KUMAR RAVI KANT SARITA KUMARI
28.	CR. MISC./2000/2026 190,191(2),191(3) A.BAIL	1	DINDAYAL CHAUDHARY AND ANR vs THE STATE OF BIHAR	RAVINDRA KUMAR AMISH KUMAR ISHAAN RAJ	RAM ANURAG SINGH
29.	CR. MISC./2007/2026 25(1-b)a,25(1-A), A.BAIL	1	RANJAN KUMAR @ RANJAN KUMAR YADAV AND ANR vs THE STATE OF BIHAR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	HARENDRA PRASAD
30.	CR. MISC./2008/2026 147,149,341,323,3 A.BAIL	1	JITENDRA PANDIT AND ORS vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	RAM SEVAK CHOUDHARY
31.	CR. MISC./2012/2026 395, A.BAIL	1	VIJAY KUMAR @ VIJAY SONAR vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	SUMAN KUMARI SINGH
32.	CR. MISC./2014/2026 115(2),329(4),126 A.BAIL	1	SHANKAR PRAJAPATI @ SHIV SHANKAR PRAJAPATI AND ORS vs THE STATE OF BIHAR	BINOD KUMAR PANDEY AKHILESH KUMAR PANDEY BACHAN JEE OJHA	ANANT KUMAR 1 AMAN VISHAL LEELAWATI KUMARI
33.	CR. MISC./2015/2026 126(2),115(2),118 A.BAIL	1	MANOHAR KUMAR AND ORS vs THE STATE OF BIHAR	PRITHVI NATH MISHRA	SURENDRA KUMAR BIMLESH KUMAR PANDEY
34.	CR. MISC./2017/2026 420,406, A.BAIL	1	DEVENDRA KUMAR vs THE STATE OF BIHAR AND ANR	PRITISH KUMAR LAL	GANESH PRASAD SINGH
35.	CR. MISC./2018/2026 419,420,467,468,4 A.BAIL	1	PRADEEP KUMAR @ PRADEEP BHANDARI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV UDESHYA KUMAR YADAV RAJESH KUMAR	MD. ASLAM ANSARI
36.	CR. MISC./2021/2026 406,409,418,420,4 A.BAIL	1	KULBHASKAR AMBUST @ AMBUST KULBHASKAR AND ANR vs THE STATE OF BIHAR AND ANR	AKANKSHA MALVIYA AYUSHMAN KISHORE NAINA NANCY ANUJ KUMAR SHRIVASTAV RUSHALI	SYED MOJIBUR RAHMAN
37.	CR. MISC./2025/2026 96,3(5), A.BAIL	1	MERAJ @ MD. MERAJ vs THE STATE OF BIHAR	BAIDYANATH PRASAD	ASHOK KUMAR SINGH
38.	CR. MISC./2029/2026 316(2),318(4),115 A.BAIL	1	ANUPAMA MISHRA AND ANR vs THE STATE OF BIHAR AND ANR	SHIVJEE SINGH MUKESH KUMAR	BINOD KUMAR DEEPAK KUMAR SINGH NAVIN KUMAR ABHIMANYU ARJUN PRASAD

39.	CR. MISC./2031/2026 84,308(4),103(1), A.BAIL	1	GANAUR SAHANI @ GANAUR KUMAR AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAM BILASH ROY RAMAN
40.	CR. MISC./2032/2026 420,406,34, A.BAIL	1	SURENDRA SHARMA AND ANR vs THE STATE OF BIHAR AND ANR	ANIRUDH KUMAR SINHA ALOK KUMAR	MD. FAHIMUDDIN
41.	CR. MISC./2035/2026 191(2),190,132,10 A.BAIL	1	BITTU KUMAR AND ANR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY ABHISHEK KUMAR	UMESH LAL VERMA
42.	CR. MISC./2037/2026 303(2),319(2),318 A.BAIL	1	MINTA DEVI vs THE STATE OF BIHAR	BHASKAR SHANKAR	RAJ BALLABH SINGH
43.	CR. MISC./2041/2026 191(2),190,109,32 A.BAIL	1	SUBODH KUMAR SINGH @ SUBODH SINGH AND ORS vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	CHANDRA BHUSHAN PRASAD
44.	CR. MISC./2043/2026 85,115(2),126(2), A.BAIL	1	HARSH KUMAR @ ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	AYUSH KUMAR	ANUJ KUMAR SHRIVASTAVA UDAY KUMAR RAHUL KUMAR
45.	CR. MISC./2045/2026 191(2),115(2),118 A.BAIL	1	RAMBAHADUR KAMAT @ RAMBAHADUR KUMAR vs THE STATE OF BIHAR	NAFISU ZZOHA MD.NEMATULLAH	VINOD SHANKER MODI
46.	CR. MISC./2050/2026 78,79 A.BAIL	1	RISHI KUMAR vs THE STATE OF BIHAR AND ANR	DEVENDRA KUMAR	SUMAN KUMARI SINGH
47.	CR. MISC./2055/2026 498(A), A.BAIL	1	RAM KUMAR THAKUR vs THE STATE OF BIHAR AND ANR	ANU PRIYADARSHNI	ASHOK KUMAR SINGH
48.	CR. MISC./2060/2026 126(2),115,118(1) A.BAIL	1	RAHUL YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	GULNAR BEGUM NARESH PRASAD
49.	CR. MISC./2062/2026 126(2),115(2),118 A.BAIL	1	MD. ALI vs THE STATE OF BIHAR	KAUSHAL KUMAR RAJ SHEKHAR	MANOJ KUMAR
50.	CR. MISC./2065/2026 96 A.BAIL	1	BITTU KUMAR vs THE STATE OF BIHAR AND ANR	RAKI ALAM SUNIL KUMAR NO.III BIJENDRA KUMAR	RAJ KISHOR SINGH
51.	CR. MISC./2068/2026 82(1),85,88,64,62 A.BAIL	1	MRITUNJAY KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA RABINDRA KUMAR RAHUL SINGH RAVI RANJAN KUMAR SANTOSH KUMAR PANDEY ADARSH PRASAR	ARUN KUMAR SINGH
52.	CR. MISC./2071/2026 126(2),115(2),118 A.BAIL	1	LAL BABU RAI @ LALBABU RAI AND ORS vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	ASHA DEVI
53.	CR. MISC./2072/2026 115(2),126(2),109 A.BAIL	1	UDAY KUMAR AND ANR vs THE STATE OF BIHAR	SATYA RANJAN SINHA DHANANJAY KUMAR SEEMA KUMARI	BRAJENDRA NATH PANDEY
54.	CR. MISC./2075/2026 115(2),126(2),76, A.BAIL	1	LALIT KUMAR @ LALIT SAH vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA RAJIV KUMAR SHARMA	NAGENDRA PRASAD MADHUMALA KUMARI
55.	CR. MISC./2076/2026 64, A.BAIL	1	AMAN @ MD. AMAN vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR SINGH	ABHAY KUMAR ROY
56.	CR. MISC./2077/2026 126(2),115,118(1) A.BAIL	1	SHYAM CHOUDHARY AND ORS vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	PREM KUMAR JHA
57.	CR. MISC./2078/2026 147,149,307,448,5 A.BAIL	1	KIRAN DEVI @ KIRAN KUMARI AND ORS vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR DHANDEV KUMAR ISHA MISHRA	PARMANAND KUMAR
58.	CR. MISC./2081/2026 69,351(2), A.BAIL	1	SAURAV ANAND vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR VERMA	YOGENDRA KUMAR SINGH
59.	CR. MISC./2082/2026 191(2),191(3),190 A.BAIL Same ps: CR. MISC/2106/2026	1	AJIT SAW @ AJIT KUMAR AND ORS vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	AKSHAY LAL PANDIT

60.	CR. MISC./2084/2026 126(2),115(2),117 A.BAIL	1	SATISH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	ANIL KUMAR SINGH NO. 1
61.	CR. MISC./2087/2026 98,99,85,115(2),1 A.BAIL	1	JIT NARAYAN RAM AND ORS vs THE STATE OF BIHAR AND ANR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA GOPAL KRISHNA NISHANT SHUBHAM KUMAR	SANJAY KUMAR SINGH
62.	CR. MISC./2092/2026 126(2),115(2),329 A.BAIL	1	BRIJ KISHOR RAI @ BRAJ KISHOR YADAV vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	ANIL KUMAR SINGH NO. 1 MANOJ KUMAR
63.	CR. MISC./2096/2026 302,120(B) A.BAIL	1	MD. JAWED ALAM @ MD. JAVED ALAM vs THE STATE OF BIHAR	MD QUMRUL HODA MD. MOBASSAR ALI	AKSHAY LAL PANDIT
64.	CR. MISC./2097/2026 85,115(2),351(2), A.BAIL	1	CHHOTU KUMAR @ CHATTU KUMAR vs THE STATE OF BIHAR AND ANR	GYAN PRAKASH	ADITYA NARAYAN SINGH.1 UMESH KUMAR GUPTA RAKESH KUMAR DIVYANI KUMARI
65.	CR. MISC./2100/2026 126(2),115(2),117 A.BAIL	1	RAKESH SINGH @ RAKESH KUMAR SINGH AND ORS vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI HIMANSHU RANJAN EKTA VATS	AJAY MISHRA
66.	CR. MISC./2102/2026 323,498A,504,34, A.BAIL	1	VISHWAJEET KUMAR @ VISHWAJEET RAY vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR MANOJ KUMAR PRAVEEN KUMAR	DR. AJEET KUMAR
67.	CR. MISC./2103/2026 8,20(b)(ii)(b), A.BAIL	1	MAHENDRA SAH vs THE STATE OF BIHAR	DEVENDRA KUMAR	DR. INDIWAR KUMARI
68.	CR. MISC./2106/2026 191(2),191(3),190 A.BAIL Same ps: CR. MISC/2082/2026	1	GAUTAM GUPTA AND ORS vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	AKSHAY LAL PANDIT
69.	CR. MISC./2108/2026 304B,34, A.BAIL	1	ALTAF SHAH @ ALTAF ALAM vs THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	MD. MATLOOB RAB
70.	CR. MISC./2116/2026 137(2),87,3(5), A.BAIL	1	NAJRANA KHATOON @ NAJRAN KHATOON vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	ARUN KUMAR
71.	CR. MISC./2117/2026 126(2),115(2),352 A.BAIL	1	VIJAY KUMAR @ SRI VIJAY KUMAR vs THE STATE OF BIHAR AND ANR	SHIV PRASAD GUPTA AJIT KUMAR SINGH MAYANK SINGH	UDAY CHAND PRASAD
72.	CR. MISC./2119/2026 406,420, A.BAIL	1	ABHISHEK KUMAR @ BITTU AND ANR vs THE STATE OF BIHAR AND ANR	RAMCHANDRA SINGH GYANJIT KUMAR	RAJ BALLABH SINGH
73.	CR. MISC./2121/2026 191(2),190,115(2) A.BAIL	1	JIVACHH CHAUDHARI @ JIWACHH CHAUDHARY vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH PRAVIN KUMAR	JAGDHAR PRASAD
74.	CR. MISC./2124/2026 147,148,149,341,3 A.BAIL	1	DANISH ANSARI @ MD. DANISH AND ANR vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	ANISH CHANDRA
75.	CR. MISC./2130/2026 147,148,149,341,3 A.BAIL	1	UMESH SAHANI @ UMESH KUMAR SAHANI vs THE STATE OF BIHAR AND ANR	RAM KISHUN PRASAD SHAGUFTA HABIB SUFI SUSHMA SARAN	SYED EHTESHAMUDDIN
76.	CR. MISC./2132/2026 318(4),338,336(3) A.BAIL	1	KRISHNA BHUSHAN SHRIVASTAVA AND ANR vs THE STATE OF BIHAR	AKSHANSH ANKIT	CHOUBEY JAWAHAR
77.	CR. MISC./2139/2026 318(4),316(2),61(A.BAIL	1	SANJAY KUMAR OJHA @ MUNNA OJHA AND ANR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	MRITUNJAY KUMAR NIRALA
78.	CR. MISC./2143/2026 323,379,307,498A, A.BAIL	1	DURGESH KUMAR DEEP vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA ALOK ANAND SURYA MOHAN SUDHANSHU	ANAND KISHORE CHOUDHARY SRINJAY PRADHAN SMT. SUDHA AMBASTHA
79.	CR. MISC./2148/2026 329(3),126(2),115 A.BAIL	1	JALIL AHMAD vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA SUMIT JHA	MD. ASLAM ANSARI
80.	CR. MISC./2159/2026 8(C),20(b)(ii)(B) A.BAIL	1	RAHUL SINGH @ RAHUL KUMAR vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	PUSHPA SINHA.1

81.	CR. MISC./2174/2026 126(2),115(2),117 A.BAIL	1	BULLET PRASAD @ BULLET KUMAR AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ASHOK KUMAR SINGH
82.	CR. MISC./2192/2026 80,238,3(5), A.BAIL	1	PANKAJ RAI @ PANKAJ RAY AND ORS vs THE STATE OF BIHAR	ADITYA NATH PANDEY YESHONEEL RATNAM NEHA KUMARI APRAJITA KUMARI	DAMODAR PRASAD TIWARY
83.	CR. MISC./2201/2026 316(2),318(4),61(A.BAIL	1	SAHABU MIAN @ SHAHBU MIAN @ SARFARAJ ALI vs THE STATE OF BIHAR	ARBIND KUMAR ARVIND KUMAR SINHA	RANA RANDHIR SINGH HITESH SUMAN
84.	CR. MISC./2228/2026 379,411,34 A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR	GANESH PRASAD YADAV	SHAILENDRA KUMAR
85.	CR. MISC./2230/2026 188,302,353,427,5 A.BAIL	1	ASHUTOSH KUMAR vs THE STATE OF BIHAR	ABHISHEK SINGH SANGHA MITRA GHOSH	ASHOK KUMAR SINGH
86.	CR. MISC./2252/2026 126(2),115(2),118 A.BAIL	1	PRABHAT KUMAR @ PRABHAT YADAV AND ANR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH SATYENDRA PRASAD SINGH	AMITESH KUMAR
87.	CR. MISC./2258/2026 115(2),109,117(2) A.BAIL	1	RAJESH KUMAR AND ORS vs THE STATE OF BIHAR	RANJEET PATEL AKANSHA KUMARI SHIVENDRA KUMAR SINHA	ASHA DEVI
88.	CR. MISC./2261/2026 302,34, A.BAIL	1	FULWA DEVI AND ANR vs THE STATE OF BIHAR	BINOD KUMAR SINGH	ASHOK KUMAR SINGH
89.	CR. MISC./2267/2026 147,148,149,323,3 A.BAIL	1	MANOJ KUMAR @ MANGAL PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR RANJEET KUMAR SINGH	BINOD KUMAR
90.	CR. MISC./2269/2026 316(2),316(5),318 A.BAIL	1	AMOD KUMAR (CHAIRMAN TEMA BHELA PACS) vs THE STATE OF BIHAR AND ANR	PAWAN KUMAR	KUMAR VEERENDRA NARAYAN
91.	CR. MISC./2270/2026 302,34, A.BAIL	1	AMOD SINGH @ AMOD KUMAR SINGH vs THE STATE OF BIHAR	UMESH KUMAR MISHRA MUKESH KUMAR	ANIL KUMAR SINGH NO. 1
92.	CR. MISC./2274/2026 318(4),61(2) A.BAIL	1	MUNNA SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	BHARAT BHUSHAN
93.	CR. MISC./2277/2026 126(1),115(2),109 A.BAIL	1	SAHEB YADAV @ SAHEB KUMAR AND ANR vs THE STATE OF BIHAR	DEVENDRA KUMAR	SUMAN KUMARI SINGH
94.	CR. MISC./2278/2026 80,3(5), A.BAIL	1	MD. IRFAN AND ORS vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ RIZWANUL JAMA KHAN SALAJ KUMAR RAI HARSH KUMAR ADARSH SINGH VIKAS KUMAR JHA	SATYA NAND SHUKLA
95.	CR. MISC./2279/2026 318(4),316(2),316 A.BAIL	1	RANJEET YADAV @ RANJIT KUMAR YADAV vs THE STATE OF BIHAR	PIYUSH KUMAR SAROJ KUMAR SHARMA VIKASH KUMAR ANUPAM BAHADUR SUNNY KUMAR	PARMESHWAR MEHTA
96.	CR. MISC./2280/2026 137(2),96,74,351(A.BAIL	1	KAMLESH KUMAR SINGH @ KAMLESH KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SINGH	SHARDA KUMARI
97.	CR. MISC./2288/2026 406,409,34 A.BAIL	1	SUNILA DEVI AND ORS vs THE STATE OF BIHAR	SHUBHESH PANDEY SHUBHESH PANDEY SHUBHESH PANDEY SHUBHESH PANDEY SHUBHESH PANDEY SHUBHESH PANDEY SHUBHESH PANDEY SHUBHESH PANDEY SHUBHESH PANDEY SHUBHESH PANDEY SHUBHESH PANDEY	RINA SINHA

98.	CR. MISC./2292/2026 115(2),126(2),109 A.BAIL	1	VIKAS RAY vs THE STATE OF BIHAR	SWARNA ROY RICHA RAJIV SINGH SHUBHAM SHANKAR NISHA KUMARI MANISH KUMAR PASWAN KOMAL RAJ	RAJENDRA NATH JHA KRISHNA KUMAR YADAV
99.	CR. MISC./2298/2026 341,323,307,379,5 A.BAIL	1	LAKHAN SINGH vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	ADITYA NARAYAN SINGH.1
100.	CR. MISC./2301/2026 126(2),127(2),115 A.BAIL	1	SANTOSH KUMAR RAY vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	RAJ BALLABH SINGH ANUJ KUMAR

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 14 (AT 10:30 A.M.)
Mr. Justice Anil Kumar Sinha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ADMISSION III		
1.	CWJC/20627/2025 B.B.C.ACT	1	MITHILESH KUMAR SINGH vs THE BIHAR STATE CO-OPERATIVE LAND DEVELOPMENT BANK AND ORS	MAYANK RUKHAIYAR MANISHA MRINAL	GOVERNMENT ADVOCATE 07 RAJESH PRASAD CHOUDHARY
2.	CWJC/682/2026 LAND ENCROACHMENT	2	AKHILESHWAR SINGH @ AKHILESHWAR SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA VATSAL VERMA NITISH KUMAR	STANDING COUNSEL (22)
			FOR ADMISSION - FRESH CASES		
3.	CR. MISC./2311/2026 126(2),115,303(2) A.BAIL	1	DHARMENDRA CHAUDHARY @ DHARMENDRA CHOUDHARI vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	PREM KUMAR JHA
4.	CR. MISC./2312/2026 316(2),318(4),336 A.BAIL	1	RAMENDRA KUMAR SINGH @ RAMENDRA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	MD. SHAKIR AHMAD
5.	CR. MISC./2316/2026 103(1),115(2),118 A.BAIL	1	RAMSVRUP YADAV @ RAMSWAROOP YADAV vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA	NITYA NAND TIWARY
6.	CR. MISC./2325/2026 8,20(b)(ii)(C),29 A.BAIL	1	RAMA YADAV @ RAMNARAYAN YADAV vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR TANUSHRI	RAJ KISHOR SINGH
7.	CR. MISC./2326/2026 126(2),115(2),118 A.BAIL	1	USHA DEVI AND ANR vs THE STATE OF BIHAR	JEETENDRA NARAYAN	UMA SHANKAR PRASAD SINGH
8.	CR. MISC./2329/2026 126(2),115(2),352 A.BAIL	1	SARUP PASWAN @ RAMSWARUP PASWAN AND ORS vs THE STATE OF BIHAR	KAMESHWAR SINGH	RAM PRIYA SHARAN SINGH
9.	CR. MISC./2331/2026 61(2),79,118(2),3 A.BAIL	1	PRACHI KUMARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR	YOGENDRA KUMAR
10.	CR. MISC./2334/2026 498(A),406, A.BAIL	1	MADAN KUMAR @ MINTU vs THE STATE OF BIHAR AND ANR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR KISLAY JHA	RAM PRIYA SHARAN SINGH
11.	CR. MISC./2339/2026 126(2),115(2),110 A.BAIL	1	DASHRATH DAS AND ORS vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	SHAHABUDDIN AZEEM @ S. AZEEM
12.	CR. MISC./2340/2026 126(2),115(2),74, A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA DEEPAK KUMAR ISHA MISHRA DHANDEV KUMAR DHANANJAY KUMAR GUPTA	RANA RANDHIR SINGH
13.	CR. MISC./2346/2026 379,411 A.BAIL	1	SANTOSH SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	ANIL KUMAR
14.	CR. MISC./2354/2026 126(2),115(2),74, A.BAIL	1	GANESH YADAV @ DOMU YADAV @ DOMI YADAV AND ANR vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	AKBAR ALI
15.	CR. MISC./2355/2026 379,411, A.BAIL	1	GURUCHARAN SINGH @ CHARAN SINGH vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	SATYENDRA PRASAD
16.	CR. MISC./2359/2026 341,323,379,354(B A.BAIL	1	SANJIT MALAKAR AND ORS vs THE STATE OF BIHAR AND ANR	MADHAV JHA NISHANT CHOUDHARY	ARUN KUMAR PANDEY
17.	CR. MISC./2365/2026 191(2),190,126(2) A.BAIL	1	MANOJ MANDAL @ MANOJ KUMAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	GANESH PRASAD SINGH
18.	CR. MISC./2366/2026 20(B)(ii)(c),22, A.BAIL	1	AMRITA DEVI vs THE STATE OF BIHAR	RAGHAV PRASAD GUN SAGAR MAHTO URMILA KUMARI	RAM ANURAG SINGH

19.	CR. MISC./2373/2026 191(2),126(2),115 A.BAIL	1	MANI BHUSHAN YADAV @ MANI BHUSHAN ROY @ MANI BHUSHAN YADAV @ MANI BHUSHAN PRASAD YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA ANIL KUMAR SINHA SUMIT KUMAR GUPTA	BINOD KUMAR
20.	CR. MISC./2374/2026 498A,323,504,506 A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR	SANGEETA SHARMA
21.	CR. MISC./2383/2026 448,323,341,379,3 A.BAIL	1	BADHAN MAHTO @ BADAN MAHTO vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SANJEET KUMAR	AJIT KUMAR
22.	CR. MISC./2384/2026 140(1),61(2) A.BAIL	1	RAM MILAN YADAV AND ORS vs THE STATE OF BIHAR	CHANDRA MOHAN JHA AMIT KUMAR	MD. FAHIMUDDIN
23.	CR. MISC./2387/2026 126(2),115(2),316 A.BAIL	1	SHIVAKANT PANDEY vs THE STATE OF BIHAR	DHURENDRA KUMAR AMIT KUMAR SINGH SUMIT KUMAR	SHARDA KUMARI MADHURENDRA KUMAR
24.	CR. MISC./2388/2026 76,85,352,351(3), A.BAIL	1	AVINASH KUMAR vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM SANJAY SINHA	SURENDRA KUMAR PRAMOD KUMAR SINHA
25.	CR. MISC./2394/2026 341,379,34,376,51 A.BAIL	1	SHEKHAR PASWAN @ SHEKHAR KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	DHANESH SHANKAR VIDYARTHI UTTAM KUMAR TIWARY RAJIV RANJAN SINGH	GAURI SHANKAR GUPTA
26.	CR. MISC./2397/2026 191(2),190,329(4) A.BAIL	1	RAJESH CHAUPAL vs THE STATE OF BIHAR	MADHAV JHA UZMA SULTAN	SHAHABUDDIN AZEEM @ S. AZEEM
27.	CR. MISC./2405/2026 127(2),115(2),303 A.BAIL	1	MD. IZHAR @ LALU @ MD. LALU @ MD. IZHAR MANSURI vs THE STATE OF BIHAR	NITU KUMARI JITENDRA KUMAR BHARTI	PUSHPA SINHA.1
28.	CR. MISC./2406/2026 341,323,307,504,5 A.BAIL	1	ABHINASH SINGH @ AVINASH KUMAR SINGH vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR MADHUMALA KUMARI	SUNIL KUMAR PANDEY
29.	CR. MISC./2407/2026 318(2),316(2),316 A.BAIL	1	ARUNA DEVI vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	MOHAMMED ARIF LAL BABU SINGH SUBHASH KUMAR
30.	CR. MISC./2409/2026 127(1),115(2),109 A.BAIL	1	RITIK YADAV @ DHARMENDRA KUMAR AND ORS vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	DR. INDIWAR KUMARI
31.	CR. MISC./2416/2026 126(2),115(2),109 A.BAIL	1	MAKSUDAN PASWAN @ MASUDAN PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	SANJAY KUMAR TIWARY
32.	CR. MISC./2427/2026 406,420,467,468,1 A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR	RAMCHANDRA SAHNI NISHI NATH OJHA
33.	CR. MISC./2429/2026 126(2),115(2),352 A.BAIL Same ps: CR. MISC/2841/2026	1	KHALIQUE @ KHALIK AND ORS vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR AVNISH KUMAR	UPENDRA KUMAR
34.	CR. MISC./2440/2026 317(2),317(4),317 A.BAIL	1	GYAN SAH @ GYAN KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	AMITESH KUMAR
35.	CR. MISC./2441/2026 126(2),127(2),115 A.BAIL	1	TARIK @ MD. TARIK AND ANR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	PARMANAND KUMAR
36.	CR. MISC./2444/2026 341,323,324,307,3 A.BAIL	1	ABHISHEK KUMAR TIWARI vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR NO. III BIJENDRA KUMAR RAKI ALAM	CHANDRA BHUSHAN PRASAD DHARMENDRA KUMAR SINGH MANISH KUMAR SINGH
37.	CR. MISC./2446/2026 25(1-b)a,25(1-A), A.BAIL	1	MD. HASNAIN @ MD. HUSNAIN @ SK HASANAYAN @ MD. HUSAIN vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	TARKESHWAR NATH THAKUR
38.	CR. MISC./2448/2026 302,120B, A.BAIL	1	BRAJ MOHAN PRASAD @ BRIJ MOHAN PRASAD @ BRAJ MOHAN PRASAD ARY vs THE STATE OF BIHAR	ARUN KUMAR GUNJAN KUMARI	ANUJ KUMAR SHRIVASTAVA
39.	CR. MISC./2452/2026 126(2),115(2),118 A.BAIL	1	MANOJ YADAV AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR ARYAMANI KUMAR	MD. MUSHTAQUE ALAM
40.	CR. MISC./2456/2026 376,323,504,506,3 A.BAIL	1	ANISH KUMAR SINGH @ ANISH vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT ANANT KUMAR BHASKAR	CHANDRA BHUSHAN PRASAD

41.	CR. MISC./2462/2026 137(2), A.BAIL	1	BAIJU KUMAR @ BAIJU KUMAR DAS @ BAIJU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND AWADHESH MISHRA	JHARKHANDI UPADHYAY
42.	CR. MISC./2468/2026 126(2),115(1),109 A.BAIL	1	HARIYA BIND @ HARIBOL @ HARIBOL KUMAR AND ORS vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	SYED MOJIBUR RAHMAN
43.	CR. MISC./2614/2026 304(B),326,34, A.BAIL	1	JHUNNI DEVI @ JHUNI DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH KRISHNADITYA TIWARI BIJAY PRAKASH SINGH	GULNAR BEGUM
44.	CR. MISC./2699/2026 338,336(3),318(4) A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	RANDHIR KUMAR NO 1	AJAY MISHRA
45.	CR. MISC./2840/2026 318(4),316(2),3(5 A.BAIL	1	IMAMUL HAQUE vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR MILI KUMARI	MD. MATLOOB RAB ADITYA RAMAN ABHISHEK TEERTHANKAR VINAY RANJAN
46.	CR. MISC./2841/2026 126(2),115(2),352 A.BAIL Same ps: CR. MISC/2429/2026	1	RAEES @ TETNA @ RAIS vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR AVNISH KUMAR	UPENDRA KUMAR
47.	CR. MISC./3045/2026 126(2),127(2),115 A.BAIL	1	RAVISH KUMAR @ RAVISH @ SIRIOUS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA MITHILESH KUMAR	ANITA KUMARI
48.	CR. MISC./3159/2026 126(2),115(2),127 A.BAIL	1	MD. JAHID @ MD. SHAMSHER vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	UDAY CHAND PRASAD
49.	CR. MISC./3162/2026 126(2),115(2),352 A.BAIL	1	SADRE ALAM vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA AVINASH RAJ	AJAY KUMAR NO. 2
50.	CR. MISC./3165/2026 190,191(2),191(3) A.BAIL	1	MD NAZIR @ NAZIR AND ANR vs THE STATE OF BIHAR	SHAHID JAWED RANANJAY KUMAR	RINA SINHA
51.	CR. MISC./3187/2026 319(2),318(4),338 A.BAIL	1	MD. TARIK ANWAR @ MD. TAVIGUE ANWAN vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	AJAY MISHRA
52.	CR. MISC./3189/2026 80,3(5), A.BAIL Same ps: CR. MISC/3248/2026	1	MOTILAL RAI @ MOTI LAL RAY AND ORS vs THE STATE OF BIHAR	MADHURENDRA KUMAR ANMOL RATAN	AWADHESH KUMAR SINGH
53.	CR. MISC./3195/2026 126(2),115(2),117 A.BAIL	1	AKHILESH RAY @ AKHALESH KUMAR vs THE STATE OF BIHAR	SWEETY SINHA	JITENDRA KUMAR SINGH
54.	CR. MISC./3202/2026 498(A),323,324,37 A.BAIL	1	VIKASH KUMAR @ VIKASH SAO @ SONU @ BIKASH SHAW vs THE STATE OF BIHAR AND ANR	RAGHAW KUMAR AMRESH KUMAR SINHA DEWANAND TIWARI	NITYANAND
55.	CR. MISC./3205/2026 498(A),323,441,30 A.BAIL	1	RANJAN KUMAR vs THE STATE OF BIHAR AND ANR	PRERNA ANAND	LAKSHMI KANT SHARMA
56.	CR. MISC./3219/2026 109,351(2),(5), A.BAIL	1	BIRENDRA KUMAR @ SHAKTIMAN YADAV vs THE STATE OF BIHAR	SHASHANK SHEKHAR CHITRAGUPTA VIVEK KUMAR SINHA	RAJENDRA PRASAD NAT
57.	CR. MISC./3221/2026 115(2),126(2),303 A.BAIL	1	BABU SAHEB SAH @ BABU SAHEB @ BABU SAHEB KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR SHAMBHAVI VATS ISHA MISHRA	SHAILENDRA KUMAR SINGH
58.	CR. MISC./3222/2026 406,420,467,468,3 A.BAIL	1	RAM KUMAR vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA SHUBHAM	MOHAMMAD SUFYAN
59.	CR. MISC./3224/2026 20(II)(b),22,25,2 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GARARI MUKHARJEE GANESH SHARMA	SUMAN KUMARI SINGH
60.	CR. MISC./3231/2026 498A,147,323,504, A.BAIL	1	VIKAS KUMAR @ VIKASH KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SITESH KASHYAP	SURENDRA KUMAR
61.	CR. MISC./3233/2026 137(2),96 A.BAIL	1	JITENDRA MANJHI @ JITENDRA KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	RAJIV NAYAN
62.	CR. MISC./3238/2026 65(1),62 A.BAIL	1	SUMAN KUMAR vs THE STATE OF BIHAR AND ANR	PRAKASH CHANDRA JHA AMARJEET PRABHAKAR KUMARI ANJALI	UMANATH MISHRA

63.	CR. MISC./3241/2026 126(2),303(2),115 A.BAIL	1	RANJAN YADAV @ VASISTH YADAV AND ORS vs THE STATE OF BIHAR	ANAND VARDHAN SHUBHANGI PANDEY	UMESHANAND PANDIT
64.	CR. MISC./3242/2026 147,149,341,323,3 A.BAIL	1	RAM SAGAR KUMAR vs THE STATE OF BIHAR	AMARNATH JHA	ANANT KUMAR 1
65.	CR. MISC./3248/2026 80,3(5), A.BAIL Same ps: CR. MISC/3189/2026	1	TEJNARAYAN RAY @ TEJ NARAYAN RAI vs THE STATE OF BIHAR	MADHURENDRA KUMAR ANMOL RATAN	BISHWESHWAR RAM
66.	CR. MISC./3249/2026 103(1),3(5), A.BAIL	1	RAJNISH KUMAR vs THE STATE OF BIHAR	MILI KUMARI SHAMBHAWI	DR.MRITYUNJAYA KR.GAUTAM
67.	CR. MISC./3252/2026 126(2),115(2),117 A.BAIL	1	SURAJ RAY @ SURAJ KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	PAWAN KUMAR CHAURASIA
68.	CR. MISC./3256/2026 329(2),1216(2),11 A.BAIL	1	BRAJESH KUMAR vs THE STATE OF BIHAR	ANAND VARDHAN SHUBHANGI PANDEY	VINOD SHANKER MODI
69.	CR. MISC./3257/2026 85,303 A.BAIL	1	SAILESH KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR NISHANT KUMAR SINHA	SHAHABUDDIN AZEEM @ S. AZEEM
70.	CR. MISC./3259/2026 318(4),319(2),61(A.BAIL	1	TUNTUN PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ	JAI NARAIN THAKUR
71.	CR. MISC./3260/2026 115(2),126(2),74, A.BAIL	1	RAM PRAVESH PANDEY vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR MISHRA NALIN VILOCHAN TIWARY	KHURSHID ANWAR
72.	CR. MISC./3265/2026 303(2),317(2), A.BAIL	1	ASHISH KUMAR @ ASHISH vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	ARUN KUMAR PANDEY
73.	CR. MISC./3272/2026 191(2),190,115(2) A.BAIL	1	MANTU RAVIDAS AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR	DILIP KUMAR NO. 1
74.	CR. MISC./3279/2026 8,20,22, A.BAIL	1	MUNNA GIRI vs THE STATE OF BIHAR	DEVENDRA KUMAR	MD. FAHIMUDDIN
75.	CR. MISC./3281/2026 147,149,323,504,3 A.BAIL	1	GAUTAM KUMAR AND ANR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	SANJAY KUMAR PANDEY
76.	CR. MISC./3286/2026 87 A.BAIL	1	ASHISH KUMAR vs THE STATE OF BIHAR AND ANR	SITARAM PRASAD	BRAJ KISHORE PD.(APP)
77.	CR. MISC./3289/2026 126(2),115(2),118 A.BAIL	1	SANTOSH KUMAR @ SANTOSH YADAV @ GULAM YADAV vs THE STATE OF BIHAR	PAWAN KUMAR	NAND KISHORE PRASAD ROSHAN KUMAR MISHRA PRANAV KUMAR JHA CHANDRA MOHAN JHA
78.	CR. MISC./3291/2026 103(1),61(2),238, A.BAIL	1	RAMAVATI DEVI AND ORS vs THE STATE OF BIHAR	SUMIT KUMAR PRABHAKAR SINGH RITIKA KUMARI PRANAV BHASKAR	BINOD KUMAR
79.	CR. MISC./3293/2026 498A A.BAIL	1	BALI YADAV vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	MEENA SINGH
80.	CR. MISC./3294/2026 309(6), A.BAIL	1	NAQUI ANWAR @ NAQUI @ NAQUI ALAM vs THE STATE OF BIHAR	RAJ KUMAR PRATIK KUMAR SARVOTTAM KUMAR	UMESH LAL VERMA
81.	CR. MISC./3298/2026 420,409,120B, A.BAIL	1	AJAY KUMAR CHAUBEY vs THE STATE OF BIHAR	MILIND RAJ DIXIT SANJAY KUMAR CHAUBEY PUNIT RANJAN DIXIT RAHUL RAJ	SHANTANU KUMAR
82.	CR. MISC./3301/2026 25(1-B)a,26,35, A.BAIL	1	AKASH KUMAR @ BHUTTA vs THE STATE OF BIHAR	ASHUTOSH SINGH DHIRENDRA KUMAR	SUCHETA YADAV
83.	CR. MISC./3302/2026 306 A.BAIL	1	KRANTI KUMAR @ KARNTI KUMAR @ KANTI KUMAR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR SABIHA HAYAT	SANJAY KUMAR SINGH
84.	CR. MISC./3306/2026 85,80,92,3(5) A.BAIL	1	MANTU KUMAR MISHRA @ MANTU KUMAR vs THE STATE OF BIHAR	AJIT KUMAR NIDHI SUDARSHAN KUMAR RAJESH KUMAR SINGH	RAJENDRA PRASAD NAT
85.	CR. MISC./3308/2026 22(C), A.BAIL	1	RITU DEVI vs THE STATE OF BIHAR	RANJAY KUMAR SINGH FARDEEN ABBAS	ZAINUL ABEDIN
86.	CR. MISC./3311/2026 126(2),115(2),118 A.BAIL	1	RAJESH RAM vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR	NIRMAL KUMAR SINHA
87.	CR. MISC./3313/2026 126(2),115(2),118 A.BAIL	1	MD. MUMTAZ vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	YOGENDRA KUMAR

88.	CR. MISC./3316/2026 115(2),126(2),65(A.BAIL	1	NITISH SINGH @ NITISH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA AMRESH KUMAR	ANUJ KUMAR SHRIVASTAVA
89.	CR. MISC./3318/2026 126(2),115(2),118 A.BAIL	1	MAHESH CHAUDHARY @ MOHAN CHAUDHARY vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	MADAN KUMAR
90.	CR. MISC./3322/2026 126(2),115(2),117 A.BAIL	1	JAY KISHOR SINGH @ RAJKISHOR SINGH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	ABHAY KUMAR ROY
91.	CR. MISC./3326/2026 8,20(B)(i)(a) A.BAIL	1	NAWAL KISHOR @ NAWAL KISHOR SAH vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	RAJENDRA PRASAD NAT
92.	CR. MISC./3328/2026 406,420,468, A.BAIL	1	JAINUL ABEDIN @ JUNAIL ABEDIN @ JUNAIL vs THE STATE OF BIHAR AND ANR	UDAY PRATAP SINGH KUMARI SEEMA SINGH	SHYAMESHWAR DAYAL
93.	CR. MISC./3329/2026 118(1),74,75,76,3 A.BAIL	1	RAM NARAYAN SHARMA @ VIJAY SHARMA vs THE STATE OF BIHAR AND ANR	UDAY KUMAR RAHUL KUMAR SHRISTI SINGH	USHA KUMARI 1
94.	CR. MISC./3333/2026 191(2),190,126(2) A.BAIL	1	GAUTAM DAS @ GAUTAM KUMAR DAS vs THE STATE OF BIHAR	JAGJIT ROSHAN OM PRAKASH SINGH ANJANI KUMAR RAJEEV RANJAN APUL RAHUL SINGH MAYANK RAJ	BRAJENDRA NATH PANDEY
95.	CR. MISC./3335/2026 Anticipatory Bail A.BAIL	1	MUKESH SAHNI @ MUKESH KUMAR vs THE STATE OF BIHAR	BINAY KUMAR SINHA GAZALA PERWEEN RANBIR KUMAR	NIRMALA KUMARI
96.	CR. MISC./3337/2026 191(2)(3),190,126 A.BAIL	1	PRABHUNATH SINGH @ RAM KRISHNA SINGH @ KRISHNA SINGH vs THE STATE OF BIHAR	RAMASHRAY ROY RANG NATH DWIWEDI	NARSINGH TANTI
97.	CR. MISC./3338/2026 126(2),115(2),117 A.BAIL	1	KANHAIYA MAHTO vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	KUMAR VEERENDRA NARAYAN
98.	CR. MISC./3342/2026 406,420,467,468, A.BAIL	1	MD. MANZRUL HUSSAIN @ MANZARUL HUSSAIN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	HUMAYOU AHMAD KHAN
99.	CR. MISC./3346/2026 191(2)(3),190,126 A.BAIL	1	BADAL KUMAR @ BADAL KUYMAR AND ORS vs THE STATE OF BIHAR	MAHENDRA PRATAP	SANJAY KUMAR SINGH
100.	CR. MISC./3348/2026 191(2)(3),190,126 A.BAIL	1	DIGAMBER KUMAR SINGH @ DEEPAK YADAV vs THE STATE OF BIHAR	SANJEEV VERMA	BRAJ KISHORE PD.(APP)
101.	CR. MISC./3353/2026 406,420,120B, A.BAIL	1	ARVIND SHARMA vs THE STATE OF BIHAR AND ANR	ANIRUDH KUMAR SINHA ALOK KUMAR	MD. FAHIMUDDIN
102.	CR. MISC./3358/2026 126(2),115(2),109 A.BAIL	1	RAMDULAR PATEL @ RAMDULARE PATEL vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	SATYENDRA PRASAD

FOR ADMISSION
IN CHAMBERS

103.	CR. MISC./40343/2025 115(2),126(2),351 A.BAIL Same ps: CR. MISC/36650/2025	4	SHRAVAN KUMAR YADAV @ BITTU YADAV @ BITTU vs THE STATE OF BIHAR AND ANR	RASHID ZAFAR MAJID MAHBOOB KHAN	MOHAMMAD SUFYAN RAVI ROHIT HARSH ANUJ
(AT 4.00 P.M.) With 103.1	CR. MISC./36650/2025 A.BAIL	5	AARTI DEVI @ ARTI DEVI AND ANR vs THE STATE OF BIHAR AND ANR	RASHID ZAFAR MAJID MAHBOOB KHAN	SANJAY KUMAR SINGH RAVI ROHIT HARSH ANUJ

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 19 (AT 10:30 A.M.)
Mr. Justice Prabhat Kumar Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			TO BE MENTIONED		
1.	CR. APP (SJ)/94/2022 U/S-14A(2)SC/ST A SC/ST ACT (AB)	3	MD. IZHAR AND ANR vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY	USHA KUMARI 1 IQBAL ASIF NIAZI
			FOR ORDERS (ON OFFICE NOTES)		
2.	CR. MISC./44523/2023 420,203,465,470,3 A.BAIL	6	SATENDRA KUMAR SINGH @ SATENDER KUMAR vs THE STATE OF BIHAR AND ANR	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	SUMAN KUMARI SINGH
3.	CR. MISC./51219/2023 4 A.BAIL	5	SUDHIR KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	GAURI SHANKAR GUPTA
4.	CR. MISC./57490/2024 341,342,307,379,3 A.BAIL	4	GAUTAM KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	DR. KUMAR UDAY PRATAP
5.	CR. MISC./68046/2024 341,498A,504,506, A.BAIL	2	MD. SAJIV ALAM @ MD. SAJEEB ALAM vs THE STATE OF BIHAR AND ANR	MD MUSOWIR	ARUN KUMAR SINGH
6.	CR. MISC./66057/2025 420,467,4678,471, A.BAIL	4	JALALUDDIN ANSARI AND ORS vs THE STATE OF BIHAR AND ANR	ABHISHEK SINGH SANGHA MITRA GHOSH	ANIL PRASAD SINGH
7.	CR. MISC./73899/2025 191(2),191(3),190 R.BAIL-1	2	JIMSHAD AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	SHAILENDRA KUMAR SINGH MD. NAUSHAD UZZOHA
8.	CR. MISC./81849/2025 302,34, R.BAIL-1	1	SHIV NARAYAN YADAV @ SUPAN RAI @ SUPAN YADAV vs THE STATE OF BIHAR	ALKA SINGH RAM KUMAR	CHANDRA BHUSHAN PRASAD
9.	CR. MISC./84412/2025 103,3(5), A.BAIL	2	MD. JAHANGIR vs THE STATE OF BIHAR	BHAVESH KUMAR SAH ARCHNA ANAND	SUMAN KUMARI SINGH
10.	CR. MISC./89990/2025 302,201,34 R.BAIL-1	2	ROHIT SINGH @ KUMAR JAI vs THE STATE OF BIHAR	SHASHANK CHANDRA NITISH KUMAR	SHYAM KUMAR SINGH
			FOR ADMISSION		
11.	CR. MISC./40043/2023 3,4 A.BAIL	2	MADHURI SINGH AND ORS vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	ANANT KUMAR 1 LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA RAJESH KUMAR SHATAHDI SINHA
12.	CR. MISC./74322/2023 135 A.BAIL	2	BIHARI SAH vs THE STATE OF BIHAR AND ANR	PARIJAT SAURAV RITESH ABHISHEK	NAND KISHORE PRASAD RAJNI KANT JHA VINAY KIRTI SINGH
13.	CR. MISC./2524/2024 420, A.BAIL	4	VIKASH KUMAR @ BIKASH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	AMRIT KUMAR SURYA NARAYAN KUMAR	AWADHESH KUMAR SINGH BASANT KUMAR MISHRA
14.	CR. MISC./15291/2024 7 A.BAIL	4	DINESH SAH vs THE STATE OF BIHAR	SANTOSH KUMAR	PARMESHWAR MEHTA
15.	CR. MISC./17876/2024 380,420,467,468,4 A.BAIL	8	DINESH YADAV vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH DWIVEDI PRAVEEN KUMAR	RITA VERMA RANJEET KUMAR PANDEY
16.	CR. MISC./18347/2024 420,406,468,506, A.BAIL	6	AMIT THAKUR AND ANR vs THE STATE OF BIHAR AND ANR	BALKRISHNA MISHRA KARUNA KANT JHA RABINDRA KUMAR SANTOSH KUMAR PANDEY RAKESH KUMAR SHARMA	RAMCHANDRA SAHNI ANIL KUMAR SAXENA
17.	CR. MISC./29890/2024 498(A),341,323,34 A.BAIL	2	SANTOSH CHAUHAN vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH	ANITA KUMARI KUMAR RANJIT RANJAN SHASHANK CHOUHAN

18.	CR. MISC./49856/2024 3,4 A.BAIL	5	SANDEEP PANDEY @ SANDEEP KUMAR PANDEY vs THE STATE OF BIHAR AND ANR	BHOLA PRASAD INDRAJEET KUMAR	SUNIL KUMAR PANDEY RABINDRA KUMAR TIWARI BAL KRISHNA MISHRA
19.	CR. MISC./62118/2024 341,363,364,365,1 A.BAIL	3	BIJANTI DEVI AND ORS vs THE STATE OF BIHAR	RAJ SHEKHAR	ADITYA NARAYAN SINGH.1
20.	CR. MISC./62403/2024 406,420, A.BAIL	3	RAVI CHAURASIYA @ RAVI KUMAR CHAURASIA vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	SATYENDRA PRASAD AVINASH KUMAR SINGH NIRANJAN KUMAR ROHAN KUMAR DIKSHIKA SINGH
21.	CR. MISC./66578/2024 323,308,354A,379, A.BAIL	1	SACHCHIDANAND RAM @ SUCHIT RAM @ SACHIT RAM vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA CHANDRA MOHAN JHA	SHAHEEN BEGUM
22.	CR. MISC./68621/2024 25(1-b)a,35,26 A.BAIL	1	MD. MAHBOOB @ KAIFI KHAN @ MAHBOOB KHAN vs THE STATE OF BIHAR	MD MUSOWIR	GAURI SHANKAR GUPTA
23.	CR. MISC./83516/2024 419,420,467,468,1 A.BAIL	4	BIKASH CHANDRA TIWARY @ RAJA TIWARY vs THE STATE OF BIHAR	AAKASH CHOUDHARY VISHWAJEET KUMAR MISHRA	MOHAMMED ARIF RAVINDRA KUMAR SANDEEP KUMAR PANDEY
24.	CR. MISC./87679/2024 103(1),61 A.BAIL	3	LAGAN DEO RAI AND ORS vs THE STATE OF BIHAR	ANUJ KUMAR ADITYA PANDEY SAKSHI BHATNAGAR ADITYA RAJ SINGH NAVNEET KUMAR	KALYAN SHANKAR AWADHESH KUMAR SINGH SHYAMA RANI
25.	CR. MISC./53577/2025 498A,406,323,504, A.BAIL	3	SATYA PRAKASH KUMAR vs THE STATE OF BIHAR AND ANR	RAHUL SINGH ROOP KISHAN	RINA SINHA ANIL KUMAR SHAMIR MEHRA POOJA KUMARI RAJEEV RANJAN RAY
26.	CR. MISC./55607/2025 103,238(a),61(2)(A.BAIL	3	SAHEB SAH vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR ASHOK KUMAR	SYED MOJIBUR RAHMAN RAJESH KUMAR MANU KUMAR
27.	CR. MISC./56097/2025 341,323,498(A),50 A.BAIL	3	RAMESH KUMAR @ TUNTUN KUMAR vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR BIJAY KUMAR PANDEY	NARSINGH TANTI RAJESH RANJAN KUMAR
28.	CR. MISC./58202/2025 126(2),115(2),109 A.BAIL	3	RAHUL GIRI vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	LALAN KUMAR
29.	CR. MISC./59266/2025 498(A),323,504,50 A.BAIL	3	SAKALDEV YADAV vs THE STATE OF BIHAR AND ANR	NISHANT KUMAR SINHA ARVIND KUMAR TARUN KUMAR SHEKHAR	NAGENDRA PRASAD
30.	CR. MISC./60928/2025 65(1),352,351(2), A.BAIL	3	RAJU KUMAR @ RAJA KUMAR vs THE STATE OF BIHAR AND ANR	AMRIT ABHIJAT MANOJ KUMAR GUPTA SANJAY SINGH GHANSHYAM SNEHIL KUMAR	MURLI DHAR KUMAR PRAVEEN
31.	CR. MISC./61921/2025 103(1),238A,3(5) A.BAIL	4	PAPPU GIRI @ VIDYA BHUSHAN GIRI vs THE STATE OF BIHAR	KRISHNA KANT SINGH	NIRMALA KUMARI PRAMOD KUMAR PANDEY SUBODH KUMAR BARNWAL
32.	CR. MISC./63764/2025 103(1),3(5) A.BAIL	3	JAI PRAKASH SINGH vs THE STATE OF BIHAR	VISHWA SHRI RAJENDRA ANITA KUMARI SHARMA	HUMAYOU AHMAD KHAN SACHIDA NAND RAI AVINASH RAJ
33.	CR. MISC./65252/2025 109,103,3(5), A.BAIL	4	SAHEB PASWAN vs THE STATE OF BIHAR	RAJANI KANT PANDEY	NARENDRA KUMAR SINGH
34.	CR. MISC./72642/2025 108,3(5),120(B), A.BAIL	3	ARVIND KUMAR SAH @ ARVIND SAH vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA RITESH KUMAR SINHA ANKITA	RABINDRA KUMAR
35.	CR. MISC./72693/2025 126(2),103(1),61(A.BAIL	3	KRISH KUMAR @ KRISH vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	UDAY PRATAP SINGH
36.	CR. MISC./74644/2025 96,137(2),65(1),3 A.BAIL	2	DEVNANDAN YADAV @ DEVNANDAN KUMAR @ DEVNANDAY YADAV AND ORS vs THE STATE OF BIHAR AND ANR	CHANDRA MOHAN JHA CHANDRA MOHAN JHA CHANDRA MOHAN JHA	NIRMALA KUMARI
37.	CR. MISC./74816/2025 302,34, A.BAIL	3	ROHAN KUMAR @ BITTU vs THE STATE OF BIHAR	ANJANI PARASHAR	PARMANAND KUMAR

38.	CR. MISC./75147/2025 316(5),318(4), A.BAIL	2	SANJAY RAY AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	ANUJ KUMAR SHRIVASTAVA PRASHANT KUMAR MANAUR ALAM
39.	CR. MISC./75931/2025 MOD (SJ) MOD (SJ)	2	RAJEEV RANJAN @ RAJEEV SINGH vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN	VEENA KUMARI JAISWAL
40.	CR. MISC./77112/2025 126(2),115(2),117 A.BAIL	2	KARAN KUMAR JHA @ KARAN JHA @ KARAN AND ANR vs THE STATE OF BIHAR	MADHAV KUMAR	AJAY KUMAR JHA RAJA RAM MISHRA
41.	CR. MISC./78144/2025 126(2),127(2),115 A.BAIL	3	ANAND KUMAR AND ANR vs THE STATE OF BIHAR	BINOD KUMAR SINHA	ANIL KUMAR SINGH NO. 1 PRATIK
42.	CR. MISC./82391/2025 103(1),3(5) A.BAIL	2	ARVIND KUMAR AND ANR vs THE STATE OF BIHAR	AWNISH KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM ASHOK KUMAR JHA RATNA PRIYA AWADHESH MISHRA
43.	CR. MISC./82488/2025 317(4),317(5),111 A.BAIL	2	KANCHAN RISHI vs THE STATE OF BIHAR	BIDHU RANJAN	JITENDRA KUMAR SINGH
44.	CR. MISC./82759/2025 409 A.BAIL	2	BALIRAM SHARMA vs THE STATE OF BIHAR	KUMARI ANUPAM	YOGENDRA KUMAR SINGH
45.	CR. MISC./82772/2025 103(1) A.BAIL	2	SHEKHAR KUMAR vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	PAWAN KUMAR CHAURASIA
46.	CR. MISC./82883/2025 126(2),115(2),117 A.BAIL	2	MUKESH MAHTO @ BULLET vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR	MADHURI LATA
47.	CR. MISC./83096/2025 354(c),354(a),34 A.BAIL	2	DHARMENDRA SONI @ DHARMENDRA KUMAR SAH vs THE STATE OF BIHAR	ABHAY SHANKER SINGH BARUN KUMAR SINGH AKSHANSH SHANKER	LALAN KUMAR
48.	CR. MISC./83536/2025 191(2)(3),190,126 A.BAIL	2	RAUSHAN KUMAR vs THE STATE OF BIHAR	RATNAKAR PANDEY	BHARAT BHUSHAN
49.	CR. MISC./83576/2025 80,238,61(2),3(5) A.BAIL	2	BIMLA KUNWAR @ VIMALA KUNVAR vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	CHANDRA BHUSHAN PRASAD
50.	CR. MISC./84429/2025 103(1),115(2),118 A.BAIL	2	RAMVATIYA DEVI @ RAMVATI DEVI vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA ALOK ANAND	AMITESH KUMAR
51.	CR. MISC./84464/2025 126(2),115(2),303 A.BAIL	2	BALO CHAUDHARY vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	BHARAT LAL
52.	CR. MISC./84666/2025 103,3(5) A.BAIL	2	SRIRAM RAJWAR @ SHREE RAM AND ORS vs THE STATE OF BIHAR	UJJWAL KUMAR SINGH SUGANDH SAURABH KAMAL KISHOR	MANOJ KUMAR
53.	CR. MISC./85626/2025 302,201 A.BAIL	2	RAJESH KUMAR vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH ANIKET SINGH	NAWAL KISHORE PRASAD
54.	CR. MISC./85689/2025 103(2),3(5), A.BAIL	2	ROCKY PRASAD @ ROCKY RANJAN PRASAD vs THE STATE OF BIHAR	SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI PULKIT KUMAR	CHANDRA BHUSHAN PRASAD JEETENDRA NARAYAN
55.	CR. MISC./86426/2025 140(3),103(1),238 A.BAIL	2	GOPAL PANDIT @ GOPAL PANDEY vs THE STATE OF BIHAR	RAJEEV NAYAN	SANJAY KUMAR TIWARY
56.	CR. MISC./87027/2025 127(1),115(2),76, A.BAIL	2	AMRESH KUMAR @ KARU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA AMAR NATH	RAM SEVAK CHOUDHARY
57.	CR. MISC./87128/2025 103(1),238,61(2), A.BAIL	2	DHIRENDRA MANDAL @ DHIRENDRA KUMAR MANDAL AND ORS vs THE STATE OF BIHAR	SANJEEV VERMA SANJEEV VERMA SANJEEV VERMA	SATYENDRA PRASAD

FOR ADMISSION - FRESH CASES

58.	CR. MISC./56585/2025 111, A.BAIL	1	NAYAN KUMAR SINGH vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH NEHA PARWEEN	DILIP KUMAR NO. 1
59.	CR. MISC./1043/2026 5,14, A.BAIL	1	MUNNA MIAN @ MD. ISHTEYAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	ANIL KUMAR
60.	CR. MISC./1062/2026 341,323,307,354,3 A.BAIL	1	RAMCHANDRA PANDIT vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	TARUN PRASAD MANDAL

61.	CR. MISC./1068/2026 147,341,323,324,3 A.BAIL	1	K. FAISAL @ KAMRAN FAISAL AND ANR vs THE STATE OF BIHAR	ARVIND KUMAR VINOD KUMAR SETH	SHANTANU KUMAR
62.	CR. MISC./1072/2026 115(2),126(2),109 A.BAIL	1	MANDHATA YADAV @ AMARJEET YADAV vs THE STATE OF BIHAR	SATISH CHANDRA	SHAILENDRA KUMAR
63.	CR. MISC./1088/2026 126(2),115(2),74, A.BAIL	1	RAMAKANT PATEL @ RAMAKANT CHAUDHARY @ RAMAKANT MANDAL AND ORS vs THE STATE OF BIHAR	VATSAL VERMA SHASHANK CHANDRA JAYESH DEEPAK NITISH KUMAR	KUMAR VEERENDRA NARAYAN
64.	CR. MISC./1089/2026 329(4),191(2),115 A.BAIL	1	SABITA DEVI AND ANR vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	BINOD KUMAR
65.	CR. MISC./1091/2026 80(2),238,3(5), A.BAIL	1	SANJAN DEVI @ SANJAN KUMARI vs THE STATE OF BIHAR	AMARNATH JHA	MADHURA NAND JHA
66.	CR. MISC./1092/2026 309(4) A.BAIL	1	PANKAJ SAHNI vs THE STATE OF BIHAR	ABHAY KUMAR	PRANAV KUMAR
67.	CR. MISC./1099/2026 498A,494,323,341, A.BAIL	1	MITHILESH PASWAN @ MITHLESH PASWAN vs THE STATE OF BIHAR AND ANR	PAWAN KUMAR SINGH	AJAY KUMAR JHA
68.	CR. MISC./1106/2026 126(2),115(2),118 A.BAIL Same ps: CR. MISC/5352/2026	1	AMIT RANJAN TIWARI vs THE STATE OF BIHAR	AMIT KUMAR ARVIND KUMAR	NAND KUMAR
69.	CR. MISC./1109/2026 126(2),115(2),117 A.BAIL	1	MD. SHAMSHAD KHAN AND ANR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	SHYAM KUMAR SINGH
70.	CR. MISC./1112/2026 366,366(A),367,12 A.BAIL	1	ADARSH KUMAR THAKUR @ ADARSH RAJ AND ANR vs THE STATE OF BIHAR AND ANR	YUGAL KISHORE	PAWAN KUMAR CHAURASIA
71.	CR. MISC./1114/2026 103(1),3(5), A.BAIL	1	KALEBAR DEVI @ BALESHWARI DEVI AND ANR vs THE STATE OF BIHAR	AJAY KUMAR PURUSHOTTAM PANDEY	MOHAMMED ARIF
72.	CR. MISC./1146/2026 316(2),318(4),338 A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	ARUN KUMAR
73.	CR. MISC./1501/2026 304B,498A,201,34, A.BAIL	1	AMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	KUMAR JAY HAZIQUE SHAMS ALI KUMAR JAY	AJIT KUMAR
74.	CR. MISC./1600/2026 302,201,120(B), A.BAIL	1	SUNIL KUMAR @ GOLU MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR SITESH KASHYAP	SURENDRA KUMAR
75.	CR. MISC./1601/2026 18,19, A.BAIL	1	YOGENDRA SINGH vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	HUMAYOU AHMAD KHAN
76.	CR. MISC./1607/2026 115(2),126(2),109 A.BAIL	1	SATYENDRA PRASAD vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH	SUCHETA YADAV
77.	CR. MISC./1608/2026 126(2),115(2),109 A.BAIL	1	DIPAK KUMAR @ DEEPAK YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	SANJAY KUMAR TIWARY
78.	CR. MISC./1620/2026 319(2),318(4),338 A.BAIL	1	RAJAN RAJ @ RANJAN RAJ vs THE STATE OF BIHAR	NITU KUMARI JITENDRA KUMAR BHARTI	PUSHPA SINHA.1
79.	CR. MISC./1621/2026 126(2),115(2),117 A.BAIL	1	GULESHWAR YADAV @ GULI YADAV AND ORS vs THE STATE OF BIHAR	BIPIN KUMAR ABHISHEK KUMAR SARITA KUMARI	NIRMALA KUMARI
80.	CR. MISC./1623/2026 191(2)(3),190,126 A.BAIL	1	DAROGA BHAGAT AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR PRASAD	NARENDRA KUMAR SINGH
81.	CR. MISC./1629/2026 126(2),115(2),76, A.BAIL	1	MD. AKIL @ AAKIL ALAM AND ORS vs THE STATE OF BIHAR	MD DILSHAD ALAM	SATYA NAND SHUKLA MD. NAUSHAD UZZOHA
82.	CR. MISC./1630/2026 126(2),115(2),74, A.BAIL	1	BASUDEO MANJHI vs THE STATE OF BIHAR	MUKESH KUMAR RANA	UDAY PRATAP SINGH KUSUM KUMARI MRIGENDRA KUMAR
83.	CR. MISC./1632/2026 126(2),308(3),308 A.BAIL	1	NIKHIL KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH PUSHPA KUMARI HARSH KUMAR SINGH	PRAMOD KUMAR PANDEY
84.	CR. MISC./1678/2026 80,3(5) A.BAIL	1	RUNKI DEVI AND ANR vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI SAURABH RAJ	JAI NARAIN THAKUR
85.	CR. MISC./1682/2026 126(2),118(2),109 A.BAIL	1	ZARINA ANSARI @ ZARINA BEGUM vs THE STATE OF BIHAR AND ANR	AKANKSHA MALVIYA NAINA NANCY AKASH KESHAV AYUSHMAN KISHORE	HARENDRA PRASAD

86.	CR. MISC./1688/2026 127(2),76,115(2), A.BAIL	1	PRAKASH KUMAR VERMA @ PRAKASH SONI vs THE STATE OF BIHAR AND ANR	ALOK RANJAN	JITENDRA KUMAR SINGH
87.	CR. MISC./1692/2026 329(4),74, A.BAIL	1	BISHAL RAM vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	LALAN KUMAR
88.	CR. MISC./1695/2026 341,323,379,307,3 A.BAIL	1	NIRMAL RAM @ NIRMAL KUMAR vs THE STATE OF BIHAR AND ANR	RAVI SHANKAR PATHAK	RAJENDRA SINGH
89.	CR. MISC./1697/2026 406,34 A.BAIL	1	VISHAL KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	GIRISH CHANDRA JHA ASHISH	ASHA DEVI BHAVESH KUMAR
90.	CR. MISC./1701/2026 80,3(5), A.BAIL	1	CHHATHU YADAV @ CHHATHU SINGH AND ANR vs THE STATE OF BIHAR	DIWAKAR . DEEPAK KUMAR SAHEEBA NAZ PRIYA KUMARI ABHISHEK SINGH SAMEER KUMAR JHA	MADAN KUMAR
91.	CR. MISC./1703/2026 80,3(5), A.BAIL	1	MD. ARWAJ @ MD. ARBAJ ALAM AND ORS vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	MANOJ KUMAR
92.	CR. MISC./1707/2026 126(2),115(2),118 A.BAIL	1	MUKESH YADAV AND ANR vs THE STATE OF BIHAR	BHIM SEN PRASAD SANIA SINHA	ANUJ KUMAR SHRIVASTAVA
93.	CR. MISC./1709/2026 87,3(5) A.BAIL	1	SANDESH KUMAR @ SANDESH KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA AVINASH RAJ	ARUN KUMAR
94.	CR. MISC./1710/2026 126(2),115(2),324 A.BAIL	1	SABINA KHATOON @ SABINA KHATUN AND ORS vs THE STATE OF BIHAR	MD. SHAMIMUL HODA ANUJ KUMAR MD. TAMIMUL HODA	YOGENDRA KUMAR SINGH IQBAL ASIF NIAZI ABU BAKAR
95.	CR. MISC./1718/2026 126(2),109,303(2) A.BAIL	1	MD. TAIYAB AND ORS vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SINGH RAJA MUCHKUND KUMAR	PAWAN KUMAR CHAURASIA
96.	CR. MISC./1719/2026 126,115(2),122(2) A.BAIL	1	MD. NEYAZ ALAM @ NEYAZ ALAM vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND SUMIT JHA	TAPESHWAR SHARMA
97.	CR. MISC./1721/2026 309(4), A.BAIL	1	LALBABU KHAN AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI UJJWAL KUMAR	MURLI DHAR
98.	CR. MISC./1735/2026 323,498A,34, A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	BABU NANDAN PRASAD SRIPRIYA SINHA	MD. FAHIMUDDIN
99.	CR. MISC./5347/2026 111(2)(b),307,3(5 A.BAIL	1	KARAN MALIK vs THE STATE OF BIHAR	SANJEEV KUMAR SITESH KASHYAP	RAJ BALLABH SINGH
100.	CR. MISC./5352/2026 126(2),115(2),118 A.BAIL Same ps: CR. MISC/1106/2026	1	RAGHAV TIWARI vs THE STATE OF BIHAR	AMIT KUMAR MD. SHADAB ALAM WAZDI ARVIND KUMAR	RAM SUMIRAN RAI
101.	CR. MISC./5366/2026 395, A.BAIL	1	BANTI KUMAR SINGH @ BANTI SINGH vs THE STATE OF BIHAR	DEEPAK KUMAR KUMAR ABHISHEK	KALYAN SHANKAR
102.	CR. MISC./5367/2026 363,34,366A A.BAIL	1	SUKESH KUMAR vs THE STATE OF BIHAR AND ANR	HANS LAL KUMAR	RAJ KISHOR SINGH
103.	CR. MISC./5372/2026 310(4),310(5),3(5 A.BAIL	1	MD. AZAD ANSARI @ AZAD ALI vs THE STATE OF BIHAR	SATYENDRA RAI	VINOD SHANKER MODI
104.	CR. MISC./5377/2026 126(2),115,109(1) A.BAIL	1	SHAMBHU SINGH AND ORS vs THE STATE OF BIHAR	ARUN KUMAR	UDAY CHAND PRASAD
105.	CR. MISC./5379/2026 126(2),115(2),121 A.BAIL	1	SUNNY MANJHI @ SUNNY KUMAR vs THE STATE OF BIHAR	PRIYA KUMARI VIJAY KUMAR VIMAL GOPAL KRISHNA DEVESH KUMAR	NARENDRA KUMAR SINGH
106.	CR. MISC./5380/2026 341,448,504,506,3 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR KUMAR RAVI SHANKAR	BRAJENDRA NATH PANDEY
107.	CR. MISC./5381/2026 126(2),115(2),110 A.BAIL	1	MERAJ ANSARI @ MERAZ AHMAD AND ANR vs THE STATE OF BIHAR AND ANR	GULFESHAN JITENDER KUMAR YUVRAJ KUMAR HIMANSHU SHEKHAR GULFESHAN	ADITYA NARAYAN SINGH.1

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 20 (AT 10:30 A.M.)
Mr. Justice Partha Sarthy

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
1.	CR. MISC./3362/2026 126(2),115(2),117 A.BAIL	1	SHYAM KUMAR PANDEY @ SHYAM SUNDER PANDEY @ SHYAM KUMAR AND ANR vs THE STATE OF BIHAR	DEEPAK KUMAR AMIT KUMAR MISHRA	MADHURI LATA
2.	CR. MISC./3365/2026 80(2),3(5), A.BAIL	1	USHA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	SANJAY KUMAR TIWARY
3.	CR. MISC./3368/2026 338,336(3),318(4) A.BAIL	1	MANISH KUMAR SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	BHARAT BHUSHAN
4.	CR. MISC./3371/2026 376,323,342,504,5 A.BAIL	1	MD. MUKHTAR ANSARI vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR RANA	SURENDRA PRASAD SINGH
5.	CR. MISC./3378/2026 303(2) A.BAIL	1	RAMESH MISTRY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SHWETA PRIYA	UDAY PRATAP SINGH
6.	CR. MISC./3379/2026 191(2),190,126(2) A.BAIL	1	GOLLU KUMAR @ ANKIT KUMAR AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR GUPTA ISHA MISHRA DEEPAK KUMAR DHANDEV KUMAR	PRADEEP NARAIN KUMAR
7.	CR. MISC./3382/2026 61(2),82,115(2),1 A.BAIL	1	SATRUDHAN KUMAR @ SATRUDHAN SAHANI vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY	ADITYA NARAYAN SINGH.1
8.	CR. MISC./3385/2026 126(2),115(2),118 A.BAIL	1	RAVINDRA DAS @ RAVINDRA KUMAR DAS @ PAMPALI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ANIL PRASAD SINGH
9.	CR. MISC./3481/2026 115(2),126(2),109 A.BAIL	1	DHIRENDRA KUMAR AND ANR vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH	ANAND KISHORE CHOUDHARY
10.	CR. MISC./3553/2026 126(2),115(2),109 A.BAIL	1	RAMESH KUMAR SINGH @ RAMESH SINGH AND ORS vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA RITESH KUMAR SINHA NISHA	TAPESHWAR SHARMA
11.	CR. MISC./3647/2026 191(2),190,126(2) A.BAIL	1	SUNIL DAS AND ANR vs THE STATE OF BIHAR	JAGJIT ROSHAN JAYANT KUMAR RAY ANJANI KUMAR APUL RAJEEV RANJAN SHASHANK SHEKHAR	RENU KUMARI
12.	CR. MISC./3673/2026 79,85,89,126(2),1 A.BAIL	1	SAMTOLA DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA	ANITA KUMARI
13.	CR. MISC./3675/2026 341,307,34, A.BAIL	1	ASHISH KUMAR SINGH vs THE STATE OF BIHAR	CHANDAN KUMAR VERMA RAKESH KUMAR SINHA	SYED EHTESHAMUDDIN
14.	CR. MISC./3680/2026 323,379,498A,313, A.BAIL	1	SUDHIR KUMAR vs THE STATE OF BIHAR AND ANR	DHIRENDRA PRASAD SINHA	AJAY KUMAR NO. 2
15.	CR. MISC./3681/2026 302,201,34, A.BAIL	1	RAMRUP PASWAN @ RAJRUP PASWAN @ FAGUNI PASWAN vs THE STATE OF BIHAR	AMAN VISHAL	GULNAR BEGUM
16.	CR. MISC./3683/2026 96,352,3(5), A.BAIL	1	LOCHAN YADAV vs THE STATE OF BIHAR AND ANR	GOVIND MOHAN THAKUR PRASHANT KUMAR RAJESH KUMAR	SANJAY KUMAR
17.	CR. MISC./3684/2026 341,323,325,307,3 A.BAIL	1	SUNIL KUMAR SINGH AND ORS vs THE STATE OF BIHAR	SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI	AHMAD ALI
18.	CR. MISC./3687/2026 147,323,372,504,3 A.BAIL	1	MD. FAIYAZ vs THE STATE OF BIHAR AND ANR	AMARNATH JHA	ANANT KUMAR 1
19.	CR. MISC./3693/2026 137(2),140(1),3(5 A.BAIL	1	ANIL MEHTA @ ANIL KUMAR MEHTA AND ORS vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	RAM SEVAK CHOUDHARY

20.	CR. MISC./3698/2026 103(1), A.BAIL	1	HARE RAM JHA AND ORS vs THE STATE OF BIHAR	MANOJ KUMAR JHA KUMAR CHANDRA SHEKHAR	RAM NARESH RAY
21.	CR. MISC./3699/2026 191(2),191(3),190 A.BAIL	1	PAPPU RAI @ PAPPU KUMAR RAY vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS SHAMBHAWI	RAJENDRA SINGH
22.	CR. MISC./3701/2026 126(2),115(2),118 A.BAIL	1	ROHIT MAHTO @ ROHIT KUMAR MAHTO @ ROHIT KUMAR vs THE STATE OF BIHAR	SAURABH KUMAR SWARNIMA SHASHWAT SAHIL SINGH	RAM ANURAG SINGH
23.	CR. MISC./3702/2026 126(2),115(2),76, A.BAIL	1	MD. AFAJAL @ ASRAF @ MD. ASRAF AND ORS vs THE STATE OF BIHAR	RATNAKAR JHA MADHUMITA SINGH ARADHNA KUMARI	JAGDHAR PRASAD
24.	CR. MISC./3705/2026 80,238,3(5), A.BAIL	1	AKASH RAM vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	NIRMALA KUMARI
25.	CR. MISC./3710/2026 331(4),305, A.BAIL	1	ANAND KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	SURENDRA KUMAR
26.	CR. MISC./3713/2026 303(2) A.BAIL	1	NIRAJ SINGH vs THE STATE OF BIHAR	DHARMVEER PUJA KUMARI	UMA SHANKAR PRASAD SINGH
27.	CR. MISC./3716/2026 189(2),126(2),117 A.BAIL	1	SHIV KUMAR @ SHIV KUMAR RAY AND ORS vs THE STATE OF BIHAR	SACHIN KUMAR SURESH KUMAR MISHRA	NARENDRA KUMAR SINGH
28.	CR. MISC./3721/2026 147,148,149,341,3 A.BAIL	1	KARU YADAV @ SAJAN GOPAL vs THE STATE OF BIHAR	SANJAY PRASAD	YOGENDRA KUMAR SINGH
29.	CR. MISC./3724/2026 126(2),115(2),329 A.BAIL	1	RAJAN RAI AND ORS vs THE STATE OF BIHAR	AJIT KUMAR SINGH ABHISHEK KUMAR	RANA RANDHIR SINGH
30.	CR. MISC./3730/2026 406,420,34 A.BAIL	1	MANOJ SAO @ MANOJ KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA MANISH KUMAR ALOK ANAND SURYA MOHAN SUDHANSHU	RANA RANDHIR SINGH
31.	CR. MISC./3732/2026 103(1),140(3),3(5 A.BAIL	1	RAVI SHANKAR PRASAD @ RAVI SHANKAR SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN ABHIMANYU KUMAR	SYED MOJIBUR RAHMAN
32.	CR. MISC./3738/2026 8,20(b)(ii)(B) A.BAIL	1	SHAMSHAD ANSARI AND ANR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	SURENDRA KUMAR
33.	CR. MISC./3743/2026 420,467,468,471,3 A.BAIL	1	RAMSHER PASWAN @ RAMSHER PASWAN @ SAMSHER PASWAN @ RAMESHWAR PASWAN vs THE STATE OF BIHAR	SUSHIL RANJAN SINHA MANISH KUMAR	NARENDRA KUMAR SINGH
34.	CR. MISC./3744/2026 115(2),126(2),109 A.BAIL	1	BIPIN KUMAR YADAV @ BIPIN YADAV AND ANR vs THE STATE OF BIHAR	RANJAN KUMAR JHA	BISHWESHWAR RAM
35.	CR. MISC./3747/2026 303(2),317(5),318 A.BAIL	1	SATYENDRA SAO @ SITENDRA KUMAR GUPTA vs THE STATE OF BIHAR	MAN MOHAN KUMAR	RAJENDRA SINGH
36.	CR. MISC./3749/2026 126(2),115(2),118 A.BAIL	1	HRIDAY NARAYAN YADAV AND ANR vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT HRIDAY NARAYAN HARSHIT	AKBAR ALI
37.	CR. MISC./3754/2026 191(2),191(3),190 A.BAIL	1	VIKASH RAM AND ORS vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	RAM ANURAG SINGH
38.	CR. MISC./3755/2026 126(2),115(2),103 A.BAIL	1	PUNAM DEVI AND ANR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR SATYAM KUMAR OJHA BIMLESH KUMAR PANDEY	SHAILENDRA KUMAR
39.	CR. MISC./3760/2026 126(2),115(2),118 A.BAIL	1	GAUTAM RAM @ GAUTAM KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	SURENDRA KUMAR
40.	CR. MISC./3761/2026 126(2),115,121(1) A.BAIL	1	AMIT SINGH @ AMIT KUMAR SINGH vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	NARENDRA KUMAR SINGH
41.	CR. MISC./3764/2026 20,22, A.BAIL	1	MUKESH KUMAR MANDAL vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	BHANU PRATAP SINGH

42.	CR. MISC./3766/2026 303(2),317(5),317 A.BAIL	1	MUKESH CHAUDHARY AND ANR vs THE STATE OF BIHAR	NIRAJ KUMAR SHARMA	ARUN KUMAR SINGH
43.	CR. MISC./3771/2026 126(2),115(2),109 A.BAIL	1	SURENDRA PRASAD @ SURENDRA MAHTO AND ANR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	KUMAR VEERENDRA NARAYAN JITENDRA KUMAR
44.	CR. MISC./3777/2026 126(2),115(2),117 A.BAIL	1	RAJESH KUMAR @ RAJESH YADAV AND ANR vs THE STATE OF BIHAR	AMIT RANJAN	MADAN KUMAR
45.	CR. MISC./3778/2026 80,3(5) A.BAIL	1	RAMESHWAR SHARMA vs THE STATE OF BIHAR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI	UMANATH MISHRA
46.	CR. MISC./3783/2026 126(2),115(2),76, A.BAIL	1	MUKHI KAMAT AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR GHOSARVEY RICHA MOHAN	RABINDRA KUMAR RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV
47.	CR. MISC./3791/2026 126(2),115(2),118 A.BAIL	1	PUSHPA DEVI AND ANR vs THE STATE OF BIHAR	PRABHAKAR SINGH SUMIT KUMAR BIROTTAM NARAYAN SINGH RITIKA KUMARI PRANAV BHASKAR ANUBHAV VATSA	AWADHESH KUMAR SINGH
48.	CR. MISC./3799/2026 316(2),318(4),336 A.BAIL	1	SHAKUNTLA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	MADHUKAR ANAND AMARJEET	RAMESH CHANDRA ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH SHREYANSHU KUMAR GINNI PRIYA SAKSHI BHATNAGAR EASHITA RAJ ADITYA RAJ SINGH ANUJ KUMAR SHREYANSHU KUMAR GINNI PRIYA SAKSHI BHATNAGAR
49.	CR. MISC./3801/2026 126(2),115(2),109 A.BAIL	1	MANOJ KUMAR @ MANOJ MAHTO vs THE STATE OF BIHAR	JITENDRA KUMAR	SURENDRA PRASAD SINGH
50.	CR. MISC./3804/2026 96,70(2) A.BAIL	1	SANJAY SAHANI @ SANJAY KUMAR SAHNI AND ORS vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR TIWARI MOHAN KUMAR TIWARI	MOHAMMED ARIF
51.	CR. MISC./3813/2026 126(2),115(2),117 A.BAIL	1	RAMBABU KUMAR AND ORS vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	PUSHPA SINHA
52.	CR. MISC./3816/2026 103(1), A.BAIL	1	SHANKAR KUMAR @ SHANKAR SINGH vs THE STATE OF BIHAR	KUMAR LALIT SIDHENDRA NARAYAN SINGH	SHARDA KUMARI
53.	CR. MISC./3821/2026 25(1-b)a,26,27, A.BAIL	1	ASHOK YADAV vs THE STATE OF BIHAR	RAM PRASAD SINGH RAJEEV KUMAR	GANESH PRASAD SINGH
54.	CR. MISC./3824/2026 137(2),87,352,351 A.BAIL	1	SUNIL KUMAR MAHTO @ SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR	UDAY CHAND PRASAD
55.	CR. MISC./3826/2026 126(2),115(2),109 A.BAIL	1	RAUSHAN SINGH vs THE STATE OF BIHAR AND ANR	AMIT KUMAR ARVIND KUMAR MD. SHADAB ALAM WAZDI	DR. INDIWAR KUMARI
56.	CR. MISC./3832/2026 319(2),318(4),338 A.BAIL	1	ANITA VERMA vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	NITYA NAND TIWARY
57.	CR. MISC./3837/2026 126(2),127(2),115 A.BAIL	1	SANJAY KUMAR @ KALU AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	CHANDRA SEN PRASAD SINGH
58.	CR. MISC./3843/2026 115(2),126(2),75, A.BAIL	1	SUNIL SHARMA @ SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	SARITA KUMARI BIPIN KUMAR ABHISHEK KUMAR RAVI KANT	NIRMALA KUMARI
59.	CR. MISC./3848/2026 323,324,307,379,5 A.BAIL	1	BIKASH SINGH AND ANR vs THE STATE OF BIHAR	RAJESH KUMAR	ANIL KUMAR SINGH NO. 1
60.	CR. MISC./3849/2026 147,148,149,341,3 A.BAIL	1	MD. IMAM @ IMAM vs THE STATE OF BIHAR	RAJ KUMAR SARVOTTAM KUMAR PRATIK KUMAR	RAM BILASH ROY RAMAN

61.	CR. MISC./3852/2026 137(2),140(3) A.BAIL	1	MOST. MANJU DEVI @ MANJU DEVI AND ANR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SPRIHA SHREYA	SATYA NAND SHUKLA
62.	CR. MISC./3855/2026 109(1), A.BAIL	1	AJAY YADAV AND ANR vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	SANJAY KUMAR TIWARY
63.	CR. MISC./3865/2026 103(1),3(5), A.BAIL	1	RAVINDRA PASWAN AND ORS vs THE STATE OF BIHAR	ADITYA KUMAR PANDEY PRAGYA BHARTI SURENDRA KISHORE THAKUR	PARMANAND KUMAR
64.	CR. MISC./3867/2026 318(4),338,336(3) A.BAIL	1	KAYIM MIYAN @ KAYUM MIYAN @ KAYIM ALAM vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI	MURLI DHAR
65.	CR. MISC./3870/2026 126(2),115(2),117 A.BAIL	1	SAYEDA BEGUM @ SAYEDA KHATOON vs THE STATE OF BIHAR	AMAL KUMAR SINHA	MD. FAHIMUDDIN
66.	CR. MISC./3871/2026 147,148,149,341,3 A.BAIL	1	SHASHI KANT TIWARY AND ANR vs THE STATE OF BIHAR	CHANDAN KUMAR VERMA RAKESH KUMAR SINHA CHANDAN KUMAR VERMA	LALAN KUMAR
67.	CR. MISC./3873/2026 126(2),115(2),109 A.BAIL	1	DEEPAK KUMAR AND ORS vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA KUMARI ANJALI	BINOD KUMAR
68.	CR. MISC./3874/2026 498A,34 A.BAIL	1	AKHILESH KUMAR vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	SHANTANU KUMAR
69.	CR. MISC./3885/2026 126(2),115(2),118 A.BAIL	1	MD. AFSAR @ AFSAR SIDDAQUI @ AFASAR SIDDHAKI AND ORS vs THE STATE OF BIHAR	MAHENDRA PRATAP	BHARAT LAL
70.	CR. MISC./3891/2026 126(2),115(2),118 A.BAIL	1	KARU YADAV AND ANR vs THE STATE OF BIHAR	UDAY BHAN SINGH KUMARI SHREYA RAJAN KUMAR	RAM SEVAK CHOUDHARY PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR
71.	CR. MISC./3895/2026 140(3),3(5) A.BAIL	1	RAM PUKAR MANDAL AND ORS vs THE STATE OF BIHAR	BHAVESH KUMAR SAH ARCHNA AANAND	ANIL PRASAD SINGH
72.	CR. MISC./3897/2026 109,111,115(2),11 A.BAIL	1	SANOJ KUMAR AND ORS vs THE STATE OF BIHAR	MANOJ KUMAR	MITHLESH KUMAR KHARE
73.	CR. MISC./3901/2026 303(2),318(4) A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD RAJNISH KUMAR	TARKESHWAR NATH THAKUR
74.	CR. MISC./3903/2026 329(3),191(2),191 A.BAIL	1	BHUSHAN KUMAR @ BHUSHAN YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	SANJAY KUMAR SINGH
75.	CR. MISC./3908/2026 191(2),191(3),109 A.BAIL	1	BABLU KUMAR @ BABLU MAHTO AND ORS vs THE STATE OF BIHAR	DILIP KUMAR ROY REKHA RANJAN PRASAD	LAKSHMI KANT SHARMA PRABHAT KUMAR SIKANDAR KUMAR YADAV MANOJ KUMAR SINGH
76.	CR. MISC./3946/2026 420,467,471,341,5 A.BAIL	1	JAGDISH PRASAD SAH vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	NAVIN KUMAR PANDEY
77.	CR. MISC./3947/2026 87,137(2),3(5), A.BAIL	1	JIVLAL YADAV AND ANR vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	SHYAM KUMAR SINGH
78.	CR. MISC./3951/2026 126(2),115(2),117 A.BAIL	1	NILESH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR ARUN ANIL KUMAR SUDHIR KUMAR ADITYA PUSHKAR RAJIV RANJAN RAM NARESH SINGH KARAMCHAND KUMAR	JITENDRA KUMAR SINGH
79.	CR. MISC./3964/2026 126(2),115(2),109 A.BAIL	1	RANJEET YADAV @ RANJEET KUMAR vs THE STATE OF BIHAR	RABISH KUMAR	ASHA DEVI
80.	CR. MISC./3965/2026 318(4),303(2),338 A.BAIL	1	SATISH KUMAR JHA @ SATISH KUMAR @ SATISH JHA AND ORS vs THE STATE OF BIHAR AND ANR	LOVEKUSH KUMAR SACHCHIDANAND CHOUDHARY	RAM SEVAK CHOUDHARY
81.	CR. MISC./3966/2026 126(2),115(2),109 A.BAIL	1	MD. SHAHANBAJ ALAM @ AARJU @ SHAHNWAZ ALAM AND ANR vs THE STATE OF BIHAR	SUNIL KUMAR SHIVAM KUMAR	DR. INDIWAR KUMARI RAHUL KUMAR MISHRA RAMA NAND PODDAR

82.	CR. MISC./3974/2026 126(2),115(2),109 A.BAIL	1	RAM PRAVESH CHAUDHUR AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ANUJ KUMAR SHRIVASTAVA
83.	CR. MISC./3979/2026 126(2),115(2),125 A.BAIL	1	SHANTI DEVI @ SHAVITRI DEVI AND ANR vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	SURENDRA KUMAR
84.	CR. MISC./3982/2026 190,11(2),191(3), A.BAIL	1	VIKASH KUMAR @ VIKESH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR ARVIND KUMAR SINHA	JAGDHAR PRASAD
85.	CR. MISC./3986/2026 126(2),115(2),85, A.BAIL	1	GAUTAM KUMAR vs THE STATE OF BIHAR AND ANR	RUDAL PRASAD VIJAYENDRA PRASAD	BHANU PRATAP SINGH
86.	CR. MISC./3987/2026 80(2),103(1),3(5) A.BAIL	1	RABINDRA SINGH vs THE STATE OF BIHAR	ADYA PANDEY RITA KUMARI UPADHYAYA MANINI JAISWAL MEGHA RANI MANAS RAJDEEP	ANIL KUMAR
87.	CR. MISC./3989/2026 448,504,341,323,3 A.BAIL	1	ANIL KUMAR SAHANI AND ORS vs THE STATE OF BIHAR	KESHAV KUMAR JHA RAHUL KUMAR PRAFULL CHANDRA JHA	HARENDRA PRASAD
88.	CR. MISC./3992/2026 191(2)(3),190,126 A.BAIL	1	ARJUN RAM AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	YOGENDRA KUMAR SINGH
89.	CR. MISC./3996/2026 126(2),115(2),117 A.BAIL	1	REETA DEVI AND ORS vs THE STATE OF BIHAR	DURGESH NANDAN PUJA	GAURI SHANKAR GUPTA
90.	CR. MISC./3998/2026 96,3(5), A.BAIL	1	VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	SITA RAM PRASAD GANPAT KUMAR MEHTA SITARAM PRASAD	KUMAR VEERENDRA NARAYAN
91.	CR. MISC./4002/2026 115(2),117(2),126 A.BAIL	1	MD. IRFAN AND ANR vs THE STATE OF BIHAR	ABHISHEK RANJAN SAKET KUMAR	SANJAY KUMAR TIWARY
92.	CR. MISC./4003/2026 126(2),115(2),109 A.BAIL	1	ARJUN KUMAR MANDAL @ ARJUN MANDAL AND ANR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	SUNIL KUMAR PANDEY
93.	CR. MISC./4004/2026 103,3(5), A.BAIL	1	PRIYANKA KUMARI AND ANR vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	DR.MRITYUNJAYA KR.GAUTAM
94.	CR. MISC./4010/2026 115(2),126(2),117 A.BAIL	1	ANKIT KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN NUTAN JHA	RANA RANDHIR SINGH
95.	CR. MISC./4013/2026 82(2),3(5), A.BAIL	1	PUNAM @ POONAM DEVI vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SHAILENDRA KUMAR SINGH VIBHUTI RANJAN SONVADRA
96.	CR. MISC./4017/2026 316(2),316(3),318 A.BAIL	1	VIJAY SHANKAR SINGH @ VINAY SHANKAR SINGH vs THE STATE OF BIHAR AND ANR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR MANISH KUMAR MOUAR	SANJAY KUMAR TIWARY
97.	CR. MISC./4019/2026 126(2),115(2),87, A.BAIL	1	MD. ZAHID vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI DHEERAJ KUMAR	CHANDRA SEN PRASAD SINGH
98.	CR. MISC./4020/2026 126(2),115(2),118 A.BAIL	1	RAGHUVEER SINGH @ ABHISHEK SINGH @ ABHISHEK KUMAR SINGH vs THE STATE OF BIHAR	HIMANSHU RANJAN MANISH CHANDRA GANDHI EKTA VATS	PUSHPA SINHA
99.	CR. MISC./4023/2026 80(2),3(5), A.BAIL	1	BIJMANTI DEVI @ BIJYANTI DEVI @ GYANTI DEVI AND ANR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	SUCHETA YADAV
100.	CR. MISC./4025/2026 80(2),3(5), A.BAIL	1	MITHUN CHAURASIYA @ PREM KUMAR @ MEETHA AND ORS vs THE STATE OF BIHAR	VIKASH KUMAR SHUKLA	ANITA KUMARI

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 304 (AT 10:30 A.M.)
Mr. Justice A. Abhishek Reddy

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ADMISSION - FRESH CASES		
1.	CWJC/18159/2025 PUBLIC DEMAND RECO	1	CHANDRAMANI PRASAD @ CHANDRAMANI KUMAR vs THE STATE OF BIHAR AND ORS	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	GOVERNMENT PLEADER (20)
2.	CWJC/18361/2025 L.I.C./INSURANCE	1	SANDHYA VARMA vs UNION OF INDIA AND ORS	PALLAVI LALA SHYAMLI KUMARI HIRA SHARMA	ADDITIONAL SOLICITOR GENERAL RAJAN GHOSHRAVE KUMARI ANJALI NISHANT KUMAR PRASHANT KUMAR
3.	CWJC/18365/2025 TRADE & COMMERCE (	1	BRAJESH RANJAN vs THE KOTAK MAHINDRA BANK AND ORS	SACHIN KUMAR HARSH KAUSHAL ABHISHEK KUMAR PANDEY AMAN RAJ KULDEEP THAKUR	DAYANAND SINGH
4.	CWJC/18376/2025 TRADE & COMMERCE (	1	ASHISH KUMAR SINGH vs BHARAT PETROLEUM CORPORATION LTD. (B.P.C.L) AND ORS	ARUN KUMAR DHRAMVEER	STANDING COUNSEL (09) SIDDHARTHA PRASAD ADITI HANSARIA
5.	CWJC/18392/2025 PUBLIC DEMAND RECO	1	SHAILENDRA KUMAR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR	STANDING COUNSEL (11)
6.	CWJC/18411/2025 E.C.ACT	1	M/S BHARAT KHAD BEEJ BHANDAR, vs THE STATE OF BIHAR AND ORS	DHANANJAYA NATH TIWARI KUMAR RAJDEEP	GOVERNMENT ADVOCATE (02)
7.	CWJC/18423/2025 WORKS CONTRACT	1	M/S. SRI RAM ENTERPRISES vs THE STATE OF BIHAR AND ORS	GAUTAM KUMAR KEJRIWAL AKASH KUMAR ALOK KUMAR JHA MUKUND KUMAR	STANDING COUNSEL (09)
8.	CWJC/18440/2025 TRADE & COMMERCE (	1	M/S NISHANT ENTERPRISES vs STATE BANK OF INDIA AND ANR	PULKIT RANJAN	SANJIV KUMAR.
9.	CWJC/18451/2025 WORKS CONTRACT	1	SARITA PANDAY @ SARITA PANDEY vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ	STANDING COUNSEL (09) AWADHESH KUMAR
10.	CWJC/18506/2025 WORKS CONTRACT	1	PARIDHI BHARTI vs THE STATE OF BIHAR AND ORS	AVINASH KUMAR KUMAR SATYAM	STANDING COUNSEL (25) PRINCE KUMAR MISHRA
11.	CWJC/18514/2025 E.C.ACT	1	PARMESHWAR RAVIDAS vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR CHAUDHARY	GOVERNMENT PLEADER (14)
12.	CWJC/18516/2025 ELECTRICITY MATTER	1	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ANR vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR RENU JHA	STANDING COUNSEL 28 RAJANI KANT MISHRA
13.	CWJC/18529/2025 CONTRACT (SATUTORY	1	RAMESH KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR	ADVOCATE GENERAL KISHORE KUMAR SINHA LALIT KISHORE
14.	CWJC/18536/2025 WORKS CONTRACT	1	BABA DEBRAHA ENTERPRISES vs THE UNION OF INDIA AND ORS	PRAVASHANKAR MISHRA NAVNEET DUBEY	ADDITIONAL SOLICITOR GENERAL
15.	CWJC/18569/2025 SHOPES & ESTABLISH	1	NIRMAL SINGH vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA	STANDING COUNSEL (26)
16.	CWJC/18572/2025 E.C.ACT	1	DASHRATH PASWAN vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA	ADDITIONAL ADVOCATE GENERAL (5)
17.	CWJC/18576/2025 SHOPES & ESTABLISH	1	ANITA DEVI vs THE STATE OF BIHAR AND ORS	NIKITA MITTAL AKASH RAJ RAJIT RANJAN	STANDING COUNSEL (9) PRASOON SINHA YASHRAJ BARDHAN

18.	CWJC/18586/2025 TRADE & COMMERCE (	1	UMGESHWARI HP GAS AGENCY AND ORS vs THE UNION OF INDIA AND ORS	PUNEET SIDDHARTHA ARYAN SINHA SHIVAM RAJ	ADDITIONAL SOLICITOR GENERAL SANJAY KUMAR MISHRA RAM TUJABH SINGH RADHIKA RAMAN
19.	CWJC/18626/2025 WORKS CONTRACT	1	RAMNATH RAY vs THE STATE OF BIHAR AND ORS	RAJEEV RANJAN BELA SINGH	STANDING COUNSEL (25)
20.	CWJC/18628/2025 E.C.ACT	1	SULEKHA DEVI vs THE STATE OF BIHAR AND ORS	SHANKAR KISHORE SHAHI	ADDL. ADVOCATE GENERAL (04)
21.	CWJC/18651/2025 ELECTRICITY MATTER	1	BRAJ KISHORE JHA vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH AMBRISH RAHUL	STANDING COUNSEL (03) VIVEK PRASAD RITESH KUMAR KUNAL TIWARY
22.	CWJC/18655/2025 L.I.C./INSURANCE	1	SALAUDDIN @ MD. SALLAUDDIN vs THE NATIONAL INSURANCE COMPANY LIMITED AND ORS	NITIN KUMAR UMESH KUMAR GUPTA	MRITUNJAY KUMAR
23.	CWJC/18669/2025 E.C.ACT	1	RAJENDRA PRASAD KESHARI vs THE STATE OF BIHAR AND ORS	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	STANDING COUNSEL (18)
24.	CWJC/18754/2025 TRADE & COMMERCE (	1	M/S DWARIKA PRASAD AND SONS, MISC. CONTRACTOR, PATNA vs THE UNION OF INDIA AND ORS	PRANAV RANJAN GAURAV KUMAR	ADDITIONAL SOLICITOR GENERAL R.K.AGRAWAL PUNAM KUMARI SINGH SANJEEV KUMAR RAMESH KUMAR AGRAWAL
25.	CWJC/18762/2025 E.C.ACT	1	ANAND DEO PASWAN vs THE STATE OF BIHAR AND ORS	PREM RANJAN RAJ VIJAY BHARTI	GOVERNMENT PLEADER 24
26.	CWJC/18766/2025 TRADE & COMMERCE (	1	SHAILESH KUMAR SONI vs UNION OF INDIA AND ORS	AJAY KUMAR SHARMA PRASHANT KUMAR SHARMA	ADDITIONAL SOLICITOR GENERAL DAYANAND SINGH ANJANI KUMAR MISHRA RAJESH RANJAN GOVERNMENT PLEADER (7)
27.	CWJC/18776/2025 E.C.ACT	1	MD. SHOUKAT HOSSAIN @ MD. SHAUKAL HOSSAIN vs THE STATE OF BIHAR AND ORS	BIDHANESH MISRA TANUJA KUMARI MISHRA RAJENDRA KUMAR JHA	ADDL. ADVOCATE GENERAL (07)
28.	CWJC/18785/2025 MOTOR VECHILE MATT	1	ARIMARDAN KUMAR vs THE STATE OF BIHAR AND ORS	SURAJ NARAIN YADAV NEERAJ PRASAD SINHA RATNA SHEKHAR MASOOM ALAM CHANDRA MOHAN	GOVERNMENT PLEADER (23)
29.	CWJC/18788/2025 L.I.C./INSURANCE	1	SMT. AMRITA KUMARI vs THE UNITED INDIA INSURANCE COMPANY LTD. AND ANR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR ROHIT RANJAN MRINAL MOHAN MUKUL	SANJAY SINHA
30.	CWJC/18827/2025 L.I.C./INSURANCE	1	BABITA DEVI @ BABITA KUMARI vs THE UNION OF INDIA AND ORS	AKASH SHANKAR ANUSHKA NAUSHEEN FATMA RAJ KUMAR PIYUSH BHARTI	ADDITIONAL SOLICITOR GENERAL RISHABH KUMAR MAURYA RAVINDER KUMAR SHARMA AMARJEET CHOUDHARY BINOD BIHARI SINHA
31.	CWJC/18833/2025 CONTRACT (SATUTORY	1	M/S HIMANI REFRIGERATION AND COMPANY vs THE STATE OF BIHAR AND ORS	DEO PRAKASH SINGH NISHU KUMARI ABHISHEK KUMAR	STANDING COUNSEL (25) VIVEK PRASAD
32.	CWJC/18837/2025 TRADE & COMMERCE (	1	LUCKY SINHA vs THE STATE OF BIHAR AND ORS	RASHMI JHA UJJWAL KUMAR SINGH	STANDING COUNSEL (18)
33.	CWJC/18849/2025 E.C.ACT	1	SHIVAM FERTILIZERS, STATION ROAD, BIKRAMGANJ, DISTRICT-ROHTAS, BIHAR vs THE STATE OF BIHAR AND ORS	ALOK RAJIV RANJAN	ADDL. ADVOCATE GENERAL (03)
34.	CWJC/18850/2025 TRADE & COMMERCE (	1	RAJEEV KUMAR SINGH vs THE ZONAL MANAGER INDIAN BANK AND ANR	PRAVEEN KUMAR ANJU KUMARI SINHA KUMARI SEEMA SINGH DRISHTI MOHAN	DR. BINOD KUMAR JHA

35.	CWJC/18874/2025 ELECTRICITY MATTER IA-1/2025 () STAY OF PROCEEDING	1	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS vs THE STATE OF BIHAR AND ANR	PRAKASH KUMAR RENU JHA	STANDING COUNSEL 01 BIPIN BIHARI
36.	CWJC/18880/2025 ARISING FROM DRT	1	DEEPAK KUMAR SINGH AND ANR vs STATE BANK OF INDIA AND ORS	ANJANI KUMAR JHA ANITA KUMARI SHARMA VISHWA SHRI RAJENDRA	SANJIV KUMAR.
37.	CWJC/18894/2025 WORKS CONTRACT	1	M/S VEENA SINGH vs THE STATE OF BIHAR AND ORS	KUMARI RASHMI ADITYA RAJ SURESH PD SINGH NO.1	GOVERNMENT ADVOCATE 05
38.	CWJC/18899/2025 E.C.ACT	1	NOOR SABA vs THE STATE OF BIHAR AND ORS	KUMAR GAURAV	GOVERNMENT PLEADER 17
39.	CWJC/18926/2025 E.C.ACT	1	MUNNI DEVI vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY KAUSHALESH CHOUDHARY	ADDL. ADVOCATE GENERAL 04

FOR ORDERS (ON OFFICE NOTES)

40.	CWJC/13693/2025 TRADE & COMMERCE (	2	KRISHNA MURARI SHARMA, vs THE RESERVE BANK OF INDIA AND ORS	MRITUNJAY KUMAR RAM GANESH	STANDING COUNSEL (9) RAJESH RANJAN

FOR ORDERS

41.	CWJC/16342/2024 E.C.ACT	6	SHAMBHU PRASAD vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR PANDEY KUMARI PALLAVI	STANDING COUNSEL (12)

FOR ADMISSION

42.	CWJC/10234/2012 TRADE & COMMERCE (IA-1/2013 (8028/2013) MISC IA-2/2016 (5897/2016) MISC IA-3/2017 (3030/2017) MISC	63	M/S KA KRI INTERNATIONAL vs THE STATE OF BIHAR AND ORS	KAMAL KISHORE JHA AJAY KUMAR SINHA	YASHRAJ BARDHAN RAKESH M.SINGH KUMAR SHANKARAM KUMAR PRIYA RANJAN RAMA KANT SINGH SOUBHIK ROY (GP12) PRASHANT PRATAP AJIT KUMAR BINITA SINGH
43.	CWJC/15780/2023 OTHERS IA-1/2023 () STAY OF PROCEEDING	4	FOOD CORPORATION OF INDIA AND ANR vs THE UNION OF INDIA AND ORS	SANJAY KUMAR	ADDITIONAL SOLICITOR GENERAL SUJEET KUMAR SINHA RAVI KUMAR MUKESH KUMAR NO1
44.	CWJC/4588/2024 E.S.I.ACT	6	M/S RAJ RETINA AND EYE CARE CENTRE PRIVATE LIMITED. vs THE EMPLOYEE STATE INSURANCE CORPORATION AND ORS	GAJENDRA PRATAP SINGH	SUDHIR KUMAR BIJPURIA SANJEEV KUMAR PREETI SHREYA JHA
45.	CWJC/8377/2024 OTHERS	2	SHRI AMAR KUMAR SINGH (PROPRIETOR), vs THE STATE OF BIHAR AND ORS	RAMA KANT SINGH	GOVERNMENT PLEADER (14)
46.	CWJC/15877/2024 INDUSTRIAL DISPUTE	4	PANKAJ KUMAR vs THE UNION OF INDIA AND ORS	HARENDRA SINGH	ADDITIONAL SOLICITOR GENERAL RANJEET KUMAR PANDEY KANAK VERMA
47.	CWJC/2693/2025 E.C.ACT	7	JYOTI RANJANA vs THE STATE OF BIHAR AND ORS	DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA	GOVERNMENT PLEADER (07) UJJAWAL KUMAR SINGH ARVIND KUMAR SINHA
48.	CWJC/4118/2025 E.C.ACT	9	CHANDAN KUMAR PASWAN vs THE STATE OF BIHAR AND ORS	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	GOVERNMENT PLEADER (24)
49.	CWJC/9607/2025 E.C.ACT	4	RAM SHANKAR JHA vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR LABH	ADDL. ADVOCATE GENERAL (09)
50.	CWJC/10035/2025 WORKS CONTRACT	4	M/S ANIL KUMAR vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR SADASHIV TIWARI SHIVANI DEWALLA HIRESH KARAN	STANDING COUNSEL (12)
51.	CWJC/11365/2025 CONTRACT (SATUTORY	5	SHREYAS INFRATECH PRIVATE LIMITED (OPC) vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINHA AJAY KUMAR PRASAD	GOVERNMENT ADVOCATE (11)

52.	CWJC/11541/2025 ARISING FROM DRT	3	M/S SOLARIS ENTERPRISES A PROPRIETORSHIP FIRM AND ORS vs UNION BANK OF INDIA AND ORS	MRITUNJAY KUMAR	ANANT KUMAR SHARAN
53.	CWJC/11862/2025 TRADE & COMMERCE (	3	RAHUL SINGH vs RESERVE BANK OF INDIA AND ANR	PULKIT RANJAN	DAYANAND SINGH SOMYA ROSHAN PRABHAKAR NATH RAI
54.	CWJC/12117/2025 CONTRACT (SATUTORY	2	M/S KEJRIWAL AND ASSOCIATES vs THE BIHAR STATE EDUCATIONAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ORS	NATRAJ VERMA SACHINA	STANDING COUNSEL (9) GIRIJISH KUMAR
55.	CWJC/12926/2025 ARBITRATION IA-1/2025 () MISC IA-2/2026 () AMENDMENT	4	SOUTH BIHAR POWER DISTRIBUTION CO. LTD. vs M/S LUMINO INDUSTRIES LTD, AND ANR	VAIBHAVA VEER SHANKER KUMAR GAURAV	BRISKETU SHARAN PANDEY MADAN KUMAR ABHISHEK KUMAR
56.	CWJC/13704/2025 E.C.ACT	2	PREM KUMAR RAM vs THE STATE OF BIHAR AND ORS	RAM KISHORE SINGH AMIT KUMAR SINGH SUMIT KUMAR SINGH	GOVERNMENT PLEADER (26)
57.	CWJC/13766/2025 E.C.ACT	2	NAWEEN KUMAR TIWARI vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR PANDEY RAJESH KUMAR	STANDING COUNSEL (9)
58.	CWJC/13775/2025 E.C.ACT	2	MD. HASHAMUDDIN vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KARNA SHANKAR KUMAR ABHISHEK RAJ	STANDING COUNSEL 25
59.	CWJC/13896/2025 CONTRACT (SATUTORY	2	SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	LAL BABU SINGH NILESH KUMAR PANDEY	GOVERNMENT ADVOCATE (11)
60.	CWJC/13912/2025 other Miscellaneo PUBLIC DEMAND RECO	2	PREMLATA DEVI vs THE STATE OF BIHAR AND ORS	CHANDRA KANT	STANDING COUNSEL 10
61.	CWJC/13944/2025 CONTRACT (SATUTORY	2	DEEPAK SRI FOUNDATION vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR SAUBHAGYA SUMAN SAMRIDHI SUMAN KRITI SUMAN	ADVOCATE GENERAL KISHORE KUMAR SINHA
62.	CWJC/13950/2025 TRADE & COMMERCE (	1	M/S SRIVASTAVA CHEMICAL WORKS vs THE RESERVE BANK OF INDIA AND ORS	MARIA NAZIR MD. ANWAR	SHEELA SHARMA RAJESH RANJAN SHIVENDRA KUMAR ROY SHEELA SHARMA SHIVENDRA KUMAR ROY SHEELA SHARMA SHIVENDRA KUMAR ROY SHEELA SHARMA
63.	CWJC/15242/2025 E.C.ACT	2	NARESH DAS vs THE STATE OF BIHAR AND ORS	SUDHIR KUMAR SINHA	GOVERNMENT ADVOCATE (2)
64.	CWJC/16065/2025 SHOPES & ESTABLISH	2	PUNAM DEVI AND ORS vs THE STATE OF BIHAR AND ORS	PRERNA ANAND	GOVERNMENT ADVOCATE (8) PRINCE KUMAR MISHRA
65.	CWJC/16601/2025 WORKS CONTRACT	2	JDM ENGINEERING AND CONSTRUCTION PRIVATE LIMITED, THROUGH ITS DIRECTOR CHAKARDHAR CHOUDHARY, vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN ANSH PRASAD	GOVERNMENT ADVOCATE (5)
66.	CWJC/16689/2025 TRADE & COMMERCE (	2	SUBODH KUMAR vs THE STATE OF BIHAR AND ORS	PRIYANKA SINGH EASHITA RAJ ADARSH SINGH	STANDING COUNSEL (4)
67.	CWJC/17108/2025 CONTRACT (SATUTORY	2	MANI SHANKAR JHA vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR CHOUDHARY AKSHANSH ANKIT	GOVERNMENT ADVOCATE (5)
68.	CWJC/18670/2025 WORKS CONTRACT IA-1/2026 () AMENDMENT	1	M/S KHUSHEE CONSTRUCTION vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR ARADHANA KUMARI AKASH DEEP	ADDL. ADVOCATE GENERAL (03)
69.	CWJC/18902/2025 E.C.ACT	1	UMA KANT YADAV vs THE STATE OF BIHAR AND ORS	KUMAR GAURAV	STANDING COUNSEL 01
70.	CWJC/19676/2025 TRADE & COMMERCE (	1	JITENDRA KUMAR vs RESERVE BANK OF INDIA AND ORS	PULKIT RANJAN ANIRVAN CHOUDHURI	RAJESH RANJAN DAYANAND SINGH

71.	CWJC/19881/2025 E.C.ACT	1	AKALESH KUMAR @ AKALESH PRASAD vs THE STATE OF BIHAR AND ORS	SURYA SWETABH APUL RAJEEV RANJAN	ADVOCATE GENERAL
72.	CWJC/19915/2025 WORKS CONTRACT	1	M/S KHUSHEE CONSTRUCTION vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR ARADHANA KUMARI AKASH DEEP	GOVERNMENT ADVOCATE (11)
73.	CWJC/20460/2025 E.S.I.ACT	2	PASHUPATINATH DISTRIBUTORS PVT. LTD. vs THE EMPLOYEE STATE INSURANCE CORPORATION AND ANR	PARUL PRASAD ADITYA ANAND ANSH PRASAD RATNESH KUMAR	SUDHIR KUMAR BIJPURIA
74.	CWJC/20709/2025 E.C.ACT	1	PRASAD BHUYAN vs THE STATE OF BIHAR AND ORS	BINAY KUMAR AVINASH GAURAV	GOVERNMENT PLEADER (23)
75.	CWJC/95/2026 ELECTRICITY MATTER	1	SITA RAM PRASAD vs THE STATE OF BIHAR AND ORS	ARJUN PRASAD MAN MOHAN KUMAR NAVIN KUMAR ABHIMANYU AMRENDRA KUMAR	GOVERNMENT PLEADER (02) VIVEK PRASAD
76.	CWJC/186/2026 PUBLIC DEMAND RECO	1	SUSHIL KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL (4) SHAILENDRA KUMAR SINGH ANUKRITI JAIPURIYAR
77.	CWJC/1264/2026 TRADE & COMMERCE (	1	SMT. SHASHI PRABHA DEVI vs THE GENERAL MANAGER (P AND D) INDIAN BANK AND ORS	SANTOSH KUMAR SINHA 2 UTTAM KUMAR MISHRA DIVYA JYOTI	STANDING COUNSEL (1) DR. BINOD KUMAR JHA

FOR HEARING

78.	CWJC/21992/2018 TRADE & COMMERCE (	25	M/S. SUN BIOTECHNOLOGY LIMITED vs BIHAR STATE FINANCIAL CORPORATION AND ORS	SURAJ SAMDARSHI VISHAL VIKRAM RANA	ASHISH GIRI NIKHIL KUMAR AGRAWAL SHIVENDRA KUMAR ROY JITENDRA KUMAR ROY SHEELA SHARMA
79.	CWJC/16637/2025 STATE INDUS.CAPITA	4	M/S HARINAGAR SUGAR MILLS LIMITED vs THE STATE OF BIHAR AND ORS	SMRITI SINGH SAMIR KUMAR SIPPY SINHA	ADDL. ADVOCATE GENERAL (03)
With 79.1	CWJC/19715/2025 STATE INDUS.CAPITA	2	M/S HARINAGAR SUGAR MILLS LIMITED vs THE STATE OF BIHAR AND ORS	SAMIR KUMAR SMRITI SINGH	GOVERNMENT ADVOCATE (11)

(AT 2:15 P.M.)

MEDIATION FOR THE NATION DRIVE 2.0

80.	CWJC/18631/2025 MINIMUM WAGES ACT	1	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SHRUTI SUDHA RAVI KUMAR PANDEY	STANDING COUNSEL (26)
81.	CWJC/18772/2025 EMPLOYEES PROVIDEN	2	CHANDRASHEKHAR PANDEY vs THE FOOD CORPORATION OF INDIA THROUGH GENERAL MANAGER, 16-20 BARAKHAMBA LANE, NEW DELHI-110001. AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ SHUBHAM PRIYADARSHI	P.K. VERMA
82.	CWJC/19155/2025 E.S.I.ACT	1	ROSE PUBLIC SCHOOL vs EMPLOYEES STATE INSURANCE CORPORATION AND ORS	MANISH JHA	SUDHIR KUMAR BIJPURIA SANJEEV KUMAR RAVI KUMAR PANDEY
83.	CWJC/19859/2025 OTHERS	1	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR RAVI KUMAR PANDEY	STANDING COUNSEL (09)
84.	CWJC/19924/2025 EMPLOYEES PROVIDEN	1	VIKASH KUMAR PROPRIETOR, M/S. VIKASH KUMAR vs THE EMPLOYEES PROVIDENT FUND ORGANISATION (EPFO) AND ORS	ASHOK KUMAR	PRASHANT SINHA
85.	CWJC/19953/2025 EMPLOYEES PROVIDEN	1	RAM KUMAR PATHAK vs THE STATE OF BIHAR AND ORS	SARVAN KUMAR KUMAR RAJEEV	STANDING COUNSEL (4) PRASHANT SINHA RAVI KUMAR

PATNA HIGH COURT	114	Wednesday 28th January, 2026 Hon'ble Mr. Justice A. Abhishek Reddy

86.	CWJC/20508/2025 EMPLOYEES PROVIDEN	1	GANGA PRASAD DAS vs THE UNION OF INDIA AND ORS	MD. FAHIMUDDIN	ADDITIONAL SOLICITOR GENERAL PRASHANT SINHA MADHAV KRISHNA MANOJ KUMAR SINGH

N.B.:- Hon'ble Court may again take up left over cases of 10:30 A.M. after 2:15 P.M. cases.

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 306 (AT 10:30 A.M.)
Mr. Justice Sandeep Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
No adjournment shall be granted.					
			FOR JUDGEMENT		
1.	CR. APP (SJ)/4823/2018 CR. APPEAL (SJ) Q SC/ST ACT (QSH)	20	MUKESH KUMAR vs STATE OF BIHAR AND ANR	VIJAY KUMAR	BINAY KRISHNA RAJEN SAHAY RAJ KUMAR
			FOR ORDERS		
2.	CR. MISC./47406/2025 R.BAIL-1	3	RAJPAT KUSHWAHA @ RAJPATI KUSHWAHA vs THE STATE OF BIHAR	MRITUNJAY KUMAR SHIKHA THAKUR	YOGENDRA KUMAR SINGH SHIVJEE SINGH MUKESH KUMAR
3.	CR. MISC./88734/2025 25(1-B)(a),26,27 R.BAIL-1	2	SIKANDAR KUMAR CHOUDHARY @ JHARAKALKA @ ZARALKA vs THE STATE OF BIHAR	RAJ KUMAR SINHA	SANJAY KUMAR
			FOR ADMISSION - FRESH CASES		
4.	CR. MISC./90776/2025 420,467,468,471,3 A.BAIL	1	DINESH PRASAD vs THE STATE OF BIHAR	SANJEEV KUMAR SITESH KASHYAP	VEENA KUMARI JAISWAL
5.	CR. MISC./90779/2025 191(2),191(3),190 A.BAIL	1	ANUP KUMAR RAM @ ANUP KUMAR vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	BHARAT BHUSHAN
6.	CR. MISC./90785/2025 89,109(1),126(2), A.BAIL	1	DHANESHWAR SAH AND ORS vs THE STATE OF BIHAR	KESHAV BHARDWAJ KESHAV BHARDWAJ KESHAV BHARDWAJ	SANJAY KUMAR TIWARY
7.	CR. MISC./90786/2025 191(2),329(3),126 A.BAIL	1	MANISH PASWAN vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	SHAILENDRA KUMAR
8.	CR. MISC./90787/2025 190,191(2)(3),192 A.BAIL	1	MEGHANATH YADAV @ NILESH KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	SANJAY KUMAR PANDEY PRIYA GUPTA SAKSHI KUMARI
9.	CR. MISC./90792/2025 318(4),316(2) A.BAIL	1	SARITA KUMARI vs THE STATE OF BIHAR	BANDANA SINGH SUDHIR KUMAR SINGH SAHARSH SINGH	PARMESHWAR MEHTA
10.	CR. MISC./90801/2025 137(2),96,3(5) A.BAIL	1	RAHISH PASWAN @ RAHISH KUMAR PASWAN vs THE STATE OF BIHAR	KANCHAN JHA NISHANT CHOUDHARY UZMA SULTAN	SHARDA KUMARI
11.	CR. MISC./90809/2025 126(2),115(2),109 A.BAIL	1	MASLAHU KHAN vs THE STATE OF BIHAR	RAJANI KANT SINGH	LALAN KUMAR
12.	CR. MISC./90813/2025 115(2),85,352,351 A.BAIL	1	ATIULLAH ANSARI vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RENUKA RATNAKAR (APP 125) ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY
13.	CR. MISC./90831/2025 137(2),96 A.BAIL	1	BINOD KUMAR vs THE STATE OF BIHAR	BRAJ BHUSAN PODDAR	RAJ KISHOR SINGH
14.	CR. MISC./90832/2025 80(2),3(5) A.BAIL	1	LALENDRA PRASAD @ NARENDRA PRASAD AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE BIRENDRA KUMAR	ANAND KISHORE CHOUDHARY
15.	CR. MISC./90836/2025 448,341,326,307,3 A.BAIL	1	AKHILESH KUMAR THAKUR @ MANTOO THAKUR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR KRISHNA GOND	ASHOK KUMAR SINGH SHREE KANT PANDEY AVINASH
16.	CR. MISC./90842/2025 126(2),115(2),109 A.BAIL	1	GAURI SHANKAR BHANDARI AND ORS vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI	AHMAD ALI
17.	CR. MISC./90846/2025 191(2),190,126(2) A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	NAND KISHORE PRASAD VAGESHWAR KUMAR

18.	CR. MISC./90847/2025 126(2),115(2),117 A.BAIL	1	SHANKAR RAI AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR	UMA SHANKAR PRASAD SINGH SANTOSH KUMAR MD. MOBASSAR ALI
19.	CR. MISC./90870/2025 366A,34, A.BAIL	1	RIYA SINGH @ RIYA DEVI @ DEJI DEVI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI AYUSHI GUPTA KUMKUM BHAGAWATI	BISHWESHWAR RAM
20.	CR. MISC./90872/2025 147,341,323,325,3 A.BAIL	1	SARDAR KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH	DAMODAR PRASAD TIWARY
21.	CR. MISC./90881/2025 190,191(2),191(3) A.BAIL	1	JAY SHANKAR KUMAR @ SHANKAR MANDAL vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH RAJEEV KUMAR	UMANATH MISHRA
22.	CR. MISC./90882/2025 115(2),126(2),118 A.BAIL	1	VISHWAJEET KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD RAJNISH KUMAR	RAM PRIYA SHARAN SINGH
23.	CR. MISC./90887/2025 126(2),115(2),109 A.BAIL	1	BALI SAH AND ORS vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	RANA RANDHIR SINGH
24.	CR. MISC./90888/2025 126(2),115(2),74, A.BAIL	1	NITISH KUMAR YADAV @ NITISH KUMAR @ NITISH YADAV AND ANR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND	MADHURA NAND JHA
25.	CR. MISC./90896/2025 420,467,468,471,3 A.BAIL	1	SONI KUMARI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	PREM KUMAR JHA
26.	CR. MISC./90899/2025 341,323,308,504,3 A.BAIL	1	BIJALI RAY @ MONU KUMAR vs THE STATE OF BIHAR	PARMESHWAR VISHWAKARMA DHIRDYUTI KUMAR VERMA SUBHASH NATH	PRANAV KUMAR
27.	CR. MISC./90904/2025 25(1-A),25(1-AA), A.BAIL	1	NARENDRA RAI vs THE STATE OF BIHAR	GANESH PRASAD SINGH	UPENDRA KUMAR
28.	CR. MISC./90908/2025 85, A.BAIL	1	IRFAN ALAM vs THE STATE OF BIHAR AND ANR	ACHINTYA ANAND	BHARAT LAL ARBIND KUMAR SINGH
29.	CR. MISC./90910/2025 126(2),115(2),117 A.BAIL	1	RAVI RAM vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	DILIP KUMAR NO. 1
30.	CR. MISC./90911/2025 420,406,467,468,4 A.BAIL	1	RAVINDRA PRASAD YADAV vs THE STATE OF BIHAR AND ANR	RISHABH MISHRA VINOD PANDEY SHASHI RANJAN	MD. FAHIMUDDIN DEOVIND KUMAR SINGH DHARMESH KUMAR CHAUBEY ANURADHA KUMARI UTPAL KANT BINOD KUMAR
31.	CR. MISC./90917/2025 126(2),115(2),109 A.BAIL	1	SHAILESH KUMAR DUBEY @ SHAILESH KUMAR SHAIL AND ORS vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR KRISHNA GOND	SYED EHTESHAMUDDIN
32.	CR. MISC./90918/2025 329(4),191(2),190 A.BAIL	1	RAJ KUMAR BHUIYAN AND ORS vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	PRAMOD KUMAR PANDEY
33.	CR. MISC./90920/2025 126(2),115,352,30 A.BAIL	1	RUKSANA KHATUN @ RUKHSANA KHATUN AND ANR vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	JAGDHAR PRASAD
34.	CR. MISC./90921/2025 341,323,379,498(A A.BAIL	1	HARDEO KUMAR vs THE STATE OF BIHAR AND ANR	BINOD KUMAR SINHA NIKHILESH KUMAR	NITYANAND
35.	CR. MISC./90927/2025 406,420,120(B),34 A.BAIL	1	PRAVEEN KHATOON @ PARVEEN KHATOON vs THE STATE OF BIHAR	MASOOM RAZA SUMIT SHEKHAR PANDEY	PAWAN KUMAR CHAURASIA BHOLA KUMAR
36.	CR. MISC./90930/2025 309(6),3(5), A.BAIL	1	ANISH KUMAR vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV	BINOD KUMAR
37.	CR. MISC./90934/2025 467,468,471,472,4 A.BAIL	1	RAJENDRA RAM vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	SATYA NAND SHUKLA
38.	CR. MISC./90935/2025 303(2),319(2),318 A.BAIL	1	JANARDAN CHOUDHARY vs THE STATE OF BIHAR	BHASKAR SHANKAR	HARENDRA PRASAD
39.	CR. MISC./90936/2025 126(2),115,109(1) A.BAIL	1	SAURABH KUMAR vs THE STATE OF BIHAR	BABLU KUMAR SATISH KUMAR	ANUJ KUMAR SHRIVASTAVA
40.	CR. MISC./90938/2025 103(1),238,3(5) A.BAIL	1	RINKI DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	DAMODAR PRASAD TIWARY AJAY KUMAR SINHA

41.	CR. MISC./90940/2025 329(3),126(2),115 A.BAIL	1	RAJA RAM KUMAR AND ANR vs THE STATE OF BIHAR	AMBRISH KR JHA SMT. SHASHI PRIYA PATHAK ANTRA AZAD	SYED EHTESHAMUDDIN DHIRENDRA KUMAR BRAJ KISHORE PRASAD SINHA NAGENDRA KUMAR HIMANSHU
42.	CR. MISC./90941/2025 126(2),115(2),303 A.BAIL	1	RAMESHWAR RAM @ RAMISHWAR RAM AND ANR vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	ASHOK KUMAR SINGH
43.	CR. MISC./90942/2025 115(2),126(2),110 A.BAIL	1	RAJO CHAUDHARY @ RAJIV KUMAR CHAUDHARY AND ORS vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	KALYAN SHANKAR
44.	CR. MISC./90943/2025 191(2),126(2),115 A.BAIL	1	UPENDRA SINGH @ UPENDRA NARAYAN SINGH AND ANR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	SATYA NAND SHUKLA
45.	CR. MISC./90946/2025 406,420,34, A.BAIL	1	SUBHASH YADAV @ SUBHASH CHAUDHARY @ SUBASH CHAUDHARY AND ANR vs THE STATE OF BIHAR AND ANR	ADESH RAJ SINGH NAND KISHOR PATEL SWARNIMA	ASHA KUMARI
46.	CR. MISC./90947/2025 401,413,414,467,4 A.BAIL	1	MD. ALLAUDDIN @ SOLAI @ MOHAMMAD ALLAUDDIN @ SHOLEY vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	RAJENDRA SINGH
47.	CR. MISC./90948/2025 406,420, A.BAIL	1	USHA KUMARI @ USHA DEVI vs THE STATE OF BIHAR AND ANR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	YOGENDRA KUMAR KUMAR PRINCE TUNTUN KUMAR
48.	CR. MISC./90953/2025 341,323,498(A),50 A.BAIL	1	RIGENDRA KUMAR SINGH @ BHUALI SINGH @ RIGENDAR SINGH vs THE STATE OF BIHAR AND ANR	DEWENDRA NARAYAN SINGH	RAM BILASH ROY RAMAN
49.	CR. MISC./90957/2025 309(6), A.BAIL	1	ARPI KUMAR @ ARPI MANDAL vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR DHANDEV KUMAR ISHA MISHRA	PARMANAND KUMAR
50.	CR. MISC./90958/2025 135, A.BAIL	1	RANJAY KUMAR vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR BIJAY KUMAR PANDEY SHREEKANT VAIDYA	ASHOK KUMAR SINGH SHREKANT SHARAN SINGH VIVEK PRASAD SHREKANT SHARAN SINGH
51.	CR. MISC./90961/2025 109,3(5), A.BAIL	1	VIJAY YADAV @ VIJAY KUMAR YADAV vs THE STATE OF BIHAR	KEDAR JHA	NIRMAL KUMAR SINHA SHIVNANDAN BHARTI PINTU KUMAR PATEL VIKASH KUMAR
52.	CR. MISC./90962/2025 85, A.BAIL	1	MOHIT KUMAR vs THE STATE OF BIHAR AND ANR	ANIMESH GUPTA SHIVAM GUPTA	SURESH PRASAD SINGH VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR
53.	CR. MISC./90967/2025 126(2),115(2),117 A.BAIL	1	RAM PRAVESH MAHTO vs THE STATE OF BIHAR	VINOD PANDEY SAUMYA	SHAHABUDDIN AZEEM @ S. AZEEM
54.	CR. MISC./90974/2025 64,126(2),115(2), A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR AND ANR	SHIVNANDAN SAH	RAM NARESH RAY
55.	CR. MISC./90975/2025 137(2),3(5), A.BAIL	1	SHANKAR MANDAL vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR TARUN KUMAR SHEKHAR	BHANU PRATAP SINGH
56.	CR. MISC./90976/2025 103(1),305,3(5) A.BAIL	1	PAYAL KUMARI @ SANDHYA KUMARI vs THE STATE OF BIHAR	KAMAL KUMAR SINHA	ADITYA NARAYAN SINGH.1 MADHU PRASAD @ MADHUBALA VERMA SUBODH PRASAD
57.	CR. MISC./90978/2025 352, A.BAIL	1	DEEPAK SAHNI @ DIPAK SAHANI vs THE STATE OF BIHAR	ADARSH RANJAN	SURENDRA KUMAR

58.	CR. MISC./90980/2025 126(2),115(2),117 A.BAIL	1	KAJAL KUMARI @ KAJAL MAHTO AND ANR vs THE STATE OF BIHAR	DILIP KUMAR	NAGENDRA PRASAD
59.	CR. MISC./90994/2025 126(2),115(2),76, A.BAIL	1	LALOO YADAV @ LALU PRASAD YADAV AND ORS vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	SADANAND PASWAN
60.	CR. MISC./91001/2025 126(2),115(2),109 A.BAIL	1	KANHAIYA KUMAR vs THE STATE OF BIHAR	VIVEK KUMAR SINHA PRATYAKSHA MAHIMA KUMARI TRILOKI NATH VERMA	BINOD KUMAR
61.	CR. MISC./91002/2025 85,103(2),3(5) A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	RAM ANURAG SINGH
62.	CR. MISC./91006/2025 137(2),140(3), A.BAIL	1	SHUBHAM KUMAR @ SHUBHAM SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	PUSHPA SINHA.1
63.	CR. MISC./91011/2025 506,498A,34, A.BAIL	1	BRAJESH KUMAR vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	YOGENDRA KUMAR SINGH ANUPAM KUMARI SUDHANSHU GAURAV
64.	CR. MISC./91013/2025 126(2),115(2),109 A.BAIL	1	MADHAVI KUMARI @ GURIYA KUMAR AND ANR vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	NIRMALA KUMARI
65.	CR. MISC./91016/2025 137(2),96,65 A.BAIL	1	AJAY SADA vs THE STATE OF BIHAR AND ANR	BINOD KUMAR SINHA ASHOK KUMAR	RAJENDRA NATH JHA
66.	CR. MISC./91020/2025 65(1), A.BAIL	1	MD. AMIR vs THE STATE OF BIHAR AND ANR	RAJEEV NAYAN	DILIP KUMAR NO. 1
67.	CR. MISC./91025/2025 7, A.BAIL	1	AJIT KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE BLOCK SUPPLY OFFICER, RAGHOPUR.	KAUSHAL KUMAR AJIT KUMAR SINHA AJAY PRASAD	PARMESHWAR MEHTA
68.	CR. MISC./91026/2025 323,498A,506,354, A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR BIJAY KUMAR PANDEY SHREEKANT VAIDYA SAUBHAGYA SUMAN	AJAY KUMAR NO. 2
69.	CR. MISC./91037/2025 126(2),115(2),109 A.BAIL	1	SUNIL SAHNI AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	JAGDHAR PRASAD
70.	CR. MISC./91042/2025 115(1),115(2),118 A.BAIL	1	VICKY KUMAR vs THE STATE OF BIHAR AND ANR	MANISH KUMAR RAJNI KANT RAJEEV KUMAR SINHA RAVI PRAKASH DWIVEDI DHIRENDRA KUMAR	UDAY CHAND PRASAD
71.	CR. MISC./91045/2025 109, A.BAIL	1	MD. GULJAR ALAM vs THE STATE OF BIHAR	MD MUSOWIR	SHYAMESHWAR DAYAL
72.	CR. MISC./91046/2025 341,323,379,506,3 A.BAIL	1	BHISHMA SINGH @ BHISHAM KUMAR @ BHISHMA KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR AMBASTHA RAVI KUMAR	BINOD KUMAR
73.	CR. MISC./91056/2025 61(2),303(2),318(A.BAIL	1	VINAY KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	SHAILENDRA KUMAR
74.	CR. MISC./91058/2025 61(1), A.BAIL	1	RAMKRIT KUMAR @ RAMKRIT YADAV @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR	AJIT KUMAR
75.	CR. MISC./91060/2025 126(2),115(2),109 A.BAIL	1	NUTAN DEVI AND ANR vs THE STATE OF BIHAR	BINAY KUMAR VIVEK RAJ	AMITESH KUMAR
76.	CR. MISC./91061/2025 126(2),127(2),308 A.BAIL	1	PANKAJ KUMAR @ PANKAJ KUMAR MODI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	JITENDRA KUMAR SINGH
77.	CR. MISC./91062/2025 309(4), A.BAIL	1	CHHOTELAL @ MOTER YADAV @ MOTAR YADAV @ CHOTELAL @ CHHOTELAL YADAV @ CHHOTELAL KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	ADITYA NARAYAN SINGH.1
78.	CR. MISC./91064/2025 351,339,319,120B, A.BAIL	1	YANSH KUMAR @ RAHUL vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN SANTOSH KUMAR	AHMAD ALI ARYAN SINHA MAYANK SINGH JITESH SINGH

79.	CR. MISC./91067/2025 115(2),126(2),109 A.BAIL	1	PANKAJ JHA vs THE STATE OF BIHAR	ARVIND KUMAR VINOD KUMAR SETH	AKSHAY LAL PANDIT KUMAR GOUTAM PRIYANSHU KUMARI
80.	CR. MISC./91068/2025 126(2),115(2),118 A.BAIL	1	HARE KRISHNA MANJHI AND ANR vs THE STATE OF BIHAR	HARISH KUMAR	JAI NARAIN THAKUR
81.	CR. MISC./91070/2025 302,34, A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	ABHAY SHANKER SINGH BARUN KUMAR SINGH AMIT KUMAR MISHRA AKSHANSH SHANKER	NIRMAL KUMAR SINHA
82.	CR. MISC./91074/2025 80(2),238,3(5) A.BAIL	1	MANTOSH RAI vs THE STATE OF BIHAR	DILIP KUMAR SINGH	ANUJ KUMAR SHRIVASTAVA
83.	CR. MISC./91075/2025 8,20(b)(ii)(c), A.BAIL	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	BARUN KUMAR SINGH KUMAR PRAVEEN	AJAY KUMAR JHA
84.	CR. MISC./91080/2025 147,149,341,323,3 A.BAIL	1	MD. MEHTAB ALAM @ MAHETAB AND ORS vs THE STATE OF BIHAR	BRIJ NANDAN PRASAD	RAJ BALLABH SINGH
85.	CR. MISC./91083/2025 316(5),318(4), A.BAIL	1	RAMDEV RAM vs THE STATE OF BIHAR AND ANR	KULDEEP KUMAR DHIRESH KUMAR DHIRAJ JITENDRA KUMAR	PARMESHWAR MEHTA
86.	CR. MISC./91092/2025 147,323,324,379,5 A.BAIL	1	SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SHIVANI KUMARI	NAWAL KISHORE PRASAD
87.	CR. MISC./91093/2025 126(2),115(2),118 A.BAIL	1	DABLOO YADAV @ DABLU KUMAR AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	ANANT KUMAR 1
88.	CR. MISC./91098/2025 80(2),3(5), A.BAIL	1	MALO DEVI vs THE STATE OF BIHAR	SHYAMAL PRAKASH	PAWAN KUMAR CHAURASIA KUMARI SUJATA SINHA SHALU SINHA VIBHANSHU VAIBHAV
89.	CR. MISC./91101/2025 80,3(5), A.BAIL	1	SHIV PRASAD YADAV AND ORS vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	MD. ASLAM ANSARI
90.	CR. MISC./91106/2025 126(2),115(2),118 A.BAIL	1	SHAMBHU DAS AND ORS vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	PREM KUMAR JHA
91.	CR. MISC./91110/2025 126(2),115(2),109 A.BAIL	1	BASHISHTH THAKUR @ HEERA THAKUR vs THE STATE OF BIHAR	GIRISH CHANDRA JHA ASHISH	SANGEETA SHARMA
92.	CR. MISC./91112/2025 80,61(2), A.BAIL	1	MEERA DEVI AND ANR vs THE STATE OF BIHAR	MRITUNJAY KUMAR UMESH PRASAD SHEKHAR PRASAD PANDEY	NAND KISHORE PRASAD
93.	CR. MISC./91119/2025 8(c),21(b), A.BAIL	1	SATISH KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KR. ARYA	ANUJ KUMAR SHRIVASTAVA
94.	CR. MISC./91121/2025 126(2),115(2),118 A.BAIL	1	PHANI LAL YADAV vs THE STATE OF BIHAR	RABI BHUSHAN ANKIT KUMAR JHA SHIFA KHAN	SHYAM KUMAR SINGH KUNDAN KUMAR SINGH
95.	CR. MISC./91123/2025 352,351(2),3(5), A.BAIL	1	MUKESH SINGH vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	SURESH PRASAD SINGH
96.	CR. MISC./91485/2025 85,126(2),115(2), A.BAIL	1	MD. SHAUKAT HAYAT @ MOHD. SHAUKAT HAYAT vs THE STATE OF BIHAR AND ANR	SURYA PRAKASH NIKHIL KUMAR AGRAWAL SHAMA SINHA	ARUN KUMAR PANDEY BAIDYA NATH PRASAD
97.	CR. MISC./91487/2025 191(2)(3),190,126 A.BAIL	1	MD. ABI BABU AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	DR.MRITYUNJAYA KR.GAUTAM
98.	CR. MISC./91498/2025 115(2),126(2),109 A.BAIL	1	DEEPAK KUMAR AND ANR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	RAJENDRA NATH JHA

FOR ORDER II

99.	E.P./1/2024 Parliamentary Elec	14	DHIRENDRA SINGH vs SUDAMA PRASAD	SANJAY KUMAR GHOSARVEY SAROJ KUMAR SHARMA SUMAN KUMAR JHA	SIDDHARTHA PRASAD SARVENDRA KUMAR VERMA JAI VARDHAN NARAYAN

100.	E.P./2/2024 Parliamentary Elec	12	JAWAHAR KUMAR JHA vs GIRIDHARI YADAV AND ORS	PRANAV KUMAR JHA NAND GOPAL MISHRA SARVESHWAR TIWARY ROSHAN KUMAR MISHRA	SIDDHARTHA PRASAD BHARAT LAL RABINDRA KUMAR UPENDRA PRATAP SINGH VATSAL VERMA ARPANA KUMARI TEJASKAR ANAND
101.	E.P./3/2024 Parliamentary Elec	12	RAM NIRANJAN ROY vs DEVESH CHANDRA THAKUR AND ANR	RAJESH KUMAR	SIDDHARTHA PRASAD BIPIN KUMAR VIKASH KUMAR JHA ASHHAR MUSTAFA
102.	E.P./4/2024 Parliamentary Elec	14	SUSHIL KUMAR SINGH vs ABHAY KUMAR SINHA	RAVI RANJAN KISLAY RAJ	SIDDHARTHA PRASAD GYANENDRA KUMAR SINGH DHANANJAY KUMAR CHANDRA SHEKHAR SINGH NIRANJAN KUMAR
103.	E.P./5/2024 Parliamentary Elec	14	SUJEET KUMAR SINGH vs ABHAY KUMAR SINHA@ ABHAY KUSHWAHA	RAVI RANJAN SURUCHI PRIYA KISLAY RAJ	SIDDHARTHA PRASAD NIRANJAN KUMAR CHANDRA SHEKHAR SINGH DHANANJAY KUMAR GYANENDRA KUMAR SINGH

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 307 (AT 10:30 A.M.)
Mr. Justice Purnendu Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ADMISSION - FRESH CASES		
1.	CR. MISC./87032/2025 143(1),145, A.BAIL	1	CHANDAN YADAV vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA JYOTI KUMARI RAMESHUR THAKUR	TARKESHWAR NATH THAKUR
2.	CR. MISC./87034/2025 8,15,18C,25 A.BAIL	1	VIJAY SAW @ VIJAY PRASAD @ VIJAY KUMAR @ VIJAY KUMAR KESHRI @ VIJAY PRASAD KESHRI AND ORS vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH SWATI PARMAR	UMESH LAL VERMA DR. KRISHNA NANDAN SINGH (A.S.G) DR. KRISHNA NANDAN SINGH (A.S.G)
3.	CR. MISC./87044/2025 80 A.BAIL	1	RAJESH SAH AND ANR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	MD. ATAUR RAHMAN
4.	CR. MISC./87053/2025 118(2),126(2),109 A.BAIL	1	MD. SADDAM @ MD. SDAM @ MD. SADAM AND ORS vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	HUMAYOU AHMAD KHAN
5.	CR. MISC./87054/2025 147,148,149,341,3 A.BAIL	1	KESHAV KUMAR @ KESHAV THAKUR @ KESHAV KUMAR THAKUR vs THE STATE OF BIHAR	RAJ DULAR SAH	SYED MOJIBUR RAHMAN
6.	CR. MISC./87056/2025 66D,66E A.BAIL	1	INDU KUMAR THAKUR @ INDRAJEET THAKUR @ INDRAJEET SARMA AND ANR vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	ADITYA NARAYAN SINGH.1 PRAMOD KUMAR YADAV
7.	CR. MISC./87062/2025 115(2),126(2),303 A.BAIL	1	MD. FAIZ ALAM AND ORS vs THE STATE OF BIHAR	NAFISU ZZOHA MD RAGHIB ALAM	AJAY KUMAR NO. 2
8.	CR. MISC./87064/2025 341,323,326,379,4 A.BAIL	1	RAJ KUMAR JHA @ RAJU JHA AND ANR vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR MRINAL MOHAN MUKUL ROHIT RANJAN	ANIL PRASAD SINGH ARUN KUMAR JHA
9.	CR. MISC./87074/2025 126(2),115(2),118 A.BAIL	1	ROHIT KUMAR @ ROHIT GIRI AND ANR vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	KUMAR RANJIT RANJAN
10.	CR. MISC./87079/2025 302B,34,302, A.BAIL	1	SONU KUMAR @ SONU MANDAL vs THE STATE OF BIHAR	PRADEEP KUMAR SINHA PUNAM SHRIVASTAVA	MOHAMMAD SUFYAN
11.	CR. MISC./87081/2025 303(2), A.BAIL	1	SUNNY DEOAL vs THE STATE OF BIHAR	MUKUL KUMARI	SYED EHTESHAMUDDIN
12.	CR. MISC./87086/2025 126(2),115(2),117 A.BAIL	1	SHANTI DEVI AND ANR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	BRAJENDRA NATH PANDEY SHIV SAGER SHARMA VINTI KUMARI
13.	CR. MISC./87088/2025 191(2),190,126(2) A.BAIL	1	SHAJAD ALAM @ NAWROJ ALAM @ SAZZAD ALAM vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	ANUJ KUMAR SHRIVASTAVA SUJEET KUMAR ABHAY KUMAR MISHRA DHARMENDAR KUMAR TIWARI
14.	CR. MISC./87092/2025 147,148,149,341,3 A.BAIL	1	MD. NASIR ANSARI @ NASIR RAHMAN ANSARI AND ANR vs THE STATE OF BIHAR	YUGAL KISHORE	RAJ KISHOR SINGH
15.	CR. MISC./87107/2025 126(2),115(2),118 A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	HARSH ANUJ RAJESH KUMAR	UDAY CHAND PRASAD
16.	CR. MISC./87108/2025 191,126(2),115(2) A.BAIL	1	HARIBIR BIN @ MAHABIR BIN AND ORS vs THE STATE OF BIHAR	RAJU KUMAR SINGH AYUSH SHEKHAR ANJU KUMARI SINHA	NAWAL KISHORE PRASAD
17.	CR. MISC./87110/2025 318(4),316(5), A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	INDU BHUSHAN UJJAWAL BHUSHAN	YOGENDRA KUMAR SINGH

18.	CR. MISC./87118/2025 191(2),191(3),190 A.BAIL	1	MAHESHWAR PASWAN @ MAHESAR PASWAN @ MAHESH PASWAN vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	VINOD SHANKER MODI
19.	CR. MISC./87119/2025 191(2),190,329(4) A.BAIL	1	GORELAL YADAV AND ANR vs THE STATE OF BIHAR	PRAMOD KUMAR	DR. AJEET KUMAR
20.	CR. MISC./87148/2025 25(1-b)a,26,35,25 A.BAIL	1	BRAHAMDEO RAI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	SUMAN KUMARI SINGH
21.	CR. MISC./87162/2025 329(4),126(2),115 A.BAIL	1	ASFAQ AHMAD @ ASHAFI @ ASHFAQUE AHMAD AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR RIYA KASHYAP	NITYA NAND TIWARY
22.	CR. MISC./87185/2025 126(2),115(2),118 A.BAIL	1	SAWAN KUMAR AND ORS vs THE STATE OF BIHAR	RAUSHAN RAJ SITESH KASHYAP	RINA SINHA
23.	CR. MISC./87189/2025 126(2),115(2),118 A.BAIL	1	MAHENDRA KEWAT AND ANR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	PREM KUMAR JHA
24.	CR. MISC./87194/2025 126(2),115(2),109 A.BAIL	1	VISHAL UPADHYAY @ VISHAL UPADHAYAY AND ANR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	RABINDRA KUMAR
25.	CR. MISC./87209/2025 126(2),329(4),115 A.BAIL	1	RAKESH KUMAR @ RAJESH PRASAD vs THE STATE OF BIHAR	MAN MOHAN KUMAR	SHAILENDRA KUMAR SINGH
26.	CR. MISC./87236/2025 126(2),115(2),109 A.BAIL	1	NANDEY PRASAD @ NANDA AND ORS vs THE STATE OF BIHAR	KUMAR MANGLAM SATYAPAL KUMAR	YOGENDRA KUMAR SINGH MANISH KUMAR NO 13 ROHIT KUMAR
27.	CR. MISC./87238/2025 126(2),115(2),118 A.BAIL	1	PRADEEP SINGH AND ORS vs THE STATE OF BIHAR	YASHRAJ BARDHAN RANANJAY KUMAR	NARENDRA KUMAR SINGH
28.	CR. MISC./87239/2025 126(2),115(2),118 A.BAIL	1	SHUBHAM SINGH @ SHUBHAM KUMAR AND ANR vs THE STATE OF BIHAR	MADHAV KUMAR	JHARKHANDI UPADHYAY
29.	CR. MISC./87241/2025 126(2),115(2),109 A.BAIL	1	RAVI KUMAR @ RAVI TANTI AND ORS vs THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY MD. MOBASSAR ALI	AJIT KUMAR
30.	CR. MISC./87427/2025 126(2),115(2),85, A.BAIL	1	STYPRKASH MALLI @ STYPRAKASH SHRIMALLI vs THE STATE OF BIHAR AND ANR	SUJEET KUMAR ABHAY KUMAR MISHRA KHUSHBOO KUMARI DHARMENDAR KUMAR TIWARI SONU SINGH	DILIP KUMAR NO. 1
31.	CR. MISC./87480/2025 85,103(1),3(5), A.BAIL	1	LALU CHAUHAN @ LALLU CHAUHAN vs THE STATE OF BIHAR	ATUL DAYAL MANOJ KUMAR	YOGENDRA KUMAR SINGH
32.	CR. MISC./87521/2025 126(2),115(2),85, A.BAIL	1	ANUJ KUMAR CHAUHAN vs THE STATE OF BIHAR AND ANR	VIKRAM SINGH PRABEEN KUMAR SINGH DWIJENDRA KUMAR SINGH	ANIL KUMAR SINGH NO. 1
33.	CR. MISC./87600/2025 115(2),126(2),352 A.BAIL	1	DEEPAK KUMAR JHA vs THE STATE OF BIHAR AND ANR	JYOTI KUMARI RANJAN KUMAR SINHA	SUNIL KUMAR PANDEY
34.	CR. MISC./87641/2025 191(2),190,115(2) A.BAIL	1	MANOJ KUMAR @ MANOJ YADAV AND ORS vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	KUMAR RANJIT RANJAN
35.	CR. MISC./87642/2025 126(2),115(2),191 A.BAIL	1	BITTU KUMAR @ BITTU SAH vs THE STATE OF BIHAR	RANDHIR KUMAR NO 1	ARUN KUMAR SINGH
36.	CR. MISC./87647/2025 137(2),196,3(5) A.BAIL	1	SHIV PRASAD RAM AND ORS vs THE STATE OF BIHAR AND ANR	HANS LAL KUMAR	ANANT KUMAR 1
37.	CR. MISC./87663/2025 126(2),115(2),118 A.BAIL	1	SOMAN MUKHIYA @ SUMAN MUKHIYA AND ORS vs THE STATE OF BIHAR	PAWAN KUMAR	UMESHANAND PANDIT
38.	CR. MISC./87682/2025 303(2),317(2), A.BAIL	1	RAMBRIKSH KUMAR @ RAMBRIKSH YADAV vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY SHREEKANT VAIDYA	PRADEEP NARAIN KUMAR
39.	CR. MISC./87697/2025 96, A.BAIL	1	VIKRAM KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	SANJAY KUMAR SINGH
40.	CR. MISC./87743/2025 126(2),115(2),109 A.BAIL	1	KUSUM DEVI vs THE STATE OF BIHAR	SUSHIL KUMAR JHA SANTOSH KUMAR JHA	NIRMALA KUMARI

41.	CR. MISC./87768/2025 115(2),126(2),61(A.BAIL	1	SHIV PUJAN SAH @ SHIVA PUJAN SAH AND ORS vs THE STATE OF BIHAR	MADHURENDRA KUMAR	MRITUNJAY KUMAR NIRALA
42.	CR. MISC./87796/2025 115(2),85,316(2), A.BAIL	1	MD. ZUNED ALAM @ MOHD. JUNED ALAM @ MD. JUNAID vs THE STATE OF BIHAR AND ANR	NAJEEB AHMAD THAKUR BRAJESH SINGH	SUNIL KUMAR PANDEY
43.	CR. MISC./87814/2025 85,115(2),82(1),3 A.BAIL	1	SHANI KUMAR SRIVASTAVA @ SANI KR SIRIVASTAVA vs THE STATE OF BIHAR AND ANR	ANIL KUMAR RAJEEV RANJAN RAY SHAMIR MEHRA	DILIP KUMAR NO. 1
44.	CR. MISC./87984/2025 126(2),115(2),85, A.BAIL	1	AKASH KUMAR vs THE STATE OF BIHAR	BHIM SEN PRASAD	AJAY KUMAR JHA
45.	CR. MISC./87985/2025 85,115(2),127(2), A.BAIL	1	DEEPAK KUMAR RAUT vs THE STATE OF BIHAR AND ANR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI	RAM NARESH RAY UMESH KUMAR GUPTA DIVYANI KUMARI
46.	CR. MISC./88026/2025 126(2),115(2),85, A.BAIL	1	DEMANTI DEVI @ DEVENTI DEVI AND ANR vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH	RAJ KISHOR SINGH
47.	CR. MISC./88720/2025 316(2),318(4), A.BAIL	1	RISHAV KUMAR @ RISHABH KUMAR AND ANR vs THE STATE OF BIHAR	VIJAY KUMAR	RAM PRIYA SHARAN SINGH RANJEET KUMAR MISHRA ANKITA ROY GYAN SHANKAR
48.	CR. MISC./88936/2025 420,406,467,468,4 A.BAIL	1	MANZAR ANSARI@MD. MANZAR ANSARI AND ORS vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA POOJA KUMARI SUMIT JHA	RAM SEVAK CHOUDHARY
49.	CR. MISC./89170/2025 406,409,420,467,4 A.BAIL	1	RITA KUMARI vs THE STATE OF BIHAR	ABHISHEK KUMAR SARITA KUMARI ABHISHEK KUMAR BIPIN KUMAR RAVI KANT	PARMESHWAR MEHTA
50.	CR. MISC./89258/2025 Anticipatory Bail A.BAIL	1	MD. ANSUR @ ANSUR RAHMAN @ MD. ANISUR vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH ANIKET SINGH	BINOD KUMAR
51.	CR. MISC./89267/2025 126(2),115(2),109 A.BAIL	1	ARUN KUMAR AND ANR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	UMESHANAND PANDIT
52.	CR. MISC./89268/2025 307,34 A.BAIL	1	OMKAR PANDEY vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	VINOD SHANKER MODI
53.	CR. MISC./89272/2025 8(c),21(b), A.BAIL	1	GAURAV KUMAR vs THE STATE OF BIHAR	SAKET KUMAR	ANIL PRASAD SINGH
54.	CR. MISC./89276/2025 310(2),317(3),61(A.BAIL	1	ANIL KUMAR vs THE STATE OF BIHAR	PRITHVI NATH MISHRA	LALAN KUMAR
55.	CR. MISC./89285/2025 304B,34 A.BAIL	1	VINOD PRASAD AND ORS vs THE STATE OF BIHAR	SHEONANDAN PANDIT	DR. INDIWAR KUMARI
56.	CR. MISC./89287/2025 Anticipatory Bail A.BAIL	1	MITHILESH KUMAR @ MITHILESH SINGH vs THE STATE OF BIHAR	BABU NANDAN PRASAD SRIPRIYA SINHA	GANESH PRASAD SINGH
57.	CR. MISC./89294/2025 126(2),115,118(1) A.BAIL	1	HASBUL @ MD. HASBUL AND ORS vs THE STATE OF BIHAR	NAFISU ZZOHA MD. MAHTAB ALI ALAMMANOUR ALIZA AKRAM KHAN MD NEMATULLAH	MD. ASLAM ANSARI
58.	CR. MISC./89298/2025 317(5),3(5) A.BAIL	1	VIJAY KUMAR YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	TARUN PRASAD MANDAL
59.	CR. MISC./89302/2025 126(2),115(2),281 A.BAIL	1	SUGGI DEVI AND ANR vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR SONU KUMAR NIRANJAN KUMAR	NARSINGH TANTI NARESH DIKSHIT NARESH DIKSHIT
60.	CR. MISC./89303/2025 103(1),238,85,3(5 A.BAIL	1	URMILA DEVI AND ANR vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS KUNDAN KUMAR	GANESH PRASAD SINGH
61.	CR. MISC./89304/2025 74, 75, 3(5) A.BAIL	1	ARSAD ANSARI @ TAYUB ANSARI vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA	SURENDRA PRASAD SINGH
62.	CR. MISC./89305/2025 80,3(5) A.BAIL	1	SANTOSH KUMAR @ SANTOSH RAI @ SANTOSH RAY vs THE STATE OF BIHAR	SANTOSH KUMAR SUMIT KUMAR	DR. INDIWAR KUMARI

63.	CR. MISC./89310/2025 Anticipatory Bail A.BAIL	1	CHANDAN YADAV @ CHANDAN KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKITA KUMARI	BRAJ KISHORE PD.(APP)
64.	CR. MISC./89319/2025 80(2),3(5), A.BAIL	1	MUKESH KUMAR @ MUKESH KUMAR AKELA @ MUKESH AKELA vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR RAJ NARAYAN MISHRA BHAWANA JHA	MOHAMMAD SUFYAN RAJEN SAHAY
65.	CR. MISC./89323/2025 126(2),352,351(2) A.BAIL	1	RAM DEO SHARMA AND ANR vs THE STATE OF BIHAR	AMIT KUMAR ANAND BHARTI KUMARI	HUMAYOU AHMAD KHAN
66.	CR. MISC./89326/2025 127,115(2),79,64(A.BAIL	1	NIRAJ KUMAR SHAHI @ NIRAJ KUMAR vs THE STATE OF BIHAR	SUMIT JHA ABHIMEET ANAND PARTHASARATHY	BISHWESHWAR RAM
67.	CR. MISC./89336/2025 126(2),115(2),117 A.BAIL	1	SOURAV PANDEY @ SAURAV KUMAR AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY SHASHI ANKIT MUDGAL GAURAV KUMAR	UDAY PRATAP SINGH SUNIL KUMAR PANKAJ KUMAR
68.	CR. MISC./89344/2025 115(2),126(2),118 A.BAIL	1	RANJU DEVI @ RINJU DEVI AND ANR vs THE STATE OF BIHAR	MANAUR ALAM PRASHANT KUMAR	JITENDRA KUMAR SINGH
69.	CR. MISC./89345/2025 105, A.BAIL	1	DR. RASHIKA SAHAY @ RASHIKA SAHAY vs THE STATE OF BIHAR	BIPIN BIHARI	GANESH PRASAD SINGH
70.	CR. MISC./89350/2025 147,148,149,341,3 A.BAIL	1	SANJAY SINGH vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	HUMAYOU AHMAD KHAN
71.	CR. MISC./89355/2025 190,191(2),191(3) A.BAIL	1	UMESH RAY NAT vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA RITESH KUMAR SINHA MEERA KUMARI	ANIL KUMAR SINGH NO. 1
72.	CR. MISC./89362/2025 126,127,191(2),11 A.BAIL	1	ROHIT PASWAN @ ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY PURNIMA KUMARI	PRAMOD KUMAR PANDEY PREETI KUMARI
73.	CR. MISC./89375/2025 126(2),115(2),76, A.BAIL Same ps: CR. MISC/89399/2025	1	SUNITA DEVI @ SUNITA vs THE STATE OF BIHAR AND ANR	SAURAV ANAND ASHOK KUMAR JHA	RABINDRA KUMAR
74.	CR. MISC./89385/2025 126(2),115(2),64, A.BAIL	1	MD. TAUFIK ANSARI @ TAUFIK RAJA vs THE STATE OF BIHAR	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	SATYA NAND SHUKLA
75.	CR. MISC./89393/2025 127(1),127(2),115 A.BAIL	1	CHOTU KUMAR @ VIKASH KUMAR @ CHOTU PASWAN vs THE STATE OF BIHAR	BHASKAR SHANKAR	JAGDHAR PRASAD
76.	CR. MISC./89397/2025 126(2),115(2),303 A.BAIL	1	RAJO YADAV AND ORS vs THE STATE OF BIHAR	JAISHANKAR KUMAR YADAV SURENDRA PRASAD SINGH	PUSHPA SINHA
77.	CR. MISC./89399/2025 126(2),115(2),76, A.BAIL Same ps: CR. MISC/89375/2025	1	VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	SAURAV ANAND ASHOK KUMAR JHA ROHIT RANJAN	RABINDRA KUMAR
78.	CR. MISC./89407/2025 115(2),109,85,305 A.BAIL	1	RUPESH KUMAR vs THE STATE OF BIHAR AND ANR	PRAKASH MAHTO PRIYANKA KUMARI	LALAN KUMAR
79.	CR. MISC./89412/2025 70(1),61(2) A.BAIL	1	PYARELAL vs THE STATE OF BIHAR AND ANR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	CHANDRA BHUSHAN PRASAD
80.	CR. MISC./89417/2025 126(2),127(2),109 A.BAIL	1	RAHUL KUMAR AND ANR vs THE STATE OF BIHAR	VIJAY KUMAR UTKARSHA UTPAL	PUSHPA SINHA RAM PRAWESH KUMAR
81.	CR. MISC./89418/2025 126(2),115(2),351 A.BAIL	1	AJAY KUMAR @ AJAY YADAV AND ORS vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA SHARWAN KUMAR	NAVIN KUMAR PANDEY
82.	CR. MISC./89419/2025 310(2),311, A.BAIL	1	CHHOTU NUT vs THE STATE OF BIHAR	BINAY KUMAR SINGH JITENDRA KUMAR REMY KUMARI RUCHI KUMARI	MUKESH KUMAR SINGH

83.	CR. MISC./89432/2025 126(2),115(2),117 A.BAIL	1	MRIGENDRA PRATAP SINGH @ MIRGENDRA PRATAP KUWAR @ MIRGENDRA PRATAP SINGH vs THE STATE OF BIHAR	ADITYA RAJ KUMARI RASHMI ADITYA RAJ	ARUN KUMAR PANDEY
84.	CR. MISC./89434/2025 126(2),115(2),110 A.BAIL	1	RAVI THAKUR @ RAVI KUMAR AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR NO.6	SYED MOJIBUR RAHMAN
85.	CR. MISC./89437/2025 191(2),190,109,11 A.BAIL	1	PURNVASI @ VISHNU YADAV @ VISHNU KUMAR AND ORS vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA	TARKESHWAR NATH THAKUR
86.	CR. MISC./89441/2025 126(2),115(2),118 A.BAIL	1	SURAJ KUMAR @ SURAJ MANDAL vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	MEENA SINGH
87.	CR. MISC./89442/2025 126(2),115(2),118 A.BAIL	1	VISHWADEV ANAND @ VISHWANAND JHA @ ANAND JHA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	SHYAM BIHARI SINGH

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88.	CR. MISC./87212/2025 498(A),323,324,32 A.BAIL	1	SHAINKI KHNUJA vs THE STATE OF BIHAR AND ANR	ADITYA NATH PANDEY YESHONEEL RATNAM APRAJITA KUMARI	SATYENDRA PRASAD
89.	CR. MISC./87220/2025 341,323,498A,494, A.BAIL	1	SAMIR SINGH vs THE STATE OF BIHAR AND ANR	SATYAVEER JHA	AKSHAY LAL PANDIT VINOD KUMAR
90.	CR. MISC./87531/2025 498A,323,384,379, A.BAIL	1	RAVIN MANDAL @ RAVIN vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR RANA	GULNAR BEGUM DHEERAJ KUMAR
91.	CR. MISC./87559/2025 498A,323,379,406, A.BAIL	1	BHIM PATEL vs THE STATE OF BIHAR AND ANR	DHARMVEER PUJA KUMARI	RAM SUMIRAN RAI
92.	CR. MISC./87634/2025 323,324,498A,34 A.BAIL	1	BINKATESH KUMAR RAI vs THE STATE OF BIHAR AND ANR	NAVIN KUMAR SINGH	AJAY KUMAR NO. 2
93.	CR. MISC./87655/2025 323,304B,494,498A A.BAIL	1	HABIBUR RAHMAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	LALAN KUMAR
94.	CR. MISC./87701/2025 498A,323,341,307, A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR AND ANR	AVINASH SHEKHAR SIMRAN KUMARI	RENU KUMARI
95.	CR. MISC./87788/2025 341,323,504,498A, A.BAIL	1	JAYANT VIVEK vs THE STATE OF BIHAR AND ANR	RAGHVENDRA KUMAR	SANJAY KUMAR SINGH BIRENDRA KUMAR BIRENDRA KUMAR
96.	CR. MISC./88021/2025 323,498A,504,506, A.BAIL	1	ALBADA MIYAN @ ALBADA MIA vs THE STATE OF BIHAR AND ANR	MD MUSOWIR	RAJESH KUMAR SURESH PRASAD SAH @ BARANWAL SURESH PRASAD SAH @ BARANWAL
97.	CR. MISC./89328/2025 498A,379,120B, A.BAIL	1	HIMANSHU KUMAR @ CHANDAN vs THE STATE OF BIHAR AND ANR	ARJUN PRASAD	NIRMALA KUMARI
98.	CR. MISC./89333/2025 147,148,341,342,3 A.BAIL	1	MD. SAIFUDDIN @ SAIFUDDIN vs THE STATE OF BIHAR AND ANR	MD NAUSHADUZZOHA MD NEMATULLAH MD MANOWAR HUSSAIN	ARUN KUMAR GOPAL KUMAR JHA GOPAL KUMAR JHA
99.	CR. MISC./89363/2025 498A,341,323,504, A.BAIL	1	PRABHAT KUMAR @ PRABHAT PATHAK vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	UDAY CHAND PRASAD

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 308 (AT 10:30 A.M.)
Mr. Justice Satyavrat Verma

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			TO BE MENTIONED		
1.	CR. APP (SJ)/119/2026 U/S - 14 A (2) SC SC/ST ACT (AB) Same ps: CR. APP (SJ)/45/2026	1	JISAN @ MD. JISAN vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH	USHA KUMARI 1 VIVEK KUMAR KAMAL KISHOR KUMAR AJAY KUMAR PRASAD DEEPAK KUMAR
2.	CR. MISC./4177/2026 30(a), A.BAIL	1	SUNIL KUMAR vs THE STATE OF BIHAR	PARAS NATH ABHISHEK KUMAR	PUSHPA SINHA.1
			FOR ADMISSION - FRESH CASES IV		
3.	CR. MISC./2489/2026 30(a), A.BAIL	1	BABLU SINGH @ BALLU SINGH vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	RAM ANURAG SINGH
4.	CR. MISC./2497/2026 30(a) A.BAIL	1	KUNAL SAHANI @ KUNAL KUMAR SAHANI vs THE STATE OF BIHAR	BINAY KUMAR SINGH REMY KUMARI SHAFQUAT JABEEN	SUNIL KUMAR PANDEY
5.	CR. MISC./2498/2026 30(a), A.BAIL	1	SUMITRA DEVI vs THE STATE OF BIHAR	UMESH KUMAR ABHISHEK ANAND SHUBHANKAR RAJ PRASHANT KUMAR MOHAMMAD ALI ANWAR MOHD SADIQ HASNAIN ABHISEK	PRONOTI SINGH
6.	CR. MISC./2527/2026 30(a) A.BAIL	1	SUJIT KUMAR @ SANJIT KUMAR @ SANJEET PRASAD GUPTA @ SANJIT PD. GUPTA vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	MADAN KUMAR
7.	CR. MISC./2529/2026 274,275 A.BAIL	1	DARA MUKHIYA @ DARA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	ARUN KUMAR
8.	CR. MISC./2547/2026 30(a),41,56, A.BAIL	1	DEVWRAT RAY vs THE STATE OF BIHAR	ARVIND KUMAR KAMLESH KUMAR PATHAK HARSH PRATEEK	ASHA KUMARI
9.	CR. MISC./2552/2026 30A A.BAIL	1	DEEPAK MAHTO @ DEEPAK KUMAR @ DEEPAK KUMAR MAHTO vs THE STATE OF BIHAR	RADHA MOHAN SINGH	KHURSHID ANWAR
10.	CR. MISC./2572/2026 30(a), A.BAIL	1	RAJENDRA CHAUDHARY @ RAJENDRA CHAUDHARI vs THE STATE OF BIHAR	SACHIDA NAND RAI	ASHA DEVI
11.	CR. MISC./2573/2026 30(a) A.BAIL	1	BIPIN KUMAR vs THE STATE OF BIHAR	DWIJ RAJ	RAM PRIYA SHARAN SINGH
12.	CR. MISC./2604/2026 30(a),41(1) A.BAIL	1	SUBODH KUMAR @ SUBODH YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	ABHAY KUMAR
13.	CR. MISC./2610/2026 30A A.BAIL	1	BITTU KUMAR @ BITU KUMAR AND ORS vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	VEENA KUMARI JAISWAL
14.	CR. MISC./2611/2026 30(a), A.BAIL	1	UPENDRA YADAV vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	SHAHABUDDIN AZEEM @ S. AZEEM
15.	CR. MISC./2612/2026 30(a) A.BAIL	1	SUBODH SAO @ SUBODH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	KUMAR RANJIT RANJAN
16.	CR. MISC./2617/2026 30(a), A.BAIL	1	GUDDU CHAUDHARY @ GUDDU KUMAR CHAUDHARY vs THE STATE OF BIHAR	MIRTUNJAY KUMAR TIWARY HIRA SHARMA	ASHOK KUMAR SINGH
17.	CR. MISC./2620/2026 30(a), A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA	MRITUNJAY KUMAR NIRALA
18.	CR. MISC./2630/2026 30(a), A.BAIL	1	SHAMVATI DEVI vs THE STATE OF BIHAR	NARENDRA KUMAR AKASH AMBUJ ANUSHKA KUMARI	BISHWESHWAR RAM

19.	CR. MISC./2635/2026 30A,32(i)(iii),41 A.BAIL	1	SANJAY KUMAR YADAV vs THE STATE OF BIHAR	SARFRAZ AHMAD DILIP KUMAR SONU SINGH	NITYANAND
20.	CR. MISC./2666/2026 30A A.BAIL	1	DINESH SAHNI AND ORS vs THE STATE OF BIHAR	ASHOK KUMAR JHA	MD. NAZIR ANSARI
21.	CR. MISC./2679/2026 30(a), A.BAIL	1	JHUNA YADAV @ JHUNNA KUMAR YADAV vs THE STATE OF BIHAR	BINAY KANT MANI TRIPATHI SHIVJEE PANDEY AJAY KUMAR MISHRA	PUSHPA SINHA
22.	CR. MISC./2693/2026 30(a) A.BAIL	1	CHANDRASHEKHAR PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	KUMAR RANJIT RANJAN
23.	CR. MISC./2708/2026 30(a) A.BAIL	1	BIDESHI RAI @ RAVINDRA KUMAR YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	VEENA KUMARI JAISWAL
24.	CR. MISC./2709/2026 30(a) A.BAIL	1	NITESH YADAV @ NITISH KUMAR @ NITESH KUMAR vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH DIVYA MEGHNA SHUBHAM ABHIJIT	SURESH PRASAD SINGH
25.	CR. MISC./2714/2026 Anticipatory Bail A.BAIL	1	NANDU SAHANI @ NANDUE SAHANI @ NANDLAL SAHNI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	ANIL KUMAR
26.	CR. MISC./2727/2026 30(a),32(3),56(b) A.BAIL	1	SIYARAM SINGH vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	
27.	CR. MISC./2734/2026 30(a),32(3) A.BAIL	1	SUDHIR KUMAR vs THE STATE OF BIHAR	NITYANAND KUMAR	KANHIYA KISHOR
28.	CR. MISC./2743/2026 30(a) A.BAIL	1	CHANDAN BHARTI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	RENU KUMARI
29.	CR. MISC./2750/2026 30(a),41 A.BAIL	1	VINOD SAH vs THE STATE OF BIHAR	MD. WALIUR RAHMAN	VINOD SHANKER MODI
30.	CR. MISC./2753/2026 30(a) A.BAIL	1	DIPAK CHAUDHARY vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	MUKESH KUMAR SINGH
31.	CR. MISC./2754/2026 30A,36,37 A.BAIL	1	ANIL KUMAR vs THE STATE OF BIHAR	VINAY KUMAR RAM SWARUP PRASAD	AJAY KUMAR NO. 2
32.	CR. MISC./2756/2026 30(a) A.BAIL	1	SANTOSH MAHTO @ SANTOSH KUMAR MAHTO vs THE STATE OF BIHAR	LALITA KUMARI	KUMAR RANJIT RANJAN
33.	CR. MISC./2790/2026 30(a) A.BAIL	1	MANOJ KUMAR SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR NEHA RASHMI MD. MOBASSAR ALI	MRITUNJAY KUMAR NIRALA
34.	CR. MISC./2800/2026 126(2),115(2),281 A.BAIL	1	BAMBAM GIRI @ BAMBAM KUMAR GIRI vs THE STATE OF BIHAR	SACHIN KUMAR SURESH KUMAR MISHRA RAJIV RANJAN	BHANU PRATAP SINGH
35.	CR. MISC./2801/2026 30(a) A.BAIL Same ps: CR. MISC/2990/2026	1	PAPPU KUMAR vs THE STATE OF BIHAR	KUNAL SINGH SHASHIKANT AMAR SATYAM ANAND	SHYAM BIHARI SINGH
36.	CR. MISC./2802/2026 30(a) A.BAIL Same ps: CR. MISC/3086/2026	1	DEEWAN KUMAR @ DEEWAN RAJVANSHI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	RAJESH KUMAR
37.	CR. MISC./2814/2026 30(a), A.BAIL	1	PAPPU MUKHIYA vs THE STATE OF BIHAR	PRATIBHA SRIVASTAVA	BHARAT BHUSHAN
38.	CR. MISC./2819/2026 30(a),32(2),32(3) A.BAIL	1	BITTU KUMAR YADAV @ BITTU KUMAR vs THE STATE OF BIHAR	SHOVENDRA KUMAR VIJAY KUMAR MISHRA SUBHASH KUMAR SINHA	SHAHEEN BEGUM
39.	CR. MISC./2831/2026 30(a) A.BAIL	1	SANTLAL MANJHI @ RITLAL MANJHI vs THE STATE OF BIHAR	ASHOK KUMAR SINHA ASHUTOSH KUMAR VERMA	RENU KUMARI
40.	CR. MISC./2832/2026 30(a) A.BAIL	1	ANJAY KUMAR @ MANJAY SAHNI vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	KHURSHID ANWAR
41.	CR. MISC./2833/2026 30(a),32(3), A.BAIL	1	GAUTAM KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	MRITUNJAY KUMAR NIRALA

42.	CR. MISC./2839/2026 147,149,341,342,3 A.BAIL	1	SABITA DEVI vs THE STATE OF BIHAR	DR. MANOJ KUMAR KSHEM SHARMA SWEETY SINHA	RAJESH KUMAR
43.	CR. MISC./2843/2026 30A A.BAIL	1	SUBODH KUMAR @ SUBODH RAI vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL KUMARI SUDHA SINHA SANTOSH KUMAR SINGH	MEENA SINGH
44.	CR. MISC./2846/2026 30(a), A.BAIL	1	KRISHNA CHOUDHARY @ KRISHN CHOUDHARY vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	MD. NAZIR ANSARI
45.	CR. MISC./2859/2026 30(a),32(3),45, A.BAIL	1	RAJENDRA TANTI AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR	ABHAY KUMAR
46.	CR. MISC./2877/2026 30(a) A.BAIL	1	ASHOK KUMAR SAH @ RUDAL SAH vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR	INDU KUMARI SRIVASTAVA
47.	CR. MISC./2879/2026 30(a), A.BAIL	1	MANTOSH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR VINOD KUMAR SETH	MD. SHAKIR AHMAD
48.	CR. MISC./2880/2026 30(a),30(d), A.BAIL	1	ROHIT GUPTA @ ROHIT KUMAR vs THE STATE OF BIHAR	DIWAKAR . SHIVAM KUMAR SONU KUMAR YADAV PRIYA KUMARI DEEPAK KUMAR	DR. KUMAR UDAY PRATAP
49.	CR. MISC./2884/2026 30(a) A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	PRONOTI SINGH
50.	CR. MISC./2896/2026 30(a) A.BAIL	1	SANJAY KUMAR RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK VIVEK KUMAR PANDEY NEHA KUMARI ARCHANA KUMARI	MD. NAZIR ANSARI
51.	CR. MISC./2900/2026 310(4),310(5),121 A.BAIL	1	MUKESH KUMAR @ AMIT KUMAR GUPTA vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	ASHA KUMARI
52.	CR. MISC./2904/2026 30A,32,41 A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	RAJESH KUMAR
53.	CR. MISC./2905/2026 30(a),32(ii), A.BAIL	1	NAVIN KUMAR NISANT vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	SHAHEEN BEGUM
54.	CR. MISC./2913/2026 274,275 A.BAIL	1	MAHENDRA MUKHIYA vs THE STATE OF BIHAR	SARVESH KASHYAP ANANT KUMAR MISHRA KUMARI AKANKSHA RAI	KANHIYA KISHOR
55.	CR. MISC./2917/2026 30(a), A.BAIL	1	KAMTA SAH vs THE STATE OF BIHAR	SONU SINGH ABHAY KUMAR MISHRA SARFRAZ AHMAD	MUKESH KUMAR SINGH
56.	CR. MISC./2927/2026 30(A), A.BAIL	1	ARVIND RAY @ ARVIND RAI @ ARVIND KUMAR RAI vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	PRADEEP NARAIN KUMAR
57.	CR. MISC./2928/2026 30A,32(3) A.BAIL	1	NARENDRA KUMAR vs THE STATE OF BIHAR	PRANAV BHASKAR BIROTTAM NARAYAN SINGH RITIKA KUMARI	AJAY KUMAR NO. 2
58.	CR. MISC./2935/2026 30(a),32(1)(3),41 A.BAIL	1	SUNIL PRAJAPATI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	NAND KUMAR
59.	CR. MISC./2939/2026 30(a), A.BAIL	1	ANSHU KUMAR vs THE STATE OF BIHAR	UMESH KUMAR SINGH SHOBHNA SHREYA MUKESH KUMAR	UDAY CHAND PRASAD
60.	CR. MISC./2943/2026 30(a), A.BAIL	1	LALMUNI DEVI vs THE STATE OF BIHAR	MD. WALIUR RAHMAN	KHURSHID ANWAR
61.	CR. MISC./2957/2026 30A,30C A.BAIL	1	FULWA DEVI @ BAGDI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	RAJESH KUMAR
62.	CR. MISC./2968/2026 30(a),32(ii)(iii) A.BAIL	1	MD. AFROZ ANSWARI vs THE STATE OF BIHAR	SARVOTTAM KUMAR ASMITA BHARTI	AJAY KUMAR NO. 2
63.	CR. MISC./2975/2026 30(a), A.BAIL	1	CHANDAN KUMAR @ CHANDAN KUMAR YADAV @ ASHISH KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	LAKSHMI KANT SHARMA
64.	CR. MISC./2990/2026 30(a), A.BAIL Same ps: CR. MISC/2801/2026	1	RAVAN MANJHI @ RAM PRAKASH vs THE STATE OF BIHAR	KUNAL SINGH SHASHI KANT AMAR SATYAM ANAND	SHYAM BIHARI SINGH

65.	CR. MISC./2994/2026 30A A.BAIL	1	RAJKUMAR NAT @ RAJKUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	PRADEEP NARAIN KUMAR
66.	CR. MISC./3014/2026 30(a), A.BAIL	1	SATYAM RAM @ SATYAM KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	MUKESH KUMAR SINGH
67.	CR. MISC./3030/2026 30(a) A.BAIL	1	SHIVJEE BIND @ SHIVJEE BIN vs THE STATE OF BIHAR	MANISH RAI SHARMA	RENU KUMARI
68.	CR. MISC./3038/2026 30(a) A.BAIL	1	CHANDAN KHARWAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	NAND KUMAR
69.	CR. MISC./3058/2026 30(a),32(3),30(c) A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR THROUGH INSPECTOR OF EXCISE BEGUSARAI	PRITISH KUMAR LAL	MD. IFTEKHAR MAHMOOD
70.	CR. MISC./3060/2026 274,275, A.BAIL	1	SHRAWAN KUMAR @ SHRAWAN KUMAR YADAV vs THE STATE OF BIHAR	JAISHANKAR KUMAR YADAV KUMAR SAMEER	AWADHESH KUMAR SINGH
71.	CR. MISC./3076/2026 30(a) A.BAIL	1	SONU KUMAR @ ROHIT KUMAR vs THE STATE OF BIHAR	NAVIN KUMAR SINGH AKHILESH KUMAR	KANHIYA KISHOR
72.	CR. MISC./3078/2026 30(a), A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	ANKITA KUMARI	MEENA SINGH

TO BE MENTIONED A

73.	CR. MISC./74595/2025 191(2),190,126(2) A.BAIL	2	SHEOPUJAN PRASAD @ SIRPUJAN YADAV AND ORS vs THE STATE OF BIHAR	ARVIND KUMAR SINHA PANKAJ KUMAR SINGH SANTOSH KUMAR	MITHLESH KUMAR KHARE
74.	CR. MISC./80475/2025 190,115,76,109,30 A.BAIL	2	RAJU YADAV AND ORS vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	MADAN KUMAR
75.	CR. MISC./84347/2025 30(a), A.BAIL	2	AKHILESH CHAUDHARY AND ANR vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI ABHISHEK KUMAR RAVI KANT	ANISH CHANDRA
76.	CR. MISC./87971/2025 126(2),115(2),121 A.BAIL	1	CHHATHU MANJHI @ CHHATTHU MANJHI @ JITENDRA MANJHI AND ORS vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	ARUN KUMAR PANDEY
77.	CR. MISC./89243/2025 30(a) A.BAIL	2	JITENDRA SINGH vs THE STATE OF BIHAR	GOPAL KRISHNA RANJEET KUMAR SINGH	BHARAT LAL
78.	CR. MISC./2926/2026 126(2),127(2),115 A.BAIL	1	RAM SIKIL YADAV AND ORS vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR	ARUN KUMAR SINGH
79.	CR. MISC./3194/2026 30(a) A.BAIL	1	CHANDAN KUMAR @ CHHOTU vs THE STATE OF BIHAR	BINOD KUMAR SINHA AJAY KUMAR PRASAD	ASHA KUMARI
80.	CR. MISC./4497/2026 274,275 A.BAIL	1	KIRAN DEVI @ RANJU DEVI vs THE STATE OF BIHAR	RATNAKAR JHA	ARUN KUMAR
81.	CR. MISC./4877/2026 406,420,120B A.BAIL	1	PRITI KUMARI AND ANR vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR SURENDRA PRASAD TIWARI	ASHOK KUMAR SINGH

FOR ORDERS (ON OFFICE NOTES)

82.	CR. MISC./56133/2025 30(a) A.BAIL	4	RANJIT KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA MEERA KUMARI ANKITA	KUMAR VEERENDRA NARAYAN

(At 2.30 P.M.)

83.	CR. MISC./87453/2025 406,420,34 A.BAIL	2	PARSHURAM PASWAN vs THE STATE OF BIHAR AND ANR	SURENDRA KUMAR MISHRA SPRIHA SHREYA	BINOD KUMAR
84.	CR. MISC./88002/2025 69,351(2),352,89, A.BAIL	2	ACCHHAY KUMAR vs THE STATE OF BIHAR	BHAVESH KUMAR	SHAILENDRA KUMAR SINGH

FOR ADMISSION - FRESH CASES

85.	CR. MISC./87941/2025 191(2),126(2),115 A.BAIL	1	VIVEKANAND TIWARI AND ORS vs THE STATE OF BIHAR	PRAKASH KUMAR RENU JHA	SUNIL KUMAR PANDEY
86.	CR. MISC./87945/2025 80,3(5) A.BAIL	1	SAVITRI DEVI AND ORS vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA	RAJIV NAYAN RANJEET KUMAR SINGH
87.	CR. MISC./87956/2025 126(2),115(2),117 A.BAIL	1	RAMCHANDRA MEHTA vs THE STATE OF BIHAR	SATYAM ANAND	SURESH PRASAD SINGH

88.	CR. MISC./87960/2025 341,323,354,307,4 A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA ANKITA	RAM ANURAG SINGH
89.	CR. MISC./87961/2025 69,89,126(2),115(A.BAIL	1	ASHWANI KUMAR @ UTTAM @ UTTAM KUMAR vs THE STATE OF BIHAR	VIVEKANAND SINGH	SHAHABUDDIN AZEEM @ S. AZEEM SONU KUMAR PANKAJ KUMAR RAM MURTI
90.	CR. MISC./87964/2025 126(2),115(2),109 A.BAIL	1	RITIK KUMAR @ HRITHIK KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH NO. I ARUN KUMAR CHAUDHARY	MD. MUSHTAQUE ALAM
91.	CR. MISC./87966/2025 25(1-b)a,26, A.BAIL	1	SHUKUMAR PASWAN @ SHIV KUMAR PASWAN @ SUKUMAR PASWAN vs THE STATE OF BIHAR	AMARNATH JHA	NIRMAL KUMAR SINHA
92.	CR. MISC./87973/2025 191(2),329(4),126 A.BAIL	1	GUDDU KUMAR AND ORS vs THE STATE OF BIHAR	KUMARI ANUPAM	AJIT KUMAR SHATRUGHAN PANDEY
93.	CR. MISC./87977/2025 105,3(5), A.BAIL	1	DHIRAJ SINGH vs THE STATE OF BIHAR	KUMAR SUNIL SAHARSH SHUBHAM	AWADHESH KUMAR SINGH
94.	CR. MISC./87979/2025 126(2),115(2),117 A.BAIL	1	PARASNATH SINGH @ PARAS NATH RAY @ NIPPU vs THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN KAUSHAL KUMAR SHRIKANT MISHRA	PUSHPA SINHA.1 SUNIDHI VIMAL USHA KUMARI SINGH
95.	CR. MISC./87981/2025 88,89,115(2),74,6 A.BAIL	1	VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR KUMUD KISHORE	MD. MATLOOB RAB
96.	CR. MISC./87987/2025 191(2),191(3),109 A.BAIL Same ps: CR. MISC/85841/2025	1	VEENA DEVI AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR SINHA ANISHA SINHA	NAND KISHORE PRASAD
97.	CR. MISC./87990/2025 103(1),3(5), A.BAIL	1	MANI KUMAR SINGH @ MANEE KUMAR SINGH AND ANR vs THE STATE OF BIHAR	AMARNATH JHA	NITYA NAND TIWARY
98.	CR. MISC./87991/2025 302,34 A.BAIL	1	PRAMOD KUMAR SINGH vs THE STATE OF BIHAR AND ANR	DHARMENDRA KUMAR PASWAN AMAR KUMAR MAHI PRIYA DEEPSHIKHA DIVYANI KUMARI	JAI NARAIN THAKUR ARVIND KUMAR ARVIND KUMAR
99.	CR. MISC./90767/2025 Anticipatory Bail A.BAIL	1	SAVITA DEVI @ SAVITA KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR MADHUKAR SANJAY KUMAR	ADITYA NARAYAN SINGH.1
100.	CR. MISC./90905/2025 124(2),115(2),109 A.BAIL	1	PRADUMAN KUMAR @ PRADUMAN RAI vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	DR. AJEET KUMAR

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101.	CR. MISC./85597/2025 191(2),190,126(2) A.BAIL	1	CHANDAN PASWAN AND ORS vs THE STATE OF BIHAR	RAKESH KUMAR MISHRA KANHAIYA RAO	NIRMALA KUMARI
102.	CR. MISC./85600/2025 191(2),329(3),126 A.BAIL	1	DURGESH YADAV vs THE STATE OF BIHAR	DEWANAND TIWARI	MANOJ KUMAR SHASHI BHUSHAN SINGH
103.	CR. MISC./85619/2025 191(2),190,126(2) A.BAIL	1	RAMESH THAKUR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	MOHAMMED ARIF SAURAV ANAND ROHIT RANJAN
104.	CR. MISC./85627/2025 126(2),115,74,303 A.BAIL	1	LALITA DEVI @ LILA DEVI AND ORS vs THE STATE OF BIHAR	NAFISUZZOHA	SHAHABUDDIN AZEEM @ S. AZEEM
105.	CR. MISC./85652/2025 191(3),190,126(2) A.BAIL	1	MD. NIYAMAT ALI @ MD. NIYAMAT AND ORS vs THE STATE OF BIHAR	AJAY KUMAR PURUSHOTTAM PANDEY	DAMODAR PRASAD TIWARY
106.	CR. MISC./85660/2025 119(2),126(2),115 A.BAIL	1	MD. JAKIR AND ORS vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP RAKESH SINGH RAKESH SINGH RAKESH SINGH	NAND KISHORE PRASAD

107.	CR. MISC./85664/2025 127(2),115(2),118 A.BAIL	1	RANJAN KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MOHAMMAD SUFYAN RAKESH KUMAR NO.1
108.	CR. MISC./85818/2025 126(2),115(2),121 A.BAIL	1	VEER KUMAR AND ANR vs THE STATE OF BIHAR	ABHAY KUMAR SINGH AKASH KUMAR MISHRA	SURENDRA PRASAD SINGH
109.	CR. MISC./85841/2025 191(2),191(3),109 A.BAIL Same ps: CR. MISC/87987/2025	1	KAVITA DEVI AND ORS vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	JAI NARAIN THAKUR
110.	CR. MISC./85848/2025 109,115(2),118(1) A.BAIL	1	GOLDEN ANSARI @ AHSAN ALAM AND ORS vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	RAMCHANDRA SAHNI
111.	CR. MISC./85857/2025 147,149,188,341,3 A.BAIL	1	KARU PRASAD @ RAJEEV RANJAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI	ANITA KUMARI
112.	CR. MISC./85875/2025 126(2),115(2),117 A.BAIL	1	MARAN PASWAN @ VIVEK KUMAR vs THE STATE OF BIHAR	RANDHIR KUMAR NO 1	NAND KISHORE PRASAD
113.	CR. MISC./85883/2025 191(2),193(2),190 A.BAIL	1	PRABHASH KUMAR YADAV @ PRABHASH YADAV AND ORS vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT HRIDAY NARAYAN HARSHIT HRIDAY NARAYAN HARSHIT	BINOD KUMAR SANJAY KUMAR JHA ANANT KUMAR BHASKAR
114.	CR. MISC./85889/2025 126(2),115,303(2) A.BAIL	1	RAVEESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY	MD. SHAKIR AHMAD
115.	CR. MISC./85907/2025 191(2),190,132,11 A.BAIL	1	MUZAFFAR HUSSAIN @ MD. MUZAFFAR HUSSAIN AND ORS vs THE STATE OF BIHAR	MD. HELAL AHMAD MOHAMMAD TAHMEED HELAL FAKHRA TANAZ AKHTER	HARENDRA PRASAD
116.	CR. MISC./86341/2025 303(2),317(2) A.BAIL	1	HIRALAL KUMAR YADAV vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR ASHOK KUMAR @ ASHOK KARN	JAGDHAR PRASAD NARESH DIKSHIT
117.	CR. MISC./86361/2025 281,106(1),105, A.BAIL	1	ROHIT BAITHA @ ROHIT KUMAR AND ANR vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	CHANDRA SEN PRASAD SINGH
118.	CR. MISC./86378/2025 126(2),115(2),109 A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	HARENDRA PRASAD
119.	CR. MISC./86383/2025 126(2),115(2),118 A.BAIL	1	BACHA MAHTO vs THE STATE OF BIHAR	DHARMVEER PUJA KUMARI	MURLI DHAR
120.	CR. MISC./86385/2025 341,342,323,504,5 A.BAIL	1	NARESH KUMAR MANDAL @ NARESH KUMAR @ NARESH MANDAL AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	AKSHAY LAL PANDIT
121.	CR. MISC./86396/2025 143,61(2),61(3),3 A.BAIL	1	NIRMALA DEVI AND ANR vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	ASHOK KUMAR SINGH
122.	CR. MISC./86414/2025 126(2),115(2),109 A.BAIL	1	ANIL KUMAR AND ANR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR PATANJALI RISHI	KALYAN SHANKAR
123.	CR. MISC./86419/2025 126(2),115(2),118 A.BAIL	1	VINOD KUMAR SINGH AND ANR vs THE STATE OF BIHAR	KUSUM RANI	NAWAL KISHORE PRASAD
124.	CR. MISC./86436/2025 126(2),115,117,10 A.BAIL	1	ROHIT SINGH @ ROHIT KUMAR vs THE STATE OF BIHAR	VARUN KUMAR ARABIND NATH PANDEY	SUNIL KUMAR PANDEY KAUSHAL KUMAR UMESH PRASAD
125.	CR. MISC./86445/2025 126(2),115(2),352 A.BAIL	1	OMDEV KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR MISHRA KANHAIYA RAO	ANISH CHANDRA
126.	CR. MISC./86919/2025 126(2),115(2),117 A.BAIL	1	GAYAMA YADAV @ AJAY vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	ADITYA NARAYAN SINGH.1
127.	CR. MISC./86920/2025 341,323,324,307,3 A.BAIL	1	ABDUL RAHMAN AND ORS vs THE STATE OF BIHAR	SHARDA NAND MISHRA SUMIT KUMAR GUPTA	GANESH PRASAD SINGH
128.	CR. MISC./86925/2025 341,323,324,325,3 A.BAIL	1	RAKESH PASWAN @ RAKESH KUMAR AND ANR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH SWATI PARMAR	PRANAV KUMAR

129.	CR. MISC./86929/2025 303(2),317(2) A.BAIL	1	MANTU SINGH @ MANTU KUMAR SINGH vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	UMESHANAND PANDIT
130.	CR. MISC./86932/2025 126(2),115(2),118 A.BAIL	1	HASAN RAI AND ORS vs THE STATE OF BIHAR	UMESH KUMAR SINGH MUKESH KUMAR SHOBHNA SHREYA	NAVIN KUMAR PANDEY LOKESH KUMAR SINGH
131.	CR. MISC./86935/2025 126(2),115(2),109 A.BAIL	1	MD. AFTAB @ MD. AFTAB ALAM AND ORS vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	MD. MUSHTAQUE ALAM
132.	CR. MISC./86937/2025 126(2),115(2),109 A.BAIL	1	AMIT YADAV AND ANR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	AMITESH KUMAR
133.	CR. MISC./86941/2025 126(2),115(2),303 A.BAIL	1	SANDHYA DEVI AND ORS vs THE STATE OF BIHAR	KUNDAN RATHORE@ KUNDAN KUMAR	AHMAD ALI
134.	CR. MISC./86944/2025 109(1),61(2) A.BAIL	1	RAJESH YADAV @ RAJESH SINGH vs THE STATE OF BIHAR	CHANDAN KUMAR SHIVAM NARAYAN PANDEY BALWANT KUMAR	NITYANAND
135.	CR. MISC./86945/2025 126(2),115(2),117 A.BAIL	1	KAMLA DEVI AND ORS vs THE STATE OF BIHAR	AMIT RANJAN	YOGENDRA KUMAR SINGH
136.	CR. MISC./86946/2025 87,3(5) A.BAIL	1	NAND KISHOR @ NAND KISHOR KUMAR @ NAND KISHOR SAH vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR MD. MOBASSAR ALI	AJIT KUMAR
137.	CR. MISC./86963/2025 8,20(b)(ii)(B),23 A.BAIL	1	ALOK KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	ANIL KUMAR SINGH NO. 1
138.	CR. MISC./86972/2025 191(2),126(2),115 A.BAIL	1	RAVI KUMAR AND ANR vs THE STATE OF BIHAR	MRITUNJAY KUMAR UMESH PRASAD	NAVIN KUMAR PANDEY
139.	CR. MISC./86976/2025 126(2),115(2),109 A.BAIL	1	ADITYA KUMAR @ VISHAL KUMAR AND ORS vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	NAWAL KISHORE PRASAD
140.	CR. MISC./86977/2025 341,323,324,307,3 A.BAIL	1	URMILA DEVI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	SANJAY KUMAR SHARMA
141.	CR. MISC./87003/2025 137(2),96,84,316(A.BAIL	1	GOLU SAI AND ORS vs THE STATE OF BIHAR AND ANR	JAINENDRA KUMAR PUSHKAR SANJAY KUMAR	HUMAYOU AHMAD KHAN
142.	CR. MISC./87008/2025 126(2),322,118(1) A.BAIL	1	YADOLAL RAI @ YADAV LAL RAI AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	DAMODAR PRASAD TIWARY
143.	CR. MISC./87015/2025 191(2)(3),190,329 A.BAIL	1	GANESH MANJHI AND ANR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH SWATI PARMAR	BINOD KUMAR
144.	CR. MISC./87019/2025 303(2),317(2), A.BAIL	1	ADHIK YADAV vs THE STATE OF BIHAR	MD. SHADAB ALAM WAZDI MANOHAR PRASAD SINGH	RAM NARESH RAY
145.	CR. MISC./87025/2025 303(2),317(2) A.BAIL	1	MUKESH KUMAR MANDAL vs THE STATE OF BIHAR	RAJESH KUMAR	MD. FAHIMUDDIN
146.	CR. MISC./87030/2025 126(2),115(2),109 A.BAIL	1	RAJENDRA YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	LALAN KUMAR

FOR ADMISSION

147.	CR. MISC./72281/2023 406,120(B),420,50 A.BAIL	4	MITHLESH KUMAR GUPTA AND ANR vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR MAHENDRA THAKUR	NIRMALA KUMARI
148.	CR. MISC./42052/2025 323,341,379,504,5 A.BAIL	3	MUKESH SAH vs THE STATE OF BIHAR AND ANR	ALOK KUMAR ALOK	NITYANAND MAHESHWAR PRASAD
149.	CR. MISC./51882/2025 498A,323 A.BAIL	3	AMIR KHAN @ AAMIR KHAN vs THE STATE OF BIHAR AND ANR	MAJID MAHBOOB KHAN	KUMAR RANJIT RANJAN SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY
150.	CR. MISC./53643/2025 323,379,493,498(A A.BAIL	3	GUDDU BAITHA vs THE STATE OF BIHAR AND ANR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	MD. NAZIR ANSARI
151.	CR. MISC./54417/2025 498A A.BAIL	4	SHANKAR KUMAR @ SHANKAR CHAURASIA vs THE STATE OF BIHAR AND ANR	RASHID ZAFAR AJIT KUMAR	ARUN KUMAR
152.	CR. MISC./54428/2025 323,341,498(A),40 A.BAIL	4	DHARKAN PASWAN @ DHARKANI PASWAN vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	AJAY KUMAR JHA

153.	CR. MISC./54595/2025 406,498A,307, A.BAIL	2	ALOK KUMAR @ ALOK KUMAR GUPTA @ ALOK SAH vs THE STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD	KHURSHID ANWAR AMIR ALAM TEJ KUMAR MAHARAJ
154.	CR. MISC./54744/2025 105 A.BAIL	3	SHAMBHU KUMAR @ SHAMBHU PRASAD AND ANR vs THE STATE OF BIHAR	SUMIT KUMAR BHAGAT SUMIT KUMAR BHAGAT	MRITUNJAY KUMAR NIRALA SHASHI BHUSHAN SINGH ABHISHEK KUMAR JEET KISHOR MAHTO RAJKUMAR RAJESH
155.	CR. MISC./57676/2025 341,323,504,506,3 A.BAIL	2	DEVESH KUMAR RAI @ KRISHNANAND SINGH vs THE STATE OF BIHAR AND ANR	SUMIT KUMAR SINGH AMIT KUMAR SINGH	SUCHETA YADAV AWADHESH KUMAR PANDEY ARVIND KUMAR
156.	CR. MISC./58081/2025 326G,85,352,351(2 A.BAIL	3	HARDEV RAM @ HARDEV KUMAR RAM vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	RABINDRA KUMAR SUSHANT KUMAR RAHUL SINGH AMAR KUMAR SINGH
157.	CR. MISC./58104/2025 126(2),115(2),118 A.BAIL	3	MOTIN ANSARI @ MOTIN vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	PUSHPA SINHA.1
158.	CR. MISC./58115/2025 304B,201,34 A.BAIL	3	LALI YADAV @ LAL BABU YADAV vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY RAHUL SINGH RAVI RANJAN KUMAR RABINDRA KUMAR	UDAY PRATAP SINGH
159.	CR. MISC./58186/2025 382 A.BAIL	3	MD. NAUSHAD vs THE STATE OF BIHAR	ASHOK KUMAR SINHA ASHUTOSH KUMAR VERMA	MURLI DHAR
160.	CR. MISC./58235/2025 126(2),115(2),118 A.BAIL	3	JULFEQUAR ALI @ JULFEQUAR SAI AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	RAJENDRA SINGH
161.	CR. MISC./58461/2025 69, A.BAIL	3	MD. NADIM AHMAD @ SAJJU vs THE STATE OF BIHAR	DURGESH NANDAN DEEPIKA RANJAN KUMAR	DAMODAR PRASAD TIWARY ASHUTOSH KUMAR VIVEK KUMAR SINHA SHASHANK KUMAR SINGH BINAY KUMAR
162.	CR. MISC./60175/2025 191(2),190,126(2) A.BAIL	2	SONU KUMAR AND ORS vs THE STATE OF BIHAR	BIPIN KUMAR DEO INDU SHEKHAR DWIVEDI	CHOUBEY JAWAHAR BHAVESH KUMAR SAH RAKESH BIHARI SINGH
163.	CR. MISC./63906/2025 316(2),318(4),338 A.BAIL	3	AKHILESH KUMAR @ AKHILESH KUMAR PASWAN AND ANR vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN BELA SINGH RAJEEV RANJAN	RAM SEVAK CHOUDHARY SHARAD KUMAR VERMA SAGAR KUMAR ABHISHEK KUMAR HEMANT RAY
164.	CR. MISC./64209/2025 105,3(5), A.BAIL	2	RITESH ANAND AND ANR vs THE STATE OF BIHAR	ARVIND KUMAR GAJENDRA KUMAR ANUNAY SHAHI	GANESH PRASAD SINGH RAVI RANJAN
165.	CR. MISC./64247/2025 498(A) A.BAIL	2	MD. SAMIR vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	JITENDRA KUMAR SINGH RAJESH KUMAR MISHRA
166.	CR. MISC./64264/2025 126(2),115(2),118 A.BAIL	3	MITHLESH RAM @ MITLESH KUMAR @ MITHLESH KUMAR AND ORS vs THE STATE OF BIHAR	MADHURENDRA KUMAR	TAPESHWAR SHARMA
167.	CR. MISC./64277/2025 341,323,324,380,3 A.BAIL	2	RAHID ALAM vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	JITENDRA KUMAR SINGH MAZHER ALAM
168.	CR. MISC./66931/2025 135 A.BAIL	3	PRAMOD YADAV vs THE STATE OF BIHAR AND ANR	DINESH PRASAD VERMA VIVEK KUNWAR	NAND KISHORE PRASAD SANJEEV KUMAR VIVEK PRASAD
169.	CR. MISC./66979/2025 341,323,379,498(A A.BAIL	3	PRAMOD KUMAR vs THE STATE OF BIHAR AND ANR	DIMPAL KUMARI	SANJAY KUMAR SANTOSH CHANDRA BHASKAR

170.	CR. MISC./66995/2025 329(3),126(2),115 A.BAIL	3	BAMBAM NISHAD vs THE STATE OF BIHAR	AKASH SHANKAR AMBUJ UJJWAL NAUSHEEN	JITENDRA KUMAR SINGH
171.	CR. MISC./67339/2025 302,324,201,34, A.BAIL	3	BIPIN @ BIPIN KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	AMITESH KUMAR
172.	CR. MISC./67847/2025 191(2),190,126(2) A.BAIL	2	MD AFSAR @ MD IRSHAD AND ANR vs THE STATE OF BIHAR	BINOD KUMAR SINHA	UMESHANAND PANDIT RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR
173.	CR. MISC./72038/2025 498A,406,323,504, A.BAIL	2	SUDHIR PANDEY @ SUDHIR KUMAR vs THE STATE OF BIHAR AND ANR	RAJU PATEL PRASHANT SAURABH AMRIT JAY KUMAR ROY JASJIT PRANJAL	GULNAR BEGUM SUMIT SHEKHAR PANDEY AMAN KUMAR MASOOM RAZA
174.	CR. MISC./72571/2025 80, A.BAIL	2	SUNIL SAH AND ANR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	UDAY PRATAP SINGH
175.	CR. MISC./73353/2025 85,115(2) A.BAIL	3	JITENDRA KUMAR MEHTA @ SURAJ @ SURAJ KUMAR @ JITENDRA KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI	NAND KISHORE PRASAD MUKESH KUMAR RANA
176.	CR. MISC./86184/2025 137(2),3(5) A.BAIL	2	BABITA DEVI AND ANR vs THE STATE OF BIHAR	PANKAJ KUMAR ASHUTOSH KUMAR CHANDRA BHUSHAN PRASAD	ASHA DEVI

(At 11:45 A.M. And Physical Appearance)

177.	CR. MISC./86286/2025 363,366A,34,365, A.BAIL	2	MD. KAMRE ALAM @ MD. KAMARE vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	JITENDRA KUMAR SINGH CHANDRA BHUSHAN PRASAD

(At 11:45 A.M. And Physical Appearance)

(AT 2:15 P.M.)

TO BE MENTIONED I

178.	CR. APP (SJ)/2119/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	1	MUKESH GUPTA @ MUKESH PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	PRATIBHA GUPTA	SADANAND PASWAN
179.	CR. APP (SJ)/4447/2025 U/S 14A (2) OF SC SC/ST ACT (AB)	2	RAMESH PRASAD SINHA AND ORS vs THE STATE OF BIHAR AND ANR	KUMOD KUMAR SHRIVASTAW PALLAVI LALA SANJAY SHRIVASTWA	SADANAND PASWAN DHANANJAY KUMAR UZMA SULTAN NAND KUMAR SAGAR
180.	CR. APP (SJ)/129/2026 U/S 14 A (2) SC/S SC/ST ACT (AB)	1	LALIT KUMAR @ MUNNA SHARMA AND ANR vs THE STATE OF BIHAR	RAVINDRA KUMAR AMISH KUMAR ISHAAN RAJ	BINAY KRISHNA MADHUKAR ANAND SHUBHAM KUMAR SINGH
181.	CR. APP (SJ)/268/2026 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	SUNIL MAHTO @ SUNIL KUMAR MAHTO vs THE STATE OF BIHAR AND ANR	SUDHA	USHA KUMARI 1

FOR ORDERS (ON PETITIONS)-I

182.	CR. APP (SJ)/360/2025 U/S 14A(2) SC/ST SC/ST ACT (AB) IA-1/2025 () LIMITATION PETITIO	3	PHUCHO YADAV AND ANR vs THE STATE OF BIHAR AND ANR	VINOD GAUTAM	USHA KUMARI 1 ROHIT RAJ

FOR ADMISSION -I

183.	CR. APP (SJ)/379/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	3	SANDEEP YADAV @ SANDEEP KUMAR YADAV vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	BINAY KRISHNA PRAFULL CHANDRA THAKUR PRAFULL CHANDRA THAKUR
184.	CR. APP (SJ)/730/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	GAURAV KUMAR YADAV @ GAURAV YADAV vs THE STATE OF BIHAR AND ANR	PRABHAKAR SINGH HAFIZ SHAHBAZ ARIF	USHA KUMARI 1 NETAN CHOUHAN HARSH PRATAP YADAV
185.	CR. APP (SJ)/1205/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	RAJ KUMAR MISTRI @ RAJ KUMAR @ RAJ KUMAR VISHVAKARMA AND ORS vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR MAHENDRA THAKUR	BINAY KRISHNA MD. JAVED JAFAR KHAN MD. JAVED JAFAR KHAN

186.	CR. APP (SJ)/1240/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	4	AJAY MANDAL AND ANR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR	USHA KUMARI 1
187.	CR. APP (SJ)/1248/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	3	LALLU YADAV @ LALLU KUMAR @ ABISHEK KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	CHETANAND PASWAN ATHAR ALI JIYA VERMA ABHISHEK KUMAR PASWAN	SADANAND PASWAN
188.	CR. APP (SJ)/1375/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	4	BULU YADAV AND ORS vs THE STATE OF BIHAR AND ANR	MD. JAVED JAFAR KHAN	BINAY KRISHNA
189.	CR. APP (SJ)/1731/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB) Same ps: CR. APP (SJ)/1748/2025	4	RANJAN KUMAR KAMAT vs THE STATE OF BIHAR AND ANR	ASHAD MD. SOBAN ASGHAR SUNIL KUMAR SINGH	SADANAND PASWAN
With 189.1	CR. APP (SJ)/1748/2025 U/S 14A(2) SC/ST ASC/ST ACT (AB)	3	VIMALA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	MD SOBAN ASGHAR SUNIL KUMAR SINGH	SADANAND PASWAN
190.	CR. APP (SJ)/1810/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	4	RAVI KUMAR @ RAVI KUMAR RAVIDAS vs THE STATE OF BIHAR AND ANR	BIPIN KUMAR AMARNATH KUMAR RAVI KANT	USHA KUMARI 1
191.	CR. APP (SJ)/1817/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	VINAY MAHTO @ VINAY KUMAR MAHTO AND ORS vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR	BINAY KRISHNA YUGAL KISHORE
192.	CR. APP (SJ)/4933/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	2	MOKIM KHAN AND ANR vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR DEEPAK KUMAR	BINAY KRISHNA
193.	CR. APP (SJ)/5007/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	1	ANIL YADAV @ ANIL KUMAR ANSHU AND ORS vs THE STATE OF BIHAR AND ANR	BRIJMOHAN DAS	SADANAND PASWAN
194.	CR. APP (SJ)/45/2026 U/S 14A(2) OF SC/ SC/ST ACT (AB) Same ps: CR. APP (SJ)/119/2026	1	MD. ADIL RABBANI @ AADIL RABANI vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR SUMIT KUMAR DINKAR KUMAR	USHA KUMARI 1 VIVEK KUMAR KAMAL KISHOR KUMAR AJAY KUMAR PRASAD DEEPAK KUMAR
195.	CR. APP (SJ)/53/2026 u/s 14A(2) SC/ST SC/ST ACT (AB)	1	MANISH YADAV vs THE STATE OF BIHAR AND ANR	UMESH KUMAR GUPTA RAKESH KUMAR	SADANAND PASWAN
196.	CR. APP (SJ)/61/2026 U/S 14 A (2) SC/S SC/ST ACT (AB)	1	PANKAJ KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR	BINAY KRISHNA

MATTER -1

197.	CR. APP (SJ)/1322/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4	RAMA SHANKER CHOUDHARY @ RAMASHANKAR CHOUDHARY vs THE STATE OF BIHAR AND ANR	VIPIN KUMAR SINGH AMIT KUMAR SINGH	SADANAND PASWAN PARMATMA SINGH
198.	CR. APP (SJ)/3745/2025 U/S 14A (2) OF SC SC/ST ACT (AB)	2	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	SHAILESH KUMAR	BINAY KRISHNA
199.	CR. APP (SJ)/3776/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	2	MADHESHWAR YADAV AND ORS vs THE STATE OF BIHAR AND ANR	AMIT ANAND AMIT ANAND AMIT ANAND AMIT ANAND	BINAY KRISHNA
200.	CR. APP (SJ)/4561/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	1	BASANT SINGH @ BASANT KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	UDAY KUMAR	SADANAND PASWAN OM PRAKASH SINGH AJAY KUMAR SINGH
201.	CR. APP (SJ)/4740/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	ADITYA KUMAR SINGH @ ADITYA SINGH vs THE STATE OF BIHAR AND ANR	EASHITA RAJ PRIYANKA SINGH	BINAY KRISHNA

(AT 3:15 P.M.)

FOR ADMISSION - FRESH CASES III

202.	CR. MISC./3084/2026 30(a) A.BAIL	1	DINESH SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	UMESHANAND PANDIT
203.	CR. MISC./3086/2026 30(a), A.BAIL Same ps: CR. MISC/2802/2026	1	RANJAY @ RANJAY YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	RAJESH KUMAR

204.	CR. MISC./3142/2026 30(a) A.BAIL	1	ANIL SONKAR @ ANIL KUMAR vs THE STATE OF BIHAR	CHHOTE LAL MISHRA	ASHA DEVI
205.	CR. MISC./3211/2026 30(a), A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	TARKESHWAR NATH THAKUR
206.	CR. MISC./3225/2026 30(a) A.BAIL	1	SHANICHRI DEVI vs THE STATE OF BIHAR	ABHISHEK RAI RAVI RANJAN	NITYANAND
207.	CR. MISC./3227/2026 41,30(a),37, A.BAIL	1	RITESH KUMAR vs THE STATE OF BIHAR	RAMAKANT YADAV	TARKESHWAR NATH THAKUR
208.	CR. MISC./3236/2026 30(a),32(3), A.BAIL	1	LAXMAN KUMAR vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	NAND KUMAR
209.	CR. MISC./3261/2026 30(a) A.BAIL	1	BABAN CHAUDHARY @ BABAN CHAUDHARI vs THE STATE OF BIHAR	AJIT KUMAR SINGH	ASHOK KUMAR SINGH
210.	CR. MISC./3266/2026 30(a),30(d), A.BAIL	1	RAMDAHIN YADAV @ RAMADAHIN YADAV AND ANR vs THE STATE OF BIHAR	DURGESH NANDAN PUJA RANJAN KUMAR	MEENA SINGH
211.	CR. MISC./3270/2026 30(a), A.BAIL	1	GHANSHYAM KUMAR AND ANR vs THE STATE OF BIHAR	PRIYESH KUMAR	MUKESH KUMAR SINGH
212.	CR. MISC./3273/2026 30(a) A.BAIL	1	RANJAN KUMAR @ RANJAN KUMAR CHAUDHARY vs THE STATE OF BIHAR	SHWETA ANAND	ARUN KUMAR SINGH
213.	CR. MISC./3276/2026 30(a),32(3),37 A.BAIL	1	GAURAV KUMAR KEJRIWAL @ GAURAV KUMAR KEJARIWAL @ GAURAV KEJRIWAL vs THE STATE OF BIHAR	ALOK KUMAR JHA GAUTAM KUMAR KEJRIWAL MUKUND KUMAR AKASH KUMAR	RAJESH KUMAR
214.	CR. MISC./3285/2026 30(a) A.BAIL	1	GOURI SHANKAR RAY @ GOURI SHANKAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	ASHA DEVI
215.	CR. MISC./3287/2026 30(a) A.BAIL	1	MEENA DEVI vs THE STATE OF BIHAR	ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY	MUKESH KUMAR SINGH
216.	CR. MISC./3299/2026 274,275 A.BAIL	1	LALU @ LALBABU MANJHI vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	ASHA KUMARI
217.	CR. MISC./3303/2026 30(a) A.BAIL	1	RAJNISH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR VINOD KUMAR SETH	MD. SHAKIR AHMAD
218.	CR. MISC./3309/2026 30(a), A.BAIL	1	LALLU MUSHAHAR vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	SURESH PRASAD SINGH
219.	CR. MISC./3315/2026 30(a),32(2) A.BAIL	1	SHAILENDRA KUMAR @ LALAN RAI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ASHA KUMARI
220.	CR. MISC./3321/2026 30(a),30(b),30(c) A.BAIL	1	CHANDAN CHAUDHARY vs THE STATE OF BIHAR	PUSHP RAJ SINGH	ASHA KUMARI
221.	CR. MISC./3323/2026 30(a) A.BAIL	1	RAJIV KUMAR @ RAJIV SAHNI vs THE STATE OF BIHAR	BINDESWARI SINGH VINOD KUMAR LAL BABU SINGH	VEENA KUMARI JAISWAL
222.	CR. MISC./3327/2026 30(a) A.BAIL	1	FUL MOHAMMAD @ MD. WASIM ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	SURESH PRASAD SINGH
223.	CR. MISC./3332/2026 30(a) A.BAIL	1	SHYAM YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	ASHOK KUMAR SINGH
224.	CR. MISC./3336/2026 30(a) A.BAIL	1	KANTI DEVI vs THE STATE OF BIHAR	NALIN KUMAR	SYED EHTESHAMUDDIN
225.	CR. MISC./3340/2026 30(a), A.BAIL	1	MINA DEVI AND ANR vs THE STATE OF BIHAR	SANJEET KUMAR SINGH	UMESH LAL VERMA
226.	CR. MISC./3344/2026 30(a), A.BAIL	1	DHANESH RAI vs THE STATE OF BIHAR	PRAMOD KUMAR	MADHURI LATA
227.	CR. MISC./3361/2026 274,275 A.BAIL	1	SUNIL MALLIK vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	SANJAY KUMAR PANDEY
228.	CR. MISC./3364/2026 47(a), A.BAIL	1	SUDHIR GUPTA @ SUDHIR KUMAR GUPTA @ SUDHIR KUMAR GUPTA MANIKCHAND vs THE STATE OF BIHAR	PRAKASH MAHTO PRIYANKA KUMARI SANDEEP KUMAR MANDAL	RANA RANDHIR SINGH

229.	CR. MISC./3372/2026 30(a), A.BAIL	1	RANJIT KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SUNIL KUMAR	MANOJ KUMAR
230.	CR. MISC./3397/2026 30(a) A.BAIL	1	PINKESH KUMAR vs THE STATE OF BIHAR	SHANTAM KRITI OM PRAKASH KUMAR SHASHANK SHEKHAR RAHUL KUMAR	UMESHANAND PANDIT
231.	CR. MISC./3398/2026 30(a) A.BAIL	1	SIKANDAR SAH AND ANR vs THE STATE OF BIHAR	RAKI ALAM BIJENDRA KUMAR SUNIL KUMAR NO.III RAKI ALAM	SHYAM BIHARI SINGH

FOR ORDERS (ON OFFICE NOTES) - IV

232.	CR. MISC./10007/2024 30(A),32(ii) A.BAIL	1	RUPESH YADAV@RUPESH KUMAR YADAV vs THE STATE OF BIHAR	DILIP KUMAR	BISHWESHWAR RAM
233.	CR. MISC./31554/2024 30(a) A.BAIL	1	LAXMAN PRASAD PASWAN @ LAXMAN PASWAN vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH USHA KUMARI	NAND KUMAR
234.	CR. MISC./58468/2024 30(a) A.BAIL	2	KUNDAN KUMAR vs THE STATE OF BIHAR	BINAY KUMAR SINGH REMY KUMARI	SANJAY KUMAR PANDEY
235.	CR. MISC./63955/2024 30(a) A.BAIL	2	CHHOTU KUMAR vs THE STATE OF BIHAR	HANSRAJ DAVENDRA KUMAR PANDEY	PARMANAND PRASAD
236.	CR. MISC./70312/2025 30(a) A.BAIL	3	SUNIL PATEL @ BHALTU PATEL vs THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR MUKUL KUMAR	BISHWESHWAR RAM
237.	CR. MISC./71353/2025 30A A.BAIL	3	GOPAL SAH @ GOPAL KUMAR vs THE STATE OF BIHAR	REWTI KANT RAMAN AJAY PATHAK	AMITESH KUMAR
238.	CR. MISC./74653/2025 30(a),32(3),56(b) A.BAIL	2	JITAN KUMARI vs THE STATE OF BIHAR	AJAY KUMAR MANISH KUMAR	SHYAM BIHARI SINGH
239.	CR. MISC./76054/2025 30(c), A.BAIL	2	HALENDRA YADAV @ HARENDA YADAV vs THE STATE OF BIHAR	MITHILESH KUMAR ARYA SADANAND GOSWAMI	RAJIV NAYAN

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 309 (AT 10:30 A.M.)
Mr. Justice Rajesh Kumar Verma

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ORDERS (ON OFFICE NOTES)		
1.	CR. MISC./3981/2026 396,412 R.BAIL-1	1	DHANNU PASWAN vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	ARUN KUMAR
			FOR ADMISSION		
2.	CR. MISC./81457/2025 115(2),126(2),109 R.BAIL-1	2	CHHOTE KHAN @ CHOTE KHAN vs THE STATE OF BIHAR	SONI KUMARI	ANIL KUMAR RABISH KUMAR ADARSH GAURAV
3.	CR. MISC./82196/2025 419,420,467,468,4 R.BAIL-1	2	NIBHA SINHA @ NIVA SINHA @ SUSHMA SHARMA @ SUSHMA SINHA vs THE STATE OF BIHAR	MANOJ KUMAR	MD. FAHIMUDDIN
4.	CR. MISC./82205/2025 80,3(5), R.BAIL-1	3	SHEELA DEVI @ SHILA DEVI AND ANR vs THE STATE OF BIHAR	AWNISH KUMAR	DR. INDIWAR KUMARI
5.	CR. MISC./82363/2025 318(4),61(2),3(5) R.BAIL-1	3	DILIP KUMAR vs THE STATE OF BIHAR	RIZWANUL HAQUE KAUSTUBH PRAKASH	RAJ KISHOR SINGH
6.	CR. MISC./82590/2025 190,191,192,126(2 R.BAIL-1	2	RAM KISHORE SINGH vs THE STATE OF BIHAR	KUMAR SHASWAT ANAND	ANIL PRASAD SINGH KUMAR PRITAM DIKSHA SINGH AAKASH SINGH VIPIN KUMAR SINGH
7.	CR. MISC./82695/2025 302,201,120B,34 R.BAIL-1	2	ABHIJIT YADAV @ ABHIJIT KUMAR YADAV vs THE STATE OF BIHAR	BINOD KUMAR YADAV	YOGENDRA KUMAR
8.	CR. MISC./82703/2025 103(1),3(5), R.BAIL-1	2	PRIYANKA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI AYUSHI GUPTA RASHMI	MD. ATAUR RAHMAN
9.	CR. MISC./82747/2025 87 R.BAIL-1	2	GAUTAM YADAV@ GAUTAM KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR ABHISHEK KUMAR RAVI KANT	BHARAT LAL
10.	CR. MISC./82868/2025 103(1) R.BAIL-1	2	SARAVJEET KUMAR vs THE STATE OF BIHAR	NOUMAAN AHMAD MD. ASLAM ANSARI	AJAY KUMAR JHA BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA
11.	CR. MISC./3820/2026 318(4),319(2),336 R.BAIL-1	2	MUKESH MAHTO vs THE STATE OF BIHAR AND ANR	ARYA ACHINT SHASHI PRIYA SHASHANK SHEKHAR	NAVIN KUMAR PANDEY VISHWANATH PD. SINHA
			MATTER -1		
12.	CR. MISC./85026/2025 140(3),103(1),238 R.BAIL-1	2	RAJESH KUMAR @ RAJA vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	CHANDRA BHUSHAN PRASAD
13.	CR. MISC./85727/2025 420,406,467,468,4 R.BAIL-1	4	AMARNATH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA KUMAR SHIVAM SINHA ROUSHAN SINHA SATYENDRA KUMAR BHATNAGAR	ABHAY KUMAR GYAN PRAKASH PARUL PRIYA
14.	CR. MISC./87487/2025 126(2),117(2),74, R.BAIL-1	2	RAJKUMAR SAH vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	JAI NARAIN THAKUR SUMIT KUMAR GUPTA
			FOR ADMISSION - FRESH CASES		
15.	CR. MISC./3718/2026 302,120B,341,323, R.BAIL-1	1	RAJEEV RANJHAN THAKUR @ NUNU BOSS @ NUNU THAKUR @ RAJEEV THAKUR vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ SHYAM KISHORE SAKSHI BHATNAGAR ADITYA RAJ SINGH ANSHUL AARYAN ADITYA PANDEY	RENUKA RATNAKAR (APP 125)
16.	CR. MISC./3862/2026 103(1),61(2),3(5) R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	NITYA NAND TIWARY

17.	CR. MISC./3866/2026 303(2),318(2),318 R.BAIL-1	1	BHARAT KUMAR vs THE STATE OF BIHAR	KSHEM SHARMA DR. MANOJ KUMAR DEEPAK KUMAR	SURESH PRASAD SINGH
18.	CR. MISC./3868/2026 138,142,3(5) R.BAIL-1	1	MUNAR RAI @ MUNR RAI @ JAIKISHORE RAI AND ANR vs THE STATE OF BIHAR	PRABHAKAR SINGH RITIKA KUMARI PRANAV BHASKAR SUMIT KUMAR ANUBHAV VATSA BIROTTAM NARAYAN SINGH	SANJAY KUMAR SHARMA
19.	CR. MISC./3875/2026 80(2),238(b),3(5) R.BAIL-1	1	URMILA DEVI AND ANR vs THE STATE OF BIHAR	SHEONANDAN PANDIT	NARSINGH TANTI
20.	CR. MISC./3880/2026 420, R.BAIL-1	1	RAUSHAN SINGH vs THE STATE OF BIHAR	KANCHAN KUMARI GOPESH RAJ	RAJIV NAYAN
21.	CR. MISC./3886/2026 109(2),127(2)132, R.BAIL-1 Same ps: CR. MISC/3888/2026	1	RAMASHISH SHARMA vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN ANURAG PATEL	AHMAD ALI
22.	CR. MISC./3888/2026 109(2),127(2),132 R.BAIL-1 Same ps: CR. MISC/3886/2026	1	INDAL RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN ANURAG PATEL	BHANU PRATAP SINGH
23.	CR. MISC./3892/2026 8(c),21(b), R.BAIL-1	1	PAPPU KUMAR PATEL @ PAPPU PATEL vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	SURENDRA KUMAR
24.	CR. MISC./3900/2026 80,3(5) R.BAIL-1	1	GEETA DEVI vs THE STATE OF BIHAR	ANSHUMAN JAIPURIYAR PRAWEEN KUMAR JAIPURIAR ANUKRITI JAIPURIYAR RAJANIKANT KUMAR	RAJENDRA PRASAD NAT
25.	CR. MISC./3923/2026 126(2),115,303(2) R.BAIL-1	1	PRAMOD KUMAR @ PRAMOD YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR KUMARI TANNU	BINOD KUMAR
26.	CR. MISC./3936/2026 414,467,468,471, R.BAIL-1	1	LABLU SINGH @ LABLU KUMAR SINGH vs THE STATE OF BIHAR	GAUTAM UMA SHANKAR SHARMA	BINOD KUMAR
27.	CR. MISC./3939/2026 304B,34, R.BAIL-1	1	MD. ISHTEKHAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY RABINDRA KUMAR AMRESH KUMAR	LALAN KUMAR
28.	CR. MISC./3954/2026 126(2),115(2),85, R.BAIL-1	1	SANTOSH JHA vs THE STATE OF BIHAR	RAJEEV RANJAN RAM PRAWESH KUMAR	JITENDRA KUMAR SINGH
29.	CR. MISC./3962/2026 70(2),127(2),351(R.BAIL-1	1	SHATRUDHAN TANTI @ SHATRUGHAN TANTI vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR	GANESH PRASAD SINGH
30.	CR. MISC./3967/2026 137(2) R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	NITYA NAND TIWARY
31.	CR. MISC./3968/2026 109,303(2),3(5) R.BAIL-1	1	SONU JHA @ SARVESH BHARTI @ SARVESH KUMAR BHARTI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND AMARJEET CHOUDHARY	SATYENDRA PRASAD
32.	CR. MISC./3972/2026 303(2),317(2), R.BAIL-1	1	PINTU KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN RAJNISH RANJAN	JITENDRA KUMAR SINGH
33.	CR. MISC./3973/2026 303(2),318(4),319 R.BAIL-1	1	SUMIT KUMAR @ SUMIT KUMAR SUMAN vs THE STATE OF BIHAR	SUDISH KUMAR	DR.MRITYUNJAYA KR.GAUTAM
34.	CR. MISC./3977/2026 70(1) R.BAIL-1	1	MANTUN SHARMA vs THE STATE OF BIHAR	KEDAR JHA	SANJAY KUMAR TIWARY
35.	CR. MISC./3978/2026 140(3),96, R.BAIL-1	1	DINESH KUMAR vs THE STATE OF BIHAR	BHIM SEN PRASAD	SHAILENDRA KUMAR
36.	CR. MISC./3980/2026 8(c),21(a), R.BAIL-1	1	POONAM DEVI vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	MADAN KUMAR
37.	CR. MISC./3985/2026 137(2),64,3(5), R.BAIL-1	1	MANISH KUMAR @ DINESH KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR SINHA AMRESH KUMAR SINHA	MD. FAHIMUDDIN

38.	CR. MISC./3994/2026 126(2),115(2),118 R.BAIL-1	1	RINA DEVI vs THE STATE OF BIHAR	VIRENDRA KUMAR	CHANDRA SEN PRASAD SINGH
39.	CR. MISC./4000/2026 420,467,468,471,4 R.BAIL-1	1	SURESH YADAV vs THE STATE OF BIHAR AND ANR	RABISH KUMAR ADARSH GAURAV	RAM BILASH ROY RAMAN
40.	CR. MISC./4005/2026 341,323,376,504,5 R.BAIL-1	1	SONU KUMAR ROY @ SONU KUMAR vs THE STATE OF BIHAR AND ANR	BINOD KUMAR YADAV	DR.MRITYUNJAYA KR.GAUTAM
41.	CR. MISC./4014/2026 313, R.BAIL-1	1	MUKKU DOM @ ARUN DOM AND ANR vs THE STATE OF BIHAR	ADITYA KUMAR PANDEY SURENDRA KISHORE THAKUR PRAGYA BHARTI	MD. SHAKIR AHMAD
42.	CR. MISC./4016/2026 96,352,351(2),3(5 R.BAIL-1	1	CHANDKISHORE YADAV @ CHANKISHORE YADAV @ CHANKISHORE KUMAR vs THE STATE OF BIHAR AND ANR	MD.NAJMUL HODDA AYUSHI CHOUDHARY	UMANATH MISHRA
43.	CR. MISC./4018/2026 103(1),61(2), R.BAIL-1	1	SADHU @ PRADEEP PASWAN @ MANJEET KUMAR AND ANR vs THE STATE OF BIHAR	PRATIK	AJAY KUMAR JHA
44.	CR. MISC./4021/2026 115(2),126(2),109 R.BAIL-1	1	PAWAN MANDAL vs THE STATE OF BIHAR	NAWAL KISHORE SINGH KAMLESH KUMAR	SHAILENDRA KUMAR
45.	CR. MISC./4026/2026 80(2),61 R.BAIL-1	1	RAJO KEWAT vs THE STATE OF BIHAR	SHYAMAL PRAKASH	BHANU PRATAP SINGH SUNIL PRASAD
46.	CR. MISC./4028/2026 126(2),115(2),118 R.BAIL-1	1	PANDAV KUMAR MANDAL vs THE STATE OF BIHAR	AJAY MUKHERJEE GARARI MUKHARJEE GANESH SHARMA	PREM KUMAR JHA
47.	CR. MISC./4035/2026 115(2),126(2),109 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	CHOUBEY JAWAHAR
48.	CR. MISC./4036/2026 143(2),145,74,111 R.BAIL-1	1	LAXMI KUMARI @ LAXMI RATRE vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR MISHRA SUPRIYA RANI	BINOD KUMAR
49.	CR. MISC./4039/2026 395,397,392, R.BAIL-1 Same ps: CR. MISC/4187/2026	1	VIVEK SAHNI vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	RAM BILASH ROY RAMAN
50.	CR. MISC./4040/2026 103(1),3(5), R.BAIL-1	1	MANTU RAI vs THE STATE OF BIHAR	SANJAY KUMAR VERMA ABHISHEK KUMAR	BHARAT LAL
51.	CR. MISC./4041/2026 64(1),62 R.BAIL-1	1	MD. KALAM vs THE STATE OF BIHAR AND ANR	MD SOBAN ASGHAR ASHAD	ASHA DEVI
52.	CR. MISC./4045/2026 103(1),3(5) R.BAIL-1	1	DHIRAJ DUBEY vs THE STATE OF BIHAR	AMARENDRA NATH VERMA SURBHI BHUSHAN	UDAY PRATAP SINGH
53.	CR. MISC./4054/2026 303(2),317(2) R.BAIL-1	1	KARI YADAV @ SANJIV YADAV vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	MADHURA NAND JHA
54.	CR. MISC./4064/2026 96,3(5),64 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	BAIDYANATH PRASAD	JHARKHANDI UPADHYAY
55.	CR. MISC./4076/2026 126(2),115(2),117 R.BAIL-1	1	AMIT KUMAR @ ADHIK YADAV @ AMIT YADAV @ AMIT KUMAR YADAV vs THE STATE OF BIHAR	RIZWANUL HAQUE MD. KHALID ANWAR	RAM BILASH ROY RAMAN
56.	CR. MISC./4077/2026 147,148,149,341,3 R.BAIL-1	1	BAISHAKHI MANJHI vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	GANESH PRASAD SINGH
57.	CR. MISC./4078/2026 80,3(5), R.BAIL-1	1	YASODA DEVI AND ANR vs THE STATE OF BIHAR	AJIT KUMAR SINGH PURUSOTTAM KUMAR SINGH	DR. AJEET KUMAR
58.	CR. MISC./4085/2026 103(1),238,61(2) R.BAIL-1	1	RAMJAN ALI vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY ANSHU KUMAR RAHUL RANJAN ANURANJAN PATEL	ASHOK KUMAR SINGH ARYAN SINHA CHANDRA MOHAN
59.	CR. MISC./4087/2026 137(2),140(2),115 R.BAIL-1	1	RAMESH RANJAN vs THE STATE OF BIHAR	SHIVANAND SINGH	MADHURA NAND JHA

60.	CR. MISC./4088/2026 44,45,3,4,8(5), R.BAIL-1	1	JAWAHAR LAL SHAH vs THE UNION OF INDIA THROUGH THE ASST. DIRECTOR, DIRECTORATE OF ENFORCEMENT, PATNA	SAKET TIWARY ANIMESH GUPTA DHIRENDRA KUMAR ROY	DR. KRISHNA NANDAN SINGH (ASG)
61.	CR. MISC./4090/2026 8(c),21(b), R.BAIL-1	1	RAVI KUMAR BHAGAT @ RAVI KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND BHARTI KUMARI	LALAN KUMAR
62.	CR. MISC./4093/2026 103(1),167,303(2) R.BAIL-1	1	SUNDARAM KUMAR @ SUNDRAM KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	SANJAY KUMAR
63.	CR. MISC./4108/2026 61(2), R.BAIL-1	1	RAUSHAN KUMAR @ ROUSHAN KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR PADMANABH KASHYAP MD. GHULAM MUSTAFA DEEPAK KUMAR	ARVIND KUMAR
64.	CR. MISC./4110/2026 103(1), R.BAIL-1	1	SANJIT KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	DILIP KUMAR NO. 1
65.	CR. MISC./4116/2026 137(2),3(5),140(3 R.BAIL-1	1	PAGLU MURMU @ YETWARI MURMU @ YETWAR MURMU@ ETWAR MURMU vs THE STATE OF BIHAR AND ANR	AMAL KUMAR SINHA	BINOD KUMAR
66.	CR. MISC./4119/2026 115(2),118(1),352 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	SHASHANK CHOUHAN	TAPESHWAR SHARMA
67.	CR. MISC./4123/2026 126(2),11592),118 R.BAIL-1	1	LADDU YADAV @ GUDDU YADAV vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	AJIT KUMAR
68.	CR. MISC./4125/2026 338,336(3),303(2) R.BAIL-1	1	UGRIV CHOUDHARY vs THE STATE OF BIHAR AND ANR	AAKASH CHOUDHARY PRAWAL MANI TRIPATHI	ARUN KUMAR SINGH NARESH DIKSHIT
69.	CR. MISC./4150/2026 118(2),109,115(2) R.BAIL-1	1	SURAJ KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	ABHAY KUMAR ROY
70.	CR. MISC./4162/2026 80,3(5) R.BAIL-1	1	PRAKASH SINGH AND ANR vs THE STATE OF BIHAR	NIRANJAN PARIHAR	KALYAN SHANKAR
71.	CR. MISC./4163/2026 25(1-b)(a),26, R.BAIL-1	1	PRAMOD MAHTO @ PRAMOD PRASAD vs THE STATE OF BIHAR	ABHIJEET ABHIGYAN PURNENDU KESHAV	AJAY KUMAR JHA
72.	CR. MISC./4167/2026 103(1),351(2),352 R.BAIL-1	1	NARENDRA PANDEY @ NARAD PANDEY vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	UMANATH MISHRA
73.	CR. MISC./4169/2026 103(1),238, R.BAIL-1	1	GAUTAM KUMAR SAHU vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	RENUKA RATNAKAR (APP.125)
74.	CR. MISC./4171/2026 317(5), R.BAIL-1	1	ASHIQ @ ASHIQ KUMAR @ CHHOTU @ CHHOTE SARKAR vs THE STATE OF BIHAR	GAJANAN MISHRA NAVNEET PRABHAKAR	RAJENDRA NATH JHA
75.	CR. MISC./4187/2026 392,395,397 R.BAIL-1 Same ps: CR. MISC/4039/2026	1	ARVIND KUMAR SINGH vs THE STATE OF BIHAR	MOHD RUSTAM HUSSAIN	ADITYA NARAYAN SINGH.1
76.	CR. MISC./4602/2026 8(c),21(b) R.BAIL-1	1	SURAJ KUMAR @ SURAJ KUMAR PATEL vs THE STATE OF BIHAR	HANS LAL KUMAR	MD. ANZARUL HAQUE SAHARA
77.	CR. MISC./5136/2026 363,366(A), R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR AND ANR	DHIRENDRA PRASAD SINHA RISHAN KUMAR	MD. SHAKIR AHMAD
78.	CR. MISC./5149/2026 103(1),3(5) R.BAIL-1	1	KUNDAN KUMAR SINGH @ SUNNY KUMAR @ SUNNY vs THE STATE OF BIHAR	UDBHAV RACHANA SARASWATI MUKESH KUMAR RAVIN KUMAR	AMITESH KUMAR RADHA MOHAN SINGH DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK
79.	CR. MISC./5150/2026 379,420,406,467,4 R.BAIL-1	1	SATYENDRA KUMAR @ SATENDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SWETA SUMAN BIKRAM VISHAL KUMAR	GANESH PRASAD SINGH
80.	CR. MISC./5156/2026 126(2),115(2),118 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	NIRMALA KUMARI

81.	CR. MISC./5160/2026 69,89,351(2),3(5) R.BAIL-1	1	ANURANJAN KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	ARUN KUMAR GUNJAN KUMARI	ARUN KUMAR PANDEY
82.	CR. MISC./5180/2026 308(3),308(4),308 R.BAIL-1	1	VIKASH KUMAR @ BLACKBERRY @ VIKAS KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	AWADHESH KUMAR SINGH
83.	CR. MISC./5181/2026 190,191(2),191(3) R.BAIL-1	1	GOLU @ SANNY DEWAL @ GOLU SUNNY DEWAL AND ANR vs THE STATE OF BIHAR	SARITA KUMARI BIPIN KUMAR ABHISHEK KUMAR RAVI KANT	ZAINUL ABEDIN
84.	CR. MISC./5189/2026 126(2),115(2),74, R.BAIL-1	1	MIJANUR RAHMAN @ MITHHU @ NIJARUL vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	AJIT KUMAR
85.	CR. MISC./5197/2026 8(c),20(b)(ii)(b) R.BAIL-1	1	RUPESH KUMAR YADAV @ RUPESH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR ASHISH KUMAR PALIT	ANIL PRASAD SINGH
86.	CR. MISC./5332/2026 126(2),115(2),303 R.BAIL-1	1	OM PRAKASH MANDAL vs THE STATE OF BIHAR	BAIDYANATH PRASAD	ANAND KISHORE CHOUDHARY
87.	CR. MISC./5334/2026 103(1),238 R.BAIL-1	1	SUNITA DEVI vs THE STATE OF BIHAR	PRAKASH MAHTO PRIYANKA KUMARI	TARKESHWAR NATH THAKUR
88.	CR. MISC./5336/2026 79,111,141,143,14 R.BAIL-1	1	KAJU KUMAR @ KAJU MANJHI vs THE STATE OF BIHAR AND ANR	MILI KUMARI AASHI WATS SHAMBHAWI	RAM PRIYA SHARAN SINGH
89.	CR. MISC./5337/2026 126(2),115(2),109 R.BAIL-1	1	SADDAM HUSSAIN vs THE STATE OF BIHAR	MRITUNJAY KUMAR	SUNIL KUMAR PANDEY
90.	CR. MISC./5338/2026 140(3) R.BAIL-1	1	RAJ KUMAR @ KALLU vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN RASHID ZAFAR AJIT KUMAR	MEENA SINGH
91.	CR. MISC./5343/2026 21(c),23(c),29, R.BAIL-1	1	RAJ KISHOR MISHRA vs THE STATE OF BIHAR	SUJEET KUMAR SONU SINGH ABHAY KUMAR MISHRA	RAM NARESH RAY
92.	CR. MISC./5348/2026 304B,201,34, R.BAIL-1	1	MD. TAZMUL vs THE STATE OF BIHAR	MUKESH KUMAR RANA	NARSINGH TANTI
93.	CR. MISC./5350/2026 103(1),80,238,3(3 R.BAIL-1	1	SAMIR KUMAR @ SAMEER KUMAR @ SAMEER THAKUR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	NIRMALA KUMARI
94.	CR. MISC./5358/2026 318(4),338,336(3) R.BAIL-1	1	RAJKISHORE KUMAR @ RAJKISHOR KUMAR @ RAJKISHORE vs THE STATE OF BIHAR THROUGH EOU	HEMANT KUMAR GAURAV PRAKASH VISHVJEET KUMAR	V.M.P. SINHA
95.	CR. MISC./5362/2026 8(C),21, R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SHREYANSHU KUMAR SAKSHI BHATNAGAR EASHITA RAJ SHYAM KISHORE ADITYA RAJ SINGH GINNI PRIYA	ASHA KUMARI
96.	CR. MISC./5363/2026 303(2),111(2),317 R.BAIL-1	1	DILIP KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA KUMARI NITU	LALAN KUMAR
97.	CR. MISC./5370/2026 191(1),193(3),190 R.BAIL-1	1	MD. SALMAN AND ANR vs THE STATE OF BIHAR	DINESH GUPTA DHIRENDRA NATH JHA	HUMAYOU AHMAD KHAN
98.	CR. MISC./5371/2026 20(b),22, R.BAIL-1	1	PURENDRA YADAV @ PURENDAR YADAV vs THE STATE OF BIHAR	SHYAMAL PRAKASH	NAGENDRA PRASAD
99.	CR. MISC./5375/2026 341,342,323,504,3 R.BAIL-1	1	ARCHANA KUMARI vs THE STATE OF BIHAR AND ORS	RAJESH RANJAN HIMANSHU RANJAN SHAKTI SUMAN KUMAR AKSHAY TRIPATHI SHUBHAM KUMAR	TAPESHWAR SHARMA DR.K.N. SINGH (A.S.G.) DR.K.N.SINGH (A.S.G.)
100.	CR. MISC./5383/2026 25(1-b)(A),26 R.BAIL-1	1	SATYENDRA KUMAR SINGH @ SATENDRA SINGH vs THE STATE OF BIHAR	BINDESHWAR KUMAR	SYED MOJIBUR RAHMAN

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 310 (AT 10:30 A.M.)
Justice Smt. G. Anupama Chakravarthy

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ORDERS (ON OFFICE NOTES) -I		
1.	CWJC/21788/2013 RGL.AD-HOC., BANK	3	CHANDRA MOHAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AKHILESHWAR SINGH ANIRUDH KUMAR SINGH	AJAY SANJAY KUMAR
			FOR ADMISSION		
2.	CWJC/1544/2013 EMPLOYEES PROVIDEN	5	M/S SHIVALOK GAS AGENCY vs EMPLOYEES PROVIDENT FUND ORGANISATION AND ORS	SHYAMESHWAR KUMAR SINGH	AMRENDRA NARAYAN RAI PRASHANT SINHA
3.	CWJC/8395/2018 INDUSTRIAL DISPUTE	22	U C O BANK vs THE UNION OF INDIA AND ORS	RANJEET KUMAR PANDEY RADHE SHYAM KUMAR	S.D SANJAY ADDL. SOC. GEN. RAM ANURAG SINGH PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA JITENDRA ACHARYA ANAND KUMAR TIWARI
4.	CWJC/22775/2019 OTHERS	16	ASHISH SHRIVASTAVA vs THE STATE OF BIHAR AND ORS	ABHAY SHANKAR SINGH BARUN KUMAR SINGH AMIT KUMAR MISHRA	AJAY KR. RASTOGI (AAG10) SANJEEV KUMAR
(heard in part)					
			FOR ADMISSION -I		
5.	CWJC/13841/2013 DISCP.PROC., POLIC	15	RAMASHISH RAM vs THE STATE OF BIHAR AND ORS	ADITYA NARAYAN SINGH-1 SHRI PRAKASH TIWARI ANAND TIWARI MAHESH KUMAR	J.S. ARORA
6.	CWJC/14941/2013 SALARY, NON GAZETT	7	RAGHAV SINGH YADAV vs THE STATE OF BIHAR AND ORS	RAVINDRA NATH DUBEY SANJAY KUMAR SINGH	PARTH SHARTHI
7.	CWJC/18332/2013 COMP.GRND. , NON G	5	MADHURI DEVI vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA	DHURJATI KR PRASAD - KUNAL TIWARY
8.	CWJC/19147/2013 REM/DIS/TER, NON G	4	JAI VIJAY SINGH vs THE STATE OF BIHAR AND ORS	SHIV KUMAR	HARENDRA PD. SINGH
9.	CWJC/19674/2013 SELECTION , POLIC	4	BIPIN KUMAR vs THE STATE OF BIHAR AND ORS	MRITUNJAY PRASAD SINGH BINOD KUMAR	RAJENDRA KR. JHA
10.	CWJC/20152/2013 SELECTION , OTHER	2	SANJAY KUMAR AND ANR vs THE UNION OF INDIA AND ORS	SATYA PRAKASH PARASAR	MAHESH PRASAD SIDDHARTHA PRASAD SUJEET KUMAR SINHA AMISH KUMAR
11.	CWJC/20415/2013 SALARY, BANK SER.	4	SRI KANT PD. SINGH vs BIHAR STATE LAND DEVELOPMENT BANK AND ORS	AMARENDRA NARAYAN	RAJESH PRASAD CHOUDHARY
12.	CWJC/20563/2013 CONTIN.SER , BOARD	4	BINA DEVI vs THE STATE OF BIHAR AND ORS AND ANR	MADAN PRASAD JHA	SUBHASH PD. SINGH PURUSHOTTAM JHA
13.	CWJC/20648/2013 COMP.GRND. , OTHER	3	YAMUNA PRASAD BISHWAS vs THE UNION OF INDIA AND ORS	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	N. A. SHAMSI A.S.G. RAJESH KUMAR VERMA (CGC)
14.	CWJC/20867/2013 REM/DIS/TER, BANK	4	GANGA RAVI DAS vs THE MADHYA BIHAR GRAMIN BANK AND ORS	MUKESH KUMAR NO-1 DR. ARVIND AMAR	MAHESH NARAYAN PARBAT SURESH PD SINGH NO.1 VED PRAKASH SRIVASTVA

15.	CWJC/20975/2013 COMP.RETIR., OTHER	4	KALIKANT JHA vs THE STATE OF BIHAR AND ORS	AMBUJ NAYAN CHAUBEY RITU PRIYDERSHINY SIDDHARTH HARSH YOGENDRA KUMAR DWIVEDI GOPAL SWAROOP DUBEY	RAJU GIRI GP30 JAI NARAIN THAKUR MANISH KUMAR(GP 4)
16.	CWJC/21070/2013 RGL.AD-HOC., BOARD	2	SHAHNAJ AND ORS vs THE STATE OF BIHAR AND ORS	AJAY NANDAN SAHAY RAVI SHANKAR SAHAY	RAMESH CHANDRA SINHA AJAY NANDAN SAHAY
17.	CWJC/21165/2013 DISCP.PROC., NON G	5	BISHNUDEO CHOUDHARY vs THE STATE OF BIHAR AND ORS	DINESH KUMAR GUPTA DHIRENDRA NATH JHA	GAUTAM BOSE
18.	CWJC/21248/2013 OTHERS, BOARD/CORP	10	JUGESH PRAKASH SINHA vs THE STATE OF BIHAR AND ORS	BISHNU KANT DUBEY PANCHU RAM	S.D. SANJAY PANKAJ KUMAR (SC12)
19.	CWJC/21263/2013 DISCP.PROC., BOARD IA-1/2022 () AMENDMENT	5	SURESH PRASAD SINHA vs THE STATE OF BIHAR AND ORS	VED PRAKASH SRIVASTVA MAHESH NARAYAN PARBAT SANJAY KUMAR JHA	AMAR NATH DEO PIYUSH LALL SUNIL KUMAR MANDAL
20.	CWJC/21266/2013 SELECTION , BOARD IA-1/2013 (7735/2013) STAY OF PROCEEDING	4	RAVI RANJAN vs STAFF SELECTION COMMISSION AND ORS	RAVI BHARDWAJ KRISHNA MURARI PRASAD JAI SHANKAR BARNAWAL	SATYAM SHIVAM SUNDARAM N. A. SHAMSI (A.S.G.) ANSHUMAN SINGH (CGC) RAJESH KUMAR VERMA (CGC)
21.	CWJC/21453/2013 REM/DIS/TER, OTHER	1	KANHAIYA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	RAJIV ROY SURENDRA KUMAR MISHRA ANGAD KUNWAR ASHISH GIRI AMARESH KUMAR SINGH MANISHA SINGH
22.	CWJC/21613/2013 CONTIN.SER , BOARD	2	BELIA DEVI vs THE STATE OF BIHAR AND ORS AND ANR	MADAN PRASAD JHA	AWDHESH KUMAR PANDEY
23.	CWJC/21783/2013 SELECTION , NON GA IA-1/2014 (5252/2014) MISC	3	SHOBHA KUMARI vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR VERMA	RAKESH KR SAMRENDRA
24.	CWJC/21793/2013 SELECTION , OTHER	2	SHASHI BHUSHAN SINGH vs THE UNION OF INDIA AND ORS	NITYANAND MISHRA BALMEEKI PANDEY BHASKER	N. A. SHAMSI A.S.G. ANSHUMAN SINGH (CGC) ANJANI KR.SHARAN (CGC) RAVINDER KUMAR SHARMA SANJEET KUMAR TIWARI
25.	CWJC/21997/2013 SELECTION , POLIC	3	ANIL KUMAR vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH	MD. N. HODA KHAN SANJAY PANDEY
26.	CWJC/22123/2013 DISCP.PROC., OTHER	2	DADAN YADAV vs THE UNION OF INDIA AND ORS	MANISH KUMAR MARUTH NATH ROY	N. A. SHAMSI A.S.G. ANJANI KR.SHARAN (CGC) ARCHANA SINHA @ ARCHANA SHAHI RAJESH KUMAR VERMA (CGC) RAVINDER KUMAR SHARMA RAM TUJABH SINGH AWADHESH KUMAR PANDEY
27.	CWJC/22147/2013 SELECTION , OTHER	3	PRITY KISHORE vs THE UNION OF INDIA AND ORS	NITYANAND	N. A. SHAMSI A.S.G. ANJANI KUMAR SHARAN RAJESH KUMAR VERMA RATNESH KUMAR
28.	CWJC/22548/2013 DISCP.PROC., POLIC	7	SHANKAR KUMAR JHA vs THE STATE OF BIHAR AND ORS	VINAY RANJAN	YOGENDRA PD. SINHA

29.	CWJC/22580/2013 SELECTION , NON GA	3	ASHA GUPTA @ ASHA KUMARI vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR KRIPA NATH YADAV LAL BABU SINGH	SHAIL KUMARI AJIT PRATAP SINGH - (SC-15) RAGHWENDRA KUMAR (SC22)
30.	CWJC/22748/2013 SALARY, NON GAZETT IA-1/2014 (1415/2014) MISC	6	HARENDRA TIWARY vs THE STATE OF BIHAR AND ORS	AMAR PRAKASH	P.N. SAHI
31.	CWJC/23244/2013 OTHERS, NON GAZETT IA-1/2017 (2656/2017) EARLY HEARING	6	MAMTA KUMARI vs THE STATE OF BIHAR AND ORS	DAVENDRA KUMAR PANDEY RAJNI KANT JHA	AVNISH NANDAN SINHA DILIP KUMAR ROY HANSRAJ
32.	CWJC/23446/2013 OTHERS, GAZETTED S IA-1/2014 (1784/2014) MISC	7	DR. CHANDRA KISHORE PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SHIV KUMAR MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.UJJWAL
33.	CWJC/23464/2013 REM/DIS/TER, BANK IA-1/2021 () SUBSTITUTION	15	ROSHAN ARA AND ORS vs THE CHAIRMAN, UTTAR BIHAR GRAMIN BANK AND ORS	MUKESH KUMAR SINGH RAJEEV KUMAR SINGH ARUP KUMAR CHONGDAR MD. NAZIR ANSARI ARUP KUMAR CHONGDAR	PRABHAKAR JHA
34.	CWJC/23601/2013 DISCP.PROC., BANK	3	ANIL KUMAR JHA vs THE MULTI STATE CO-OPERATIVE LAND DEVELOPMENT BANK LTD. AND ORS	NARESH CHANDRA VERMA BIRENDRA PRASAD ARUN KUMAR LAL	RAJESH PRASAD CHOUDHARY
35.	CWJC/23604/2013 COMP.GRND. , BANK	2	MALTI DEVI vs THE NATIONAL BANK FOR AGRICULTUR AND RULAR DEVRLOPMEANT AND ORS	RAJKUMAR RAJESH PRANESH KUMAR ARYA SUNIL KUMAR TIWARI	SANJEET KUMAR
36.	CWJC/23836/2013 SELECTION , OTHER	3	ATUL KUMAR MEHTA vs THE UNION OF INDIA AND ORS	BACHAN JEE OJHA BINOD KUMAR PANDEY	N. A. SHAMSI A.S.G. ANJANI KR.SHARAN (CGC) RAJ KAMAL ALOK KUMAR
37.	CWJC/23960/2013 OTHERS, OTHERS	2	PUNYA PRAKASH PANDA vs THE UNION OF INDIA AND ORS	SARVENDRA KUMAR VERMA	N. A. SHAMSI A.S.G. MANORANJAN KUMAR
38.	CWJC/24064/2013 REVERSION, BANK SE	2	PARAS NATH MISHRA vs THE STATE BANK OF INDIA AND ORS	MANISH JHA	KAUSHLENDRA KUMAR SINHA MR. SATYADARSHI SANJAY
39.	CWJC/24128/2013 DISCP.PROC., BOARD	9	BANGALI PRASAD vs THE BIHAR STATE ELECTRICITY BOARD AND ORS	BALESHWAR PRASAD CHOUDHARY	VINAY KIRTI SINGH PRAKASH KUMAR
40.	CWJC/24359/2013 RGL.AD-HOC., BANK	3	DINABANDHU KUMAR vs BANK OF BARODA AND ORS	DR. SHRADDHANAND PASWAN UMA SHANKAR SHARMA	NISHI NATH OJHA SANJEEV SHANKAR
41.	CWJC/24598/2013 DISCP.PROC., GAZET	5	MUSHTAQUE ANSARI vs THE STATE OF BIHAR AND ORS	JANARDAN PRASAD SINGH ARBIND KUMAR SINGH AMRITYA RAJ ANIMESH GUPTA	SANJAY KR NO.1 SARVESH KUMAR (GP 24)
42.	CWJC/24819/2013 OTHERS, BOARD/CORP	3	KAPILESHWAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	AJAY PRABHAT KUMAR VERMA SAROJ KUMAR SHARMA
43.	CWJC/25080/2013 PAY SCALES , GAZET	1	VIKAS KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ORS	PURNENDU SINGH PRONOTI SINGH BINAY KUMAR	LALIT KISHORE PAAG ANIRBAN KUNDU (SC24)
44.	CWJC/25183/2013 COMP.GRND. , NON G	3	ARUN KUMAR vs THE STATE OF BIHAR AND ORS	PRAVINA KUMARI	YOGENDRA PD. SINHA
45.	CWJC/25193/2013 REM/DIS/TER, NON G	3	SANJAY KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	JAI PRAKASH SINGH ARTI KUMARI SHEELA RANI	SHAIL KUMARI AJIT PRATAP SINGH - (SC-15) RAGHWENDRA KUMAR (SC22)

46.	CWJC/25299/2013 SALARY, BANK SER.	2	SHYAM KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	ANIL KUMAR	PURNENDU SINGH AJAY KR. RASTOGI (AAG10) SANJAY KUMAR
47.	CWJC/25561/2013 MEDICAL REM, OTHER IA-1/2017 (2927/2017) MISC	1	DHARMVEER KUMAR vs THE UNION OF INDIA AND ORS	DHANANJAY KUMAR SUSHIL KUMAR RAJAK SUNIL PRASAD	N. A. SHAMSI A.S.G. ANJANI KR.SHARAN (CGC) RAJ KAMAL AMITESH KUMAR (SR. COUNSEL NO.9)
48.	CWJC/25714/2013 SELECTION , NON GA	3	RAJESH KUMAR PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	ATUL CHANDRA SANJEEV KUMAR	ASHOK KUMAR CHOUDHARY
49.	CWJC/25749/2013 RGL.AD-HOC., NON G	2	VIJAY RAM vs THE STATE OF BIHAR AND ORS	ASHUTOSH SINGH INDRA MOHAN KUMAR	KUNDAN BHADUR SINGH
50.	CWJC/2211/2014 REM/DIS/TER, POLIC	3	RANDHIR KUMAR vs THE STATE OF BIHAR AND ORS	NARENDRA KUMAR SINGH	ANSHUL AVINASH KUMAR (SC30) SC1 M. N. H. KHAN BINITA SINGH (SC28) SANJAY PANDEY
51.	CWJC/14493/2014 RGL.AD-HOC., NON G	3	VINOD KUMAR AND ORS vs THE UNION OF INDIA AND ORS	JAINENDRA KUMAR ANJU MISHRA	JAWAHAR PD. KARN DURGESH NANDAN (AAG14) RAM ANURAG SINGH (CGC)
52.	CWJC/14985/2014 DISCP.PROC., NON G	4	SHAHJANAND SHARMA vs THE STATE OF BIHAR AND ORS	MD. KHURSHID ALAM ALOK KUMAR @ ALOK KR SHAHI ROHIT RAJ	GA-4 ASHOK PRIYADARSHI LALIT KISHORE (PAAG) MR. ANIRBAN KUNDU (SC 24)
53.	CWJC/15117/2014 DISCP.PROC., NON G	3	JAI NANDAN MAHTO vs THE STATE OF BIHAR AND ORS	BIMAL KUMAR JHA	SC-4 MD.RAISUL HAQUE
54.	CWJC/15527/2014 SELECTION , NON GA	2	SURESH SINGH vs THE STATE OF BIHAR AND ORS AND ANR	DHANNJAY KUMAR NO 2	GP30- RAJU GIRI PRABHAT KUMAR SINGH SATYAM SHIVAM SUNDARAM
55.	CWJC/15604/2014 SELECTION , NON GA	2	DINANATH SINGH AND ANR vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH RAMA KANT SINGH DINESHWAR MISHRA	GP12- N.YAHA K.P. YADAV (GP11)
56.	CWJC/15701/2014 OTHERS, GAZETTED S	3	DWARIKA CHOUDHARY vs THE STATE OF BIHAR AND ORS	KUMAR RAJEEV SHRUTI SINHA	AAG4- J.P. KARN
57.	CWJC/15813/2014 OTHERS, NON GAZETT	5	VIDYA SAGAR SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH SUNIL KUMAR SINGH ASHOK KUMAR	GP16- RAJESH SINGH
58.	CWJC/15933/2014 PROMOTION , GAZETT	4	RAJ BALLABH SINGH vs THE STATE OF BIHAR AND ORS	BIMLENDU SHEKHER THAKUR RAKESH KUMAR RANJAN	SC8- K. ALOK VIVEK ANAND KUMAR VIVEKANAND KUMAR
59.	CWJC/15937/2014 REM/DIS/TER, POLIC	2	MOHAN PRASAD vs THE STATE OF BIHAR AND ORS	PRASHANT KUMAR CHOUDHARY NIRMALA KUMARI	AAG6- ANJANI KUMAR

FOR HEARING

60.	CWJC/20009/2016 INDUSTRIAL DISPUTE	34	MADHYA BIHAR GRAMIN BANK vs THE UNION OF INDIA AND ORS	SURESH PD SINGH NO.1 PAWAN KUMAR SINHA	YOGENDRA PD. SINHA-AAG7 NIL KAMAL KUMARI PRIYANKA S.D SANJAY (ADDL. SOC. GEN.) KRIPA NAND GUPTA DHANANJAY KUMAR TIWARY SHYAM BIHARI SINGH (CGC) BABAN KUMAR VIJOY NANDAN SAHAY

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 208 (AT 10:30 A.M.)
Mr. Justice Rajiv Roy

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
1.	CR. MISC./87937/2025 69,85, A.BAIL Same ps: CR. MISC/90928/2025	1	SUBHASH KUMAR vs THE STATE OF BIHAR	DUDHESHWAR SINGH MANISH KUMAR SINGH	PRONOTI SINGH
2.	CR. MISC./89443/2025 126(2),115(2),74, A.BAIL	1	RADHE SHYAM SAH AND ANR vs THE STATE OF BIHAR	AJAY KUMAR RATNA SHEKHAR	RINA SINHA
3.	CR. MISC./89445/2025 126(2),115(2),109 A.BAIL	1	ARJUN CHAUDHARY vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	KUMAR VEERENDRA NARAYAN
4.	CR. MISC./89446/2025 115(2),118(1),126 A.BAIL	1	ANITA DEVI AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MURLI DHAR
5.	CR. MISC./89447/2025 191(2),191(3),190 A.BAIL	1	MOJIB ANSARI @ MUJIB ANSARI AND ORS vs THE STATE OF BIHAR	RAMENDRA KUMAR BHARTI SANOBAR SHAHNAZ IRFAN AHMAD ANSARI	SHYAM KUMAR SINGH
6.	CR. MISC./89454/2025 126(2),115(2),352 A.BAIL	1	RAJU KUMAR SINGH @ RAJESH KUMAR SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	UMESHANAND PANDIT
7.	CR. MISC./89457/2025 96,140(3), A.BAIL	1	SHAHDEO CHAUHAN @ SATYADEO CHAUHAN AND ANR vs THE STATE OF BIHAR	HANSRAJ DEVENDRA KUMAR PANDEY	VINOD SHANKER MODI
8.	CR. MISC./89462/2025 64,66,68,89,91,12 A.BAIL	1	MANTU KUMAR @ MANTU KUMAR MODI vs THE STATE OF BIHAR	BARUN KUMAR SINGH KUMAR PRAVEEN	ARUN KUMAR SINGH
9.	CR. MISC./89463/2025 126(2),115(2),118 A.BAIL	1	PATIRAM BHAKT @ PATIRAM BHAGAT AND ORS vs THE STATE OF BIHAR	ANIL KUMAR SINGH PRAVIN KUMAR	PRONOTI SINGH KOSHALENDRA RAI NAGENDRA RAI NAVIN NIKUNJ
10.	CR. MISC./89487/2025 126(2),115(2),109 A.BAIL	1	RIYAZ @ RIYAZ ALAM vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	SATYENDRA PRASAD
11.	CR. MISC./89490/2025 190,191(2),191(3) A.BAIL	1	RAMESH RAI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA RITESH KUMAR SINHA MEERA KUMARI	ANIL KUMAR SINGH NO. 1
12.	CR. MISC./89495/2025 303(2),317(2),3(5 A.BAIL	1	BABLU YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	KUMAR VEERENDRA NARAYAN
13.	CR. MISC./89498/2025 85,126(2),115(2), A.BAIL	1	LALIT KUMAR MUKHIYA @ LALIT MUKHIYA vs THE STATE OF BIHAR AND ANR	BAIDYANATH PRASAD	RAJENDRA NATH JHA
14.	CR. MISC./89515/2025 341,342,328,376,5 A.BAIL	1	MD. JARAR ALAM vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SHWETA PRIYA	RAM BILASH ROY RAMAN
15.	CR. MISC./89518/2025 111,109,61(2),3(5 A.BAIL	1	MD. IMROZ ALAM @ IMROZ KHAN @ MANDAKNI @ CHHOTU vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	SANJAY KUMAR TIWARY BALRAM KAPRI
16.	CR. MISC./89525/2025 318(4),316(2) A.BAIL	1	MANJAY MAHATO vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MURLI DHAR
17.	CR. MISC./89550/2025 147,148,353,379, A.BAIL	1	TARKESHWAR SINGH @ TARKESHWAR SHIV SINGH vs THE STATE OF BIHAR	NISHA VIJAY SHANKAR SHRIVASTAVA NISHA VERMA MEERA KUMARI ANKITA	MITHLESH KUMAR KHARE
18.	CR. MISC./89765/2025 126(2),115(2),109 A.BAIL	1	AVINASH KUMAR RAI @ AVINASH KUMAR vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	ANANT KUMAR 1 RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP

19.	CR. MISC./89774/2025 25(1-b)a,25(1-AA) A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	SHYAMESHWAR DAYAL
20.	CR. MISC./89777/2025 126(2),115(2),352 A.BAIL	1	RAJARAM SINGH AND ANR vs THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH SUSHANT KUMAR	BHANU PRATAP SINGH
21.	CR. MISC./89786/2025 103(1),61,3(5) A.BAIL	1	PRITI KUMAR @ PRITI KUMARI AND ORS vs THE STATE OF BIHAR	AYUSH KUMAR MOHIT SHRIWASTAVA	MD. FAHIMUDDIN ARJUN PRASAD HANS LAL KUMAR
22.	CR. MISC./89801/2025 341,379,307,34 A.BAIL	1	HARUN GADDI @ HARUN MIYAN AND ORS vs THE STATE OF BIHAR	MANJEET KUMAR MISHRA	ABHAY KUMAR ROY
23.	CR. MISC./89807/2025 105, A.BAIL	1	DR. KAVITA KUMARI @ KAVITA KUMARI vs THE STATE OF BIHAR	SAKET KUMAR SINGH SAKSHI DEEP	CHOUBEY JAWAHAR
24.	CR. MISC./89811/2025 105,110,287 A.BAIL	1	AHASAN vs THE STATE OF BIHAR	BIDHU RANJAN	JAI NARAIN THAKUR MD. HELAL AHMAD MOHAMMAD TAHMEED HELAL FAKHRA TANAZ AKHTER
25.	CR. MISC./89814/2025 190,191(2),191(3) A.BAIL	1	DEVCHANDRA YADAV @ ABHISHEK KUMAR @ DEVCHANDRA KUMAR @ DEVCHAND YADAV AND ORS vs THE STATE OF BIHAR	SIDDHARTH HARSH RAHUL SINGH	MD. MATLOOB RAB
26.	CR. MISC./89821/2025 87 A.BAIL	1	GAURAV KUMAR SINGH @ GOLU vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	ANUJ KUMAR SHRIVASTAVA
27.	CR. MISC./89825/2025 8(c),21(b),29 A.BAIL	1	ROJI BEGUM vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	SUMAN KUMARI SINGH
28.	CR. MISC./89834/2025 498A,302,34 A.BAIL	1	BIGNA DEVI AND ANR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	NAVIN KUMAR PANDEY
29.	CR. MISC./89835/2025 329(4),109(1),308 A.BAIL	1	SAURAV KUMAR @ SAURABH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	DR. INDIWAR KUMARI
30.	CR. MISC./89844/2025 191(2),126(2),329 A.BAIL	1	AMLESH RAI AND ORS vs THE STATE OF BIHAR	RANJANA SRIVASTAVA	UMESHANAND PANDIT
31.	CR. MISC./89853/2025 64,351(2),3(5), A.BAIL	1	SAQUIB vs THE STATE OF BIHAR AND ANR	MD ZIAUL QUAMAR NAZIA QUAMAR	GAURI SHANKAR GUPTA
32.	CR. MISC./89856/2025 127(1),115(2),117 A.BAIL	1	SITA RAM YADAV AND ORS vs THE STATE OF BIHAR	SANJEEV KUMAR	ANAND KISHORE CHOUDHARY
33.	CR. MISC./89860/2025 103(1),3(5), A.BAIL	1	ASHA DEVI AND ANR vs THE STATE OF BIHAR	RAVI RANJAN	BINOD KUMAR
34.	CR. MISC./89871/2025 420,406,467,468, A.BAIL	1	NEERAJ KUMAR @ NIRAJ KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	RANA RANDHIR SINGH
35.	CR. MISC./89874/2025 ANTICIPATORY BAIL A.BAIL	1	DIPAK KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	RAM SUMIRAN RAI
36.	CR. MISC./89885/2025 191(2),190,303(2) A.BAIL	1	ROHIT PASWAN @ ROHIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH ROM SHANKAR	BRAJ KISHORE PD.(APP) SANJAY KUMAR
37.	CR. MISC./89889/2025 20(B)(ii)(C),25,2 A.BAIL	1	SATENDRA TURHA @ SATENDRA KUMAR SAH @ SATENDRA KUMAR vs THE STATE OF BIHAR	SATYAPAL SINGH	SANJAY KUMAR TIWARY
38.	CR. MISC./89892/2025 329(3),126(2),115 A.BAIL	1	RAJ KUMAR AND ORS vs THE STATE OF BIHAR	SATISH CHANDRA	SHAILENDRA KUMAR
39.	CR. MISC./89896/2025 126(2),351(2),352 A.BAIL	1	CHANDAN KEWAT vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR	BINAY KRISHNA
40.	CR. MISC./89908/2025 126(2),115(2),109 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	RAM SUMIRAN RAI
41.	CR. MISC./89917/2025 140(3),61(2), A.BAIL	1	MANOJ KUMAR @ MANOJ AND ANR vs THE STATE OF BIHAR	JYOTI RANJAN JHA SHRISHTI RANI	RAM SEVAK CHOUDHARY
42.	CR. MISC./89918/2025 115(2),126(2),351 A.BAIL	1	HIMANSHU KUMAR @ DINGO vs THE STATE OF BIHAR	ASHOK KUMAR MANOJ KUMAR	RAJENDRA SINGH
43.	CR. MISC./89933/2025 126(2),115(2),109 A.BAIL	1	ABHISHESK PASWAN @ ABHISEK vs THE STATE OF BIHAR	SADANAND ROY SHASHI SHEKHAR	AMITESH KUMAR

44.	CR. MISC./89934/2025 126(2),115(2),109 A.BAIL	1	ASHGAR ALAM AND ORS vs THE STATE OF BIHAR	ANAND VARDHAN SHUBHANGI PANDEY	SHYAM BIHARI SINGH
45.	CR. MISC./89937/2025 126(2),115(2),109 A.BAIL	1	TULASI KUMAR MUKHIYA @ TULSHI MUKHIYA @ TULSI MUKHIYA AND ORS vs THE STATE OF BIHAR	UMESH KUMAR GUPTA RAKESH KUMAR DIVYANI KUMARI	SHYAM KUMAR SINGH
46.	CR. MISC./89942/2025 103,3(5) A.BAIL	1	ABHIRAM KUMAR @ ABHIRAM SINGH @ CHHOTU SINGH vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR	BINOD KUMAR
47.	CR. MISC./89954/2025 126(2),115(2),109 A.BAIL	1	MD. WAKIL NAGRI @ WAKILUDDIN @ WAKIL NAGRI vs THE STATE OF BIHAR	RAJ KUMAR PRATIK KUMAR	SHAILENDRA KUMAR
48.	CR. MISC./89963/2025 134,303(2),305,32 A.BAIL	1	PRAKASH YADAV AND ORS vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA GARGI MUKHERJEE	SHAHABUDDIN AZEEM @ S. AZEEM
49.	CR. MISC./89973/2025 126(2),115(2),352 A.BAIL	1	SHUBHAM KUMAR vs THE STATE OF BIHAR AND ANR	KEDAR YADAV	UMESHANAND PANDIT
50.	CR. MISC./89983/2025 394 A.BAIL	1	BHULOO RAI @ BHALOO RAI @ BHALLOO RAI vs THE STATE OF BIHAR	KRISHNA CHANDRA OJHA RAVI BHUSHAN BHARAT AMARENDRA KUMAR	MANOJ KUMAR
51.	CR. MISC./89987/2025 74,85,352,355,303 A.BAIL	1	ANJAN BHARTI vs THE STATE OF BIHAR AND ANR	RABINDRA KUMAR PRIYADARSHI DHEERAJ KUMAR	PREM KUMAR JHA BRIJ KISHOR MISHRA SACHIDA NAND RAI SACHIDA NAND RAI BRIJ KISHOR MISHRA
52.	CR. MISC./89992/2025 341,323,307,379,5 A.BAIL	1	BABLU MUKHIYA @ BABLU KUMAR MUKHIYA vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	UMESHANAND PANDIT
53.	CR. MISC./89993/2025 96 A.BAIL	1	VIJAY MANJHI @ VIJAY KUMAR AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA SANDHYA KUMARI SINHA	DILIP KUMAR NO. 1
54.	CR. MISC./89999/2025 333,126(2),115(2) A.BAIL	1	NAVEEN KUMAR @ NAVEEN SAHNI vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR ADITYA KUMAR PANDEY MD. SHAHBAZ ALAM	BINAY KRISHNA
55.	CR. MISC./90032/2025 448,341,323,307,3 A.BAIL	1	ROUSHAN KUMAR vs THE STATE OF BIHAR	DINESH PRASAD VERMA VIVEK KUNWAR	ARUN KUMAR
56.	CR. MISC./90035/2025 191(2),191(3),126 A.BAIL	1	BHAGWAT CHOUDHARY vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	BINOD KUMAR
57.	CR. MISC./90041/2025 137(2),140(3) A.BAIL	1	ARUN KUMAR @ ARUN RAI vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	CHOUBEY JAWAHAR KUMAR GANGESH GUNJAN
58.	CR. MISC./90048/2025 115(2),126,351(2) A.BAIL	1	NASRA PARWEEN @ NASARA PRAVEEN vs THE STATE OF BIHAR AND ANR	RAHIL FIRDAUSH	SANJAY KUMAR TIWARY SAKSHI BHATNAGAR ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH SHREYANSHU KUMAR SAKSHI BHATNAGAR ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH SHREYANSHU KUMAR
59.	CR. MISC./90049/2025 126(2),115(2),109 A.BAIL	1	MITHUN KUMAR vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR	ASHOK KUMAR SINGH DHANDEV KUMAR
60.	CR. MISC./90050/2025 85,352,115(2),126 A.BAIL	1	PANKAJ MANDAL @ PANKAJ KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	RAJA RAM MISHRA	AJAY KUMAR NO. 2
61.	CR. MISC./90443/2025 21C A.BAIL	1	SANJIV MEHTA vs THE STATE OF BIHAR	NARENDRA KUMAR CHOUBEY RAKESH KUMAR RANJAN	SHAILENDRA KUMAR SINGH
62.	CR. MISC./90503/2025 126(2),118(1),109 A.BAIL	1	LALAN YADAV @ LAL RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND SHUBHAM	YOGENDRA KUMAR SINGH DEVENDRA KUMAR
63.	CR. MISC./90512/2025 323,341,504,379,3 A.BAIL	1	PASHUPATI NATH DUBEY AND ANR vs THE STATE OF BIHAR	SANGIV KUMAR	PUSHPA SINHA

64.	CR. MISC./90519/2025 191(2),190,115(2) A.BAIL	1	GEETA DEVI AND ORS vs THE STATE OF BIHAR	AJAY KUMAR PANDEY AJAY KUMAR PANDEY AJAY KUMAR PANDEY AJAY KUMAR PANDEY	RAM SEVAK CHOUDHARY
65.	CR. MISC./90526/2025 126(2),115(2),132 A.BAIL	1	SATYENDRA YADAV @ SATYENDRA KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	NAVIN KUMAR PANDEY
66.	CR. MISC./90536/2025 103(1),61(2),3(5) A.BAIL	1	MD. DANISH HUSAIN @ MD. DANIS AND ANR vs THE STATE OF BIHAR	MADHAV KUMAR	RAJ BALLABH SINGH
67.	CR. MISC./90540/2025 126(2),115(2),308 A.BAIL	1	PALLU RAY @ RAGHUVEER KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR	ANIL KUMAR SINGH NO. 1
68.	CR. MISC./90555/2025 126(2),115(2),316 A.BAIL	1	MD. ISRAFIL SAH @ ISARFIL SAH @ ISRAFIL MANSURI AND ORS vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	SHAILENDRA KUMAR MUNISH KUMAR MINAKSHI KUMARI MUNNA RAJ PRINCE RAJ SUDHANSHU SHEKHAR KUMAR SHITANSHU SHEKHAR KUMAR SRIKANT SHARMA
69.	CR. MISC./90558/2025 20,22, A.BAIL	1	NARAYAN YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH AJAY KUMAR	PUSHPA SINHA
70.	CR. MISC./90567/2025 115(2),126(2),109 A.BAIL	1	SANJAY YADAV vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	NAVIN KUMAR PANDEY
71.	CR. MISC./90573/2025 126(2),115(2),109 A.BAIL	1	MD. JANUL HAQUE @ MD. JAINUL HAQUE AND ORS vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	SYED EHTESHAMUDDIN MD. KAMRAN
72.	CR. MISC./90590/2025 310(4), A.BAIL	1	SHIVRAJ KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	MANOJ KUMAR
73.	CR. MISC./90604/2025 420,406,467,468,4 A.BAIL	1	RAMADHAR RAM vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA AVINASH KUMAR RAHUL SINGH	AWADHESH KUMAR SINGH
74.	CR. MISC./90612/2025 126(2),115(2),109 A.BAIL	1	CHHOTU KUMAR @ CHHOTELAL KUMAR AND ANR vs THE STATE OF BIHAR	PRATIK	RAJIV NAYAN
75.	CR. MISC./90628/2025 366A,34 A.BAIL IA-1/2025 () BAIL	1	ANUBHAV YADAV @ ANUBHAV KUMAR vs THE STATE OF BIHAR AND ANR	RAJIV NAYAN SHASHI SHARMA	NAGENDRA PRASAD
76.	CR. MISC./90635/2025 329(3),126(2),115 A.BAIL	1	RANJAN PASWAN vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	SHAILENDRA KUMAR SINGH
77.	CR. MISC./90640/2025 341,323,498(A),50 A.BAIL	1	ZIYARUL HAQUE vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH	JHARKHANDI UPADHYAY
78.	CR. MISC./90646/2025 179,3(5) A.BAIL	1	JITENDRA DAS vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	SURESH PRASAD SINGH
79.	CR. MISC./90677/2025 126(2),115,118(1) A.BAIL	1	MADHUWAN KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR	SURENDRA PRASAD SINGH PIYUSH KUMAR PANDEY
80.	CR. MISC./90707/2025 341,323,366A,498A A.BAIL	1	SUNNY KUMAR YADAV vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY MITHILESH KUMAR PURNIMA KUMARI ANJALI KUMARI	BINAY KRISHNA
81.	CR. MISC./90721/2025 316(2),318(4),351 A.BAIL	1	ALDIP SINGH @ ALDIP KUMAR SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	MANOJ KUMAR
82.	CR. MISC./90723/2025 103(1),3(5), A.BAIL	1	KARE MAHTO @ ANKESH KUMAR AND ANR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	NAND KISHORE PRASAD KUMARI ARCHANA GAURAV KUMAR
83.	CR. MISC./90726/2025 115(2),126(2),109 A.BAIL	1	MD. RAJA vs THE STATE OF BIHAR	PAWAN KUMAR	JITENDRA KUMAR SINGH
84.	CR. MISC./90756/2025 147,148,341,323,3 A.BAIL	1	RAM CHANDRA YADAV AND ORS vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	NITYA NAND TIWARY

85.	CR. MISC./90928/2025 69,85 A.BAIL Same ps: CR. MISC/87937/2025	1	BIRENDRA KUMAR @ BIRENDRA DAS AND ORS vs THE STATE OF BIHAR	DUDHESHWAR SINGH MANISH KUMAR SINGH	NARSINGH TANTI
86.	CR. MISC./91073/2025 191(2),190,132,11 A.BAIL Same ps: CR. MISC/91148/2025	1	MD. SAMRU @ SAMRU AND ORS vs THE STATE OF BIHAR	MD. HELAL AHMAD MOHAMMAD TAHMEED HELAL	RAM ANURAG SINGH
87.	CR. MISC./91148/2025 191(2),190,132,11 A.BAIL Same ps: CR. MISC/91073/2025	1	HABIB @ HABEEBULLAH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	YOGENDRA KUMAR
88.	CR. MISC./91158/2025 140(4),143(3),144 A.BAIL	1	MAMTA BEGAM @ MAMTA KHATOON vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	UDAY CHAND PRASAD
89.	CR. MISC./91199/2025 126(2),115(2),118 A.BAIL	1	BABLU CHOUDHARY vs THE STATE OF BIHAR	RAMESH KUMAR SINGH SANJAY KUMAR SINGH	BINOD KUMAR
90.	CR. MISC./91216/2025 303(2),317(2),317 A.BAIL	1	ALOK YADAV @ ALOK KUMAR vs THE STATE OF BIHAR	RAM KISHUN PRASAD RAGANI SINHA SUSHMA SARAN	HARENDRA PRASAD
91.	CR. MISC./91225/2025 127(2),318(4),338 A.BAIL	1	DIPAK THAKUR vs THE STATE OF BIHAR	RAJESH KUMAR MRITUNJAY KUMAR MANU KUMAR SWETA KUMARI	SHAILENDRA KUMAR SINGH
92.	CR. MISC./91238/2025 115(2),126(2),351 A.BAIL	1	SANJAY DAS vs THE STATE OF BIHAR	BRIJ NANDAN PRASAD	ADITYA NARAYAN SINGH.1
93.	CR. MISC./91239/2025 406,420,467,468,4 A.BAIL	1	VIVEK RANJAN vs THE STATE OF BIHAR	RAJAN GHOSHRAVE MRITYUNJAY KUMAR	SUMAN KUMARI SINGH VAISHNAVI KASHYAP SONI KUMARI DHIRENDRA KUMAR SINHA
94.	CR. MISC./91240/2025 126(2),115(2),117 A.BAIL	1	CHANDAN KUMAR JHA @ ROHIT MUKHIYA vs THE STATE OF BIHAR	OM PRAKASH KUMAR	VEENA KUMARI JAISWAL RANJEET KUMAR SINGH
95.	CR. MISC./91241/2025 126(2),115(2),351 A.BAIL	1	AKHILESH KUMAR AND ORS vs THE STATE OF BIHAR	VIBHAKAR KUMAR	ANUJ KUMAR SHRIVASTAVA
96.	CR. MISC./91242/2025 452,341,323,354B, A.BAIL	1	GANAURI MANJHI @ GANDAURI MANJHI vs THE STATE OF BIHAR	PRIYADARSHI PANKAJ RAJ ANAND	SUMAN KUMARI SINGH
97.	CR. MISC./91243/2025 406,420,467,468,4 A.BAIL	1	PAWAN KUMAR CHAURASIA @ PAWAN KUMAR CHAUDHARY vs THE STATE OF BIHAR	LALLAN KUMAR VERMA	DR. INDIWAR KUMARI
98.	CR. MISC./91245/2025 191(2),190,115(2) A.BAIL	1	VISHNU KUMAR CHAUDHARY @ VISHNU KUMAR vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	SURESH PRASAD SINGH
99.	CR. MISC./91246/2025 126(2),115(2),109 A.BAIL	1	RAHUL KUMAR AND ANR vs THE STATE OF BIHAR	MAHENDRA PRATAP	MURLI DHAR
100.	CR. MISC./91248/2025 191(2),190,126(2) A.BAIL	1	RAJ KISHOR KUMAR @ RAJ KISHOR MANDAL AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	BRAJENDRA NATH PANDEY
101.	CR. MISC./91261/2025 316(2),318(4), A.BAIL	1	RAMCHANDRA YADAV @ RAMCHANDRA PRASAD YADAV vs THE STATE OF BIHAR	KRISHNA DEO RAJ	NIRMALA KUMARI

TO BE MENTIONED

102.	CWJC/12152/1999 BIHAR TENENCY ACT	2	SHALIGRAM SINGH vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR SINGH	GP2 ARJUN PRASAD KESHARI ASHOK KUMAR(SC11) SANJEEV KUMAR SANJEEV KUMAR
103.	CWJC/15088/2008 CONSOLIDATION	17	RAM KAILASH PANDAY AND ORS vs STATE OF BIHAR, AND ORS	SANJAY KUMAR SRIVASTAVA LAKSHMAN LAL PANDEY SANJAY KUMAR SRIVASTAVA LAKSHMAN LAL PANDEY RANJAN KR.DUBEY RANJAN KR.DUBEY ARUN KUMAR LAL	AAG5 SANTOSH KUMAR A.K.SINGH V.K.SINGH LAKSHMI KANT TIWARY PANKAJ KUMAR SINGH VIJAY KUMAR SINGH SANTOSH KUMAR

Restored (MJC No. 2799/2014)

AT 2:15 P.M.

MEDIATION FOR THE NATION DRIVE 2.0

104.	MA/499/2006 M.V.ACT MA OTHERS	2	DIVISIONAL MANAGER vs SUGIYA DEVI AND ORS	SANJAY KUMAR 1 DHARMESH KR.SRIVASTAVA	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA
105.	MA/317/2010 MA OTHERS	10	DHARAM NATH RAM AND ORS. vs SRI SANJAY KUAMR SINGH AND ORS.	MUKESH PRASAD SINGH	ASHOK PRIYADARSHI NEEMANI RAJ GYANENDRA KUMAR SINGH
106.	MA/388/2010	14	DIVISIONAL MANAGER vs RUPKALI DEVI AND ORS. AND ORS	PRAKASH KUMAR SEEMA PRAKASH KUMAR PRAKASH KUMAR	PRAMOD MANBANSH
107.	MA/116/2015 MA OTHERS	1	PREMA RAI AND ANR vs M/S AMAR JOYTI TRAVELS PROP. BALINDRA RAI AND ANR	SUNIL KUMAR PANDEY	SANJAY SINGH BIMLESH KUMAR JHA
108.	MA/183/2015 MA OTHERS	3	SHARMILA DEVI AND ANR vs CHANDRADEO PRASAD AND ORS	BIJAY KUMAR PANDEY	ASHOK PRIYADARSHI BIMLESH KUMAR JHA SANJAY SINGH MRITUNJAY KUMAR
109.	MA/942/2016 MA OTHERS	2	LALITA DEVI AND ORS vs SAJJAN KUMAR AND ANOTHER AND ANR	ALOK KUMAR @ ALOK KR SHAHI MUKTI NATH ARCHANA SINHA @ ARCHANA SHAHI	ASHOK PRIYADARSHI SANJAY SINHA
110.	MA/1007/2016 MA OTHERS	5	ASHIQUE KHAN AND ANR vs THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. AND ORS	MUKESH PRASAD SINGH SHAILENDRA KUMAR	ASHOK PRIYADARSHI SANJAY SINGH
111.	MA/1189/2016 MA OTHERS	2	DHANWARTI DEVI @ DHANWATI DEVI vs THE NEW INDIA ASSURANCE COMPANY LTD. AND ORS	SIDDHARTH HARSH	BIMLESH KUMAR JHA ARUN KUMAR SINGH
112.	MA/1257/2016 MACT ACT	2	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED vs RAINU DEVI AND ORS	SANJAY KUMAR SINGH RAJESH CHANDRA NARAYAN SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA	SANJAY KUMAR NO.1 SUMIT KUMAR
113.	MA/1267/2016 MA OTHERS	2	MOSTT. DUKHANA KUER AND ORS vs MD. EKRAM AND ORS	RAVI SHANKAR SAHAY AJAY NANDAN SAHAY	
114.	MA/1288/2016 MA OTHERS	2	URMILA PRASAD @ URMILA DEVI AND ORS vs SRI BASANT KUMAR AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	SANJAY SINGH DURGESH KUMAR SINGH
115.	MA/1290/2016 MA OTHERS	2	JANAKI DEVI AND ANR vs KAMLESH SINGH AND ORS	RAJESH KUMAR	SHAILENDRA KUMAR SHAILENDRA KUMAR
116.	MA/1292/2016 MA OTHERS	2	RENU DEVI @ RENU SHARMA AND ORS vs PRAMOD KUMAR AND ORS	MADHURENDRA KUMAR ANMOL RATAN	DURGESH KUMAR SINGH DURGESH KUMAR SINGH
117.	MA/1313/2016 MA OTHERS	2	SHIV MAYA SINGH vs UMESH YADAV AND ORS	RAJESH KUMAR	SHAILENDRA KUMAR
118.	MA/1317/2016 MA OTHERS	3	THE BRANCH MANAGER, THE NEW INDIA ASSURANCE CO. LTD. vs SUGIYA DEVI AND ORS	RAJ KUMAR SINGH VIKRAM HEM SHANKAR KUMAR SINGH NITU SINGH	
119.	MA/1322/2016 MA OTHERS	2	MANJU DEVI AND ORS vs SMT. RAMJHARI DEVI AND ORS	MUKESH PRASAD SINGH	
120.	MA/1339/2016 MA OTHERS	3	RAMKRIT SINGH vs GOVIND SINGH AND ORS	BIRENDRA KUMAR SINGH	KAUSHLENDRA KUMAR SINHA
121.	MA/61/2017 MA OTHERS	2	NAGINA DEVI AND ANR vs SMT. MITUL SINGH AND ANR	SUNIL KUMAR PANDEY	SANJAY SINGH BIMLESH KUMAR JHA
122.	MA/62/2017 MA OTHERS	2	MAHASUNDRI DEVI AND ORS vs SMT. GURIYA DEVI AND ANR	SUNIL KUMAR PANDEY	DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH

123.	MA/124/2017 MA OTHERS	2	RAM BABU RAI AND ANR vs OWNER / PROPRIETOR OF KUMAR AGENCY AND ORS	SUNIL KUMAR PANDEY	
124.	MA/206/2017	2	MOST. YASODA DEVI AND ORS vs NIRANJAN KUMAR AND ANR	MADHU PRASUN SUDARSHAN KUMAR NISHANT KUMAR SINHA RENU KUMARI	SANJAY SINGH BIMLESH KUMAR JHA
125.	MA/356/2017	2	RUPA KUMARI AND ANR vs SRI JITENDRA KUMAR JHA ORS	MUKESH PRASAD SINGH	
126.	MA/357/2017 MACT ACT	2	KIRAN KUAR AND ORS vs THE BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LIMITED, MUNICIPAL CHOWK CHAPRA AND ORS	AJAY KUMAR TIWARY	
127.	MA/427/2017	2	THE NEW INDIA ASSURANCE COMPANY LTD. vs KORAISHA KHATOON AND ORS	VIKASH CHANDRA SRIVASTAVA	
128.	MA/438/2017	2	PURNI DEVI AND ORS vs CHHOTU KUMAR ALIAS CHANDAN KUMAR SAH AND ANR	RAM PRAWESH KUMAR	
129.	MA/501/2017	2	SUNAINA DEVI AND ORS vs BABY DEVI AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	ASHOK PRIYADARSHI RUPAK KUMAR
130.	MA/503/2017	2	ARJUN KUMAR YADAV AND ANR vs DEO SHARAN PRASAD AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI MANOJ KUMAR	ASHOK PRIYADARSHI SANJAY SINHA
131.	MA/504/2017	2	RENU DEVI AND ANR vs RAJU PRASAD AND ORS	ALOK KUMAR @ ALOK KR SHAHI MANOJ KUMAR ARCHANA SINHA @ ARCHANA SHAHI	SANJAY SINGH
132.	MA/505/2017	2	SUPAN RAI AND ANR vs ONKAR NATH RAINA AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	SANJAY SINGH
133.	MA/531/2017 MACT ACT	7	UNITED INDIA INSURANCE COMPANY LIMITED vs BABITA DEVI AND ORS	DURGESH KUMAR SINGH ANJANA SINHA	ANIL KUMAR SINHA SATYA VEER
134.	MA/633/2017	2	BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LIMITED vs DEO NARAYAN MUKHIYA AND ORS	DURGESH KUMAR SINGH ANJANA SINHA	
135.	MA/636/2017	2	PUNAM DEVI vs RELIANCE GENERAL INSURANCE COMPANY LTD. AND ANR	RAVINDRA KUMAR SINHA	DURGESH KUMAR SINGH ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI
136.	MA/637/2017	2	SANGEETA DEVI AND ANR vs RELIANCE GENERAL INSURANCE COMPANY LTD. AND ANR	RAVINDRA KUMAR SINHA	DURGESH KUMAR SINGH ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI
137.	MA/658/2017	2	RAJU KUMAR vs THE NEW INDIA ASSURANCE COMPANY LIMITED AND ORS	JITENDRA KUMAR	SANJAY SINGH MUKTESHWAR PRASAD SINGH
138.	MA/659/2017 MA OTHERS	2	BIMLESH KUMAR SINGH vs THE NEW INDIA ASSURANCE COMPANY LIMITED AND ANR	AVINASH SHEKHAR SURENDRA KUMAR SINGH PRABHAT KUMAR SINGH	
139.	MA/666/2017	2	SAVITRI DEVI AND ANR vs AJAY KUMAR ROSHAN AND ORS	SUNIL KUMAR PANDEY	ASHOK PRIYADARSHI SANJAY KUMAR BHARTI SMRITI KUMARI
140.	MA/835/2017	2	USHA DEVI vs SIRAJ ALAM AND SARFARAJ AHAMED AND ORS	KUNWAR AJIT SINGH	

141.	MA/862/2017	3	MUSO DEVI vs DIWAKAR KUMAR SINGH AND ORS	MANOJ KUMAR JHA	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI
142.	MA/923/2017	3	BRANCH MANAGER, NATIONAL INSURANCE COMPANY LTD., PURNEA AND ANR vs MEENA DEVI AND ORS	HARENDRA KUMAR RUPAK KUMAR	
143.	MA/931/2017	2	THE NEW INDIA ASSURANCE COMPANY LTD. THROUGH THE BRANCH MANAGER vs SAIFUN NISHAN AND ORS	BIMLESH KUMAR JHA	
144.	MA/1001/2017 MACT ACT	2	SUGIYA DEVI AND ORS vs RAJ KISHORE MEHTA AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	SANJAY SINGH VIKASH CHANDRA SRIVASTAVA
145.	MA/1005/2017 MACT ACT	2	UNITED INDIA INSURANCE COMPANY LIMITED vs ISHWARI PRASAD AND ORS	DURGESH KUMAR SINGH	
146.	MA/1035/2017	2	THE BRANCH MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND ORS vs RAMA DEVI AND ORS	DURGESH KUMAR SINGH	
147.	MA/1101/2017 MACT ACT	4	RANJU DEVI AND ORS vs SARDAR AWATAR SINGH AND ANR	DHANNJAY KUMAR NO 2	SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA
148.	MA/1110/2017 MACT ACT	3	NEW INDIA ASSURANCE COMPANY LIMITED vs SUGIYA DEVI AND ORS	DURGESH KUMAR SINGH	
149.	MA/54/2018 MACT ACT	3	SONI DEVI AND ORS vs NITESH KUMAR AND ORS	ARCHANA SINHA @ ARCHANA SHAHI	SHAILESH ANAND
150.	MA/848/2018 MACT ACT	2	SIMA DEVI AND ORS vs TEJ NARAYAN RAI AND ANR	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	DURGESH KUMAR SINGH
151.	MA/1068/2018 MACT ACT	2	MITUL SINGH, vs THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY, AND ORS	SHASHI BHUSHAN SINGH	SANJAY SINGH DURGESH KUMAR SINGH
152.	MA/1074/2018 MACT ACT	2	BHAIVUL KHATOON AND ORS vs RANJAN KUMAR SAHU AND ORS	ABUL KALAM RAJ KUMAR PRITISH KUMAR LAL	
153.	MA/1104/2018 MACT ACT	2	H D F C E R G O GENERAL INSURANCE COMPANY LTD. THROUGH ITS BRANCH MANAGER vs PRATIBHA SINHA AND ORS	ALOK KUMAR @ ALOK KR SHAHI	
154.	MA/1109/2018 MACT ACT	3	ORIENTAL INSURANCE COMPANY LIMITED, vs SINTU KUMARI AND ORS	DURGESH KUMAR SINGH	
155.	MA/69/2019	2	NATIONAL INSURANCE CO. LTD. vs SUSHILA DEVI AND ORS	HARENDRA KUMAR	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI
156.	MA/124/2019	3	NATIONAL INSURANCE COMPANY LIMITED vs SONI SINGH AND ORS	DURGESH KUMAR SINGH	DHIRENDRA SINGH
157.	MA/174/2019	4	SANTOSH KUMAR SINGH vs PAWAN DEVI AND ORS	DHANANJAY KUMAR TIWARY	ASHOK PRIYADARSHI DURGESH KUMAR SINGH
158.	MA/175/2019	2	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD vs ARTI KUMARI AND ORS	SANJAY SINHA	YUGAL KISHORE ARVIND KUMAR RUPA KUMARI
159.	MA/267/2019	2	HIRAMANI DEVI @ HIRAMUNI DEVI vs CHANDESHWAR SINGH AND ORS	REWTI KANT RAMAN	
160.	MA/275/2019	3	HARI SHANKAR RAM AND ORS vs ABDUL SHAMIM AND ANR	REWTI KANT RAMAN	

161.	MA/328/2019	2	DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD. vs MD. TANWIR JAKKI ANSARI AND ORS	ASHOK PRIYADARSHI MRITUNJAY KUMAR	
162.	MA/329/2019	2	DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD. vs SABIRA KHATOON AND ORS	ASHOK PRIYADARSHI MRITUNJAY KUMAR	
163.	MA/330/2019	2	LALITA DEVI AND ANR vs CHOLAMANDALAM M/S GENERAL INSURANCE COMPANY AND ANR	MAYURI RAVI KUMAR SINGH	
164.	MA/474/2019	2	INDRA RAY AND ORS vs SACHIN KUMAR AND ORS	SUNIL KUMAR PANDEY ADITYA DEV	
165.	MA/572/2019	2	KAMESHWAR PRASAD SINGH @ KAMESHWAR PRASAD SINHA AND ANR vs PUSHPA DEVI AND ORS	SANJAY KUMAR	
166.	MA/573/2019	2	DIVISIONAL MANAGER vs ANJU AND ORS	SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA	
167.	MA/634/2019	2	NATIONAL INSURANCE COMPANY LTD. AND ANR vs CHAMPA DEVI AND ANR	ASHOK PRIYADARSHI SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA	
168.	MA/649/2019	2	GAURAV BIJPURIA vs FUTURE GENERALLY INDIA INSURANCE COMPANY LTD. AND ORS	SUDHIR KUMAR BIJPURIA	SUDHIR KUMAR BIJPURIA MAYURI
169.	MA/678/2019	2	SHRIRAM GENERAL INSURANCE COMPANY LIMITED vs SOBHA DEVI @ SOBHA KUNWAR AND ORS	DURGESH KUMAR SINGH	
170.	MA/741/2019	2	ANITA DEVI @ ANITA KUMARI AND ANR vs GURSHARAN SINGH @ GHANSHYAM SINGH AND ORS	MADHURENDRA KUMAR	DHARMESH KUMAR SHRIVASTAVA SANJAY KUMAR
171.	MA/748/2019	2	THE ORIENTAL INSURANCE COMPANY LIMITED, vs RANJAN KUMARI, AND ORS	DURGESH KUMAR SINGH ANJANA SINHA	AMANDEEP KUMAR ABHISHEK KUMAR SINGH
172.	MA/755/2019	2	MOSTT. PRABHA DEVI vs MADHUSUDAN SINGH AND ORS	MANOJ KUMAR SINHA	SANJAY SINGH DURGESH KUMAR SINGH
173.	MA/770/2019	2	HAZRA KHATOON AND ORS vs NAND LAL SAH AND ANR	SUNIL KUMAR PANDEY ADITYA DEV	SANJAY SINGH BIMLESH KUMAR JHA SANJAY SINGH
174.	MA/771/2019	2	RAGHO DEVI @ RADHO DEVI, AND ORS vs RAMESH KUMAR SINGH, AND ANR	SUNIL KUMAR PANDEY	
175.	MA/774/2019	2	THE PRESIDENT, RELIANCE GENERAL INSURANCE COMPANY LIMITED vs RAJINA KHATOON AND ORS	DURGESH KUMAR SINGH	
176.	MA/826/2019	5	THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LTD. vs SONI DEVI AND ORS	RAJ KUMAR SINGH VIKRAM	PANKAJ KUMAR RAM RATAN GUPTA VIJAY KISHORE BHARTI
177.	MA/829/2019	2	ICICI, LOMBARD GENERAL INSURANCE COMPANY LIMITED, AND ORS vs SWATI PRIYA, AND ANR	DURGESH KUMAR SINGH	
178.	MA/870/2019	2	THE NATIONAL INSURANCE COMPANY LIMITED AND ANR vs SURYA NARAYAN CHOUDHARY AND ANR	DURGESH KUMAR SINGH	
179.	MA/873/2019	2	BRANCH MANAGER, IFFCO, TOKYO GENERAL INSURANCE COMPANY LIMITED, vs KANTI DEVI, AND ORS	DURGESH KUMAR SINGH	

180.	MA/874/2019	2	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LIMITED vs PUSHPA DEVI AND ORS	DURGESH KUMAR SINGH		
181.	MA/875/2019	2	THE NATIONAL INSURANCE COMPANY LIMITED AND ANR vs RINKU DEVI AND ANR	DURGESH KUMAR SINGH		
182.	MA/876/2019	3	MINA DEVI, AND ANR vs ASHOK RAI, AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI		
183.	MA/877/2019	2	SANGITA DEVI AND ORS vs UMESH YADAV AND ORS	ARCHANA SINHA @ ARCHANA SHAHI		
184.	MA/923/2019	2	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED, vs CHAMPA DEVI, AND ORS	DURGESH KUMAR SINGH		
185.	MA/940/2019	4	NATIONAL INSURANCE COMPANY LTD. vs RUBI KUMARI AND ORS	SANJAY KUMAR BHARTI	AMANDEEP KUMAR ABHISHEK KUMAR SINGH KUNDAN KUMAR SINGH RAKESH MOHAN SINGH	
186.	MA/977/2019	4	BABUL KUMAR @ BABUL KUMAR SAH vs RAM PRASAD PASWAN AND ORS	SANJAY KUMAR TIWARY	SANJAY SINGH BIMLESH KUMAR JHA	
187.	MA/1031/2019	2	VIKASH KUMAR AND ORS vs THE NATIONAL INSURANCE COMPANY LTD. AND ANR	MUKESH PRASAD SINGH SHAILENDRA KUMAR		
188.	MA/1041/2019	2	BRANCH MANAGER, vs ANUP KUMAR PODDAR AND ORS	DURGESH KUMAR SINGH		
189.	MA/1071/2019	2	MAKU TUDU, vs MANOJ KUMAR SAH, AND ORS	MADAN MOHAN PRANAB KUMAR PANDEY PALLAVI PANDEY	BIMLESH KUMAR JHA RAJ KUMAR SINGH VIKRAM	
190.	MA/429/2022	2	UNITED INDIA INSURANCE COMPANY LIMITED, vs HIRA SAH AND ORS	DURGESH KUMAR SINGH	MADHURENDRA KUMAR	
191.	MA/42/2023	2	NATIONAL INSURANCE COMPANY LTD. vs BINOD PASWAN AND ORS	GAURAV GOVIND		
192.	MA/218/2023	2	THE NEW INDIA ASSURANCE COMPANY LIMITED vs GHUGROO AND ORS	ASHOK PRIYADARSHI		
193.	MA/17/2024 MACT ACT	2	NIBHA DEVI AND ORS vs RAJESH CHOUDHARY AND ORS	KAMESHWAR SINGH RAMBRAT KUMAR SINGH	SANJAY SINGH BIMLESH KUMAR JHA	
194.	MA/120/2024 MACT ACT	2	LEGAL MANAGER, TATA AIG GENERAL INSURANCE COMPANY LIMITED vs SHIV KUMAR CHOUDHARY AND ANR	HRISHIKESH	MUKESH PRASAD SINGH SHADWAL HARSH PRATYUSH PRATAP SINGH	
195.	MA/417/2024 MACT ACT	2	SHIV KUMAR CHAUDHARY vs BED PRAKASH SINGH AND ANR	MUKESH PRASAD SINGH		
196.	MA/613/2024 MACT ACT	2	RANJAN KUMAR vs AASHISH KUMAR AND ANR	RAJESH KUMAR		
197.	MA/629/2024 MA WORKS-MEN COMPE	1	GO DIGIT GENERAL INSURANCE CO. LTD. vs CHOTI DEVI AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI		
198.	MA/715/2024 MACT ACT	2	RELIANCE GENERAL INSURANCE COMPANY LIMITED, vs MOSAMAT RUBI KHATOON AND ORS	DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH		
199.	MA/812/2024 MACT ACT	2	REETA DEVI vs THE NATIONAL INSURANCE COMPANY LIMITED AND ANR	RAJESH KUMAR SINGH	GYANENDRA KUMAR SINGH	
200.	MA/813/2024 MACT ACT	2	SUNITA DEVI AND ANR vs THE ORIENTAL ASSURANCE CO. LTD. AND ANR	RAJESH KUMAR SINGH	SANJAY SINGH	

201.	MA/814/2024 MACT ACT	2	MAYA DEVI AND ANR vs ORIENTAL INSURANCE COMPANY LTD., AND ANR	RAJESH KUMAR SINGH	SANJAY SINGH
202.	MA/815/2024 MACT ACT	2	SHUKHMANDER SINGH vs ARCHANA KUMARI AND ORS	SURAJ NARAIN YADAV CHANDRA MOHAN SUNIL KUMAR YADAV RUDRA PRATAP SINGH	GOVERNMENT PLEADER 19
203.	MA/913/2024 MACT ACT	2	NATIONAL INSURANCE COMPANY THROUGH THE CHIEF REGIONAL MANAGER AND THE CONSTITUTED ATTORNEY, LTD., vs RAJ MANGAL MAHTO AND ORS	RAJ KUMAR SINGH VIKRAM	
204.	MA/113/2025 MACT ACT	2	SUNIL KUMAR JAIN AND ANR vs USHA RAJAK	GAUTAM KUMAR KEJRIWAL ADITYA RAMAN AKASH KUMAR MUKUND KUMAR ALOK KUMAR JHA	
205.	MA/212/2025 MACT ACT	2	RAVI MISHRA @ RAVI KUMAR MISHRA vs SRI RAM EKBAL PANDEY AND ANR	MUKESH PRASAD SINGH	
206.	MA/316/2025 MA (DB) FAMILY COU	2	ANCHALA KUMARI vs RANVIR KUMAR	SHASHI BHUSHAN SINGH AMRESH KUMAR SINHA	
207.	MA/414/2025 MACT ACT	2	PUTUL GUPTA AND ORS vs SANJAY KUMAR CHAUDHARY AND ORS	MUKESH PRASAD SINGH	DURGESH KUMAR SINGH
208.	MA/420/2025 Misc Appeal MACT ACT	2	RAJU KUMAR vs PHULJHARI DEVI AND ANR	SHIVENDRA KUMAR SINHA	
209.	MA/814/2025 MA (DB) FAMILY COU	2	NITU KUMARI vs RANJAN KUMAR @ NIRAJ KUMAR	SHASHI SAURABH PUJA KUMARI	
210.	MA/816/2025 MISC APPEAL MA (DB) FAMILY COU	2	ANKITA KUMARI vs SAJJAN KUMAR GUPTA	RAJEEV PRAKASH	
211.	MA/821/2025 MACT ACT	2	VINAY KUMAR @ VINAY PRASAD vs NAGENDRA KUMAR	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV	
212.	MA/822/2025 MA (DB) FAMILY COU	2	RAJESH JHA @ JHA RAJESH SUNIL BHAI @ RAJENDRA vs ANITA JHA @ JHA ANITA	ALOK KUMAR AGRAWAL AAYUSHI TIWARI VIKASH KHANNA	
213.	MA/891/2025 MACT ACT	2	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED, THROUGH MANAGER, LEGAL CLAIMS vs SHANI KUMAR SINGH AND ANR	HRISHIKESH CHANDRAMAULI KUMAR KATYAYANI JHA	
214.	MA/892/2025 MACT ACT	2	MANAGER CLAIM, TATA AIG GENERAL INSURANCE CO. LTD. vs SULTANA KHATOON AND ORS	HRISHIKESH KATYAYANI JHA CHANDRAMAULI KUMAR	
215.	MA/896/2025 MA (DB) FAMILY COU	2	SANDEEP SINHA @ SANDIP SINHA vs DEEPIKA VERMA	ANJANI KUMAR JHA VISHWA SHRI RAJENDRA	
216.	MA/897/2025 MACT ACT	2	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. vs JAMUNA DEVI, AND ORS	MAYURI KAMLESHWAR PANDEY PRAVEEN KUMAR	
217.	MA/898/2025 MA (DB) FAMILY COU	3	BHARAT MALIK vs PREETI	ANJANI PARASHAR	
218.	MA/906/2025 MACT ACT	1	TATA AIG GENERAL INSURANCE COMPANY LIMITED vs KRISHNA PRASAD AND ORS	HRISHIKESH CHANDRAMAULI KUMAR	
219.	MA/910/2025 MACT ACT	3	BABLI KUMARI AND ORS vs UNION OF INDIA THROUGH THE DEFENSE SECRETARY AND ORS	VIVEKANAND VIVEK SHEO SHARAN PRASAD SINGH	ADDITIONAL SOLICITOR GENERAL KALPANA
220.	MA/913/2025 MA (DB) FAMILY COU	3	CHANDAN KUMAR vs SHANTI SUMAN	AMAR KUMAR SINGH	
221.	MA/914/2025 MACT ACT	1	SANJAY KUMAR vs PINKI DEVI AND ORS	RAJA RAM MISHRA	

222.	MA/915/2025 MACT ACT	3	BRANCH MANAGER, RELIANCE GENERAL INSURANCE COMPANY, KAUSHALYA ESTATE, BANDAR BAGICHA, PATNA AND ANR vs ISHRAT JAHAN AND ORS	DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH ANJANA SINHA	
223.	MA/919/2025 MACT ACT	2	JULI KUMARI AND ORS vs MD. SHAHIL AND ANR	VIVEKANAND VIVEK DEBESH KUMAR PODDAR	
224.	MA/924/2025 MACT ACT	2	VINA DEVI vs UNITED INDIA INSURANCE COMPANY LTD., THROUGH ITS DIVISIONAL MANAGER AND ANR	HARSH VARDHAN RANJEET KUMAR	DURGESH KUMAR SINGH
225.	MA/929/2025 MACT ACT	2	MANSUR ALAM vs SHAMA PERVEEN AND ORS	AJIT KUMAR SINGH	SAMEER KUMAR
226.	MA/935/2025 MA (DB) FAMILY COU	2	DEEP SIKHA SINGH @ DIPSHIKHA SINGH vs RAVI BHUSHAN KUMAR	ABHIJEET GAUTAM VIJAY KISHORE BHARTI	
227.	MA/940/2025 MA (DB) FAMILY COU	2	SAURABH RAJ vs DIVYA RANI	AMARENDRA NARAYAN DR. JAYANT KISHORE VERMA SUDHIR KUMAR RAJ DEEPAK KUMAR	
228.	MA/941/2025 MA (DB) FAMILY COU	2	DHARMENDRA KUMAR vs SHOBHA KUMARI AND ANR	JITENDRA KUMAR	
229.	MA/978/2025 MA (DB) FAMILY COU	2	SAVITA DEVI vs HARENDRA KUMAR YADAV	UDAY KUMAR RAHUL KUMAR	
230.	MA/979/2025 MACT ACT	2	MANAGER LEGAL TATA AIG GENERAL INSURANCE COMPANY LIMITED vs INDU DEVI AND ORS	HRISHIKESH CHANDRAMAULI KUMAR	
231.	MA/980/2025 MA (DB) FAMILY COU	2	VISHAL ANAND vs HRIT KUMARI ALIAS MILI	PARITOSH PARIMAL	
232.	MA/982/2025 MA (DB) FAMILY COU	2	CHANDRA BHUSHAN SINGH @ CHANDRA BHUSHAN KUMAR SINGH vs PUJA KUMARI @ DOLLY	ARUN KUMAR SINHA SHIVA SHANKAR SHARMA	
233.	MA/984/2025 MA (DB) FAMILY COU	2	RITESH KUMAR SINGH vs PRIYA KUMARI	MADAN MOHAN PALLAVI PANDEY RAHUL RAJ RITIK SHAH	
234.	MA/989/2025 MACT ACT	3	KUMAR AMAR NATH AND ORS vs YOGENDRA NATH DAS AND ORS	MADAN MOHAN PALLAVI PANDEY RITIK SHAH	
235.	MA/995/2025 MACT ACT	3	NATIONAL INSURANCE COMPANY LTD., THROUGH THE DIVISIONAL MANAGER, BHAGALPUR AND ANR vs PUTUL DEVI AND ORS	ANKIT KATRIAR VINEET KUMAR RISHI SINHA	
236.	MA/1000/2025 MA (DB) FAMILY COU	3	RAJNI DEVI @ RAJNI KUMARI vs VIKASH KUMAR RAI	DHRAMVEER PUJA KUMARI	
237.	MA/1006/2025 MACT ACT	1	CHINTA DEVI AND ORS vs THE UNITED INDIA INSURANCE COMPANY LTD. AND ANR	RAJESH KUMAR SINGH	D K SINGH
238.	MA/1079/2025 MACT ACT	1	MINI SINGH AND ORS vs RUNA DEVI AND ORS	SWEETY SINHA DR. MANOJ KUMAR	
239.	MA/1082/2025 MA (DB) FAMILY COU	1	KUMARI PRIYA RAJ vs RAMSHANKAR	RAJESH KUMAR SINHA ANISHA SINHA	
240.	MA/1085/2025 MACT ACT	1	MAHESH SHARMA vs RAJIV RANJAN AND ANR	SAKET KUMAR JHA PRAMOD KUMAR YADAV MD. AMIR HODA	SANJAY SINGH
241.	MA/1088/2025 MA (DB) FAMILY COU	1	SANJAY MAHARAJ vs SUNITA DEVI @ BEBI KUMARI	SUDHIR KUMAR RAJ	
242.	MA/1119/2025 MA (DB) FAMILY COU	1	SUDHINDRA PRATAP SINGH vs NIVEDITA	MITHILESH KUMAR RAI KUMARI RUCHI ABHISHEK KUMAR RANANJAY KUMAR SHASHANK KUMAR SINGH	

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 209 (AT 10:30 A.M.)
Mr. Justice Harish Kumar

Mentioning of Urgent Hearing shall be entertained only on Monday at 10:30 A.M.

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
1.	CR. MISC./91264/2025 316(2),318(4),338 A.BAIL	1	SUBODH KUMAR NIRALA vs THE STATE OF BIHAR	MANOJ KUMAR	ASHOK KUMAR SINGH
2.	CR. MISC./91265/2025 126(2),115(2),117 A.BAIL	1	UMESH KUMAR @UMESH YADAV AND ORS vs THE STATE OF BIHAR	RATNESH KUMAR ADITYA ANAND PARUL PRASAD	BHARAT LAL
3.	CR. MISC./91266/2025 323,504,307,506,4 A.BAIL	1	ABHISHEK KUMAR PATHAK @ ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	KALYAN SHANKAR
4.	CR. MISC./91269/2025 126(2),115(2),118 A.BAIL	1	NITISH KUMAR THAKUR @ NITHIS THAKUR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	TARUN PRASAD MANDAL
5.	CR. MISC./91274/2025 318(4),406,61,115 A.BAIL	1	MAHENDRA SINGH @ MAHENDRA PRASAD SINGH AND ANR vs THE STATE OF BIHAR AND ANR	AMAN VISHAL LEELAWATI KUMARI AMAN VISHAL	TARKESHWAR NATH THAKUR SADA NAND ROY SHASHI SHEKHAR SHASHI SHEKHAR SADA NAND ROY
6.	CR. MISC./91275/2025 126(2),115(2),109 A.BAIL	1	PANO DEVI AND ORS vs THE STATE OF BIHAR	BIDHU RANJAN	SANGEETA SHARMA SUMIT KUMAR BHAGAT KAMLESH KUMAR PATHAK
7.	CR. MISC./91276/2025 406,420,120B A.BAIL	1	RAJEEV KUMAR @ RAJIV KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SURYAKANT KUMAR NAMRATA SINGH	MOHAMMAD SUFYAN RAHUL KUMAR RAHUL KUMAR
8.	CR. MISC./91283/2025 420,406,467,468,4 A.BAIL	1	MITHLESH KUMAR @ MITHILESH KUMAR vs THE STATE OF BIHAR AND ANR	GHANSHYAM TIWARY MITHILESH KR. ARYA	SANJAY KUMAR SINGH
9.	CR. MISC./91284/2025 126(2),115(2),109 A.BAIL	1	ABHISHEK KUMAR AND ORS vs THE STATE OF BIHAR	SUBHASH KUMAR LAL BABU SINGH	SURENDRA KUMAR
10.	CR. MISC./91285/2025 80,3(5) A.BAIL	1	CHANDANI DEVI @ CHANDA DEVI AND ANR vs THE STATE OF BIHAR	PRAMOD KUMAR	RINA SINHA
11.	CR. MISC./91289/2025 137(2),96,3(5) A.BAIL	1	RADHA DEVI vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR SAKSHI BHATNAGAR ADITYA RAJ SINGH ADITYA PANDEY SHYAM KISHORE ANSHUL AARYAN GINNI PRIYA EASHITA RAJ	SATYENDRA PRASAD ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY
12.	CR. MISC./91291/2025 316(2),318(4) A.BAIL	1	MURSHID ALAM vs THE STATE OF BIHAR	NIRANJAN PARIHAR	AHMAD ALI SHIVENDRA PRASAD
13.	CR. MISC./91301/2025 302,328,34, A.BAIL	1	SIMA DEVI @ SIMA KUMARI AND ANR vs THE STATE OF BIHAR	DEEPAK KUMAR	ANANT KUMAR 1
14.	CR. MISC./91307/2025 126(2),115(2),127 A.BAIL	1	DINESH MAHTO @ DINESH KUMAR MAHTO AND ORS vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	BHANU PRATAP SINGH YASHRAJ BARDHAN RANANJAY KUMAR ABHIMANYU KUMAR
15.	CR. MISC./91309/2025 80,238,3(5), A.BAIL	1	PRAMOD KUMAR VERMA AND ANR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	DR. AJEET KUMAR
16.	CR. MISC./91311/2025 191(2),190,126(2) A.BAIL	1	JITENDRA SINGH @ JITENDRA KUMAR SINGH AND ORS vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA GOPAL KRISHNA NISHANT	ZAINUL ABEDIN
17.	CR. MISC./91318/2025 126(2),115(2),74, A.BAIL	1	NANDAN KUMAR AND ANR vs THE STATE OF BIHAR	BINAY KUMAR VIVEK KUMAR	BHANU PRATAP SINGH

18.	CR. MISC./91329/2025 420,467,468,471, A.BAIL	1	RAJESH KUMAR @ RAJESH KUMAR MISHRA vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN AASHISH KUMAR BELA SINGH	CHANDRA BHUSHAN PRASAD NILANJAN CHATTERJEE DR. K.N. SINGH (A.S.G.)
19.	CR. MISC./91330/2025 80(2) A.BAIL	1	MD. DANISH ALAM @ MD. DANISH vs THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	MANOJ KUMAR
20.	CR. MISC./91332/2025 126(2),115(2),85, A.BAIL	1	ANVAR KHAN @ ANWAR KHA vs THE STATE OF BIHAR AND ANR	MANISH KUMAR	CHOUBEY JAWAHAR
21.	CR. MISC./91335/2025 126(2),115(2),118 A.BAIL	1	JITAN YADAV @ JITENDRA YADAV AND ORS vs THE STATE OF BIHAR	HARISH CHANDRA PATEL DHANANJAY KUMAR GUPTA DHANDEV KUMAR	RAM SEVAK CHOUDHARY
22.	CR. MISC./91337/2025 420,467,468,471,1 A.BAIL	1	KUMARI PALLAVI vs THE STATE OF BIHAR	SUDHIR KUMAR MISHRA	AJAY MISHRA
23.	CR. MISC./91340/2025 126(2),127(2),115 A.BAIL Same ps: CR. MISC/524/2026	1	KARI YADAV @ SHIV KUMAR YADAV @ KATI YADAV vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR SHIVNANDAN SAH	SHYAMESHWAR DAYAL
24.	CR. MISC./91343/2025 126(2),127(2),115 A.BAIL	1	KAISER @ RAIS KAISER vs THE STATE OF BIHAR	RAVI KUMAR MITALI ALKA SINGH	YOGENDRA KUMAR
25.	CR. MISC./91355/2025 126(2),115(2),85, A.BAIL	1	RAJU KUMAR vs THE STATE OF BIHAR AND ANR	ANJANA . SANJAY KUMAR @ S.K.	PUSHPA SINHA
26.	CR. MISC./91357/2025 316(2),318(4),3(5 A.BAIL	1	SUDISH PRASAD KUSHWAHA @ SUDISH KUSHWAHA vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA GYAN SAGAR	RABINDRA KUMAR
27.	CR. MISC./91374/2025 126(2),115(2),118 A.BAIL	1	ARJUN YADAV AND ANR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	JITENDRA KUMAR SINGH
28.	CR. MISC./91406/2025 334(1),303(2), A.BAIL	2	ANKIT KUMAR vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	PAWAN KUMAR CHAURASIA
29.	CR. MISC./91411/2025 191(2),190,126(2) A.BAIL	1	OMNATH KUMAR SAH @ AMARNATH SAH @ AMARNATH KUMAR@AMARNATH KUMAR@AOMNATH KUMAR vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS KUNDAN KUMAR HEMANT KUMAR SHARAN	CHANDRA SEN PRASAD SINGH
30.	CR. MISC./91441/2025 126(2),115(2),352 A.BAIL	1	MD. RAZA vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	JITENDRA KUMAR SINGH
31.	CR. MISC./91460/2025 103(1),3(5) A.BAIL	1	TASIWODDIN @ TASIBUR RAHMAN AND ORS vs THE STATE OF BIHAR	RAJEEV RANJAN	TARUN PRASAD MANDAL
32.	CR. MISC./91823/2025 191(2),126(2),115 A.BAIL	1	SANA KHATOON AND ORS vs THE STATE OF BIHAR	AMIR ALAM	NARENDRA KUMAR SINGH
33.	CR. MISC./91824/2025 329(4),109,3(5) A.BAIL	1	MALIK YADAV @ HIMASHU YADAV @ MALLIK YADAV AND ANR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH RAJA MUCHKUND KUMAR	ANUJ KUMAR SHRIVASTAVA
34.	CR. MISC./91827/2025 191(2),191(3),190 A.BAIL	1	SONELAL SOREN @ SUNIL SOREN AND ORS vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	YOGENDRA KUMAR
35.	CR. MISC./91855/2025 147,148,149,341,3 A.BAIL	1	JAY RAM PANJIYARA @ JAYRAM PANGIYARA AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	RAJ KISHOR SINGH
36.	CR. MISC./91860/2025 137,87, A.BAIL	1	MD. ASLAM vs THE STATE OF BIHAR	ARVIND KUMAR	BHANU PRATAP SINGH
37.	CR. MISC./91864/2025 103(1),191(2),190 A.BAIL	1	SURAJ MALIK @ SURAJ MLLIK AND ANR vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ RIZWANUL JAMA KHAN SALAJ KUMAR RAI HARSH KUMAR ADARSH SINGH	SATYA NAND SHUKLA

38.	CR. MISC./91921/2025 111(2),316(2),318 A.BAIL Same ps: CR. MISC/224/2026 CR. MISC/399/2026	1	NEERAJ YADAV @ NEERAJ KUMAR vs THE STATE OF BIHAR	RITESH KUMAR JHA ABHIJEET KUMAR SINGH SHUBHAM SOURAV	MD. MATLOOB RAB
39.	CR. MISC./91922/2025 191(2),190,115(2) A.BAIL Same ps: CR. MISC/238/2026	1	GULAM HAIDAR vs THE STATE OF BIHAR	PRASHANT KUMAR NETAN CHOUHAN	SYED MOJIBUR RAHMAN SUDISH KUMAR
40.	CR. MISC./91938/2025 323,307,379,341,5 A.BAIL	1	TUNTUN TANTI @ TUNTUN KUMAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	RAM SUMIRAN RAI
41.	CR. MISC./91960/2025 323,341,467,468,3 A.BAIL	1	MUKESH KUMAR JHA vs THE STATE OF BIHAR AND ANR	SHANKAR KUMAR CHOUDHARY ANIL KUMAR TIWARY PRABHAKAR THAKUR MADHAV KUMAR JHA	JITENDRA KUMAR SINGH
42.	CR. MISC./91986/2025 80,3(5), A.BAIL	1	RUBI KHATUN @ RUBI KHATUN @ ROJI KHATUN @ RUBINA KHATUN AND ORS vs THE STATE OF BIHAR	SHASHANK SHEKHAR DEEPIKA MISHRA MILI KUMARI	VINOD SHANKER MODI RAKESH KUMAR NO.1
43.	CR. MISC./92035/2025 126(2),115(2),352 A.BAIL	1	SANDEEP KUMAR @ SANJEEP KUMAR RAUT @ SANDEEP KUMAR RAUT vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR	MOHAMMED ARIF UDAY KUMAR RAJNI SINGH RAHUL KUMAR
44.	CR. MISC./92036/2025 317(5),3(5) A.BAIL	1	SHAILENDRA SAH @ SHELENDRA SAH @ HURO SAH AND ANR vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI SURAJ KUMAR TIWARI	RAMESH CHANDRA
45.	CR. MISC./92039/2025 319(2),318(4),338 A.BAIL	1	RASHID JAMAL vs THE STATE OF BIHAR	NAFISU ZZOHA MD. MAHTAB ALI ALAMMANOUR MD RAGHIB ALAM	ANIL KUMAR
46.	CR. MISC./92041/2025 191(2),190,115(2) A.BAIL	1	RANJEET KUMAR DAS @ RANJEET KUMAR @ CHANDO DAS AND ORS vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SHWETA PRIYA	RAM PRIYA SHARAN SINGH DINESHWAR MISHRA BINOD KUMAR
47.	CR. MISC./92044/2025 126(2),115(2),109 A.BAIL	1	SONI KUMARI AND ANR vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH SUSHANT KUMAR AMIT PRAKASH	ZAINUL ABEDIN
48.	CR. MISC./92045/2025 316(2),318(4),3(5 A.BAIL	1	NAWAL KUMAR vs THE STATE OF BIHAR	RICHA . SATYAPAL KUMAR	SATYENDRA PRASAD AAKASH SINGH VIPIN KUMAR SINGH
49.	CR. MISC./92048/2025 191(2)(3),190,126 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA MICKEY SINGH	SANJAY KUMAR TIWARY
50.	CR. MISC./92052/2025 103(1),3(5) A.BAIL	1	AJIT KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV UDESHYA KUMAR YADAV RAJESH KUMAR	SANJAY KUMAR SHARMA
51.	CR. MISC./92055/2025 126(2),115(2),118 A.BAIL	1	BIBI RUBEDA @ RUBEDA KHATOON AND ORS vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	HARENDRA PRASAD MD FAZLE KARIM
52.	CR. MISC./92056/2025 126(2),127(2),115 A.BAIL	1	RITESH KUMAR vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK DR. RAM KISHOR CHAUDHARY	PAWAN KUMAR CHAURASIA
53.	CR. MISC./92061/2025 143,147,341,323,3 A.BAIL	1	RAVI SHANKAR SAH vs THE STATE OF BIHAR	MANISH KUMAR	CHOUBEY JAWAHAR
54.	CR. MISC./92062/2025 126(2),115(2),118 A.BAIL	1	RAHUL KUMAR @ RAHUL KUMAR SINGH @ ABHISHEK KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAJENDRA NATH JHA
55.	CR. MISC./92064/2025 126(2),115(2),117 A.BAIL	1	SHABANAM PRAVIN @ SHABANAM KHATUN AND ORS vs THE STATE OF BIHAR	ADITYA VIKRAM DHANANJAY KUMAR	ARUN KUMAR JAI KISHOR PODDAR
56.	CR. MISC./92066/2025 96,3(5) A.BAIL	1	PAVAN KUMAR CHAUDHARY @ PAVAN KUMAR vs THE STATE OF BIHAR AND ANR	MANISH KUMAR JANARDAN PRASAD SINGH KAUSHAL KISHORE	ANIL PRASAD SINGH

57.	CR. MISC./92067/2025 126(2),115(2),117 A.BAIL	1	GORELAL YADAV vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI RAVI KANT ABHISHEK KUMAR	CHANDRA SEN PRASAD SINGH
58.	CR. MISC./92069/2025 80,61(2),268,3(5) A.BAIL	1	CHHOTU RANJAN KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH SUNIDHI VIMAL	ASHOK KUMAR SINGH
59.	CR. MISC./92071/2025 126(2),115(2),109 A.BAIL	1	BALRAM PASWAN AND ORS vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	RAM SUMIRAN RAI
60.	CR. MISC./92074/2025 323,498(A),120(B) A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR AND ORS	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PREM KUMAR JHA
61.	CR. MISC./92081/2025 126(2),115(2),117 A.BAIL	1	SATENDRA PANDEY AND ORS vs THE STATE OF BIHAR AND ANR	AKANKSHA MALVIYA AKASH KESHAV NAINA NANCY AYUSHMAN KISHORE AKANKSHA MALVIYA	HARENDRA PRASAD SHUBHANKAR RAJ UMESH KUMAR ABHISEK ABHISHEK ANAND
62.	CR. MISC./92084/2025 304(2),3(5) A.BAIL	1	NAVAB JAN @ MD. NAVAB vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV UDESHYA KUMAR YADAV RAJESH KUMAR	JAI NARAIN THAKUR
63.	CR. MISC./92086/2025 331(3),305 A.BAIL	1	AMAN KUMAR vs THE STATE OF BIHAR	UTTAM KUMAR MISHRA ARVIND PRASAD SINGH	UDAY PRATAP SINGH
64.	CR. MISC./92087/2025 420,467,468,471, A.BAIL	1	SHARDA KUMARI @ SRIMATI SHARDA KUMARI vs THE STATE OF BIHAR	MAYANK MOHAN	PARMESHWAR MEHTA
65.	CR. MISC./92088/2025 376,504 A.BAIL	1	RAVISHANKAR CHAUHAN vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	RAMCHANDRA SAHNI
66.	CR. MISC./92090/2025 137(2),96,3(5) A.BAIL	1	ABRAR @ IBRAR ALAM @ MD. IBTAR vs THE STATE OF BIHAR	MD FAZLE KARIM	ANISH CHANDRA
67.	CR. MISC./92091/2025 115(2),126(2),127 A.BAIL	1	MASUD ALAM vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	RAJENDRA PRASAD NAT
68.	CR. MISC./61/2026 191(2),191(3),190 A.BAIL	1	KARU MANJHI vs THE STATE OF BIHAR	PRAVEEN KUMAR ANJU KUMARI SINHA AYUSH SHEKHAR	SATYENDRA PRASAD
69.	CR. MISC./173/2026 126(2),115(2),132 A.BAIL	1	SHASHI KUMAR @ SHASHI BHUSHAN KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	DILIP KUMAR NO. 1
70.	CR. MISC./224/2026 111(2),316(2),318 A.BAIL Same ps: CR. MISC/91921/2025 CR. MISC/399/2026	1	BRIJESH YADAV @ BRIJESH KUMAR vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	UDAY PRATAP SINGH
71.	CR. MISC./238/2026 191(2),190,115(2) A.BAIL Same ps: CR. MISC/91922/2025	1	ASGAR ALI @ MUNNA @ MUNNA MIYA AND ORS vs THE STATE OF BIHAR	PRASHANT KUMAR NETAN CHOUHAN	SYED MOJIBUR RAHMAN SUDISH KUMAR
72.	CR. MISC./384/2026 126(2),115(2),303 A.BAIL	1	SANJAY GOND vs THE STATE OF BIHAR AND ANR	BHASKAR SHANKAR	JAI NARAIN THAKUR
73.	CR. MISC./387/2026 126(2),115(2),85, A.BAIL	1	ANUKAR KUMAR SINGH @ ANUKAR KR. SINGH vs THE STATE OF BIHAR AND ANR	RAVISH MISHRA ROUNAK KUMAR SINGH (PANKAJ)	YOGENDRA KUMAR
74.	CR. MISC./391/2026 69,96, A.BAIL	1	MD. SARFRAJ ALAM @ SARFRAJ @ GORKA vs THE STATE OF BIHAR AND ANR	RAJESH MOHAN ANU PRIYADARSHNI SANJAN KUMAR SHARAN	ANIL KUMAR SINGH NO. 1
75.	CR. MISC./392/2026 126(2),115(2),118 A.BAIL	1	SAHENDRA PASWAN @ SAHENDRA KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	UPENDRA KUMAR
76.	CR. MISC./399/2026 111(2),316(2),318 A.BAIL Same ps: CR. MISC/91921/2025 CR. MISC/224/2026	1	SADDAM ANSARI vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	UDAY PRATAP SINGH
77.	CR. MISC./400/2026 80,238,3(5), A.BAIL	1	DEEPAK PASWAN @ DEEPAK KUMAR PASWAN AND ANR vs THE STATE OF BIHAR	ANISH KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM

78.	CR. MISC./403/2026 126(2),115(2),76, A.BAIL	1	MD. REHAN @ MD. RIHAN @ RIHAN AND ORS vs THE STATE OF BIHAR	DR SANJAY KUMAR SINGH	MADHURI LATA VIVEKA NAND SINGH
79.	CR. MISC./409/2026 7, A.BAIL	1	DHARMLAL YADAV @ DHARAMLAL YADAV vs THE STATE OF BIHAR	DEVASHISH GIRI	PARMESHWAR MEHTA
80.	CR. MISC./412/2026 126(2),191(2),190 A.BAIL	1	PINTU YADAV AND ANR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	CHANDRA SEN PRASAD SINGH
81.	CR. MISC./441/2026 111,303(2),317(2) A.BAIL	1	RUBI KUMARI AND ANR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	LALAN KUMAR
82.	CR. MISC./444/2026 103(1),61(2),3(5) A.BAIL	1	AKAASH KUMAR SINGH @ AKASH KUMAR SINGH @ AKASH KUMAR @ PINTU vs THE STATE OF BIHAR	JEETENDRA NARAYAN	NARENDRA KUMAR SINGH
83.	CR. MISC./451/2026 341,323,498A,504, A.BAIL	1	AJAY BIND @ AJAY KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR SINHA	ABHAY KUMAR
84.	CR. MISC./467/2026 103(1),61(2), A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR UMESH PRASAD	RAM NARESH RAY
85.	CR. MISC./468/2026 304,338,120B,34, A.BAIL	1	DR. MUKESH KUMAR @ SRI KANT KUMAR vs THE STATE OF BIHAR	AMIT PRAKASH DHANANJAY MISHRA NILESH KUMAR NIRALA	ABHAY KUMAR
86.	CR. MISC./469/2026 379,409, A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI MOHAN KUMAR TIWARI UJJWAL KUMAR	RAM PRIYA SHARAN SINGH
87.	CR. MISC./475/2026 7, A.BAIL	1	RAMBRIKSH PASWAN vs THE STATE OF BIHAR	BINAY KUMAR	PARMESHWAR MEHTA
88.	CR. MISC./487/2026 103(1),3(5) A.BAIL	1	BACHCHA JHA vs THE STATE OF BIHAR	SRINIWAS JHA	SANJAY KUMAR SHARMA
89.	CR. MISC./490/2026 126(2),115(2),117 A.BAIL	1	BUNTY YADAV @ BANTI KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	RAJESH KUMAR
90.	CR. MISC./501/2026 191(2),191(3),190 A.BAIL	1	JAI RAM CHOUDHARY AND ORS vs THE STATE OF BIHAR	CHHOTE LAL MISHRA	JITENDRA KUMAR SINGH
91.	CR. MISC./507/2026 420,467,468,120B, A.BAIL	1	AKHILESH SINGH @ AKHILESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	DR. INDIWAR KUMARI
92.	CR. MISC./508/2026 318(4),316(2),328 A.BAIL	1	RINA DEVI AND ANR vs THE STATE OF BIHAR	RAHUL SINGH SUSHANT KUMAR	RENU KUMARI
93.	CR. MISC./514/2026 115(2),126(2),109 A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR SINHA	AKSHAY LAL PANDIT
94.	CR. MISC./522/2026 69,318(4),316(2), A.BAIL	1	MANOJ KUMAR MANDAL @ MANOJ KUMAR vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	BINOD KUMAR
95.	CR. MISC./523/2026 126(2),115(2),74, A.BAIL	1	BIKASH YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	MD. FAHIMUDDIN
96.	CR. MISC./524/2026 126(2),127(2),115 A.BAIL Same ps: CR. MISC/91340/2025	1	AMARJIT KUMAR YADAV @ AMARJIT YADAV vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR SHIVNANDAN SAH	SYED MOJIBUR RAHMAN
97.	CR. MISC./531/2026 126(2),115(2),118 A.BAIL	1	LADDU KUMAR @ SUNIL KUMAR AND ANR vs THE STATE OF BIHAR	GYAN PRAKASH	BHANU PRATAP SINGH
98.	CR. MISC./533/2026 126(2),115(2),117 A.BAIL	1	SHANKAR YADAV AND ANR vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	ZAINUL ABEDIN PRAMOD KUMAR
99.	CR. MISC./535/2026 126(2),115(2),118 A.BAIL	1	BABLU KUMAR vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	RENU KUMARI
100.	CR. MISC./537/2026 147,148,149,452,3 A.BAIL	1	TULSI MAHTO vs THE STATE OF BIHAR	KUMARI ANUPAM	PRANAV KUMAR

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 210 (AT 10:30 A.M.)
Mr. Justice Shailendra Singh

FOR HEARING

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
1.	CR. APP (SJ)/297/2014 R.I.FOR 5 YEARS(3 CR. APP(SJ)	9	ATENDRA THAKUR vs THE STATE OF BIHAR	RINA SINHA SAROJ KUMAR CHOUDHARY (AMICUS CURIAE)	S.A.AHMADAPP ARVIND PRASAD SINGH BINAY KUMAR
2.	CR. APP (SJ)/2/2014 R.I.FOR FOUR YEAR CR. APP(SJ)	8	YOGENDRA SAH vs THE STATE OF BIHAR	ASHOK KUMAR JHA BINOD KUMAR	ABHAY KUMARAPP
3.	CR. APP (SJ)/30/2014 R.I.FOR SEVEN YEA CR. APP(SJ)	8	MISHRI YADAV AND ORS. AND ORS vs THE STATE OF BIHAR	AJIT KUMAR SINGH	ABHAY KUMARAPP SUDHIR KUMAR UPADHYAY
4.	CR. APP (SJ)/37/2014 R.I. FOR 1 YEAR(3 CR. APP(SJ)	7	RAJ KUMAR SINGH @ BHOLA SINGH AND ANR. AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH CHANDRA MOHAN JHA JYOTSNA KUMARI	BIPIN KUMARAPP NAWAL KISHOR PRASAD RAVI PRAKASH ASHOK KUMAR
5.	CR. APP (SJ)/40/2014 R.I. FOR 7 YEARS CR. APP(SJ)	4	SONA MANDAL vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	SUJEET KR. SINGH APP
6.	CR. APP (SJ)/65/2014 R.I. FOR 1 YEAR (CR. APP(SJ)	5	SUJIT KUMAR SADA @ SUJIT KUMAR JHA AND ORS. AND ORS vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	S.A.AHMAD APP
7.	CR. APP (SJ)/68/2014 R.I.FOR THREE YEA CR. APP(SJ)	6	SUKHDEO YADAV AND ORS. AND ORS vs THE STATE OF BIHAR	AMBIKA BHAGAT MAURI (AMICUS CURIAE)	SUJEET KR.SINGHAPP
8.	CR. APP (SJ)/165/2014 R.I FOR 3 YEARS(3 CR. APP(SJ)	8	CHUNMUN CHAUDHARY vs THE STATE OF BIHAR	SADA NAND ROY	BIPIN KUMAR APP
9.	CR. APP (SJ)/169/2014 R.I.FOR SEVEN YEA CR. APP(SJ)	6	CHANDAR SINGH AND ORS. vs THE STATE OF BIHAR	CHANDRA MOHAN JHA NITESH KUMAR ANAND VARDHAN USHA BASHANT	Z.HODAAPP
10.	CR. APP (SJ)/220/2014 OTHER THAN CONVIC CR. APP(SJ)	3	BINOD KUMAR AND ORS. AND ORS vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	ABHAY KUMARAPP
11.	CR. APP (SJ)/268/2014 R.I.FOR SEVEN YEA CR. APP(SJ) Same ps: CR. APP (SJ)/339/2014	12	RAJ KUMAR SAH vs THE STATE OF BIHAR	ADITYA NATH JHA RANDHIR KUMAR NO-1 ANAND KISHORE CHOUDHARY	S.A.AHMADAPP AJAY NANDAN SAHAY
With 11.1	CR. APP (SJ)/339/2014 R.I.FOR ONE YEAR(5CR. APP(SJ)	7	JAGGU SAH AND ANR. AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR NO.-7	SUJEET KR.SINGHAPP
12.	CR. APP (SJ)/366/2014 R.I FOR 3 YEARS (CR. APP(SJ)	3	KANHAIYA YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	Z.HODA APP
13.	CR. APP (SJ)/8/2016 R.I.FOR 10 YEARS CR. APP(SJ)	6	RAJ KISHORE RAM AND ANR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	BIPIN KUMARAPP
14.	CR. APP (SJ)/18/2016 R.I. FOR3 YEARS (CR. APP(SJ)	6	SIKANDAR MIAN @ MD SIKANDAR MIAN @ MD SIKANDAR vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR RATNAKAR PANDEY	ABHAY KUMAR APP
15.	CR. APP (SJ)/23/2016 R.I. FOR 10 YEARS CR. APP(SJ)	6	KRISHNA KUMAR BHARGAVA vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI KUMAR RAJDEEP DIKSHA KUMARI	SMT. ABHA SINGHAPP

16.	CR. APP (SJ)/31/2016 R.I.FOR 10 YEARS CR. APP(SJ)	6	QUAMRUL HODA @ KAMRUL HODA @ MUNNA DON vs THE STATE OF BIHAR	RAMESH KUMAR SINGH BRISKETU SHARAN PANDEY MANISH KUMAR MD. ZIAUL QUAMAR PRINCE KUMAR MISHRA	BINOD BIHARI SINGH APP
17.	CR. APP (SJ)/156/2016 R.I. FOR 7 YEARS CR. APP(SJ)	7	ABHAY PANDEY vs THE STATE OF BIHAR	DHRAMVEER CHANDAN KUMAR KASHYAP	BIPIN KUMAR APP
18.	CR. APP (SJ)/160/2016 AGAINST CONVICTIO CR. APP(SJ)	9	SANJAY DAS vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ARUN SUNIL KUMAR NO.III	Z.HODAAPP
19.	CR. APP (SJ)/168/2016 AGAINST CONVICTIO CR. APP(SJ)	3	SURENDRA RAI vs THE STATE OF BIHAR	PANKAJ KUMAR RAJESH RANJAN SHAKTI SUMAN KUMAR	SUJEET KUMAR SINGHAPP
20.	CR. APP (SJ)/177/2016 R.I. FOR 10 YEARS CR. APP(SJ)	3	AMAR JHA vs THE STATE OF BIHAR	MADHAV JHA MANISH KUMAR NO 13	BIPIN KUMARAPP ROHIT KUMAR NO.- 5
21.	CR. APP (SJ)/179/2016 R.I. FOR 7 YEARS(CR. APP(SJ)	3	SUNIL KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	BIPIN KUMARAPP
22.	CR. APP (SJ)/180/2016 R.I.FOR 5 YEARS(CR. APP(SJ)	3	SINTU KUMAR vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR RAKESH KUMAR SHARMA	BIPIN KUMARAPP
23.	CR. APP (SJ)/194/2016 R.I.FOR THREE YEA CR. APP(SJ)	2	SURAJ SONI vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	S.A.AHMADAPP
24.	CR. APP (SJ)/197/2016 R.I.FOR TEN YEARS CR. APP(SJ)	4	DHARMENDRA RAJBANSHI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	BIPIN KUMARAPP RAM PRAWESH KUMAR
25.	CR. APP (SJ)/209/2016 R.I. FOR 10 YEARS CR. APP(SJ)	3	SOMARI YADAV AND ORS vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	Z.HODAAPP AJITA BINAY KANT MANI TRIPATHI
26.	CR. APP (SJ)/261/2016 R.I.FOR 10 YEARS CR. APP(SJ)	3	DHAN BIHARI SAH vs THE STATE OF BIHAR	ANIRUDH MISHRA	ABHAY KUMARAPP
27.	CR. APP (SJ)/262/2016 R.I. FOR 10 YEARS CR. APP(SJ)	3	RAJA KUMAR @ RAJA BABU vs THE STATE OF BIHAR	ASHOK KUMAR JHA	Z.HODAAPP
28.	CR. APP (SJ)/293/2016 S.I. FOR 7 YEARS CR. APP(SJ)	4	MANNU RAI vs THE STATE OF BIHAR	SATYENDRA NARAYAN SINGH SATYA PRAKASH NEERAJ KUMAR ALIAS SANIDH	SUJIT KUMAR SINGH APP
29.	CR. APP (SJ)/297/2016 R.I. FOR 10 YEARS CR. APP(SJ)	3	NARAYAN AICH AND ANR vs UNION OF INDIA	ANIL PRASAD SINGH	S.A.AHMADAPP MANOJ KR.SINGH (CGC) S.D.SANJAY (ADDL.S.G)
30.	CR. APP (SJ)/1675/2018 R.I. FOR 10 YAERS CR. APP(SJ)	27	PARMANAND YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH ATUL KUMAR NARENDRA KUMAR SINGH	SRI SUJIT KUMAR SINGH

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 211 (AT 10:30 A.M.)
Mr. Justice Arun Kumar Jha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR JUDGEMENT		
1.	CR. WJC/2451/2025 CONVERTED FROM CR A. For quashing of	7	SITBIYA DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, THE DEPTT. OF HOME, GOVT. OF BIHAR, AND ORS	NIRANJAN KUMAR ABHIJEET KUNAL	A.G AMRENDRA KUMAR SINHA NO.1
(AT 2.15 P.M.)					
			TO BE MENTIONED		
2.	CR. WJC/1992/2025 226,227, I. Arising out of	1	RAJAN KUMAR @ SONU KUMAR vs THE STATE OF BIHAR, THROUGH THE SECRETARY HOME (POLICE), GOVERNMENT OF BIHAR, PATNA. AND ANR	BIRENDRA KUMAR KUMUD KISHORE ABHISHEK KUMAR RAVI KANT SARITA KUMARI	G.P.10 RAM PRAWESH KUMAR
3.	CR. WJC/2778/2025 226,227, M. Miscellaneous	1	ANAR DEVI AND ANR vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPTT., GOVT. OF BIHAR, AND ORS	LAL BABU SINGH	G.P.19
4.	CR. WJC/3083/2025 226,227 H. For Release fro	1	MANISH KUMAR @ SANTOSH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HOME AFFAIRS BIHAR, PATNA. AND ORS	DIWAKAR PRASAD SINGH	S.C. 23
5.	CR. WJC/119/2026 226,227, M. Miscellaneous	1	DEVNANDAN SINGH vs THE STATE OF BIHAR THROUGHH THE PRINCIPAL SECRETARY, HOME BIHAR, PATNA AND ORS	KUMAR LALIT SIDHENDRA NARAYAN SINGH	S.C. 13
			FOR ADMISSION - FRESH CASES		
6.	CR. MISC./3325/2026 319(2),318(4),338 R.BAIL-1	1	VISHAL KUMAR DAS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	NARENDRA KUMAR SINGH
7.	CR. MISC./3330/2026 309(4),317(2) R.BAIL-1	1	KISHAN KUMAR @ KRISHNA @ KRISHNA SADA vs THE STATE OF BIHAR	YOGESH KUMAR MANIBHUSHAN PRATAP SENGAR	RAJENDRA PRASAD NAT
8.	CR. MISC./3341/2026 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/3483/2026 CR. MISC/4374/2026	1	SHIVJI PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR SINGH RISHUP SHALINI RAJE SALONI GAURI SHANKER KUMAR PASWAN	UMA SHANKAR PRASAD SINGH
9.	CR. MISC./3347/2026 317(4),317(5) R.BAIL-1	1	NIKHIL KUMAR SAHI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	TAPESHWAR SHARMA
10.	CR. MISC./3351/2026 303(2),317(4),3(5 R.BAIL-1	1	KUNAL KUMAR vs THE STATE OF BIHAR	AJAY KUMAR JHA SUNIL KUMAR	RAJENDRA PRASAD NAT
11.	CR. MISC./3352/2026 498A,379,406,323, R.BAIL-1	1	RAVI PANDIT @ JITENDRA PANDIT @ AMRESH PANDIT @ RAVI KUMAR @ JITENDRA KUMAR @ AMRESH KUMAR vs THE STATE OF BIHAR AND ANR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	SYED MOJIBUR RAHMAN
12.	CR. MISC./3355/2026 21,22 R.BAIL-1	1	MD. SHAUKAT @ MD. SOUKAT @ MD. SHOUKAT vs THE STATE OF BIHAR	DHEERAJ KUMAR RABINDRA KUMAR PRIYADARSHI	CHANDRA SEN PRASAD SINGH
13.	CR. MISC./3356/2026 137(2),96, R.BAIL-1	1	MD. MEHBOOB SAH @ KARKU SAH @ MEHBOOB KARKU SAH vs THE STATE OF BIHAR AND ANR	NISHANT KUMAR SINHA ARVIND KUMAR TARUN KUMAR SHEKHAR	SHARDA KUMARI

14.	CR. MISC./3357/2026 317(5) R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	TARKESHWAR NATH THAKUR
15.	CR. MISC./3359/2026 319(2),318(4), R.BAIL-1	1	NARENDRA KUMAR @ LALLU vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SHAILENDRA KUMAR SINGH
16.	CR. MISC./3360/2026 96,3(5) R.BAIL-1	1	AWADHESH KUMAR @ AWADHESH YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	PRADEEP NARAIN KUMAR
17.	CR. MISC./3367/2026 Regular Bail R.BAIL-1	1	RAMAYODHYA PRASAD vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	ANISH CHANDRA DHANANJAY KUMAR GUPTA DHANDEV KUMAR SUMIT KUMAR GUPTA
18.	CR. MISC./3369/2026 96,87 R.BAIL-1	1	SHAHBAZ @ RAJA BABU @ MD. SOHRAB ANSARI vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	SURENDRA PRASAD SINGH
19.	CR. MISC./3376/2026 25(1)(a)(b),25(1- R.BAIL-1	1	RAJU SINGH @ RAJESH SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINHA	UMANATH MISHRA
20.	CR. MISC./3381/2026 25(1-b)(a),26,35, R.BAIL-1	1	PINTU SINGH @ AJIT SINGH @ AJIT KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	PRAMOD KUMAR PANDEY
21.	CR. MISC./3390/2026 126(2),115(2),118 R.BAIL-1	1	KAMAL RAI @ CHHATHU RAI vs THE STATE OF BIHAR	VASANT VIKAS SAROJ KUMAR	JAI NARAIN THAKUR
22.	CR. MISC./3391/2026 8(c),21(b) R.BAIL-1	1	ASLAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	MURLI DHAR
23.	CR. MISC./3401/2026 111, R.BAIL-1	1	RAJ KAPOOR @ RAJ KUMAR @ AMAN @ KARMA MISTHI @ KARMA MISTRY vs THE STATE OF BIHAR	SANJAY KUMAR	SURENDRA KUMAR
24.	CR. MISC./3409/2026 64(1),62, R.BAIL-1	1	KULDIP CHAUDHARY @ KULDEEP CHOUDHARY vs THE STATE OF BIHAR	ABHAY KUMAR SINGH AKASH KUMAR MISHRA	RABINDRA KUMAR
25.	CR. MISC./3412/2026 338,336(3),340(2) R.BAIL-1	1	SATRUDHAN PRASAD vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PUSHPA SINHA.1
26.	CR. MISC./3413/2026 191(2)(3),190,126 R.BAIL-1 Same ps: CR. MISC/3454/2026	1	ANKUSH KUMAR vs THE STATE OF BIHAR	DEEP SHEKHAR DEEKSHA SINGH AMIT ANAND	SUNIL KUMAR PANDEY
27.	CR. MISC./3418/2026 191(2),126(2),115 R.BAIL-1	1	MUNNA KUMAR @ MUNNA KUMAR SINGH vs THE STATE OF BIHAR	NAGENDRA UPADHYAY RANJIT KUMAR	BINOD KUMAR
28.	CR. MISC./3419/2026 69,137(2),96, R.BAIL-1	1	KRISHNA SAHANI AND ANR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	NAND KISHORE PRASAD
29.	CR. MISC./3434/2026 25(1-B)(a),25(1-A R.BAIL-1	1	MD. IMTEYAZ @ MD. IMTIYAZ vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA SHYAMA RANI	UMANATH MISHRA
30.	CR. MISC./3440/2026 304(2), R.BAIL-1	1	SHIVAM KUMAR @ SHIVAM CHOUDHARY vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	PRANAV KUMAR
31.	CR. MISC./3454/2026 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/3413/2026	1	RAVI KUMAR @ RAVI RANJAN KUMAR YADAV vs THE STATE OF BIHAR	DEEP SHEKHAR DEEKSHA SINGH AMIT ANAND	SUNIL KUMAR PANDEY
32.	CR. MISC./3458/2026 103,123,3(5),108 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GARGI MUKHERJEE GANESH SHARMA	SYED MOJIBUR RAHMAN
33.	CR. MISC./3475/2026 103(1),238,61(2), R.BAIL-1	1	SAJAN KUMAR vs THE STATE OF BIHAR	SUMIT KUMAR SINGH RAKESH MOHAN SINGH	ANITA KUMARI SHRISHTI RANI JYOTI RANJAN JHA
34.	CR. MISC./3479/2026 467,468,471,409,4 R.BAIL-1	1	SATYANARAYAN YADAV vs THE STATE OF BIHAR THROUGH THE VIGILANCE	RANA HASON HOMA YUNUS S. SHEHAN ASHRAF	ARVIND KUMAR

35.	CR. MISC./3483/2026 191(2)(3),190,121 R.BAIL-1 Same ps: CR. MISC/3341/2026 CR. MISC/4374/2026	1	DHARMENDRA RAM AND ORS vs THE STATE OF BIHAR	ARVIND KUMAR PANDEY	NIRMAL KUMAR SINHA
36.	CR. MISC./3485/2026 302,34 R.BAIL-1	1	AMIT RAJ @ AMIT KUMAR @ GOLU KUMAR @ GOLU @ MICHEL vs THE STATE OF BIHAR	RAKESH KUMAR	UDAY PRATAP SINGH
37.	CR. MISC./3487/2026 126(2),115(2),303 R.BAIL-1	1	VIKASH MANJHI @ BIKASH MANJHI vs THE STATE OF BIHAR	PRIYA KUMARI DEVESH KUMAR	NAND KUMAR
38.	CR. MISC./3494/2026 8(c),21(b),22,29 R.BAIL-1	1	VIMAL KUMAR MAHTO @ BANTHA @ VIMAL KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SHREYANSHU KUMAR SAKSHI BHATNAGAR ADITYA RAJ SINGH EASHITA RAJ SHYAM KISHORE	SANJAY KUMAR SINGH
39.	CR. MISC./3495/2026 8,20(b)(ii)(B), R.BAIL-1	1	SUKESH MAHTO AND ANR vs THE STATE OF BIHAR	DEVENDRA KUMAR	BHANU PRATAP SINGH
40.	CR. MISC./3500/2026 399,402, R.BAIL-1	1	NAUSHAD ALAM vs THE STATE OF BIHAR	ROHIT RAJ	RABINDRA KUMAR
41.	CR. MISC./3501/2026 363,366(A),379,37 R.BAIL-1	1	JOHNY KESHRI @ SHANKAR KUMAR @ JONY KESHRI @ SHANKAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SINHA SHASHI KUMAR	RAM SEVAK CHOUDHARY
42.	CR. MISC./4174/2026 310(6),310(5),310 R.BAIL-1	1	MD. MUMTAZ KHAN @ MUSAMA vs THE STATE OF BIHAR	SUNIL KUMAR SINGH AYUSHI GUPTA SHYAMLI KUMARI PRAGYA	SUMAN KUMARI SINGH
43.	CR. MISC./4175/2026 126(2),115(2),109 R.BAIL-1	1	RAMJEE SAO @ RAMJEE KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR	BINOD KUMAR AMRENDRA KUMAR SINGH
44.	CR. MISC./4178/2026 303(2), R.BAIL-1	1	PRAMOD KUMAR vs THE STATE OF BIHAR	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH	SHYAMESHWAR DAYAL
45.	CR. MISC./4183/2026 109(1),3(5),61(2) R.BAIL-1	1	RAJU RAI vs THE STATE OF BIHAR	AMARENDRA KUMAR	ASHOK KUMAR SINGH BHASKAR SHANKAR
46.	CR. MISC./4198/2026 420,406,467,468,4 R.BAIL-1	1	ANIL KUMAR @ ANIL KUMAR GUPTA @ ANIL GUPTA vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY AMRESH KUMAR	JITENDRA KUMAR SINGH THAKUR BRAJESH SINGH PRATYUSH
47.	CR. MISC./4202/2026 25(1-b)a,26,35 R.BAIL-1	1	KRISHNA KUMAR SINGH vs THE STATE OF BIHAR	MADHUKAR MOHAN DIVYAM KUMAR	UDAY PRATAP SINGH
48.	CR. MISC./4204/2026 25(1-B)(a),26,35 R.BAIL-1	1	SAGAR PRASAD vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	PAWAN KUMAR CHAURASIA
49.	CR. MISC./4206/2026 317(2),317(5),111 R.BAIL-1	1	ANSHUMAN KUMAR @ SUMAN KUMAR vs THE STATE OF BIHAR	SEEMA KUMARI SHAILENDRA KUMAR SINGH	HARENDRA PRASAD
50.	CR. MISC./4213/2026 103(1),238,3(5) R.BAIL-1	1	SUMIT KUMAR @ BHARAT @ BHARATH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR ANJALI KUMARI	CHOUBEY JAWAHAR RISHABH MISHRA RAGHVENDRA KUMAR
51.	CR. MISC./4232/2026 80(2),3(5) R.BAIL-1	1	BIKASH KUMAR YADAV @ BIKASH KUMAR @ VIKASH KUMAR vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA GOPAL KRISHNA NISHANT	BINOD KUMAR DHANESHWAR PRASAD GUPTA
52.	CR. MISC./4244/2026 341,354A,307,504, R.BAIL-1	1	SITTU YADAV @ SINTU KUMAR vs THE STATE OF BIHAR	SANJIV KUMAR ADITYA DEV	KALYAN SHANKAR
53.	CR. MISC./4248/2026 302,34, R.BAIL-1	1	DEJI DEVI @ DENI DEVI vs THE STATE OF BIHAR	UDIT NARAYAN SINGH POONAM KUMARI GAJENDRA KUMAR SINGH	BRAJENDRA NATH PANDEY
54.	CR. MISC./4271/2026 103(1),61,238 R.BAIL-1	1	SIDDHU CHAUHAN @ SUDHIR CHAUHAN vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	RABINDRA KUMAR

55.	CR. MISC./4272/2026 126(2),115(2),109 R.BAIL-1	1	RAJESH KUMAR GURMAITA @ RAJESH KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR SAURABH KUMAR	ARUN KUMAR SINGH
56.	CR. MISC./4275/2026 25(1-B)a,26, R.BAIL-1	1	KANHAIYA KUMAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SHYAMA RANI	PARMANAND PRASAD
57.	CR. MISC./4283/2026 191(2),191(3),115 R.BAIL-1	1	KAILASH SINGH AND ANR vs THE STATE OF BIHAR	DHIRENDRA KUMAR	SYED EHTESHAMUDDIN
58.	CR. MISC./4304/2026 341,323,324,326,3 R.BAIL-1	1	AISHA KHATOON vs THE STATE OF BIHAR	MAHENDRA PRATAP	MD. IFTEKHAR MAHMOOD
59.	CR. MISC./4305/2026 309(4), R.BAIL-1	1	MD. KAIF @ MD. KAIF WASEEM vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH S HAFEZ AHMAD SUDHA CHANDRA SURENDRA SINGH TULIKA SINGH	UMANATH MISHRA
60.	CR. MISC./4308/2026 96,115(2),352,351 R.BAIL-1	1	RAHUL RISHIDEV vs THE STATE OF BIHAR AND ANR	RAJ KUMAR PRATIK KUMAR ABHASH PRIYADARSHI	NITYA NAND TIWARY
61.	CR. MISC./4310/2026 25(1-b)a,26,35, R.BAIL-1	1	MD. ESHSAN @ GUDDU vs THE STATE OF BIHAR	AMAR ALAM GAUTAM KUMAR	UDAY CHAND PRASAD
62.	CR. MISC./4312/2026 8,20(B)(ii)(A), R.BAIL-1	1	BABLOO KUMAR @ BABLU KU. @ BABLU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY PRERNA KUMARI	PRADEEP NARAIN KUMAR
63.	CR. MISC./4314/2026 140(2)(3),3(5) R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	MADHURI LATA
64.	CR. MISC./4321/2026 96,3(5), R.BAIL-1	1	CHANKISHORE KUMAR @ CHANDRASHEKHAR KUMAR @ KAILA vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	ADITYA NARAYAN SINGH.1
65.	CR. MISC./4322/2026 64(1),3(5) R.BAIL-1	1	SUNITA DEVI vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH AYUSHI GUPTA SHYAMLI KUMARI INDIRA PRIYADARSHINI	NIRMALA KUMARI
66.	CR. MISC./4326/2026 309(4), R.BAIL-1	1	SONU NUT vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS SHAMBHAWI	RAJ BALLABH SINGH
67.	CR. MISC./4338/2026 126(2),115(2),109 R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	KUMARI SUJATA SINHA SHALU SINHA VIBHANSHU VAIBHAV	BRAJENDRA NATH PANDEY
68.	CR. MISC./4345/2026 25(1-b)a,26(i)(ii R.BAIL-1	1	SINDHO KODA @ SINGHO KODA @ SINGHEHWAR KODA @ SINDHESHWAR KODA vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	SANJAY KUMAR SINGH
69.	CR. MISC./4346/2026 103(1), R.BAIL-1	1	SUDAMA KUMAR @ SUDAMA YADAV vs THE STATE OF BIHAR	SIDDHARTH HARSH VISHAL SINGH	BHARAT LAL
70.	CR. MISC./4349/2026 137(2),96,64,3(5) R.BAIL-1	1	MD. DANISH vs THE STATE OF BIHAR AND ANR	UMA KANT MISHRA	HARENDRA PRASAD
71.	CR. MISC./4352/2026 132,109,121(2),3(R.BAIL-1	1	ROHIT RAM @ ROHIT KUMAR RAM @ ROHIT KUMAR vs THE STATE OF BIHAR	UDAY KUMAR RAJNI SINGH RAHUL KUMAR	MADHURA NAND JHA
72.	CR. MISC./4353/2026 8(c),21(b), R.BAIL-1	1	OMJI KUMAR PATHAK @ OMJI KUMAR vs THE STATE OF BIHAR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	NIRMAL KUMAR SINHA
73.	CR. MISC./4355/2026 137(2),140(3),96, R.BAIL-1	1	MD. MUJAHIR vs THE STATE OF BIHAR	BAJARANGI LAL ASHISH KUMAR GHOSH	SANJAY KUMAR TIWARY
74.	CR. MISC./4374/2026 191(2)(3),190,121 R.BAIL-1 Same ps: CR. MISC/3341/2026 CR. MISC/3483/2026	1	JUGESH KUMAR RAM vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA UTKARSHA UTPAL MANJU KUMARI	UDAY CHAND PRASAD

75.	CR. MISC./4376/2026 8(c),20(b)(ii)(c) R.BAIL-1	1	MUNAF MIYA @ MONAF MIYA vs STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR JAY GUNJAN	RENU KUMARI
76.	CR. MISC./4377/2026 20,21 R.BAIL-1	1	RAMBHAROSI YADAV vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	MADHURA NAND JHA
77.	CR. MISC./4379/2026 191(2),191(3),190 R.BAIL-1	1	SUBHAS PASWAN @ SUBASH PASWAN AND ANR vs THE STATE OF BIHAR	PREM KUMAR PASWAN	ANIL PRASAD SINGH
78.	CR. MISC./4395/2026 96 R.BAIL-1	1	RAJEEV KUMAR vs THE STATE OF BIHAR AND ANR	BIPIN KUMAR ANKITA KUMARI SHWETA KUMARI ABHISHEK KUMAR RAVI KANT	NAND KISHORE PRASAD
79.	CR. MISC./4402/2026 137(2),140(3),3(5 R.BAIL-1	1	DHANRAJ KUMAR vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR	ANIL KUMAR SINGH NO. 1
80.	CR. MISC./4403/2026 303(2) R.BAIL-1	1	AMAN KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	ANANT KUMAR 1
81.	CR. MISC./4412/2026 96, R.BAIL-1	1	PURUSHOTTAM KUMAR vs THE STATE OF BIHAR AND ANR	BINOD KUMAR PANDEY BACHAN JEE OJHA AKHILESH KUMAR PANDEY	SHAILENDRA KUMAR
82.	CR. MISC./4416/2026 191(2),191(3),190 R.BAIL-1	1	SUBASH PASWAN vs THE STATE OF BIHAR	PREM KUMAR PASWAN	BINOD KUMAR
83.	CR. MISC./4427/2026 25(1-B)(a),26,35 R.BAIL-1	1	MITHUNDEO KUMAR AND ANR vs THE STATE OF BIHAR	BRIJ NANDAN PRASAD	ANAND KISHORE CHOUDHARY
84.	CR. MISC./4439/2026 27 R.BAIL-1	1	SUNNY KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA SUKANYA BHARTI	NARSINGH TANTI
85.	CR. MISC./4446/2026 137(2),96,352,351 R.BAIL-1	1	SHAHANWAJ FARUKI @ SIDHU FORUKI vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	SHAHABUDDIN AZEEM @ S. AZEEM

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 212 (AT 10:30 A.M.)
Mr. Justice Jitendra Kumar

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
1.	CR. MISC./538/2026 191(2),191(3),190 A.BAIL	1	SUBHAS BIND AND ORS vs THE STATE OF BIHAR	RAJNISH CHANDRA	UDAY CHAND PRASAD
2.	CR. MISC./541/2026 126(2),115,85,352 A.BAIL	1	PAWAN KUMAR vs THE STATE OF BIHAR	SHRUTI SINGH KALPANA RAJNIKANT	NAND KUMAR
3.	CR. MISC./544/2026 137(2),96,3(5), A.BAIL	1	MD. HAIDER AND ORS vs THE STATE OF BIHAR	DURGA NAND JHA SONI KUMARI	SANJAY KUMAR PANDEY
4.	CR. MISC./549/2026 341,323,326,307,3 A.BAIL	1	MUKESH YADAV AND ANR vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	MADHURA NAND JHA
5.	CR. MISC./552/2026 126(2),115(2),118 A.BAIL	1	MONU THAKUR @ MONU KUMAR AND ORS vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN	SHARDA KUMARI
6.	CR. MISC./553/2026 191(2),191(3),190 A.BAIL	1	SANT KUMAR PRASAD @ SANT JAISWAL @ SHANT KUMAR PRASAD @ SHANT JAISWAL vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	SANJAY KUMAR SINGH
7.	CR. MISC./554/2026 191(2)(3),115(2), A.BAIL	1	AKLESH KUMAR @ AKHILESH KUMAR @ AKHILESH MEHTA @ AKHILESH KUMAR MEHTA AND ORS vs THE STATE OF BIHAR	ADITYA NATH PANDEY APRAJITA KUMARI SWETAKSHI SHAH	ANIL KUMAR
8.	CR. MISC./559/2026 498A,323,324,504, A.BAIL	1	RAKESH KUMAR SAH vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR MANU KUMAR	RAJESH KUMAR ANMOL RATAN MADHURENDRA KUMAR
9.	CR. MISC./562/2026 126(2),115(2),118 A.BAIL	1	MUNNA KUMAR @ MUNNA RAM vs THE STATE OF BIHAR	ALEXANDER ASHOK JAWED AKHTAR	UDAY PRATAP SINGH
10.	CR. MISC./566/2026 132,223,189(2),35 A.BAIL	1	AMRENDRA KUMAR SINGH @ RINTU SINGH vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA	GAURI SHANKAR GUPTA
11.	CR. MISC./567/2026 126(2),115(2),118 A.BAIL	1	SUCHITA DEVI AND ORS vs THE STATE OF BIHAR	AMIT KUMAR MD. SHADAB ALAM WAZDI	UMA SHANKAR PRASAD SINGH
12.	CR. MISC./568/2026 87,3(5), A.BAIL	1	MD. TAMREJ AND ORS vs THE STATE OF BIHAR AND ANR	MD. HARUN QUARESHI	RENUKA RATNAKAR(APP125)
13.	CR. MISC./570/2026 316(5),318(4), A.BAIL	1	SHRIKANT CHAUDHRY @ SRIKANT CHOUDHARY vs THE STATE OF BIHAR	MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH	PARMESHWAR MEHTA
14.	CR. MISC./573/2026 126(1),115(2),118 A.BAIL	1	ABISHEKH KUMAR @ BISHEKH KUMAR @ ABISHEK RAJ @ ABISHEK RAI @ BISHEK KUMAR AND ANR vs THE STATE OF BIHAR	ANUJ KUMAR SHREYANSHU KUMAR EASHITA RAJ SAKSHI BHATNAGAR	ASHA DEVI
15.	CR. MISC./574/2026 85,115(2),126(2), A.BAIL	1	MD. EMTIYAZ vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR PANDEY	SATYENDRA PRASAD
16.	CR. MISC./575/2026 467,468,471,420,1 A.BAIL	1	NAGENDRA SHARMA vs THE STATE OF BIHAR	RAVINDRA KUMAR ISHAAN RAJ	SYED EHTESHAMUDDIN
17.	CR. MISC./576/2026 125(a),125(A),125 A.BAIL	1	RAKESH KUMAR SINGH @ RAKESH KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA RAJNISH KUMAR SINGH KANHAIYA PANDEY	SUMAN KUMARI SINGH
18.	CR. MISC./584/2026 420,406,467,468,4 A.BAIL	1	RANJU DEVI vs THE STATE OF BIHAR AND ANR	GHANSHYAM TIWARY	MD. ATAUR RAHMAN
19.	CR. MISC./587/2026 137(2),96,3(5) A.BAIL	1	RUPESH KUMAR vs THE STATE OF BIHAR AND ANR	NAFISUZZOHA SOMESH KUMAR SHABINA TALAT ALIZA AKRAM KHAN	PARMANAND KUMAR

20.	CR. MISC./588/2026 126(2),115(2),109 A.BAIL	1	NIBHA DEVI @ NIYA DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR YADAV PRANAB BARDHAN PRASHANT KUMAR	SANJAY KUMAR BIRENDRA KUMAR ANURAG SINGH MEENA KUMARI
21.	CR. MISC./591/2026 126(2),115(2),118 A.BAIL	1	MUKESH KUMAR @ MUKESH YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR SARITA KUMARI BIPIN KUMAR	ABHAY KUMAR ROY
22.	CR. MISC./597/2026 366A,34, A.BAIL	1	INDAL KUMAR @ INDAL MAHTO vs THE STATE OF BIHAR AND ANR	SUNIL PRASAD SINGH NASIM YAHYA	PUSHPA SINHA
23.	CR. MISC./598/2026 191(2),126(2),115 A.BAIL	1	RATNESH KUMAR @ GOLU @ GOLU KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	AKBAR ALI
24.	CR. MISC./604/2026 338,336,318(4),3(A.BAIL	1	RAJ KUMAR vs THE STATE OF BIHAR AND ANR	RAHUL KUMAR SINGH	BHARAT BHUSHAN ANJALI KUMARI GAURAV GOVIND
25.	CR. MISC./605/2026 307,323,341, A.BAIL	1	HEERA LAL SAHNI @ HEERA LAL KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	RAM NARESH RAY
26.	CR. MISC./609/2026 103(2),3(5),103, A.BAIL	1	SUSHILA DEVI @ SOSHILA DEVI AND ANR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	PARMANAND KUMAR BINAY KUMAR VIVEK KUMAR
27.	CR. MISC./615/2026 115(2),126(2),109 A.BAIL	1	RAM BABU MUKHIYA vs THE STATE OF BIHAR	BALESHWAR KAMAT	BRAJ KISHORE PD.(APP)
28.	CR. MISC./616/2026 115(2),126(2),117 A.BAIL	1	DIPU KUMAR vs THE STATE OF BIHAR	SUNIL PRASAD SINGH NASIM YAHYA	VINOD SHANKER MODI
29.	CR. MISC./619/2026 7, A.BAIL	1	BABY MALAKAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	ABHAY KUMAR ROY
30.	CR. MISC./625/2026 103(1),3(5), A.BAIL	1	MUNNA YADAV @ MANISH RANJAN vs THE STATE OF BIHAR	RANJEET KUMAR SINGH RAJA MUCHKUND KUMAR	NAWAL KISHORE PRASAD
31.	CR. MISC./626/2026 3,4,5 A.BAIL	1	SHAMSHAD ALI @ SHAMSAD ALI vs THE STATE OF BIHAR	THAKUR BRAJESH SINGH PRATYUSH TOOBA HERA	AJAY KUMAR JHA
32.	CR. MISC./627/2026 126,115(2),109,74 A.BAIL	1	RETESH KUMAR AND ORS vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	UDAY PRATAP SINGH
33.	CR. MISC./628/2026 318(4),338,336(3) A.BAIL	1	ASHA DEVI AND ANR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	ANIL KUMAR
34.	CR. MISC./630/2026 103(2),3(5) A.BAIL	1	SHARVAN KUMAR @ SHRAUAN KUMAR vs THE STATE OF BIHAR	RASIKA ARVIND KUMAR	UMESH LAL VERMA JEETENDRA NARAYAN
35.	CR. MISC./632/2026 109,61(2),3(5), A.BAIL	1	GAJENDRA YADAV @ GUNJO YADAV @ GUJO YADAV AND ORS vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	NAVIN KUMAR PANDEY
36.	CR. MISC./633/2026 341,323,354,504,5 A.BAIL	1	SOURAV KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR S.K. ANJANA	DR.MRITYUNJAYA KR.GAUTAM
37.	CR. MISC./636/2026 223,338,336(3),34 A.BAIL	1	RAVI PASWAN AND ANR vs THE STATE OF BIHAR	MD. SHAMIMUL HODA ANUJ KUMAR ASIM ANANTA	RAJ BALLABH SINGH
38.	CR. MISC./638/2026 126(2),115(2),118 A.BAIL	1	SUNIL RAY vs THE STATE OF BIHAR	MILI KUMARI SHAMBHAWI	BRAJ KISHORE PD.(APP)
39.	CR. MISC./639/2026 363,366(A), A.BAIL	1	KRISHNA KUMAR @ KRISHNA KUMAR RAM vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI KANT KUMAR SALAJ KUMAR RAI HARSH KUMAR EASHITA RAJ ADARSH SINGH	RAM NARESH RAY
40.	CR. MISC./643/2026 341,323,307,504,4 A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR AND ANR	MD.NAJMUL HODDA AYUSHI CHOUDHARY	TARKESHWAR NATH THAKUR
41.	CR. MISC./645/2026 420,385,504,506,3 A.BAIL	1	PRADIP KUMAR @ PRADIP KUMAR GUPTA vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	SANJAY KUMAR
42.	CR. MISC./647/2026 80(2),3(5), A.BAIL	1	SONI DEVI @ SONI KUMARI AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE BIRENDRA KUMAR	AHMAD ALI

43.	CR. MISC./651/2026 498A,406,34, A.BAIL	1	SABBIR ALAM @ SABBIR vs THE STATE OF BIHAR AND ANR	RAJ KUMAR PRATIK KUMAR RAJNISH KUMAR	MADHURI LATA
44.	CR. MISC./660/2026 341,342,323,324,3 A.BAIL	1	RAHUL KUMAR CHAUHAN @ RAHUL KUMAR vs THE STATE OF BIHAR	JAISHANKAR KUMAR YADAV RAVI RANJAN	UDAY CHAND PRASAD
45.	CR. MISC./661/2026 115(2),126(2),118 A.BAIL	1	MD. FIROJ ALAM @ MD FIROZ @ FIROJ ALAM vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	RANA RANDHIR SINGH
46.	CR. MISC./665/2026 25(1-b)a,26,35, A.BAIL	1	KARIYA MANDAL @ MUKESH KUMAR @ MUKESH AND ANR vs THE STATE OF BIHAR	MD MUSOWIR	PARMANAND PRASAD
47.	CR. MISC./670/2026 147,148,149,341,3 A.BAIL	1	PARMESHWAR RAI AND ORS vs THE STATE OF BIHAR	AVINASH KUMAR PANDEY AKANKSHA KUMARI	KANHIYA KISHOR KUMAR HARSHVARDHAN SUDHANSHU PRAKASH KUMAR HARSHVARDHAN RAJNIKANT
48.	CR. MISC./671/2026 96, A.BAIL	1	SAGAR KUMAR @ RAMSHANKAR KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR RAMAKANT YADAV	MOHAMMAD SUFYAN
49.	CR. MISC./674/2026 420,406,120, A.BAIL	1	DR. VISHAL SINHA AND ANR vs THE STATE OF BIHAR	ISHTIYAQUE AHMAD MINU SINHA	RAJENDRA PRASAD NAT BIPIN BIHARI PRASAD BIBHUTI KUMAR
50.	CR. MISC./679/2026 191(2),126(2),115 A.BAIL	1	NAWAL KISHOR MAHTO @ NAVAL KISHOR MAHATO @ NAWAL MAHTO vs THE STATE OF BIHAR	SAURAV ANAND SUMIT JHA ASHOK KUMAR JHA	TAPESHWAR SHARMA
51.	CR. MISC./685/2026 143,149,341,323,3 A.BAIL	1	PANCHU YADAV @ PANCHU KUMAR @ PACHU KUMAR vs THE STATE OF BIHAR	MD.NAJMUL HODDA	AJAY KUMAR NO. 2
52.	CR. MISC./686/2026 25(1-b)a,26,35 A.BAIL	1	BIPAT RAI vs THE STATE OF BIHAR	JYOTI PRASAD CHHOTELAL MISHRA	MITHLESH KUMAR KHARE
53.	CR. MISC./687/2026 191(2),190,115(2) A.BAIL	1	BRAJESH KUMAR @ MONA THAKUR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	RAM SEVAK CHOUDHARY HARI KISHORE THAKUR
54.	CR. MISC./693/2026 126(2),115(2),118 A.BAIL	1	BIRCHANDRA DUBEY AND ANR vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	DR. AJEET KUMAR
55.	CR. MISC./700/2026 303(2),317(5) A.BAIL	1	SHAILENDRA KUMAR vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR	UMANATH MISHRA
56.	CR. MISC./701/2026 126(2),115(2),109 A.BAIL	1	AWDESH MAHTO @ AWDHESH KUMAR AND ORS vs THE STATE OF BIHAR	NITISH KUMAR	ANIL KUMAR SINGH NO. 1
57.	CR. MISC./721/2026 191(2),191(3),190 A.BAIL	1	UMESH PASWAN AND ORS vs THE STATE OF BIHAR	RANG NATH PANDEY DEBESH KUMAR PODDAR VIVEKANAND VIVEK	PREM KUMAR JHA
58.	CR. MISC./723/2026 126(2),115(2),351 A.BAIL	1	SEHWAG KUMAR @ SAHWAG KUMAR vs THE STATE OF BIHAR	SAKET TIWARY ANIMESH GUPTA SHIVAM GUPTA	SANJAY KUMAR TIWARY
59.	CR. MISC./742/2026 126(2),115(2),329 A.BAIL	1	ROHIT RAI AND ANR vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	MADHURI LATA
60.	CR. MISC./746/2026 103(1),80,3(5) A.BAIL Same ps: CR. MISC/889/2026	1	SONU MAHTO AND ANR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	BRAJENDRA NATH PANDEY SHAHBAJ ALAM
61.	CR. MISC./749/2026 126(2),115,109,76 A.BAIL	1	RAVI RANJAN KUMAR AND ANR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	BHARAT BHUSHAN
62.	CR. MISC./752/2026 302,120(B) A.BAIL	1	KALYAN PATEL @ KALYAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA DHANANJAY KUMAR	KALYAN SHANKAR
63.	CR. MISC./754/2026 103,3(5), A.BAIL	1	RAJNISH GIRI @ RANJIT KUMAR @ RANJIT GIRI @ RAMJINIS GIRI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR	RENU KUMARI
64.	CR. MISC./756/2026 334(1),303(2), A.BAIL	1	NEERAJ KUMAR THAKUR @ DHEERAJ THAKUR @ DHIRAJ THAKUR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	MD. ASLAM ANSARI

65.	CR. MISC./758/2026 126(2),115(2),109 A.BAIL	1	SANJAY RAM vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR	UPENDRA KUMAR
66.	CR. MISC./761/2026 376(1),506 A.BAIL	1	KAUSHAL KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR VERMA	DR. AJEET KUMAR
67.	CR. MISC./762/2026 103,61(2),3(5), A.BAIL	1	ASHOK RAY AND ANR vs THE STATE OF BIHAR	RAHUL KUMAR MANOJ KUMAR NAGENDRA KUMAR SINGH	JITENDRA KUMAR SINGH SUJEET KUMAR RAMBABU YADAV UMESH KUMAR YADAV
68.	CR. MISC./763/2026 80,123,3(5), A.BAIL	1	KAMALA DEVI @ KAMAL DEVI vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	SATYENDRA PRASAD
69.	CR. MISC./840/2026 20(B)(ii)(c),25,2 A.BAIL	1	PAPPU TURHA @ PANKAJ KUMAR vs THE STATE OF BIHAR	SATYAPAL SINGH	DR. AJEET KUMAR
70.	CR. MISC./889/2026 103(1),80,3(5) A.BAIL Same ps: CR. MISC/746/2026	1	GAYA MAHTO AND ANR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	BRAJENDRA NATH PANDEY SHAHBAJ ALAM
71.	CR. MISC./902/2026 126(2),115(2),127 A.BAIL	1	VIRESH KUMAR MAHTO @ VIRESH KUMAR @ BIRESH KUMAR MAHTO @ BIRESH KUMAR AND ORS vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	MD. ATAUR RAHMAN RANANJAY KUMAR YASHRAJ BARDHAN ABHIMANYU KUMAR
72.	CR. MISC./1022/2026 126(2),115(2),76, A.BAIL	1	MD. MUKHTAR @ MD. MUKTAR AND ORS vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	MADHURA NAND JHA VIVEKA NAND SINGH
73.	CR. MISC./1115/2026 103(1),238(A),61(A.BAIL	1	LALITA DEVI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	SANJAY KUMAR SINGH
74.	CR. MISC./1117/2026 126(2),115(2),118 A.BAIL	1	GUDDU KUMAR @ GUDDU vs THE STATE OF BIHAR	DILIP KUMAR SINGH	SATYENDRA PRASAD
75.	CR. MISC./1121/2026 126(2),11592),76, A.BAIL	1	RAMPARI DEVI AND ORS vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	MD. ATAUR RAHMAN REKHA RANJAN PRASAD DILIP KUMAR ROY
76.	CR. MISC./1123/2026 126(2),115(2),109 A.BAIL	1	MULENDRA PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	RAM SUMIRAN RAI
77.	CR. MISC./1126/2026 310(4),310(5), A.BAIL	1	MD SAHBAJ @ MD. SHAHBAJ vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH DR ASHOK KUMAR SINGH	PAWAN KUMAR CHAURASIA
78.	CR. MISC./1128/2026 115(2),126(2),110 A.BAIL	1	MD. ANWARUL vs THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI RAJESH KUMAR CHAUBEY	SANJAY KUMAR TIWARY
79.	CR. MISC./1129/2026 126(2),115(2),110 A.BAIL	1	NARESH MANJHI AND ANR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD RAJNISH KUMAR SWETA BURNWAL	RAJENDRA PRASAD NAT
80.	CR. MISC./1131/2026 316(5),318(4) A.BAIL	1	SATYA NARAYAN ORAON @ SATYA NARAYAN URONV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	SHAILENDRA KUMAR SINGH
81.	CR. MISC./1132/2026 126(2),115(2),109 A.BAIL	1	GAURAV KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR	MADHURA NAND JHA
82.	CR. MISC./1137/2026 137(2),140(3),3(5 A.BAIL	1	ANISH KUMAR vs THE STATE OF BIHAR	PARMATMA SINGH	MADHURA NAND JHA
83.	CR. MISC./1154/2026 7 A.BAIL	1	ABHAY DAS vs THE STATE OF BIHAR	MANAS RAJDEEP MANINI JAISWAL SHUBHAM KUMAR UPADHYAY ADYA PANDEY MEGHA RANI	PARMESHWAR MEHTA
84.	CR. MISC./1161/2026 191(2),190,109,13 A.BAIL	1	RAMOTAR SHARMA AND ORS vs THE STATE OF BIHAR	SUBESH SHARMA	JITENDRA KUMAR SINGH
85.	CR. MISC./1162/2026 318(4),406,61, A.BAIL	1	SACHIN SINGH @ SACHIN KUMAR vs THE STATE OF BIHAR AND ORS	AMAN VISHAL LEELAWATI KUMARI	ADITYA NARAYAN SINGH.1
86.	CR. MISC./1167/2026 8,29,20(b)(ii)(C) A.BAIL	1	MANI KUMAR @ MANIKANT KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	PARMANAND PRASAD
87.	CR. MISC./1182/2026 126(2),351(2),352 A.BAIL Same ps: CR. MISC/1251/2026	1	KUNDAN KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	MURLI DHAR

88.	CR. MISC./1186/2026 126(2),115(2),190 A.BAIL	1	CHANDRA KANT RAVIDAS @ CHANDRA KANT DAS @ CHANDRA KANT KUMAR AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR DIVAKAR DHARAM KISHORE	MOHAMMAD SUFYAN
89.	CR. MISC./1193/2026 399,402 A.BAIL	1	NAGENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	ANUJ KUMAR SHRIVASTAVA
90.	CR. MISC./1197/2026 363,365,34, A.BAIL	1	BITTU SHARMA @ BITTU KUMAR @ BITTU KUMAR SHARMA vs THE STATE OF BIHAR AND ANR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	AJIT KUMAR
91.	CR. MISC./1200/2026 126(2),115(2),132 A.BAIL	1	KISHORE YADAV AND ORS vs THE STATE OF BIHAR	VIKRAM SINGH	NAND KISHORE PRASAD
92.	CR. MISC./1204/2026 341,323,324,379,5 A.BAIL	1	ANU DEVI vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	ANIL KUMAR
93.	CR. MISC./1208/2026 323,498A,379,34,3 A.BAIL	1	VIDHAN RAI @ VIDHAN KUMAR RAI vs THE STATE OF BIHAR AND ANR	NALIN KUMAR	ABHAY KUMAR ROY
94.	CR. MISC./1210/2026 126(2),115(2),109 A.BAIL	1	RAMASHISH YADAV AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	RAJENDRA PRASAD NAT
95.	CR. MISC./1212/2026 109,3(5) A.BAIL	1	BIMLESH KUMAR SINGH @ BIMLESH SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY KSHAMA SHARMA RUP ANAND KRISHN RABINDRA KUMAR AMRESH KUMAR	DR. INDIWAR KUMARI AJAY KUMAR SINGH
96.	CR. MISC./1220/2026 Anticipatory Bail A.BAIL	1	SHAMSHAD KHAN vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	MADHURA NAND JHA
97.	CR. MISC./1221/2026 120B,406,420, A.BAIL	1	MANTU KUMAR vs THE STATE OF BIHAR AND ANR	DURGESH NANDAN PUJA DEEPIKA	ANUJ KUMAR SHRIVASTAVA
98.	CR. MISC./1236/2026 126(2),115(2),118 A.BAIL	1	BASHISTHA KUMAR @ BASHISHT KUMAR AND ORS vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	HUMAYOU AHMAD KHAN
99.	CR. MISC./1251/2026 126(2),351(2),352 A.BAIL Same ps: CR. MISC/1182/2026	1	MUNSHI MANDAL @ MUNSHI KUMAR MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	MRITUNJAY KUMAR NIRALA
100.	CR. MISC./1254/2026 80,85 A.BAIL	1	SHAIRUN NISHA @ SAIRUN NESHA vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SHANTANU KUMAR INDRAJEET BHUSHAN SARWAT RAFI SHUBHAM SAURAV

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 106 (AT 10:30 A.M.)
Mr. Justice Sunil Dutta Mishra

FOR ADMISSION

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
1.	CR. MISC./626/2018 QUASHING (147,379 B QSH OF THE ORDER	3	SHIV JEE PRASAD @ SHIV JEE PRASAD SONAR AND ORS vs STATE OF BIHAR AND ANR	AJIT KUMAR	SRI BINOD KUMAR
2.	CR. MISC./692/2018 QUASHING (323,504 B QSH OF THE ORDER	3	ASHOK KUMAR SINHA @ MUNNAJI vs STATE OF BIHAR AND ANR	HARI MOHAN MISHRA UMESH NARAYAN DUBEY	SRI GAURI SHANKAR GUPTA
3.	CR. MISC./878/2018 QUASHING (302,120 F QSH OF ORDER OF	4	RAJENDRA RAM vs THE STATE OF BIHAR	ARUN KUMAR NIRMAL KUMAR SINHA-3	SRI YOGENDRA KUMAR
4.	CR. MISC./911/2018 QUASHING (341,379 B QSH OF THE ORDER	3	ARVIND SINGH @ DABLU SINGH AND ORS vs STATE OF BIHAR AND ANR	INDRA MOHAN KUMAR RAHUL KUMAR	SRI MITHILESH KUMAR KHARE
5.	CR. MISC./1244/2018 QUASHING (341,342 C QSH OF ORDER OF	3	ANAND BAJAJ @ ANANDI LAL BAJAJ AND ORS vs STATE OF BIHAR AND ANR	SADA NAND ROY	SRI UMANATH MISHRA
6.	CR. MISC./2310/2018 QUASHING (307,323 B QSH OF THE ORDER	6	DHARMENDRA BAITHA @ DARMENDRA BAITHA AND ORS vs STATE OF BIHAR AND ANR	SUMAN KUMAR SINGH SURESH CHAND GIRI	SRI TARUN PRASAD MANDAL SHYAMESHWAR KUMAR SINGH
7.	CR. MISC./2928/2018 QUASHING(147,323, B QSH OF THE ORDER	3	BHOLA RAM @ BHOLA RAM DHARI AND ANR vs STATE OF BIHAR AND ANR	JAI PRAKASH SINGH RAJEEV RANJAN	SRI SHYAM KUMAR SINGH ANIL KUMAR TIWARY PIYUSH KANT SINGH
8.	CR. MISC./4305/2018 QUASHING(323,379, B QSH OF THE ORDER	2	SHANKAR PRASAD BARNWAL AND ORS vs STATE OF BIHAR AND ANR	SACHIN KUMAR	SRI ADITYA NARAYAN SINGH 1
9.	CR. MISC./4311/2018 QUASHING(227 CR.P F QSH OF ORDER OF	2	SUNIL KUMAR CHAUDHARY AND ORS vs STATE OF BIHAR AND ANR	ANUJ KUMAR ANSUL	SRI UMESHNAND PANDIT
10.	CR. MISC./7773/2018 QUASHING (302,201 C QSH OF ORDER OF	2	RAKESH KUMAR AND ORS vs THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR	SRI SURENDRA KUMAR
11.	CR. MISC./7774/2018 QUASHING (147,448 B QSH OF THE ORDER	2	SUJEETA DEVI @ SUJEETA KUMARI AND ORS vs STATE OF BIHAR AND ANR	ARCHANA	SRI AWADHESH KUMAR SINGH
12.	CR. MISC./9713/2018 QUASHING (353,420 F QSH OF ORDER OF	2	SAMEER KUMAR vs STATE OF BIHAR AND ANR	AJAY NANDAN SAHAY CHANDRA MOHAN JHA RAVI SHANKAR SAHAY	SRI UDAY CHAND PRASAD SHAILENDRA KUMAR SINGH NIRAJ KUMAR
13.	CR. MISC./9992/2018 QUASHING (420,297 B QSH OF THE ORDER	2	JAI KUMAR SINGH vs STATE OF BIHAR AND ANR	RAMASHRAY ROY RANG NATH DWIWEDI	SRI AHTASH ALI KHAN
14.	CR. MISC./10351/2018 QUASHING (311 CR. H QSH OF ORDER UND	2	JITENDRA MISHRA @ BHIKCHUK vs STATE OF BIHAR AND ANR	AJIT KUMAR SINGH	SRI S.M. RAHMAN
15.	CR. MISC./12605/2018 QUASHING (420,467 C QSH OF ORDER OF	2	BIRCHANDRA SINGH @ BIRCHANDRA PD. SINGH vs THE STATE OF BIHAR THROUGH THE ADDL. DIRECTOR GENERAL, VIGILANCE INVESTIGATION BUREAU, CABINET VIGI	SANJAY KUMAR VERMA SANJAY KUMAR	RAMAKANT SHARMA L.O.,INC.VIGI. ARCHANA PALKAR KHOPDE ANIL SINGH
16.	CR. MISC./12706/2018 QUASHING (302,307 H QSH OF ORDER UND	2	JAGDISH SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	SRI NIRMAL KUMAR SINHA UPADHYAY SAURABH KUMAR RAGHUNANDAN KUMAR SINGH

17.	CR. MISC./14370/2018 QUASHING (239 CR. P OTHER UNCATEGORI	2	KUMOD RANJAN SINGH vs STATE OF BIHAR AND ANR	RAS BIHARI THAKUR	SRI INDRA KUMAR SINGH RAJENDRA PRASAD
18.	CR. MISC./17193/2018 QUASHING (323,420 B QSH OF THE ORDER	3	BHUDEO PRASAD YADAV @ BHUDEO YADAV vs THE STATE OF BIHAR AND ORS	AMARNATH JHA	SRI YOGENDRA KUMAR JAI KISHOR PODDAR
19.	CR. MISC./17420/2018 QUASHING (30A,32(C QSH OF ORDER OF	3	GHANSHYAM MAHTO vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	SRI AJAY KUMAR-1
20.	CR. MISC./18025/2018 QUASHING (498A IP D ORDER OF COGNIZA	3	MD. BASIR KHAN AND ORS vs STATE OF BIHAR AND ANR	DHANANJAY MISHRA	SRI DASHRATH MEHTA BINOD KUMAR PAWAN KUMAR SINGH
21.	CR. MISC./18989/2018 QUASHING (323,342 B QSH OF THE ORDER	3	PRAMOD KUMAR vs STATE OF BIHAR AND ANR	RANJAN KUMAR SINHA SEEMA	SMT INDU KUMARI SRIVASTAVA MAYURI SANJAY KUMAR CHAUBEY
22.	CR. MISC./19706/2018 QUASHING (302,120 F QSH OF ORDER OF	6	MITHLESH KUMAR SHARMA vs STATE OF BIHAR AND ANR	VIVEKA NANDSINGH HIRA JHA	SRI ASHARAF ANSARI
23.	CR. MISC./19946/2018 QUASHING (498A,31 F QSH OF ORDER OF	3	RANJIT BISWAS AND ORS vs STATE OF BIHAR AND ANR	VIVEKA NANDSINGH HIRA JHA	SRI ASHARAF ANSARI
24.	CR. MISC./20557/2018 QUASHING(498A)IPC D ORDER OF COGNIZA	4	RIYA SINGH vs THE STATE OF BIHAR AND ORS	SUDHA CHANDRA SURENDRA KUMAR SINGH	SRI NAND KUMAR
25.	CR. MISC./20985/2018 QUASHING (498A IP D ORDER OF COGNIZA	3	PINTU KUMAR SINGH vs STATE OF BIHAR AND ANR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	SRI RAJESH KUMAR
26.	CR. MISC./21008/2018 QUASHING (302,120 C QSH OF ORDER OF	3	GAUTAM YADAV vs STATE OF BIHAR AND ANR	PRAKASH MAHTO	SRI ABHAY KUMAR - 1
27.	CR. MISC./22580/2018 QUASHING (417,34 B QSH OF THE ORDER	2	RAJ ARYAN @ R. N. RAJ vs STATE OF BIHAR AND ANR	PRASHANT KUMAR NIHAR NANDAN AMBASTA PRAVEEN KUMAR	SRI HARENDRA PRASAD
28.	CR. MISC./22817/2018 QUASHING (302,307 F QSH OF ORDER OF	2	RATNESH KUMAR SINGH@RATNESH KUMAR vs THE STATE OF BIHAR AND ORS	UDAY KUMAR	MD. NAZIR ANSARI PRABHAT KUMAR DIPAK ABHISHEK JITENDRA PRASAD SINGH
29.	CR. MISC./24650/2018 QUASHING (227 CR. F QSH OF ORDER OF	2	VINOD RAI @ SUDHIR RAI vs THE STATE OF BIHAR	SADA NAND ROY	SRI SHAILENDRA KUMAR -2
30.	CR. MISC./26024/2018 QUASHING (147,149 C QSH OF ORDER OF	2	BIBI BEGUM KHATOON vs THE STATE OF BIHAR AND ORS	MD. HUSSAIN	SRI DILIP KUMAR
31.	CR. MISC./26066/2018 QUASHING (239) CR F QSH OF ORDER OF	2	LAVKUSH SAH AND ORS vs THE STATE OF BIHAR	RAVI RANJAN MAN MOHAN KUMAR	SRI RAMCHANDRA SAHANI RAVINDRA KUMAR KRISHNA KUMARI
32.	CR. MISC./27308/2018 QUASHING (239) CR F QSH OF ORDER OF	2	KSHITIAZ KUMAR GAURAV @ RAKESH JHA vs STATE OF BIHAR AND ANR	PRABHAT KUMAR DAS KARN SATISH KUMAR DILEEP KUMAR JHA	DR.MRITYUNJAYA KR.GAUTAM
33.	CR. MISC./27455/2018 QUASHING(419,420, A QSH OF F.I.R	3	BHAGIRATHI DEVI @ BHAGIRATHI KUMARI AND ANR vs STATE OF BIHAR AND ANR	SUMAN KUMAR MISHRA	SRI MRITUNJAY KUMAR NIRALA
34.	CR. MISC./27515/2018 QUASHING (420,406 F QSH OF ORDER OF	3	RAMAKANT CHOWBEY @ BHUWAR CHOWBEY vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH SANJAY SINGH	SRI SURESH PRASAD SINGH
35.	CR. MISC./28294/2018 QUASHING (341,323 C QSH OF ORDER OF	7	KUMAR RAVINDRA AND ANR vs THE STATE OF BIHAR	SUBODH KUMAR BARNWAL	MD. ANSARUL HAQUE
36.	CR. MISC./30025/2018 QUASHING (420,467 C QSH OF ORDER OF	2	PRIYANKA ROY vs THE STATE OF BIHAR	MD. MUSHTAQUE ALAM FAKHRUDDIN ALI AHMAD AJAY KUMAR AWADHESH KUMAR	SRI KUMAR RANJIT RANJAN

37.	CR. MISC./30532/2018 QUASHING (420,406 C QSH OF ORDER OF	2	RAJ KUMAR SAH AND ORS vs THE STATE OF BIHAR	NAJMUL HODA	SRI NARSINGH TANTI
38.	CR. MISC./30755/2018 QUASHING (227 CR. F QSH OF ORDER OF	2	ATWAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ANANT KUMAR PANDEY ASHOK KUMAR SINGH	SRI RAM PRIYA SARAN SINGH
39.	CR. MISC./31034/2018 QUASHING (239 CR. F QSH OF ORDER OF	3	SHYAMNATH KUMAR AND ORS vs THE STATE OF BIHAR	ARVIND KUMAR SHARMA VIJAY KUMAR VIMAL KUMARI NEHA	SRI SHYAMESHWAR DAYAL
40.	CR. MISC./31314/2018 QUASHING (406,354 F QSH OF ORDER OF	7	AWADHESH GUPTA @ AWADHESH KUMAR vs STATE OF BIHAR AND ANR	SHUBHESH PANDEY MANISH KUMAR	SRI AJIT KUMAR
41.	CR. MISC./31561/2018 QUASHING (420,406 H QSH OF ORDER UND	2	SHRI RAMANAND SINGH @ RAMANAND RAO vs STATE OF BIHAR AND ANR	ARUN SHARMA	SRI SATYAVARAT VERMA
42.	CR. MISC./31566/2018 QUASHING (307,341 F QSH OF ORDER OF	2	RAJ KUMAR PRASAD AND ORS vs THE STATE OF BIHAR	RANJEET TIWARY JITENDRA KUMAR PANDEY CHANDRA BHUSHAN UPADHYAY	SRI ANIL KUMAR
43.	CR. MISC./31831/2018 QUASHING (7) E.C. A QSH OF F.I.R	4	PRADEEP KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	SRI PARMESHWAR MEHTA
44.	CR. MISC./34240/2018 QUASHING (386,392 C QSH OF ORDER OF	1	SHEO BAITHA vs STATE OF BIHAR AND ANR	RAJESH KUMAR SINGH	SIR PRAMOD KUMAR PANDEY
45.	CR. MISC./34399/2018 QUASHING(125 CR.P K ORDER OF MAINTA	1	JYOTI PRAKASH PANDEY @ RAJU PANDEY vs STATE OF BIHAR AND ANR	PRABHU NARAYAN SHARMA RAJENDRA KUMAR BIMAL KUMAR AMRIT ANUNAY PRATYUSH SURENDRA PRASAD SINGH	SRI MANOJ KUMAR - 1 RAVINDRA KUMAR
46.	CR. MISC./34495/2018 QUASHING (436 IPC F QSH OF ORDER OF	1	PRAYAG YADAV AND ORS vs STATE OF BIHAR AND ANR	PRAMOD KUMAR SUNIL KUMAR PATHAK	BINAY KRISHNA
47.	CR. MISC./35361/2018 QUASHING (323,379 B QSH OF THE ORDER	1	MUNNA YADAV AND ORS vs STATE OF BIHAR AND ANR	ANIRUDH MISHRA AMIT KUMAR MISHRA	SRI MANOJ KUMAR - 1
48.	CR. MISC./35517/2018 QUASHING (239) CR F QSH OF ORDER OF	1	SHASHI RANJAN KUMAR vs STATE OF BIHAR AND ANR	NACHIKETA JHA	SRI VINOD SHANKAR MODI DWIJ RAJ SAURAV ANAND ASHOK KUMAR JHA
49.	CR. MISC./36059/2018 QUASHING(302,201, C QSH OF ORDER OF	1	SUMA DEVI @ SOMO DEVI AND ANR vs STATE OF BIHAR AND ANR	PRAKASH MAHTO	SRI ASHOK KUMAR SINGH
50.	CR. MISC./36840/2018 QUASHING(147,149, B QSH OF THE ORDER	1	GITANJALI KUMARI AND ORS vs STATE OF BIHAR AND ANR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA	SRI CHAUBEY JAWAHAR
51.	CR. MISC./38705/2018 QUASHING (341,323 C QSH OF ORDER OF	2	SONU KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR	SRI SATYENDRA NARAYAN SINGH
52.	CR. MISC./39659/2018 QUASHING (323,420 F QSH OF ORDER OF	2	RAM BADAN CHAURASIYA vs STATE OF BIHAR AND ANR	SHUBHESH PANDEY	SRI MADAN KUMAR
53.	CR. MISC./40141/2018 QUASHING (272,273 A QSH OF F.I.R	4	KUMAR SIPAJ DULAR @ SIPAJ DULAR vs THE STATE OF BIHAR	ARBIND KUMAR SINGH MANAUR ALAM KAHKASHAN ALAM	SRI SUNIL KUMAR PANDEY
54.	CR. MISC./40145/2018 QUASHING (302,34) C QSH OF ORDER OF	2	MUKESH KUMAR SINGH vs THE STATE OF BIHAR	ALOK	SRI JHARKHANDI UPADHYAY
55.	CR. MISC./42794/2018 QUASHING(341,323, B QSH OF THE ORDER	2	GOPAL PANDEY AND ORS vs THE STATE OF BIHAR AND ANR	ASHWANI KUMAR TIWARY	SRI SADANAND PASWAN NAGENDRA UPADHYAY
56.	CR. MISC./43444/2018 QUASHING (278,284 A QSH OF F.I.R	3	DR. PARWEZ AKHTAR vs THE STATE OF BIHAR	ANSHUMAN SINGH HRIDAYAL KUMAR	SRI SANJAY KUMAR TIWARY 1

57.	CR. MISC./43604/2018 QUASHING (409,420 C QSH OF ORDER OF	1	A. P. MISHRA vs THE STATE OF BIHAR THROUGH THE BIHAR VIGILANCE INVESTIGATION BUREAU, 6 CIRCULAR ROAD, PATNA	PRAVEEN PRABHAKAR ARUN KUMAR SINHA SANJAY KUMAR JHA ABHAY KUMAR SINGH VED PRAKASH SRIVASTVA	RAMAKANT SHARMA L.O.,INC.,VIGILANCE
58.	CR. MISC./44993/2018 QUASHING (307,323 A QSH OF F.I.R	8	KAMALJEET KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	PRAVIN KUMAR	SRI SUNIL KUMAR PANDEY DEEPAK KUMAR SINGH RAMCHANDRA SINGH
59.	CR. MISC./45029/2018 QUASHING (341,323 A QSH OF F.I.R	4	PUNPUN PANDEY @ VISHNUDEO PANDEY AND ORS vs STATE OF BIHAR AND ANR	SANJAY KUMAR OJHA	SRI SANJAY KUMAR SHARMA
60.	CR. MISC./45064/2018 QUASHING (420,406 A QSH OF F.I.R	3	DILIP KUMAR GUPTA vs STATE OF BIHAR AND ANR	SURENDRA KUMAR MISHRA ARUN KUMAR SINGH SHASHIKANT	SRI UPENDRA KUMAR DHANANJAY KUMAR SUNIL PRASAD
61.	CR. MISC./45426/2018 QUASHING (406,420 A QSH OF F.I.R	2	BHARAT PRASAD vs STATE OF BIHAR AND ANR	ANIL KUMAR SHAMBHU NARAYAN SINGH AMIT KUMAR SINGH	SRI UMESH LAL VERMA
62.	CR. MISC./46707/2018 QUASHING (364,379 A QSH OF F.I.R	3	DR. PRAVAS KUMAR vs STATE OF BIHAR AND ANR	DR. RAJESH KUMAR SINGH BIPIN BIHARI	SRI BHARAT BHUSHAN
63.	CR. MISC./48026/2018 QUAHING (420,406, P OTHER UNCATEGORI	2	NILAM DEVI vs STATE OF BIHAR AND ANR	ANIRUDH KUMAR SINHA ABHIJEET RANJAN	SRI ANANT KUMAR
64.	CR. MISC./49736/2018 QUASHING (447,337 C QSH OF ORDER OF	1	KAMLESH KUMAR PANDEY AND ORS vs THE STATE OF BIHAR	NILESH KUMAR PRAVIN KUMAR SHASHANK SHEKHAR	SRI NARSINGH TANTI
65.	CR. MISC./49983/2018 QUASHING (467,468 B QSH OF THE ORDER	2	NILAM KUMAR AGRAWAL vs STATE OF BIHAR AND ANR	PRAMOD KUMAR MALLICK BHAVESH KUMAR SAH	SRI S.M. RAHMAN
66.	CR. MISC./50486/2018 QUASHING (245 CR. F QSH OF ORDER OF	3	UMAKANT NIRALA AND ORS vs STATE OF BIHAR AND ANR	DINESH MAHARAJ	SMT. REENA SINHA
67.	CR. MISC./53559/2018 QUASHING (420,120 B QSH OF THE ORDER	2	CHATURBHUJ SINGH @ CHUNNU SINGH @ CHATURBHUJ PRASAD SINGH AND ORS vs STATE OF BIHAR AND ANR	BRAJ KISHORE SINGH CHOUHAN	SMT. MEENA SINGH KRISHNA KUMAR SINGH
68.	CR. MISC./55334/2018 QUASHING(147,149, C QSH OF ORDER OF	1	KARELAL YADAV AND ANR vs THE STATE OF BIHAR	BINOD KUMAR ARUN KUMAR GUPTA	SRI ANIL KUMAR SINGH 1
69.	CR. MISC./55567/2018 QUASHING (341,323 C QSH OF ORDER OF	1	RAJGRIHI SINGH AND ORS vs STATE OF BIHAR AND ANR	ARUN KUMAR SINGH SHASHIKANT	SRI SHANTANU KUMAR
70.	CR. MISC./56057/2018 QUASHING(376)IPC B QSH OF THE ORDER	4	MD. MAHBOOB ALAM @ MAHBOOB ALAM vs STATE OF BIHAR AND ANR	KISHORE KUMAR THAKUR BRAJ KISHORE SINGH RAJESH KUMAR	SRI UDAY CHAND PRASAD SATYA PRAKASH PARASAR
71.	CR. MISC./56202/2018 QUASHING (341,323 C QSH OF ORDER OF	2	SUNIL PANDIT @ SUNIL KUMAR PANDIT vs STATE OF BIHAR AND ANR	JITENDRA KUMAR GIRI	SRI PREM KUMAR JHA
72.	CR. MISC./57893/2018 QUASHING(33 FORES B QSH OF THE ORDER	1	NARESH PANDIT vs THE STATE OF BIHAR AND ORS	K.M.JOSEPH	SRI JHARKHANDI UPADHYAY
73.	CR. MISC./58322/2018 QUASHING (465,466 C QSH OF ORDER OF	1	MANOJ SINGH @ MANOJ KUMAR vs THE STATE OF BIHAR	BHARAT BHUSHAN	ANIL KUMAR APP
74.	CR. MISC./58442/2018 QUASHING (319 CR. I QSH OF ORDER UND	1	NAND KUMAR YADAV vs THE STATE OF BIHAR AND ORS	RAJANI RANJAN PD. SINGH AJAY KUMAR SINGH	SRI JHARKHANDI UPADHYAY
75.	CR. MISC./58537/2018 QUASHING (147,149 C QSH OF ORDER OF	1	RABINDRA CHAUDHARY @ RAVINDRA CHAUDHARY AND ORS vs STATE OF BIHAR AND ANR	RAGHUNANDAN KUMAR SINGH	SRI ANANT KUMAR
76.	CR. MISC./58556/2018 QUASHING (420,409 A QSH OF F.I.R	2	DEEPAK KUMAR CHOUDHARY vs STATE OF BIHAR AND ANR	DHANANJAY KUMAR GUPTA HARISH CHANDRA PATEL DEEPAK KUMAR	SRI RAM NARESH RAY

77.	CR. MISC./58856/2018 QUASHING (323,380 B QSH OF THE ORDER	1	VIKASH KUMAR AND ANR vs STATE OF BIHAR AND ANR	SADA NAND ROY	SRI RAJENDRA PRASAD NAT
78.	CR. MISC./59181/2018 QUASHING (227 CR. F QSH OF ORDER OF	1	GANESH RAI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	SRI SATYENDRA PRASAD ALOK KUMAR ALOK
79.	CR. MISC./59743/2018 QUASHING (498A)IP D ORDER OF COGNIZA	1	KALAWATI DEVI AND ORS vs STATE OF BIHAR AND ANR	DR. ANAND KUMAR	SRI BRAJENDRA NATH PANDEY
80.	CR. MISC./59798/2018 QUASHING (307,324 F QSH OF ORDER OF	1	MD. RASID ALI AND ANR vs THE STATE OF BIHAR	AMRENDRA KUMAR	SRI ABHAY KUMAR - 1
81.	CR. MISC./60050/2018 QUASHING (380,34 C QSH OF ORDER OF	1	MAHENDRA SINGH AND ORS vs THE STATE OF BIHAR	NILESH KUMAR PRAVIN KUMAR RITWAJ RAMAN SHASHANK SHEKHAR	SRI MURLIDHAR
82.	CR. MISC./60233/2018 QUASHING(420,406, C QSH OF ORDER OF	1	RUBI DEVI AND ORS vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	SMT. MEENA SINGH
83.	CR. MISC./60258/2018 QUASHING(498A)IPC D ORDER OF COGNIZA	1	SYED ZEYARAT HUSSAIN AND ORS vs STATE OF BIHAR AND ANR	FAKHRUDDIN ALI AHMAD	SMT RENU KUMARI
84.	CR. MISC./60496/2018 QUASHING(7 E.C. A A QSH OF F.I.R	2	SANTOSH KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	SMT. REENA SINHA
85.	CR. MISC./60988/2018 QUASHING (376,420 C QSH OF ORDER OF	1	ANIL SINGH @ JAI PRAKASH @ JAI PRAKASH SINGH vs STATE OF BIHAR AND ANR	OM PRAKASH PANDEY RISHIKESH OJHA	SRI SUNIL KUMAR PANDEY
86.	CR. MISC./60998/2018 QUASHING(498A,34) P OTHER UNCATEGORI	1	RAVI RANJAN vs STATE OF BIHAR AND ANR	ASHHAR MUSTAFA	SRI NITYANAND AWADHESH KUMAR SINGH SHYAMA RANI
87.	CR. MISC./61284/2018 QUASHING (385,387 F QSH OF ORDER OF	1	PANKAJ KUMAR AND ANR vs THE STATE OF BIHAR THROUGH THE S.H.O., MITHANPURA, DISTRICT - MUZAFFARPUR	KRISHNA KANT SINGH ANIL KUMAR SINHA	SRI AJAY KUMAR JHA
88.	CR. MISC./61399/2018 QUASHING (302,120 H QSH OF ORDER UND	1	ANIL OJHA vs THE STATE OF BIHAR	KRISHNA KANT SINGH ANIL KUMAR SINHA	SRI AJAY KUMAR JHA
89.	CR. MISC./61682/2018 QUASHING 498(A),3 D ORDER OF COGNIZA	1	BINOD KUMAR PANDEY vs STATE OF BIHAR AND ANR	SANJAY KUMAR CHAUBEY	SRI PARMESHWAR MEHTA RAGHUNANDAN KUMAR SINGH
90.	CR. MISC./62180/2018 QUASHING (420,467 B QSH OF THE ORDER	1	DEVANAND SINGH vs THE STATE OF BIHAR AND ORS	KRISHNA NAND JHA LALIT NARAYAN JHA	SRI RAM BILASH ROY RAMAN
91.	CR. MISC./62264/2018 QUASHING (420,406 A QSH OF F.I.R	1	BINOD YADAV @ BINOD RAI vs STATE OF BIHAR AND ANR	PRABHU NARAYAN SHARMA BIMAL KUMAR AMRIT ANUNAY PRATYUSH SURENDRA PRASAD SINGH	SRI UDAY PRATAP SINGH
92.	CR. MISC./62545/2018 QUASHING(417,465) B QSH OF THE ORDER	1	NISHANT KUMAR PATEL AND ANR vs STATE OF BIHAR AND ANR	PRITISH KUMAR LAL	SRI AKSHAY LAL PANDIT
93.	CR. MISC./62878/2018 QUASHING (304B,12 F QSH OF ORDER OF	1	RAJENDRA PRASAD KESHRI @ RAJENDRA KESHRI vs STATE OF BIHAR AND ANR	SADA NAND ROY	SRI AMIT KUMAR RAKESH
94.	CR. MISC./63346/2018 QUASHING (8,20(B) F QSH OF ORDER OF	1	OM PRAKASH YADAV vs STATE OF BIHAR AND ANR	BINOD KUMAR SINHA ANJANI KUMAR SINHA	SRI UDAY CHAND PRASAD
95.	CR. MISC./63687/2018 QUASHING (406,409 F QSH OF ORDER OF	1	SATISH BHARTI vs THE STATE OF BIHAR	PAWAN KUMAR SINGH JITENDRA KUMAR	SRI CHANDRASEN PRASAD SINGH

96.	CR. MISC./63760/2018 QUASHING(498A,323 F QSH OF ORDER OF	1	ALOK RATAN vs STATE OF BIHAR AND ANR	PRABHU NARAYAN SHARMA SURENDRA PRASAD SINGH BIMAL KUMAR RAKESH SINGH SAKET KUMAR SINGH	SRI SATYA NAND SHUKLA
97.	CR. MISC./65317/2018 QUASHING (147,149 A QSH OF F.I.R	1	RANJEET SINGH RANA @ RANJEET SINGH vs STATE OF BIHAR AND ANR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA MRITUNJAY KUMAR	SRI UMESH LAL VERMA
98.	CR. MISC./65652/2018 QUASHING (147,148 C QSH OF ORDER OF	2	BINOD KUMAR CHOUDHARY @ BINOD CHAUDHARY AND ORS vs THE STATE OF BIHAR	RAJEEV RANJAN	SRI MITHILESH KUMAR KHARE
99.	CR. MISC./65735/2018 QUASHING (498A,34 D ORDER OF COGNIZA	1	MD. JAFAR ALI @ MD. JAFAR AND ORS vs STATE OF BIHAR AND ANR	MD. HELAL AHMAD VIKASH KUMAR	SMT. REENA SINHA
100.	CR. MISC./65792/2018 QUASHING (376,341 C QSH OF ORDER OF	1	RAMBOL CHAUDHARY AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR	SRI SANJAY KUMAR SINGH

FOR HEARING

101.	CR. APP (SJ)/521/2012 R.I.FOR FIVE(20(B CR. APP(SJ)	8	RISHI KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	ABHAY KUMARAPP

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 108 (AT 10:30 A.M.)
Mr. Justice Chandra Shekhar Jha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks

Learned advocates who are desirous of hearing their cases on any urgent ground, may file an I.A. petition annexing documents in support of their claims, and subsequently should submit a separate mentioned slip before Hon'ble Court.

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./4229/2024 120B,302,201, A.BAIL	3	LAV KUSH KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	RAM SUMIRAN RAI
2.	CR. MISC./18881/2024 323,406,420,34 A.BAIL	5	SHATRUJEET KUMAR vs THE STATE OF BIHAR AND ANR	PRITISH KUMAR LAL ARBIND KUMAR SHRIVASTAVA SHREYA SWAROOP	PRAMOD KUMAR PANDEY
3.	CR. MISC./20002/2024 27 A.BAIL	8	SURAJ KUMAR vs THE STATE OF BIHAR	VIKALP NAVIN KUMAR SINHA	CHOUBEY JAWAHAR
4.	CR. MISC./25408/2024 8, A.BAIL	8	SANDIP MANJHI @ SARDIP MANJHI vs THE STATE OF BIHAR AND ANR	ARYA ACHINT SUJEET PRAKASH	PRADEEP NARAIN KUMAR
5.	CR. MISC./33468/2024 341,323,504,506,4 A.BAIL	2	RAVI KUMAR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR SUSHIL KUMAR	MADAN KUMAR

FOR ORDERS (ON PETITIONS)

6.	CR. MISC./61123/2025 318(4),338,336(3) A.BAIL IA-1/2026 () EARLY HEARING	3	JITENDRA KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	ARUN KUMAR SINGH
7.	CR. MISC./81826/2025 341,323,379,324,5 A.BAIL IA-1/2026 () EARLY HEARING	2	NAGINA PD. YADAV @ NAGINA PRASAD YADAV AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR RANJEET KUMAR SINGH	RAJENDRA NATH JHA SHIWANI KUMARI SUPRIYA KUMARI

FOR ADMISSION II

8.	CR. MISC./3316/2025 420,406,120B,323, A.BAIL	12	SACHCHIDANAND SINGH vs THE STATE OF BIHAR AND ORS	RAJANI KANT SINGH	ABHAY KUMAR SHANKAR KUMAR RAMCHANDRA SINGH DILKASH KHAN AJIT KUMAR SINHA
Physical Appearance					
9.	CR. MISC./33035/2025 147,323,420 A.BAIL	5	BIRENDRA MEHTA @ BIRENDRA PRASAD MEHTA vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINGH AMBRISH RAHUL MAYANK MANI	AMITESH KUMAR ALOK KUMAR SINGH
Both Party app.					
10.	CR. MISC./33885/2025 341,323,504,506,3 A.BAIL	6	PARMANAND KUMAR vs THE STATE OF BIHAR AND ANR	SATISH KUMAR SINGH DINESH MAHARAJ	BHARAT LAL NILENDU KUMAR CHOUDHARY
11.	CR. MISC./34395/2025 498(A),379,323,34 A.BAIL	6	RITESH KUMAR vs THE STATE OF BIHAR AND ANR	MD SHAHID AKHTAR	RAJENDRA SINGH PRIYESH KUMAR
Both Party app.					
12.	CR. MISC./38907/2025 406,420,379,506,3 A.BAIL	7	SOLEN DEY @ GUDDU @ SHAILESH DE vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR AJIT KUMAR SINGH	NIRMAL KUMAR SINHA KUNDAN KUMAR OJHA KUMAR ABHISHEK NAVNEET PRABHAKAR
13.	CR. MISC./71053/2025 30(A),(F),32(I)(2 R.BAIL-1	4	SHAMBHU KUMAR vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR AJAY KUMAR	DR. KUMAR UDAY PRATAP
14.	CR. MISC./77836/2025 272,273,274,275,2 A.BAIL	3	MD. MOIN vs THE STATE OF BIHAR	NAFISU ZZOHA MD RAGHIB ALAM ALIZA AKRAM KHAN	MADHURA NAND JHA
15.	CR. MISC./82213/2025 61(2), A.BAIL	2	GOPAL KUMAR vs THE STATE OF BIHAR THOUGH THE VIGILANCE INVESTIGATION BUREAU, BIHAR, PATNA.	BIPIN KUMAR	ARVIND KUMAR

FOR ADMISSION

16.	CR. MISC./75560/2023 341,323,379,509,4 A.BAIL	2	SAQLAIN ZEYA vs THE STATE OF BIHAR AND ANR	PARMANAND PRASAD ANIL KUMAR SINGH	UPENDRA KUMAR
17.	CR. MISC./83269/2023 341,323,379,326,3 A.BAIL	2	BAIJU KUMAR BISHWAS @ BAIJU KAMAT vs THE STATE OF BIHAR AND ANR	RANJAY KUMAR SINGH	ATUL CHANDRA ARUN KUMAR JHA
18.	CR. MISC./1254/2024 341,323,504,506,3 A.BAIL	3	SHARMILA DEVI AND ORS vs THE STATE OF BIHAR	SANJEEV RANJAN AASTHA ANANYA	SHYAM KUMAR SINGH
19.	CR. MISC./4300/2024 341,323,307,379,3 A.BAIL	3	BHIKHARI RAM AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR RASHMI JHA	RAM BILASH ROY RAMAN
20.	CR. MISC./6822/2024 3,4 A.BAIL	2	SONU KUMAR @ SONU RAJ vs THE STATE OF BIHAR AND ANR	RITESH KUMAR SHIPRA SINHA	MD. SHAKIR AHMAD DHEERAJ KUMAR SURESH PRASAD BHAKTA
21.	CR. MISC./9180/2024 27 A.BAIL	3	PAPPU GIRI @ PAPPU KUMAR GIRI vs THE STATE OF BIHAR	SARVESH KASHYAP ANANT KUMAR MISHRA NIRAJ KUMAR SINGH	ANIL PRASAD SINGH
22.	CR. MISC./14199/2024 4 A.BAIL	2	MANUU RAM vs THE STATE OF BIHAR AND ANR	DHARMENDRA SINGH	PARMANAND KUMAR RAKESH KUMAR MISHRA KANHAIYA RAO
23.	CR. MISC./17622/2024 27 A.BAIL	7	MUKESH SAH @ MUKESH SAHU AND ANR vs THE STATE OF BIHAR	DEVENDRA KUMAR	KALYAN SHANKAR
24.	CR. MISC./18454/2024 363,366A A.BAIL	2	CHAND TARA KHATOON @ JANTARA KHATOON AND ORS vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	DASHRATH MEHTA
25.	CR. MISC./20667/2024 341,323,324,325,3 A.BAIL	9	BAIJNATH THAKUR vs THE STATE OF BIHAR	DILIP KUMAR ROY BRAJESH KUMAR PANDEY	SHAILENDRA KUMAR SINGH HEMANT KUMAR
26.	CR. MISC./21472/2024 341,323,420,504,3 A.BAIL	2	SANJEEV KUMAR CHAURASIA @ SANJEEV KUMAR vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR	ANIL KUMAR SINGH NO. 1 RAJIV KUMAR SINGH DIWAKAR SINHA
27.	CR. MISC./23256/2024 420,471,34 A.BAIL	4	RAJ KISHORE RAHI vs THE STATE OF BIHAR AND ANR	SAKET KUMAR	DINESH SINGH
28.	CR. MISC./23853/2024 3,4 A.BAIL Same ps: CR. MISC/24262/2024	3	ABHINAV SHOURYA vs THE STATE OF BIHAR AND ANR	SARVAN KUMAR	PUSHPA SINHA RANDHIR KUMAR NO.1
With 28.1	CR. MISC./24262/2024 A.BAIL	3	SUNITA DEVI vs THE STATE OF BIHAR AND ANR	SARVAN KUMAR	RAMCHANDRA SAHNI RANDHIR KUMAR NO.1
29.	CR. MISC./25740/2024 27 A.BAIL	3	PINTU RAI @ PINTU KUMAR @ PINTU RAY AND ANR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY GAJENDRA KUMAR SINGH	ZAINUL ABEDIN MAHENDRA PRATAP VAISHNAVI SINGH RITWIK THAKUR PRANSHU PURUSHOTTAM KUMAR
30.	CR. MISC./28586/2024 406,420, A.BAIL	6	JIYAUR RAHMAN @ JIYAUL HAQUE @ ZEYAUR RAHMAN @ JIYAU RAHMAN vs THE STATE OF BIHAR AND ANR	JAVED ASLAM	MD. ASLAM ANSARI
31.	CR. MISC./31273/2024 341,323,504,498A, A.BAIL	2	ABU BAKAR SIDDIQUE @ ABU BAKAR vs THE STATE OF BIHAR AND ANR	HARISH CHANDRA PATEL DHANANJAY KUMAR GUPTA	MD. NAZIR ANSARI RAJENDRA PRASAD SAH RATNAKAR AMBASTHA
32.	CR. MISC./32544/2024 323,498(A) A.BAIL	3	MD. RAHBAR vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM VISHAL AGRAWAL	MEENA SINGH MD. NURUL HODA SATISH CHANDRA MISHRA
33.	CR. MISC./32571/2024 3,4 A.BAIL	3	MD. MUMTAZ ALAM vs THE STATE OF BIHAR AND ANR	AMAR PRAKASH	MOHAMMED ARIF PRAMOD KUMAR
34.	CR. MISC./32664/2024 3,4 A.BAIL	2	SANTOSH KUMAR RAJ @ SANTOSH KUMAR YADAV vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	SATYENDRA NARAYAN SINGH SHASHIKANT SURENDRA KUMAR MISHRA

35.	CR. MISC./33429/2024 302,120B, A.BAIL Same ps: CR. MISC/41080/2024	6	KRISHNA KEWAT AND ORS vs THE STATE OF BIHAR	SHIVENDRA PRASAD CHANDNI KUMARI	PRAMOD KUMAR PANDEY SUNIL KUMAR PANKAJ KUMAR
36.	CR. MISC./34593/2024 302,34, A.BAIL	3	ARJUN KUMAR vs THE STATE OF BIHAR	UDAY PRAKASH SHARMA	RAJESH KUMAR
37.	CR. MISC./35189/2024 304(B) A.BAIL	3	BHAGAMANI DEVI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	RAM ANURAG SINGH MD. MURAD ASHRAF
38.	CR. MISC./36827/2024 3,4 A.BAIL	3	NAGENDRA KUMAR SINGH @ MANOJ SINGH vs THE STATE OF BIHAR AND ANR	MITHILESH KUMAR SINGH BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	UPENDRA KUMAR AMIT ANAND
39.	CR. MISC./38939/2024 420,468,471,120B A.BAIL	2	DIVYALATA vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR KUNDAN KUMAR OJHA NEEMANI RAJ NAVNEET PRABHAKAR	AJAY MISHRA ARVIND KUMAR
40.	CR. MISC./41080/2024 302,120(B), A.BAIL Same ps: CR. MISC/33429/2024	8	MANISH KUMAR AND ORS vs THE STATE OF BIHAR	SHIVENDRA PRASAD CHANDNI KUMARI	PRAMOD KUMAR PANDEY
41.	CR. MISC./41716/2024 27 R.BAIL-1 IA-1/2024 () BAIL	13	MAHESH YADAV vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	DILIP KUMAR NO. 1
42.	CR. MISC./43289/2024 30(a),32, A.BAIL	5	ONKAR KUMAR vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	BHARAT LAL
43.	CR. MISC./45269/2024 3,4, A.BAIL	4	VIKASH SHARMA vs THE STATE OF BIHAR AND ANR	ANIL KUMAR TIWARY	ABHAY KUMAR RAM BINOD SINGH
44.	CR. MISC./46127/2024 27, A.BAIL	5	MD. MUSTAQUE AHMAD @ MUSTAQ AHAMAD vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	NIRMAL KUMAR SINHA
45.	CR. MISC./48359/2024 27 A.BAIL	4	RAJKUMAR RAM @ RAJKUMAR KEDIA AND ANR vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR MOHAMMAD FAROOQ KANIKA MARIA NAZIR	SHAILENDRA KUMAR SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL
46.	CR. MISC./48466/2024 363,366A,34 A.BAIL	4	RAJESH PRASAD @ RAJESH RAWAT AND ANR vs THE STATE OF BIHAR	AYUSH KUMAR SHIKHAR MANI KANISHK KAUSTUBH	SANJAY KUMAR TIWARY
47.	CR. MISC./48629/2024 3,4 A.BAIL	4	PRAKASH CHANDRA vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SWATI KUMARI	AKBAR ALI AJAY KUMAR
48.	CR. MISC./51059/2024 138 A.BAIL	3	ANIL KUMAR vs THE STATE OF BIHAR AND ANR	RAVINDRA KUMAR RAJESH ROY	NAND KISHORE PRASAD RABIA GULNAZ VAISHNAVI SINGH PRANSHU
49.	CR. MISC./51360/2024 3,4 A.BAIL	3	SHAKIL KHAN @ SAKILA KHAN vs THE STATE OF BIHAR AND ANR	JEETENDRA NARAYAN	MRITUNJAY KUMAR NIRALA
50.	CR. MISC./52011/2024 3,4 A.BAIL	5	ASHIF @ MD. ASHIF vs THE STATE OF BIHAR AND ANR	MADHAV JHA KANCHAN JHA	GULNAR BEGUM MRIGENDRA KUMAR
51.	CR. MISC./52388/2024 302,34, A.BAIL	9	SUNNY KUMAR @ SANNY KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SAGAR KUMAR RASHMI JHA SHARAD KUMAR VERMA	VINOD SHANKER MODI ADITYA PANDEY EASHITA RAJ ANUJ KUMAR ANSHUL AARYAN
52.	CR. MISC./52462/2024 366(A),34 A.BAIL	3	MANOJ SHARMA AND ORS vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	MD. SHAKIR AHMAD
53.	CR. MISC./52872/2024 8,12 A.BAIL	6	MALLU SINGH @ RAVISHWAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	AJIT KUMAR DINKAR KUMAR	SUCHETA YADAV ARUN KUMAR GUPTA
54.	CR. MISC./53083/2024 138 A.BAIL	2	GEETA DEVI vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR AJIT KUMAR	TARUN PRASAD MANDAL AJIT KUMAR SINHA AJAY PRASAD
55.	CR. MISC./53124/2024 3,4 A.BAIL	3	DADAN SINGH vs THE STATE OF BIHAR AND ANR	SAMRENDRA JHA	YOGENDRA KUMAR SINGH CHANDRA MOHAN JHA

56.	CR. MISC./53150/2024 75 A.BAIL	4	MANJOOR KHALIFFA vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	SHANTANU KUMAR
57.	CR. MISC./55844/2024 406,409,420,467,4 A.BAIL	2	MD. ISLAM @ ISLAM vs THE STATE OF BIHAR AND ANR	PRAMENDRA KUMAR SINGH SANJAY KUMAR KUSHAGRA KAUSTUBH OJHA	ARUN KUMAR PANDEY UMA KANT MISHRA
58.	CR. MISC./55905/2024 467,468,420,406,3 A.BAIL	5	AJEET KUMAR vs THE STATE OF BIHAR AND ANR	SATISH CHANDRA PRITI SINGH	PUSHPA SINHA RAGHWENDRA PRATAP SINGH
59.	CR. MISC./56061/2024 302,201,34, A.BAIL	3	SHIVAM VISHWAKARMA vs THE STATE OF BIHAR	MD FAZLE KARIM SANJAY SINHA	RAMCHANDRA SAHNI
60.	CR. MISC./56210/2024 341,323,324,325,3 A.BAIL	3	SURENDRA SAH @ SUREN SAH AND ANR vs THE STATE OF BIHAR AND ANR	KUMAR VISHOKA NAND	PAWAN KUMAR CHAURASIA
61.	CR. MISC./56759/2024 420,406,409,120B A.BAIL	5	DILIP KUMAR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH	CHANDRA SEN PRASAD SINGH
62.	CR. MISC./57724/2024 341,323,324,307,3 A.BAIL	4	DEEPAK KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH JAI PRAKASH SINGH BISHWAJIT SINGH	KALYAN SHANKAR
63.	CR. MISC./58924/2024 304B,201,34 A.BAIL	5	PRABHAWATI DEVI AND ORS vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	DR.MRITYUNJAYA KR.GAUTAM
64.	CR. MISC./59051/2024 498A,341,323,506, A.BAIL	4	CHANDAN KUMAR vs THE STATE OF BIHAR	NARSINGH TANTI	MRITUNJAY KUMAR NIRALA PRAKRITITA SHARMA AMARJEET
65.	CR. MISC./59291/2024 498(A),406,342,50 A.BAIL	2	RAJESH KUMAR @ MANTU SINGH @ SHUBHAM KUMAR vs THE STATE OF BIHAR AND ANR	BRAJ BHUSHAN MISHRA RAUSHAN ABHISHEK SAURAV KUMAR SUMAN PREM RANJAN KUMAR	SYED EHTESHAMUDDIN
66.	CR. MISC./59338/2024 3,4 A.BAIL	3	SATISH KUMAR @ SATISH YADAV vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR MAHENDRA THAKUR	AKSHAY LAL PANDIT KRISHNA PRABHAT
67.	CR. MISC./59530/2024 3,4 A.BAIL	6	SANJU DEVI AND ORS vs THE STATE OF BIHAR	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH SAMIR KUMAR BHARTI	INDU KUMARI SRIVASTAVA RAJEEV KUMAR GAUTAM SHAH
68.	CR. MISC./59805/2024 4,6, A.BAIL	3	PARVEJ ALAM vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY MITHILESH KUMAR	MD. ASLAM ANSARI RAJDEEP KUMAR PURNIMA KUMARI KRISHNA KANT PANDEY
69.	CR. MISC./59924/2024 323,380,384,386,4 A.BAIL	4	RAJAN KUMAR SHARMA vs THE STATE OF BIHAR AND ANR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	MD. ASLAM ANSARI
70.	CR. MISC./59994/2024 3,4 A.BAIL	4	RABINDRA YADAV @ RABINDRA KUMAR YADAV vs THE STATE OF BIHAR AND ANR	AMAR PRAKASH	ARUN KUMAR SINGH MANISHA RANI
71.	CR. MISC./60122/2024 66(D) A.BAIL	5	AMIT KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR ARJUN PRASAD	ABHAY KUMAR DHANANJAY KASHYAP DAYANAND SINGH PALLAVI TRIVEDI KUMAR SAURAV NAGADEO CHOUBEY
72.	CR. MISC./60140/2024 341,323,379,354B, A.BAIL	3	MD. JAVIR SHEKH @ JABIR HUSSAIN @ JABIR vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II PRIYANKA KUMARI KUMARI RUPA KUMARI SEEMA SINGH	ASHOK KUMAR SINGH
73.	CR. MISC./60294/2024 3,4, A.BAIL	5	SAROJ KUMAR ROY @ SAROJ KUMAR @ SAROJ KUMAR RAI @ SAROJ RAI vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SWATI KUMARI	KUMAR RANJIT RANJAN
74.	CR. MISC./60522/2024 4 A.BAIL	3	PRAMOD MAHTO vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SWATI KUMARI	DR. KUMAR UDAY PRATAP
75.	CR. MISC./60523/2024 3,4 A.BAIL	4	NIRAJ KUMAR @ NEERAJ KUMAR vs THE STATE OF BIHAR AND ANR	AMBRISH JHA SHASHI PRIYA PATHAK	NARENDRA KUMAR SINGH
76.	CR. MISC./60529/2024 4 A.BAIL	3	SHYAM SUNDAR CHAUDHARY @ SHYAM SUNDAR KUMAR vs THE STATE OF BIHAR AND ANR	RAGHUNANDAN KUMAR SINGH RIYA SINGH ASHUTOSH SUMAN	YOGENDRA KUMAR

77.	CR. MISC./60758/2024 120B,323,341,342, A.BAIL	3	SANTOSH KUMAR SHARMA @ SANTOSH SHARMA vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR SINGH SANJAY SINGH	KHURSHID ANWAR ARVIND KUMAR ANIL KUMAR SINHA
78.	CR. MISC./61779/2024 3,4 A.BAIL	6	ASHIQUE ALAM @ ASHIQUE ALAM DOKHTAR SAFFI AHMAD vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH	DR. KUMAR UDAY PRATAP
79.	CR. MISC./61880/2024 363,302,34 A.BAIL Same ps: CR. MISC/62852/2024	5	SHAURABH THAKUR @ SHAURABH KUMAR THAKUR vs THE STATE OF BIHAR	ROSHAN KUMAR MISHRA SUBODH KUMAR JHA PRANAV KUMAR JHA RITESH KUMAR JHA CHANDRA MOHAN JHA	SATYENDRA NARAYAN SINGH
80.	CR. MISC./62268/2024 8,12, A.BAIL	3	RAMAKANT RAM AND ORS vs THE STATE OF BIHAR AND ANR	UMESH KUMAR GUPTA	MOHAMMAD SUFYAN DEOVIND KUMAR SINGH DHARMESH KUMAR CHAUBEY
81.	CR. MISC./62852/2024 363,302,34, A.BAIL Same ps: CR. MISC/61880/2024	5	PRADIP KUMAR @ PRADEEP KUMAR @ JIMMI THAKUR @ JIMMY vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA CHANDRA MOHAN JHA ROSHAN KUMAR MISHRA	ARUN KUMAR
82.	CR. MISC./65512/2024 302,201,34, A.BAIL	3	ASHOK KUMAR @ ASHOK RAI AND ORS vs THE STATE OF BIHAR	RAKESH KUMAR	CHANDRA BHUSHAN PRASAD
83.	CR. MISC./67706/2024 406,420,409,467,4 A.BAIL	3	BHAWESH KUMAR JHA @ BHAWESH @ BHAWESH JHA vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	SATYENDRA NARAYAN SINGH SURYAKANT KUMAR
84.	CR. MISC./68831/2024 341,323,498(A), A.BAIL	3	AMIRUDDIN vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR BHARTI NITU KUMARI	ABHAY KUMAR SHAILENDRA KUMAR JHA
85.	CR. MISC./68851/2024 138, A.BAIL	3	BIBEKANAND SINHA AND ORS vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	JHARKHANDI UPADHYAY MANISH KUMAR NO2
86.	CR. MISC./68930/2024 3,4, A.BAIL	2	CHUMAN CHOUDHARY vs THE STATE OF BIHAR AND ANR	MILIND KUMAR MISHRA	AKSHAY LAL PANDIT SURESH PRASAD SHARMA
87.	CR. MISC./69066/2024 7, A.BAIL	2	TEJ NARAYAN SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR	PARMESHWAR MEHTA
88.	CR. MISC./69118/2024 3,4, A.BAIL	2	VIKASH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH	ASHA KUMARI SANJAY KUMAR JHA ANANT KUMAR BHASKAR
89.	CR. MISC./69347/2024 138, A.BAIL	2	MANJU DEVI vs THE STATE OF BIHAR AND ANR	SATYAPAL SINGH	RAJ BALLABH SINGH RAJNISH RANJAN SHAILESH KUMAR SINGH
90.	CR. MISC./69369/2024 420,120B,467,468, A.BAIL	2	BINA KUMARI vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR RAVI KUMAR PANDEY SHREYA JHA ASHISH KUMAR SINHA	AJAY MISHRA ARVIND KUMAR MITHILESH KUMAR RAI
91.	CR. MISC./69562/2024 363,120B,34,302,2 A.BAIL	4	SANJAY MAHTO @ SANJAY KUMAR MAHTO AND ANR vs THE STATE OF BIHAR	SHASHI KANT MADAN MOHAN ROY	MD. ASLAM ANSARI
92.	CR. MISC./69752/2024 3,4, A.BAIL	2	VIKESH KUMAR SINGH @ KUNAL SINGH vs THE STATE OF BIHAR AND ANR	SATISH KUMAR SINGH DINESH MAHARAJ	KHURSHID ANWAR CHANDRA MOHAN JHA
93.	CR. MISC./69807/2024 3,4 A.BAIL	2	ANIL CHOUDHARY @ ANIL KUMAR vs THE STATE OF BIHAR AND ANR	YUGAL KISHORE RUPA KUMARI	SHARDA KUMARI RAJA RAM MISHRA RAJ KUMAR
94.	CR. MISC./69838/2024 341,323,324,308,3 A.BAIL	3	TAJMAN RAY @ TEJMAN RAI vs THE STATE OF BIHAR	MANOJ SINGH RAJ KUMAR ABHAY KANT PATEL	RAJ KISHOR SINGH
95.	CR. MISC./69840/2024 147,148,149,341,3 A.BAIL	3	MD. RAIS ANSARI @ MD. ANWARUL AND ORS vs THE STATE OF BIHAR	MUKESH KUMAR RANA	MD. FAHIMUDDIN
96.	CR. MISC./69868/2024 8, A.BAIL	2	PAWAN KUMAR vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ	RAJENDRA PRASAD NAT

97.	CR. MISC./69979/2024 8 A.BAIL	2	BHARAT PASWAN @ BIHARI PASWAN vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE GANESH SHARMA	SANJAY KUMAR SINGH ANKIT RAJ
98.	CR. MISC./70450/2024 27, A.BAIL	3	JAYAULLAH @ MD. JAYAULLAH @ MD. ZEYAULLAH vs THE STATE OF BIHAR	DHURENDRA KUMAR	MURLI DHAR
99.	CR. MISC./70763/2024 406,420,379,323,5 A.BAIL	4	RAVINDRA KUMAR JAISWAL @ GUDDU JAISWAL AND ANR vs THE STATE OF BIHAR AND ANR	SANGEET DEOKULIAR NISHANT KUMAR	MD. SHAKIR AHMAD RAJNISH SHANDILYA PRATIK KUMAR
100.	CR. MISC./70968/2024 27 A.BAIL	3	PRAVEEN KUMAR YADAV @ PRAVEEN KUMAR vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	ANIL PRASAD SINGH SURYA PRAKASH VISHWAS MITHILESH KUMAR SINGH
101.	CR. MISC./72083/2024 498A,323,436,307, A.BAIL	3	JATA SHANAKAR YADAV @ JATA SHANKAR YADAV vs THE STATE OF BIHAR AND ANR	GAURAV KUMAR KUMARI ARCHNA PRIYA RAJ	PARMANAND KUMAR RAJA RAM MISHRA
102.	CR. MISC./72176/2024 420,467,468,471,1 A.BAIL	2	PRWIN KUMAR SINGH @ PRAVEEN KUMAR SINGH AND ANR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	BRAJENDRA NATH PANDEY KARUNA KANT JHA RANJAY KUMAR SINGH
103.	CR. MISC./73201/2024 420,406,467,468,4 A.BAIL	3	AJAY PANSARI vs THE STATE OF BIHAR	AJIT KUMAR SINGH	SATYENDRA NARAYAN SINGH KUMAR RAJDEEP AMISH KUMAR
104.	CR. MISC./73297/2024 3,4 A.BAIL	3	VIKRAM KUMAR vs THE STATE OF BIHAR AND ANR	BRAJ BHUSHAN PODDAR	RABINDRA KUMAR SAKET KUMAR
105.	CR. MISC./73539/2024 56 A.BAIL	3	ARUNI YADAV @ ARUN YADAV AND ANR vs THE STATE OF BIHAR AND ANR	GAJENDRA KUMAR SINGH	SYED MOJIBUR RAHMAN NARESH DIKSHIT
106.	CR. MISC./73977/2024 3,4 A.BAIL	3	SWAMI NATH YADAV vs THE STATE OF BIHAR AND ANR	KUMARI ANUPAM	KHURSHID ANWAR RAKESH KUMAR SHRIVASTAVA
107.	CR. MISC./73988/2024 147,148,149,323,3 A.BAIL Same ps: CR. MISC/73979/2024 CR. MISC/75752/2024	2	GURJEET SINGH @ JUGNU SARDAR AND ANR vs THE STATE OF BIHAR	PRERNA ANAND	MURLI DHAR
With 107.1	CR. MISC./73979/2024 A.BAIL	3	MANOJ AGRAWAL @ MANOJ KUMAR AGRAWAL vs THE STATE OF BIHAR	PRERNA ANAND	SANJAY KUMAR TIWARY
108.	CR. MISC./74011/2024 341,323,384,504,5 A.BAIL	2	DWARIKA MISHRA AND ORS vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN VIJAY SHANKAR SHRIVASTAVA NISHA VERMA	SHAILENDRA KUMAR SINGH SAMIR KUMAR SAURAV SINGH CHAITANYA
109.	CR. MISC./74044/2024 8,12,14,16, A.BAIL	2	DIWAKAR SAH @ VIKASH SAH @ DIWAKAR KUMAR DINKAR AND ORS vs THE STATE OF BIHAR AND ANR	UDAY CHAND PRASAD POOJA PRASAD	SHYAM KUMAR SINGH
110.	CR. MISC./74047/2024 8,12 A.BAIL	3	MUKESH PASWAN AND ANR vs THE STATE OF BIHAR AND ANR	RUPESH RANJAN MUKUND KUMAR	BHANU PRATAP SINGH DEOVIND KUMAR SINGH UTPAL KANT
111.	CR. MISC./74080/2024 3,4, A.BAIL	3	MD. HABIBUR RAHMAN vs THE STATE OF BIHAR AND ANR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	GAURI SHANKAR GUPTA JIBENDRA MISHRA
112.	CR. MISC./74096/2024 406,420,467,468,4 A.BAIL	3	PUTUL RAI @ PUTUL DEVI vs THE STATE OF BIHAR AND ANR	RAJ SHEKHAR	BHARAT LAL AVINASH CHANDRA APURVA KUMAR KUMAR VIKRAM
113.	CR. MISC./74135/2024 379,411,413, A.BAIL	3	NAGESHWAR YADAV vs THE STATE OF BIHAR	ANUPAM PRABHAT SHRIVASTAVA	SYED MOJIBUR RAHMAN UMESH PRASAD
114.	CR. MISC./74150/2024 420,409,120B, A.BAIL	3	MD. ISHAQUE @ MD. ISHAK vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SANGEETA KUMARI	PARMESHWAR MEHTA SHAILENDRA KUMAR SINGH
115.	CR. MISC./74219/2024 406,420,467,468,3 A.BAIL	3	SHIV SHANKAR CHAUDHARY @ SHIV SHANKAR AND ORS vs THE STATE OF BIHAR	UDAY KUMAR	MUKESH KUMAR SINGH ASHOK KUMAR JHA SAURAV ANAND
116.	CR. MISC./74230/2024 420,406,323,504,3 A.BAIL	3	KRISHNA SRIVASTAVA AND ANR vs THE STATE OF BIHAR AND ANR	SURABHI SUMAN RAVI RANJAN DIXIT	ANITA KUMARI VISHAL PRASAD

117.	CR. MISC./75752/2024 147,148,149,323,3 A.BAIL Same ps: CR. MISC/73979/2024 CR. MISC/73988/2024	2	RINKU SINGH @ PAPINDRA SINGH vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	MD. SHAKIR AHMAD
118.	CR. MISC./76607/2024 341,323,324,307,5 A.BAIL	2	AFZAL HUSSAIN AND ORS vs THE STATE OF BIHAR	SHIV SAGER SHARMA DR. ASHOK KUMAR SHARMA	RAJ BALLABH SINGH
119.	CR. MISC./76748/2024 3,4 A.BAIL	2	BIVEK PRASAD @ MUNNA PRASAD @ VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR	RAMCHANDRA SAHNI JAI KISHORE SHARMA DHIRDYUTI KUMAR VERMA
120.	CR. MISC./76784/2024 341,323,324,307,3 A.BAIL	2	JISHAN ALAM @ MD. JISHAN ALAM @ MD. JISHAN AND ANR vs THE STATE OF BIHAR	MD FAZLE KARIM	RAM NARESH RAY
121.	CR. MISC./76788/2024 143,144,385,387,3 A.BAIL	2	PRADIP YADAV @ PRADIP KUMAR @ PRADEEP KUMAR vs THE STATE OF BIHAR	DURGESH NANDAN PUJA	AJIT KUMAR
122.	CR. MISC./80706/2024 138,141 A.BAIL	2	SANJAY KUMAR DAS vs THE STATE OF BIHAR AND ANR	PURUSHOTAM SHARMA RAVI PRAKASH	UMA SHANKAR PRASAD SINGH CHANDRA MOHAN JHA
123.	CR. MISC./80755/2024 66(D),66(B), A.BAIL	8	GAURI KUMAR @ GAURI SHANKAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	AHMAD ALI
124.	CR. MISC./80791/2024 4,3 A.BAIL	2	MD. FAIZ @ MD. FARIDUDDIN HAQUE vs THE STATE OF BIHAR AND ANR	HRIDAY NARAYAN HARSHIT	MEENA SINGH ASHAD MD. SOBAN ASGHAR SUNIL KUMAR SINGH
125.	CR. MISC./83382/2024 341,342,356,379 A.BAIL	2	KUNAL JHA @ MARUTI NANDAN @ KUNAL KUMAR JHA vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	SYED MOJIBUR RAHMAN
126.	CR. MISC./86256/2024 3,4 A.BAIL	4	PRAKASH MURMU vs THE STATE OF BIHAR AND ANR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	UPENDRA KUMAR BHOLA PRASAD INDRAJEET KUMAR
127.	CR. MISC./89571/2024 392, A.BAIL	2	HALCHAL KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	TARKESHWAR NATH THAKUR
128.	CR. MISC./89840/2024 302,304B,120B,34, A.BAIL	4	SONU KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	ANISH CHANDRA

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 215 (AT 10:30 A.M.)
Mr. Justice Khatim Reza

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ADMISSION - FRESH CASES		
1.	CR. MISC./4451/2026 25(1-b)(a),26 R.BAIL-1	1	SUNIL YADAV vs THE STATE OF BIHAR	MALTI KUMARI	RAM NARESH RAY
2.	CR. MISC./4464/2026 126(2),115(2),303 R.BAIL-1	1	ARYAN SINGH @ CHIKU SINGH @ CHIKUS SINGH vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	AMITESH KUMAR
3.	CR. MISC./4467/2026 126(2),115(2),117 R.BAIL-1	1	SUBHASH KUMAR @ SUBHASH RAI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	UDAY CHAND PRASAD
4.	CR. MISC./4481/2026 408,379,34 R.BAIL-1	1	SATYENDRA KUMAR vs THE STATE OF BIHAR	JYOTI KUMARI	SUJIT KUMAR SINGH
5.	CR. MISC./4483/2026 115(2),126(2),117 R.BAIL-1	1	ANAND BAITHA vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	SHYAM KUMAR SINGH
6.	CR. MISC./4490/2026 191(2),126(2),115 R.BAIL-1	1	VAKIL SINGH vs THE STATE OF BIHAR	MAYASHANKAR MISHRA GOPAL KRISHNA NISHANT	RAJENDRA PRASAD NAT
7.	CR. MISC./4494/2026 366,364,365,368,3 R.BAIL-1	1	BALESHWAR RAI @ SAVAN KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH NISHANT KUMAR	SANJAY KUMAR TIWARY
8.	CR. MISC./4501/2026 8(c),21(b) R.BAIL-1	1	MD. CHHOTU @ MD. CHOTU AND ANR vs THE STATE OF BIHAR	RAJEEV RANJAN	ANAND KISHORE CHOUDHARY
9.	CR. MISC./4528/2026 65(2),351(2)(3) R.BAIL-1	1	AJEET KUMAR SHARMA vs THE STATE OF BIHAR AND ANR	PRAVIN KUMAR SINHA	PREM KUMAR JHA
10.	CR. MISC./4540/2026 303(2), R.BAIL-1	1	ANKIT KUMAR @ KUSHA vs THE STATE OF BIHAR	SHAILESH ANAND NEHA GAUTAM	SYED MOJIBUR RAHMAN
11.	CR. MISC./4551/2026 96 R.BAIL-1	1	MD. DANISH KHAN @ MD. DANISH @ DANISH KHAN vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR	ASHOK KUMAR SINGH
12.	CR. MISC./4556/2026 395,397, R.BAIL-1	1	SARVAJEET CHAUDHARY @ SATRAJEET CHAUDHARY @ AJAY CHAUDHARY @ SADHU CHAUDHARY vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	JAI NARAIN THAKUR
13.	CR. MISC./4557/2026 317(2),317(5) R.BAIL-1	1	SHIVAM KUMAR vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA ABHISHEK KUMAR	SYED MOJIBUR RAHMAN
14.	CR. MISC./4558/2026 376,493,420,34, R.BAIL-1	1	VICKI KUMAR vs THE STATE OF BIHAR AND ANR	DAYANAND SINGH	ANUJ KUMAR SHRIVASTAVA
15.	CR. MISC./4559/2026 302,34 R.BAIL-1	1	SUNIL KUMAR @ SUNIL YADAV vs THE STATE OF BIHAR	RAMAKANT SINGH	DR.MRITYUNJAYA KR.GAUTAM
16.	CR. MISC./4564/2026 137(2),96,87,65(1 R.BAIL-1	1	DHEERAJ KUMAR @ DHEERAJ KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	SHIVJEE SINGH MUKESH KUMAR	UDAY CHAND PRASAD
17.	CR. MISC./4566/2026 96,126(2),115(2), R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH MINU KUMARI	PRAMOD KUMAR PANDEY
18.	CR. MISC./4568/2026 394, R.BAIL-1	1	SACHIN KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	MANOJ KUMAR
19.	CR. MISC./4572/2026 191(2),126(2),115 R.BAIL-1 Same ps: CR. MISC/5298/2026	1	NISHANT KUMAR @ NIDHI KUMAR vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA AKHILESH KUMAR PANDEY	SHAILENDRA KUMAR
20.	CR. MISC./4574/2026 80,3(5) R.BAIL-1	1	TUNTUN BIND vs THE STATE OF BIHAR	BIRENDRA KUMAR	NAWAL KISHORE PRASAD ASHOK KUMAR

21.	CR. MISC./4576/2026 303(2), R.BAIL-1	1	RAVIKANT @ CHHOTU SHARMA @ RAVIKANT KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD CHANDNI KUMARI	MD. ATAUR RAHMAN
22.	CR. MISC./4579/2026 303(2),318(4),338 R.BAIL-1	1	BITTU YADAV @ PAREMESHWAR YADAV @ PARMESHWAR YADAV vs THE STATE OF BIHAR	JAI PRAKASH SINGH DEEPSHIKHA	RAMESH CHANDRA RABINDRA KUMAR
23.	CR. MISC./4580/2026 420,414,34, R.BAIL-1	1	LAXMAN KUMAR vs THE STATE OF BIHAR	RANG NATH CHOUBEY	MD. FAHIMUDDIN
24.	CR. MISC./4581/2026 191(2),190,127(1) R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	JAI NARAIN THAKUR
25.	CR. MISC./4583/2026 126(2),127(2),115 R.BAIL-1	1	PAPPU SAPER @ PAPPU SAPERA vs THE STATE OF BIHAR	ANIL KUMAR SINGH	YOGENDRA KUMAR
26.	CR. MISC./4585/2026 103(1),351(2)(3) R.BAIL-1	1	MAKHAN MANDAL vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	BHARAT BHUSHAN
27.	CR. MISC./4593/2026 111,308(4), R.BAIL-1	1	VIJAY JHA vs THE STATE OF BIHAR	VIKASH KUMAR JHA ANITA KUMARI ASHHAR MUSTAFA	SURENDRA KUMAR
28.	CR. MISC./4599/2026 140(2),61(2), R.BAIL-1	1	RAUSHAN KUMAR AZAD @ RAUSHAN KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH SAKSHI DEEP	MUKESH KUMAR SINGH
29.	CR. MISC./4601/2026 126(2),115(2),352 R.BAIL-1	1	JALESHWAR RAI AND ANR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	RINA SINHA JEETENDRA NARAYAN
30.	CR. MISC./4603/2026 115(2),351(3),352 R.BAIL-1	1	RANVEER MAHTO @ RANVEER KUMAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	RAM NARESH RAY
31.	CR. MISC./4608/2026 108,80,238,3(5),1 R.BAIL-1	1	SIMPY KUMARI vs THE STATE OF BIHAR	BINIT KUMAR DIVYA KIRAN	JITENDRA KUMAR SINGH
32.	CR. MISC./4611/2026 87,96,3(5), R.BAIL-1	1	MUKESH KUMAR @ MUKESH MANDAL vs THE STATE OF BIHAR AND ANR	CHANDESHWAR PRASAD ARVIND KUMAR SINHA	YOGENDRA KUMAR SINGH
33.	CR. MISC./4618/2026 87,137(2), R.BAIL-1	1	DINESH CHAUDHARY @ DINESH KUMAR vs THE STATE OF BIHAR AND ANR	VIRENDRA KUMAR	MD. ASLAM ANSARI
34.	CR. MISC./4621/2026 126(1),127(1),115 R.BAIL-1	1	SURENDRA SINGH vs THE STATE OF BIHAR	ANAND VARDHAN SHUBHANGI PANDEY	UMESHANAND PANDIT
35.	CR. MISC./4623/2026 126(2),118(c),109 R.BAIL-1	1	DURGANAND KUMAR SAH vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI SHAAN KUMAR	CHOUBEY JAWAHAR
36.	CR. MISC./4629/2026 103(2),3(5), R.BAIL-1	1	BIRJU KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	SHAILENDRA KUMAR
37.	CR. MISC./4634/2026 3(2),14(a),14(b), R.BAIL-1	1	OSCAR AUGUSTO RUIZ vs THE STATE OF BIHAR	SANTOSH KUMAR SHALINI MD. KHALID QURAISHI	SHAHABUDDIN AZEEM @ S. AZEEM
38.	CR. MISC./4639/2026 25(1-b)a,26, R.BAIL-1	1	GULSHAN KUMAR @ GULCHAN KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH BABITA KUMARI HEMANT KUMAR SRIVASTAV	UDAY PRATAP SINGH
39.	CR. MISC./4644/2026 303(2),317(5),3(5 R.BAIL-1	1	BHOLA RAY @ HARE RAM KUMAR vs THE STATE OF BIHAR	MRITUNJAY SINGH MIRTUNJAY GRIYAGHEY	NITYA NAND TIWARY
40.	CR. MISC./4646/2026 126(2),118(1),76, R.BAIL-1	1	DEEPAK KUMAR MAHTO @ DEEPAK KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	NAVIN KUMAR PANDEY
41.	CR. MISC./4647/2026 25(1-B)A,26(2),35 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD AATIKAH FATEHI	PAWAN KUMAR CHAURASIA
42.	CR. MISC./4649/2026 103(1), R.BAIL-1	1	NANHAKU MANJHI @ NANHAK MANJHI vs THE STATE OF BIHAR	SHAILESH KUMAR	SYED EHTESHAMUDDIN

43.	CR. MISC./4650/2026 126(2),115(2),103 R.BAIL-1	1	BINDESHWARI PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SINGH PRAVIN KUMAR	SATYA NAND SHUKLA
44.	CR. MISC./4652/2026 96,137(2),351(2), R.BAIL-1	1	GUNJAN KUMAR vs THE STATE OF BIHAR	SHARAD KUMAR VERMA HEMANT RAY SAGAR KUMAR	HARENDRA PRASAD
45.	CR. MISC./4655/2026 318(2),318(4),319 R.BAIL-1	1	AMAN RAJ vs THE STATE OF BIHAR	ARYA ACHINT RIYA RAJ SHASHANK SHEKHAR	CHOUBEY JAWAHAR
46.	CR. MISC./4657/2026 103(1),3(5), R.BAIL-1	1	SUNILA DEVI vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR PRIYAM KUMARI ADITYA KUMAR PANDEY	SHYAM KUMAR SINGH
47.	CR. MISC./4660/2026 331(4),305, R.BAIL-1	1	VISHNU KUMAR SAH vs THE STATE OF BIHAR	BIMAL KUMAR JAGRITI RANI	GANESH PRASAD SINGH
48.	CR. MISC./4661/2026 303(2),318(2),318 R.BAIL-1 Same ps: CR. MISC/4809/2026	1	ABHAY RAJ @ RAJA RAM vs THE STATE OF BIHAR	MAN MOHAN KUMAR	NAWAL KISHORE PRASAD
49.	CR. MISC./4663/2026 109,303(2),3(5) R.BAIL-1	1	BYAS SINGH @ VYAS SINGH @ VEYAS SINGH @ BEYAS SINGH vs THE STATE OF BIHAR	RAM NARESH SINGH SUDHIR KUMAR KARAMCHAND KUMAR	JITENDRA KUMAR SINGH
50.	CR. MISC./4785/2026 191(2)(3),190,221 R.BAIL-1	1	SHIV JI SINGH @ BABUA JI @ BABUA SINGH vs THE STATE OF BIHAR	PRATIK MISHRA VATSAL VISHAL	SHAHABUDDIN AZEEM @ S. AZEEM
51.	CR. MISC./4809/2026 303(2),318(2)(4), R.BAIL-1 Same ps: CR. MISC/4661/2026	1	PINTU KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	NAVIN KUMAR PANDEY
52.	CR. MISC./4934/2026 8,20(b)(ii)(B), R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	ANIL PRASAD SINGH
53.	CR. MISC./4936/2026 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/5055/2026	1	MANJAY RAM vs THE STATE OF BIHAR	SUDHANSHU KUMAR SAURABH KUMAR	SATYENDRA PRASAD
54.	CR. MISC./5031/2026 8(c),21(b),22,27(R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	ARUN KUMAR PANDEY
55.	CR. MISC./5055/2026 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/4936/2026	1	BALESHWAR RAM vs THE STATE OF BIHAR	KUMAR VIKRAM KUMARI CHANDNA BINOD KUMAR SINGH	RABINDRA KUMAR
56.	CR. MISC./5199/2026 191(2),191(3),190 R.BAIL-1	1	TANVIR ALAM @ IDU vs THE STATE OF BIHAR	RAMKISHOR SINGH AMIT KUMAR SINGH SUMIT KUMAR SINGH	CHOUBEY JAWAHAR
57.	CR. MISC./5205/2026 137(2),103,238,3(R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	PIYUSH KUMAR PANDEY ADITI SHAHI	NIRMALA KUMARI
58.	CR. MISC./5215/2026 317(5) R.BAIL-1	1	SURESH KUMAR MEHTA vs THE STATE OF BIHAR	RANJAY KUMAR SINGH FARDEEN ABBAS	ASHOK KUMAR SINGH
59.	CR. MISC./5238/2026 108 R.BAIL-1	1	VIVEK KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ SAKSHI BHATNAGAR SHYAM KISHORE ADITYA PANDEY SHREYANSHU KUMAR GINNI PRIYA ADITYA RAJ SINGH	NAVIN KUMAR PANDEY
60.	CR. MISC./5241/2026 103(1),333,61(2), R.BAIL-1	1	SHILPI DEVI vs THE STATE OF BIHAR	ALOK KUMAR ALOK NEHA KUMARI ARCHANA KUMARI	GULNAR BEGUM
61.	CR. MISC./5261/2026 80,3(5) R.BAIL-1	1	SHIVRATI DEVI vs THE STATE OF BIHAR	MD MURAD ASHRAF HAARRISS AHMAD KHAN ANITA KUMARI	GULNAR BEGUM

62.	CR. MISC./5263/2026 103(1),3(5) R.BAIL-1	1	RAM ROOP BHAGAT vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH SATISH KUMAR	MD. FAHIMUDDIN
63.	CR. MISC./5281/2026 137,96,3(5), R.BAIL-1	1	SAIF KHAN vs THE STATE OF BIHAR AND ANR	SUBODH KUMAR SURENDRA KISHORE THAKUR ADITYA KUMAR PANDEY	MADHURI LATA
64.	CR. MISC./5288/2026 304(2),62,317(4) R.BAIL-1	1	RUPESH KUMAR @ AZAD KUMAR @ KUMAR RUPESH KUMAR vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	SURENDRA PRASAD SINGH
65.	CR. MISC./5298/2026 191(2),126(2),115 R.BAIL-1 Same ps: CR. MISC/4572/2026	1	MITHUN KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	KHURSHID ANWAR
66.	CR. MISC./5550/2026 317(2),317(5),61(R.BAIL-1	1	MD. JAHIRUDDIN ALAM @ JAHEERUDDIN ALAM @ MD. JAHIR @ MD. JAHIR ALAM @ ZAHIR UDDIN vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ ADARSH SINGH	MOHAMMED ARIF
67.	CR. MISC./5555/2026 302 R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	PRANAV KUMAR
68.	CR. MISC./5557/2026 109(2),132,127(2) R.BAIL-1	1	SURESH RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN ANURAG PATEL	SHAHABUDDIN AZEEM @ S. AZEEM
69.	CR. MISC./5563/2026 96,3(5) R.BAIL-1	1	PUSHPA KUMARI vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD BINOD KUMAR SINHA AATIKAH FATEHI	PAWAN KUMAR CHAURASIA
70.	CR. MISC./5605/2026 8,20(b)(ii)(b),29 R.BAIL-1	1	LALAN YADAV @ LALAN KUMAR YADAV vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR BRAHMANAND KUMAR	UDAY CHAND PRASAD
71.	CR. MISC./5608/2026 103(1),108,126(2) R.BAIL-1	1	VINOD KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH	ABHAY KUMAR ROY
72.	CR. MISC./5610/2026 140(2),61(2) R.BAIL-1	1	DILIP KUMAR @ DILIP AND ANR vs THE STATE OF BIHAR	SURESH PRASAD SAH ASHOK KUMAR @ ASHOK KARN	ANIL PRASAD SINGH
73.	CR. MISC./5635/2026 336(2),337,338, R.BAIL-1	1	PAWAN KANTI BARUA @ PABAN KANTI BARUA @ PRASUL CHAKMA vs THE STATE OF BIHAR AND ANR	PUSHP RAJ SINGH VIKRAM KUMAR	PRANAV KUMAR DR. KRISHNA NANDAN SINGH (A.S.G.)
74.	CR. MISC./5643/2026 64,3(5) R.BAIL-1	1	MANISH KHATWEY @ MANISH KUMAR CHAUPAL vs THE STATE OF BIHAR	BAIDYANATH PRASAD	MD. FAHIMUDDIN
75.	CR. MISC./5651/2026 115(2),118(1),109 R.BAIL-1	1	SANJAY SINGH @ SANJAY KUMAR SINGH @ SANJAY KUMAR @ NAUKAR SANJAY vs THE STATE OF BIHAR	VIPIN KUMAR SINGH DIKSHA SINGH	SANJAY KUMAR TIWARY
76.	CR. MISC./5660/2026 77,79,351(3),352, R.BAIL-1	1	DEEPAK SINGH @ DEEPAK KUMAR vs THE STATE OF BIHAR	DEVENDRA PRASAD SINGH	MITHLESH KUMAR KHARE
77.	CR. MISC./5662/2026 331(4),305(a),317 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SITESH KASHYAP	TAPESHWAR SHARMA
78.	CR. MISC./5665/2026 305(C),317(2), R.BAIL-1	1	AMIT KUMAR AND ORS vs THE STATE OF BIHAR	YUGAL KISHORE	ASHOK KUMAR SINGH
79.	CR. MISC./5680/2026 137(2),87,3(5), R.BAIL-1	1	VIKAS KUMAR @ VIKAS KUMAR MUKHIYA vs THE STATE OF BIHAR	AMIT KUMAR SINGH RAM KISHORE SINGH SUMIT KUMAR SINGH	CHOUBEY JAWAHAR

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80.	CR. MISC./74083/2025 25(1-B)a,26,35, R.BAIL-1	2	VIKASH KUMAR @ VIKASH RAI vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY RAHUL RAJ	ASHOK KUMAR SINGH

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 216 (AT 10:30 A.M.)
Mr. Justice Dr. Anshuman

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
No adjournment shall be granted in first 30 cases.					
			TO BE MENTIONED		
1.	CWJC/8427/2023 SELECTION , NON GA	3	RANJU KUMARI @ RANJU DEVI vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH NO.10 RAKESH KUMAR RANJAN	SMT. KUMARI AMRITA (GP3)
			FOR ORDERS (ON OFFICE NOTES)		
2.	CWJC/7826/2022 SELECTION , POLIC	2	MANISH KUMAR vs THE STATE OF BIHAR AND ORS	HARIDAYAL KUMAR	P.K. VERMA (AAG 3) SANJAY PANDEY KUNAL TIWARY
			FOR ORDERS		
3.	CWJC/10149/2023 COMP.GRND. , NON G	4	ADITYA BHARTI vs THE STATE OF BIHAR AND ORS	RABINDRA PRASAD SINGH	GYAN PRAKASH OJHA (GA 7) SURYA NILAMBARI
4.	CWJC/7648/2024 PROMOTION , GAZETT IA-1/2024 () INTERVENOR PETITIO IA-2/2024 () VACATE THE STAY IA-3/2024 () INTERVENOR PETITIO IA-4/2024 () MISC	11	NEMANI DAS AND ORS vs THE STATE OF BIHAR AND ORS	ARYA ACHINT SUPRAGYA SHASHI PRIYA	GOVERNMENT PLEADER 4 SANJAY PANDEY SANJAY KUMAR SANJAY KUMAR OJHA
With 4.1	CWJC/16066/2023 IA- 2/2025 MISC	9	PADMANANDA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK NAMRATA DUBEY	MANISH KUMAR (GP 4) NIRANJAN KUMAR NAVENDU KUMAR
With 4.2	CWJC/6289/2024 IA- 1/2024 MISC IA- 2/2024 MISC IA- 3/2024 INTERVENOR PETITIO IA- 4/2025 AMENDMENT	10	SANJAY KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ORS	ANAND KUMAR OJHA ASHOK KUMAR KARNA NAVENDU KUMAR	GOVERNMENT PLEADER 04 SANJAY KUMAR OJHA
With 4.3	CWJC/17347/2024	3	BAIDHYA NATH PRASAD ROY AND ORS vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR UTSAV PAWAN KUMAR PAWAN KUMAR PAWAN KUMAR PAWAN KUMAR PAWAN KUMAR PAWAN KUMAR PAWAN KUMAR	STANDING COUNSEL (25)
			FOR ADMISSION		
5.	CWJC/1256/2022 OTHERS, NON GAZETT	3	RANDHIR SINGH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	SUBHASH CHANDRA MISHRA (SC16)
6.	CWJC/3351/2022 PAY SCALES , NON G	3	RAM SHANKAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SONI BINOD PRAKASH	S.K. MANDAL (SC3)
7.	CWJC/3365/2022 SELECTION , POLIC	3	RANJITA KUMARI vs THE STATE OF BIHAR AND ORS	NANDLAL KUMAR SINGH RAJEEV NAYAN MANISH KUMAR	MD. NADIM SERAJ (GP5) SANJAY PANDEY
8.	CWJC/3452/2022 SELECTION , NON GA	2	RINKU DEVI vs THE STATE OF BIHAR AND ORS	MUKUL SINHA	S.K. MANDAL (SC3)

9.	CWJC/3673/2022 SELECTION , NON GA	3	JITENDRA KUMAR vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR DIGVIJAY NARAYAN SINGH ADITYA DEV	VINAY KIRTI SINGH (GA 2) NIKESH KUMAR
10.	CWJC/4914/2022 OTHERS, OTHERS	9	ARVIND KUMAR, vs THE UNION OF INDIA AND ORS	PRINCE KUMAR MISHRA RAM PRAVESH NATH TIWARI MD. ABID KHURSHID	ADDITIONAL SOLICITOR GENERAL RADHIKA RAMAN AWADHESH KUMAR PANDEY RAM TUJABH SINGH ARVIND KUMAR
11.	CWJC/5882/2022 DISCP.PROC., GAZET	2	RABINDRA PRASAD vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR	ANJANI KUMAR (AAG4) KUMAR PRIYA RANJAN RITIKA RANI
12.	CWJC/5989/2022 REM/DIS/TER, NON G	3	SURESH PRASAD MALAKAR vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR DIGVIJAY NARAYAN SINGH ADITYA DEV	RAJ KISHORE ROY (GP 18)
13.	CWJC/5990/2022 REM/DIS/TER, BOARD	4	MD. ASIF KHAN vs THE CHAIRMAN-CUM-MANAGING DIRECTOR, BIHAR STATE POWER (HOLDING) COMPANY LTD. AND ORS	AKHILESH DUTTA VERMA	VINAY KIRTI SINGH KUNAL TIWARY
14.	CWJC/6465/2022 COMP.RETIR., GAZET	3	VIJENDRA PASWAN vs THE STATE OF BIHAR AND ORS	RAJEEV SHEKHAR ABHANJALI	S.K. MANDAL (SC3)
15.	CWJC/6470/2022 COMP.GRND. , NON G	2	BAIDHNATH PASWAN vs THE STATE OF BIHAR AND ORS	KAMESHWAR SINGH	MD. N.H. KHAN (SC1)
16.	CWJC/6480/2022 DISCP.PROC., GAZET	3	SURESH PRASAD vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN	P.K. VERMA (AAG3) SANJAY PANDEY
17.	CWJC/6601/2022 RGL.AD-HOC., NON G IA-1/2022 () MISC IA-2/2023 ()	5	POONAM KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	SUSHMITA MISHRA SURYA NARAYAN SAH RAKESH KUMAR PANDEY	AJAY (GA 5)
18.	CWJC/6898/2022 SELECTION , NON GA IA-1/2025 () AMENDMENT	1	AMIT KUMAR @ AMIT KUMAR PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	KARANDEEP KUMAR	MD. NADIM SERAJ (GP5) NIKESH KUMAR
19.	CWJC/7237/2022 SEL , GAZETTED SER	2	SANTOSH UPADHYAY vs THE STATE OF BIHAR AND ORS	PRASHANT SINHA	RAGHWENDRA KUMAR (SC 22) SANJAY PANDEY KAMESHWAR KUMAR SRI KRISHNA RANJAN
20.	CWJC/7256/2022 PROMOTION , POLIC	4	MD. AJAZUR RAHMAN vs THE STATE OF BIHAR AND ORS	ARUN KUMAR SINGH DHARMENDRA KUMAR SINGH JITENDRA SINGH	MD. NADIM SERAJ (GP5)
21.	CWJC/7289/2022 REM/DIS/TER, BANK IA-1/2025 () EARLY HEARING	4	AVINASH KUMAR SONI (PF CODE-A17821) vs PUNJAB AND SIND BANK AND ORS	PRASHANT SINHA PRIYA	BHOLA SHANKAR ATUL SHANKAR DIPAK KUMAR
22.	CWJC/7498/2022 DISCP.PROC., GAZET IA-1/2025 () AMENDMENT	4	NAUSHAD ALAM vs THE STATE OF BIHAR AND ORS	RITIKA RANI RITU RAJ VARDAAN MANGALAM	P.K. VERMA (AAG 3)
23.	CWJC/7722/2022 RGL.AD-HOC., NON G IA-1/2022 () AMENDMENT	2	MD. IDRISH MANSURI AND ORS vs THE STATE OF BIHAR AND ORS	OM PRAKASH MAHARAJ	MD. NADIM SERAJ (GP5)

24.	CWJC/7810/2022 SELECTION , HEALT IA-1/2022 () ADDING PARTY IA-2/2022 () MISC	16	RAJU KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR	MUJTABAUL HAQUE (GP12) NIKESH KUMAR MUKESH KUMAR NAVNEET GOVINDAM SATISH KUMAR BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR MUKESH KUMAR THAKUR SANJEET KUMAR UJJAWAL BHUSHAN
25.	CWJC/7896/2022 SALARY, NON GAZETT	5	BIPIN KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PANDEY	RAGHWANAND (GA 11)
26.	CWJC/7990/2022 SELECTION , POLIC	3	SANJAY KUMAR SHARMA @ SANJAY SHARMA vs THE STATE OF BIHAR AND ORS	SUBESH SHARMA	M. NASRUL HUDA KHAN (SC 1)
27.	CWJC/8077/2022 PAY SCALES , NON G	3	MD. ABUTORAB IMAM vs THE STATE OF BIHAR AND ORS	ANJANI KUMAR JHA	SYED IQBAL AHMAD (SC 20)
28.	CWJC/8195/2022 DISCP.PROC., GAZET	3	RAJ KUMAR YADAV vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR SINGH UMESH KUMAR YADAV RAMBABU YADAV	GYAN PRAKASH OJHA (GA7)
29.	CWJC/8325/2022 OTHERS, GAZETTED S IA-1/2023 ()	4	BIPIN, vs THE STATE OF BIHAR, AND ORS	RAVI BHARDWAJ	RISHI RAJ SINHA (SC 19)
30.	CWJC/8495/2022 REM/DIS/TER, NON G	2	LAKSHMI KUMARI vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR RANJAN KUMAR SINGH	S.K. MANDAL (SC3)
31.	CWJC/8658/2022 SEL , GAZETTED SER IA-1/2023 () IA-2/2026 () AMENDMENT	2	SUMIT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KUMAR BRIJNANDAN TAREES HAMEED RANJANA KUMARI	UDAY SHANKAR SHARAN SINGH (GP 19) SANJAY PANDEY KUMARI AMRITA GP 3
32.	CWJC/8694/2022 SELECTION , POLIC	3	ABHINASH KUMAR vs THE STATE OF BIHAR AND ORS	RITIKA RANI	MD. NADIM SERAJ (GP5) SANJAY PANDEY
33.	CWJC/8756/2022 REM/DIS/TER, HEALT	2	VIRMATI ARYANI vs THE STATE OF BIHAR AND ORS	ARVIND KR. SRIVASTAVA SATYENDRA KUMAR BHATNAGAR VIJAY KUMAR SINHA	PANKAJ KUMAR (SC12) RAM KINKER CHOUBEY
34.	CWJC/8831/2022 OTHERS, HEALTH SER IA-1/2022 () AMENDMENT	12	DR. ATULIKA PRAKASH AND ANR vs THE STATE OF BIHAR AND ORS	BINODANAND MISHRA SANDEEP KUMAR	BIRJU PRASAD (GP 13)
35.	CWJC/8904/2022 DISCP.PROC., GAZET	2	SUDHIR KUMAR vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN	JITENDRA KUMAR ROY 1 (SC 13) GIRIJISH KUMAR
36.	CWJC/8916/2022 REM/DIS/TER, POLIC	2	BISHWAJEET KUMAR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR TIWARY MRITYUNJAY KUMAR PRASHANTI KUMARI AMAR ANAND	MANISH KUMAR (GP4)
37.	CWJC/8970/2022 SELECTION , HEALT	3	ARCHANA KUMARI vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR KUMAR AMIT	RAJESHWAR SINGH (GA 10) NIKESH KUMAR
38.	CWJC/8985/2022 SELECTION , NON GA	2	KIRAN KUMARI vs THE PRINCIPAL SECRETARY, PANCHAYAT RAJ DEPARTMENT, GOVERNMENT OF BIHAR AND ORS	RANJAN KUMAR SRIVASTAVA	KAMESHWAR PD. GUPTA (GP10)
39.	CWJC/9058/2022 PAY SCALES , BOARD	2	JAY PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	SATYENDRA RAI SHEKHAR SINGH SHREE NIVAS MADHUVAN SUMIT KUMAR	KINKAR KUMAR (SC 9) RANJEET KUMAR PANDEY
40.	CWJC/9156/2022 DISCP.PROC., NON G	2	NAUBAT NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR SINGH AMIT KUMAR	MD. NADIM SERAJ (GP5)

41.	CWJC/9225/2022 SENIORITY , POLIC	4	BINAYA NAND PATHAK AND ORS vs THE STATE OF BIHAR AND ORS	MUNNA PD DIXIT (M.P. DIXIT) SANJAY KUMAR CHAUBEY	MD. N.H. KHAN (SC1)
42.	CWJC/9289/2022 COMP.RETIR., OTHER	2	SANJAY KUMAR SINGH vs UNION OF INDIA AND ORS	MADHAV JHA KANCHAN JHA PRAVIN KUMAR MANISH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL ABHAY SHANKAR JHA MUKESH KUMAR AWADHESH KUMAR PANDEY AMARENDRA NATH VERMA
43.	CWJC/9297/2022 SALARY, NON GAZETT	2	SHIV LAKHAN SAHU vs THE STATE OF BIHAR AND ORS	BINAY KUMAR KRISHNA KANT SINGH	SAJID SALIM KHAN (SC25)
44.	CWJC/9399/2022 OTHERS, BOARD/CORP	2	SRI MANVENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SATYENDRA RAI SHEKHAR SINGH ARVIND KUMAR SHARMA	ABBAS HAIDER (SC 6) PRASOON SINHA RANJEET KUMAR PANDEY
45.	CWJC/9453/2022 REM/DIS/TER, BOARD	2	DHANANJAY KUMAR SINGH vs NATIONAL THERMAL POWER CORPORATION, KAHALGAON AND ORS	RAJEEV KUMAR SINGH GYANENDRA KUMAR DIWAKAR ANIL KUMAR RAJNISH KUMAR SINGH	AMARESH KUMAR SINHA TUHIN SHANKAR
46.	CWJC/9535/2022 PROMOTION , NON G	2	POONAM DEVI AND ANR vs THE UNION OF INDIA AND ORS	SANJAY KUMAR PANDEY DEEPAK KUMAR SUJIT KUMAR RAVI SHANKAR KUMAR	ADDITIONAL SOLICITOR GENERAL PRASHANT PRATAP (GP2)
47.	CWJC/9606/2022 REM/DIS/TER, NON G IA-1/2022 () AMENDMENT	3	SHANTI GIRI vs THE STATE OF BIHAR AND ORS	VISHAL KUMAR SINGH SANTOSH KUMAR SINGH SANJAY KUMAR	PRASHANT PRATAP (GP2)
48.	CWJC/9614/2022 SELECTION , OTHER IA-1/2023 () IA-2/2023 () IA-3/2025 () MISC	3	MD. ISMAEL ANSARI vs THE LIFE INSURANCE CORPORATION OF INDIA, AND ORS	RANJAN KUMAR SINGH MANISH DHARI SINGH VIPIN KUMAR SINGH NIKITA MITTAL	NILANJAN CHATTERJEE SHASHWAT PRATYUSH SAHIL KUMAR
49.	CWJC/9634/2022 REM/DIS/TER, NON G	2	NAND LAL PRASAD vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN KAMALA KANT TIWARY	JITENDRA KUMAR ROY 1 (SC 13)
50.	CWJC/9636/2022 REM/DIS/TER, NON G	2	RAMDHARI YADAV vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR MISHRA	RISHI RAJ SINHA (SC 19)
51.	CWJC/9658/2022 OTHERS, BOARD/CORP	2	LUCKY KUMARI BHARTI AND ORS vs THE PATNA MUNICIPAL CORPORATION AND ORS	VIJAY KUMAR SINGH	PRASOON SINHA RANJEET KUMAR PANDEY
52.	CWJC/9740/2022 DISCP.PROC., GAZET	2	SUNIL KUMAR BHANDARI vs THE PRINCIPAL SECRETARY AND ORS	PARMESHWAR VISHWAKARMA	MD. KHURSHID ALAM (AAG12)
53.	CWJC/9802/2022 REM/DIS/TER, POLIC IA-1/2023 ()	2	KUNDAN GAURAW vs THE STATE OF BIHAR AND ORS	RAJU GIRI SANTOSH KUMAR MISHRA HARSH VARDHAN HARSH RAJ	MD. NADIM SERAJ (GP5)
54.	CWJC/9890/2022 SELECTION , POLIC	3	SANTOSH KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN SINGH	MD. NADIM SERAJ (GP5)
With 54.1	CWJC/13592/2022 SELECTION , POLIC	3	ROHIT THAKUR AND ORS vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN SINGH	MANISH KUMAR (GP 4)
With 54.2	CWJC/13914/2022 SELECTION , POLIC	2	PINTU KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN SINGH	MANISH KUMAR (GP4)
55.	CWJC/9919/2022 PROMOTION , NON G	2	RAGINI KUMARI @ RAGINI DEVI AND ANR vs THE UNION OF INDIA AND ORS	SANJAY KUMAR PANDEY SUJIT KUMAR DEEPAK KUMAR RAVI SHANKAR KUMAR	ADDITIONAL SOLICITOR GENERAL MD. RAISUL HAQUE (SC10) AWADHESH KUMAR PANDEY RAVINDER KUMAR SHARMA

56.	CWJC/9927/2022 SELECTION , NON GA	8	PURUSHOTTAM KUMAR AND ORS vs THE BIHAR STAFF SELECTION COMMISSION AND ORS	ALKA VERMA	SHEO SHANKAR PRASAD (SC8) SATYAM SHIVAM SUNDARAM LALIT KISHORE SATYABIR BHARTI P K SHAHI SUNIL KUMAR MANDAL
57.	CWJC/9940/2022 REM/DIS/TER, OTHER	2	CHANDAN KUMAR SUMAN vs THE UNION OF INDIA AND ORS	SAROJ KUMAR SINGH SAROJ KUMAR	ADDITIONAL SOLICITOR GENERAL AWADHESH KUMAR PANDEY RAVINDER KUMAR SHARMA
58.	CWJC/10020/2022 REM/DIS/TER, NON G IA-1/2025 () SUBSTITUTION	2	RAVINDRA KUMAR @ RAVINDRA KUMAR YADAV vs THE STATE OF BIHAR AND ORS	VIPIN KUMAR	SMT. ARCHANA MEENAKSHEE (GP6)
59.	CWJC/10213/2022 REM/DIS/TER, POLIC IA-1/2022 () ADDING PARTY	3	TILAK DHARI SINGH vs THE STATE OF BIHAR AND ORS	UPENDRA MISHRA SANJEEB KUMAR SANJU	P.K. VERMA (AAG3)
60.	CWJC/10262/2022 SELECTION , POLIC	2	AMIT KUMAR PANDEY AND ANR vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA	MD. NADIM SERAJ (GP 5)
61.	CWJC/10269/2022 REM/DIS/TER, NON G	2	KANCHAN KUMARI vs THE STATE OF BIHAR AND ORS	RAM SEVAK CHOUDHARY PUJA KUMARI	PRASANT PRATAP (GP 2)
62.	CWJC/10310/2022 REM/DIS/TER, NON G	3	SHUDHANSHU KUMAR vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR	KUMAR MANISH (SC 5)
63.	CWJC/10313/2022 RGL.AD-HOC., NON G	2	SATYENDRA KUMAR MANJHI @ SATYENDER MANJHI vs THE STATE OF BIHAR AND ORS	RABINDRA KUMAR PRIYADARSHI	MANISH KUMAR (GP 4)
64.	CWJC/10481/2022 DISCP.PROC., POLIC	2	RANA RAMESH CHANDRA SINGH vs THE STATE OF BIHAR AND ORS	VINAY RANJAN RAJU KUMAR MD. RAUZA AL ZAHIR	P.K. VERMA (AAG 3)
65.	CWJC/10501/2022 COMP.RETIR., GAZET	2	SANDEEP KUMAR vs THE STATE OF BIHAR AND ORS	RAJAT KUMAR TIWARY DEEPIKA SHARMA	VINAY KIRTI SINGH (GA2)
66.	CWJC/10503/2022 DISCP.PROC., GAZET	10	RANJAN PRASAD SAMAYAR vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN	VIKASH KUMAR (SC11)
67.	CWJC/10583/2022 SELECTION , NON GA	3	ADARSH RAJ AND ORS vs THE BIHAR STAFF SELECTION COMMISSION AND ORS	ALKA VERMA	SHEO SHANKAR PRASAD (SC8) SATYAM SHIVAM SUNDARAM LALIT KISHORE SATYABIR BHARTI
68.	CWJC/10650/2022 SELECTION , POLIC	2	KARAN SINGH vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR MISHRA SHIVPUJAN SAHAY UJJWAL KUMAR JITENDRA KUMAR GEORGE AJAY KUMAR	SARVESH KUMAR SINGH (AAG 13)
69.	CWJC/10664/2022 REM/DIS/TER, POLIC	3	UTTAM KUMAR vs THE STATE OF BIHAR AND ORS	RAJU GIRI SANTOSH KUMAR MISHRA SANTOSH KUMAR MISHRA HARSH VARDHAN HARSH RAJ	MD. NADIM SERAJ (GP 5)
70.	CWJC/10736/2022 SELECTION , POLIC	3	YASHVEER KUMAR vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH	MANISH KUMAR (GP4)
71.	CWJC/10776/2022 REM/DIS/TER, NON G	2	KALYANI SINHA @ KALYANI SINGH vs THE STATE OF BIHAR AND ORS	SHYAM KISHORE SINHA	GYAN PRAKASH OJHA (GA7)
72.	CWJC/10782/2022 REM/DIS/TER, NON G	2	RAJNANDANI vs THE STATE OF BIHAR AND ORS	RAM SEVAK CHOUDHARY PUJA KUMARI	KAMESHWAR PD. GUPTA (GP10)
73.	CWJC/10897/2022 REM/DIS/TER, POLIC	4	DHANESH KUMAR vs THE STATE OF BIHAR AND ORS	UDAY KUMAR SUBHEN SARKAR	MD. NADIM SERAJ (GP5)

74.	CWJC/10954/2022 REM/DIS/TER, NON G	2	BIPIN KUMAR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	KUMAR ALOK (SC7)
75.	CWJC/11005/2022 REM/DIS/TER, NON G	2	SUNITA DEVI vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA SRIPRIYA SINHA PRAMOD KUMAR SINGH AMIT KUMAR	PRASANT PRATAP (GP 2)
76.	CWJC/11165/2022 REM/DIS/TER, POLIC	2	MD. BASIT KHAN vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA KUMAR KAUSHLENDRA EBRAHIM KABIR	MANISH KUMAR (GP4)
77.	CWJC/11226/2022 REM/DIS/TER, NON G	4	ASMINA KHATOON vs THE STATE OF BIHAR AND ORS	NAVJOT YESHU KISHAN KUMAR ALOK KUMAR SINGH	MD. RAISUL HAQUE (SC10) BINOD KUMAR YADAV
78.	CWJC/11343/2022 DISCP.PROC., NON G	2	OM PRAKASH SINGH @ OM PRAKASH KUMAR vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR	VIVEK PRASAD (GP7)
79.	CWJC/11452/2022 SELECTION , NON GA IA-1/2024 () MISC	2	MANISH CHANDRA vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR	P.K. VERMA (AAG3) NIKESH KUMAR
80.	CWJC/11562/2022 SELECTION , HEALT IA-1/2024 () AMENDMENT IA-2/2024 () ADDING PARTY	9	VIVEKANAND JHA AND ANR vs THE STATE OF BIHAR AND ORS	RANJIT KUMAR YADAV PRAVASHANKAR MISHRA DEEPAK SINHA PRAKASH KUMAR RENU JHA	MANISH KUMAR (GP 4) NIKESH KUMAR
With 80.1	CWJC/882/2022 SELECTION , HEALT	5	RAM REKHA PANDEY AND ANR vs THE STATE OF BIHAR, AND ORS	ARPANA KUMARI BAJARANGI LAL PRAMOD KUMAR PRASAD MAYANK SINGH VIDYAPATI	RAJESHWAR SINGH (GA 10)
81.	CWJC/11591/2022 REM/DIS/TER, NON G	3	MANORANJAN SINGH @ MANORANJAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	ANJANI KUMAR (AAG4)
82.	CWJC/11618/2022 REM/DIS/TER, GAZET	2	RANJIT @ RANJEET PRASAD SINGH vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR KANISHK KAUSTUBH YOGESH KUMAR KUNDAN KUMAR	SHEO SHANKAR PRASAD (SC8)
83.	CWJC/11665/2022 SELECTION , POLIC	2	SUBODH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	P.K. VERMA (AAG3)
84.	CWJC/11677/2022 SALARY, NON GAZETT IA-1/2023 ()	2	ANIL KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	RAKESH NARAYANSINGH DIWAKAR VIKASH BHARTI	P.K. VERMA (AAG3)
85.	CWJC/11833/2022 REM/DIS/TER, POLIC	4	DEVENDRA KUMAR YADAV vs THE STATE OF BIHAR AND ORS	RAJU GIRI SANTOSH KUMAR MISHRA HARSH VARDHAN HARSH RAJ	MD. N.H. KHAN (SC1)
86.	CWJC/11868/2022 INCR/W.HOLD, BOARD	2	BASANT KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SINHA SEEMA	SUBHASH PRASAD SINGH (GA 3) VINAY KIRTI SINGH KUNAL TIWARY VIKASH CHANDRA SRIVASTAVA
87.	CWJC/11897/2022 SELECTION , POLIC	2	INDRADEO KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR RITESH KUMAR	P.K. VERMA (AAG3)
88.	CWJC/11909/2022 REM/DIS/TER, POLIC	2	RAGHUVANSH KUMAR SHANDILYA vs THE STATE OF BIHAR AND ORS	RAJU GIRI SANTOSH KUMAR MISHRA	P.K. VERMA (AAG3)
89.	CWJC/11916/2022 REM/DIS/TER, NON G	2	PRIYANKA DEVI @ PRIYANKA KUMARI vs THE STATE OF BIHAR AND ORS	SIDDHARTH ADITYA AMISH KUMAR	SMT. KUMARI AMRITA (GP3)
90.	CWJC/11920/2022 PROMOTION , NON G	2	SUNITA SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SARVOTTAM KUMAR RAJ KUMAR	PAWAN KUMAR (A.C. TO A.G.)

91.	CWJC/12023/2022 REM/DIS/TER, OTHER	2	RAJ KUMAR vs THE UNION OF INDIA AND ORS	ANANT KUMAR MISHRA SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR	ADDITIONAL SOLICITOR GENERAL KANAK VERMA
92.	CWJC/12087/2022 OTHERS, HEALTH SER	3	MANOJ KUMAR RAI vs THE STATE OF BIHAR AND ORS	SHANTI PRATAP SURENDRA KUMAR AKASH SHANKAR NAUSHEEN FATMA	BINOD KR. YADAV (SC18) ANSUL AWADHESH KUMAR PANDIT
93.	CWJC/12107/2022 REM/DIS/TER, NON G IA-1/2024 () AMENDMENT	2	GAYTRI DEVI vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR PANKAJ PRATIYUSH KUMAR	SMT. KUMARI AMRITA (GP3)
94.	CWJC/12128/2022 PROMOTION , NON G	3	MADAN PRASAD SINGH vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD	KAMESHWAR KUMAR (GP17) DR. ANAND KUMAR
95.	CWJC/12256/2022 OTHERS, NON GAZETT	2	MONI KUMARI vs THE STATE OF BIHAR AND ORS	MURLIDHAR MISHRA	S.K. MANDAL (SC3)
96.	CWJC/12289/2022 PAY SCALES , NON G	2	NIRAJ KUMAR NIRALA AND ORS vs THE STATE OF BIHAR AND ORS	DR. HARENDRA NATH OJHA JITENDRA KUMAR SINGH	SUSHIL KUMAR (SC22)
97.	CWJC/12342/2022 REM/DIS/TER, OTHER	3	PAWAN KUMAR vs THE UNION OF INDIA AND ORS	SHANKAR KUMAR CHOUDHARY SIDDHARTH ADITYA AMISH KUMAR	ADDITIONAL SOLICITOR GENERAL RADHIKA RAMAN PRADEEP KUMAR RAM TUJABH SINGH AWADHESH KUMAR PANDEY
98.	CWJC/12433/2022 SELECTION , NON GA	2	KUMAR GAURAV vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR MISHRA ASHOK KUMAR	ANANT PRASAD SINGH (SC 15) SANJAY PANDEY
99.	CWJC/12511/2022 REM/DIS/TER, POLIC	2	VIMAL KUMAR vs THE STATE OF BIHAR AND ORS	UPENDRA MISHRA SANJEEB KUMAR SANJU	MD. NADIM SERAJ (GP 5)
100.	CWJC/12588/2022 COMP.RETIR., BOARD	3	KUNDAN KUMAR SINHA vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN	SMT. BINITA SINGH (SC28) GYAN SHANKAR LALIT KISHORE SATYABIR BHARTI
101.	CWJC/12619/2022 PAY SCALES , NON G	2	NARESH PRASAD vs THE STATE OF BIHAR AND ORS	MANAGER SAH	SARVESH KUMAR (GP 24)
102.	CWJC/12765/2022 REM/DIS/TER, NON G IA-1/2025 () AMENDMENT	4	ARUN SAFI vs THE SECRETARY-CUM-APPELLATE AUTHORITY, AND ORS	RAVINDRA KUMAR SINGH ASHOK KUMAR KARNA	SYED IQBAL AHMAD (SC 26)
103.	CWJC/12766/2022 PROMOTION , NON G	2	RABINDRA KUMAR SHARAN vs THE STATE OF BIHAR AND ORS	JAI PRAKASH VERMA SURESH KUMAR ARBIND KUMAR	ANANT PRASAD SINGH (SC 15)
104.	CWJC/12788/2022 REM/DIS/TER, NON G	3	POONAM KUMARI vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR SINHA	GYAN PRAKASH OJHA (GA 7)
With 104.1	CWJC/1952/2022 SELECTION , NON GA	2	PUSHPA KUMARI @ PUSHPA DEVI vs THE STATE OF BIHAR AND ORS	AJIT KUMAR DINKAR KUMAR	MD. RAISUL HAQUE (SC10) ANIRUDH KUMAR SINHA
105.	CWJC/12831/2022 REM/DIS/TER, POLIC	2	BIJAY NAT vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH SHRUTI SINHA EBRAHIM KABIR	MD. NADIM SERAJ (GP5)
106.	CWJC/12886/2022 SELECTION , NON GA	3	LALITA KUMARI @ LALITA DEVI vs THE STATE BIHAR AND ORS	SANTOSH KUMAR SINGH	SMT. KUMARI AMRITA (GP3)
107.	CWJC/12964/2022 SEL , GAZETTED SER	11	DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	HARSH SINGH KAMAL KISHOR SINGH RAJU GIRI HARSH VARDHAN	MD. NADIM SERAJ (GP5) SANJAY PANDEY
108.	CWJC/13011/2022 RGL.AD-HOC., NON G	3	RANJEET PRASAD vs THE STATE OF BIHAR AND ORS	NAJMUL HODA DR. RAJENDRA PRASAD RATNESHWAR PRASAD	SHEO SHANKAR PRASAD (SC8)
109.	CWJC/13014/2022 REM/DIS/TER, NON G	4	SHEELA KUMARI vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR SINGH	SAJID SALIM KHAN (SC 25)

110.	CWJC/13027/2022 HONORAR/OT , NON G	2	NISHA GUPTA vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR KUMUD KISHORE	AJAY (GA5)
111.	CWJC/13114/2022 REM/DIS/TER, BOARD	2	KUNDAN SINGH vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR	S. RAZA AHMAD (AAG 5) SHAILENDRA KUMAR SINGH
112.	CWJC/13125/2022 REM/DIS/TER, NON G	2	KRISHNA KANT YADAV vs THE STATE OF BIHAR AND ORS	MANISH KUMAR MANOJ KUMAR JHA INDRASHAN KUMAR	VIKASH KUMAR (SC11) SHAILENDRA KUMAR SINGH
113.	CWJC/13208/2022 SALARY, NON GAZETT	4	DILEEP KUMAR SINHA vs THE STATE OF BIHAR AND ORS	RAVINDRA KR SINHA NO.2	SAJID SALIM KHAN (SC 25)
114.	CWJC/13220/2022 OTHERS, HEALTH SER IA-1/2024 () MISC IA-2/2024 () AMENDMENT	2	DR. PREMCHANDRA PRASAD vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR YOGESH KUMAR	RAMADHAR SINGH (GP 25) UDAY CHAND PRASAD
115.	CWJC/13242/2022 REM/DIS/TER, NON G	2	BIR BHAJAN YADAV vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR MISHRA	M. NASRUL HUDA KHAN (SC 1)
116.	CWJC/13256/2022 DISCP.PROC., BOARD	4	CHANDRASHEKHAR KUMAR vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI	YOGENDRA PRASAD SINHA (AAG 7) DEVI DAS SRIVASTAVA
117.	CWJC/13405/2022 REM/DIS/TER, BOARD	6	RANJEET KUMAR MISHRA vs BIHAR SCHOOL EXAMINATION BOARD AND ORS	BINODANAND MISHRA SANDEEP KUMAR GUNJAN KUMAR JHA	LALIT KISHORE GYAN SHANKAR SATYABIR BHARTI
118.	CWJC/13427/2022 SELECTION , NON GA	3	PRATAP KUMAR vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR	AWANISH NANDAN SINHA (GP 21)
119.	CWJC/13447/2022 REM/DIS/TER, POLIC	2	JAI DEEP SINGH vs THE STATE OF BIHAR AND ORS	RAM YASH SINGH GAURI SHANKAR THAKUR	MD. NADIM SERAJ (GP5)
120.	CWJC/13474/2022 SELECTION , NON GA	2	RAJESH KUMAR TIWARI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR TIWARI RAJNISH SHANDILYA MURARI NARAIN CHAUDHARY VIJAY KUMAR SABIHA HAYAT BRAHMANAND KUMAR	PRABHAT KUMAR VERMA (AAG 3)
121.	CWJC/13588/2022 RGL.AD-HOC., NON G	2	SUDHA RANI vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR	PRASHANT PRATAP (GP2)
122.	CWJC/13593/2022 DISCP.PROC., POLIC	2	BISESHWAR SHUKLA vs THE STATE OF BIHAR AND ORS	SURENDRA MISHRA	MANISH KUMAR (GP4) CHAITANYA SWAROOP
123.	CWJC/13649/2022 SELECTION , NON GA IA-1/2025 () MISC	3	NAJMUL HAQUE vs THE STATE OF BIHAR AND ORS	MD. ATAUR RAHMAN ANISUR RAHMAN	DHURJATI KR. PRASAD (GP14)
124.	CWJC/13667/2022 REM/DIS/TER, NON G	2	SARASWATI DEVI vs THE STATE OF BIHAR, AND ORS	TEJ PRATAP SINGH PATANJALI RISHI	AJAY (GA 5)
125.	CWJC/13775/2022 PROMOTION , BOARD	3	PRAMOD KUMAR DWIVEDI AND ORS vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR SANJAY KUMAR SHARMA BIBHUTI NARAYAN	AJAY (GA5) BASHISHTHA NARAYAN MISHRA PRINCE KUMAR MISHRA
126.	CWJC/13834/2022 COMP.RETIR., NON G	2	RAKESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	TEJ NARAYAN SINGH	RISHI RAJ SINHA (SC 19)
127.	CWJC/13847/2022 DISCP.PROC., GAZET IA-1/2023 ()	2	ARVIND KUMAR vs THE STATE OF BIHAR AND ORS	SHAHABUDDIN AZEEM @ S. AZEEM PUSPANJALI SHARMA	MANISH KUMAR (GP4)
128.	CWJC/13854/2022 REM/DIS/TER, NON G	2	NISHA KUMARI vs THE STATE OF BIHAR AND ORS	SUBHASH KUMAR PRIYESH KUMAR JAISWAL	MD. RAISUL HAQUE (SC10)
129.	CWJC/13926/2022 OTHERS, NON GAZETT	3	MD. IMTEYAZ AHMAD AND ORS vs THE UNION OF INDIA AND ORS	NAVJOT YESHU KISHAN KUMAR ALOK KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL SMT. KUMARI AMRITA (GP3) ANSHUMAN SINGH RAKESH KUMAR NO.1
130.	CWJC/13950/2022 PROMOTION , NON G	2	VIJAY KUMAR GUPTA AND ORS vs THE STATE OF BIHAR AND ORS	TRIBHUWAN NARAYAN	SUNIL KUMAR MANDAL (SC 3) SURYA NILAMBARI

131.	CWJC/13996/2022 REM/DIS/TER, POLIC	3	SI SANDEEP KUMAR @ SANDEEP KUMAR vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR AYUSH KUMAR YOGESH KUMAR KANISHK KAUSTUBH SHIKHAR MANI	SHEO SHANKAR PRASAD (SC 8)
132.	CWJC/14020/2022 DISCP.PROC., GAZET	3	MD. KAMAL ASHRAF vs THE STATE OF BIHAR AND ORS	KISHORE KUNAL DEEPAK KUMAR	KUMAR MANISH (SC 5)
133.	CWJC/14024/2022 OTHERS, NON GAZETT	3	CHANDAN KUMAR vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR	KUMAR ALOK (SC7)
134.	CWJC/14129/2022 REM/DIS/TER, NON G	2	ARTI KUMARI vs THE STATE OF BIHAR AND ORS	AJEET SINGH	SMT. KUMARI AMRITA (GP3)
135.	CWJC/14140/2022 DISCP.PROC., POLIC	2	BHARAT NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH PRABHOJOT SINGH	SHEO SHANKAR PRASAD (SC 8)
136.	CWJC/14145/2022 DISCP.PROC., GAZET	2	AJAY KUMAR THAKUR vs THE STATE OF BIHAR AND ORS	MANOJ PRIYADARSHI AMIT KUMAR SINGH	ARVIND UJJWAL (SC4) RAM KINKER CHOUBEY SHAILENDRA KUMAR SINGH
137.	CWJC/14157/2022 DISCP.PROC., NON G	3	LEELA KANT JHA vs THE STATE OF BIHAR AND ORS	SARVESHWAR TIWARY	KUMAR ALOK (SC 7)
138.	CWJC/14160/2022 SELECTION , NON GA	4	JITENDRA KUMAR AND ANR vs THE BIHAR STAFF SELECTION COMMISSION AND ORS	ALKA VERMA NANDITA KUMARI	SHEO SHANKAR PRASAD (SC 8) SATYAM SHIVAM SUNDARAM SATYAM SHIVAM SUNDARAM
139.	CWJC/14308/2022 REM/DIS/TER, OTHER IA-1/2022 () AMENDMENT	3	BIMLESH KUMAR AND ANR vs THE UNION OF INDIA AND ORS	MUNNA PD DIXIT (M.P. DIXIT) SWASTIKA SANJAY KUMAR CHAUBEY VIKASH KUMAR	ADDITIONAL SOLICITOR GENERAL SIDDHARTHA PRASAD ABHAY SHANKAR JHA DEEPAK KUMAR (SR.CGC) HARERAM SINGH (CGC)
140.	CWJC/14449/2022 REM/DIS/TER, NON G	3	BRAJ MOHAN CHAUDHARY vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	VINAY KIRTI SINGH (GA 2)
141.	CWJC/14734/2022 REM/DIS/TER, POLIC	3	MANTU KUMAR vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR THAKUR GIRIJISH KUMAR	MD. N.H. KHAN (SC1)
142.	CWJC/14763/2022 DISCP.PROC., GAZET	6	MD. SALAHUDDIN KHAN vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY MADAN KUMAR ABHISHEK KUMAR	P.K. VERMA (AAG3) VIVEK ANAND KUMAR SANJAY PANDEY
143.	CWJC/14819/2022 REM/DIS/TER, NON G	3	KRISHNANANDAN SINGH vs THE STATE OF BIHAR AND ORS	SHIV KUMAR	PRASANT PRATAP (GP 2)
144.	CWJC/14964/2022 SELECTION , POLIC	2	MAMTA KUMARI vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH RADHA KRISHNA JITENDRA KUMAR SINGH	MANISH KUMAR (GP4) SANJAY PANDEY
145.	CWJC/14989/2022 OTHERS, NON GAZETT	2	SHIV SHANKAR CHAUDHARI AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR JAY PRAKASH SINGH	KAMESHWAR KUMAR (GP 17)
146.	CWJC/15001/2022 REM/DIS/TER, POLIC	3	SHIV KUMAR vs THE STATE OF BIHAR AND ORS	PRASHANT SINHA RISHI RAJ RAMAN	MD. NADIM SERAJ (GP 5)
147.	CWJC/15056/2022 REM/DIS/TER, POLIC	2	ADITYA KUMAR MANJHI vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR SHRUTI SINHA EBRAHIM KABIR SUMIT KUMAR JHA RIYA GIRI	PRABHAT KUMAR VERMA (AAG 3)
148.	CWJC/15061/2022 REM/DIS/TER, POLIC	2	ASHISH ANAND vs THE STATE OF BIHAR AND ORS	PRASHANT SINHA RISHI RAJ RAMAN	SHEO SHANKAR PRASAD (SC8)
149.	CWJC/15215/2022 SUSPENSION , NON G	4	WAKIL PRASAD SINGH vs THE STATE OF BIHAR AND ORS	RAJKUMAR RAJESH	MD. KHURSHID ALAM (AAG12)
150.	CWJC/15370/2022 REM/DIS/TER, BOARD IA-1/2024 () SUBSTITUTION	1	SURENDRA PRASAD vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RUDRANK SHIVAM SINGH RAUSHAN	KAMESHWAR KUMAR (GP17) GYAN SHANKAR LALIT KISHORE SATYABIR BHARTI

FOR HEARING

151.	SA/83/2007 SA	13	SHIVLALA SINGH ALIAS SHIVLAL SINGH vs INDRAJEET SINGH AND ORS	PUSHKAR NARAIN SHAHI JITENDRA KISHORE VERMA	ARVIND KUMAR JHA
PTHD					
152.	SA/179/2007	5	MUNSHI SOREN AND ORS vs SAMAR MURMU AND ORS	RAJIB RANJAN JHA	BRIJ NANDAN PRASAD JANKI NANDAN PRASAD
PTHD					
153.	SA/253/2007 SA	10	BHAWESH MISHRA vs UDAY KANT JHA	PRABHAS RANJAN SURENDRA KISHORE THAKUR ASHOK KUMAR PRASAD RAVI BHATIA MAKARDHWAJ UPADHYAY KUSHAGRA KUSH	DHIRENDRA NATH JHA ABHAY KUMAR
PTHD					
154.	SA/51/2006 SA	18	MOST.TARAMUNI @ MOST.TARAMUN K vs RAJENDRA OJHA AND ORS	MRITUNJAY KUMAR TIWARY	ASHOK KUMAR SATISH KUMAR UMESHANAND PANDIT MITHILESH KUMAR SINHA
155.	SA/137/2006 SA	7	MD.AKIL AND ANR vs BIBI RABIA KHATOON AND ORS	VIJAY KUMAR VERMA VIJAY KUMAR VERMA NAMRATA MISHRA ARCHANA JHA NARENDAR KUMAR JHA NAMRATA MISHRA	ANAMUL HAQUE MD.RAHMATULLAH MD.RAHMATULLAH
156.	SA/21/2007	10	SADANAND MANDAL vs LUXMI KANT AND ORS	SWAPNIL KUMAR SINGH RANJAN KUMAR DUBEY SWAPNIL KR.SINGH BHOLA PRASAD TARUN PD.MANDAL	AJIT KR. SINGH NO.2 MANOJ KUMAR JHA MANOJ KUMAR JHA
157.	SA/52/2007 SA	10	SUKDEO OJHA AND ORS vs SHEO SHANKER OJHA AND ORS	R.S.DUIVEDI RAKESH SINGH L.L.PANDEY BHANU PRATAP SINGH SHAILENDRA KUMAR DUIVEDI R.K.DUBEY	RADHA MOHAN PANDEY SATISH KUMAR ASHOK KUMAR SATISH KUMAR
158.	SA/80/2007 SA	3	MD. QASIMUDDIN AND ORS vs AFTAB ALAM,	DEEPAK KUMAR SINGH MD. ATAUL HAQUE ABDUL AZIZ	MD. NIZAMUDDIN BINOY KUMAR
159.	SA/88/2007 SA	9	SMT.KIRAN DEVI vs PARMANAND MANDAL AND ORS	R.S.DUIVEDI SHAILENDRA KUMAR DUIVEDI RANJAN KUMAR DUBEY L.L.PANDEY	MRITUNJAY PRASAD SINGH-2
160.	SA/129/2007 SA	1	RAJENDRA PRASAD RAI vs RAMCHANDRA SHARMA AND ORS	RAVI KUMAR RAMAKANT SHARMA	SANJAY KUMAR KAMALA KANT TIWARY SHAILENDRA KUMAR CHOUBEY PURUSHOTTAM NARAYANMISHRA
161.	SA/132/2007	12	BHIM SINGH vs DIPAK KUMR SINGH @ INDERJIT KOIRI AND ORS	RADHA MOHAN PANDEY ASHOK KUMAR RINA SINHA NAVIN KUMAR SINHA	PARASHURAM SINGH GIRIDHAR KUMAR SUSHIL KUMAR OJHA SUSHIL KUMAR OJHA PARASHURAM SINGH VIKALP VIKALP NEHA KUMARI VINAY KUMAR SINGH CHANDRA MOHAN SINGH SANDEEP KUMAR MANDAL
162.	SA/204/2007	5	VIVEKA NAND SHARMA @ GULAB SHARMA vs CHHATISH THAKUR AND ANR	SHAILENDRA KR. DWIVEDI LAKSHMAN LAL PANDEY RAVI SHANKER DUIVEDI RANJAN KR. DUBEY	LALAN KUMAR RAKESH RANJAN LALAN KUMAR

163.	SA/247/2007 SA	11	SARIF ANASHARI AND ORS vs SLIM ANSARI AND ORS	CHANDRA KANT	RANJAN KUMAR DUBEY RAKESH CHANDRA R.S.DWIVEDI LAKSHMAN LAL PANDEY R.S.DWIVEDI SHAILENDRA KUMAR DWIVEDY RANJAN KUMAR DUBEY LAKSHMAN LAL PANDEY SANGEETA SHARMA SHAILENDRA KUMAR DWIVEDY PARTH GAURAV SUBHASH CHANDRA MISHRA AMOL RAJ RAJIV SHANKAR DVIVEDI PARTH GAURAV GARGI KUMAR SAURAV ASHWINI SINGH
164.	SA/166/2008 SA	5	DEOMURTI KUER AND ORS vs DULHIN ABHIRAJI DEVI AND ANR	RAVI SHANKER DWIVEDI L.L. PANDEY RANJAN KUMAR DUBEY SHAILENDRA KUMAR DWIVEDI L.L. PANDEY PARTH GAURAV SANGEETA SHARMA RAKESH CHANDRA	SATISH KUMAR MD.WALIUR RAHMAN GIRIDHAR KUMAR BINOD KUMAR SINGH ANIL KUMAR SINGH
165.	SA/190/2008 SA	7	SHANKAR CHOUDHARY AND ORS vs BINOD PATHAK AND ORS	RAVI SHANKAR DUIVEDI UDAY PRATAP SINGH CHANDRA KANT SHAILENDRA KR. DUIVEDI SANJEEV KUMAR-1 RANJAN KR. DUBEY ASHOK KUMAR LAKSHMAN LAL PANDEY SHAILENDRA KR. DUIVEDI RANJAN KR. DUBEY LAKSHMAN LAL PANDEY RAVI BHATIA RAKESH KUMAR PRAKRITI PRAKASH	HARENDRA PRASAD SINGH AKSHAY LAL PRASAD SANJEEV KUMAR JHA RAKESH CHANDRA PARTHA SARTHY AJIT KUMAR DHANANJAY KUMAR UPADHYAY DHANANJAY KR.UPADHYAY SANDEEP KUMAR
166.	SA/410/2008 SA	11	MANOJ KUMAR @ LAL BABU RAM, AND ORS vs THE STATE OF BIHAR AND ORS	SHYAMESHWAR DAYAL SURENDRA KISHORE THAKUR DAYA SHANKER PRASAD SINHA DAYA SHANKER PRASAD SINHA	UDAY SHANKAR SHARAN SINGH
167.	SA/424/2008 SA	2	BAIDYANATH SAH AND ORS vs MURARI SHARAN	NEERAJ KUMAR @ SANIDH RANJANA SINHA RANJANA SINHA	ARVIND KUMAR VERMA
168.	SA/426/2008 SA	4	RAMAN PANDEY AND ORS vs SHAWITRI PANDEY AND ORS	RABINDRA KUMAR CHOUBEY PRASHANT KR.CHOUDHARY PRASHANT KR.CHOUDHARY MINU KUMARI	RAJESH KUMAR MISHRA NALIN VILOCHAN TIWARY SOURENDRA PANDEY VARUN KRISHNA SINGH VARUN KRISHNA SINGH RAJESH KUMAR MISHRA
169.	SA/467/2008 SA	7	SITLA DEVI vs MOSTT. RUKMINA DEVI AND ORS	ANIL KUMAR ROY	RANG NATH CHOUBEY

170.	SA/59/2009 SA	15	BIMLA DEVI vs PRAKASH SAH AND ORS	SANJAY KUMAR GHOSHARVEY TARKESHWAR PRASAD VERMA RAJ KISHORE PANDIT RAJ KISHORE PANDIT	KRISHNA MOHAN MANOJ KUMAR PRAVEEN KUMAR PRAVEEN KUMAR NIHAR NANDAN AMBASTA SANJAY KUMAR PANDEY PRAVEEN KUMAR PARTH GAURAV GOVIND RAJ SHAHI MANOGYA SINGH ASHUTOSH KUMAR PANDEY
With 170.1	SA/60/2009 SA	21	SIROMANI DEVI AND ORS vs NATHO DEVI AND ORS	SANJAY KUMAR GHOSARVEY RAJ KISHORE PANDIT RAJ KISHORE PANDIT TARKESHWAR PRASAD VERMA	KRISHNA MOHAN PRAVEEN KUMAR PRAVEEN KUMAR SANJAY KUMAR PANDEY MANOJ KUMAR PRAVEEN KUMAR PARTH GAURAV GOVIND RAJ SHAHI MANOGYA SINGH ASHUTOSH KUMAR PANDEY
171.	SA/145/2009 SA	11	MOST. INDRA DEVI @ HABA DEVI AND ORS vs RAM BILASH MANDAL	MANU SHANKER MISHRA RAJANI KANT MISHRA RAJANI KANT MISHRA SURESH MISHRA SURESH MISHRA SURESH MISHRA	AMAR NATH JHA CHANDRA SHEKHAR VERMA RADHA MOHAN PANDEY ASHUTOSH KUMAR ASHUTOSH KUMAR RAJESH KUMAR PANDEY RAJESH KUMAR PANDEY
172.	SA/167/2009 SA	20	MD. MOIN AND ORS vs MD. MOJAMIL AND ORS	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DHANANJAY KUMAR GUPTA	BRIJ NANDAD PRASAD MD. ZIAUL QUAMAR JANKI NANDAN PRASAD ALOK RANJAN RAJEEV RANJAN MANISH KUMAR SHYAM KISHOR DAS JITENDRA KUMAR GIRI
173.	SA/272/2009 SA	5	SUDARSHAN CHAUDHARY, AND ANR vs PURANWASHI CHAUDHARY AND ORS	AKHOURI VIPIN BIHARI SHRIVASTAVA BISHWA NATH CHAUDHARY SHYAM BIHARI SINGH	JITENDRA PRASAD SINGH
174.	SA/410/2009 SA	6	NAND KISHORE MANDAL AND ORS vs MOST. TARIYA DEVI AND ORS	JITENDRA KISHORE VERMA	BINOD KUMAR SINGH
175.	SA/5/2010 SA	10	ARUN KUMAR vs MOST. GANGIYA DEVI AND ORS. AND ORS	SUDHIR KUMAR AMISH KUMAR TEJ PRATAP SINGH	PRAMOD KUMAR VERMA DIGVIJAY PRATAP SINGH SANJEEV KUMAR
176.	SA/421/2010 SA	15	MAHENDRA YADAV AND ORS. vs PRABHU YADAV AND ORS.	MADAN MOHAN-1 RANJAN KUMAR SINGH RAJESH KUMAR NIRAJ MADAN MD. WALIUR RAHMAN	PRAVEEN KUMAR
177.	SA/644/2010 SA	15	SANICHAR YADAV AND ORS vs SUNITA DEVI @ SUMANTI DEVI, AND ORS	RAJIB RANJAN JHA DHIRENDRA KUMAR VIBHA SINGH ASHUTOSH SINGH	RANJAN KUMAR JHA SUBHASH KUMAR JHA
178.	SA/72/2011 SA	7	RANJAN KUMAR MISHRA AND ORS vs RAM NANDI DEVI AND ORS	DRONACHARYA ARBIND KUMAR MISHRA DRONACHARYA	SUSHIL KUMAR OJHA SUSHIL KUMAR OJHA ASHOK KUMAR ASHOK KUMAR
179.	SA/80/2011 SA	2	SHANTI DEVI vs MOHAN PRASAD	NIRMAL KUMAR SINHA RAKESH AMBASTHA	ANISH CHANDRA SINHA

180.	SA/151/2011 SA	3	THE STATE OF BIHAR THROUGH T vs SHYAMA DEVI	PANKAJ KUMAR PANKAJ KUMAR (AC TO GA8)	BINIT KUMAR CHANDAN KUMAR VERMA MANOJ KUMAR SINGH ASHOK KUMAR
181.	SA/221/2011 SA	12	BUNDI CHAUDHARY vs PHULWA DEVI AND ORS	SURENDRA KISHORE THAKUR ABBAS HAIDER RANJAY KUMAR SINGH KRISHNA DEO RAJ	ARGHESH KUMAR NIKHAT PERVEEEN PANKAJ KUMAR SHRUTI SINHA RAM SHANKAR KUMAR
182.	SA/283/2011 SA	2	LAL BACHAN RAM vs SRI MATI KALAWATI AND ORS	RAJANI KANT PANDEY ACHHAIBAR SINGH SANJAY KUMAR SINGH MAZHARUL HASSAN PANCHAM LAL JAISWAL AMIT RAJENDRA SINGH RANJAY KUMAR HASNAIN HAIDER AZHAR HUSSAIN ARSHAD ALAM	VINOD KUMAR SETH RAJESH KUMAR NARENDRA KUMAR KAUSHAL KISHOR
183.	SA/300/2011 SA	9	BABULAL MALLAH AND ORS vs MOST. DHANESHWARI DEVI AND ORS	RANJAN KUMAR DUBEY RAKESH CHANDRA RAJIV SHANKAR DVIVEDI SANGEETA SHARMA SANGEETA SHARMA PARTH GAURAV ASHUTOSH KUMAR PANDEY RAHUL KUMAR	RAJANI KANT PANDEY
184.	SA/423/2011 SA	5	KASIM KHAN vs MOHAMADIN KHAN AND ORS	WASI AHMAD KHAN	VIJAY KR SINGH NO. 1 ADITYA NATH JHA
185.	SA/438/2011 SA	9	NALANDA DISTRICT ADVOCATE ASSO vs SRI KRISHNA PD. SINGH AND ORS	AJAY KUMAR RAVI BHATIA SANJAY KUMAR SHARMA BIRENDRA NARAYAN SHARMA JASHAWIR SINGH ARORA	HANS RAJ BAL BHUSHAN CHOUDHARY DINESHWAR PRASAD SINGH
186.	SA/466/2011 SA	10	SAKIL AHMAD AND ORS vs CHHOTE MIYA @ CHHOTE AHMAD AND ORS	KAUSHAL KISHORE MISHRA	ANIL CHANDRA
187.	SA/561/2011 SA	7	BHARAT CHOUDHARY AND ORS vs NOOR JAHAN KHATOON AND ORS	RAGHAV PRASAD	BABU NANDAN PRASAD DEEPAK KUMAR SINHA
188.	SA/581/2011 SA	12	CHHEDI PRASAD YADAV @ CHHEDI YADAV AND ORS vs SIKANDAR YADAV AND ORS	SUBHASH CHANDRA JHA SACHINDRA KUMAR TIWARY RAKESH KUMAR ANIL KUMAR SINGH RAVI BHATIA MANOJ KUMAR INDRAJEET SINGH	ASHUTOSH JHA NARENDRA PANDEY INDRAJEET SINGH INDESHWARI PRASAD MANDAL BAJARANGI LAL
189.	SA/633/2011 SA	4	UMA DEVI vs PRAKASH SHARMA AND ORS	DR. MANOJ KUMAR	UDAY SHANKAR SHARAN SINGH ANISH CHANDRA SINHA KUNDAN BAHADUR SINGH (SC22) JANKI NANDAN PRASAD NAVIN KUMAR SINHA BRIJ NANDAD PRASAD KRISHNA MURARI RAWT
190.	SA/143/2012 SA	6	SUBHASH CHANDRA MEHTA AND ORS AND ANR vs MANOJ KUMAR	RANJAN KUMAR DUBEY RAKESH CHANDRA RAJIV SHANKAR DVIVEDI	ANJANI KUMAR SHILENDRA KUMAR JHA SUJEET KUMAR TIWARI SWETA RAJ ABHISHEK KUMAR SHREYASH GOYAL RAVI RAJ
191.	SA/159/2012 SA	7	KRISHNA KUMAR GUPTA AND ORS vs GEETA DEVI AND ORS	JITENDRA KISHORE VERMA NAVIN KUMAR PANDEY	DRONACHARYA

192.	SA/171/2012 SA	9	VIVEKANAND PATHAK vs VINAYANAND PATHAK AND ORS	SHAMBHU SHARAN SINGH ASHOK KUMAR PRASHANT KASHYAP USHA KUMARI-1	DINESHWAR MISHRA SURENDRA MISHRA
193.	SA/244/2012 SA	12	PARMILA DEVI vs ANIL KUMAR GUPTA AND ORS	PRAVINA KUMARI	HARISH CHANDRA PATEL DEEPAK KUMAR RAJIV RANJAN
194.	SA/355/2012 SA	9	GOBARDHAN PASWAN AND ORS. vs DROPADI DEVI AND ORS.	RAMA NAND PODDAR	RAJESH KUMAR
195.	SA/409/2012 SA	8	DULESHWARI DEVI vs SRI PASI AND ORS. AND ORS	MD. WALIUR RAHMAN SUSHANT PRAVEER	ANIL KUMAR ROY
196.	SA/479/2012 SA	5	JYOTISH KUMAR JHA @ JYOTISH JHA vs PAWAN KUMAR JHA AND ORS	VIJAY ANAND DHANANJAYA NATH TIWARI DIWAKAR UPADHYAYA	GOPAL KUMAR JHA
197.	SA/343/2013 SA	24	VIJAY PRASAD GUPTA vs DHANLAL SAO AND ORS. AND ORS	DINESH KUMAR SAROJ KUMAR	SHRISHTI RANI SURENDRA KISHORE THAKUR GAJENDRA KUMAR SINGH RAMANUJ TIWARY JAINENDRA KUMAR KUNWAR DIGVIJAY SINGH GAJANAN ARUN BISHWAJEET PANDEY BINOY KUMAR SINHA 1
198.	SA/14/2014 SA	17	DINESH KUMAR AND ORS vs SRI LALLU PRASAD	TILAK SAO RAJESH MOHAN SURAJ NARAIN YADAV SURAJ NARAIN YADAV ANNU SHREE	ARYAN SINHA KUMAR MRITUNJAY NARAIN AWADHESH PRASAD SINHA VIKASH KUMAR
199.	SA/37/2014 CONVE.FROM C.W.J. SA	12	KAPILDEO PASWAN vs PUNAM KUMARI AND ANR.	RANJAN KUMAR DUBEY RAKESH CHANDRA SANGEETA SHARMA	SITA RAM YADAV
200.	SA/248/2014 SA	6	SURUJ SINGH vs THE STATE OF BIHAR THROUGH THE COLLECTOR, BHOJPUR, ARA	BINOD KUMAR SINGH VAGISHA PRAGYA VACAKNAVI	
201.	SA/35/2015 SA	22	NAGAR PANCHAYAT , RAJGIR NALANDA AND ANR vs BHAGWAN SRI RAM JANKI THAKURJI MAHARAJ AND ORS	DEO RAJ KUMAR PRASAD SAVITRI DEVI SUNIL KUMAR MANDAL (SC3) RAJIV RANJAN KR. PANDEY	SHIVAM S.K.MANDAL (SC3) UTSAV KUMAR DEEKSHA SINGH SANJEET KUMAR SINGH
202.	SA/38/2015 SA	7	PREM KUMAR CHOUDHARY vs BIHAR STATE FINANCIAL CROPORATION THROUGH ITS MANAGING DIRECTOR AND ORS	PRASHANT VEDASEN SUBHASH CHANDRA BOSE PAWAN KUMAR RATAN KUMAR	RAJ NANDAN PRASAD VISHESH KUMAR SINGH UMA SHANKAR KUMAR
203.	SA/223/2015 SA	11	SK. MASROOR @ SK. MANSOOR AND ORS vs ZARINA KHATOON AND ORS	DIWAKAR UPADHYAYA	MD.AKRAM NAIYER MD. ANISUR RAHMAN

(AT 2:15 P.M.)

MEDIATION FOR THE NATION DRIVE 2.0

204.	CWJC/8036/2024 CONTIN.SER , NON G	2	RAM KUMARI DEVI vs THE STATE OF BIHAR AND ORS	AMIT ANAND LALAN KUMAR SINGH	STANDING COUNSEL (21)
205.	CWJC/8068/2024 SELECTION , NON GA	2	RAKHI KUMARI vs THE STATE OF BIHAR AND ORS	VAISHNAVI SINGH PRANSHU PURUSHOTTAM KUMAR RITWIK THAKUR	GOVERNMENT PLEADER 6 PIYUSH LALL
206.	CWJC/8083/2024 SELECTION , NON GA	2	REKHA KUMARI vs THE STATE OF BIHAR AND ORS	HRIDAY NARAYAN HARSHIT	GOVERNMENT PLEADER (24)
207.	CWJC/8181/2024 DISCP.PROC., POLIC	2	VIJAY KUMAR SHARMA@ VIJAY SHARMA vs THE STATE OF BIHAR AND ORS	INDU SHEKHAR DWIVEDI	STANDING COUNSEL (25)

208.	CWJC/8187/2024 PROMOTION , GAZETT	2	SHIV NARAYAN CHAUDHARY vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA JHA SHAMBHOO KUMAR SUMAN	3	STANDING COUNSEL 25 VIVEK ANAND KUMAR
209.	CWJC/8277/2024 OTHERS, NON GAZETT	2	SANGEETA VERMA vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR AKANKSHA RAJ UJJAWAL BHUSHAN ADITYA DEV		STANDING COUNSEL (20) VIVEK ANAND KUMAR
210.	CWJC/8322/2024 ALLOW./LTC , NON G	1	UMESH PRASAD GUPTA vs THE STATE OF BIHAR AND ORS	DINESH JHA		GOVERNMENT ADVOCATE (3) RAM KINKER CHOUBEY RAVI RANJAN
211.	CWJC/8362/2024 SALARY, NON GAZETT	2	ANISA KUMARI vs THE STATE OF BIHAR AND ORS	NAMRATA MISHRA CHHOTELAL MISHRA ARCHANA JHA		GOVERNMENT PLEADER (11) RANJEET KUMAR PANDEY

N.B.:- Hon'ble Court may again take up left over cases of 10:30 A.M. after 2:15 P.M. cases.

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 111 (AT 10:30 A.M.)
Mr. Justice R. P. Mishra

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ORDERS (ON OFFICE NOTES)		
1.	CR. MISC./72841/2025 318(4),316(2),3(5 R.BAIL-1	4	PRAVEEN KUMAR JHA @ RAKESH JHA vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	JITENDRA KUMAR SINGH SANJEEV KUMAR JHA
2.	CR. MISC./3018/2026 364(A),302, R.BAIL-1	1	ASHIKI KUMAR vs THE STATE OF BIHAR	VINOD GAUTAM	NITYA NAND TIWARY
3.	CR. MISC./3154/2026 30(a),41(1), R.BAIL-1	1	ADITYA JAISWAL @ BUNTY JAISWAL vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	NIRMALA KUMARI
4.	CR. MISC./4235/2026 310(2), R.BAIL-1	1	AVINASH KUMAR @ AVINASH BHARTI @ ABHINASH KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	PAWAN KUMAR CHAURASIA
5.	CR. MISC./4408/2026 80,3(5) R.BAIL-1	1	VISHNU SHANKAR TIWARI vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH NEERAJ KUMAR RITIK SHAH KUMARI KALPANA MISHRA	PRONOTI SINGH
6.	CR. MISC./4837/2026 30(a),32(3) R.BAIL-1	1	NIRANJAN KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	PRONOTI SINGH
7.	CR. MISC./5733/2026 385,387, R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	RAM SEVAK CHOUDHARY
8.	CR. MISC./5757/2026 115(1),126(2),85 R.BAIL-1	1	MUKESH KUMAR PANDIT vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH	NAVIN KUMAR PANDEY
			FOR ADMISSION - FRESH CASES		
9.	CR. MISC./84174/2025 310(4),310(5), R.BAIL-1	1	MD. ALIAMAD @ MD. ALIADAM vs THE STATE OF BIHAR	MD HARUN QUARESHI	MANOJ KUMAR
10.	CR. MISC./1248/2026 80(2),85,3(5) R.BAIL-1	1	GAURAV PASWAN @ GORA PASWAN @ GAURAV PASWAN GORA @ GORA vs THE STATE OF BIHAR	YOGESH KUMAR	RAM SUMIRAN RAI RANJAY KUMAR SINGH CHANDRA KISHORE KUMAR
11.	CR. MISC./2463/2026 80,85,3(5), R.BAIL-1	1	SAMINA KHATOON vs THE STATE OF BIHAR	KUMAR VIKRAM BINOD KUMAR SINGH	BINOD KUMAR
12.	CR. MISC./2544/2026 401,413,414,34, R.BAIL-1	1	MUKUL @ MAKBUL @ MD MAKBUL vs THE STATE OF BIHAR	PRAMOD KUMAR	RINA SINHA
13.	CR. MISC./5681/2026 25(1-b)a,26,35 R.BAIL-1	1	MUKESH YADAV AND ANR vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR TOOBA HERA	MRITUNJAY KUMAR NIRALA
14.	CR. MISC./5682/2026 392,411 R.BAIL-1	1	MITHUN ALI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	PUSHPA SINHA.1
15.	CR. MISC./5687/2026 115(2),118(1),109 R.BAIL-1	1	KRISHNA SINGH @ KRISHNA KUMAR SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH DIKSHA SINGH	SANJAY KUMAR TIWARY
16.	CR. MISC./5695/2026 137(2),140(1),3(5 R.BAIL-1	1	ANITA DEVI vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD AATIKAH FATEHI BINOD KUMAR SINHA	PAWAN KUMAR CHAURASIA
17.	CR. MISC./5713/2026 334(1),303(2), R.BAIL-1	1	SURAJ PASWAN @ SUKHDEO PASWAN vs THE STATE OF BIHAR	SANJAY KR. SINHA	PRANAV KUMAR
18.	CR. MISC./5716/2026 96 R.BAIL-1	1	PAPPU BIND vs THE STATE OF BIHAR AND ANR	AQUAIB KHAN	PRAMOD KUMAR PANDEY
19.	CR. MISC./5735/2026 331(4),305 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	RAKESH MOHAN SINGH	DAMODAR PRASAD TIWARY

20.	CR. MISC./5755/2026 127(2),318(4),143 R.BAIL-1	1	ABHISHEK SINGH @ ABHISHEK KUMAR SINGH vs THE STATE OF BIHAR	PRABHAKAR SINGH RITIKA KUMARI PRANAV BHASKAR ANUBHAV VATSA SUMIT KUMAR	KUMAR VEERENDRA NARAYAN
21.	CR. MISC./5774/2026 341,323,324,302,3 R.BAIL-1	1	DEEPAK YADAV @ DEEPAK KUMAR YADAV @ PAMMU @ DEEPAK YADV @ PAPPU KUMAR vs THE STATE OF BIHAR	DEWANAND TIWARI AMRESH KUMAR SINHA	SHANTANU KUMAR
22.	CR. MISC./5777/2026 392, R.BAIL-1	1	DHARMENDRA RAI @ DHARMENDRA GOP @ DHARMENDRA RAY vs THE STATE OF BIHAR	RUDAL SINGH DIVYAM KUMAR RAJ BANSH DUBEY	UMA SHANKAR PRASAD SINGH
23.	CR. MISC./5787/2026 303(2),319(2),318 R.BAIL-1	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	ARUN BHARTI AKASH RAJ PRATIK KUMAR RAJIT RANJAN	YOGENDRA KUMAR
24.	CR. MISC./5794/2026 25(1-B)a,26, R.BAIL-1	1	VIKASH YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	ABHAY KUMAR ROY
25.	CR. MISC./5805/2026 25(1-b)a,26,35 R.BAIL-1	1	RAVINDRA KUMAR SINGH vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	ANISH CHANDRA
26.	CR. MISC./5809/2026 140(3), R.BAIL-1	1	DHARMENDRA PAL vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY DR. MANTU KUMAR	PARMANAND KUMAR
27.	CR. MISC./5810/2026 191(1),191(2),109 R.BAIL-1	1	PAPPU MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA MITHILESH KUMAR	GANESH PRASAD SINGH
28.	CR. MISC./5812/2026 103(1),238(a),3(5 R.BAIL-1	1	BIRA MUKHIYA @ BIRA MUKHIA vs THE STATE OF BIHAR	RAJESH KUMAR	ARUN KUMAR PANDEY
29.	CR. MISC./5813/2026 103(2),61(2) R.BAIL-1	1	SAJID vs THE STATE OF BIHAR	NAJEEB AHMAD THAKUR BRAJESH SINGH	ANIL KUMAR SINGH NO. 1
30.	CR. MISC./5814/2026 419,420,379,467,4 R.BAIL-1	1	NILESH SAHU vs THE STATE OF BIHAR	SACHINA ROSHIN JACOB SHASHWAT	AKSHAY LAL PANDIT
31.	CR. MISC./5817/2026 25(1-B)a,26,35, R.BAIL-1	1	AKSHAY KUMAR vs THE STATE OF BIHAR	GAJANAN MISHRA NAVNEET PRABHAKAR	RAJENDRA NATH JHA
32.	CR. MISC./5819/2026 302,120B,34, R.BAIL-1	1	RAMESH RAI @ RAMESH KUMAR RAI vs THE STATE OF BIHAR	SHATRUGHNA PANDEY BIKRAM VISHAL KUMAR	SANJAY KUMAR TIWARY
33.	CR. MISC./5820/2026 8(C),21(b), R.BAIL-1	1	RUPESH KUMAR YADAV @ RUPESH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	NARSINGH TANTI
34.	CR. MISC./5822/2026 191(2),191(3),190 R.BAIL-1	1	VIKKY KUMAR @ GOLU KUMAR vs THE STATE OF BIHAR	RAVI KANT KUMAR	SANJAY KUMAR
35.	CR. MISC./5824/2026 331(4),305, R.BAIL-1	1	SANJAY YADAV @ FUCHO YADAV vs THE STATE OF BIHAR	BIMAL KUMAR JAGRITI RANI	RAM BILASH ROY RAMAN
36.	CR. MISC./5832/2026 303(2),318(4),319 R.BAIL-1	1	AZHAR ANSARI vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	YOGENDRA KUMAR SINGH
37.	CR. MISC./5835/2026 85,80, R.BAIL-1	1	DHARMENDRA KUMAR @ DHARMENDRA SHARMA vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	ANIL KUMAR SINGH NO. 1 DHANDEV KUMAR ATUL KUMAR SUMIT KUMAR GUPTA
38.	CR. MISC./5836/2026 310(4),310(5),317 R.BAIL-1	1	SANJAY DAS vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	CHANDRA SEN PRASAD SINGH
39.	CR. MISC./5838/2026 303(2), R.BAIL-1	1	SAINKI @ SUMIT KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN	NAND KISHORE PRASAD
40.	CR. MISC./5841/2026 191(2),191(3),190 R.BAIL-1	1	VIDYA SAGAR @ VIDYA SAGAR YADAV vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	TARUN PRASAD MANDAL OM PRAKASH MAHARAJ

FOR ADMISSION - FRESH CASES III

41.	CR. MISC./4182/2026 25(1-b)(a),26,35, R.BAIL-1	1	ANUJ GOYAL vs THE STATE OF BIHAR	PRIYA RAJ DIWAKAR PANDEY SANDEEP KUMAR MANDAL DEEPIKA MISHRA	MOHAMMAD SUFYAN
42.	CR. MISC./4222/2026 30(a) R.BAIL-1	1	VIPIN BHAGAT @ BIPIN BHAGAT vs THE STATE OF BIHAR	RAVI RANJAN	LAKSHMI KANT SHARMA
43.	CR. MISC./4249/2026 30(a) R.BAIL-1	1	SHUBHAM KUMAR @ MANU AND ANR vs THE STATE OF BIHAR	MADHAV KUMAR SHAAN KUMAR VIKRAM KUMAR AAYUSH ABHISHEK	NAND KUMAR
44.	CR. MISC./4625/2026 30(a), R.BAIL-1	1	CHANDAN KUMAR @ NEPALI @ CHANDAN THAKUR vs THE STATE OF BIHAR	ARCHNA AANAND BHAVESH KUMAR SAH	KHURSHID ANWAR
45.	CR. MISC./4630/2026 30A R.BAIL-1	1	SENDUL RAI @ RISHU RAI@SANDOOL RAI vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS SHAMBHAWI	RAMESH CHANDRA
46.	CR. MISC./4635/2026 30(a) R.BAIL-1	1	MANTOSH KUMAR @ MANTOSH YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA SHAILEE	MANOJ KUMAR
47.	CR. MISC./4637/2026 30(a), R.BAIL-1	1	KISHORI SAHANI vs THE STATE OF BIHAR	VISHAL PRASAD TRIPTI SINGH SANAYA RAJ UPENDA SAHANI	RAMESH CHANDRA
48.	CR. MISC./4638/2026 Regular Bail Matt R.BAIL-1	1	SATISH KUMAR vs THE STATE OF BIHAR	KHUSHI AWADH RASHMI SHARMA JITENDRA NARAIN SINHA	NAGENDRA PRASAD
49.	CR. MISC./4641/2026 30(a),41,56(b), R.BAIL-1	1	PINTU SONI AND ANR vs THE STATE OF BIHAR	KAMESHWAR SINGH SALONI SINHA	GULNAR BEGUM
50.	CR. MISC./4654/2026 30(a) R.BAIL-1 Same ps: CR. MISC/4691/2026	1	GAYATRI DEVI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR TIWARY	GULNAR BEGUM
51.	CR. MISC./4672/2026 30(a),37, R.BAIL-1	1	NARENDAR CHAUDHRY @ NARENDRA CHAUDHARY vs THE STATE OF BIHAR	DR. PRATYUSH KUMAR NIBRANSHU	RINA SINHA
52.	CR. MISC./4678/2026 30(a), R.BAIL-1	1	DARSHAN KUMAR DAS vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	MD. IFTEKHAR MAHMOOD
53.	CR. MISC./4691/2026 30(a), R.BAIL-1 Same ps: CR. MISC/4654/2026	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	AJAY KUMAR NO. 2
54.	CR. MISC./4708/2026 30(a), R.BAIL-1	1	PREMCHAND PASWAN @ RANJAN KUMAR vs THE STATE OF BIHAR	PUSHP RAJ SINGH	ASHA KUMARI
55.	CR. MISC./4724/2026 30(A) R.BAIL-1	1	ARJUN KUMAR vs THE STATE OF BIHAR	DHARMVEER	ARUN KUMAR
56.	CR. MISC./4735/2026 Regular Bail R.BAIL-1	1	AKASH KUMAR vs THE STATE OF BIHAR	MITHILESH KUMAR ARYA BIPIN KUMAR	SANJAY KUMAR
57.	CR. MISC./4739/2026 30(a),41(1) R.BAIL-1	1	MANOJ KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	ASHOK KUMAR SINGH
58.	CR. MISC./4756/2026 30(a) R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	SIDDHARTH HARSH RAHUL SINGH	SURESH PRASAD SINGH
59.	CR. MISC./4761/2026 30(a) R.BAIL-1	1	MITHUN KUMAR vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA ROHIT RANJAN	ARUN KUMAR SINGH
60.	CR. MISC./4790/2026 30(a) R.BAIL-1	1	PAPPU CHAUDHARY AND ANR vs THE STATE OF BIHAR	AWADHESH KUMAR SATISH KUMAR RAHUL KUMAR	NAND KISHORE PRASAD
61.	CR. MISC./4810/2026 30(A),32(i),32(2) R.BAIL-1	1	ARVIND SAHNI AND ANR vs THE STATE OF BIHAR	ANISH KUMAR	YOGENDRA KUMAR
62.	CR. MISC./4812/2026 30A,32(3) R.BAIL-1	1	SAURAV KUMAR vs THE STATE OF BIHAR	BARUN KUMAR SINGH KUMAR PRAVEEN	DAMODAR PRASAD TIWARY
63.	CR. MISC./4813/2026 30(a) R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	MD. ANZARUL HAQUE SAHARA

64.	CR. MISC./4814/2026 30A R.BAIL-1	1	MD. NAAJIR @ MD. NAAJIM vs THE STATE OF BIHAR	RAJEEV RANJAN PAWAN KUMAR NEERAJ PRASAD SINHA	MANOJ KUMAR
65.	CR. MISC./4831/2026 30A R.BAIL-1	1	SONU KUMAR @ RAKESH KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	MEENA SINGH
66.	CR. MISC./4840/2026 30(a) R.BAIL-1	1	KRISHNA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA CHHATHU YADAV ASHUTOSH KUMAR VERMA	MD. MATLOOB RAB
67.	CR. MISC./4842/2026 30(a),30(c),30(d) R.BAIL-1	1	GITA DEVI @ SHUSHILA DEVI AND ANR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR SHUBHESH PANDEY	KUMAR VEERENDRA NARAYAN
68.	CR. MISC./4851/2026 317(5) R.BAIL-1	1	OMPRAKASH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	AMITESH KUMAR
69.	CR. MISC./4853/2026 317(5) R.BAIL-1	1	BITTU KUMAR vs THE STATE OF BIHAR	DHARMVEER PUJA KUMARI	MEENA SINGH
70.	CR. MISC./4857/2026 30(a),32(3) R.BAIL-1	1	AKALESH SINGH @ AKHALESH SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK RANJIT KUMAR THAKUR	PRADEEP NARAIN KUMAR

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71.	CR. MISC./90339/2025 191(2),190,126(2) R.BAIL-1	1	PANKAJ KUMAR @ BALESHWAR CHANDRAVANSHI vs THE STATE OF BIHAR	SUDHANSHU KUMAR SANJAY KUMAR PANDEY NO.5	NAND KISHORE PRASAD
72.	CR. MISC./3198/2026 342(1),316(2),318 R.BAIL-1 Same ps: CR. MISC/4189/2026	1	SANJAY KUMAR @ SANJAY RAVIDAS vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	SURENDRA PRASAD SINGH
73.	CR. MISC./3649/2026 64(1),65(2), R.BAIL-1	1	RAJESH KUMAR @ BABLU YADAV vs THE STATE OF BIHAR AND ANR	MANISH KUMAR JYOTI KUMARI PUJA KUMARI	SADANAND PASWAN
74.	CR. MISC./3786/2026 126(2),115(2),76, R.BAIL-1	1	PINTU KUMAR @ BHULLA vs THE STATE OF BIHAR	PRERNA ANAND RAHUL ANAND	SATYENDRA PRASAD
75.	CR. MISC./3834/2026 8,20(b)(ii)(c),20 R.BAIL-1	1	LAKHINDRA SAHNI vs THE STATE OF BIHAR	MRITUNJAY KUMAR SUMIT KUMAR	AKBAR ALI
76.	CR. MISC./3906/2026 310(2), R.BAIL-1	1	ARVIND KUMAR YADAV @ ARVIND YADAV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	ANAND KISHORE CHOUDHARY
77.	CR. MISC./3940/2026 25(1-B)A,26,35, R.BAIL-1	1	AKIB KHAN vs THE STATE OF BIHAR	RAMPRAVESH NATH TIWARI SAOBIYA MUSHTAQUE YASIN ASHRAF	ASHOK KUMAR SINGH
78.	CR. MISC./3943/2026 191(2),191(3),190 R.BAIL-1	1	BAIJU SINGH vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	MOHAMMED ARIF
79.	CR. MISC./3997/2026 30(a), R.BAIL-1	1	SACHITA MANJHI @ SACHITANAND MANJHI vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	NAND KUMAR
80.	CR. MISC./4042/2026 30(a), R.BAIL-1	1	TUNTUN KUMAR vs THE STATE OF BIHAR	NAVIN SHARMA	MUKESH KUMAR SINGH
81.	CR. MISC./4052/2026 274,275, R.BAIL-1	1	SUNIL RAY @ SUNIL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR	BRAJ KISHORE PD.(APP)
82.	CR. MISC./4069/2026 118(1),118(2),109 R.BAIL-1	1	PANKAJ KUMAR @ PANKAJ SINGH vs THE STATE OF BIHAR	RAGHAV PRASAD URMILA KUMARI CHANDRA SHEKHAR GUN SAGAR MAHTO	SHAILENDRA KUMAR
83.	CR. MISC./4189/2026 342(1),316(2),318 R.BAIL-1 Same ps: CR. MISC/3198/2026	1	DHARMENDRA RAVIDAS @ DHARO @ D.J. @ DHARMENDRA KUMAR AND ANR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR ADITYA KUMAR PANDEY	SURENDRA PRASAD SINGH
84.	CR. MISC./4242/2026 30(a),32(2) R.BAIL-1	1	SANJAY KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH RAVINESH KUMAR SINHA	BRAJ KISHORE PD.(APP)
85.	CR. MISC./4259/2026 30(a) R.BAIL-1	1	RAJIV GUPTA @ RAJIV KUMAR SAH vs THE STATE OF BIHAR	PANKAJ KUMAR	SANGEETA SHARMA

86.	CR. MISC./4263/2026 303(2),334(1),3(5 R.BAIL-1	1	MD. KALAM @ MOHAMMAD KALAM ARUN . vs THE STATE OF BIHAR	THAKUR BRAJESH SINGH MD. ANWAR	SUMAN KUMARI SINGH
87.	CR. MISC./4277/2026 126(2),115(2),109 R.BAIL-1	1	SANJAY PODDAR vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR KANCHAN KUMARI	RAM ANURAG SINGH
88.	CR. MISC./4299/2026 30(a) R.BAIL-1	1	LAL BABU MANSURI @ MD. LAL BABU MANSURI @ LAL BABU MANSOORI vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	MD. NAZIR ANSARI
89.	CR. MISC./4394/2026 30(a),41,56(b) R.BAIL-1	1	BIRAJ KUMAR @ BRIJ KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	JITENDRA KUMAR SINGH
90.	CR. MISC./4429/2026 103(1),3(5), R.BAIL-1	1	LALAN SINGH @ LALA @ LALAN KUMAR SINGH vs THE STATE OF BIHAR	HANSRAJ DEVENDRA KUMAR PANDEY	UMESHANAND PANDIT PUJA KUMARI SHASHI SAURABH
91.	CR. MISC./4432/2026 109,351(2),3(5), R.BAIL-1	1	ARUN KUMAR @ KUNDAN RAY vs THE STATE OF BIHAR	ANISH KUMAR	SHAILENDRA KUMAR SINGH
92.	CR. MISC./4514/2026 21,23,25,25(a),29 R.BAIL-1	1	DHIRAJ KUMAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	RAJENDRA NATH JHA
93.	CR. MISC./4595/2026 103(1),3(5), R.BAIL-1	1	VICKY KUMAR @ PRAVIN KUMAR vs THE STATE OF BIHAR	BACHAN JEE OJHA NAVIN KUMAR JHA	ABHAY KUMAR
94.	CR. MISC./4633/2026 309(4) R.BAIL-1	1	MUNNA YADAV @ MUNNA KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKITA KUMARI	SHAILENDRA KUMAR SINGH
95.	CR. MISC./4717/2026 103(1),3(5) R.BAIL-1	1	MUMTAZ ANSARI @ MOMTAZ ANSARI vs THE STATE OF BIHAR	ANSHUMAN JAIPURIYAR ANUKRITI JAIPURIYAR PRAWEEN KUMAR JAIPURIAR RAJANIKANT KUMAR	BINOD KUMAR

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96.	CR. MISC./47976/2025 8,20(b)(ii)(a),20 R.BAIL-1 Same ps: CR. MISC/69851/2025	2	PAPPU BHAGAT vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	SATYENDRA NARAYAN SINGH
With 96.1	CR. MISC./69851/2025 R.BAIL-1	2	RUPESH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	AHMAD ALI
97.	CR. MISC./48324/2025 394,307, R.BAIL-1	5	RAJA KUMAR @ RAJA PANDIT vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	DR.MRITYUNJAYA KR.GAUTAM
98.	CR. MISC./69007/2025 190,191(2),191(3) R.BAIL-1	3	MD. KALIM @ MD. KALIM MANSOORI @ KALIM MANSOORI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	NARSINGH TANTI SANTOSH KUMAR PANKAJ KUMAR SINGH UJJAWAL KUMAR SINGH
99.	CR. MISC./69575/2025 8(c),21(b), R.BAIL-1	2	SAMSHER ALAM @ MD. SAMSHER ALAM vs THE STATE OF BIHAR	SUNIL KUMAR SINGH RAJ KUMAR SINGH	BINOD KUMAR
100.	CR. MISC./69578/2025 302, R.BAIL-1	2	KUNDAN KUMAR @ KUNDAN SAHNI @ RAJ KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN	ASHOK KUMAR SINGH
101.	CR. MISC./70656/2025 103(1),3(5), R.BAIL-1	3	ARYAN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR SINGH	AWADHESH KUMAR SINGH
102.	CR. MISC./70780/2025 326(g),103(1),61(R.BAIL-1	2	MD AJAHAR vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA ANUPAM BAHADUR SUNNY KUMAR SHASHANK SHEKHAR PIYUSH KUMAR VIKASH KUMAR	CHANDRA BHUSHAN PRASAD MANOJ KUMAR ASHOK KUMAR
103.	CR. MISC./71152/2025 22(b),25,29, R.BAIL-1	3	AJAY KUMAR @ SATYENDRA TURHA vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA HEMANT RAY SAGAR KUMAR	NAND KISHORE PRASAD
104.	CR. MISC./71691/2025 137(2),140(3),3(5 R.BAIL-1	3	ANSHUL KUMAR vs THE STATE OF BIHAR	RAHUL SINGH SUSHANT KUMAR AYUSHI	ADITYA NARAYAN SINGH.1

105.	CR. MISC./71900/2025 103(1),61(2) R.BAIL-1	2	ASHISH KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	UDAY CHAND PRASAD

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106.	CR. MISC./53575/2025 302, R.BAIL-1	3	MANISH KUMAR SINGH @ RAJA SINGH @ MANISH KUMAR vs THE STATE OF BIHAR	DR. BIPIN CHANDRA RUPA RANI	VINOD SHANKER MODI
107.	CR. MISC./64442/2025 318(4),303(2),89, R.BAIL-1	5	CHANDAN KUMAR vs THE STATE OF BIHAR	SHASHI KANT PRIYANKA KUMARI SURENDRA KUMAR MISHRA MADAN MOHAN ROY	PRANAV KUMAR
108.	CR. MISC./68840/2025 317(5), R.BAIL-1	2	RAHUL MAHTO @ KALLU AND ANR vs THE STATE OF BIHAR	JAY RAM PRASAD	SHAHEEN BEGUM
109.	CR. MISC./72871/2025 7B R.BAIL-1	3	PIYUSH RANJAN KUMAR @ PIYUSH RANJAN vs THE STATE OF BIHAR AND ORS	PRASHANT KUMAR NETAN CHOUHAN	RAM BILASH ROY RAMAN ARVIND KUMAR ARVIND KUMAR
110.	CR. MISC./73317/2025 20(B)(ii)(C),23C, R.BAIL-1	2	TABREJ ALAM vs THE STATE OF BIHAR	PRATIK	SURENDRA PRASAD SINGH
111.	CR. MISC./73698/2025 376D,354C,506,34 R.BAIL-1	3	AMIT SINGH @ AMIT KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH SWATI PARMAR	NARENDRA KUMAR SINGH
112.	CR. MISC./74404/2025 394 R.BAIL-1	2	GADAR SINGH @ ANKIT SINGH vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA	ASHOK KUMAR SINGH
113.	CR. MISC./74462/2025 21(c) R.BAIL-1	2	PAWAN KUMAR @ PAWAN KISHORE @ PAWAN KISHOR vs THE STATE OF BIHAR	LOVELY KUMARI SANJAY KUMAR BINAY KUMAR SINGH RUCHI KUMARI JITENDRA KUMAR ROUSHAN KUMAR	RAJ BALLABH SINGH
114.	CR. MISC./75589/2025 70 R.BAIL-1	2	MD. JAKIR @ MD. JAFIR RAAIN vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR	ANANT KUMAR 1
115.	CR. MISC./75591/2025 178,179,180, R.BAIL-1	2	SHIVAM KUMAR vs THE STATE OF BIHAR	SONAM KUMARI PRAMOD RANJAN SANJAY KUMAR PRIYADASHI	MADHURA NAND JHA
116.	CR. MISC./75619/2025 140(3),140(4),3(5 R.BAIL-1	2	JOGINDAR SADA AND ANR vs THE STATE OF BIHAR AND ANR	DHANANJAY PRASAD SHYAMLI KUMARI	MD. SHAKIR AHMAD VIJAY KISHORE BHARTI VIJAY KISHORE BHARTI
117.	CR. MISC./75741/2025 8(c),20(b),29, R.BAIL-1	3	SUJEET KUMAR @ MANGROO SINGH vs THE STATE OF BIHAR	ARVIND KUMAR ANIL KUMAR SINHA	PREM KUMAR JHA
118.	CR. MISC./75939/2025 309(6), R.BAIL-1	2	GHANSHYAM YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA BIRENDRA PRASAD SHALU SINHA	UMA SHANKAR PRASAD SINGH
119.	CR. MISC./76259/2025 147,148,149,452,5 R.BAIL-1	2	OM PRAKASH YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	CHOUBEY JAWAHAR
120.	CR. MISC./76697/2025 109(i),351(2),352 R.BAIL-1	3	BARUN KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	DR. AJEET KUMAR
121.	CR. MISC./76808/2025 302,34 R.BAIL-1	2	NIRAJ KUMAR vs THE STATE OF BIHAR	UJJWAL RAJ NILANJAN CHATTERJEE SAHIL KUMAR ANIRVAN CHOUDHURI	CHANDRA BHUSHAN PRASAD
122.	CR. MISC./76814/2025 319(2),318(4),105 R.BAIL-1	2	MANISH KUMAR @ MANISH KUMAR YADAV vs THE STATE OF BIHAR	ARUN KUMAR	RINA SINHA
123.	CR. MISC./76821/2025 143(1),143(5),144 R.BAIL-1	2	GOLDI KUMARI AND ANR vs THE STATE OF BIHAR AND ANR	SHASHI KANT SURENDRA KUMAR MISHRA	NAVIN KUMAR PANDEY
124.	CR. MISC./76916/2025 135(1)(b) R.BAIL-1	2	MD. SALAMUDDIN vs THE STATE OF BIHAR AND ANR	ALOK KUMAR ALOK RAJESH KUMAR VERMA	ANIL KUMAR DR.K.N.SINGH (A.S.G.)
125.	CR. MISC./76918/2025 87,64(1),137(2), R.BAIL-1	2	CHITRANJAN RAI @ CHITRANJAN KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINGH	UMA SHANKAR PRASAD SINGH

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 112 (AT 10:30 A.M.)
Mr. Justice Ramesh Chand Malviya

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR JUDGEMENT		
1.	FA/172/2012 FA	26	ADITYA PRATAP SINHA AND ORS vs RAJ KARAN CHAUDHARY AND ORS	VAIDEHI RAMAN PRASAD SINGH	SHANKAR KUMAR ABINASH KUMAR SHANKAR KUMAR RAKESH AMBASTHA SHANKAR KUMAR RAKESH AMBASTHA SHASHANK CHANDRA VATSAL VERMA
			FOR ADMISSION - FRESH CASES		
2.	CR. MISC./1643/2026 111 R.BAIL-1	1	SUJIT GAUTAM vs THE STATE OF BIHAR	ANUJ KUMAR SHREYANSHU KUMAR ADITYA RAJ SINGH EASHITA RAJ	AJAY KUMAR NO. 2
3.	CR. MISC./1646/2026 8(c),21(b), R.BAIL-1	1	MD. HABIB vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	PUSHPA SINHA.1
4.	CR. MISC./1647/2026 103,80(2),238,3(5 R.BAIL-1	1	SAROJ DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR	MD. FAHIMUDDIN
5.	CR. MISC./1662/2026 137(2),140(4), R.BAIL-1	1	SHIVAM KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	MANOJ KUMAR MAHENDRA THAKUR KRISHNA PRABHAT RATAN RAJ
6.	CR. MISC./1666/2026 126(2),115(2),329 R.BAIL-1	1	SHANKAR RAI @ SHANKAR YADAV vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	TARUN PRASAD MANDAL BINOD MURARI MISHRA
7.	CR. MISC./1990/2026 103(1),3(5) R.BAIL-1	1	AASHA DEVI vs THE STATE OF BIHAR	KESHAV BHARDWAJ	PRANAV KUMAR
8.	CR. MISC./2333/2026 191(2),191(3),126 R.BAIL-1	1	PRAMJEET RAI vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	ARUN KUMAR SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH
9.	CR. MISC./2641/2026 317(2)(4),317(5) R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	MAYANK MOHAN	ANUJ KUMAR SHRIVASTAVA
10.	CR. MISC./2658/2026 21,25,29,8C R.BAIL-1	1	JAI PRAKASH YADAV vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI PRIYANKA VIKRAM KUMAR	SHAILENDRA KUMAR
11.	CR. MISC./2661/2026 137(2),140(3),3(5 R.BAIL-1	1	MAHESH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK NEHA KUMARI ARCHANA KUMARI	MADHURA NAND JHA
12.	CR. MISC./2663/2026 25(1-b)(i),25(a), R.BAIL-1	1	NITESH KUMAR vs THE STATE OF BIHAR	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP JAYA SINGH HRITIK ANAND ASTITVA	RAMCHANDRA SAHNI
13.	CR. MISC./2685/2026 137,96,351(2),352 R.BAIL-1	1	MAHSAR ALAM vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH AJAY KUMAR TIWARY	PRADEEP NARAIN KUMAR
14.	CR. MISC./2711/2026 334(2),303(2) R.BAIL-1	1	MD. KALAM @ MD. KALAM BAKHO vs THE STATE OF BIHAR	MAHENDRA PRATAP	SANJAY KUMAR TIWARY
15.	CR. MISC./2726/2026 115(2),126(2),118 R.BAIL-1	1	PULENDRA YADAV @ FULEN YADAV @ PHULEN PRASAD YADAV vs THE STATE OF BIHAR	RASHMI JHA UJJWAL KUMAR SINGH ANUPAM RAJ	GAURI SHANKAR GUPTA

16.	CR. MISC./2732/2026 80,3(5) R.BAIL-1	1	BASANT KUMAR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ SAGRIKA ADITYA RAJ SINGH GINNI PRIYA SAKSHI BHATNAGAR ADITYA PANDEY SHYAM KISHORE	SUNIL KUMAR PANDEY SUNIL KUMAR SINGH
17.	CR. MISC./2733/2026 126(2),115,352,11 R.BAIL-1	1	KANCHAN KUMARI @ KANCHAN DEVI AND ANR vs THE STATE OF BIHAR	MUNGESHWAR KUMAR ARVIND KUMAR PRADHAN	RAJ KISHOR SINGH
18.	CR. MISC./2736/2026 302,201,34 R.BAIL-1	1	BABLOO YADAV @ BABLU YADAV vs THE STATE OF BIHAR	PRATIK	JAI NARAIN THAKUR
19.	CR. MISC./2738/2026 21(B),22 R.BAIL-1	1	SANJAY MAHTO @ SANJAY KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR ASHISH KUMAR PALIT	HARENDRA PRASAD
20.	CR. MISC./2746/2026 103(1),238,61(2), R.BAIL-1	1	BRIJKISHORE KUMAR @ BRIJ KISHOR RAM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	USHA KUMARI 1
21.	CR. MISC./2755/2026 126(2),127(2),352 R.BAIL-1	1	RAMPYARE CHAUHAN @ RAMPYARE KUMAR vs THE STATE OF BIHAR	RANJEET PATEL SHIVENDRA KUMAR SINHA AKANSHA KUMARI	MD. MUSHTAQUE ALAM ARJUN PRASAD
22.	CR. MISC./2758/2026 80,238,61(2), R.BAIL-1	1	DHANDEI DEVI vs THE STATE OF BIHAR	KRISHNA KANT UPADHYAY ANIL KUMAR SINGH POOJA KUMARI	UDAY CHAND PRASAD
23.	CR. MISC./2764/2026 191(2),190,127(1) R.BAIL-1	1	VIPUL PASWAN @ VIPUL KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	NAWAL KISHORE PRASAD
24.	CR. MISC./2765/2026 126(2),115(2),109 R.BAIL-1	1	ADITYA KUMAR vs THE STATE OF BIHAR	PRASOON SHEKHAR UDAY PRATAP SINGH RAJESH KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM
25.	CR. MISC./2768/2026 8(c),21(b) R.BAIL-1	1	PRAVIN RAI @ PRABIN AND ANR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	SURENDRA KUMAR
26.	CR. MISC./2771/2026 80(2),103(1),3(5) R.BAIL-1	1	DNYANTI DEVI @ GYANTI DEVI @ GAYATRI DEVI vs THE STATE OF BIHAR	ADYA PANDEY MANINI JAISWAL RITA KUMARI UPADHYAYA MANAS RAJDEEP MEGHA RANI SHUBHAM KUMAR UPADHYAY	GULNAR BEGUM
27.	CR. MISC./2773/2026 140(3),103(1),238 R.BAIL-1	1	SATISH KUMAR vs THE STATE OF BIHAR	SHAISHAV KUMAR RAJIV PRASHANT AAYAN SOHAIL	MD. SHAKIR AHMAD
28.	CR. MISC./2774/2026 137(2),96 R.BAIL-1	1	PRADEEP KUMAR @ PRADEEP PASWAN vs THE STATE OF BIHAR AND ANR	KEDAR JHA	SANJAY KUMAR TIWARY
29.	CR. MISC./2776/2026 341,323,324,325,3 R.BAIL-1	1	BITTU KUMAR vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI PRAVEEN KUMAR	UMANATH MISHRA MURLIDHAR MISHRA VINIT KUMAR
30.	CR. MISC./2779/2026 126(2),115(2),333 R.BAIL-1	1	SATYENDRA YADAV AND ANR vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR SHRISTI SINGH	DR. AJEET KUMAR
31.	CR. MISC./2781/2026 25(1-b)a,26 R.BAIL-1	1	RANJIT KUMAR @ RANJIT YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR ISHA MISHRA	ANIL PRASAD SINGH
32.	CR. MISC./2783/2026 329(4),115(2),126 R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	ARUN KUMAR PRASAD SUBODH PRASAD MANOJ KUMAR	DR. INDIWAR KUMARI NIRANJAN KUMAR SINHA BRAJESH PRASAD GUPTA GIRIDHAR GOPAL TIWARY
33.	CR. MISC./2784/2026 126(2),115(2),109 R.BAIL-1	1	JITENDRA DAS vs THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY MD. MOBASSAR ALI	KALYAN SHANKAR

34.	CR. MISC./2808/2026 103(1),70(2),66,3 R.BAIL-1	1	RUPESH KUMAR vs THE STATE OF BIHAR AND ANR	SUJEET KUMAR SONU SINGH ABHAY KUMAR MISHRA	SHARDA KUMARI
35.	CR. MISC./2810/2026 137(2),96, R.BAIL-1	1	SAHID RAJA @ GUDDU @ SHAHID RAJA vs THE STATE OF BIHAR AND ANR	DEWANAND TIWARI SUPRIYA KUMARI	RAJIV NAYAN
36.	CR. MISC./2811/2026 25(1-B)(a),26,35 R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH PUSHPA KUMARI	PRAMOD KUMAR PANDEY
37.	CR. MISC./2825/2026 137(2),87, R.BAIL-1	1	SUBODH KUMAR vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN SANTOSH KUMAR ANURAG PATEL	RABINDRA KUMAR
38.	CR. MISC./2826/2026 8,20(b)(ii)(B),29 R.BAIL-1	1	ABHISHEK KUMAR @ CHINTU SINGH vs THE STATE OF BIHAR	VASANT VIKAS SAROJ KUMAR	JAI NARAIN THAKUR
39.	CR. MISC./2829/2026 316(2),318(4),319 R.BAIL-1	1	RAJA CHAUDHARY vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	AMITESH KUMAR
40.	CR. MISC./2848/2026 140(3),103(1),238 R.BAIL-1	1	UMESH KUMAR @ PAWAN AND ANR vs THE STATE OF BIHAR	UDAY SHANKAR PANDEY OM PRAKASH	MURLI DHAR
41.	CR. MISC./2850/2026 103(1),3(5) R.BAIL-1	1	AMAN MADHAN vs THE STATE OF BIHAR	VARDAAN MANGALAM HIMJA GAUTAM SINGH MEENA KUMARI RITIKA RANI	GULNAR BEGUM
42.	CR. MISC./2851/2026 364A,34 R.BAIL-1	1	VIJAY MANJHI vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	JAI NARAIN THAKUR
43.	CR. MISC./2855/2026 137(2),140(3),140 R.BAIL-1	1	PALDHARI RAI vs THE STATE OF BIHAR	ASHISH KUMAR SINGH GIRIDHAR GOPAL TIWARY BRAJESH PRASAD GUPTA	SANGEETA SHARMA PRADEEP KUMAR SINHA PUNAM SHRIVASTAVA
44.	CR. MISC./2860/2026 Regular Bail Matt R.BAIL-1	1	MD. IMRAN @ LALA @ MD. IMRAN ALAM vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA RAM SHANKAR KUMAR	UMESHANAND PANDIT
45.	CR. MISC./2864/2026 115(2),118,126,10 R.BAIL-1	1	AMAN KUMAR vs THE STATE OF BIHAR	SANJAY PARASMANI	CHANDRA SEN PRASAD SINGH
46.	CR. MISC./2865/2026 80(2), R.BAIL-1	1	JAY NARAYAN YADAV vs THE STATE OF BIHAR	VIRENDRA KUAR	ANANT KUMAR 1
47.	CR. MISC./2867/2026 115(2),126,89,69, R.BAIL-1	1	SANTU KUMAR @ GOLU @ SANTU KUMAR PATEL vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR ARYAMANI KUMAR NAVIN SHARMA	PRONOTI SINGH DR. KAMAL DEO SHARMA TUSHAR VAIBHAV ADITYA AMBAR ASEEM ANAND
48.	CR. MISC./2868/2026 103(1) R.BAIL-1	1	LALITA DEVI vs THE STATE OF BIHAR	AJIT KUMAR SINGH DEEPMALA KUMARI	MITHLESH KUMAR KHARE
49.	CR. MISC./2870/2026 191(2)(3),190,126 R.BAIL-1	1	RANJEET BHAGAT @ RANJEET KUMAR @ RANJEET BIND vs THE STATE OF BIHAR	SHIVANI MISHRA PRAGATI SINGH VIDHI SHREE	MADHURA NAND JHA
50.	CR. MISC./2875/2026 392, R.BAIL-1	1	KHURSHID SIDDIQUI vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR ADITYA KUMAR PANDEY	ANITA KUMARI
51.	CR. MISC./2888/2026 25(1-B)a,26,35, R.BAIL-1	1	ROHIT RANJAN vs THE STATE OF BIHAR	SURAJ KUMAR SANDHYA KUMARI	SHAILENDRA KUMAR
52.	CR. MISC./2891/2026 191(2),126(2),115 R.BAIL-1	1	MANTU @ MANTU KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR JITENDRA KUMAR GEORGE MAHIMA KUMARI PRATYAKSHA	BINOD KUMAR
53.	CR. MISC./2894/2026 310(2) R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	NARENDRA KUMAR SINGH SUDISH KUMAR	BINOD KUMAR
54.	CR. MISC./2899/2026 64 R.BAIL-1	1	AJEET SHARMA vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR	ANIL KUMAR SINGH NO. 1

55.	CR. MISC./2908/2026 341,324,326,307,3 R.BAIL-1	1	BELAL @ BELAL ANSARI vs THE STATE OF BIHAR	MD DANISH QUAMAR DINKAR KUMAR MADIHA MONEER RAJIV KUMAR	JHARKHANDI UPADHYAY
56.	CR. MISC./2909/2026 316(2),308(2),303 R.BAIL- 1	1	GUDDU THAKUR @ GUDDU KUMAR THAKUR vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	AWADHESH KUMAR SINGH
57.	CR. MISC./2918/2026 111,61(2), R.BAIL-1	1	MD. HIMAYU @ MD. HEMAYU @ MD. HUMAYUN vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	ARUN KUMAR PANDEY
58.	CR. MISC./2919/2026 103(1),61(2),3(5) R.BAIL-1	1	PRAMOD KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR ANSHUL AARYAN SHYAM KISHORE SHREYANSHU KUMAR GINNI PRIYA EASHITA RAJ	DR. AJEET KUMAR PIYUSH KUMAR PANDEY
59.	CR. MISC./2920/2026 341,323,498A,307, R.BAIL-1	1	VIJENDRA RAM @ VIJENDRA KUMAR vs THE STATE OF BIHAR	SATYENDRA NARAYAN SINGH PREM SHANKAR KUMAR	BRAJ KISHORE PD.(APP)
60.	CR. MISC./2922/2026 310(4),310(5) R.BAIL-1	1	AJIT SAFI @ DHOBI vs THE STATE OF BIHAR	ASHOK KUMAR @ ASHOK KARN BIMAL KUMAR	DR.MRITYUNJAYA KR.GAUTAM
61.	CR. MISC./2925/2026 317(5) R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR	PARMANAND KUMAR
62.	CR. MISC./2929/2026 80(2),238 R.BAIL-1	1	ARUN KUMAR vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR MANOJ KUMAR SINGH TANNU SHREE	ABHAY KUMAR
63.	CR. MISC./2930/2026 regular bail R.BAIL-1	1	MOSIM ANSARI @ MOSIN ANSARI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	RAM ANURAG SINGH
64.	CR. MISC./2944/2026 8,20(b)(ii)(B) R.BAIL-1	1	MD. SHAHNABAJ @ MD. DANISH vs THE STATE OF BIHAR	FAIZ NASEEM	UMANATH MISHRA
65.	CR. MISC./2945/2026 79, R.BAIL-1	1	MANNU KUMAR @ MANU KUMAR @ ABHIMANNU KUMAR vs THE STATE OF BIHAR	YASHRAJ BARDHAN RANANJAY KUMAR ABHIMANYU KUMAR	AMITESH KUMAR
66.	CR. MISC./2947/2026 115(2),126(2),326 R.BAIL- 1	1	MRITYUNJAY YADAV vs THE STATE OF BIHAR	PRIYANSHU RANJAN RAJESH KUMAR	GAURI SHANKAR GUPTA
67.	CR. MISC./2948/2026 103(1),238,3(5), R.BAIL-1	1	AMAR KUMAR KUSHWAHA @ ABHINAV KUSHWAHA @ ABHINAV KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PRAMOD KUMAR PANDEY
68.	CR. MISC./2960/2026 137(2),103(1),238 R.BAIL- 1	1	PRINCE KUMAR @ CHOTU KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SHAILENDRA KUMAR SINGH GYAN ABHINAV ATUL ANAND KRISHNA PRIYA
69.	CR. MISC./2965/2026 137(2),96,140(3), R.BAIL-1	1	ANKIT KUMAR @ ANKIT KUMAR MAHTO vs THE STATE OF BIHAR AND ANR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	RENUKA RATNAKAR (APP 125)
70.	CR. MISC./2966/2026 25(1-B)(a),26,35 R.BAIL-1	1	DAYA KANT @ TANTU YADAV vs THE STATE OF BIHAR	BALESHWAR KAMAT	NAND KISHORE PRASAD
71.	CR. MISC./2969/2026 309(6), R.BAIL-1	1	SHANKAR KUMAR AND ANR vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR MADHUMALA KUMARI	UMESH LAL VERMA
72.	CR. MISC./2972/2026 8(c),21(b) R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR KUMARI TANNU	RAJENDRA NATH JHA
73.	CR. MISC./2973/2026 80,238,61(2) R.BAIL-1	1	SURRENDRA SAH @ SHOHINDRA SAH @ SURENDRA SAH AND ANR vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH MANOJ KUMAR ANMOL RATAN	JITENDRA KUMAR SINGH
74.	CR. MISC./2977/2026 317(2),317(4),317 R.BAIL- 1	1	CHHOTU KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	ANUJ KUMAR SHRIVASTAVA
75.	CR. MISC./2989/2026 80,61(2),3(5) R.BAIL-1	1	SHYAM KUMAR DHANGAD @ BHUAR DHANGAD vs THE STATE OF BIHAR	SUNIL KUMAR NO.III RAKI ALAM	SUMAN KUMARI SINGH
76.	CR. MISC./2999/2026 80(2),85,3(5) R.BAIL-1	1	AKHILESH YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	BHARAT BHUSHAN

77.	CR. MISC./3008/2026 64,351(2),3(5) R.BAIL-1	1	DEEP PRABHAT vs THE STATE OF BIHAR AND ANR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	VEENA KUMARI JAISWAL
78.	CR. MISC./3010/2026 329(4),109(1), R.BAIL-1	1	ARJUN THAKUR @ ARJUN KUMAR THAKUR vs THE STATE OF BIHAR	SUNIL KUMAR RIYA KASHYAP PANKAJ KUMAR NAVIN SHARMA	PAWAN KUMAR CHAURASIA
79.	CR. MISC./3022/2026 85,80(2), R.BAIL-1	1	RAM NANDAN MAHTO @ RAMANAND vs THE STATE OF BIHAR	RAM JIBAN PD. SINGH	SURENDRA PRASAD SINGH
80.	CR. MISC./3025/2026 329(3),126(2),115 R.BAIL-1	1	PRIYANSHU KUMAR @ BHOLA vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND ROHIT RANJAN	DR.MRITYUNJAYA KR.GAUTAM ALOK KUMAR ALOK
81.	CR. MISC./3031/2026 147,148,149,336,3 R.BAIL-1	1	SHYAMBABU KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN ANURAG PATEL SANTOSH KUMAR	RABINDRA KUMAR

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 314 (AT 10:30 A.M.)
Mr. Justice S. B. P. Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			TO BE MENTIONED		
1.	C.MISC./1342/2018 CIV.WRIT ARISING F	2	SAURABH DUTT PANDEY vs ARTI KUMARI DEVI	SAYED IMRAN GHANI SAKET ANAND MANOJ KUMAR SINGH SHIRGANGA KR. GUPTA NAGADEO CHOUBEY	
2.	CR. MISC./46948/2025 47(a)(f) A.BAIL	2	RANJEET CHAUDHARY @ RANJEET KUMAR vs THE STATE OF BIHAR	AKHILESH KUMAR NISHANT KUMAR	SHAILENDRA KUMAR
3.	CR. MISC./75759/2025 R.BAIL-1	2	VIJAY YADAV vs THE STATE OF BIHAR	AMRIT LAL SONI KUMARI DHIRENDRA KUMAR SINHA YASHPAL YADAV	TARUN PRASAD MANDAL
			FOR ADMISSION - FRESH CASES		
4.	CR. MISC./3033/2026 309(4), R.BAIL-1 Same ps: CR. MISC/3917/2026	1	PRINCE KUMAR vs THE STATE OF BIHAR	AMIR ALAM DHANANJAY KUMAR	BINOD KUMAR
5.	CR. MISC./3034/2026 304, R.BAIL-1	1	ROHIT KUMAR @ ALUA vs THE STATE OF BIHAR	GANESH PRASAD YADAV	MITHLESH KUMAR KHARE
6.	CR. MISC./3035/2026 331(4),305(a), R.BAIL-1	1	MD. SAMIR @ SAMIR KHAN @ SANNI vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA AMRIT LAL SONI KUMARI	RAJ BALLABH SINGH
7.	CR. MISC./3036/2026 126(2),115(2),118 R.BAIL-1	1	DHIRAJ KUMAR SINGH @ DHIRAJ SINGH @ DHIRAJ KUMAR @ DHEERAJ KUMAR SINGH vs THE STATE OF BIHAR	MADHAV KUMAR VIKRAM KUMAR AAYUSH ABHISHEK SHAAN KUMAR	RENU KUMARI
8.	CR. MISC./3040/2026 341,323,324,307,3 R.BAIL-1	1	HARENDRA RAI vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	MITHLESH KUMAR KHARE
9.	CR. MISC./3042/2026 64,75(2),77,308(5 R.BAIL-1	1	MIRTUNJAY KUMAR JHA vs THE STATE OF BIHAR	DEVENDRA KUMAR	DAMODAR PRASAD TIWARY
10.	CR. MISC./3043/2026 457,380, R.BAIL-1	1	KRISHNA KUMAR MANDAL vs THE STATE OF BIHAR	ASHAD	BHARAT LAL
11.	CR. MISC./3046/2026 126(2),115(2),109 R.BAIL-1	1	NIRALA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	RAJENDRA PRASAD NAT
12.	CR. MISC./3048/2026 8(c),21(b), R.BAIL-1	1	ASHOK DAS @ ASHOK KUMAR DAS vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR	ANUJ KUMAR SHRIVASTAVA
13.	CR. MISC./3052/2026 80,238,3(5) R.BAIL-1	1	RAJGEER MAHTO vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI SHRAWAN KUMAR YADAV	BINOD KUMAR
14.	CR. MISC./3056/2026 8,20(b)(ii)(B) R.BAIL-1	1	NAROTAM PANDEY vs THE STATE OF BIHAR	AWNISH KUMAR	BHARAT BHUSHAN
15.	CR. MISC./3057/2026 341,323,302,34,12 R.BAIL-1	1	DEEPAK YADAV @ DEEPAK KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR PREETI RAVI KUMAR PANDEY	CHANDRA BHUSHAN PRASAD
16.	CR. MISC./3059/2026 126(2),115(2),109 R.BAIL-1	1	RAJNITI SAH vs THE STATE OF BIHAR	AKASH KUMAR MISHRA	RAM NARESH RAY
17.	CR. MISC./3062/2026 80,85, R.BAIL-1	1	NAUSHAD ALAM vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	UMESH LAL VERMA INDRAJEET BHUSHAN MANISH KUMAR

18.	CR. MISC./3063/2026 310(4),310(5),303 R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	JAI KISHOR PODDAR	SUNIL KUMAR PANDEY
19.	CR. MISC./3068/2026 80(2),238,3(5), R.BAIL-1	1	MUNNI LAL SAH vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	KUMAR VEERENDRA NARAYAN
20.	CR. MISC./3079/2026 310(4),310(5),111 R.BAIL-1	1	DIPAK KUMAR @ DEEPAK KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	GULNAR BEGUM
21.	CR. MISC./3080/2026 25(1-b)a,26 R.BAIL-1	1	SANTU KUMAR vs THE STATE OF BIHAR	BINAY KANT MANI TRIPATHI AJITA	CHOUBEY JAWAHAR
22.	CR. MISC./3324/2026 191,126(2),115(2) R.BAIL-1	1	SUBHASH RAY vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA	ANISH CHANDRA
23.	CR. MISC./3450/2026 317(2)(4),317(5), R.BAIL-1	1	RAJA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR KARN	JITENDRA KUMAR SINGH
24.	CR. MISC./3505/2026 8,20(b)(ii),25, R.BAIL-1 Same ps: CR. MISC/3794/2026	1	RAM PRASAD SHARMA vs THE STATE OF BIHAR	RAJIV RANJAN	MANOJ KUMAR
25.	CR. MISC./3506/2026 310(4),310(5), R.BAIL-1	1	TUSAN GOPE vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	CHOUBEY JAWAHAR
26.	CR. MISC./3507/2026 310(2),111(2), R.BAIL-1	1	SATISH KUMAR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	NARENDRA KUMAR SINGH
27.	CR. MISC./3509/2026 140(3), R.BAIL-1	1	BILENDRA BHUIYA @ BIRENDRA BHUIYA @ CHENGRA vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	MADHURA NAND JHA
28.	CR. MISC./3511/2026 137(2),96,70(2), R.BAIL-1	1	SAHID RAJA @ GUDDU @ SHAHID RAJA vs THE STATE OF BIHAR AND ANR	DEWANAND TIWARI	RAJIV NAYAN
29.	CR. MISC./3513/2026 126(2),115(2),303 R.BAIL-1	1	AKABER ALI vs THE STATE OF BIHAR	NALIN KUMAR	HARENDRA PRASAD
30.	CR. MISC./3514/2026 126(2),118(1),109 R.BAIL-1	1	SANJEET KUMAR @ GOLU KUMAR @ GULU KUMAR vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA DHANANJAY KUMAR SINGH PRAGYA JHA SHAKTI KUMAR GAURAV	MANOJ KUMAR
31.	CR. MISC./3520/2026 103(1),61(2),3(5) R.BAIL-1	1	NASURUDDIN ANSARI vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA SHAILEE	RAJ KISHOR SINGH
32.	CR. MISC./3521/2026 96,3(5), R.BAIL-1	1	GULSHAN KUMAR RAY @ GULSHAN KUMAR vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE VIKASH KUMAR NIGAM GANESH SHARMA	SHYAM KUMAR SINGH
33.	CR. MISC./3523/2026 25(1-b)a,26,35 R.BAIL-1	1	GHANSHYAM MANJHI vs THE STATE OF BIHAR	MD.NAJMUL HODDA AYUSHI CHOUDHARY	MADHURI LATA
34.	CR. MISC./3527/2026 103(1),61(2), R.BAIL-1	1	BITTU KUMAR vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA SHAKTI KUMAR GAURAV ARADHANA KUMARI	RENUKA RATNAKAR (APP.125) AMRESH KUMAR SINHA
35.	CR. MISC./3528/2026 137(2),3(5),96 R.BAIL-1	1	RAJU GUPTA vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP KUMARI AKANKSHA DEEPAK KUMAR	UMANATH MISHRA AVINASH RAJ
36.	CR. MISC./3537/2026 316(5),318(4),351 R.BAIL-1	1	SONI KUMARI @ SUNITA KUMARI @ SONI @ SUNITA vs THE STATE OF BIHAR	YOGESH KUMAR	MANOJ KUMAR AMARNATH JHA
37.	CR. MISC./3540/2026 25(1-b)a,26,35, R.BAIL-1	1	RANJAN KUMAR @ SULTHA @ RANJAN RAJAK AND ANR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	NIRMALA KUMARI
38.	CR. MISC./3544/2026 96, R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR	MD. MATLOOB RAB
39.	CR. MISC./3546/2026 25(1-b)a,26,35, R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH PUSHPA KUMARI	PRAMOD KUMAR PANDEY
40.	CR. MISC./3547/2026 190,191(2),191(3) R.BAIL-1	1	HADESH BHUIYAN @ AWADHESH BHUIYAN vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	BHANU PRATAP SINGH

41.	CR. MISC./3555/2026 96,3(5) R.BAIL-1	1	SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	HEMANT RAY SHARAD KUMAR VERMA SAGAR KUMAR	RAM BILASH ROY RAMAN
42.	CR. MISC./3556/2026 8(c),20(b)(ii)(c) R.BAIL-1	1	SOBHANAND YADAV vs THE UNION OF INDIA THROUGH NCB, PATNA	ARUN . MD. ANWAR	DR. KRISHNA NANDAN SINGH (A.S.G.)
43.	CR. MISC./3561/2026 103(1),238,61(2), R.BAIL-1	1	PAPPU YADAV @ PAPPU RAI AND ANR vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	NIRMAL KUMAR SINHA
44.	CR. MISC./3564/2026 103(2),3(5) R.BAIL-1	1	RAJIYA KHATOON AND ANR vs THE STATE OF BIHAR	MD WASIM AHMAD AAKIL IMAM KHAN	NARENDRA KUMAR SINGH
45.	CR. MISC./3574/2026 137(2),64(1), R.BAIL-1	1	RAJA KUMAR vs THE STATE OF BIHAR AND ANR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	BHARAT BHUSHAN
46.	CR. MISC./3578/2026 103(1),3(5), R.BAIL-1	1	PHOOLWA DEVI AND ANR vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA SHREE NIVAS SHARMA	TARUN PRASAD MANDAL
47.	CR. MISC./3579/2026 103(1),3(5), R.BAIL-1	1	NAZREEN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	NIRMALA KUMARI
48.	CR. MISC./3587/2026 64,72,76,62, R.BAIL-1	1	KAMLESH KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA SAURAV ANAND ROHIT RANJAN	DR.MRITYUNJAYA KR.GAUTAM
49.	CR. MISC./3600/2026 80,3(5), R.BAIL-1	1	SIYAWATI DEVI vs THE STATE OF BIHAR AND ANR	JAY PRAKASH SHARMA	ADITYA NARAYAN SINGH.1
50.	CR. MISC./3606/2026 191(2),191(3),190 R.BAIL-1	1	KALA DEVI AND ORS vs THE STATE OF BIHAR	SARITA KUMARI BIPIN KUMAR ABHISHEK KUMAR RAVI KANT	ZAINUL ABEDIN
51.	CR. MISC./3613/2026 61(2),103(1),3(5) R.BAIL-1 Same ps: CR. MISC/3990/2026	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	ARYA ACHINT RIYA RAJ SHASHANK SHEKHAR	AMITESH KUMAR
52.	CR. MISC./3615/2026 25(1-B)a,26, R.BAIL-1	1	KRISHNA RAI @ HARE KRISHNA YADAV vs THE STATE OF BIHAR	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH SUBHASH KUMAR DEVENDERA PRATAP SINGH	INDU KUMARI SRIVASTAVA
53.	CR. MISC./3618/2026 103(1),238,61(2) R.BAIL-1	1	SUBASH SAH @ SUBASH KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ANIL PRASAD SINGH
54.	CR. MISC./3620/2026 21C,22C R.BAIL-1	1	VIKASH KUMAR SINGH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	TARUN PRASAD MANDAL
55.	CR. MISC./3621/2026 137(2),70(2),3(5) R.BAIL-1	1	SHAHBAZ ALAM vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM NIHARIKA RANI	HUMAYOU AHMAD KHAN
56.	CR. MISC./3623/2026 103(1),61,3(5), R.BAIL-1	1	KARI SINGH @ KARO SINGH @ KAILASH RAI vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	RAJ BALLABH SINGH
57.	CR. MISC./3628/2026 395 R.BAIL-1	1	SIDDHESHWAR RAI vs THE STATE OF BIHAR	ADITYA KUMAR	SANJAY KUMAR TIWARY
58.	CR. MISC./3631/2026 74,75, R.BAIL-1	1	RAJA SAH @ RAJA KUMAR vs THE STATE OF BIHAR AND ANR	SUMIT KUMAR ROHAN KUMAR	SHARDA KUMARI
59.	CR. MISC./3639/2026 65(2), R.BAIL-1	1	SHAMIM AKTHAR @ SALIM vs THE STATE OF BIHAR AND ANR	DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT	BINAY KRISHNA
60.	CR. MISC./3648/2026 8C,21B R.BAIL-1	1	DEEPAK SAH vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RUP ANAND KRISHN AMRESH KUMAR	SANJAY KUMAR TIWARY
61.	CR. MISC./3650/2026 147,148,149,380,3 R.BAIL-1	1	RAVINDRA MISHRA vs THE STATE OF BIHAR	PRAMOD KUMAR	RAJ BALLABH SINGH
62.	CR. MISC./3652/2026 318(4),303(2),336 R.BAIL-1	1	NEHA KUMARI vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR RITWIK THAKUR	BHANU PRATAP SINGH
63.	CR. MISC./3663/2026 123,103(1),3(5) R.BAIL-1	1	PARI DEVI @ PADI DEVI AND ANR vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	SYED EHTESHAMUDDIN PRIYADARSHI PANKAJ RAJ ANAND

64.	CR. MISC./3664/2026 137(2),96 R.BAIL-1	1	AKHILESH KUMAR @ AKHILESH THAKUR @ AKLESH THAKUR vs THE STATE OF BIHAR AND ANR	SUMIT KUMAR DEVASHISH GIRI KUSHAL	ARUN KUMAR SINGH
65.	CR. MISC./3794/2026 8,20(b)(ii)(c),25 R.BAIL-1 Same ps: CR. MISC/3505/2026	1	INDAL KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR ABHISHEK BHARTI	ANISH CHANDRA
66.	CR. MISC./3917/2026 309(4) R.BAIL-1 Same ps: CR. MISC/3033/2026	1	MANISH KUMAR vs THE STATE OF BIHAR	AMIR ALAM	UDAY CHAND PRASAD
67.	CR. MISC./3948/2026 363,354(A),34, R.BAIL-1	1	JULI DEVI vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR UMESH PRASAD	SHAHEEN BEGUM
68.	CR. MISC./3990/2026 61(2),103(1),3(5) R.BAIL-1 Same ps: CR. MISC/3613/2026	1	MUNNA KUMAR @ MUNNA RAI vs THE STATE OF BIHAR	ARYA ACHINT RIYA RAJ SHASHANK SHEKHAR	AMITESH KUMAR
69.	CR. MISC./4096/2026 25(1-b)a,26,35,25 R.BAIL-1	1	ANKIT KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	DR.MRITYUNJAYA KR.GAUTAM
70.	CR. MISC./4185/2026 80,61(2),3(5) R.BAIL-1	1	ANKIT DHANGAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III RAKI ALAM	SUMAN KUMARI SINGH
71.	CR. MISC./4294/2026 126(2),191(2)(3), R.BAIL-1	1	RITESH KUMAR vs THE STATE OF BIHAR	NEERAJ KUMAR NAGENDRA SHARMA	BINOD KUMAR ARTI KUMARI JAI PRAKASH SINGH
72.	CR. MISC./4628/2026 8(c),21(b) R.BAIL-1	1	DOLLY KUMARI @ SABANA PARWEEN @ SABINA PARWEEN @ SHABANA PERWEEN @ SABINA PERWEEN vs THE STATE OF BIHAR	MD FAZLE KARIM NIHARIKA RANI	SHANTANU KUMAR
73.	CR. MISC./4631/2026 8(c),21(c),22(c), R.BAIL-1	1	RAKESH GAUTAM vs THE STATE OF BIHAR	ANUJ KUMAR ADITYA RAJ SINGH SHREYANSHU KUMAR ADITYA PANDEY EASHITA RAJ	AJAY KUMAR NO. 2
74.	CR. MISC./4636/2026 103(1),238,140(3) R.BAIL-1	1	RAJU KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	RENUKA RATNAKAR(APP125)
75.	CR. MISC./4664/2026 310(4),310(5), R.BAIL-1	1	ASHISH THAKUR @ ASHISH KUMAR THAKUR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	SUMAN KUMARI SINGH
76.	CR. MISC./4665/2026 3,4, R.BAIL-1	1	NATHUNI SAH vs THE STATE OF BIHAR	RAJESH KUMAR MANU KUMAR	PUSHPA SINHA
77.	CR. MISC./4677/2026 319(2),318(4),308 R.BAIL-1	1	RANVIR KUMAR vs THE STATE OF BIHAR	VIVEKANAND SINGH	RENUKA RATNAKAR (APP.125)
78.	CR. MISC./4681/2026 20,22, R.BAIL-1	1	MD. YASIN AND ANR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	MURLI DHAR
79.	CR. MISC./4683/2026 191(2),191(3),61(R.BAIL-1	1	RADHESHYAM SAH vs THE STATE OF BIHAR	SHYAM SUNDAR KUMAR	AJAY KUMAR JHA
80.	CR. MISC./4686/2026 363,366A,34, R.BAIL-1	1	RUPESH SADA @ RUPESH KUMAR vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR SINGH ARVIND KUMAR SINHA	MOHAMMED ARIF
81.	CR. MISC./4688/2026 27 R.BAIL-1	1	DINGAL YADAV @ SHASHI KUMAR vs THE STATE OF BIHAR	MD SHADAB ALAM WAZDI MANOHAR PRASAD SINGH	NARSINGH TANTI
82.	CR. MISC./4690/2026 126(2),115(2),109 R.BAIL-1	1	KARAMBIR BIND vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	SURENDRA KUMAR
83.	CR. MISC./4695/2026 103(1),3(5) R.BAIL-1	1	KAMLESH OJHA @ KAMLESH KUMAR OJHA AND ANR vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	ANISH CHANDRA

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 315 (AT 10:30 A.M.)
Mr. Justice Ashok Kumar Pandey

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
Notice :- There shall be no pass over granted in first 50 cases.					
			TO BE MENTIONED		
1.	FA/524/1981 FA	21	RAM ASHRAY TIWARY AND ORS vs JHAMAN MANJHI AND ORS	S.S.DWIVEDI B.S.TIWARY SANGEETA SHARMA SHAILENDRA KUMAR DWIVEDI RANJAN KUMAR DUBEY SHAILENDRA KUMAR DWIVEDI R.S.DWIVEDY VIJAY KR.SINHA -1 P.C.GUPTA ABHAY KANT DUBEY R.S.DWIVEDY	JAGARNATH SINGH RAKESH CHANDRA B.K.M.TRIPATHY NAWNIT KUMAR TIWARY
			FOR ORDERS (ON OFFICE NOTES)		
2.	CR. MISC./83166/2025 80,3(5) R.BAIL-1	2	VISHUNDEV RAM @ VISUNDEV RAM vs THE STATE OF BIHAR	PANKAJ KUMAR	DR. AJEET KUMAR
3.	CR. MISC./86389/2025 80,3(5), R.BAIL-1	2	RAJ KUMAR GUPTA @ RAJ GUPTA @ GOLU vs THE STATE OF BIHAR	SHIVENDRA PRASAD	PREM KUMAR JHA
			FOR ADMISSION III		
4.	CR. APP (SJ)/2055/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB)	3	SONU KUMAR @ BIJALI YADAV @ SONU YADAV @ BIJALI vs THE STATE OF BIHAR AND ANR	PAWAN KUMAR	SADANAND PASWAN NAGENDRA UPADHYAY SHUBHAM KUMAR
5.	CR. APP (SJ)/2425/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB)	6	MD. SAFIQUE ANSARI @ MD. SAFIK ANSARI vs THE STATE OF BIHAR AND ANR	RAJANI KANT PANDEY	BINAY KRISHNA RAMAKANT RAM RAVI SHANKAR
6.	CR. APP (SJ)/4061/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB)	2	SUNIL KUMAR @ SUNIL YADAV @ CHHOTAKA CHORWA vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA SAURAV ANAND	USHA KUMARI 1 DWIJ RAJ
7.	CR. APP (SJ)/4066/2025 u/s 14A(2) SC/ST SC/ST ACT (RB)	2	SUJIT KUMAR vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	SADANAND PASWAN BINDESWARI SINGH
8.	CR. APP (SJ)/4225/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB)	2	PAMPAM KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RAJA RAM MISHRA RAJ KUMAR	SADANAND PASWAN MIRITYUNJAY KUMAR PAMPY KUMARI
9.	CR. APP (SJ)/4229/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB) Same ps: CR. APP (SJ)/4273/2025 CR. APP (SJ)/4289/2025	2	SUDHIR YADAV vs THE STATE OF BIHAR AND ANR	PRIYANKA SINGH EASHITA RAJ SALAJ KUMAR RAI	USHA KUMARI 1
10.	CR. APP (SJ)/4289/2025 U/S 14(A)(2) OF S SC/ST ACT (RB) Same ps: CR. APP (SJ)/4229/2025 CR. APP (SJ)/4273/2025	4	MANOJ YADAV @ PRAMOD YADAV vs THE STATE OF BIHAR AND ANR	PRABHAT KUMAR SINGH SRISTI KUMARI	SADANAND PASWAN
With 10.1	CR. APP (SJ)/4273/2025 U/S 14A (2) OF SC/SC/ST ACT (RB)	3	PRAMOD YADAV vs THE STATE OF BIHAR AND ANR	PRABHAT KUMAR SINGH SRISTI KUMARI	SADANAND PASWAN
11.	CR. APP (SJ)/4382/2025 U/S - 14 A (2) SC SC/ST ACT (RB)	4	GANAUR SAH vs THE STATE OF BIHAR AND ANR	HARSH VARDHAN RANJEET KUMAR	SADANAND PASWAN SANJEEV KUMAR SHARMA SANTOSH KUMAR SHUBHENDU SHEKHAR SHALINI

12.	CR. APP (SJ)/4409/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB)	1	RAM PUKAR MAHTO @ PUKAR MAHTO vs THE STATE OF BIHAR AND ANR	RAVINDRA KUMAR SINGH	SADANAND PASWAN
13.	CR. APP (SJ)/4427/2025 U/S 14(A)(2) OF S SC/ST ACT (RB)	2	VISHAL KUMAR vs THE STATE OF BIHAR AND ANR	KUMAR MANGLAM	SADANAND PASWAN OM PRAKASH SINGH

FOR ADMISSION -I

14.	CR. MISC./18847/2024 20(b)(ii)C,22 R.BAIL-1	12	MD. PADDUM @ MD. SAKIR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	HUMAYOU AHMAD KHAN
15.	CR. MISC./51308/2025 20,25,29 R.BAIL-1	5	ANIL KUMAR RAY @ ANIL KUMAR vs THE UNION OF INDIA THROUGH THE D.R.I., NEW DELHI, INDIA	MANISH KUMAR SWATANTRA SAURABH ROHIT KUMAR SHRIVASTAVA	DR. KRISHNA NANDAN SINGH (A.S.G.) AMIT PANDEY ANKIT KUMAR SINGH
16.	CR. MISC./60844/2025 65(2), R.BAIL-1	3	YASH KUMAR vs THE STATE OF BIHAR AND ANR	SAURABH BISHWAMBHAR SHRUTI KIRAN RAHUL KUMAR HARSHIT	UMANATH MISHRA DR. KAMAL DEO SHARMA
17.	CR. MISC./69170/2025 65(1), R.BAIL-1	3	CHANDAN RISHI vs THE STATE OF BIHAR AND ANR	AMIT KUMAR ANAND BHARTI KUMARI	SANJAY KUMAR PANDEY
18.	CR. MISC./78289/2025 109,61(2), R.BAIL-1	2	PANKAJ KUMAR @ PANKAJ YADAV @ PANKAJ KUMAR YADAV vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	BHARAT BHUSHAN
19.	CR. MISC./83565/2025 191(2),190,126(2) R.BAIL-1	2	AUN MOHAMMAD vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY OM PRAKASH SINGH	RAMCHANDRA SAHNI RAJANI KANT SINGH
20.	CR. MISC./83594/2025 305,331(4), R.BAIL-1	2	MILKY KUMAR @ MIKKI KUMAR @ HIMANSHU KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR PRAWEEN KUMAR ANAND GAURAV	UMA SHANKAR PRASAD SINGH VIVEK KUMAR SINHA
21.	CR. MISC./91150/2025 366(A),504,506,34 R.BAIL-1 Personal Appearance	2	SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR RAJIV RANJAN SINGH MEENA KUMARI	MUKESH KUMAR SINGH

FOR ADMISSION - FRESH CASES I

22.	CR. MISC./88958/2025 191(3),117(2),118 R.BAIL-1	1	AWADHESH PRAJAPATI vs THE STATE OF BIHAR	RAKESH KUMAR MISHRA KANHAIYA RAO	ANISH CHANDRA BABU NANDAN PRASAD
23.	CR. MISC./91371/2025 137(2), R.BAIL-1	1	VINOD PRASAD KUSHWAHA vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	DILIP KUMAR NO. 1 BIMLESH KUMAR PANDEY
24.	CR. MISC./91375/2025 126(2),115(2),117 R.BAIL-1	1	NARESH YADAV AND ORS vs THE STATE OF BIHAR	VIKRAMADIT AMRESH KUMAR SINHA	PREM KUMAR JHA NIRANJAN PARIHAR
25.	CR. MISC./91376/2025 126(2),115(2),69, R.BAIL-1	1	KAUSHAL KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	KALYAN SHANKAR
26.	CR. MISC./91378/2025 331(4),305, R.BAIL-1	1	SANTOSH MALLIK AND ANR vs THE STATE OF BIHAR	DEEPAK KUMAR JAY RAM PRASAD	UMA SHANKAR PRASAD SINGH
27.	CR. MISC./91379/2025 Regular Bail Matt R.BAIL-1	1	VIKASH KUMAR @ PUTTI vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI	UMESHANAND PANDIT SUNIL KUMAR SINGH
28.	CR. MISC./91383/2025 137(2),96, R.BAIL-1	1	CHANDI DAS @ CHANDU vs THE STATE OF BIHAR	MAHENDRA PRATAP	CHANDRA BHUSHAN PRASAD ABHISHEK KUMAR
29.	CR. MISC./91386/2025 103,3(5) R.BAIL-1	1	MD. RAHAT HUSSAIN @ MD. RAHAT ANSARI @ FEKU MIAN vs THE STATE OF BIHAR	ARJUN PRASAD	SHAILENDRA KUMAR SINGH
30.	CR. MISC./91393/2025 392, R.BAIL-1	1	SAHIL KUMAR vs THE STATE OF BIHAR	NAFISU ZZOHA SOMESH KUMAR SHABINA TALAT ALIZA AKRAM KHAN	MUKESH KUMAR SINGH
31.	CR. MISC./91396/2025 64,115(2),126(2), R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	BRIJMOHAN DAS AKHILESH KUMAR PANDEY	PUSHPA SINHA SUDHIR KUMAR SINHA

32.	CR. MISC./91398/2025 363,366,34, R.BAIL-1	1	PRADUMAN KUMAR BASAK @ PRADEEP KUMAR @ PRADUMAN KUMAR BOSAK AND ANR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	NITYA NAND TIWARY
33.	CR. MISC./91410/2025 Regular Bail Matt R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	GAJANAN MISHRA NAVNEET PRABHAKAR	MADAN KUMAR
34.	CR. MISC./91421/2025 76, R.BAIL-1	1	BIPAT CHAUDHARY vs THE STATE OF BIHAR AND ANR	ALOK KUMAR SINGH	ANIL PRASAD SINGH
35.	CR. MISC./91425/2025 96,64, R.BAIL-1	1	SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	SUDHIR KUMAR SINHA	NIRMAL KUMAR SINHA
36.	CR. MISC./91431/2025 308(5),3(5) R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA POOJA KUMARI	BHARAT LAL
37.	CR. MISC./91834/2025 25(1-b)a,26,35 R.BAIL-1	1	SAURAV KUMAR @ SAURAV KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR ISHAAN RAJ	RAJENDRA SINGH
38.	CR. MISC./91835/2025 420,406,468,34 R.BAIL-1	1	VISHAMBHAR NATH DUBEY @ BISAMBAR NATH PANDEY vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	NITYA NAND TIWARY
39.	CR. MISC./91845/2025 96,3(5) R.BAIL-1	1	SUBHASH DAS vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	AKSHAY LAL PANDIT
40.	CR. MISC./91847/2025 103(1) R.BAIL-1	1	KAILASH RAVIDAS @ BUDHU RAVIDAS vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DEWANAND TIWARI	ADITYA NARAYAN SINGH.1 SHEO KUMAR PRASAD
41.	CR. MISC./91849/2025 191(2),191(30,126 R.BAIL-1	1	RADHA DEVI vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	KALYAN SHANKAR SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH SUBHASH KUMAR
42.	CR. MISC./91850/2025 25(1-b)a,26,35 R.BAIL-1	1	VIJAY KUMAR @ BIJAY KUMAR AND ANR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	DR. INDIWAR KUMARI
43.	CR. MISC./91852/2025 103(1),3(5) R.BAIL-1	1	HALDHAR SAH @ HALADAR SAH vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	NAWAL KISHORE PRASAD
44.	CR. MISC./91857/2025 25(1-b)a,26 R.BAIL-1	1	RAM NARESH RAI vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	GULNAR BEGUM
45.	CR. MISC./91873/2025 317(5), R.BAIL-1	1	BADAL KUMAR BHUIYA @ BADAL BHUIYA vs THE STATE OF BIHAR	ALOK KUMAR ALOK MANU SINGH SUPRIYA NEHA KUMARI ARCHANA KUMARI	PARMANAND PRASAD
46.	CR. MISC./91881/2025 8(c),21(c),25,29, R.BAIL-1	1	GAUTAM RAI vs THE STATE OF BIHAR	SWARNA ROY RICHA RAJIV SINGH KOMAL SHUBHAM SHANKAR NISHA KUMARI KOMAL RAJ MANISH KUMAR PASWAN	RAJENDRA NATH JHA
47.	CR. MISC./91883/2025 147,436,304, R.BAIL-1	1	ANIL MAHTO vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	NAWAL KISHORE PRASAD
48.	CR. MISC./91885/2025 126(2),115(2),352 R.BAIL-1	1	SINTU YADAV @ SANTU YADAV @ SANTU KUMAR AND ORS vs THE STATE OF BIHAR	ANIL KUMAR SINGH	SATYA NAND SHUKLA REKHA RANJAN PRASAD
49.	CR. MISC./91887/2025 137(2),96,3(5), R.BAIL-1	1	ASHOK KUMAR @ ASHOK RAI vs THE STATE OF BIHAR AND ANR	SMITI BHARTI	HUMAYOU AHMAD KHAN
50.	CR. MISC./91889/2025 103(1), R.BAIL-1	1	SHANKAR PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA ROUSHAN SINHA SANTOSH KUMAR	MOHAMMAD SUFYAN
51.	CR. MISC./91890/2025 103(1), R.BAIL-1	1	BHUSHAN PRASAD @ BRAJ BHUSHAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	NARENDRA KUMAR SINGH SANJAY KUMAR SINHA

52.	CR. MISC./91901/2025 96,137(2),3(5), R.BAIL-1	1	NAND LAL SAHNI @ NAND LAL KUMAR vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI	AKSHAY LAL PANDIT
53.	CR. MISC./91902/2025 394, R.BAIL-1	1	KAILU PASWAN @ MANOJ PASWAN vs THE STATE OF BIHAR	PARAS NATH	BHANU PRATAP SINGH
54.	CR. MISC./91926/2025 64,62,318(4) R.BAIL-1	1	MANOJ KUMAR GUPTA @ MANOJ KR. GUPTA vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	TARUN PRASAD MANDAL
55.	CR. MISC./91929/2025 103(1),238,3(5) R.BAIL-1	1	SANDEEP MANJHI vs THE STATE OF BIHAR	SANJU SINGH	DR.MRITYUNJAYA KR.GAUTAM
56.	CR. MISC./91945/2025 103(1),3(5), R.BAIL-1	1	BALLI SAHNI @ BALI SAHANI vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	RAM ANURAG SINGH
57.	CR. MISC./91946/2025 329(4),191(2),115 R.BAIL-1	1	BINDESHWAR YADAV AND ORS vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	BINOD KUMAR
58.	CR. MISC./91948/2025 137(2), R.BAIL-1	1	SHIVA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	UDAY PRATAP SINGH
59.	CR. MISC./91950/2025 309(3),309(4), R.BAIL-1	1	PARSHURAM KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR YADAV SHWETA SINGH SIKANDAR	SURENDRA KUMAR
60.	CR. MISC./91953/2025 317(5) R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	CHANDRA SEN PRASAD SINGH

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61.	CR. MISC./51688/2025 80,3(5) R.BAIL-1	4	SANGITA DEVI vs THE STATE OF BIHAR	MD RAFI AHMAD	SANJAY KUMAR PANDEY
62.	CR. MISC./56716/2025 137(2), R.BAIL-1 Same ps: CR. MISC/73061/2025	5	BINAY KUMAR @ VINAY KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY RAHUL RAJ	ARUN KUMAR
63.	CR. MISC./57651/2025 20(b),(ii)(C),23(R.BAIL-1	4	PRADEEP KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	HARISH KUMAR	PRADEEP NARAIN KUMAR MANOJ KUMAR SINGH DR. K.N. SINGH (ASG)
64.	CR. MISC./69291/2025 65(2), 352, 351(3 R.BAIL-1	3	SANTOSH MANDAL vs THE STATE OF BIHAR AND ANR	KUMAR RAVISH ROHIT KUMAR SANJAY KUMAR SHARMA	MD. MATLOOB RAB BINOD KUMAR SINHA AJAY KUMAR PRASAD
65.	CR. MISC./69706/2025 126(2),115(2),74, R.BAIL-1	3	NEERAJ KUMAR vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	PREM KUMAR JHA KUMAR BINODE BARIAR RANANJAY KUMAR CHHATESHWARI KUMARI
66.	CR. MISC./70189/2025 341,323,376,504,5 R.BAIL-1	3	RAMBHOLA KUMAR vs THE STATE OF BIHAR	ARUN . MD. ANWAR	SANJAY KUMAR TIWARY
67.	CR. MISC./70408/2025 137(2),196,96,64 R.BAIL-1	3	RISHU BABU @ MD. RAIS vs THE STATE OF BIHAR AND ANR	MD HUSSAIN	RAM SUMIRAN RAI SUSHANTA KUMAR DAS EESHA
68.	CR. MISC./71393/2025 406,420,120(B),34 R.BAIL-1	5	MD. RIZWAN @ RAZA @ INTEKHAB ALAM @ INEKHAB vs THE STATE OF BIHAR	WASI MOHAMMAD RANJAY KUMAR SINGH	KUMAR VEERENDRA NARAYAN PRANAV KUMAR RAJNANDAN KUMAR KRISHNA RANJAN
69.	CR. MISC./73061/2025 137(2), R.BAIL-1 Same ps: CR. MISC/56716/2025	3	PANKAJ RAI @ PANKAJ RAY @ PANKAJ KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY RAHUL RAJ	MD. FAHIMUDDIN
70.	CR. MISC./76598/2025 126(2),115(2),65(R.BAIL-1	3	AAKASH KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY	TARUN PRASAD MANDAL
71.	CR. MISC./80855/2025 317(5) R.BAIL-1	3	SHIVAM KUMAR @ SHIVAM KUMAR SAH vs THE STATE OF BIHAR	ADITYA RAJ PRASHANT KUMAR SINGH JITENDRA KUMAR	ADITYA NARAYAN SINGH.1
72.	CR. MISC./81118/2025 8,20(b)(ii)(C) R.BAIL-1	3	DEVCHANDRA SARDAR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	ANIL PRASAD SINGH

73.	CR. MISC./81183/2025 80,3(5) R.BAIL-1	3	RAVI KUMAR vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	PRANAV KUMAR
74.	CR. MISC./82116/2025 8(c),20(b)(ii)(c) R.BAIL-1	3	MANOJ SHARMA vs THE STATE OF BIHAR	RAKESH KUMAR SINGH JAI RAM SINGH	HARENDRA PRASAD
75.	CR. MISC./82199/2025 3,4, R.BAIL-1	4	RAM BABU SHANDILYA vs UNION OF INDIA THROUGH THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, PATNA ZONAL OFFICE,	RAMAKANT RAM ANAND RAVI SHANKAR	DR. KRISHNA NANDAN SINGH (A.S.G) RAJESH RANJAN
76.	CR. MISC./82950/2025 64(i) R.BAIL-1	3	RAJEEV KUMAR YADAV @ RAJEEV RANJAN vs THE STATE OF BIHAR	ATUL KUMAR NARENDRA KUMAR SINGH	JAGDHAR PRASAD SUMAN KUMAR JHA RUPALI JHA
77.	CR. MISC./83224/2025 191(2),193(3),190 R.BAIL-1 IA-1/2026 () EARLY HEARING	2	MD. JAMAL MALIK @ BABLOO MALIK vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR DHIRENDRA NATH JHA PURUSHOTTAM KUMAR	LALAN KUMAR
78.	CR. MISC./83863/2025 87,3(5), R.BAIL-1	2	SANTOSH DAS vs THE STATE OF BIHAR AND ANR	ALKA VERMA PAWAN KUMAR AKANKSHA KUMARI	AHMAD ALI
79.	CR. MISC./83889/2025 363,366A,504,34,3 R.BAIL-1	2	AZAD KUMAR @ AZAD KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	PAWAN KUMAR	SUMAN KUMARI SINGH NAGENDRA UPADHYAY GOPAL KRISHNA NISHANT SHUBHAM KUMAR NAGENDRA UPADHYAY GOPAL KRISHNA NISHANT SHUBHAM KUMAR
80.	CR. MISC./84018/2025 316(5),318(4),3(5 R.BAIL-1	2	HARI NANDAN KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI LAL MANI SHARMA	MANOJ KUMAR

FOR ADMISSION - FRESH CASES II

81.	CR. MISC./787/2026 66,3(5), R.BAIL-1	1	SURAJ KUMAR vs THE STATE OF BIHAR	RAGHWENDRA PRATAP SINGH TANYA KUMARI	RAJ KISHOR SINGH RAJIVE RANJAN SINGH
82.	CR. MISC./922/2026 190,191(2),191(3) R.BAIL-1	1	MD. SHOHRAB @ MD. SHOHRAV vs THE STATE OF BIHAR	PRASOON KUMAR RITAMBRA KUMARI	RANA RANDHIR SINGH
83.	CR. MISC./1373/2026 126(2),127(2),115 R.BAIL-1	1	MANZAR @ MEJAR @ MD. MANZAR ALAM @ MANZAR ALAM vs THE STATE OF BIHAR	MRITUNJAY KUMAR KUMAR SHUBHAM RAJ	RENUKA RATNAKAR (APP 125)
84.	CR. MISC./1385/2026 420,406, R.BAIL-1	1	AVINASH KUMAR vs THE STATE OF BIHAR	NAVIN KUMAR SINGH SANKET TEJAS VATSA VENKATESH KIRTI	ASHOK KUMAR SINGH HRITIK ANAND JAYA SINGH RAGHU RAJ PRATAP MANU TRIPURARI APURV HARSH
85.	CR. MISC./1465/2026 319(2),318(4),338 R.BAIL-1	1	IRSHAD @ IRSHAD AHMAD vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA RITESH KUMAR SINHA	RANA RANDHIR SINGH
86.	CR. MISC./1472/2026 8,18,21(c),22(c), R.BAIL-1	1	ANUP YADAV @ ANOOP YADAV @ ANUP KUMAR YADAV vs THE STATE OF BIHAR	MOHD RUSTAM HUSSAIN	MD. MUSHTAQUE ALAM
87.	CR. MISC./1492/2026 25(1-b)(a),26, R.BAIL-1	1	RAMBABU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	BISHWESHWAR RAM
88.	CR. MISC./1543/2026 103(1),140(3),238 R.BAIL-1	1	MOHIT KUMAR @ MOHIT THAKUR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR ADITYA KUMAR PANDEY	RAJENDRA PRASAD NAT RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA
89.	CR. MISC./1549/2026 8,20(B)(ii)(C) R.BAIL-1	1	SAROJ KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAJENDRA NATH JHA
90.	CR. MISC./1568/2026 103(1) R.BAIL-1	1	PINTU YADAV @ BHURA YADAV @ PINTU PRASAD vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR	SANJAY KUMAR TIWARY

91.	CR. MISC./1574/2026 75,77,78,79,356(2 R.BAIL-1	1	VIKASH KUMAR NEERAJ @ VICKY @ BIKY vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	AJIT KUMAR
92.	CR. MISC./1578/2026 303(2),334(1),3(5 R.BAIL-1	1	MD HAJRAT @ VIJAY MIYAN vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	SUMAN KUMARI SINGH
93.	CR. MISC./1579/2026 20,21,22, R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	YOGESH KUMAR DHIRDYUTI KUMAR VERMA RAJ KUMAR RAI	SURESH PRASAD SINGH
94.	CR. MISC./1584/2026 103(1), R.BAIL-1	1	KIRAN DEVI vs THE STATE OF BIHAR	LALITESHWAR PRASAD SHARMA	SANJAY KUMAR PANDEY
95.	CR. MISC./1588/2026 147,148,149,341,3 R.BAIL-1	1	KYAMUDDIN @ LADDU MIYA @ LADDU vs THE STATE OF BIHAR	KUNDAN RATHORE@ KUNDAN KUMAR	PARMANAND PRASAD
96.	CR. MISC./1593/2026 103(2),61(2),3(5) R.BAIL-1	1	SANJAY KUMAR SHARMA @ SANJAY SHARMA vs THE STATE OF BIHAR	SATYENDRA RAI SHREE NIVAS MADHUVAN	LAKSHMI KANT SHARMA
97.	CR. MISC./1599/2026 8(c),21,25,29, R.BAIL-1	1	ANIL YADAV AND ANR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	HARENDRA PRASAD
98.	CR. MISC./1602/2026 191,126(2),115(2) R.BAIL-1	1	VEERA RAI @ DHARMVEER RAI vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA BABITA KUMARI	NIRMALA KUMARI RAJU KUMAR SINGH
99.	CR. MISC./1603/2026 126(2),118(2),109 R.BAIL-1	1	ZAMILA BEGUM AND ANR vs THE STATE OF BIHAR AND ANR	AKANKSHA MALVIYA AKASH KESHAV NAINA NANCY AYUSHMAN KISHORE AKANKSHA MALVIYA	HARENDRA PRASAD
100.	CR. MISC./1605/2026 103(1), R.BAIL-1	1	AYUSH KUMAR @ AYUSH YADAV vs THE STATE OF BIHAR	VINAY KUMAR MISHRA RAJESH KUMAR SINGH	SHAILENDRA KUMAR SINGH
101.	CR. MISC./1612/2026 376,457,506,120B R.BAIL-1	1	AJAY KUMAR MAHTO @ AJAY MAHTO vs THE STATE OF BIHAR AND ANR	OM PRAKASH OM	BINAY KRISHNA
102.	CR. MISC./1614/2026 126(2),115(2),118 R.BAIL-1	1	VISHAL SAHANI vs THE STATE OF BIHAR	PRIYANSHU KUMAR SINGH HIMANSHU RAJ	NIRMAL KUMAR SINHA
103.	CR. MISC./1619/2026 126(2),115(2),118 R.BAIL-1	1	VINAY SAHANI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	CHANDRA SEN PRASAD SINGH
104.	CR. MISC./1628/2026 137(2),96, R.BAIL-1	1	AMIT KUMAR MANJHI @ AMIT KUMAR @ BHUARA vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA ANIL KUMAR PRASAD	AHMAD ALI
105.	CR. MISC./1634/2026 103(1),3(5), R.BAIL-1	1	RAHUL MAHTO @ RAHUL KUMAR vs THE STATE OF BIHAR	KESHAV BHARDWAJ	PRANAV KUMAR
106.	CR. MISC./1635/2026 25(1-B)(a),26 R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	RENUKA RATNAKAR
107.	CR. MISC./1637/2026 126(2),115(2),96, R.BAIL-1	1	MD. ROJIT UDDIN vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	AHMAD ALI
108.	CR. MISC./1640/2026 190,191(2),191(3) R.BAIL-1	1	SUMIT KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH KARU KUMAR SHUBH RAJ	SHYAM KUMAR SINGH
109.	CR. MISC./1882/2026 109,351(2),3(5) R.BAIL-1	1	VIVEKANAND YADAV @ DISKO YADAV @ DISKO vs THE STATE OF BIHAR	MANOJ KUMAR JHA	HUMAYOU AHMAD KHAN

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 213 (AT 10:30 A.M.)
Mr. Justice Alok Kumar Sinha

Notice:-Urgent mentioning will be entertained only on Monday at 10:30 A.M.

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
1.	CR. MISC./1260/2026 324,326,328,307, A.BAIL	1	CHOTE @ CHHOTU YADAV @ CHHOTE YADAV @ CHHOTU vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	TARUN PRASAD MANDAL
2.	CR. MISC./1262/2026 126(2),115(2),118 A.BAIL	1	MD. SHAHID ALI @ SAHEB ALAM vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR	RABINDRA KUMAR ANUJ KUMAR EASHITA RAJ SHYAM KISHORE ADITYA RAJ SINGH
3.	CR. MISC./1269/2026 376,420,34 A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR MANU KUMAR	SHAILENDRA KUMAR
4.	CR. MISC./1277/2026 190,191(2),191(3) A.BAIL	1	LALAN KUMAR @ LALAN RAVIDAS AND ORS vs THE STATE OF BIHAR	SHEO NANDAN PRASAD	MADAN KUMAR
5.	CR. MISC./1278/2026 8,20(b)(ii)(c),29 A.BAIL	1	SAHEB ANSARI vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	DR. INDIWAR KUMARI
6.	CR. MISC./1279/2026 191(2)(3),126(2), A.BAIL	1	SHAHINA KHATUN AND ANR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	SANJAY KUMAR TIWARY
7.	CR. MISC./1280/2026 341,323,324,307,3 A.BAIL	1	BANSH LAL SAHANI AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MANOJ KUMAR
8.	CR. MISC./1283/2026 126(2),115(2),118 A.BAIL	1	RAMANAND RAY @ RAMANAND KUMAR YADAV AND ANR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	SHAILENDRA KUMAR SINGH RAHUL SINGH CHITRANJAN KUMAR MONA VERMA SUSHANT KUMAR AMIT PRAKASH
9.	CR. MISC./1288/2026 126,115,85,3 A.BAIL	1	PARMATMA KUMAR @ PARMATMA SAO vs THE STATE OF BIHAR AND ANR	KAMLESH KUMAR PAWAN KUMAR SINGH PRAMOD KUMAR SINGH	KANHIYA KISHOR
10.	CR. MISC./1290/2026 115(2),126(2),76, A.BAIL	1	SANTOSH MAHTO @ SANTOSH KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR ALIAS ASHOK KARN BIMAL KUMAR	ZAINUL ABEDIN
11.	CR. MISC./1296/2026 126(2),115(2),109 A.BAIL	1	MD. KALAM AND ANR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	MITHLESH KUMAR KHARE
12.	CR. MISC./1306/2026 126(2),115(2),85, A.BAIL	1	AFAZ HUSSAIN @ AFAZ ALI vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH	MD. MUSHTAQUE ALAM PRASHANT BHUSHAN KUMARI SANGITA
13.	CR. MISC./1311/2026 115(2),109(1),117 A.BAIL	1	MUSHARU YADAV @ MUSAHARU YADAV AND ORS vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	MADAN KUMAR
14.	CR. MISC./1315/2026 126(2),115(2),118 A.BAIL	1	BASANTI DEVI AND ORS vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	MURLI DHAR RAM JIBAN PD. SINGH SATYA NARAYAN YADAV
15.	CR. MISC./1319/2026 103(1),140(1),238 A.BAIL	1	RAJA KUMAR @ RADAN RANJAN KUMAR vs THE STATE OF BIHAR	JAI PRAKASH VERMA RATNESH SHARAN	MOHAMMAD SUFYAN ALOK KUMAR ALOK
16.	CR. MISC./1320/2026 126(2),115(2),109 A.BAIL	1	SARVAN RAI AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	UPENDRA KUMAR
17.	CR. MISC./1326/2026 3,4 A.BAIL	1	ANITA DEVI AND ORS vs THE STATE OF BIHAR	LOKESH KUMAR SINGH ABHISHEK KUMAR	BRAJENDRA NATH PANDEY
18.	CR. MISC./1327/2026 384,506, A.BAIL	1	GOLU KUMAR @ AKASH KUMAR @ AKASH GUPTA vs THE STATE OF BIHAR AND ANR	BHAVESH KUMAR	UMESH LAL VERMA

19.	CR. MISC./1330/2026 80,103(1),115(2), A.BAIL	1	TARANNUM KHATOON @ TARANNUM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	MD. MUSHTAQUE ALAM
20.	CR. MISC./1334/2026 126(2),115(2),109 A.BAIL	1	SANJEET KUMAR AND ANR vs THE STATE OF BIHAR	SANJIV SHARAN SANJAY KUMAR MISHRA	NAWAL KISHORE PRASAD
21.	CR. MISC./1335/2026 109,3(5), A.BAIL	1	ABHISHEK KUMAR @ CHHOTU vs THE STATE OF BIHAR	MUSKAN SINGH RANJEET KUMAR	SANJAY KUMAR SINGH PATANJALI RISHI PRERNA RISHI KUNDAN KUMAR NISHANT SHEKHAR
22.	CR. MISC./1340/2026 137(2),140(3),3(5 A.BAIL	1	RAJESH SHARMA @ RANJESH SHARMA AND ANR vs THE STATE OF BIHAR	NAFISU ZZOHA	NAWAL KISHORE PRASAD
23.	CR. MISC./1356/2026 498A,323,341,452, A.BAIL	1	DEVENDER KUMAR @ DEVENDRA KUMAR vs THE STATE OF BIHAR AND ANR	KANCHAN JHA UZMA SULTAN NISHANT CHOUDHARY	BINOD KUMAR
24.	CR. MISC./1358/2026 406,420,467,468,4 A.BAIL	1	MANALI BHARTI vs THE STATE OF BIHAR AND ANR	AMARNATH JHA	MADHURA NAND JHA
25.	CR. MISC./1363/2026 191(2),191(3),190 A.BAIL	1	AVINASH KUMAR @ AVINASH PASWAN @ AVINASH KUMAR PASWAN AND ANR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH PRAVIN KUMAR	SHAILENDRA KUMAR
26.	CR. MISC./1386/2026 126(2),115(2),118 A.BAIL	1	SANJAY SAH AND ORS vs THE STATE OF BIHAR	YASHRAJ BARDHAN RANANJAY KUMAR ABHIMANYU KUMAR	RAM SEVAK CHOUDHARY
27.	CR. MISC./1388/2026 103(1),85,3(5), A.BAIL	1	CHINTA DEVI AND ORS vs THE STATE OF BIHAR	ANIL KUMAR SINGH SHREYA ROUSHAN	MD. MATLOOB RAB
28.	CR. MISC./1414/2026 80,3(5), A.BAIL	1	JANARDAN SINGH AND ANR vs THE STATE OF BIHAR	SUKESH RANJAN SUDHANSHU KUMAR	LALAN KUMAR KRITYA NAND JHA RAJIV RANJAN KR. PANDEY
29.	CR. MISC./1417/2026 109,303(2),351(2) A.BAIL	1	MUNNI DEVI vs THE STATE OF BIHAR	ABHINAV ANAND SUMIT KUMAR SRIVASTVA	TARUN PRASAD MANDAL
30.	CR. MISC./1429/2026 420,406,120B,467, A.BAIL	1	DURGESH KUMAR SONU vs THE STATE OF BIHAR AND ANR	MARUTH NATH ROY SANJAY PARASMANI	ZAINUL ABEDIN
31.	CR. MISC./1431/2026 341,325,307,34,30 A.BAIL	1	VIKASH KUMAR @ VIKASH PASWAN AND ANR vs THE STATE OF BIHAR	ADARSH RANJAN PRITISH RANJAN	RAMCHANDRA SAHNI
32.	CR. MISC./1455/2026 85,82,115,303,191 A.BAIL	1	JITENDRA PASWAN @ JITAN PASWAN @ JITENDRA KUMAR vs THE STATE OF BIHAR AND ANR	ALOK KUMAR ALOK UDAY KUMAR SINGH NEHA KUMARI ARCHANA KUMARI	RAM PRIYA SHARAN SINGH
33.	CR. MISC./1461/2026 74,78, A.BAIL	1	CHHOTELAL RAM vs THE STATE OF BIHAR AND ANR	VIJAY KR SINGH NO. 1	AHMAD ALI
34.	CR. MISC./1464/2026 85,126(2),115,118 A.BAIL	1	SHASHI KUMAR GUPTA @ SAGAR KUMAR vs THE STATE OF BIHAR AND ANR	PUSHP RAJ SINGH VIKRAM KUMAR	ANAND KISHORE CHOUDHARY
35.	CR. MISC./1469/2026 126(2),115(2),109 A.BAIL	1	PAPPU SAH @ PAPPU KUMAR AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	SANJAY KUMAR SINGH
36.	CR. MISC./1470/2026 191(2),191(3),190 A.BAIL	1	NIRANJAN MANDAL vs THE STATE OF BIHAR	RAHUL MANI PALLAWI KUMARI	UDAY PRATAP SINGH
37.	CR. MISC./1475/2026 137(2),87,3(5), A.BAIL	1	RANI DEVI AND ANR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR BIMLESH KUMAR PANDEY	JAI NARAIN THAKUR
38.	CR. MISC./1480/2026 109,326(a),3(5), A.BAIL	1	HORIL RAI AND ORS vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	MITHLESH KUMAR KHARE
39.	CR. MISC./1488/2026 96, A.BAIL	1	RUPESH KUMAR YADAV @ RUPESH KUMAR vs THE STATE OF BIHAR	RADHA MOHAN SINGH	UMESH LAL VERMA
40.	CR. MISC./1502/2026 115(2),126(2),117 A.BAIL	1	RISHABH KUMAR vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	PREM KUMAR JHA
41.	CR. MISC./1506/2026 191(2),190,115(2) A.BAIL	1	NABDAN CHAUHAN @ NAGENDRA KUMAR AND ORS vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	JAI NARAIN THAKUR

42.	CR. MISC./1512/2026 69,78,126(2),115(A.BAIL	1	GAURAV KUMAR vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA VIKASH KUMAR PIYUSH KUMAR AAYUSH RANJAN SUNNY KUMAR	MD. ATAUR RAHMAN AASHI WATS RASHMI BHARTI KAVITA SINGH ROHIT KUMAR RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR SAURABH KUMAR
43.	CR. MISC./1514/2026 115(2),126(2),118 A.BAIL	1	MD AJAZ KHAN @ MO AJAZ KHA @ MD. ERAJ KHAN vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	MD. ANZARUL HAQUE SAHARA
44.	CR. MISC./1518/2026 318(4),319(2),338 A.BAIL	1	SHARMILA KUMARI vs THE STATE OF BIHAR	AJAY KUMAR PURUSHOTTAM PANDEY	RAM SUMIRAN RAI
45.	CR. MISC./1519/2026 126(2),115(2),109 A.BAIL	1	KUDRAT ALI ANSARI @ KUDRAT ALI @ KUDRAT ANSARI AND ANR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI SHASHANK SHEKHAR	SATYENDRA PRASAD MD DANISH QUAMAR DINKAR KUMAR RAJIV KUMAR MADIHA MONEER
46.	CR. MISC./1521/2026 126(2),115(2),117 A.BAIL	1	KALAWATI DEVI AND ANR vs THE STATE OF BIHAR	DANISH RAJA SUMAN SAURAV RISHI SINHA	PRONOTI SINGH KUMAR BINODE BARIAR RANANJAY KUMAR CHHATESHWARI KUMARI
47.	CR. MISC./1528/2026 147,148,149,323,3 A.BAIL	1	DASARATH MAHTO AND ORS vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	RANA RANDHIR SINGH
48.	CR. MISC./1531/2026 115(2),126(2),76, A.BAIL	1	AJAY MISHRA AND ORS vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	BHANU PRATAP SINGH
49.	CR. MISC./1533/2026 304,34 A.BAIL	1	PRAKASH KUMAR AND ORS vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	CHANDRA SEN PRASAD SINGH
50.	CR. MISC./1539/2026 137,96,3(5) A.BAIL	1	RAJAN SAH @ RANJAN SAHU vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH SHYAM NANDAN THAKUR	SURENDRA PRASAD SINGH
51.	CR. MISC./1541/2026 111(3),111(4),303 A.BAIL	1	CHHOTU YADAV AND ANR vs THE STATE OF BIHAR AND ANR	PRIYA RANJAN ANUNAY SHAHI CHANDNI KUMARI NITISH KUMAR	MD. ASLAM ANSARI NARESH DIKSHIT NARESH DIKSHIT
52.	CR. MISC./1545/2026 126(2),127(2),115 A.BAIL	1	RAVI KUMAR SINGH AND ANR vs THE STATE OF BIHAR	SATYENDRA RAI	GANESH PRASAD SINGH
53.	CR. MISC./1547/2026 85,80,238,3(5) A.BAIL	1	ANIL KUMAR @ ANIL PRASAD vs THE STATE OF BIHAR	LALLU PRASAD	SYED MOJIBUR RAHMAN
54.	CR. MISC./1550/2026 341,323,354,379,3 A.BAIL	1	JAYRAM YADAV vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	DR. INDIWAR KUMARI
55.	CR. MISC./1554/2026 318(4),336(2),336 A.BAIL	1	TRIVIKRAM NARAIN PATHAK @ TRIVIKRAM NARAYAN PATHAK vs THE STATE OF BIHAR	MD. HELAL AHMAD NAUSHAD AKHTAR MOHAMMAD TAHMEED HELAL FAKHRA TANAZ AKHTER	YOGENDRA KUMAR
56.	CR. MISC./1556/2026 338,336(3),318(4) A.BAIL	1	MADAN PRASAD YADAV vs THE STATE OF BIHAR	YASHRAJ BARDHAN RAJAN SINGH RANANJAY KUMAR ABHIMANYU KUMAR	RAM PRIYA SHARAN SINGH
57.	CR. MISC./1562/2026 406,409,419,420,4 A.BAIL	1	KAILASH PASWAN vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA CHITRANJAN KUMAR SINHA	RAMESH CHANDRA
58.	CR. MISC./1564/2026 85,82(1),115(2),1 A.BAIL	1	SANJIT KUMAR SHARMA @ SANJIT KUMAR @ SANJEET KUMAR SHARMA vs THE STATE OF BIHAR AND ANR	HEMANT KUMAR	ARUN KUMAR
59.	CR. MISC./1565/2026 191(2),329(4),126 A.BAIL	1	MD. SHAHWAJ AND ORS vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	DR.MRITYUNJAYA KR.GAUTAM
60.	CR. MISC./1566/2026 457,380,147,148,1 A.BAIL	1	GARIBAN CHOUDHARY AND ORS vs THE STATE OF BIHAR AND ANR	MUKUL KUMARI	TARUN PRASAD MANDAL

61.	CR. MISC./1571/2026 448,341,323,337,3 A.BAIL	1	RAM VINAY SHARMA @ RAM BINAY SHARMA vs THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH HIMANSHU RAJ PRIYANSHU KUMAR SINGH	SANJAY KUMAR TIWARY
62.	CR. MISC./1575/2026 U/S 66C OF CYBER A.BAIL	1	MOHAMMAD AKEEL vs THE STATE OF BIHAR AND ANR	ANIL KUMAR ROY ABHYANAND	SANJAY KUMAR TIWARY
63.	CR. MISC./1576/2026 126(2),127(2),115 A.BAIL	1	RAJ KHURANA vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. RAM SHANKAR KUMAR	PRAMOD KUMAR PANDEY
64.	CR. MISC./1577/2026 126(2),115(2),352 A.BAIL	1	MD. NOMAN @ NAUMAN vs THE STATE OF BIHAR	MD ZIAUL QUAMAR NAZIA QUAMAR PUJA KUMARI	RAJENDRA PRASAD NAT
65.	CR. MISC./1581/2026 101,3(5) A.BAIL	1	ANIL RAY @ ANIL KUMAR RAY vs THE STATE OF BIHAR	ASHOK KUMAR	RABINDRA KUMAR
66.	CR. MISC./1582/2026 126(2),115(2),303 A.BAIL	1	PRIYANKA KUMARI @ PRIYANKA DEVI AND ORS vs THE STATE OF BIHAR	DILIP KUMAR ROY	NAVIN KUMAR PANDEY
67.	CR. MISC./1590/2026 126(2),115(2),109 A.BAIL	1	CHANDRADEO SINGH AND ANR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR BRAHMANAND KUMAR	NAWAL KISHORE PRASAD
68.	CR. MISC./1598/2026 126(2),127(2),115 A.BAIL	1	RAJA KUMAR @ RAJA RAUT vs THE STATE OF BIHAR	VIKASH KHANNA LOKESH KUMAR AMAN KUMAR TWINKLE KUMARI	ADITYA NARAYAN SINGH.1
69.	CR. MISC./1639/2026 127(2),318(4),338 A.BAIL	1	MUNNA KUMAR @ VIKASH KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	TAPESHWAR SHARMA
70.	CR. MISC./1641/2026 406,420,120B A.BAIL	1	SUBHASH KUMAR @ SUBHASH CHAUDHARY vs THE STATE OF BIHAR AND ANR	BELA SINGH RAJEEV RANJAN	SHAILENDRA KUMAR SINGH
71.	CR. MISC./1645/2026 318(4),336(2),336 A.BAIL	1	SHAKUNTALA DEVI @ SHAKUNTALA SINGH AND ORS vs THE STATE OF BIHAR	MRITUNJAY KUMAR	RAM PRIYA SHARAN SINGH
72.	CR. MISC./1650/2026 420,467,468,471,1 A.BAIL	1	LALO DEVI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	ANAND KISHORE CHOUDHARY
73.	CR. MISC./1659/2026 303(2),317(2), A.BAIL	1	SUNIL KUMAR @ SUNIL MUKHIYA vs THE STATE OF BIHAR AND ANR	RAMAKANT SINGH NAWAL KISHOR SINGH SANDHYA KUMARI	BINOD KUMAR NARESH DIKSHIT
74.	CR. MISC./1660/2026 308(2),3(5),111(1 A.BAIL	1	JIWAN YADAV vs THE STATE OF BIHAR	SATYENDRA RAI	ZAINUL ABEDIN MD DANISH QUAMAR ARINJAY KUMAR MADIHA MONEER
75.	CR. MISC./1664/2026 420,409,34 A.BAIL	1	RAJESHWAR MANDAL @ RAJ KUMAR MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR ALIAS ASHOK KARN BIMAL KUMAR	ANUJ KUMAR SHRIVASTAVA
76.	CR. MISC./1668/2026 126(2),115(2),303 A.BAIL	1	CHHOTU KUMAR @ CHOTU KUMAR vs THE STATE OF BIHAR	DURGESH NANDAN RANJAN KUMAR SALONI SARAN	RINA SINHA
77.	CR. MISC./1669/2026 126(2),115(2),118 A.BAIL	1	MD. GULREJ @ GUBLEJ @ MO. GULREJ AND ORS vs THE STATE OF BIHAR	AJIT KUMAR SINGH DEEPMALA KUMARI	RAJENDRA SINGH
78.	CR. MISC./1670/2026 115(2),109,303(2) A.BAIL	1	RAHUL KUMAR @ RAHUL YADAV vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	MD. MATLOOB RAB
79.	CR. MISC./1676/2026 420,406,506 A.BAIL	1	PAWAN KUMAR vs THE STATE OF BIHAR	MADHAV KRISHNA RAHUL DEO SINGH	SANJAY KUMAR PANDEY
80.	CR. MISC./1859/2026 96 A.BAIL	1	NIRMALA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	AYUSH KUMAR	BINOD KUMAR
81.	CR. MISC./2001/2026 406,420,467,468,4 A.BAIL	1	DASAI RAM vs THE STATE OF BIHAR	RAJAN GHOSHRAVE MRITYUNJAY KUMAR	SANJAY KUMAR TIWARY
82.	CR. MISC./2166/2026 103(1),238(a),61(A.BAIL	1	VISHWANATH YADAV vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	MD. SHAKIR AHMAD

83.	CR. MISC./2236/2026 115(2),126(2),74, A.BAIL	1	PRITY KUMARI vs THE STATE OF BIHAR AND ANR	NIKHIL NISHANT SUMIT KUMAR	JAI NARAIN THAKUR DHIRENDRA KUMAR SINHA YASHPAL YADAV SONI KUMARI AMRIT LAL
84.	CR. MISC./2255/2026 109,115(2),118(1) A.BAIL	1	MD. KOUSAR ANSARI vs THE STATE OF BIHAR	SANDIP KUMAR SANJAY KUMAR SINGH	SHAHABUDDIN AZEEM @ S. AZEEM
85.	CR. MISC./2306/2026 191(2),191(3),190 A.BAIL	1	GOPAL RAI @ GOPALJI RAY @ GOPALIJEE RAI @ GOPI RAI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	NARENDRA KUMAR SINGH
86.	CR. MISC./2471/2026 41,42, A.BAIL	1	SHIVNATH SHARMA vs THE STATE OF BIHAR	SANJEEV KUMAR RAUSHAN RAJ SITESH KASHYAP	RAM SUMIRAN RAI
87.	CR. MISC./2474/2026 191(2),191(3),190 A.BAIL	1	RAMCHANDRA SAH @ RAM CHANDRA SAH @ RAMCHANDAR SAHU AND ORS vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	ANANT KUMAR 1 NIKHIL KUMAR AGRAWAL KESHAV BHARDWAJ
88.	CR. MISC./2478/2026 126(2),115(2),74, A.BAIL	1	AMARJEET KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR	JHARKHANDI UPADHYAY
89.	CR. MISC./2481/2026 5,7,25(i),25(1)(a A.BAIL	1	MD. AFTAB ALAM @ LAMBU vs THE STATE OF BIHAR	ANIL CHANDRA TANNU SHREE	NAGENDRA PRASAD
90.	CR. MISC./2483/2026 126(2),115(2),109 A.BAIL	1	VIVEK YADAV @ VIVEK KUMAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR	BHANU PRATAP SINGH
91.	CR. MISC./2484/2026 317(4),317(5) A.BAIL	1	CHHOTU KUMAR @ KARU YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GARGI MUKHERJEE GANESH SHARMA	SUMAN KUMARI SINGH
92.	CR. MISC./2492/2026 126(2),115(2),117 A.BAIL	1	SABITA DEVI AND ANR vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	BRAJENDRA NATH PANDEY MANISH CHANDRA GANDHI EKTA VATS HIMANSHU RANJAN
93.	CR. MISC./2493/2026 103,238,3(5), A.BAIL	1	JAWAHIR SAHANI vs THE STATE OF BIHAR	SAURABH KUMAR SHASHWAT SAHIL SINGH SWARNIMA	AJAY KUMAR JHA
94.	CR. MISC./2495/2026 126(2),115(2),303 A.BAIL	1	ARUN KUMAR @ ARUN KUMAR GOSWAMI AND ORS vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	JAGDHAR PRASAD
95.	CR. MISC./2500/2026 191(2)(3),190,126 A.BAIL	1	SAURABH KUMAR RAJPOOT vs THE STATE OF BIHAR	ABHAY KUMAR SINGH AKASH KUMAR MISHRA	MOHAMMAD SUFYAN
96.	CR. MISC./2501/2026 190,191(2),126(2) A.BAIL	1	AJIT GOP AND ANR vs THE STATE OF BIHAR	ANIL KUMAR NO. I RAM BISHUN PRASAD SONAM KUMARI	NAVIN KUMAR PANDEY
97.	CR. MISC./2503/2026 147,148,149,447,3 A.BAIL	1	DIWALI KUMAR @ DEEPAK KUMAR @ DIWALI RAI @ DEWALI RAI vs THE STATE OF BIHAR AND ANR	AKASH KUMAR MISHRA ANIL KUMAR AYUSH SURAJ KUMAR TIWARI	TAPESHWAR SHARMA
98.	CR. MISC./2508/2026 126(2),115(2),109 A.BAIL	1	CHANDESHWAR SINGH @ BULLET vs THE STATE OF BIHAR	DHURENDRA KUMAR SUMIT KUMAR SUDHANSHU KUMAR	PARMANAND KUMAR KARANDEEP KUMAR
99.	CR. MISC./2509/2026 115(2),117(2),118 A.BAIL	1	RAJU KUMAR TIWARI @ SUNIL TIWARI @ SUNIL KUMAR AND ANR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI HIMANSHU RANJAN	ARUN KUMAR PANDEY
100.	CR. MISC./2510/2026 191(2),190,126(2) A.BAIL	1	KAMLESH KUMAR VARMAN @ KAMLESH KUMAR @ KAMLESH VARMAN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA MITHILESH KUMAR	DR. AJEET KUMAR

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 214 (AT 10:30 A.M.)
Mr. Justice Sourendra Pandey

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
1.	CR. MISC./2519/2026 126(2),115(2),303 A.BAIL	1	BARUN YADAV @ BARUN KUMAR AND ANR vs THE STATE OF BIHAR	BRIJ NANDAN PRASAD	GAURI SHANKAR GUPTA
2.	CR. MISC./2520/2026 126(2),115(2),109 A.BAIL	1	SUJIT KUMAR RAI @ SUJIT KUMAR vs THE STATE OF BIHAR	HARSH ANUJ AJIT KUMAR SINGH	SANJAY KUMAR PANDEY
3.	CR. MISC./2521/2026 191(2)(3),190,126 A.BAIL	1	MD. NOMAN AZAD @ MOHAMMAD NUMAN AZAD AND ORS vs THE STATE OF BIHAR	HRISHIKESH CHANDRAMAULI KUMAR	ANITA KUMARI
4.	CR. MISC./2524/2026 74,64,126(2),118(A.BAIL	1	JITENDRA PRASAD AND ANR vs THE STATE OF BIHAR	SUJEET KUMAR KHUSHBOO KUMARI ABHAY KUMAR MISHRA DHARMENDAR KUMAR TIWARI	LALAN KUMAR SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR ANANT KUMAR MISHRA
5.	CR. MISC./2540/2026 351(B),79,77,78 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	DR. AJEET KUMAR CHANDAN KUMAR RAY SANJAY KUMAR SINGH
6.	CR. MISC./2545/2026 406,419,420,34 A.BAIL	1	VIVEKANAND SINGH @ VIVEKANAND KUMAR AND ORS vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	SHARDA KUMARI
7.	CR. MISC./2551/2026 103(1), A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	MADHAV KUMAR SHAAN KUMAR VIKRAM KUMAR AAYUSH ABHISHEK	RENU KUMARI
8.	CR. MISC./2559/2026 191(2)(3),190,126 A.BAIL	1	AWADH BIHARI @ AWADH BIHARI RAI @ NAND BIHARI PRASAD AND ORS vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA RITESH KUMAR SINHA	MD. FAHIMUDDIN
9.	CR. MISC./2565/2026 137(2),140(3) A.BAIL	1	MD. ARIJ KHAN @ MD ARIJ @ EZAZ @ ARIF vs THE STATE OF BIHAR	BIDHU RANJAN	ABHAY KUMAR ROY
10.	CR. MISC./2566/2026 341,323,324,307,3 A.BAIL	1	PAYAL KUMARI AND ORS vs THE STATE OF BIHAR	ARCHANA JHA ANAMIKA KUMARI	RANA RANDHIR SINGH
11.	CR. MISC./2576/2026 126(2),115(2),117 A.BAIL	1	HARENDRA SINGH vs THE STATE OF BIHAR	AJIT RANJAN KUMAR RAGHWENDRA KUMAR PRASAD HARENDRA KUMAR SINGH	SHYAMESHWAR DAYAL
12.	CR. MISC./2577/2026 126(2),115(2),109 A.BAIL	1	MUNNI DEVI @ MUNNI KUMAI DEVI vs THE STATE OF BIHAR	AKASH KUMAR MISHRA	RAM NARESH RAY
13.	CR. MISC./2580/2026 64,318,351,77 A.BAIL	1	SUMEER KUMAR DAS @ SAMIR KUMAR DAS vs THE STATE OF BIHAR	ANJANI PARASHAR KAUSHLENDRA KUMAR SINHA	HARENDRA PRASAD
14.	CR. MISC./2582/2026 126(2),115(2),109 A.BAIL	1	NABAB MIYAN @ MOHAMMAD IRFAN @ NABAB MIYAN KHAN AND ORS vs THE STATE OF BIHAR	ABHIJEET ABHIGYAN PURNENDU KESHAV	RAM PRIYA SHARAN SINGH
15.	CR. MISC./2585/2026 302,34 A.BAIL	1	SUNAINA DEVI AND ORS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY	JAI NARAIN THAKUR
16.	CR. MISC./2588/2026 318(4),316(2),3(5 A.BAIL	1	PAWAN KUMAR SAH vs THE STATE OF BIHAR	KUMAR RAVISH ROHIT KUMAR SANJAY KUMAR SHARMA	NARENDRA KUMAR SINGH
17.	CR. MISC./2590/2026 191(2)(3),190,126 A.BAIL	1	RAJESH KUMAR AND ORS vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	SYED MOJIBUR RAHMAN

18.	CR. MISC./2592/2026 126(2),115(2),329 A.BAIL	1	CHANDAN KUMAR @ CHANDAN BHAGAT vs THE STATE OF BIHAR AND ANR	SHANKAR KUMAR ARBIND KUMAR	SHAILENDRA KUMAR PRITI KUMARI BHAGAT DINESH JHA
19.	CR. MISC./2593/2026 137(2),351(2),3(5 A.BAIL	1	PRINCE KUMAR vs THE STATE OF BIHAR	GYAN PRAKASH SUMIT KUMAR SRIVASTVA	SATYA NAND SHUKLA
20.	CR. MISC./2595/2026 379 A.BAIL	1	PARSHURAM SINGH @ PASHURAM SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	ANUJ KUMAR SHRIVASTAVA
21.	CR. MISC./2597/2026 303(2),317(2),317 A.BAIL	1	KARN KUMAR @ KARAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SARVESH KUMAR	ANIL PRASAD SINGH
22.	CR. MISC./2598/2026 8,20(B)(ii)(C) A.BAIL	1	BABAJI @ NIRANJAN DAS @ NIRANJAN KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	MD. ASLAM ANSARI
23.	CR. MISC./2601/2026 126(2),115(2),118 A.BAIL	1	MD. TAHIR vs THE STATE OF BIHAR	MD MUSOWIR	KUMAR VEERENDRA NARAYAN
24.	CR. MISC./2602/2026 80(2),238,3(5) A.BAIL	1	MANJU DEVI AND ANR vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	RENU KUMARI
25.	CR. MISC./2605/2026 420,467,468,471,1 A.BAIL	1	SUJITA KUMARI vs THE STATE OF BIHAR	MADHAV KUMAR GAURAV KUMAR VERMA SHAAN KUMAR ATUL KUMAR	AJAY MISHRA
26.	CR. MISC./2606/2026 420,467,468,471,4 A.BAIL	1	RAJESH PIROGIWAL vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR KUMARI NITU	TAPESHWAR SHARMA
27.	CR. MISC./2609/2026 191,126(2),115(2) A.BAIL	1	JITENDRA RAI vs THE STATE OF BIHAR AND ANR	GOPAL GOVIND MISHRA BABITA KUMARI	NIRMALA KUMARI
28.	CR. MISC./2619/2026 126(2),127(2),115 A.BAIL	1	PINTU PANDEY @ PINTU KUMAR vs THE STATE OF BIHAR	SUBHASH KUMAR NAVNEET KUMAR OJHA	SANJAY KUMAR SINGH
29.	CR. MISC./2621/2026 303(2) A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	RAHUL MANI PALLAWI KUMARI	HUMAYOU AHMAD KHAN
30.	CR. MISC./2622/2026 376,406,493,393, A.BAIL	1	MD NAIMUDDIN @ MD NAIMUDIN @ NAYEEMUDDIN vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN RAM PRAWESH KUMAR	PUSHPA SINHA.1
31.	CR. MISC./2623/2026 126(2),115(2),109 A.BAIL	1	RAJ KUMAR PASWAN AND ANR vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH ANIKET SINGH KUMAR DHANANJAY SINGH	MURLI DHAR BIPIN KUMAR
32.	CR. MISC./2625/2026 25(1-B)A,26,35, A.BAIL	1	ANKIT KUMAR @ SHASHIKANT KUMAR CHAUDHARY vs THE STATE OF BIHAR	SURAJ KUMAR PRASOON KUMAR	DAMODAR PRASAD TIWARY
33.	CR. MISC./2628/2026 126(2),115(2),117 A.BAIL	1	MONA DEVI @ MEENA DEVI AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM SUNIL KUMAR NO.III SUNIL KUMAR NO.III SUNIL KUMAR NO.III SUNIL KUMAR NO.III SUNIL KUMAR NO.III SUNIL KUMAR NO.III SUNIL KUMAR NO.III	ANISH CHANDRA
34.	CR. MISC./2633/2026 363,366,504,34,50 A.BAIL	1	PRABHAT KUMAR SRIVASTAVA @ JANU @ PRABHAT KUMAR SHRIVASTAV @ PRABHAT KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH	PRONOTI SINGH
35.	CR. MISC./2637/2026 191(2),126(2),115 A.BAIL	1	INDU DEVI AND ORS vs THE STATE OF BIHAR	RAJESH ROY NIKITA MITTAL	UDAY PRATAP SINGH
36.	CR. MISC./2643/2026 7 A.BAIL	1	AVDHESH KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR LABH	PARMESHWAR MEHTA
37.	CR. MISC./2645/2026 191(2)(3),190,126 A.BAIL	1	SHANKAR TUDDU @ SHIV SHANKAR TUDU vs THE STATE OF BIHAR	AJAY MUKHERJEE GARGI MUKHERJEE GANESH SHARMA	SYED MOJIBUR RAHMAN
38.	CR. MISC./2655/2026 316,318(4),3(5) A.BAIL	1	INDU JHA vs THE STATE OF BIHAR	ADESH RAJ SINGH NAND KISHOR PATEL SWARNIMA	RAJENDRA NATH JHA PANKAJ KUMAR SINGH HARISH JALAN
39.	CR. MISC./2662/2026 420,467,468,471,1 A.BAIL	1	PRATIBHA KUMARI vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR	AJAY MISHRA ARVIND KUMAR

40.	CR. MISC./2675/2026 323,498A,504,34, A.BAIL	1	MITHU KUMAR SAHA @ MITHU KUMAR SAH vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN RAM PRAVESH KUMAR	PUSHPA SINHA.1
41.	CR. MISC./2692/2026 317(4),111, A.BAIL	1	ROHIT KUMAR AND ANR vs THE STATE OF BIHAR	PARAS NATH ABHISHEK KUMAR MUKESH KUMAR	SANJAY KUMAR TIWARY
42.	CR. MISC./2696/2026 281,126(2),115(2) A.BAIL	1	VIJAY RAJBANSHI @ VIJAY KUMAR @ VIJAY RAJBANSI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	SANJAY KUMAR TIWARY
43.	CR. MISC./2698/2026 341,323,324,308,3 A.BAIL	1	KUNDAN PASWAN @ KUNDAN KUMAR vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR	AKSHAY LAL PANDIT
44.	CR. MISC./2703/2026 191(2),190,115(2) A.BAIL	1	LALMUNI BIND AND ORS vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	MD. SHAKIR AHMAD RAVI SHANKAR RAMAKANT RAM
45.	CR. MISC./2706/2026 96, A.BAIL	1	MD. JAFFAR vs THE STATE OF BIHAR	BRAJ BHUSAN PODDAR	PUSHPA SINHA
46.	CR. MISC./2712/2026 103(1),126(2),115 A.BAIL	1	TOOFANI RAM AND ANR vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI MILIND KUMAR MISHRA	SHAILENDRA KUMAR
47.	CR. MISC./2715/2026 126(2),115(2),109 A.BAIL	1	CHANDRA DEEP CHAUHAN @ CHANDRADIP CHAUHAN AND ANR vs THE STATE OF BIHAR	UMESH KUMAR ABHISHEK ANAND MOHAMMAD ALI ANWAR MOHD SADIQ HASNAIN	MURLI DHAR SANJEEV KUMAR CHANDNI KUMARI ANUNAY SHAHI
48.	CR. MISC./2717/2026 112(2),271,272,27 A.BAIL	1	MANDEEP @ MANDEEP SHARMA vs THE STATE OF BIHAR	ADESH RAJ SINGH SUNIL KUMAR SINGH PRAVIN KUMAR BASANT KUMAR	BINOD KUMAR
49.	CR. MISC./2719/2026 115(2),118(1),109 A.BAIL	1	MANTU SINGH @ BHANU PRATAP RAI @ BHANU PRATAP RAY vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR HIMANSHU RANJAN SHUBHAM KUMAR	UMA SHANKAR PRASAD SINGH
50.	CR. MISC./2722/2026 8(c),21(c) A.BAIL	1	ROHIT SAHNI @ ROHIT SAHANI vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI DHEERAJ KUMAR	RAM SEVAK CHOUDHARY
51.	CR. MISC./2723/2026 126(2),115(2),352 A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR	UMESH LAL VERMA UDAY KUMAR
52.	CR. MISC./2725/2026 316(2),316(3),318 A.BAIL	1	SMT. SHANTI DEVI AND ORS vs THE STATE OF BIHAR	BIRENDRA SHARMA	PRAMOD KUMAR PANDEY
53.	CR. MISC./2728/2026 126(2),115(2),303 A.BAIL	1	ANWAR ALI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	MOHAMMAD SUFYAN
54.	CR. MISC./2729/2026 406,420,323,354(B A.BAIL	1	SAMRESH SINGH AND ORS vs THE STATE OF BIHAR AND ANR	AJIT KUMAR DINKAR KUMAR	NAVIN KUMAR PANDEY
55.	CR. MISC./2730/2026 420,467,468,471,1 A.BAIL	1	CHANCHALA KUMARI vs THE STATE OF BIHAR	SUNIL KUMAR ADITYA KUMAR PANDEY	SATYENDRA PRASAD
56.	CR. MISC./2735/2026 126(2),115(2),117 A.BAIL	1	RAHUL KUMAR AND ORS vs THE STATE OF BIHAR	SHASHI SAURABH PUJA KUMARI	LAKSHMI KANT SHARMA
57.	CR. MISC./2739/2026 126(2),115(2),352 A.BAIL	1	AMARJEET YADAV @ AMARDEEP YADAV vs THE STATE OF BIHAR	AJAY KUMAR	AJIT KUMAR
58.	CR. MISC./2740/2026 147,148,149,341,3 A.BAIL	1	UMESH PRASAD SINGH @ UMESH PD. SINGH AND ORS vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	ABHAY KUMAR ROY
59.	CR. MISC./2741/2026 116(5),318(4) A.BAIL	1	CHANDRA KANT PANDEY AND ANR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR JHA	SHAILENDRA KUMAR SINGH BINDHYACHAL RAI BINDHYACHAL RAI
60.	CR. MISC./2742/2026 126(2),115(2),118 A.BAIL	1	ANU KUMARI vs THE STATE OF BIHAR	RAJU PRASAD MITHILESH KUMAR UPADHYAY	SHAILENDRA KUMAR SINGH
61.	CR. MISC./2744/2026 103(1),238,3(5), A.BAIL	1	SUTAI RAM AND ANR vs THE STATE OF BIHAR	RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD	MITHLESH KUMAR KHARE ARUN KUMAR
62.	CR. MISC./2749/2026 126(2),115(2),191 A.BAIL	1	SUNIL YADAV vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	ANISH CHANDRA

63.	CR. MISC./2752/2026 126(2),115(2),109 A.BAIL	1	RAHUL KUMAR MANJHI @ RAHUL KUMAR AND ANR vs THE STATE OF BIHAR	BINOD KUMAR SINHA MANI BHUSHAN KUMAR SINGH	SANJAY KUMAR SINGH SANJAY KUMAR SINGH
64.	CR. MISC./2759/2026 341(4),305,3(5) A.BAIL	1	PINTU KUMAR @ PINTU KUMAR PANDIT @ SURYA vs THE STATE OF BIHAR	DWIJ RAJ DEEPMALA KUMARI	NAND KUMAR
65.	CR. MISC./2760/2026 191(2),190,126(2) A.BAIL	1	DILIP SAHANI @ DILIP KUMAR SAHANI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ANIL PRASAD SINGH
66.	CR. MISC./2766/2026 126(2),115(2),118 A.BAIL	1	RUPALI KUMARI @ RUPALI KUMAR AND ORS vs THE STATE OF BIHAR	PRASOON SHEKHAR ANKIT KUMAR RAJESH KUMAR UDAY PRATAP SINGH	CHANDRA BHUSHAN PRASAD
67.	CR. MISC./2767/2026 303(2),317(2)(5), A.BAIL	1	AWADH BIHARI @ FALGU @ AWADH BIHARI SINGH vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	RAJ BALLABH SINGH
68.	CR. MISC./2775/2026 318(4),338,336(3) A.BAIL	1	RAMJI RAM @ RAMAJI RAM vs THE STATE OF BIHAR	SATYENDRA RAI SHREE NIVAS MADHUVAN	MADHURA NAND JHA
69.	CR. MISC./2777/2026 103(2),352,3(5) A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	ANKITA SINGH	NIRMALA KUMARI
70.	CR. MISC./2780/2026 420,467,468 A.BAIL	1	SATYENDRA @ SHATINDRA JHA @ SATINDRA KUMAR JHA AND ORS vs THE STATE OF BIHAR AND ANR	SMT. SUDHA AMBASTHA SUJIT KUMAR SINHA SRINJAY PRADHAN	DAMODAR PRASAD TIWARY
71.	CR. MISC./2786/2026 127(2),115(2),118 A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	RANJEET PATEL SHIVENDRA KUMAR SINHA	MD. MUSHTAQUE ALAM
72.	CR. MISC./2788/2026 380 A.BAIL	1	PAWAN KUMAR THAKUR vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	ABHAY KUMAR
73.	CR. MISC./2789/2026 352,76,109,303(2) A.BAIL	1	NARESH YADAV @ RAM NARESH PRASAD vs THE STATE OF BIHAR	MADHAV RAJ KUMAR ASHISH	MD. ASLAM ANSARI
74.	CR. MISC./2791/2026 341,323,307,448,5 A.BAIL	1	URMILA DEVI AND ANR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	PAWAN KUMAR CHAURASIA
75.	CR. MISC./2795/2026 115(2),118(1),109 A.BAIL	1	ANIKET KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	NARENDRA KUMAR SINGH
76.	CR. MISC./2798/2026 126(2),118(1),109 A.BAIL	1	SONU KUMAR YADAV AND ANR vs THE STATE OF BIHAR	ANJANI PARASHAR	BISHWESHWAR RAM
77.	CR. MISC./2799/2026 467,468,471,452,4 A.BAIL	1	SANJAY KUMAR @ SANJAY KUMAR GUPTA @ PUTTU SAO vs THE STATE OF BIHAR AND ANR	AKHAURI KAMAL KISHORE SAHAY	RAJENDRA NATH JHA
78.	CR. MISC./2804/2026 366(A),34, A.BAIL	1	RAJ KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	ANISH CHANDRA
79.	CR. MISC./2805/2026 109,309(6),3(5), A.BAIL	1	GOLU KUMAR SON @ GOLU KUMAR @ RAJ ARYA vs THE STATE OF BIHAR	MADHAV KUMAR GAURAV KUMAR VERMA SHAAN KUMAR VIKRAM KUMAR AAYUSH ABHISHEK	RENU KUMARI
80.	CR. MISC./2806/2026 147,148,149,341,3 A.BAIL	1	RANDHIR YADAV @ RANDHIR KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	ANANT KUMAR 1
81.	CR. MISC./2807/2026 126(2),115(2),118 A.BAIL	1	ABHISHEK KUMAR GUPTA vs THE STATE OF BIHAR	PRIYANSHU KUMAR SINGH	YOGENDRA KUMAR SINGH
82.	CR. MISC./2809/2026 341,323,324,354B, A.BAIL	1	MD. FAROOQUE @ FAROOQUE vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	SYED EHTESHAMUDDIN
83.	CR. MISC./2812/2026 126(2),115(2),118 A.BAIL	1	DEEPAK SAHANI vs THE STATE OF BIHAR	GIRISH CHANDRA JHA NISHANT KUMAR ASHISH	ZAINUL ABEDIN
84.	CR. MISC./2813/2026 341,323,504,506,1 A.BAIL	1	AVINASH KUMAR @ AVINASH JHA vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR	RAMESH CHANDRA
85.	CR. MISC./2816/2026 191(2),190,126(2) A.BAIL	1	RAUSHAN @ RANGA BHAI AND ANR vs THE STATE OF BIHAR	BIPIN KUMAR ABHISHEK KUMAR SARITA KUMARI RAVI KANT	NIRMALA KUMARI

86.	CR. MISC./2820/2026 80,3(5), A.BAIL Same ps: CR. MISC/2824/2026	1	KRISHNA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	DILIP KUMAR NO. 1
87.	CR. MISC./2821/2026 85,126(2),115(2), A.BAIL	1	IMTEYAZ AHMAD vs THE STATE OF BIHAR	ALLAMA ABDUL QUADIR JAMAL FARIDI	KHURSHID ANWAR
88.	CR. MISC./2823/2026 341,323,379,354,3 A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	MADHU PRASUN RENU KUMARI KUMARI MONIKA	MD. ASLAM ANSARI
89.	CR. MISC./2824/2026 80,3(5), A.BAIL Same ps: CR. MISC/2820/2026	1	MEENA DEVI AND ANR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	DILIP KUMAR NO. 1
90.	CR. MISC./2830/2026 406,419,420,120B A.BAIL	1	NAMONARAYAN JHA vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKITA KUMARI RAGHAV KUMAR	BINOD KUMAR DEVENDRA KUMAR PANDEY RAMASHISH
91.	CR. MISC./2834/2026 126(2),115(2),303 A.BAIL	1	UMESH CHAUDHARY vs THE STATE OF BIHAR	NARESH PRASAD	MANOJ KUMAR
92.	CR. MISC./2835/2026 103(1),3(5) A.BAIL	1	MD. TALIB @ MD. ABU TALIB vs THE STATE OF BIHAR	BIMAL KUMAR JAGRITI RANI	MD. SHAKIR AHMAD PAWAN KUMAR SINGH RANJEET KUMAR SINGH
93.	CR. MISC./2836/2026 140(2)(3) A.BAIL	1	AWADHESH KUMAR YADAV @ AWADHESH YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	ANANT KUMAR 1
94.	CR. MISC./2837/2026 147,148,149,341,3 A.BAIL	1	SITA DEVI AND ANR vs THE STATE OF BIHAR	KAMLA KANT PANDEY DEEPTI PANDEY SATYAM KUMARI	NAWAL KISHORE PRASAD
95.	CR. MISC./2838/2026 66,66(C),66(D), A.BAIL	1	ASHWANI CHAUDHARY @ ASWANI CHOUDHARY vs THE STATE OF BIHAR AND ANR	KEDAR JHA	ASHOK KUMAR SINGH JAYRAM SHARMA VIJAY KUMAR RAJEEV RANJAN SINHA
96.	CR. MISC./2845/2026 126(2),115(2),118 A.BAIL	1	MD AYAJ @ EIYAZ AND ANR vs THE STATE OF BIHAR	AMIT KUMAR ANAND BHARTI KUMARI	YOGENDRA KUMAR SINGH AVNISH KUMAR RAJEEV RANJAN
97.	CR. MISC./2847/2026 238,3(5), A.BAIL	1	MANOJ YADAV @ MANOJ KUMAR AND ANR vs THE STATE OF BIHAR	SANGIV KUMAR	MOHAMMED ARIF MICKEY SINGH
98.	CR. MISC./2849/2026 406,420,504 A.BAIL	1	JAI PRAKASH SINGH vs THE STATE OF BIHAR AND ANR	RAJANI KANT SINGH	KUMAR VEERENDRA NARAYAN
99.	CR. MISC./2852/2026 420,406,467,468,4 A.BAIL	1	JITENDRA CHAUDHARY vs THE STATE OF BIHAR AND ANR	PREM RANJAN KUMAR GEETA KUMARI	SANGEETA SHARMA
100.	CR. MISC./2853/2026 126(2),115(2),109 A.BAIL	1	MD. TAHSIN vs THE STATE OF BIHAR	KUSHAL	SHYAMESHWAR DAYAL

FOR ADMISSION

101.	CR. MISC./78466/2025 334(1),303(a) A.BAIL	4	JYOTI KUMARI @ LOVELY KUMARI @ LOVELY vs THE STATE OF BIHAR	SARVOTTAM KUMAR RANJAN KUMAR SHARMA BEAUTY VERMA	RAM BILASH ROY RAMAN

(AT 2.15 P.M.) PHYSICAL APPEARANCE

AT 2.15 P.M.

MEDIATION FOR THE NATION DRIVE 2.0

102.	CR. MISC./56290/2025 498A D ORDER OF COGNIZA	1	MANISH KUMAR vs THE STATE OF BIHAR AND ANR	SHASHANK CHOUHAN	RAM NARESH RAY
103.	CR. MISC./56365/2025 341,323,504,506,4 D ORDER OF COGNIZA	1	MUNNI BANO @ MEMUNA KHATOON AND ORS vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	ANIL PRASAD SINGH
104.	CR. MISC./56461/2025 498A,494,506,34, D ORDER OF COGNIZA	1	RAMESH KUMAR SINGH @ RAMESH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	SANJEET KUMAR NAVYA SINHA PRANAV RANJAN	ASHOK KUMAR SINGH
105.	CR. MISC./56778/2025 147,323,341,498A, D ORDER OF COGNIZA	1	MD. SAHAJAD @ MD. SHAHJAD @ MD. SHAHJAD ALAM AND ORS vs THE STATE OF BIHAR AND ANR	MANJEET KUMAR MISHRA MD MANOWAR HUSSAIN MD NEMATULLAH	BRAJ KISHORE PD.(APP)

106.	CR. MISC./58105/2025 341,323,504,34,49 D ORDER OF COGNIZA	1	PRATIK @ PRATEEK KUMAR vs THE STATE OF BIHAR AND ANR	ABHINAV ASHOK SHASHWAT SRIVASTAVA	KUMAR VEERENDRA NARAYAN BIPIN KUMAR PAWAN KUMAR
107.	CR. MISC./58429/2025 323,341,498(A),37 D ORDER OF COGNIZA	1	ATIQUE AKHTER vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	AJAY KUMAR NO. 2 PRAVIN KUMAR SINHA EASHITA RAJ
108.	CR. MISC./58778/2025 85,3(5),75(1)(i) D ORDER OF COGNIZA	1	MOHIT KUMAR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	ZAINUL ABEDIN
109.	CR. MISC./75072/2025 85,86,3(5), B QSH OF THE ORDER	1	ADITYA PANDEY @ AJAY KUMAR PANDEY AND ORS vs THE STATE OF BIHAR AND ANR	KUNAL SINGH SHASHIKANT AMAR SATYAM ANAND JAYANT SAGAR	MRITUNJAY KUMAR NIRALA NAGENDRA KUMAR SANTOSH KUMAR SINGH DHIRENDRA KUMAR SINGH
110.	CR. MISC./76352/2025 323,506,379,498A D ORDER OF COGNIZA	1	PINTU KUMAR vs THE STATE OF BIHAR AND ANR	SAURABH BISHWAMBHAR	RAM BILASH ROY RAMAN
111.	CR. MISC./76463/2025 498A,341,323,313, D ORDER OF COGNIZA	1	MANJU DEVI AND ANR vs THE STATE OF BIHAR AND ANR	KUMAR KAMAL NAYAN	PRONOTI SINGH
112.	CR. MISC./76752/2025 341,323,498A,504, D ORDER OF COGNIZA	1	SAGAR KUMAR @ SAGAR KUMAR JHA AND ORS vs THE STATE OF BIHAR AND ANR	KAMAL KISHORE SINGH ANIL KUMAR	SHYAM KUMAR SINGH
113.	CR. MISC./77300/2025 341,323,504,498A, A QSH OF F.I.R	1	SAYAD MD. KHALID RASUL @ HAJU vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY	MURLI DHAR
114.	CR. MISC./77312/2025 323,406,498A,120B D ORDER OF COGNIZA	1	BHARTENDU KUMAR @ RAHUL vs THE STATE OF BIHAR, SUPERINTENDENT OF POLICE, KHAGARIA AND ANR	PARTH GAURAV KUMAR SAURAV ADITYA PRATAP DIVYA PRAKASH RAHUL KUMAR	RAJENDRA SINGH
115.	CR. MISC./77335/2025 498A,323,324,341, D ORDER OF COGNIZA	1	DHANRAJ KUMAR vs THE STATE OF BIHAR AND ANR	RAJANI RANJAN PD. SINGH BINAY KUMAR SINGH SAHJANAND SHARMA	ANANT KUMAR 1
116.	CR. MISC./77342/2025 498A,324,406,34, D ORDER OF COGNIZA	1	BHASHKAR VERMA @ BHASKAR VERMA vs THE STATE OF BIHAR AND ANR	RAVI BHARDWAJ NILESH SINHA	RAJ BALLABH SINGH
117.	CR. MISC./77379/2025 323,341,313,307,4 D ORDER OF COGNIZA	1	RAJESH SHARMA @ RAJESH KUMAR SHARMA vs THE STATE OF BIHAR AND ANR	PARMANAND PD. NR. SAHI BIPIN BIHARI SINGH	RAJESH KUMAR
118.	CR. MISC./77388/2025 323,341,498A,504, D ORDER OF COGNIZA	1	GANESH MALLIK vs THE STATE OF BIHAR	PIYUSH KUMAR PANDEY ADITI SHAHI KUMARI PRIYA	RANA RANDHIR SINGH
119.	CR. MISC./77411/2025 323,341,120B,498A D ORDER OF COGNIZA	1	RAM CHANDRA CHOUDHARY AND ANR vs THE STATE OF BIHAR AND ANR	HARISH KUMAR	SANJAY KUMAR TIWARY
120.	CR. MISC./77418/2025 498A,34, D ORDER OF COGNIZA	1	CHANDRA HANS RAI @ CHANDRAHANSH RAY AND ANR vs THE STATE OF BIHAR AND ANR	BABU NANDAN PRASAD	RAM SEVAK CHOUDHARY
121.	CR. MISC./77428/2025 498A,509,34, A QSH OF F.I.R	1	MARUT NANDAN JHA vs THE STATE OF BIHAR AND ANR	DR BINAY KUMAR SINGH AMIT SINGH	SURESH PRASAD SINGH
122.	CR. MISC./77696/2025 341,323,498A,506, D ORDER OF COGNIZA	1	ARJUN YADAV @ ARJUN SINGH YADAV AND ORS vs THE STATE OF BIHAR AND ANR	RANA ISHWAR CHANDRA	PAWAN KUMAR CHAURASIA
123.	CR. MISC./77835/2025 323,498A,341,504, D ORDER OF COGNIZA	1	RAKESH KUMAR vs THE STATE OF BIHAR AND ANR	RAVI BHARDWAJ	RAJ BALLABH SINGH
124.	CR. MISC./77844/2025 341,323,420,406,3 D ORDER OF COGNIZA	1	SUNAINA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	KUMAR RAJDEEP SAROJ KUMAR CHOUDHARY	DR. KUMAR UDAY PRATAP
125.	CR. MISC./78222/2025 498A,341,323,504, F QSH OF ORDER OF	1	SHRAVAN KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR PREETI RAVI KUMAR PANDEY	ADITYA NARAYAN SINGH.1

126.	CR. MISC./78671/2025 498A, B QSH OF THE ORDER	1	MUKESH KUMAR RAJAK @ DABLU AND ANR vs THE STATE OF BIHAR AND ANR	BIMAL KUMAR	ARUN KUMAR PANDEY
127.	CR. MISC./78675/2025 341,323,325,498A, C QSH OF ORDER OF	1	SAVITA @ SAVITA DEVI vs THE STATE OF BIHAR AND ANR	GAUTAM KUMAR YADAV	NIRMAL KUMAR SINHA
128.	CR. MISC./78702/2025 498A,323,379,504, D ORDER OF COGNIZA	1	DEBASHISH DEV BARMAN @ DEVASHISH DEOVARMAN @ DEBASHISH DEV BURMAN @ JAY VERMAN AND ORS vs THE STATE OF BIHAR AND ANR	PRABHAKAR NATH RAI SOMYA ROSHAN SUMIT KUMAR SRIVASTVA	DR.MRITYUNJAYA KR.GAUTAM
129.	CR. MISC./78981/2025 323,324,325,379,3 D ORDER OF COGNIZA	1	HARERAM MISHRA AND ANR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL NEHA KUMARI APRAJITA KUMARI YESHONEEL RATNAM ADITYA NATH PANDEY	LALAN KUMAR
130.	CR. MISC./79371/2025 498A A QSH OF F.I.R	1	AMOD DEVI AND ORS vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR VINOD KUMAR SETH RAJESH KUMAR	MD. ANZARUL HAQUE SAHARA
131.	CR. MISC./79625/2025 323,498A,34, B QSH OF THE ORDER	1	SANJAY KUMAR vs THE STATE OF BIHAR AND ANR	MIRITYUNJAY KUMAR PAMPY KUMARI	SANGEETA SHARMA
132.	CR. MISC./79809/2025 420,498A,379,386, P OTHER UNCATEGORI	1	RANJEETA KUMARI vs THE STATE OF BIHAR AND ORS	VIJAY KISHORE BHARTI ABHIJEET GAUTAM	JHARKHANDI UPADHYAY
133.	CR. MISC./80197/2025 498A,341,323,494, C QSH OF ORDER OF	1	SUREN PANDIT @ SURENDRA PANDIT vs THE STATE OF BIHAR AND ANR	BHOLA PRASAD INDRAJEET KUMAR	MEENA SINGH
134.	CR. MISC./80208/2025 498A,323,341,379, D ORDER OF COGNIZA	1	ANAND KUMAR MISHRA vs THE STATE OF BIHAR AND ANR	SURUCHI ANAND NIDHI ANAND	BRAJENDRA NATH PANDEY
135.	CR. MISC./80572/2025 498,34,323,341,37 B QSH OF THE ORDER	1	JAYA JAISWAL AND ORS vs THE STATE OF BIHAR AND ANR	DHANANJAI KUMAR SINGH JYOTI RANJAN JHA	SYED MOJIBUR RAHMAN
136.	CR. MISC./80604/2025 341,323,498A,504, D ORDER OF COGNIZA	1	BHOLA PANDEY AND ANR vs THE STATE OF BIHAR AND ANR	DHARMVEER PUJA KUMARI	KUMAR RANJIT RANJAN
137.	CR. MISC./80620/2025 498A,323,354,379, B QSH OF THE ORDER	1	SANJAY KUMAR UPADHYAY @ SANJAY KUMAR UPADHYA AND ANR vs THE STATE OF BIHAR AND ANR	ABHISHEK RANJAN	SUCHETA YADAV
138.	CR. MISC./80639/2025 341,323,379,498A, A QSH OF F.I.R	1	VEER KUMAR SONI @ KUSH KUMAR SONI vs THE STATE OF BIHAR AND ANR	RAMANUJ TIWARY KUMARI KIRAN JYOTI JOSHI	BRAJ KISHORE PD.(APP)
139.	CR. MISC./80916/2025 498A,504,506 C QSH OF ORDER OF	1	DEVENDRA KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	SHASHI BHUSHAN SINGH AMRESH KUMAR SINHA	JITENDRA KUMAR SINGH
140.	CR. MISC./81383/2025 323,498A,406, D ORDER OF COGNIZA	1	NIRMALA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	MOHIT SHRIWASTAVA	MD. SHAKIR AHMAD
141.	CR. MISC./81437/2025 498A,341,323,147, D ORDER OF COGNIZA	1	BHUBNESHWAR PANDEY @ ANIL KUMAR PANDEY AND ORS vs THE STATE OF BIHAR AND ORS	DEVKUMAR PANDEY	SHAHEEN BEGUM
142.	CR. MISC./81571/2025 323,341,498A,308, B QSH OF THE ORDER	1	RAJENDRA PRASAD SHARMA @ RAJENDRA PRASAD VISHWAKARMA @ RAJENDRA PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	CHANDAN KUMAR VERMA GRISHIMA SAHAY CHANDAN KUMAR VERMA	TAPESHWAR SHARMA
143.	CR. MISC./81610/2025 498A,307,34, F QSH OF ORDER OF	1	ANUPAM PASWAN vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH UTKARSHA UTPAL	DAMODAR PRASAD TIWARY
144.	CR. MISC./81856/2025 494,498A D ORDER OF COGNIZA	1	RAMEKBAL MAHTO AND ORS vs THE STATE OF BIHAR AND ANR	PINTU KUMAR PATEL SHIVNANDAN BHARTI ABHISHEK SINGH ATUL KUMAR SHAAN KUMAR	UMA SHANKAR PRASAD SINGH

145.	CR. MISC./84370/2025 498A,494,34, F QSH OF ORDER OF	1	KONGRES YADAV AND ORS vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SANJEEB KUMAR SANJU BHASKAR SANDILYA	NARSINGH TANTI
146.	CR. MISC./84394/2025 498A,504,506 D ORDER OF COGNIZA	1	AKSHAY KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SINGH	MD. IFTEKHAR MAHMOOD
147.	CR. MISC./84407/2025 498A D ORDER OF COGNIZA	1	VIKASH KUMAR @ VIKAS KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	MADHURENDRA KUMAR	RAMCHANDRA SAHNI
148.	CR. MISC./84728/2025 341,323,314,494,4 A QSH OF F.I.R	1	MD. KHALIL MIYAN AND ORS vs THE STATE OF BIHAR AND ANR	UJJAWAL KUMAR SINGH ARVIND KUMAR SINHA	SANGEETA SHARMA
149.	CR. MISC./84750/2025 498A,448,323,34, D ORDER OF COGNIZA	1	VIKASH KUMAR PAN AND ORS vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR PRATYAKSHA	RENU KUMARI
150.	CR. MISC./85185/2025 498A,313,120B P OTHER UNCATEGORI	1	SUBODH RANJAN @ MITHILESH KUMAR vs THE STATE OF BIHAR AND ANR	RAJENDRA KUMAR JAIN	SANJAY KUMAR TIWARY
151.	CR. MISC./85923/2025 341,323,354,498A, D ORDER OF COGNIZA	1	MANJESH KUMAR vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR DUBEY	DILIP KUMAR NO. 1 AJAY KUMAR CHHAYA KIRTI DANISH SAMI PRAVEEN KUMAR SAKET ANAND
152.	CR. MISC./86079/2025 498A,323,504,34,3 C QSH OF ORDER OF	1	VISHNUDEV LAL DEV @ VISHUN LALDEV AND ORS vs THE STATE OF BIHAR AND ANR	VINAY KUMAR MISHRA	SANGEETA SHARMA
153.	CR. MISC./86259/2025 341,323,498A,34, D ORDER OF COGNIZA	1	MANJU DEVI AND ORS vs THE STATE OF BIHAR AND ANR	MURARI NARAIN CHAUDHARY VIJAY KUMAR BRAHMANAND KUMAR	MD. FAHIMUDDIN
154.	CR. MISC./86364/2025 498A,34, D ORDER OF COGNIZA	1	OM PRAKASH SINGH vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	RAJENDRA NATH JHA
155.	CR. MISC./86526/2025 323,406,498A,504, D ORDER OF COGNIZA	1	AVINASH PRAKASH vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR SINGH MD. AJAJ RAJEEV NAYAN	NITYA NAND TIWARY
156.	CR. MISC./86756/2025 341,323,498A,504, F QSH OF ORDER OF Same ps: CR. MISC/88621/2025	1	DEEPAK KUMAR PATEL vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY RAJ NANDAN PRASAD NILENDU KUMAR CHOUDHARY	SYED MOJIBUR RAHMAN
157.	CR. MISC./86821/2025 323,504,498A C QSH OF ORDER OF Same ps: CR. MISC/87848/2025	1	PUSHPANJALI KUMARI AND ANR vs THE STATE OF BIHAR AND ANR	SUNEIL KUMAR THAKUR	SUNIL KUMAR PANDEY
158.	CR. MISC./86825/2025 323,384,425,426,4 A QSH OF F.I.R	1	BRIJ MOHAN PANDEY vs THE STATE OF BIHAR	RAJ SHEKHAR	DR.MRITYUNJAYA KR.GAUTAM
159.	CR. MISC./86878/2025 498A,354,354B,323 B QSH OF THE ORDER	1	SHAMSHER ALAM AND ANR vs THE STATE OF BIHAR AND ANR	SHAILESH KUMAR SINGH RAJNISH RANJAN NUTAN JHA	PRANAV KUMAR
160.	CR. MISC./87012/2025 323,498A,379,406, D ORDER OF COGNIZA	1	GOPAL SAW @ GOPAL SHAW AND ORS vs THE STATE OF BIHAR AND ANR	KRISHNA PRABHAT MAHENDRA THAKUR RATAN RAJ	SATYENDRA PRASAD
161.	CR. MISC./87028/2025 498A,323,379 D ORDER OF COGNIZA	1	PURAN YADAV @ PURAN KUMAR vs THE STATE OF BIHAR AND ANR	SURESH PRASAD SAH	BINOD KUMAR
162.	CR. MISC./87170/2025 498A,34 D ORDER OF COGNIZA	1	ATUL KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	CHANDRA MOHAN JHA AMIT KUMAR	KALYAN SHANKAR
163.	CR. MISC./87383/2025 323,498A,34,406, D ORDER OF COGNIZA	1	PARASHNATH PANDEY AND ANR vs THE STATE OF BIHAR AND ANR	ASHISH KUMAR SINHA ABHAS CHANDRA	CHANDRA SEN PRASAD SINGH
164.	CR. MISC./87459/2025 323,498A,34, D ORDER OF COGNIZA	1	RAJ KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	JATA SHANKAR JHA SURAJ NARAIN YADAV SWETA KUMARI	KUMAR RANJIT RANJAN

165.	CR. MISC./87619/2025 323,341,504,506,3 O ORDER OF CANCELL	1	KIRAN DEVI AND ORS vs THE STATE OF BIHAR AND ANR	MRITUNJAY PRASAD SINGH BINOD KUMAR SUMIT KUMAR SRIVASTVA	MADHURA NAND JHA
166.	CR. MISC./87808/2025 323,406,420,498A, B QSH OF THE ORDER	1	SANT LAL SHARMA AND ORS vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH DEEPMALA KUMARI	ANIL PRASAD SINGH
167.	CR. MISC./87848/2025 323,504,498(A) D ORDER OF COGNIZA Same ps: CR. MISC/86821/2025	1	DHANANJAY RAY @ DHANANJAY KUMAR RAY AND ORS vs THE STATE OF BIHAR AND ANR	SUNEIL KUMAR THAKUR	SUNIL KUMAR PANDEY
168.	CR. MISC./87853/2025 323,341,498A D ORDER OF COGNIZA	1	MUNNA PRASAD vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY	BHARAT BHUSHAN VISHAL VIKRAM RANA MISHA BHARTI UTKARSH VIKRAM RANA AKASH PRIYE ANURAG DARSHI KUMAR SAURAV DEV
169.	CR. MISC./88078/2025 498A,341,323,504, D ORDER OF COGNIZA	1	NITISH KUMAR @ NITISH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	AMIT KUMAR	PRANAV KUMAR
170.	CR. MISC./88092/2025 323,498A,504 D ORDER OF COGNIZA	1	UJALA KUMAR @ UJALA KUMAR YADAV AND ORS vs THE STATE OF BIHAR AND ANR	ASHUTOSH KUMAR	RAM ANURAG SINGH
171.	CR. MISC./88225/2025 498A,323,379, B QSH OF THE ORDER	1	MUNNA PRASAD @ SANJAY KUMAR VERMA AND ANR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR RASHMI KUMARI DAMINI VISHNU MANJALI	ASHOK KUMAR SINGH
172.	CR. MISC./88230/2025 498A,377,34,504, D ORDER OF COGNIZA	1	CHANDAN KUMAR SINGH vs THE STATE OF BIHAR AND ANR	DINKAR KUMAR AJIT KUMAR	ANIL KUMAR SINGH NO. 1
173.	CR. MISC./88234/2025 498A,323,313,379, C QSH OF ORDER OF	1	VIMLA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SUNIL KUMAR	NAWAL KISHORE PRASAD
174.	CR. MISC./88236/2025 498A,494,420,504, A QSH OF F.I.R	1	RENU DEVI @ RENU SINHA AND ANR vs THE STATE OF BIHAR AND ANR	VINAY RANJAN UTKARSH RANJAN PRASHANT SHEKHAR	SYED EHTESHAMUDDIN
175.	CR. MISC./88240/2025 323,341,498A, P OTHER UNCATEGORI	1	BIKASH CHANDRA vs THE STATE OF BIHAR AND ANR	RUPESH KUMAR LAXMI KUMARI NEHA NARAYAN	RAJ BALLABH SINGH
176.	CR. MISC./88616/2025 498A, D ORDER OF COGNIZA	1	VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN ABHINAV AATISH KUMAR PANKAJ KUMAR SINHA	PUSHPA SINHA
177.	CR. MISC./88621/2025 341,323,498A,504, D ORDER OF COGNIZA Same ps: CR. MISC/86756/2025	1	UMESH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY	SURENDRA PRASAD SINGH
178.	CR. MISC./90738/2025 126(2),115(2),85, A QSH OF F.I.R	1	UTTAM PASWAN vs THE STATE OF BIHAR AND ANR	AMIT KUMAR MD. SHADAB ALAM WAZDI	ARUN KUMAR PANDEY
179.	CR. MISC./90886/2025 115(2),85,82,3(5) C QSH OF ORDER OF	1	VAJAHAT HUSAIN AND ANR vs THE STATE OF BIHAR AND ANR	DHANESHWAR PRASAD GUPTA LAL BAHADUR PRASAD	UMA SHANKAR PRASAD SINGH
180.	CR. MISC./90945/2025 115(2),126(2),85, A QSH OF F.I.R	1	MOHAMMED FAROOQUE MAQBOOL AHMED ANSARI @ FAROOQUE ANSARI AND ORS vs THE STATE OF BIHAR AND ANR	RAVISH MISHRA KEERTIKA SAKSHI	DR. AJEET KUMAR
181.	CR. MISC./91903/2025 126(2),115(2),352 B QSH OF THE ORDER	1	RAM SHOBHIT CHOUPAL AND ORS vs THE STATE OF BIHAR AND ANR	RAM NARAYAN MAHTO	SYED EHTESHAMUDDIN
182.	CR. MISC./91969/2025 126(2),115(2),352 D ORDER OF COGNIZA	1	PANCHSHEELA KUMARI @ PANCHSHEELA DEVI vs THE STATE OF BIHAR AND ANR	ANJANI KUMAR JHA VISHWA SHRI RAJENDRA	SHAHABUDDIN AZEEM @ S. AZEEM
183.	CR. MISC./865/2026 498A, D ORDER OF COGNIZA	1	JAVED ALI AND ORS vs THE STATE OF BIHAR AND ANR	MD ANJUM AKHTER MOHAMMAD TAHMEED HELAL	SYED MOJIBUR RAHMAN

184.	CR. MISC./1148/2026 323,498A,406,34 D ORDER OF COGNIZA	2	SHYAM SINGH vs THE STATE OF BIHAR AND ANR	VIJAY BARDHAN PANDEY PRANAV KUMAR JHA	ANAND KISHORE CHOUDHARY
185.	CR. MISC./1174/2026 498A,448,379,323 D ORDER OF COGNIZA	1	PRITHIVI RAJ AND ORS vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR ANAMIKA KUMARI	DILIP KUMAR NO. 1
186.	CR. MISC./1321/2026 498A,323,504,379 D ORDER OF COGNIZA	1	ABUL HASAN AND ORS vs THE STATE OF BIHAR AND ANR	SHAILESH KUMAR SINGH RAJNISH RANJAN	BHARAT LAL
187.	CR. MISC./1698/2026 115(2),126(2),305 B QSH OF THE ORDER	1	VINAY SHANKAR KUMAR @ VINAY SHANKAR vs THE STATE OF BIHAR AND ANR	RAVI RANJAN RABINDRA KUMAR	KUMAR VEERENDRA NARAYAN
188.	CR. MISC./1708/2026 115(2),126,85,303 B QSH OF THE ORDER	1	KAILASH CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ANR	PIYUSH KUMAR PANDEY ADITI SHAHI	RAJIV NAYAN
189.	CR. MISC./1714/2026 115(2),126(2),76, C QSH OF ORDER OF	1	SATYANDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	BINAY KRISHNA RAKESH KUMAR RANJAN KIRAN KUMARI	MANOJ KUMAR
190.	CR. MISC./1756/2026 341,323,498A,506, P OTHER UNCATEGORI	1	SUDHANSHU KUMAR ROY AND ORS vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR PRATYAKSHA TRILOKI NATH VERMA MAHIMA KUMARI AJIT KUMAR OJHA NUTAN MISHRA	UDAY CHAND PRASAD
191.	CR. MISC./1767/2026 85,352,351,3(5), D ORDER OF COGNIZA	1	PANKAJ KUMAR vs THE STATE OF BIHAR AND ANR	KRISHNA PRABHAT ANJALI DAS MAHENDRA THAKUR	ANANT KUMAR 1
192.	CR. MISC./1872/2026 115(2),126,85,109 D ORDER OF COGNIZA	1	BABLU KUMAR vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA ANIL KUMAR SINHA SUMIT KUMAR GUPTA	BINOD KUMAR
193.	CR. MISC./1999/2026 127(1),115(2),85, A QSH OF F.I.R	1	MADHU SINHA AND ORS vs THE STATE OF BIHAR AND ANR	NEERAD PARASHAR	YOGENDRA KUMAR SINGH
194.	CR. MISC./2216/2026 498A,34 C QSH OF ORDER OF	1	MADAN MOHAN CHOUDHARY PATHIK vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH NAND KISHOR ROY	INDU KUMARI SRIVASTAVA
195.	CR. MISC./2220/2026 85,352,351(2),115 A QSH OF F.I.R	1	AKASH SINGH AND ORS vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINGH NO. I SUPRIYA KUMARI	DR.MRITYUNJAYA KR.GAUTAM
196.	CR. MISC./2251/2026 85,115(2),127(2), B QSH OF THE ORDER	1	SANJEEV KUMAR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR DUBEY	UPENDRA KUMAR
197.	CR. MISC./2562/2026 3,4, D ORDER OF COGNIZA	1	JAINANDAN SHARMA AND ANR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR	AJIT KUMAR
198.	CR. MISC./2667/2026 498(A),323,406, D ORDER OF COGNIZA	1	SHREEKANT PANDEY @ SHRIKANT PANDEY @ SRIKANT PANDEY AND ANR vs THE STATE OF BIHAR AND ANR	BIJAY PRAKASH SINGH	DR. INDIWAR KUMARI
199.	CR. MISC./3118/2026 341,323,307,498A, C QSH OF ORDER OF	1	SAMSHAD ALAM AND ANR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA BIMLESH KUMAR PANDEY	UMANATH MISHRA
200.	CR. MISC./3128/2026 498A D ORDER OF COGNIZA	1	MD. SHARAFAT @ MD. SARAFAT @ MD. SAHARAFAT AND ORS vs THE STATE OF BIHAR AND ANR	MADHU PRASUN KUMARI MONIKA MADHU PRASUN MADHU PRASUN	SURENDRA KUMAR
201.	CR. MISC./3145/2026 498A,494,504,506, F QSH OF ORDER OF	1	LALMUNI DEVI vs THE STATE OF BIHAR AND ANR	HARSH ANUJ RAVI ROHIT	ANAND KISHORE CHOUDHARY
202.	CR. MISC./3170/2026 323,307,379,406,4 D ORDER OF COGNIZA	1	MD. SHAHID AND ANR vs THE STATE OF BIHAR AND ANR	JAGNNATH SINGH DEEPAK KUMAR MD. GHULAM MUSTAFA VAIBHAV KUMAR SUMAN JYOTI JOSHI	BISHWESHWAR RAM

203.	CR. MISC./3446/2026 323,324,379,406,4 D ORDER OF COGNIZA	1	KAMLI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINHA RAJESH KUMAR KUMAR RAKESH CHANDRA	PREM KUMAR JHA
204.	CR. MISC./3634/2026 498A,420,120B,379 D ORDER OF COGNIZA	1	NEERAJ KUMAR SINHA @ NIRAJ KUMAR SINHA vs THE STATE OF BIHAR AND ANR	AMIT NARAYAN BHAWNA KUMARI ARYAN KUMAR VANDHNA RANI BRAJESH SAHAY RUPA SINHA	MURLI DHAR
205.	CR. MISC./3645/2026 498(A), D ORDER OF COGNIZA	1	AASHUTOSH KUMAR @ ASHUTOSH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR ASHUTOSH KUMAR CHITRAGUPTA	SHAILENDRA KUMAR SINGH

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 109 (AT 10:30 A.M.)
Justice Smt. Soni Shrivastava

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
1.	CR. MISC./2857/2026 120(B),420,467,46 A.BAIL	1	SUMAN JHA vs THE STATE OF BIHAR AND ANR	GIRISH CHANDRA JHA ASHISH	UDAY PRATAP SINGH
2.	CR. MISC./2862/2026 64(1),62,115(2), A.BAIL	1	DHARMENDRA TIWARI vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR MAGAN KUMAR ASHOK PANDEY CHANDAN KUMAR	SANJAY KUMAR
3.	CR. MISC./2863/2026 126(2),115(2),109 A.BAIL	1	GEETA DEVI AND ORS vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH RAJEEV KUMAR	RAJENDRA SINGH
4.	CR. MISC./2866/2026 379,414,467,468,4 A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	VISHAL PRASAD SANAYA RAJ SUNIL KUMAR TRIPTI SINGH	LAKSHMI KANT SHARMA
5.	CR. MISC./2871/2026 126(2),115(2),109 A.BAIL	1	BARUN YADAV AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR GOVIND MOHAN THAKUR	BINOD KUMAR
6.	CR. MISC./2882/2026 126(2),115(2),118 A.BAIL	1	RAUSHAN KUMAR AND ORS vs THE STATE OF BIHAR	ARUN KUMAR RAGHUBIR CHANDRAYAN SATYAM KUMAR ARUN KUMAR ARUN KUMAR ARUN KUMAR ARUN KUMAR	BISHWESHWAR RAM RAJESH KUMAR SINHA
7.	CR. MISC./2883/2026 126(2),115(2),109 A.BAIL Same ps: CR. MISC/2964/2026	1	RAJENDRA PANDIT AND ORS vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	DR. AJEET KUMAR
8.	CR. MISC./2885/2026 126(2),308(2),352 A.BAIL	1	UJJWAL KUMAR SINGH @ UJJWAL KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PARMANAND KUMAR
9.	CR. MISC./2886/2026 25(1-b)a,27,35, A.BAIL	1	MD. AZAD @ MD. RAJA AND ANR vs THE STATE OF BIHAR	MADHAV KUMAR GAURAV KUMAR VERMA VIKRAM KUMAR AAYUSH ABHISHEK	RABINDRA KUMAR
10.	CR. MISC./2887/2026 126(2),115(2),329 A.BAIL	1	SURAJ KUMAR AND ANR vs THE STATE OF BIHAR	MD SHAHID ANWAR SHASHI RANJAN DAYAL NARENDRA KUMAR ROY MUKESH KUMAR YADAV	BINOD KUMAR
11.	CR. MISC./2892/2026 126(2),115(2),110 A.BAIL	1	MUNNA YADAV @ MUNNA KUMAR AND ORS vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR	PARMANAND KUMAR
12.	CR. MISC./2893/2026 126(2),115(2),117 A.BAIL	1	MOHAN YADAV @ MOHAN MAHTO vs THE STATE OF BIHAR	AJAY MUKHERJEE GARARI MUKHARJEE GANESH SHARMA	SUMAN KUMARI SINGH
13.	CR. MISC./2897/2026 103(2), 3(5) A.BAIL	1	KRISHNA KUMAR MAHTO @ KIS KUMAR MAHTO AND ANR vs THE STATE OF BIHAR	KANCHAN JHA NISHANT CHOUDHARY UZMA SULTAN KANCHAN JHA	ANITA KUMARI
14.	CR. MISC./2898/2026 126(2),115(2),69, A.BAIL	1	PARAMHANS RAM AND ORS vs THE STATE OF BIHAR	PRITHVI NATH MISHRA	RAMCHANDRA SAHNI
15.	CR. MISC./2901/2026 34,341,365,406,42 A.BAIL	1	RAJAN KUMAR @ RANJAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR	PUSHPA SINHA
16.	CR. MISC./2902/2026 399,402,34 A.BAIL	1	CHHOTU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR PURUSHOTTAM PANDEY	GANESH PRASAD SINGH
17.	CR. MISC./2906/2026 115(2),85, A.BAIL	1	SANJAY KUMAR YADAV @RANJIT KUMAR @ RANJIT KUMAR YADAV @ RANJEET KUMAR YADAV vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR KARNA ABHISHEK RAJ RAVINDRA KUMAR SINGH	AJAY KUMAR NO. 2 ASHOK KUMAR KASHYAP

18.	CR. MISC./2907/2026 115(2),132,121(1) A.BAIL	1	RAJA KUMAR YADAV @ RAJU KUMAR YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	AMITESH KUMAR
19.	CR. MISC./2911/2026 137(2),96,352,351 A.BAIL	1	ANKIT SADA @ ANKIT KUMAR vs THE STATE OF BIHAR AND ANR	SURAJ KUMAR	RAM PRIYA SHARAN SINGH
20.	CR. MISC./2914/2026 126(2),115(2),118 A.BAIL	1	SUNIL RAM @ SUNIL KUMAR RAM vs THE STATE OF BIHAR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI	UMANATH MISHRA
21.	CR. MISC./2915/2026 147,148,149,302,3 A.BAIL	1	MANOJ MAHTO @ MANOJ PATEL @ MANOJ KUMAR vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	LALAN KUMAR
22.	CR. MISC./2916/2026 420,467,468,471, A.BAIL	1	RANJIT KUMAR SINGH vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	BRAJENDRA NATH PANDEY
23.	CR. MISC./2921/2026 126(2),115(2),85, A.BAIL	1	RANJIT SINGH vs THE STATE OF BIHAR AND ANR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	HUMAYOU AHMAD KHAN
24.	CR. MISC./2923/2026 467,468,471,419,4 A.BAIL	1	RAJ KUMAR SINHA AND ANR vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR PRATYAKSHA RAMA PANDEY KULDEEP KUMAR BIJAY BHUSHAN PRASAD DEEP SHEKHAR	BINOD KUMAR
25.	CR. MISC./2931/2026 303(2),334(1), A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM
26.	CR. MISC./2932/2026 115(2),126(2),85, A.BAIL	1	MD. RIYAZUDDIN @ RIYASUDDIN vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	PRANAV KUMAR
27.	CR. MISC./2933/2026 69,89, A.BAIL	1	RAJAN KUMAR RANA vs THE STATE OF BIHAR AND ANR	RANJIT KUMAR THAKUR MUNISH OM PRAKASH SINGH	SANJAY KUMAR TIWARY
28.	CR. MISC./2934/2026 309(4), A.BAIL	1	LALAN YADAV @ LALAN KUMAR vs THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH AYUSHI SUSHANT KUMAR CHITRANJAN KUMAR MONA VERMA	CHANDRA BHUSHAN PRASAD
29.	CR. MISC./2937/2026 137(2),96,3(5), A.BAIL	1	AJAY KUMAR @ AJAY RAI vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR MILI KUMARI UTSAV KUMAR	NARENDRA KUMAR SINGH
30.	CR. MISC./2940/2026 147,148,149,302,2 A.BAIL	1	BIJALI YADAV vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR KASHYAP	ARUN KUMAR SINGH
31.	CR. MISC./2941/2026 126(2),115(2),109 A.BAIL	1	PRIYADARSHI PIYUSH @ PRIYADARSHI PIUSH @ PIYUSH PRIYADARSHI vs THE STATE OF BIHAR	ANAND PRAKASH SUDAMA KUMAR PRASHANT KUMAR UMESH KUMAR YADAV BHAWANA KUMARI AVDHESH KUMAR	AJAY MISHRA
32.	CR. MISC./2946/2026 126(2),115(2),352 A.BAIL	1	GAURI DEVI AND ORS vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	JAI NARAIN THAKUR
33.	CR. MISC./2949/2026 406,420 A.BAIL	1	MD. WOAMAIR RIYANI RIZWI @ MD. WOAMAIR RIYANI RAZWI @ MD. WOAMAIR RAIYANI RAZVI AND ORS vs THE STATE OF BIHAR	THAKUR BRAJESH SINGH	SHYAMESHWAR DAYAL
34.	CR. MISC./2951/2026 126(2),115(2),303 A.BAIL	1	BAIKUNTH PANDEY AND ORS vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA GOPAL KRISHNA NISHANT SHUBHAM KUMAR	SANJAY KUMAR SINGH
35.	CR. MISC./2952/2026 191(2),126(2),115 A.BAIL	1	MD. SAKIB vs THE STATE OF BIHAR	AMIT KUMAR ANAND BHARTI KUMARI	ANIL KUMAR
36.	CR. MISC./2956/2026 419,420,467,468 A.BAIL	1	GAURI SHANKAR vs THE STATE OF BIHAR	SAMIR KUMAR SINHA	SHANTANU KUMAR

37.	CR. MISC./2958/2026 126(2),115(2),118 A.BAIL	1	PRABHAKAR SHARMA vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	HUMAYOU AHMAD KHAN
38.	CR. MISC./2962/2026 126(1),115(2),117 A.BAIL	1	SANTOSH YADAV @ SANTOSH KUMAR YADAV AND ORS vs THE STATE OF BIHAR	AMIT ANAND AMIT ANAND AMIT ANAND	RENUKA RATANAKAR (APP125)
39.	CR. MISC./2964/2026 126(2),115(2),109 A.BAIL Same ps: CR. MISC/2883/2026	1	BHADO PANDIT AND ORS vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	GAURI SHANKAR GUPTA
40.	CR. MISC./2967/2026 392 A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ARVIND KUMAR MD. SHADAB ALAM WAZDI	NAND KUMAR
41.	CR. MISC./2982/2026 140(2),61(2) A.BAIL	1	NIBHA KUMARI AND ANR vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR DAS NEERAJ KUMAR PRISU SNEHIL	RAM PRIYA SHARAN SINGH
42.	CR. MISC./2985/2026 317(2),318(4),126 A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR AND ANR	SHIVAM ANIKET OJASWEE KUMARI	ANANT KUMAR 1 RAMCHANDRA SINGH
43.	CR. MISC./2988/2026 115(2),126(2),117 A.BAIL	1	AKHILESH SAH AND ORS vs THE STATE OF BIHAR	SANJEEV KUMAR SITESH KASHYAP	AJIT KUMAR
44.	CR. MISC./2991/2026 126(2),115(2),118 A.BAIL	1	SHAHNAWAJ @ BHOLU @ SHAHNABAJ ALAM ANSARI AND ANR vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	YOGENDRA KUMAR SINGH
45.	CR. MISC./3000/2026 310(2),311, A.BAIL	1	CHHOTU NUT vs THE STATE OF BIHAR	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR SHAFQUAT JABEEN RUCHI KUMARI	MITHLESH KUMAR KHARE
46.	CR. MISC./3002/2026 457,380,34, A.BAIL	1	AKHTARI KHATOON AND ORS vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	CHANDRA SEN PRASAD SINGH
47.	CR. MISC./3003/2026 303(2),3(5), A.BAIL	1	BHIM KUMAR CHOUHAN AND ANR vs THE STATE OF BIHAR	AMAN VISHAL AMAN VISHAL	MD. MATLOOB RAB MUKUL KUMARI
48.	CR. MISC./3004/2026 126(2),115(2),118 A.BAIL	1	MD. MATIUR RAHMAN vs THE STATE OF BIHAR	ABHISHEK	MANOJ KUMAR
49.	CR. MISC./3007/2026 127(2),115(2),118 A.BAIL	1	AMMU KUMAR @ ADARSH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR	BRAJENDRA NATH PANDEY
50.	CR. MISC./3011/2026 379,411, A.BAIL	1	NARENDRA KUMAR @ NAKESH YADAV vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	TARUN PRASAD MANDAL NARESH DIKSHIT
51.	CR. MISC./3017/2026 221,223,255,263,1 A.BAIL	1	SAFI ALAM @ SHEIKH SAFI ALAM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	ANANT KUMAR 1
52.	CR. MISC./3019/2026 115(2),126,76,85, A.BAIL	1	MD. WASIM vs THE STATE OF BIHAR AND ANR	MADHAV JHA NISHANT CHOUDHARY	ARUN KUMAR PANDEY
53.	CR. MISC./3021/2026 147,148,149,307, A.BAIL	1	NANDU SINGH @ NANDU KUMAR SINGH vs THE STATE OF BIHAR	SHAILENDRA KUMAR CHANDRA BHUSHAN	JHARKHANDI UPADHYAY
54.	CR. MISC./3024/2026 147,148,323,504,4 A.BAIL	1	RAJESH YADAV vs THE STATE OF BIHAR AND ANR	GAJENDRA KUMAR SINGH	ABHAY KUMAR
55.	CR. MISC./3026/2026 103(1),3(5), A.BAIL	1	BRAJ KISHORE THAKUR AND ANR vs THE STATE OF BIHAR	GIRISH CHANDRA JHA ASHISH NISHANT KUMAR	ZAINUL ABEDIN
56.	CR. MISC./3027/2026 126(2),115(2),74, A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	ANITA KUMARI
57.	CR. MISC./3037/2026 8(c),21(b), A.BAIL	1	NIRANJAN KUMAR @ GANDOL vs THE STATE OF BIHAR	SUDHIR KUMAR KUMARI TANNU	RAJENDRA NATH JHA
58.	CR. MISC./3039/2026 103,3(5), A.BAIL	1	PUNNI DEVI @ PUNAM DEVI AND ANR vs THE STATE OF BIHAR	SUSHMITA MISHRA PUSHKAR PRASHANT SHIVAM SUSHMITA MISHRA	SHANTANU KUMAR
59.	CR. MISC./3041/2026 126(2),115(2),118 A.BAIL	1	BALESHWAR THAKUR AND ORS vs THE STATE OF BIHAR	SHASHANK SHEKHAR SWETANG SINHA SHANTAM KRITI RAHUL KUMAR KAUSTUBH	MOHAMMED ARIF

60.	CR. MISC./3047/2026 338,336(3),336(4) A.BAIL	1	JAYANTA GUPTA vs THE STATE OF BIHAR	RAJIV RANJAN KUMAR PANDEY KRITYA NAND JHA	MITHLESH KUMAR KHARE
61.	CR. MISC./3051/2026 406,420,323,504, A.BAIL	1	POONAM SINGH AND ANR vs THE STATE OF BIHAR AND ANR	VINAY KUMAR	ANIL KUMAR SINGH NO. 1
62.	CR. MISC./3054/2026 279,337,338,325,3 A.BAIL	1	CHANDRAKISHORE CHAUDHARY AND ANR vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR	MD. SHAKIR AHMAD
63.	CR. MISC./3055/2026 341,323,308,354,3 A.BAIL	1	RAM ASHISH SINGH AND ORS vs THE STATE OF BIHAR	ARVIND PRASAD SINGH UTTAM KUMAR MISHRA	KUMAR VEERENDRA NARAYAN
64.	CR. MISC./3064/2026 126(2),115(2),109 A.BAIL	1	PUJA KUMAI @ PUJA KUMARI AND ORS vs THE STATE OF BIHAR	BIRENDRA KUMAR MEENA KUMARI RAJIV RANJAN SINGH	RAM BILASH ROY RAMAN
65.	CR. MISC./3069/2026 191(2),190,115(2) A.BAIL	1	SANDEEP KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	DR. AJEET KUMAR
66.	CR. MISC./3070/2026 316(2),318(4),3(5 A.BAIL	1	NAGENDRA NATH @ NAGENDRA NATH SAH AND ORS vs THE STATE OF BIHAR	RAMAKANT SINGH	PUSHPA SINHA.1
67.	CR. MISC./3074/2026 21 A.BAIL	1	BABLU YADAV AND ORS vs THE STATE OF BIHAR	MADHUSUDAN KUMAR	UDAY CHAND PRASAD
68.	CR. MISC./3096/2026 190,126(2),117(2) A.BAIL	1	CHHATIYA DEVI AND ORS vs THE STATE OF BIHAR	AMARESH KUMAR ANAMIKA ANSHU SHAMBHAVI MANSI	RAM PRIYA SHARAN SINGH
69.	CR. MISC./3104/2026 191(2),190,126(2) A.BAIL	1	MANOJ KUMAR MAHTO AND ORS vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	MOHAMMAD SUFYAN
70.	CR. MISC./3109/2026 126(2),115(2),352 A.BAIL	1	SANJAY YADAV @ BHIKHARI YADAV @ SANJAY PRASAD YADAV @ BHIKHARI PRASAD YADAV AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	ANIL KUMAR
71.	CR. MISC./3112/2026 115(2),126(2),118 A.BAIL	1	DHARMENDRA KUMAR SINGH @ TUNTUN vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH MOHIT RANJAN HARSH RAJ GYANENDRA KUMAR DIWAKAR	RAJESH KUMAR SHEKHAR KUMAR SINGH RUPESH KUMAR SINGH
72.	CR. MISC./3117/2026 316(2),316(3),318 A.BAIL	1	SUNIL KUMAR SINGH AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR ADITYA KUMAR PANDEY	SYED EHTESHAMUDDIN
73.	CR. MISC./3122/2026 137(2),96,352,351 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	DHARMESH KUMAR CHAUBEY DEOVIND KUMAR SINGH	ZAINUL ABEDIN
74.	CR. MISC./3127/2026 25(1-b)a,26, A.BAIL	1	GULSHAN KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR ADITYA KUMAR PANDEY PANKAJ KUMAR	PRAMOD KUMAR PANDEY
75.	CR. MISC./3133/2026 191(2),191(3),190 A.BAIL	1	MD. GABBAR @ MD. AFTAB ALAM vs THE STATE OF BIHAR	MD RAHMATULLAH MD. MUSHARRAF HUSSAIN	CHANDRA BHUSHAN PRASAD
76.	CR. MISC./3210/2026 126(2),115(2),117 A.BAIL	1	KAMLESH RAM AND ORS vs THE STATE OF BIHAR	AJAY KUMAR PANDEY AJAY KUMAR PANDEY AJAY KUMAR PANDEY	JHARKHANDI UPADHYAY NISHANT KAMAL VINTI KUMARI SHIV SAGER SHARMA
77.	CR. MISC./3350/2026 191(2),191(3),190 A.BAIL	1	VINOD HEMBRAM AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	RAJENDRA PRASAD NAT
78.	CR. MISC./3373/2026 126(2),115(20,191 A.BAIL	1	VISHAL KUMAR AND ANR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	RAJ BALLABH SINGH
79.	CR. MISC./3387/2026 126(2,115(2),118(A.BAIL	1	AMIT KUMAR @ RINKU vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA ROUSHAN SINHA SANTOSH KUMAR	AJAY KUMAR JHA
80.	CR. MISC./3393/2026 126(2),115(2),308 A.BAIL	1	RANJAN KUMAR @ SHARWAN YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	PARMANAND PRASAD
81.	CR. MISC./3396/2026 126(2),115(2),118 A.BAIL	1	VIJAY RAY @ PAGAL RAY vs THE STATE OF BIHAR	GAJENDRA NATH OJHA	NAGENDRA PRASAD

82.	CR. MISC./3400/2026 126(2),115(2),109 A.BAIL	1	ANKIT RAJ AND ORS vs THE STATE OF BIHAR	ASHOK KUMAR AJAY KUMAR KANAYA KUMAR	SHANTANU KUMAR
83.	CR. MISC./3402/2026 323,498(A) A.BAIL	1	MD. HATIM @ HATIM ALAM @ MD. HATIM ALAM vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM NIHARIKA RANI	AWADHESH KUMAR SINGH
84.	CR. MISC./3405/2026 140(2),143(4) A.BAIL	1	VIVEK PASWAN AND ANR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA KANHAIYA PANDEY	SUMAN KUMARI SINGH
85.	CR. MISC./3406/2026 115(2),126(2),326 A.BAIL	1	AMLESH YADAV vs THE STATE OF BIHAR	RUPESH KUMAR LAXMI KUMARI	DR.MRITYUNJAYA KR.GAUTAM
86.	CR. MISC./3407/2026 137(2),351(2),140 A.BAIL	1	PINTU SAH @ PINTU KUMAR vs THE STATE OF BIHAR AND ANR	MILI KUMARI SHAMBHAVI	DR.MRITYUNJAYA KR.GAUTAM
87.	CR. MISC./3416/2026 137(2),308(3),126 A.BAIL	1	AKASH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	MADHURA NAND JHA
88.	CR. MISC./3424/2026 137(2),103(1),140 A.BAIL	1	RAHUL KUMAR AND ANR vs THE STATE OF BIHAR	SANTOSH KUMAR ARVIND KUMAR SINHA	ADITYA NARAYAN SINGH.1
89.	CR. MISC./3425/2026 341,323,324,504,3 A.BAIL	1	RAM PARVESH SINGH AND ORS vs THE STATE OF BIHAR	RAJNISH CHANDRA	RAM SUMIRAN RAI
90.	CR. MISC./3427/2026 338,336(3),340(2) A.BAIL	1	EKTA SINHA vs THE STATE OF BIHAR	AJAY KUMAR SINGH	BHANU PRATAP SINGH
91.	CR. MISC./3430/2026 126(1),115(2),109 A.BAIL	1	SURENDRA BHAGAT @ BHUTELI @ BHUTELI BHAGAT vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	UDAY CHAND PRASAD ADESH RAJ BASANT KUMAR
92.	CR. MISC./3433/2026 323,354,498A,34 A.BAIL	1	JUGNU ARYA vs THE STATE OF BIHAR AND ANR	SANDIP KUMAR GAUTAM	ANISH CHANDRA
93.	CR. MISC./3435/2026 20(b)(ii)(c),23(c A.BAIL	1	HAJARI RAUT @ HAJARI PATEL vs THE STATE OF BIHAR	AJAY KUMAR SINGH	BHARAT LAL
94.	CR. MISC./3451/2026 126(2),115(2),352 A.BAIL	1	RAHUL KUMAR @ RAHUL vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR VIVEK DEWENDRA NARAYAN SINGH GAURAV KUMAR	ARUN KUMAR PANDEY AMIT KUMAR ANAND BHARTI KUMARI
95.	CR. MISC./3453/2026 310(2),311, A.BAIL	1	SHAMBHU SINGH @ SHAMBU NATH SINGH @ SHAMBHUNATH YOGENDRA SINGH vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	MD. ASLAM ANSARI
96.	CR. MISC./3455/2026 317(5),303(2),3(5 A.BAIL	1	DILIP GIRI @ DILIP KUMAR GIRI AND ANR vs THE STATE OF BIHAR	MADHURENDRA KUMAR	MURLI DHAR
97.	CR. MISC./3456/2026 137(2),96,3(5) A.BAIL	1	SAMSHUL NESHA AND ANR vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	ANISH CHANDRA
98.	CR. MISC./3461/2026 85,126,115(2),303 A.BAIL	1	ABUZAR @ ABUZAR GAFFARI vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	MD. MATLOOB RAB
99.	CR. MISC./3463/2026 115(2),126(2),85, A.BAIL	1	POMPA CHOUDHURI vs THE STATE OF BIHAR	RAJESH KUMAR SINGH RAJESH KUMAR	RAM ANURAG SINGH ANUKRITI JAIPURIYAR
100.	CR. MISC./3470/2026 303(2), A.BAIL	1	SANOJ RAM vs THE STATE OF BIHAR	NAFISU ZZOHA MD. MAHTAB ALI ALAMMANOUR MIRZA AHRAZ BAIG KUNDAN SINGH	RAJ KISHOR SINGH

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 110 (AT 10:30 A.M.)
Mr. Justice Ajit Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks

Urgent mentioning of cases related to Education Service (year 2019-21) will be made on every Monday at 10:30 A.M.
Urgent mentioning of cases related to Retirement Benefits will be made on every Thursday at 10:30 A.M.

TO BE MENTIONED

1.	CWJC/9481/2024 POST RETIRE, NON G	3	KAMAL NARAYAN JHA vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA JHA 3 SHAMBHOO KUMAR SUMAN	STANDING COUNSEL 23 VIVEK ANAND KUMAR

FOR ADMISSION - FRESH CASES

2.	CR. MISC./3472/2026 109(1),191(2),109 A.BAIL	1	DABLU KUMAR @ DABLU MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA ANJALI KUMARI	ANITA KUMARI
3.	CR. MISC./3473/2026 336(3),338,318(4) A.BAIL	1	BAJRANG DAS @ BAJARANG DAS @ MAHANTH BAJRANG DAS vs THE STATE OF BIHAR	KARANDEEP KUMAR	NIRMAL KUMAR SINHA
4.	CR. MISC./3486/2026 498A,34 A.BAIL	1	MITHILESH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR SINGH	DR. KUMAR UDAY PRATAP
5.	CR. MISC./3489/2026 85,115(2),3(5) A.BAIL	1	BHISHMA KUSHWAHA @ BHISHMA KUMAR vs THE STATE OF BIHAR AND ANR	VIKASH KUMAR SHUKLA	MEENA SINGH
6.	CR. MISC./3493/2026 85,115(2),3(5), A.BAIL	1	DHIRAJ KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SINHA	SUCHETA YADAV
7.	CR. MISC./3498/2026 109,303(2),118(1) A.BAIL	1	NASEER ANSARI @ NASEER AALAM @ MD. NASEER ALAM AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	NAND KISHORE PRASAD
8.	CR. MISC./3499/2026 392, A.BAIL	1	DADAN SHARMA vs THE STATE OF BIHAR	YERRA MADHAVI	SATYENDRA PRASAD
9.	CR. MISC./3503/2026 126(2),115(2),109 A.BAIL	1	RAJENDRA RAI vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI HIMANSHU RANJAN EKTA VATS	MADHURA NAND JHA
10.	CR. MISC./3504/2026 190,191(2),191(3) A.BAIL	1	DHARMENDRA KUMAR RAY @ DHARMENDRA RAY @ DHARMENDRA KUMAR AND ANR vs THE STATE OF BIHAR	SANTOSH KUMAR ARVIND KUMAR SINHA	AMITESH KUMAR
11.	CR. MISC./3508/2026 108,3(5) A.BAIL	1	CHANDRASHEKHAR MAHTO @ CHAND vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	TARUN PRASAD MANDAL
12.	CR. MISC./3512/2026 115(2),75(2),109, A.BAIL	1	RAMESHWAR YADAV @ RAMASHRAY RAI vs THE STATE OF BIHAR	RAUSHAN KUMAR RAVI PRAKASH DWIVEDI SAURABH RAJ	LAKSHMI KANT SHARMA
13.	CR. MISC./3530/2026 191(2),190,126(2) A.BAIL	1	SACHIN KUMAR vs THE STATE OF BIHAR	PRASHANT KUMAR NISHANT KUMAR KRITIKA UPADHYA	RABINDRA KUMAR
14.	CR. MISC./3532/2026 137(2),96 A.BAIL	1	JUJ RAI @ JUJ GOPAL RAI @ JAG RAI vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	MEENA SINGH
15.	CR. MISC./3533/2026 406,409,420,467,4 A.BAIL	1	AVDHESH SAH @ AWADHESH SAH vs THE STATE OF BIHAR	VIKASH KUMAR JHA ANITA KUMARI ASHHAR MUSTAFA	PARMESHWAR MEHTA
16.	CR. MISC./3542/2026 394, A.BAIL	1	AJAY KUMAR @ AJAY KUMAR AMAN vs THE STATE OF BIHAR	RAGHWENDRA PRATAP SINGH	SATYA NAND SHUKLA
17.	CR. MISC./3549/2026 341,323,324,325,3 A.BAIL	1	KAMARAN ANSARI vs THE STATE OF BIHAR	ADESH RAJ SINGH BASANT KUMAR	ADITYA NARAYAN SINGH.1

18.	CR. MISC./3551/2026 318(2),316(5) A.BAIL	1	ARVIND SAH AND ANR vs THE STATE OF BIHAR AND ORS	SARVESH KASHYAP DEEPAK KUMAR	PARMESHWAR MEHTA SHAILENDRA KUMAR SINGH SHAILENDRA KUMAR SINGH
19.	CR. MISC./3554/2026 126(2),115(2),118 A.BAIL	1	RINKU DEVI vs THE STATE OF BIHAR	MADHAV KUMAR SHAAN KUMAR VIKRAM KUMAR AAYUSH ABHISHEK	RENU KUMARI
20.	CR. MISC./3558/2026 96,3(5), A.BAIL	1	KANHAIYA KUMAR @ KANHAYA YADAV vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR RAJESH KUMAR MANU KUMAR	UMA SHANKAR PRASAD SINGH
21.	CR. MISC./3560/2026 80,3(5) A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	MD. SHAKIR AHMAD
22.	CR. MISC./3562/2026 126(2),115(2),352 A.BAIL	1	RADHE KRISHNA RAMAN vs THE STATE OF BIHAR	SHIVENDRA PRASAD CHANDNI KUMARI	MD. ATAUR RAHMAN
23.	CR. MISC./3568/2026 140(3),137(2), A.BAIL Same ps: CR. MISC/4027/2026	1	JITO MAHATO @ JITAN MAHATO @ JITENDRA MAHATO AND ORS vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	UDAY CHAND PRASAD
24.	CR. MISC./3572/2026 65(1) A.BAIL	1	KRISHNA KUMAR PASWAN @ KISHAN KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR JHA KUMAR CHANDRASHEKHAR	NIRMALA KUMARI
25.	CR. MISC./3575/2026 115(2),119(1),109 A.BAIL	1	RAVI KUMAR KEDIYA vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR MAGAN KUMAR RAVI SHANKAR KUMAR BHASKAR ANAND MANOJ KUMAR ROSHAN	AJAY KUMAR JHA
26.	CR. MISC./3576/2026 25(1-B)a,26, A.BAIL	1	MD MOHIUDDIN @ TARZAN vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	RAM SUMIRAN RAI
27.	CR. MISC./3591/2026 126(2),115(2),117 A.BAIL	1	MANTU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	YOGENDRA KUMAR SINGH
28.	CR. MISC./3595/2026 115(2),126(2),118 A.BAIL	1	SHASHI KUMAR SINGH AND ANR vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH GYANENDRA KUMAR DIWAKAR MOHIT RANJAN HARSH RAJ	RAJESH KUMAR SHEKHAR KUMAR SINGH RUPESH KUMAR SINGH
29.	CR. MISC./3598/2026 126(2),115(2),82(A.BAIL	1	ROCKY RAJ @ GOVERDHAN SAH @ GOVERDHAN vs THE STATE OF BIHAR	ARUN KUMAR RAGHUBIR CHANDRAYAN	ARUN KUMAR PANDEY
30.	CR. MISC./3602/2026 85,115(2), A.BAIL	1	FAJRE ALAM vs THE STATE OF BIHAR AND ANR	RAM KISHUN PRASAD SUSHMA SARAN	SYED EHTESHAMUDDIN
31.	CR. MISC./3607/2026 319(2),318(4),338 A.BAIL	1	MANU KUMAR @ SARWJEET KUMAR @ SARVJEET KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SHWETA PRIYA	JHARKHANDI UPADHYAY
32.	CR. MISC./3616/2026 126(2),115(2),303 A.BAIL	1	SANJU MANOJ RAY @ SANJU RAY vs THE STATE OF BIHAR	RAMESH KUMAR CHOUDHARY	MADAN KUMAR
33.	CR. MISC./3624/2026 341,323,498A,504 A.BAIL	1	PRAMOD KUMAR @ SAMEER KUMAR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY MITHILESH KUMAR SATYAM KUMAR OJHA	ANITA KUMARI
34.	CR. MISC./3627/2026 191,191(3),190,35 A.BAIL	1	SANJOO KUMAR @ SANJOO SHOOTER vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS KUNDAN KUMAR	ZAINUL ABEDIN
35.	CR. MISC./3633/2026 85,89,126(2),82(1 A.BAIL	1	RUPESH KUMAR KARN vs THE STATE OF BIHAR AND ANR	GIRISH CHANDRA JHA RAJEEV KUMAR ASHISH	KALYAN SHANKAR
36.	CR. MISC./3637/2026 341,323,342,354,3 A.BAIL	1	CHANDAN KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	KUNDAN RATHORE ALIAS KUNDAN KUMAR	USHA KUMARI 1
37.	CR. MISC./3641/2026 323,341,498A A.BAIL	1	DEEPAK SINGH @ DEEPAK KUMAR vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	SUCHETA YADAV
38.	CR. MISC./3643/2026 126(2),115(2),85, A.BAIL	1	DOMI MANDAL AND ANR vs THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI ABHIJEET GAUTAM RAJESH KUMAR CHAUBEY	MEENA SINGH
39.	CR. MISC./3646/2026 126,115,85,3 A.BAIL	1	RAGHUVEER KUMAR @ RAGHUVIR KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINHA SATISH KUMAR SINHA	SHAHABUDDIN AZEEM @ S. AZEEM

40.	CR. MISC./3655/2026 318(4),316(5) A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR	SHAILENDRA KUMAR SINGH
41.	CR. MISC./3678/2026 191(2),191(3),190 A.BAIL	1	CHANDAN KUMAR AND ORS vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	SYED EHTESHAMUDDIN
42.	CR. MISC./3772/2026 140(2),143(4), A.BAIL	1	SANJEEV CHAUPAL @ RAJEEV CHAUPAL AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR	NITYA NAND TIWARY
43.	CR. MISC./3846/2026 318(4),316(2),338 A.BAIL	1	AVINASH KUMAR vs THE STATE OF BIHAR	NAVIN KUMAR SINGH SANKET VENKATESH KIRTI TEJAS VATSA	UDAY PRATAP SINGH APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP HRITIK ANAND JAYA SINGH ASTITVA
44.	CR. MISC./3926/2026 191(2),190,115(2) A.BAIL	1	RAMCHANDRAR YADAV @ RAMCHANDRA YADAV vs THE STATE OF BIHAR	AMARNATH JHA	MD. IFTEKHAR MAHMOOD
45.	CR. MISC./4022/2026 304(2),3(5), A.BAIL	1	DEEPAK YADAV @ DEEPAK KUMAR YADAV vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	PRANAV KUMAR
46.	CR. MISC./4027/2026 140(3),137(2), A.BAIL Same ps: CR. MISC/3568/2026	1	SONI MAHATO @ SUNNI KUMAR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR SINGH	SURENDRA PRASAD SINGH
47.	CR. MISC./4164/2026 140(2),140(3), A.BAIL	1	MAHESH KUMAR YADAV @ MAHESH YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	MD. FAHIMUDDIN
48.	CR. MISC./4192/2026 85,238,3(5), A.BAIL Same ps: CR. MISC/4268/2026	1	UDAY PRASAD @ UDAY KUMAR vs THE STATE OF BIHAR	LALLU PRASAD	ANIL KUMAR
49.	CR. MISC./4221/2026 103(1),238(a),61(A.BAIL	1	PUJA KUMARI @ PUJA DEVI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	NITYA NAND TIWARY
50.	CR. MISC./4268/2026 85,80,238,3(5) A.BAIL Same ps: CR. MISC/4192/2026	1	RANJU DEVI vs THE STATE OF BIHAR	LALLU PRASAD	ANIL KUMAR
51.	CR. MISC./4368/2026 126(2),115(2),191 A.BAIL	1	RAMKRIPAL KUMAR @ HORIL YADAV AND ORS vs THE STATE OF BIHAR	RAMAKANT SINGH	HUMAYOU AHMAD KHAN
52.	CR. MISC./4373/2026 25(1-B)a,25(1-AA) A.BAIL	1	PRINCE @ BANTI @ BANTI KUMAR @ PRINCE KUMAR vs THE STATE OF BIHAR	RAVI KANT KUMAR	RAJ KISHOR SINGH
53.	CR. MISC./4396/2026 316(2),318(4),3(5 A.BAIL	1	RUKMINI DEVI @ RUKMINIYA DEVI AND ANR vs THE STATE OF BIHAR	BHOLA KUMAR	MD. MUSHTAQUE ALAM
54.	CR. MISC./4397/2026 25(1-B)a,26,35, A.BAIL	1	AMRESH KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH UTTAM KUMAR MISHRA	NIRMALA KUMARI
55.	CR. MISC./4421/2026 126(2),115(2),109 A.BAIL	1	UMESH MEHTA vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR MADHUMALA KUMARI	NAVIN KUMAR PANDEY
56.	CR. MISC./4425/2026 115(2),126(2),110 A.BAIL	1	GOLU KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH PAWAN KUMAR	YOGENDRA KUMAR SINGH
57.	CR. MISC./4426/2026 191(2)(3),190,103 A.BAIL	1	VATUK @ BARKA @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	RAM SUMIRAN RAI
58.	CR. MISC./4430/2026 126(2),115(2),109 A.BAIL	1	PRAMOD YADAV @ PRAMOD KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	JAGDHAR PRASAD
59.	CR. MISC./4433/2026 191(2),190,126(2) A.BAIL	1	PRAVIN KUMAR SINGH @ PRAVIN KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR	RENU KUMARI
60.	CR. MISC./4434/2026 126(2),115(2),308 A.BAIL	1	ASHISH SAH @ ASHISH KUMAR SAH @ ASHISH KUMAR SAHU AND ORS vs THE STATE OF BIHAR	KEDAR JHA	SANJAY KUMAR TIWARY
61.	CR. MISC./4441/2026 126(2),115(2),118 A.BAIL	1	VIJAY KUMAR MISHRA vs THE STATE OF BIHAR	SANTOSH KUMAR	BISHWESHWAR RAM

62.	CR. MISC./4443/2026 190,191(1),191(3) A.BAIL	1	SONU KUMAR AND ORS vs THE STATE OF BIHAR	SUDHA	MD. MUSHTAQUE ALAM
63.	CR. MISC./4445/2026 191(2),190,126(2) A.BAIL	1	VIKRAM KUMAR @ WIKRAM KUMAR @ VIKRANT KUMAR vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	UDAY PRATAP SINGH
64.	CR. MISC./4447/2026 316(2),318(4),338 A.BAIL	1	ANITA MISHRA AND ANR vs THE STATE OF BIHAR	ANAND VARDHAN SHUBHANGI PANDEY PAWAN KUMAR	AMITESH KUMAR
65.	CR. MISC./4450/2026 191(2)(3),190,132 A.BAIL	1	MANTU KUMAR @ MINTU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	PUSHPA SINHA.1
66.	CR. MISC./4453/2026 191(2),191(3),126 A.BAIL	1	HARI SHANKAR SAH @ HARI SHANKAR PRASAD AND ORS vs THE STATE OF BIHAR	ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY	SURENDRA PRASAD SINGH
67.	CR. MISC./4457/2026 126(2),115,118(1) A.BAIL	1	CHANDAN SAH @ CHANDAN KUMAR AND ANR vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY MASOOM RAZA ABHISHEK KUMAR DWIVEDI	RINA SINHA
68.	CR. MISC./4459/2026 329(3),126(2),115 A.BAIL	1	MUNARIKA MAHTO @ MUNDRIKA MAHTO vs THE STATE OF BIHAR	ANANT KUMAR PANDEY ASHOK KUMAR SINGH	LALAN KUMAR
69.	CR. MISC./4460/2026 323,341,420,419,4 A.BAIL	1	MADAN SINGH @ MADAN KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	VISHESH KUMAR SINGH BASANT KUMAR SINGH	RABINDRA KUMAR
70.	CR. MISC./4461/2026 75,76,79,61(2),10 A.BAIL	1	NAGINA RAI @ NAGINA YADAV vs THE STATE OF BIHAR	ARVIND KUMAR JYOTI SINGH	JAGDHAR PRASAD
71.	CR. MISC./4465/2026 126(2),352,115(2) A.BAIL	1	ROHIT KUMAR SAHANI @ ROHIT SAHANI AND ANR vs THE STATE OF BIHAR	RAGHAV PRASAD URMILA KUMARI GUN SAGAR MAHTO CHANDRA SHEKHAR	PAWAN KUMAR CHAURASIA
72.	CR. MISC./4466/2026 341,323,325,307,4 A.BAIL	1	CHHOTU TANTI @ CHHOTU SHARMA AND ORS vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	UMA SHANKAR PRASAD SINGH
73.	CR. MISC./4468/2026 126(2),115(2),118 A.BAIL	1	BISHESH KUMAR @ VISHESH KUMAR vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS SHAMBHAWI	RAJ BALLABH SINGH
74.	CR. MISC./4469/2026 Anticipatory Bail A.BAIL	1	ASHUTOSH KUMAR RAM vs THE STATE OF BIHAR AND ANR	RAGHWENDRA PRATAP SINGH	NAND KISHORE PRASAD
75.	CR. MISC./4471/2026 334(1),303(2),3(5 A.BAIL	1	MD. DILSAD ALAM @ MD. DILSHAD AHMAD vs THE STATE OF BIHAR	UMESH KUMAR SHUBHANKAR RAJ ABHISHEK ANAND MOHAMMAD ALI ANWAR	ANISH CHANDRA
76.	CR. MISC./4473/2026 126(2),115(2),118 A.BAIL	1	UMAR ALI AND ORS vs THE STATE OF BIHAR	KUMARI ANUPAM	AHMAD ALI
77.	CR. MISC./4477/2026 126(1),115(2),118 A.BAIL	1	VIKASH KUMAR AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	SHYAM KUMAR SINGH
78.	CR. MISC./4478/2026 126(2),115(2),109 A.BAIL	1	SUNITA DEVI AND ANR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	CHOUBEY JAWAHAR
79.	CR. MISC./4480/2026 103(1),3(5) A.BAIL	1	GAYATRI DEVI AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PRAMOD KUMAR PANDEY
80.	CR. MISC./4484/2026 341,323,354B,379, A.BAIL	1	JAFIR AHMAD @ JAAKIR AHMAD vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA MITHILESH KUMAR	SHAILENDRA KUMAR
81.	CR. MISC./4485/2026 115(1),85,351(3), A.BAIL	1	UTTAM KUMAR vs THE STATE OF BIHAR AND ANR	RAJANI KANT SINGH	SANGEETA SHARMA
82.	CR. MISC./4489/2026 137(2),96,351(1)(A.BAIL	1	MUSARRAF ALAM @ MISTER vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH	SURENDRA PRASAD SINGH LALITA KUMARI RAKESH RANJAN SINGH
83.	CR. MISC./4491/2026 126(2),115(2),303 A.BAIL	1	CHANDAN KUMAR MANDAL @ CHANDAN MANDAL vs THE STATE OF BIHAR	DEVIKA RANI JAVED ASLAM	SHARDA KUMARI

84.	CR. MISC./4499/2026 126(2),115(2),118 A.BAIL	1	UDAY KUMAR AND ANR vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH MANOJ KUMAR NITU KUMARI	HARENDRA PRASAD SANTOSH KUMAR
85.	CR. MISC./4503/2026 147,341,323,302,5 A.BAIL	1	GAJENDRA KUMAR @ JANENDRA KUMAR @ JANENDRA @ BADU KUMAR AND ORS vs THE STATE OF BIHAR	SATISH CHANDRA	BINOD KUMAR
86.	CR. MISC./4506/2026 126(2),115(2),303 A.BAIL	1	ANMOL BHARTI AND ANR vs THE STATE OF BIHAR	VINAY RANJAN UTKARSH RANJAN ADITYA RAMAN	RABINDRA KUMAR
87.	CR. MISC./4512/2026 126(2),115(2),109 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	SANJAY KR. SINHA	PRADEEP NARAIN KUMAR
88.	CR. MISC./4516/2026 496,494,498A,420, A.BAIL	1	RUPAK KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR VINOD KUMAR SETH	MANOJ KUMAR
89.	CR. MISC./4517/2026 126(2),115(2),109 A.BAIL	1	MD. IQBAL AND ORS vs THE STATE OF BIHAR	SHAUKAT ALAM	MADHURA NAND JHA
90.	CR. MISC./4520/2026 52,33 A.BAIL	1	SURESH KUMAR JHANJHARI @ SURESH JHANJHARI vs THE STATE OF BIHAR	DEEPAK KUMAR	SANJAY KUMAR TIWARY
91.	CR. MISC./4523/2026 126(2),115(2),118 A.BAIL	1	ROSHNI KHATOON @ ROSHNI AND ORS vs THE STATE OF BIHAR	BEAUTY VERMA ROHIT KUMAR	JITENDRA KUMAR SINGH
92.	CR. MISC./4526/2026 318(4),316(2),3(5 A.BAIL	1	AKBAR ABBAS AND ANR vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHASHANK SHEKHAR	DR. INDIWAR KUMARI
93.	CR. MISC./4527/2026 137(2),87, A.BAIL	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ANR	BAL GOVIND SHARMA NAFISUZZOHA	AJIT KUMAR
94.	CR. MISC./4532/2026 126(2),115(2),118 A.BAIL	1	VIKASH MANDAL AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR GUPTA DEEPAK KUMAR DHANDEV KUMAR ISHA MISHRA	PRADEEP NARAIN KUMAR
95.	CR. MISC./4537/2026 8,20(b)(ii)(b), A.BAIL	1	SANJAY MANDAL vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	BINOD KUMAR
96.	CR. MISC./4538/2026 341,342,323,354B, A.BAIL	1	AKELA KUMAR @ VIKASH TURI @ VIKASH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA NIKHILESH KUMAR	ABHAY KUMAR ROY
97.	CR. MISC./4542/2026 341,323,307,406,4 A.BAIL	1	MD. ASLAM vs THE STATE OF BIHAR AND ANR	KHUSHI AWADH JITENDRA NARAIN SINHA	VEENA KUMARI JAISWAL
98.	CR. MISC./4544/2026 341,323,379,498(A A.BAIL	1	ASHOK RAM vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR TIWARY	SHYAM KUMAR SINGH
99.	CR. MISC./4548/2026 137(2),96 A.BAIL	1	AJIT KUMAR RAM @ AJIT RAM vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	ANIL PRASAD SINGH
100.	CR. MISC./4549/2026 126(2),115(2),118 A.BAIL	1	MANOJ RAI @ MANOJ RAY vs THE STATE OF BIHAR	RAJU PATEL MANISH DHARI SINGH AMISH KUMAR SANJEEV KUMAR	NARENDRA KUMAR SINGH
101.	CR. MISC./4555/2026 303(2) A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA	MADHURA NAND JHA

(AT 2:15 P.M.)

MEDIATION FOR THE NATION DRIVE 2.0

102.	CWJC/1354/2023 POST RETIRE, BOARD	5	LAL BABU RAI vs THE STATE OF BIHAR AND ORS	JIWAN PRAKASH SINHA	KINKAR KUMAR (SC9) SURENDRA KISHORE THAKUR SUBODH KUMAR
103.	CWJC/1765/2023 POST RETIRE, NON G	2	NAWAL KISHORE SINGH vs THE STATE OF BIHAR AND ORS	MURARI SHARAN TIWARI	VINAY KIRTI SINGH (GA 2) ARUN KUMAR ARUN
104.	CWJC/2001/2023 POST RETIRE, SCHOO	7	MANOJ KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH AMIT KUMAR	PRABHAKAR JHA (GP27)
105.	CWJC/2040/2023 POST RETIRE, NON G	5	MOHAN SHARMA vs THE STATE OF BIHAR AND ORS	SHANTI PRATAP	KAMESHWAR KUMAR (GP17) RAM KINKER CHOUBEY

106.	CWJC/2991/2023 POST RETIRE, OTHER	13	SHANTI DEVI vs THE UNION OF INDIA AND ORS	UDAI SHANKAR SINGH	ADDITIONAL SOLICITOR GENERAL BINOD BIHARI SINHA PUNAM KUMARI SINGH APURV HARSH
107.	CWJC/4079/2023 POST RETIRE, NON G	3	PREM KUMAR TIWARY vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR MISHRA SHIVPUJAN SAHAY JITENDRA KUMAR GEORGE DEWESH KUMAR PANDEY	ANIL KUMAR SINGH (GP 26) BINOD KUMAR LABH
108.	CWJC/5298/2023 POST RETIRE, UNIV.	12	ARUN KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	VITESH KUMAR SINGH SANJEET KUMAR TIWARI	JITENDRA KR. ROY 1 (SC13) RANA VIKRAM SINGH
109.	CWJC/5302/2023 POST RETIRE, UNIV.	13	SUKHDEO RAM AND ORS vs THE STATE OF BIHAR AND ORS	ANIL KUMAR NO.1 SONAM KUMARI	MADHAW PD. YADAW (GP23) SIDDHARTHA PRASAD SUNIT KUMAR
110.	CWJC/5372/2023 POST RETIRE, UNIV.	13	MD. MUMTAZ AHMAD AND ORS vs THE STATE OF BIHAR AND ORS	ANIL KUMAR NO.1 SONAM KUMARI	MADAN JEET KUMAR (GP 20) SIDDHARTHA PRASAD RITESH KUMAR OM PRAKASH KUMAR
111.	CWJC/6237/2023 POST RETIRE, NON G	12	NAWAL KISHORE SINGH @ NAVAL KISHOR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	MALLIKA MAZUMDAR	SMT. ANURADHA SINGH (SC21) RAM YASH SINGH
112.	CWJC/34/2026 POST RETIRE, UNIV.	1	PRABHAVATI DEVI vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH RITESH RANJAN VARUN KUMAR SHRUTI SHAILESH KUMAR	GOVERNMENT PLEADER (20) RAJESH PRASAD CHOUDHARY
113.	CWJC/114/2026 POST RETIRE, OTHER	1	ASHOK KUMAR DAS vs THE UNION OF INDIA, MINISTRY OF FINANCE AND ORS	CHAITANYA KRISHNA	ADDITIONAL SOLICITOR GENERAL
114.	CWJC/123/2026 POST RETIRE, HEALT	1	BABITA KUMARI vs THE STATE OF BIHAR AND ORS	HARISH KUMAR	STANDING COUNSEL (25) PRABHAT RANJAN
115.	CWJC/362/2026 POST RETIRE, GAZET	1	KRISHNA NAND CHAKRAVARTI vs THE STATE OF BIHAR AND ORS	RAJ KUMAR MISHRA	GOVERNMENT ADVOCATE (03) RAM KINKER CHOUBEY
116.	CWJC/371/2026 POST RETIRE, NON G	1	DEVENDRA PRASAD vs THE STATE OF BIHAR AND ORS	AMIT ANAND LALAN KUMAR SINGH	STANDING COUNSEL (23) VIVEK ANAND KUMAR
117.	CWJC/417/2026 POST RETIRE, OTHER	1	AGNISIKHA BHARADWAJ vs THE UNION OF INDIA AND ORS	AMRENDRA KUMAR	ADDITIONAL SOLICITOR GENERAL
118.	CWJC/444/2026 POST RETIRE, UNIV.	1	NAGENDRA PRASAD vs THE B.R.A. AND ORS	SATYAPAL SINGH RAJNISH KUMAR CHOUBEY	STANDING COUNSEL (21) BINDHYACHAL RAI KINKAR KUMAR
119.	CWJC/455/2026 POST RETIRE, BANK	1	RANJU SINGH vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY USHA KUMARI PRAGYA SINHA ANURANJAN PATEL ANSHU KUMAR	STANDING COUNSEL (05) RAJESH PRASAD CHOUDHARY
120.	CWJC/469/2026 POST RETIRE, UNIV.	1	ANIL KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	SHREYASH GOYAL JANMEJAY GIRIDHAR MD. ARSAM	STANDING COUNSEL (16) RANA VIKRAM SINGH SIDDHARTHA PRASAD HARSH SINGH
121.	CWJC/506/2026 POST RETIRE, UNIV.	1	SACHCHIDA NAND PATHAK vs THE LALIT NARAYAN MITHLA UNIVERSITY AND ORS	SHRISHTI RANI BISHWASH VIJETA JYOTI RANJAN JHA	STANDING COUNSEL (26) BINDHYACHAL RAI SANTOSH KUMAR
122.	CWJC/507/2026 POST RETIRE, NON G	1	SABUJA DEVI vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR	STANDING COUNSEL (10) ARUN KUMAR ARUN RAKESH KUMAR SINGH

123.	CWJC/546/2026 POST RETIRE, NON G	1	MD. MAHTAB ALAM vs THE STATE OF BIHAR AND ORS	VIRENDRA KUAR	STANDING COUNSEL (11) BINOD KUMAR LABH
124.	CWJC/553/2026 POST RETIRE, SCHOO	1	ASHOK KUMAR RAI vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY ABHISHEK KUMAR ANSHU KUMAR ANURANJAN PATEL PRAGYA SINHA	STANDING COUNSEL (16) BINOD KUMAR LABH

N.B.:- Hon'ble Court may again take up left over cases of 10:30 A.M. after 2:15 P.M. cases.

Wednesday the 28th January 2026
CENTENARY BUILDING
Court No. 204 (AT 2:15 P.M.)
Mr. Justice Praveen Kumar

FOR HEARING

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
1.	CR. APP (SJ)/4/2016 S.I.FOR THREE MON CR. APP(SJ) Same ps: CR. APP (SJ)/41/2016	2	SURENDRA KAPRI vs THE STATE OF BIHAR	GOURANGA CHATTERJEE NILANJAN CHATTERJEE	BINOD BIHARI SINGHAPP
With 1.1	CR. APP (SJ)/41/2016 R.I. FOR 4 YEARS(3CR. APP(SJ)	3	BAIJNATH YADAV vs THE STATE OF BIHAR	GOURANGA CHATTERJEE NILANJAN CHATTERJEE MRINAL SHANKAR	SMT. ABHA SINGHAPP
2.	CR. APP (SJ)/15/2016 IMPRISONMENT FOR CR. APP(SJ)	3	MD. NASIB ALI @ NASIM ALAM vs THE STATE OF BIHAR	BINAY KUMAR	SMT.ABHA SINGH APP
3.	CR. APP (SJ)/17/2016 R.I. FOR 5 YEARS CR. APP(SJ)	5	BHOLA YADAV AND ANR vs THE STATE OF BIHAR	PRABHAKAR SINGH	Z.HODA APP
4.	CR. APP (SJ)/50/2016 S.I. FOR 10 YEARS CR. APP(SJ)	3	DEVENDRA SINGH vs THE STATE OF BIHAR	BACHAN JEE OJHA	SUJEET KUMAR SINGH APP
5.	CR. APP (SJ)/144/2016 R.I.FOR 10 YEARS CR. APP(SJ)	4	JAMIL AKHTAR AND ANR. AND ANR vs THE STATE OF BIHAR	SHASHI BHUSHAN PANDEY	ABHA SINGHAPP
6.	CR. APP (SJ)/145/2016 R.I. FOR 6 MOTHS CR. APP(SJ)	2	BISHUNDEO SHARMA AND ORS vs THE STATE OF BIHAR	ANANT KUMAR-1 KIRAN KUMARI	BIPIN KUMAR APP
7.	CR. APP (SJ)/189/2016 R.I. FOR 4 YEARS(CR. APP(SJ)	2	MANOJ MANDAL AND ANR. vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	BINOD BIHARI SINGHAPP
8.	CR. APP (SJ)/221/2016 R.I. FOR 10 YEARS CR. APP(SJ)	3	CHETU RAM @ CHANDRA SHEKHAR KUMAR vs THE STATE OF BIHAR	MANI BHUSHAN KUMAR	S.A.AHMADAPP
9.	CR. APP (SJ)/317/2016 R.I. FOR 7 YEARS(CR. APP(SJ)	3	DHANANJAY CHAUDHARY vs THE STATE OF BIHAR	JAVED ASLAM	ABHAY KUMARAPP
10.	CR. APP (SJ)/370/2016 R.I. FOR 2 YEARS(CR. APP(SJ)	2	SIDHESHWAR PRASAD vs THE STATE OF BIHAR THROUGH DEPUTY INSPECTOR GENERAL, VIGILANCE, BIHAR, PATNA	RAKESH KUMAR	RAMAKANT SHARMAL.O.,I/C VIG. ANIL SINGH
11.	CR. APP (SJ)/451/2016 R.I.FOR LIFE(376) CR. APP(SJ)	4	SUBHASH RAVIDAS vs THE STATE OF BIHAR	GAURI SHANKAR PRASAD	SRI ABHAY KUMAR
12.	CR. APP (SJ)/569/2016 R.I. FOR 5 YEARS CR. APP(SJ)	2	AMIT KUMAR TIWARY vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR RAKESH KUMAR SHARMA	SMT. ABHA SINGH
13.	CR. APP (SJ)/764/2016 R.I.FOR 8 YEARS (CR. APP(SJ)	2	SUBHAWATI DEVI vs THE STATE OF BIHAR	BINAY KUMAR SINGH AJAY KUMAR SINGH	SRI SUJIT KUMAR SINGH
14.	CR. APP (SJ)/769/2016 R.I. FOR 10 YEARS CR. APP(SJ)	7	RANJU DEVI vs THE STATE OF BIHAR	ANIL KUMAR JAI PRAKASH SINGH	BINOD BIHARI SINGHAPP
15.	CR. APP (SJ)/866/2016 S.I.FOR 3 YEARS(3 CR. APP(SJ)	4	BINNI SINGH AND ORS vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	SRI SADANAND PASWAN

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 28 (AT 12:00 NOON)
The Joint Registrar Judicial Lawazima

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			MISCELLANEOUS		
1.	MJC/2842/2023 misc judicial jur RESTORATION-SJ	1	SMT. SARSWATI DEVI AND ORS vs SUMARU SINGH AND ORS	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	
2.	MJC/3062/2024 RESTORATION-SJ	1	SURABH RAJ vs THE STATE OF BIHAR AND ORS	INDIRA KUMARI	STANDING COUNSEL 25
3.	MJC/4561/2024 RESTORATION- DB	1	THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS vs MITHILESH KUMAR	MAJID MAHBOOB KHAN	
4.	L.P.A/1160/2025 LPA	1	PRATIMA KUMARI vs THE STATE OF BIHAR AND ORS	GAJENDRA KUMAR ARVIND KUMAR KAMAL KUMAR	GOVERNMENT PLEADER (13)
5.	L.P.A/1161/2025 LPA	1	MADAN MOHAN PASWAN vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	ADDITIONAL ADVOCATE GENERAL (12)
6.	MJC/2391/2025 CONTEMPT- SJ	1	MD. RAFIQUE ALAM vs ASHOK PODDAR AND ORS	AVANISH KUMAR SINGH MUKUL KUMAR SINGH	SANJEEV KUMAR
7.	MJC/2455/2025 RESTORATION- DB	1	THE MANAGING DIRECTOR, BIHAR STATE FOOD AND CIVIL SUPPLY CORPORATION LTD. AND ANR vs PAWAN KUMAR SINGH, AND ORS	SHAILENDRA KUMAR SINGH	
8.	MJC/3098/2025 RESTORATION-SJ	1	PRAMOD KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SWATI MISHRA	ADDITIONAL ADVOCATE GENERAL 12
9.	MJC/3467/2025 CONTEMPT- DB	1	MD SAJJAD ALIAS MD SAJAD AND ANR vs THE STATE OF BIHAR THROUGH SRI (DR.) B. RAJENDER AND ANR	VIKASH KUMAR SINGH	STANDING COUNSEL 28
10.	MJC/3486/2025 CONTEMPT- SJ	1	PRABHA DEVI vs THE STATE OF BIHAR THROUGH THE SRI BINAY KUMAR, DIRECTOR GENERAL OF POLICE AND ORS	RISHIKESH OJHA	STANDING COUNSEL 28
11.	MJC/3590/2025 CONTEMPT- DB	1	PRABHAT RANJAN vs THE STATE OF BIHAR THROUGH DIRECTOR, MASS EDUCATION DEPARTMENT AND ANR	MRITUNJAY PRASAD SINGH SUMIT KUMAR SRIVASTVA	ADDITIONAL ADVOCATE GENERAL 13
12.	MJC/3605/2025 CONTEMPT- SJ	1	SANJEEV TRIPATHI CHAUDHARY vs THE STATE OF BIHAR THROUGH SRI PANKAJ KUMAR PRINCIPAL SECRETARY, SUPPLY DEPARTMENT, AND ORS	PRAGATI SINGH VIDHI SHREE SHASHANK SHEKHAR	ADDITIONAL ADVOCATE GENERAL 5
13.	MJC/3686/2025 CONTEMPT- SJ	1	NILMANI JHA vs THE STATE OF BIHAR THROUGH MR. ASHUTOSH DWIVEDI, THE PRINCIPAL SECRETARY, BIHAR STATE TRANSPORT AND ORS	JYOTI RANJAN JHA SHRISTI RANI	ADDITIONAL ADVOCATE GENERAL 13
14.	MJC/3690/2025 CONTEMPT- SJ	1	SURENDRA KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY FOOD AND CONSUMER PROTECTION DEPARTMENT, BIHAR AND ORS	RISHIKESH OJHA	GOVERNMENT PLEADER 7
15.	MJC/3701/2025 CONTEMPT- DB	1	MUKESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SANJAY JHA SHASHI BHUSHAN USHA KUMARI MD SAMIR MINHAJ	GOVERNMENT PLEADER 7
16.	MJC/3706/2025 CONTEMPT PETITION CONTEMPT- SJ	1	M/S SHANTI CONSTRUCTION AND COMPANY vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY (SRI PRATYARA AMRIT), HEALTH DEPARTMENT AND ORS	MANISH SAHAY ANIL KUMAR SINHA AMRIT KIRTI SIDDHARTH ADITYA	GOVERNMENT PLEADER 5 LALIT KISHORE

17.	MJC/3768/2025 CONTEMPT- DB	1	MAA KAMAKHYA TRADERS vs THE UNION OF INDIA, THROUGH THE SECRETARY, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, AND ORS	PRABHAT RANJAN ANSH PRASAD	ADDITIONAL SOLICITOR GENERAL
18.	MJC/3790/2025 TRANSFER	1	SAMIYA PERWEEN vs MD. SADULAH AHMAD @ SUFIYAN FIRDAUSI,	MINU KUMARI HARSH KUMAR SINGH TEJ NARAYAN SINGH	
19.	MJC/3867/2025 RESTORATION-SJ	1	SANJAY KUMAR CHOUDHARY ALIAS SANJAY KUMAR MAHTO vs ARYA SAMAJ THROUGH PRESIDENT AND SECRETARY ARYA SAMAJ SAMASTIPUR AND OTHERS	ARBIND KUMAR SINGH	
20.	MJC/3872/2025 CONTEMPT- SJ	1	KHAJANA KUWAR vs THE STATE OF BIHAR THROUGH BRAJESH MEHROTRA THE PRINCIPAL SECRETARY AND ORS	UDAY PRATAP SINGH ANJU KUMARI SINHA	ADDITIONAL ADVOCATE GENERAL 3
21.	MJC/3886/2025 CONTEMPT- SJ	1	MUNDRIKA KUMARI @ MUNDRIKA DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMELY SENTHIL KUMAR AND ORS	PANKAJ KUMAR SINHA	STANDING COUNSEL 24
22.	MJC/3899/2025 MODIFICATION- SJ	1	IRFAN ALI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, AND ORS	DAYANAND SINGH	GOVERNMENT PLEADER 4 MOHAMMAD SUFYAN RAJESH RANJAN VISHWANATH PRASAD SINHA MRITUNJAY KUMAR SURESH PD SINGH NO.1
23.	MJC/3933/2025 CONTEMPT- SJ	1	HARERAM KUMAR vs THE STATE OF BIHAR THROUGH THE JAI SINGH, PRINCIPAL SECRETARY, REVENUE AND LAND REFORM DEPARTMENT AND ORS	RAVI SHANKAR	STANDING COUNSEL 25
24.	MJC/3946/2025 RESTORATION- DB	1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-1 PATNA vs M/S GANGOTRI ELECTROCASTINGS LIMITED	SWARNA ROY KOMAL RAJ SHUBHAM SHANKAR	
25.	MJC/3963/2025 CONTEMPT- SJ	1	DR. PRASHANT SAURAV vs THE STATE OF BIHAR AND ORS	NITESH KUMAR	GOVERNMENT PLEADER 12
26.	MJC/3964/2025 CONTEMPT- SJ	1	KRISHNA RAJAK vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR SINGH ABHISHEK RAJ	GOVERNMENT ADVOCATE 5
27.	MJC/3968/2025 CONTEMPT- SJ	1	SMT. BINA DEVI @ VEENA DEVI, vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR ASHUTOSH RANJAN	STANDING COUNSEL 26 VIJAY SHANKAR UPADHYAY
28.	MJC/3969/2025 CONTEMPT- SJ	1	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS vs SANJEEV KUMAR SINGH	SHAILENDRA KUMAR SINGH UTKARSHA UTPAL	MANISH PRAKASH
29.	MJC/3972/2025 CONTEMPT- SJ	1	DR. SANJAY KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE SRI ABHAY KUMAR SINGH, PRINCIPAL SECRETARY AND ORS	RAKESH MOHAN SINGH	GOVERNMENT PLEADER 4
30.	MJC/3995/2025 CONTEMPT- SJ	1	KRISHNA KUMAR SINGH vs MR. ASHOK CHANDRA, THE CHAIRMAN AND C.E.O-CUM-MANAGING DIRECTOR, PUNJAB NATIONAL BANK, AND ORS	SHRISH ANURAG ANIKET RAI AMAR KUMAR SINGH PRASHANT SINHA	MRITUNJAY KUMAR
31.	MJC/3999/2025 RESTORATION-SJ	1	MAA JAGDAMBIKA CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR AND ORS	PRAKASH CHANDRA	STANDING COUNSEL 9 PRAVEEN PRABHAKAR PRAVEEN PRABHAKAR PRAVEEN PRABHAKAR PRAVEEN PRABHAKAR PRAVEEN PRABHAKAR PRAVEEN PRABHAKAR
32.	MJC/4003/2025 CONTEMPT- SJ	1	AVINASH KUMAR vs THE STATE OF BIHAR AND ORS	PRATAP SHARMA	STANDING COUNSEL 13 SHAILENDRA KUMAR SINGH

33.	MJC/4031/2025 CONTEMPT- SJ	1	SHANTI DEVI vs MR. ANAND KISHORE, THE PRINCIPAL SECRETARY CUM COMMISSIONER, AND ORS	VIKASH KUMAR JHA	GOVERNMENT PLEADER 4 PRINCE KUMAR MISHRA
34.	MJC/4048/2025 RESTORATION-SJ	1	GEYANESHWAR SINGH @ GANESH SINGH vs KAMLA DEVI AND ORS	RAJESH KUMAR	
35.	MJC/4050/2025 CONTEMPT- SJ	1	ASHOK KUMAR SINGH vs THE STATE OF BIHAR THROUGH SRI PRATYAY AMRIT, THE CHIEF SECRETARY AND ORS	SHRUTI SINHA EBRAHIM KABIR	GOVERNMENT PLEADER 25 PRASOON SINHA PRABHAT KUMAR
36.	MJC/4054/2025 CONTEMPT- SJ	1	SHAMBHU MEHTA vs THE STATE OF BIHAR AND ORS	MASOOM RAZA	GOVERNMENT PLEADER 3 NARESH DIKSHIT
37.	MJC/4079/2025 CONTEMPT- SJ	1	DHANANJAY SINGH AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVT. OF BIHAR AND ORS	AVANINDRA KUMAR JHA JITENDRA ACHARYA BISHWASH VIJETA	GOVERNMENT PLEADER 20
38.	MJC/4080/2025 CONTEMPT- SJ	1	HENA PERWEEN vs THE STATE OF BIHAR THROUGH MR. B. RAJENDER, IAS AND ORS	PRINCE KUMAR MISHRA PRIYANKA KUMARI	STANDING COUNSEL 4 P K SHAHI SURYA NILAMBARI
39.	MJC/4165/2025 CONTEMPT- SJ	1	BAHORA PACKERS THROUGH ITS PROPRIETOR RAGHUVIR MEHTA vs SHRI RAHUL KUMAR, THE MANAGING DIRECTOR (MD) OF NORTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ORS	RAJAN PRAKASH ANURADHA MISHRA	VIVEK PRASAD KUNAL TIWARY KUNAL TIWARY KUNAL TIWARY
40.	G.APP.(SJ)/1/2026 GOVT. APPEAL G. APP(SJ)	1	THE UNION OF INDIA THROUGH SUJEET KUMAR YADAV vs THE STATE OF BIHAR AND ANR	PRAKASH CHANDRA AGRAWAL ARVIND KUMAR	ABHA SINGH
41.	L.P.A/8/2026 LPA	1	RANA PRATAP SINGH vs THE STATE OF BIHAR AND ORS	VIKRAM SINGH AMIT RANJAN	GOVERNMENT PLEADER (16)
42.	L.P.A/21/2026 LPA	1	THE STATE OF BIHAR AND ORS vs ZAFRULLAH ANSARI AND ANR	NARESH DIKSHIT (SPL.P.P.MINES)	
43.	L.P.A/22/2026 LPA	1	THE STATE OF BIHAR AND ORS vs LAXMAN PRASAD YADAV	NARESH DIKSHIT (SPL.P.P.MINES)	
44.	L.P.A/23/2026 LPA	1	DHIRENDRA KUMAR AND ORS vs STATE OF BIHAR AND ORS	AMITESH JHA PRASOON KUMAR	GOVERNMENT PLEADER (18) SANJAY PANDEY P.K.SHAHI SATYABIR BHARTI
45.	L.P.A/27/2026 LPA	1	SHRIMATI DEVI vs THE STATE OF BIHAR AND ORS	DHANESHWAR PRASAD GUPTA RAVINESH KUMAR	GOVERNMENT ADVOCATE (10)
46.	L.P.A/33/2026 LPA	1	ST. PAULS INTERNATIONAL SCHOOL vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR SINGH	GOVERNMENT ADVOCATE (5) PRASOON SINHA
47.	CR. APP (SJ)/46/2026 JUVENILE JUSTICE J.J. ACT	1	SUMIT GUPTA vs THE STATE OF BIHAR	ABHISHEK RANJAN	ABHA SINGH
48.	CR. APP (DB)/51/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SUBHASH MANDAL vs THE STATE OF BIHAR	KUMAR RAJDEEP	AJAY MISHRA
49.	CR. APP (DB)/58/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	TOOFANI YADAV vs THE STATE OF BIHAR	MADAN MOHAN RITIK SHAH PALLAVI PANDEY	PARMESHWAR MEHTA
50.	CR. APP (DB)/61/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	BHAGWANI KUNWAR AND ANR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	SADANAND PASWAN
51.	CR. APP (DB)/62/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	CHHOTU KUMAR @ CHHOTU SAH vs THE STATE OF BIHAR AND ANR	PAWAN KUMAR	AJAY MISHRA
52.	CR. APP (DB)/64/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SANJAY PASWAN vs THE STATE OF BIHAR	ARUN KUMAR TIWARI	KALYAN SHANKAR
53.	CR. APP (DB)/65/2026 AGAINST ACQUITTAL CR. APPEAL AGAINST	1	KRISHNA DEV JHA vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR JHA	SYED ASHFAQUE AHMAD

54.	CR. APP (DB)/66/2026 AGAINST ACQUITTAL CR. APPEAL AGAINST	1	PRADUMAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR SHRUTI SINHA ARGHESH KUMAR	ABHIMANYU SHARMA
55.	CR. APP (DB)/69/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	RAKESH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ SHYAM KISHORE SHREYANSHU KUMAR ANSHUL AARYAN	SUJIT KUMAR SINGH
56.	CR. APP (DB)/73/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	MUNESHWAR YADAV vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI KANT KUMAR AVIJEET KUMAR RAHUL EASHITA RAJ	SATYA NARAYAN PRASAD
57.	CR. APP (DB)/74/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	RAJESH MAHTO vs THE UNION OF INDIA THROUGH THE SECRETARY,MINISTRY OF HOME, NARCOTIC DRUGS CONTROL BUREAU, NEW DELHI AND ORS	MOHD RUSTAM HUSSAIN	K.N.SINGH(A.S.G.) DILIP KUMAR SINHA
58.	CR. APP (DB)/75/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SAHEB KHAN vs THE STATE OF BIHAR AND ANR	ALEXANDER ASHOK JAWED AKHTAR	PARMESHWAR MEHTA
59.	CR. APP (DB)/76/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	MAHA NAND YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR AMRENDRA KUMAR KIRAN KUMARI	BINOD BIHARI SINGH MRITUNJAY KUMAR RAVINDRA KUMAR
60.	CR. APP (DB)/77/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	BHEEM TIWARI vs THE STATE OF BIHAR	KUMAR VIKRAM DEEPALI SINGH ANMOL KUMAR SUMEET KUMAR SINGH	SATYA NARAYAN PRASAD
61.	CR. APP (DB)/78/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SHYAMLAL SAHNI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	BIPIN KUMAR
62.	CR. APP (DB)/79/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	BALI GOND vs THE STATE OF BIHAR	DEEPAK KUMAR AJAY KUMAR PRASAD KAMAL KISHOR KUMAR VIVEK KUMAR	SATYA NARAYAN PRASAD
63.	CR. APP (DB)/82/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SARIFUL AZAM @ SHARIFUL AZAM vs THE STATE OF BIHAR	ROHIT RANJAN	DILIP KUMAR SINHA
64.	CR. APP (DB)/84/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	NURUL SHEIKH vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR ANANT KUMAR MISHRA	SADANAND PASWAN
65.	CR. APP (DB)/85/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	KASID AND ORS vs THE STATE OF BIHAR	ROHIT RANJAN	DILIP KUMAR SINHA
66.	CR. APP (DB)/87/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SHEIKH KAMALUDDIN vs THE STATE OF BIHAR	ANIL KUMAR RAJEEV RANJAN RAY	ABHIMANYU SHARMA
67.	CR. APP (DB)/88/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	RAHIZUL AZAM @ MOHAMAD RAHIJUL AZAM AND ORS vs THE STATE OF BIHAR	ROHIT RANJAN	DILIP KUMAR SINHA
68.	CR. APP (DB)/90/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	DINESH BIND AND ORS vs THE STATE OF BIHAR	ANUJ KUMAR ANSHUL AARYAN EASHITA RAJ GINNI PRIYA SHYAM KISHORE ADITYA RAJ SINGH	SUJIT KUMAR SINGH RAJANI KANT SINGH
69.	CR. APP (DB)/91/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SURAJ KUMAR vs THE STATE OF BIHAR	DURGESH NANDAN PUJA RANJAN KUMAR	PARMESHWAR MEHTA
70.	CR. APP (DB)/92/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SARFE AZAM vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI AMRENDRA KUMAR	KM. SHASHI BALA VERMA

Wednesday the 28th January 2026
MAIN BUILDING
Court No. 28 (AT 12:30 P.M.)

The Joint Registrar Judicial Lawazima Defective Cases Cause List

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			CIVIL DEFECTIVE CASES		
1.	TN/29511/2025 CWJC ALL OTHER MATTER O	1	SAURABH KUMAR vs THE UNION OF INDIA AND ORS	NATRAJ VERMA	
2.	TN/29864/2025 CWJC MUTATION ACT	1	ARUN KUMAR KESHRI @ARUN KUMAR KESHRY AND ANR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR JHA	
3.	TN/29878/2025 CWJC OTHERS	1	KAUSHAL KISHORE PRASAD SINGH vs THE STATE OF BIHAR AND ORS	AJATSHATRU AJATSHATRU	
4.	TN/30240/2025 CWJC RGL.AD-HOC., NON G	1	HARISCHANDRA CHAUDHARY vs THE STATE OF BIHAR AND ORS	GAUTAM KUMAR YADAV	
5.	TN/30495/2025 CWJC OTHERS, NON GAZETT	1	ABHISHEK CHANDRA vs THE STATE OF BIHAR AND ORS	MD KAMRAN	
			CRIMINAL DEFECTIVE CASES		
6.	TN/99352/2025 CR. MISC. 483 AND 484 R.BAIL-1	1	PITTU @ PINTU @ PITTU PASWAN vs THE STATE OF BIHAR	SARVESH KASHYAP	
7.	TN/100916/2025 CR. MISC. 528 A QSH OF F.I.R	1	JAGDISH PRASAD vs THE STATE OF BIHAR	ROUNAK SINHA	
8.	TN/101006/2025 CR. MISC. Regular Bail R.BAIL-1	1	MD. MUNNA vs THE STATE OF BIHAR	RAJEEV KUMAR	
9.	TN/102163/2025 CR. MISC. 483 and 484 A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	AMIT KUMAR JHA	
10.	TN/102735/2025 CR. MISC. 482 A.BAIL	1	PAWAN RAJWANSHI vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	

Wednesday the 28th January 2026
Provisional List - I

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ADMISSION - FRESH CASES		
1.	CR. MISC./4029/2026 126(2),115(2),110 A.BAIL	1	ASHOK SHARMA AND ANR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	YOGENDRA KUMAR
2.	CR. MISC./4031/2026 379, A.BAIL	1	PAWAN KUMAR YADAV @ GOLU YADAV vs THE STATE OF BIHAR	ANUJ KUMAR SHREYANSHU KUMAR EASHITA RAJ SHYAM KISHORE ADITYA RAJ SINGH	ARUN KUMAR PANDEY
3.	CR. MISC./4032/2026 363,366A,34 A.BAIL	1	VIRICHAND SAH @ VIRICHAN SAAH AND ORS vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SITESH KASHYAP	TAPESHWAR SHARMA
4.	CR. MISC./4033/2026 341,323,307,504,5 A.BAIL	1	SURYA NARAYAN YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	SYED MOJIBUR RAHMAN
5.	CR. MISC./4034/2026 109,115(2),126(2) A.BAIL Same ps: CR. MISC/4448/2026	1	RAUSHAN KUMAR VERMA @ RAUSHAN KUMAR vs THE STATE OF BIHAR	ADARSH SINGH UPASANA VIBHA TOPPO KHALID FAIZAN KHURSHID	RAJENDRA SINGH
6.	CR. MISC./4038/2026 115(2),64(1),308(A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	RAJ KUMAR ABHASH PRIYADARSHI PRATIK KUMAR	MD. MATLOOB RAB
7.	CR. MISC./4043/2026 406,420, A.BAIL	1	DHARMENDRA KUMAR TIWARI vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	LALAN KUMAR
8.	CR. MISC./4049/2026 85,115(2),3(5),82 A.BAIL	1	RAVI PRAKASH KUMAR @ VIKASH KUMAR @ VIKASH CHAUBEY vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR II SONALIKA KUMARI	AJAY KUMAR NO. 2 SANJEEV KUMAR SITESH KASHYAP
9.	CR. MISC./4053/2026 109,3(5), A.BAIL	1	SAJAN KUMAR @ CHITTU AND ANR vs THE STATE OF BIHAR	AMIT PRAKASH JITENDRA KUMAR	RAMCHANDRA SAHNI
10.	CR. MISC./4056/2026 115(2),126(2),132 A.BAIL	1	DEEPAK KUMAR @ DEEPAK MAHTO vs THE STATE OF BIHAR	SAURAV ANAND ABHISHEK KUMAR ASHOK KUMAR JHA	SYED MOJIBUR RAHMAN
11.	CR. MISC./4058/2026 126(2),191(2),191 A.BAIL Same ps: CR. MISC/4587/2026	1	MUNTUN PASWAN vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH SHYAMA RANI	AJIT KUMAR
12.	CR. MISC./4060/2026 329(3),126(2),115 A.BAIL	1	RAMESH SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	INDU KUMARI SRIVASTAVA
13.	CR. MISC./4063/2026 147,149,341,307, A.BAIL	1	SANJAY YADAV AND ORS vs THE STATE OF BIHAR	UMESH KUMAR ABHISHEK ANAND ABHISEK SHUBHANKAR RAJ MOHD SADIQ HASNAIN	PAWAN KUMAR CHAURASIA
14.	CR. MISC./4066/2026 126(2),115(2),352 A.BAIL	1	RAMU SAHNI @ RAM SAHNI AND ORS vs THE STATE OF BIHAR	ARVIND KUMAR VINOD KUMAR SETH	SHANTANU KUMAR
15.	CR. MISC./4072/2026 323,498A,313,406, A.BAIL	1	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RITESH KUMAR SINGH CHANDAN KUMAR SINGH ABHISHEKH KUMAR BAMBAM KUMAR	UMA SHANKAR PRASAD SINGH
16.	CR. MISC./4073/2026 115(2),126(2),76, A.BAIL	1	SURAJ KUMAR MAHTO @ SURAJ KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR ASHISH KUMAR PALIT	ARUN KUMAR PANDEY
17.	CR. MISC./4075/2026 126(2),115(2),109 A.BAIL	1	ABHAY KUMAR vs THE STATE OF BIHAR	NITYANAND NEERAJ KUMARI ANJANI SINHA	ARUN KUMAR PANDEY SANJAY KUMAR SINHA SANTOSH KUMAR VERMA
18.	CR. MISC./4081/2026 147,1448,341,323, A.BAIL	1	SHAMSHAD ALAM vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	KUMAR VEERENDRA NARAYAN

19.	CR. MISC./4089/2026 126(2),115(2),118 A.BAIL	1	SONAM DEVI @ SONAM KUMARI vs THE STATE OF BIHAR	AVINASH CHANDRA KUMAR VIKRAM APURVA KUMAR	ANIL KUMAR AJIT KUMAR SINGH
20.	CR. MISC./4092/2026 137(2),96 A.BAIL	1	RITIK KUMAR THAKUR @ RITIK KUMAR vs THE STATE OF BIHAR AND ANR	VINAY KUMAR MISHRA	ANIL PRASAD SINGH
21.	CR. MISC./4097/2026 191(2),191(3),190 A.BAIL	1	AMIT KUMAR @ AMIT CHAUDHARY AND ORS vs THE STATE OF BIHAR	SANJEEV KUMAR SITESH KASHYAP	SHYAMESHWAR DAYAL
22.	CR. MISC./4101/2026 115(2),126(2),118 A.BAIL	1	UMESH MANJHI AND ORS vs THE STATE OF BIHAR	RANJIT KUMAR YADAV RAHUL KUMAR	DAMODAR PRASAD TIWARY VINAY KUMAR MISHRA
23.	CR. MISC./4106/2026 126(2),115(2),117 A.BAIL	1	SUDHIR SINGH @ SUDHIR KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH SWATI PARMAR	ASHOK KUMAR SINGH
24.	CR. MISC./4109/2026 191(2)(3),190,126 A.BAIL	1	SHRI RAM YADAV AND ORS vs THE STATE OF BIHAR	PRAVIN KUMAR	ABHAY KUMAR
25.	CR. MISC./4111/2026 126(2),115(2),109 A.BAIL	1	GUDDU KUMAR @ GUDDU KUMAR RAM vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA SHARWAN KUMAR	PUSHPA SINHA
26.	CR. MISC./4113/2026 25(1-B)a,26,35, A.BAIL	1	MANTU PASWAN vs THE STATE OF BIHAR	SHEONANDAN PANDIT	RAM SEVAK CHOUDHARY
27.	CR. MISC./4117/2026 323,341,420,406,4 A.BAIL	1	MOHD. JAMSHED AZHAR @ MD JAMSHED AJHAR AND ANR vs THE STATE OF BIHAR AND ANR	MD ZIAUL QUAMAR	NIRMAL KUMAR SINHA
28.	CR. MISC./4118/2026 137(2),96,70(1),1 A.BAIL	1	ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR MUKUND KUMAR	RAM NARESH RAY
29.	CR. MISC./4120/2026 137(2),87, A.BAIL	1	SACHIN KUMAR @ SACHIN MANJHI vs THE STATE OF BIHAR	RAJ KUMAR ABHASH PRIYADARSHI PRATIK KUMAR	RAJENDRA NATH JHA
30.	CR. MISC./4121/2026 115(2),118(1),109 A.BAIL	1	PRIYANSHU KUMAR @ PRIYANSHU KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR	SANJAY KUMAR PANDEY
31.	CR. MISC./4126/2026 126(2),115(2),118 A.BAIL	1	MITHILESH PASWAN @ MITHILESH KUMAR PASWAN AND ORS vs THE STATE OF BIHAR	HEMANT KUMAR KARN PARIJAT KARAN AMAN KUMAR SINGH	HARENDRA PRASAD
32.	CR. MISC./4133/2026 302,34 A.BAIL	1	JAI KISHUN SAHNI vs THE STATE OF BIHAR	KEDAR JHA	ASHOK KUMAR SINGH
33.	CR. MISC./4134/2026 85,115(2),109,318 A.BAIL	1	DEEPAK KUMAR SINGH vs THE STATE OF BIHAR AND ANR	AKASH KUMAR MISHRA SURAJ KUMAR TIWARI ANIL KUMAR	SHYAMESHWAR DAYAL
34.	CR. MISC./4138/2026 135, A.BAIL	1	RUPCHAND SAW @ RUPCHAND GUPTA vs THE STATE OF BIHAR AND ANR	HARSH VARDHAN RANJEET KUMAR	ASHOK KUMAR SINGH VAIBHAVA VEER SHANKER VIVEK PRASAD
35.	CR. MISC./4139/2026 137(2),139,3(5), A.BAIL	1	SURAJ KUMAR MANDAL @ SURAJ KUMAR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR PRAKASH KUMAR	RAJIV NAYAN
36.	CR. MISC./4142/2026 126(2),115(2),118 A.BAIL	1	ARJUN TURHA @ ARJUN KUMAR vs THE STATE OF BIHAR	RAGHAV PRASAD URMILA KUMARI GUN SAGAR MAHTO CHANDRA SHEKHAR	RAM ANURAG SINGH
37.	CR. MISC./4143/2026 126(2),115(2),308 A.BAIL	1	ADITYA KUMAR @ GOPAL KUMAR @ ADITYA RAJ vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	SATYA NAND SHUKLA
38.	CR. MISC./4145/2026 307,120B,34 A.BAIL	1	VIDHYA PRAKASH @ JAI PRAKASH vs THE STATE OF BIHAR	RAJIV RANJAN KUMAR PANDEY KRITYA NAND JHA MUKESH KUMAR	MADAN KUMAR
39.	CR. MISC./4146/2026 85,115,352,351(2) A.BAIL	1	DEEPAK KUMAR @ DEEPAK KUMAR RAY vs THE STATE OF BIHAR AND ANR	BAIDYA NATH PRASAD	HARENDRA PRASAD
40.	CR. MISC./4147/2026 191(2),190,126(2) A.BAIL	1	DIPAK DAS @ DIPAK KUMAR AND ANR vs THE STATE OF BIHAR	JAGJIT ROSHAN JAYANT KUMAR RAY APUL RAJEEV RANJAN ANJANI KUMAR SHASHANK SHEKHAR	RENU KUMARI

41.	CR. MISC./4152/2026 126(2),115(2),64, A.BAIL	1	SEIKH HASNAIN @ HASNAIN SHEIKH vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR	KALYAN SHANKAR
42.	CR. MISC./4156/2026 191(1),191(2),190 A.BAIL	1	SUMIT KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR SINHA NO. 1	RAM ANURAG SINGH
43.	CR. MISC./4157/2026 64,108,61(2), A.BAIL	1	PRINCE KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAM BILASH ROY RAMAN
44.	CR. MISC./4161/2026 126(2),115(2),118 A.BAIL	1	MITHILESH KUMAR AND ORS vs THE STATE OF BIHAR	PRABHU NARAYAN SHARMA BASANT KUMAR	SURENDRA PRASAD SINGH
45.	CR. MISC./4166/2026 126(2),115(2),118 A.BAIL	1	AKHTAR HUSAIN vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR PRAKASH KUMAR	RAM PRIYA SHARAN SINGH
46.	CR. MISC./4168/2026 126(2),115(2),118 A.BAIL	1	BIRBAL KUMAR RAM @ BIRBAL RAM @ BIRBAL KUMAR vs THE STATE OF BIHAR	RAJIV RANJAN KUMAR PANDEY KRITYA NAND JHA ANIL KUMAR PRASAD	DR.MRITYUNJAYA KR.GAUTAM
47.	CR. MISC./4170/2026 76,67 A.BAIL	1	ANWAR vs THE STATE OF BIHAR	GIRISH CHANDRA JHA ASHISH	BINOD KUMAR
48.	CR. MISC./4176/2026 137(2),96 A.BAIL	1	RAHUL KUMAR SAHNI @ RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	MANISH KUMAR NO 13 ROHIT KUMAR	SHARDA KUMARI
49.	CR. MISC./4184/2026 85,126(2),115(2), A.BAIL	1	MD. IMRAN @ NANDU @ IMRAN vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	SYED MOJIBUR RAHMAN
50.	CR. MISC./4191/2026 115(2),126(2),303 A.BAIL	1	LALLU KUMAR @ ANSHU KUMAR AND ORS vs THE STATE OF BIHAR	SHEO NANDAN PRASAD	ANAND KISHORE CHOUDHARY
51.	CR. MISC./4193/2026 103(1), A.BAIL	1	GITA DEVI vs THE STATE OF BIHAR AND ANR	AMRIT ABHIJAT MANOJ KUMAR GUPTA GHANSHYAM SHUBHRA SANJAY SINGH UPENDRA YADAV	CHOUBEY JAWAHAR
52.	CR. MISC./4195/2026 363,366A,120B A.BAIL	1	SUJEET KUMAR YADAV vs THE STATE OF BIHAR AND ANR	RAVINDRA KUMAR SINGH	RAJENDRA PRASAD NAT
53.	CR. MISC./4196/2026 447,341,307,323,3 A.BAIL	1	DULARI DEVI AND ORS vs THE STATE OF BIHAR	ADITYA KUMAR PANDEY PRAGYA BHARTI PRIYANKA KUMARI NICKY KUMARI	RINA SINHA KARANDEEP KUMAR
54.	CR. MISC./4210/2026 318(4),338,336(3) A.BAIL	1	AJAJUL HAQ @ AJAJUL HAQUE vs THE STATE OF BIHAR	RAUSHAN KUMAR RAVI PRAKASH DWIVEDI SAURABH RAJ	LAKSHMI KANT SHARMA ARVIND KUMAR AMIT KUMAR
55.	CR. MISC./4211/2026 115(2),64(1),127(A.BAIL	1	AMAR KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA AMRESH KUMAR SANTOSH KUMAR PANDEY	SUMAN KUMARI SINGH
56.	CR. MISC./4215/2026 310(4),310(5),132 A.BAIL	1	ASHOK RAY vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	DAMODAR PRASAD TIWARY
57.	CR. MISC./4220/2026 115(2),85,303(2), A.BAIL	1	RAKESH KUMAR @ RAKESH PRASAD vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SITESH KASHYAP	RAJIV NAYAN
58.	CR. MISC./4223/2026 420,34, A.BAIL	1	BOUDHU DAS AND ORS vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA GARARI MUKHARJEE	MD. ATAUR RAHMAN
59.	CR. MISC./4224/2026 302,34 A.BAIL	1	AFROJ @ MD. AFROZ vs THE STATE OF BIHAR	AMIT KUMAR MD. SHADAB ALAM WAZDI	MD. ATAUR RAHMAN
60.	CR. MISC./4226/2026 498A,326,307,406, A.BAIL	1	SUNIL KUMAR AND ORS vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS KUNDAN KUMAR	AJAY KUMAR JHA
61.	CR. MISC./4228/2026 126(2),115(2),303 A.BAIL	1	TRILOK CHANDRA THAKUR @ TRILOKI THAKUR vs THE STATE OF BIHAR	BAIDYANATH PRASAD	HARENDRA PRASAD
62.	CR. MISC./4231/2026 137(2),96,3(5), A.BAIL	1	MD. MUSTAQUE @ FUCHCHE vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	MURLI DHAR

63.	CR. MISC./4233/2026 137(2),87,3(5) A.BAIL	1	SHAIKH SAMSHUL @ SAMASUL SAIKH vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	SHAHABUDDIN AZEEM @ S. AZEEM ADITYA NATH JHA
64.	CR. MISC./4236/2026 420,409,34, A.BAIL	1	SHRIMATI MANTI DEVI @ MANTI DEVI AND ORS vs THE STATE OF BIHAR	AJAY KUMAR SINGH	PARMESHWAR MEHTA MAYANK PRASANNA DUBEY
65.	CR. MISC./4243/2026 80,3(5), A.BAIL	1	RUNA DEVI vs THE STATE OF BIHAR	RAJ KUMAR SINHA	PUSHPA SINHA
66.	CR. MISC./4245/2026 126(2),115(2),109 A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	RAJENDRA NATH JHA
67.	CR. MISC./4258/2026 8,20(b)(ii)(c),23 A.BAIL	1	VIKASH KUMAR @ VIKESH KUMAR vs THE STATE OF BIHAR	BALGOVIND SHARMA NAFISUZZOHA	AHMAD ALI
68.	CR. MISC./4264/2026 406,420,467,468,1 A.BAIL	1	UDAY NARAYAN SINGH @ UDAY NR. SINGH AND ANR vs THE STATE OF BIHAR AND ANR	MD. NURUL HODA SATISH CHANDRA MISHRA	ANANT KUMAR 1
69.	CR. MISC./4284/2026 147,148,149,341,3 A.BAIL	1	MADAN RAI @ MADAN RAY AND ANR vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH	SADANAND PASWAN
70.	CR. MISC./4285/2026 308(2) A.BAIL	1	SATYENDRA KUMAR MAHTO @ MUNSHI JEE @ SATYENDRA KUMAR @ SAHENDRA KUMAR vs THE STATE OF BIHAR	RAMAKANT SINGH	LALAN KUMAR
71.	CR. MISC./4286/2026 123,103(1),3(5) A.BAIL	1	FARID @ MD. FARID MIYAN vs THE STATE OF BIHAR	RAJIV RANJAN KUMAR PANDEY KRITYA NAND JHA	ANIL PRASAD SINGH SANDEEP KUMAR MANDAL CHANDRA MOHAN SINGH
72.	CR. MISC./4289/2026 115(2),126(2),109 A.BAIL	1	DINESH DAS vs THE STATE OF BIHAR	MADHAV JHA NISHANT CHOUDHARY UZMA SULTAN	BISHWESHWAR RAM
73.	CR. MISC./4291/2026 126(2),115(2),109 A.BAIL	1	GOLU KUMAR AND ANR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	SYED MOJIBUR RAHMAN
74.	CR. MISC./4295/2026 103(1),3(5), A.BAIL	1	DHANJI KUMAR @ DHANJI CHOUDHARY vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA	KALYAN SHANKAR
75.	CR. MISC./4296/2026 303(2),317(2),111 A.BAIL	1	SARIKA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR ADITYA KUMAR PANDEY	ABHAY KUMAR
76.	CR. MISC./4300/2026 126,115(2),76,85, A.BAIL	1	KUMOD YADAV @ KUMOD KUMAR YADAV vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR RANA	ANANT KUMAR 1
77.	CR. MISC./4301/2026 118(2),324(2),109 A.BAIL	1	TRIPURARI JHA @ BABLOO @ TRIPURARI KUMAR JHA vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA ROHIT RANJAN	DR.MRITYUNJAYA KR.GAUTAM
78.	CR. MISC./4302/2026 147,149,341,323,3 A.BAIL	1	FULDEV SHARMA @ PHULDEV SHARMA vs THE STATE OF BIHAR	AMRIT ABHIJAT SHUBHRA SANJAY SINGH GHANSHYAM MANOJ KUMAR GUPTA	CHOUBEY JAWAHAR
79.	CR. MISC./4316/2026 126(2),115(2),109 A.BAIL	1	RAM ISHWAR MAHTO vs THE STATE OF BIHAR	JITENDRA KUMAR	SURENDRA PRASAD SINGH
80.	CR. MISC./4319/2026 302,34 A.BAIL	1	KHUSHU SAH @ GOPAL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	AMITESH KUMAR
81.	CR. MISC./4320/2026 126(2),115(2),118 A.BAIL	1	BABULAL RAM AND ANR vs THE STATE OF BIHAR	KRISHNA KANT SINGH SHIVESH KUMAR SINGH KUMAR SHASWAT ANAND	DR.MRITYUNJAYA KR.GAUTAM
82.	CR. MISC./4331/2026 406,409,420,34, A.BAIL	1	RAVIS KUMAR RAJU @ RAVISH KUMAR @ RAVISH KUMAR RAJU @ RAJU CHOURASIYA AND ANR vs THE STATE OF BIHAR	ANUKRITI JAIPURIYAR ANSHUMAN JAIPURIYAR PRAWEEN KUMAR JAIPURIAR RAJANIKANT KUMAR	PARMESHWAR MEHTA
83.	CR. MISC./4333/2026 304B,201,34, A.BAIL	1	DURLAV KUMAR SADA @ DURBAL KUMAR SADA @ DURBAL SADA vs THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH SUSHANT KUMAR AMIT PRAKASH	CHANDRA BHUSHAN PRASAD

84.	CR. MISC./4336/2026 126(2),115(2),117 A.BAIL	1	MANTOO SINGH @ MANTOO KUMAR vs THE STATE OF BIHAR	ARUN KUMAR ARUN ANIL KUMAR SUDHIR KUMAR ADITYA PUSHKAR RAJIV RANJAN KARAMCHAND KUMAR RAM NARESH SINGH	KALYAN SHANKAR
85.	CR. MISC./4339/2026 126(2),115,76,352 A.BAIL	1	SUDHIR KUMAR @ SUDHIR PRASAD vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	SHYAMESHWAR DAYAL
86.	CR. MISC./4340/2026 126(2),115(2),64, A.BAIL	1	RANJEET KARKATTA vs THE STATE OF BIHAR	BIPIN KUMAR	DR. AJEET KUMAR
87.	CR. MISC./4341/2026 363,366A, A.BAIL	1	MITHILA DEVI AND ANR vs THE STATE OF BIHAR	BHAVESH KUMAR	NAVIN KUMAR PANDEY
88.	CR. MISC./4343/2026 323,341,302,34, A.BAIL	1	TUNTUN RAM vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR MILI KUMARI	KANHIYA KISHOR
89.	CR. MISC./4344/2026 341,323,324,307,5 A.BAIL	1	KALAM KHAN @ KAMAL KHAN AND ANR vs THE STATE OF BIHAR	KUMARI ANUPAM	PARMANAND KUMAR
90.	CR. MISC./4357/2026 329(3),132,318(2) A.BAIL	1	SMT. MADHU GUPTA @ MADHU GUPTA vs THE STATE OF BIHAR	AJIT KUMAR SINGH DEEPMALA KUMARI	HUMAYOU AHMAD KHAN
91.	CR. MISC./4358/2026 85,115(2),127(2), A.BAIL	1	MD. SHABAJ KHAN @ MD. SHABAJ ALAM vs THE STATE OF BIHAR AND ANR	RAM KISHUN PRASAD SUSHMA SARAN	RAJENDRA NATH JHA
92.	CR. MISC./4372/2026 126(2),115(2),118 A.BAIL	1	MD. FAHAD RAHMANI AND ORS vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA ALOK ANAND SURYA MOHAN SUDHANSHU	PAWAN KUMAR CHAURASIA
93.	CR. MISC./4380/2026 64(1) A.BAIL	1	AVINASH KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAM NARESH RAY
94.	CR. MISC./4383/2026 126(2),115(2),109 A.BAIL	1	KAPILDEV SHARMA @ KAPILDEO SHARMA AND ORS vs THE STATE OF BIHAR	DEEPAK KUMAR SUMIT KUMAR JHA SNEHA RANJAN	MD. MUSHTAQUE ALAM
95.	CR. MISC./4384/2026 318(4),338,336(3) A.BAIL	1	KULWANTI DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	MANOJ KUMAR
96.	CR. MISC./4388/2026 366A,376B,370,34, A.BAIL	1	PAPLESH KUMAR @ KAPLESH KUMAR vs THE STATE OF BIHAR AND ANR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	DR. AJEET KUMAR
97.	CR. MISC./4390/2026 126(2),115(2),118 A.BAIL	1	VINIT KUMAR @ VINIT KUSHWAHA vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	RINA SINHA
98.	CR. MISC./4448/2026 109,115(2),126(2) A.BAIL Same ps: CR. MISC/4034/2026	1	SHYAM SUNDAR @ MUNNA @ SHYAM SUNDR VARMA @ MUNNA KUMAR vs THE STATE OF BIHAR	ADARSH SINGH KHALID FAIZAN KHURSHID ABHINAV KUMAR	RAJENDRA SINGH
99.	CR. MISC./4479/2026 191(2),190,126(2) A.BAIL	1	SIMA DEVI AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR MANU KUMAR	PUSHPA SINHA
100.	CR. MISC./4587/2026 126(2),191(2),191 A.BAIL Same ps: CR. MISC/4058/2026	1	MUNESHWAR PASWAN vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH SHYAMA RANI	JHARKHANDI UPADHYAY

Wednesday the 28th January 2026
Provisional List - II Group 13

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ADMISSION - FRESH CASES		
1.	CWJC/20718/2025 RGL.AD-HOC., OTHER	1	DHEERAJ KUMAR vs THE CHAIRMAN, BHARAT HEAVY ELECTRICAL LIMITED (B.H.E.L.) AND ORS	JAY KARAN HEMANT KUMAR KARAN JAYANT KUMAR KARN	
2.	CWJC/20724/2025 REM/DIS/TER, NON G	1	NAVIN KUMAR vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR MONALIKA	STANDING COUNSEL (23)
3.	CWJC/20728/2025 COMP.GRND. , POLIC	1	TETARI DEVI AND ANR vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR SAROJ KUMAR AMIT KUMAR	GOVERNMENT PLEADER (6)
4.	CWJC/20734/2025 SELECTION , OTHER	1	MANOHAR KUMAR vs THE UNION OF INDIA AND ORS	VINOD KUMAR	ADDITIONAL SOLICITOR GENERAL RADHIKA RAMAN
5.	CWJC/20740/2025 REM/DIS/TER, POLIC	1	INDRA BAHADUR BHANDARI vs THE STATE OF BIHAR AND ORS	VIPIN KUMAR SINGH SMRITI SINGH	STANDING COUNSEL (03)
6.	CWJC/20805/2025 SUSPENSION , BOARD	1	ALOK KUMAR JHA vs THE UNION OF INDIA AND ORS	ARVIND KUMAR MOUAR RAJ KRISHNA JHA	ADDITIONAL SOLICITOR GENERAL SUDHIR KUMAR BIJPURIA RAMADHAR SHEKHAR PRATIK KUMAR
7.	CWJC/20807/2025 REM/DIS/TER, NON G	1	ARCHANA KUMARI vs THE STATE OF BIHAR AND ORS	RANJIT KUMAR SINGH	GOVERNMENT PLEADER (16)
8.	CWJC/20814/2025 SELECTION , NON GA	1	GAURAV KUMAR vs THE STATE OF BIHAR AND ORS	DINESH KUMAR GUPTA DHIRENDRA NATH JHA	GOVERNMENT PLEADER (2) SURYA NILAMBARI
9.	CWJC/20819/2025 PROMOTION , NON G	1	GAYENDRA PRASAD vs THE STATE OF BIHAR AND ORS	ANAND KUMAR TIWARI SANTOSH KUMAR HARSHIT RANJAN ALOK KUMAR NARENDRA KUMAR SINHA RAUSHAN KUMAR	GOVERNMENT PLEADER (17)
10.	CWJC/20825/2025 DISCP.PROC., NON G	1	VIJAY PASWAN vs THE STATE OF BIHAR AND ORS	NANDLAL KUMAR SINGH MANISH KUMAR AJEET KUMAR SINHA RAJEEV NAYAN	STANDING COUNSEL (8) CHAITANYA SWAROOP
11.	CWJC/20844/2025 REM/DIS/TER, OTHER	1	NIRAJ KUMAR SINGH vs THE UNION OF INDIA AND ORS	NAVIN KUMAR RAKESH KUMAR JHA	ADDITIONAL SOLICITOR GENERAL JAWED GAFFAR KHAN
12.	CWJC/20850/2025 SELECTION , POLIC	1	DINESH KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (22) SATYABIR BHARTI VIKAS KUMAR
13.	CWJC/20851/2025 SELECTION , POLIC	1	PAWAN KUMAR ISHWAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (11) SATYABIR BHARTI RANA VIKRAM SINGH
14.	CWJC/20852/2025 SELECTION , NON GA	1	PANKAJ KUMAR AND ANR vs THE HONBLE HIGH COURT OF JUDICATURE AT PATNA AND ORS	ARYAN SINHA PUNEET SIDDHARTHA SHIVAM RAJ MAYANK SINGH TARUN SAGAR	ASHHAR MUSTAFA
15.	CWJC/20853/2025 DISCP.PROC., GAZET	1	ARUN KUMAR SRIVASTAVA vs THE STATE OF BIHAR AND ANR	RAUSHAN PUSHKAR BHARADWAJ SHREYASHI RAJ ARPIT ANAND AKSHAT KUMAR	ADDITIONAL ADVOCATE GENERAL (13)

16.	CWJC/20854/2025 SELECTION , POLIC	1	RAKESH KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (12) SATYABIR BHARTI RANA VIKRAM SINGH JITENDRA KUMAR RAI
17.	CWJC/20855/2025 SELECTION , POLIC	1	ANIRUDH CHAUDHARY vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MUKESH KUMAR SINGH	STANDING COUNSEL (1) SATYABIR BHARTI SANJAY KUMAR SANJAY KUMAR
18.	CWJC/20856/2025 SELECTION , POLIC	1	NAGENDRA KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (13) SATYABIR BHARTI RANA VIKRAM SINGH
19.	CWJC/20857/2025 SELECTION , POLIC	1	VIJAY KUMAR RAM vs THE STATE OF BIHAR AND ORS	DR. HARENDRA NATH OJHA RIDHI KUMARI	GOVERNMENT ADVOCATE (8) SATYABIR BHARTI MD. ASLAM ANSARI
20.	CWJC/20858/2025 PAY SCALES , BOARD	1	SANJEEB KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	GIRIDHAR GOPAL TIWARY BRAJESH PRASAD GUPTA	STANDING COUNSEL (26) ANUKRITI JAIPURIYAR MANOJ KUMAR AMBASTHA
21.	CWJC/20859/2025 SELECTION , POLIC	1	ARUN KUMAR YADAV vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR MD DANISH QUAMAR MUKESH KUMAR SINGH	STANDING COUNSEL (13) SATYABIR BHARTI GIRIJISH KUMAR
22.	CWJC/20860/2025 SELECTION , POLIC	1	RAKESH KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR MD DANISH QUAMAR MUKESH KUMAR SINGH	STANDING COUNSEL (24) SATYABIR BHARTI
23.	CWJC/20866/2025 SELECTION , POLIC	1	DHIRENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MUKESH KUMAR SINGH	GOVERNMENT PLEADER (27) SATYABIR BHARTI GIRIJISH KUMAR
24.	CWJC/20868/2025 DISCP.PROC., POLIC	1	LALAN KUMAR vs THE STATE OF BIHAR AND ORS	NAVJOT YESHU ALOK KUMAR SINGH	GOVERNMENT PLEADER (24)
25.	CWJC/20869/2025 DISCP.PROC., GAZET	1	SHEO KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	ABHISHEK RAJ KASHYAP SIYA RAM SHAHI SHALLY KUMARI	STANDING COUNSEL (06) VIVEK ANAND KUMAR
26.	CWJC/20870/2025 SELECTION , POLIC	1	RAJ KUMAR vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	GOVERNMENT ADVOCATE (08) SATYABIR BHARTI RANA VIKRAM SINGH
27.	CWJC/20891/2025 PROMOTION , NON G	1	RAVINDRA PRASAD vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH VIVEK KUMAR SINGH	GOVERNMENT PLEADER (13) PIYUSH LALL
28.	CWJC/20901/2025 SELECTION , POLIC	1	RAJ KISHORE RAM vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	GOVERNMENT PLEADER (23) SATYABIR BHARTI
29.	CWJC/20921/2025 SELECTION , POLIC	1	DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	GOVERNMENT PLEADER (26) SATYABIR BHARTI JITENDRA KUMAR RAI
30.	CWJC/20923/2025 OTHERS, NON GAZETT	1	LALMUNI DEVI vs THE STATE OF BIHAR AND ORS	BRAJESH KUMAR SINGH	GOVERNMENT PLEADER (11) RAM YASH SINGH DHURJATI KUMAR PRASAD
31.	CWJC/20926/2025 REM/DIS/TER, NON G	1	RANJIT PASWAN vs THE STATE OF BIHAR AND ORS	SANJAY PRASAD SURYA NARAYAN YADAV	STANDING COUNSEL (05)
32.	CWJC/20936/2025 SELECTION , POLIC	1	PRAMOD KUMAR vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	GOVERNMENT PLEADER (27) SATYABIR BHARTI JITENDRA KUMAR RAI
33.	CWJC/20939/2025 SELECTION , NON GA	1	SHYAMANAND PANDEY vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR ISHAAN RAJ SANJEET KUMAR	GOVERNMENT PLEADER (2)

34.	CWJC/20940/2025 SELECTION , NON GA	1	ROBIN KUMAR vs THE STATE OF BIHAR AND ORS	PRATIK RAJ SUMIT KUMAR JHA RIYA GIRI	STANDING COUNSEL (16) SATYENDRA NARAYAN SINGH
35.	CWJC/20946/2025 SELECTION , NON GA	1	ABHINAV KUMAR vs THE STATE OF BIHAR AND ORS	ASHISH RANJAN GARG RISHABH MISHRA	GOVERNMENT PLEADER (22) SATYABIR BHARTI AMISH KUMAR AMISH KUMAR
36.	CWJC/20947/2025 TRANSFER, NON GAZE	1	SUDARSHAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SUNITA KUMARI	STANDING COUNSEL (28)
37.	CWJC/20948/2025 SELECTION , POLIC	1	MADNESHWAR SINGH vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MUKESH KUMAR SINGH	STANDING COUNSEL (4) SATYABIR BHARTI GIRIJISH KUMAR GIRIJISH KUMAR GIRIJISH KUMAR GIRIJISH KUMAR
38.	CWJC/20949/2025 SELECTION , POLIC	1	KAPILESH PATHAK vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR MUKESH KUMAR SINGH MD DANISH QUAMAR	STANDING COUNSEL (22) SATYABIR BHARTI JITENDRA KUMAR RAI
39.	CWJC/20950/2025 COMP.GRND. , NON G	1	VANDANA RAJAWAT vs THE STATE OF BIHAR AND ORS	GIRISH CHANDRA JHA ASHISH RAJIB RANJAN JHA	GOVERNMENT PLEADER (13)
40.	CWJC/20951/2025 PROMOTION , POLIC	1	AMARNATH SINGH AND ORS vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR MONALIKA	GOVERNMENT PLEADER (14) RAM KINKER CHOUBEY
41.	CWJC/20971/2025 REM/DIS/TER, NON G	1	KALPANA KUMARI vs THE STATE OF BIHAR AND ORS	DILIP KUMAR ROY REKHA RANJAN PRASAD	STANDING COUNSEL (11)
42.	CWJC/20977/2025 SELECTION , POLIC	1	SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (16) SATYABIR BHARTI RANA VIKRAM SINGH
43.	CWJC/20980/2025 DISCP.PROC., NON G	1	KARMVIR RAJ vs THE STATE OF BIHAR AND ORS	ABHISHEK RAJ KASHYAP SIYA RAM SHAHI UPENDRA KUMAR CHAUBEY	STANDING COUNSEL (23)
44.	CWJC/20983/2025 SELECTION , POLIC	1	MITHILESH KUMAR GUPTA @ MITHILESHA KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (24) SATYABIR BHARTI GIRIJISH KUMAR